



SUPREME COURT OF INDIA
[IT WILL BE APPRECIATED IF THE LEARNED ADVOCATES
ON RECORD DO NOT SEEK ADJOURNMENT IN THE MATTERS
LISTED BEFORE ALL THE COURTS IN THE CAUSE LIST]
DAILY CAUSE LIST FOR DATED : 22-10-2024
CHIEF JUSTICE'S COURT
HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE J.B. PARDIWALA
HON'BLE MR. JUSTICE MANOJ MISRA

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NOTE:-

[THIS BENCH WILL ASSEMBLE AFTER THE HEARING IN SPECIAL BENCH MATTER LISTED IN THIS COURT AT 10.30 A.M. IS OVER]

MISCELLANEOUS HEARING

SNo.	Case No.	Petitioner / Respondent	Petitioner/Respondent Advocate
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[FRESH (FOR ADMISSION) - CIVIL CASES]

1	SLP(C) No. 24628/2024 XIV	M/S RAKESH GUPTA JV AND GLAZETECH INDUSTRIES PRIVATE LIMITED <i>Versus</i> NATIONAL HIGHWAYS LOGISTICS MANAGEMENT LIMITED AND ANR. IA No.238451/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.238454/2024-EXEMPTION FROM FILING O.T.	PARMINDER SINGH BHULLAR
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NEW DELHI

19-10-2024 18:13:26

ADDITIONAL REGISTRAR



SUPREME COURT OF INDIA
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MISCELLANEOUS HEARING

SNo.	Case No.	Petitioner / Respondent	Petitioner/Respondent Advocate
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[FRESH (FOR ADMISSION) - CIVIL CASES]

2	MA 1529/2024 in ARBIT. PETITION No. 36/2023 PIL-W	ACARER METAL SANAYI VE TICARET A.S. <i>Versus</i> METALLIC FERRO ALLOYS LLP IN ARBIT.PETITION No. - 36/2023, FOR ADMISSION	BY COURTS MOTION RAJEEV SINGH [R-1]
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[AFTER NOTICE (FOR ADMISSION) - CIVIL CASES]

3	ARBIT.PETITION No. 55/2024 PIL-W	M/S BIGCAT FILMS LTD <i>Versus</i> RICHA CHADDA	S. S. RANA & CO. PRANAYA GOYAL [R-1]
4	ARBIT.PETITION No. 42/2024 PIL-W	BMG GULF FZC <i>Versus</i> QUIPPO OIL AND GAS INFRASTRUCTURE LIMITED IA No.177288/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT	SHAMBO NANDY
4.1	Connected ARBIT.PETITION No. 43/2024 PIL-W	BMG GULF FZC <i>Versus</i> QUIPPO OIL AND GAS INFRASTRUCTURE LIMITED IA No.179264/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT	SHAMBO NANDY

**DAILY CAUSE LIST FOR DATED : 22-10-2024
CHIEF JUSTICE'S COURT**

4.2 **Connected**
ARBIT.PETITON No.
44/2024
PIL-W

BMG GULF FZC

SHAMBO NANDY

Versus

QUIPPO OIL AND GAS INFRASTRUCTURE LIMITED
**-- IA No.179279/2024-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**

4.3 **Connected**
ARBIT.PETITON No.
45/2024
PIL-W

BMG GULF FZC

SHAMBO NANDY

Versus

QUIPPO OIL AND GAS INFRASTRUCTURE LIMITED
FOR ADMISSION

**NEW DELHI
19-10-2024 18:13:35**

ADDITIONAL REGISTRAR



SUPREME COURT OF INDIA
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MISCELLANEOUS HEARING

SNo.	Case No.	Petitioner / Respondent	Petitioner/Respondent Advocate
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[AFTER NOTICE (FOR ADMISSION) - CIVIL CASES]

5	R.P.(C) No. 1333/2022 in C.A. No. 5784/2022 XII-A	B. NARESH AND ORS. <i>Versus</i> MY PALACE MUTUALLY AIDED CO OPERATIVE SOCIETY AND ORS. IN C.A. No. - 5784/2022, FOR ADMISSION and IA No.142189/2022-ORAL HEARING IA No. 142189/2022 - ORAL HEARING IA No. 60698/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES	BELA MAHESHWARI NIVESH KUMAR [R-1], SHREE PAL SINGH [R-2], B. SHRAVANTH SHANKER [R-3]
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19-10-2024 18:13:57

ADDITIONAL REGISTRAR



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MISCELLANEOUS HEARING

SNo.	Case No.	Petitioner / Respondent	Petitioner/Respondent Advocate
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PART HEARD MATTERS

6	W.P.(C) No. 326/2024 PIL-W	ALL INDIA DEMOCRATIC WOMENS ASSOCIATION (AIDWA) <i>Versus</i> UNION OF INDIA	RUCHIRA GOEL
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NEW DELHI

19-10-2024 18:14:04

ADDITIONAL REGISTRAR



SUPREME COURT OF INDIA
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MISCELLANEOUS HEARING

SNo.	Case No.	Petitioner / Respondent	Petitioner/Respondent Advocate
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PART HEARD MATTERS

7	SLP(Crl) No. 4063-4064/2022 II-C	HRISHIKESH SAHOO <i>Versus</i> THE STATE OF KARNATAKA AND ORS.	JAIKRITI S. JADEJA CHARUDATTA VIJAYRAO MAHINDRAKAR [CAVEAT], D. L. CHIDANANDA [R-1], ARVIND KUMAR SHARMA [R-2] VANSHAJA SHUKLA [IMPL], SWATI GHILDIYAL [IMPL], a SHUVODEEP ROY [IMPL], SADASHIV [IMPL], PUKHRAMBAM RAMESH KUMAR [IMPL], PASHUPATHI NATH RAZDAN [IMPL], NIDHI JASWAL [IMPL], MRINAL GOPAL ELKER [IMPL], a ANKITA SHARMA [IMPL], AKSHAY AMRITANSHU [IMPL], AADITYA ANIRUDDHA PANDE [IMPL]
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IA No. 15054/2023 - APPLICATION FOR PERMISSION

IA No. 104210/2022 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 104213/2022 - EXEMPTION FROM FILING O.T.

IA No. 150256/2024 - INTERVENTION APPLICATION

IA No. 150164/2024 - INTERVENTION APPLICATION

IA No. 153618/2024 - INTERVENTION APPLICATION

**DAILY CAUSE LIST FOR DATED : 22-10-2024
CHIEF JUSTICE'S COURT**

IA No. 149772/2024 - INTERVENTION APPLICATION
IA No. 153323/2024 - INTERVENTION APPLICATION
IA No. 50009/2023 - INTERVENTION APPLICATION
IA No. 153143/2024 - INTERVENTION APPLICATION
IA No. 152166/2024 - INTERVENTION APPLICATION
IA No. 152049/2024 - INTERVENTION APPLICATION
IA No. 149784/2024 - INTERVENTION/IMPLEADMENT
IA No. 150308/2024 - INTERVENTION/IMPLEADMENT
IA No. 104212/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
IA No. 104208/2022 - VACATING STAY

7.1 **Connected**
W.P.(C) No. 1022/2019
PIL-W

YOUTH FOR EQUALITY

POOJA DHAR

Versus
UNION OF INDIA

IA No. 49378/2023 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 150125/2024 - CLARIFICATION/DIRECTION

7.2 **Connected**
C.A. No. 6787/2022
XIV-A

KHUSHBOO SAIFI

SATYA MITRA

Versus
UNION OF INDIA AND ANR.

IA
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 132022/2022 FOR PERMISSION TO FILE LENGTHY LIST OF DATES ON IA 132025/2022 FOR EXEMPTION FROM FILING O.T. ON IA 132027/2022
IA No. 132022/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT
IA No. 132027/2022 - EXEMPTION FROM FILING O.T.
IA No. 132025/2022 - PERMISSION TO FILE LENGTHY LIST OF DATES

MUKESH KUMAR MARORIA
[R-2]

7.3 **Connected**
C.A. No. 6793/2022
XIV-A

HRIDAYA NEST OF FAMILY HARMONY

KHEYALI SINGH

Versus
UNION OF INDIA AND ANR.

IA
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 86147/2022
IA No. 86147/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

**DAILY CAUSE LIST FOR DATED : 22-10-2024
CHIEF JUSTICE'S COURT**

7.4 **Connected**
C.A. No. 4926/2022
XIV-A

ALL INDIA DEMOCRATIC WOMENS ASSOCIATION
(AIDWA)

RAHUL NARAYAN

Versus
UNION OF INDIA

ALPANA SHARMA [IMPL]
ZULFIKER ALI P. S [INT],
VIVEK NARAYAN SHARMA
[INT], BHARTI TYAGI [INT]

**Application
FOR GRANT OF INTERIM RELIEF ON IA
103091/2022
FOR APPROPRIATE ORDERS/DIRECTIONS ON IA
103092/2022
FOR INTERVENTION APPLICATION ON IA
6134/2023
FOR INTERVENTION APPLICATION ON IA
36243/2023
FOR EARLY HEARING APPLICATION ON IA
260132/2023
IA No. 103092/2022 - APPROPRIATE
ORDERS/DIRECTIONS
IA No. 260132/2023 - EARLY HEARING
APPLICATION
IA No. 103091/2022 - GRANT OF INTERIM
RELIEF
IA No. 36243/2023 - INTERVENTION
APPLICATION
IA No. 6134/2023 - INTERVENTION
APPLICATION**

7.5 **Connected**
C.A. No. 6794/2022
XIV-A

MEN WELFARE TRUST

KMNP LAW AOR

Versus
RIT FOUNDATION AND ANR.

ARVIND KUMAR SHARMA
[R-2]
PRATIKSHA SHARMA [INT],
MEENAKSHI KALRA [INT], G.
BALAJI [INT], DARPAN
SACHDEVA [INT]

**[TO
FOR EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT ON IA 136762/2022
IA No. 136762/2022 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT
IA No. 95938/2023 - EXEMPTION FROM FILING
O.T.
IA No. 49617/2023 - INTERVENTION
APPLICATION
IA No. 58504/2023 - INTERVENTION
APPLICATION
IA No. 54418/2023 - INTERVENTION
APPLICATION
IA No. 53669/2023 - INTERVENTION
APPLICATION**

7.6 **Connected**
W.P.(C) No. 1119/2022
PIL-W

RUTH MANORAMA

RUCHIRA GOEL

Versus
UNION OF INDIA

**DAILY CAUSE LIST FOR DATED : 22-10-2024
CHIEF JUSTICE'S COURT**

**NEW DELHI
19-10-2024 18:14:32**

ADDITIONAL REGISTRAR



SUPREME COURT OF INDIA
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MISCELLANEOUS HEARING

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[AFTER NOTICE (FOR ADMISSION) - CIVIL CASES]

8	W.P.(C) No. 250/2019 PIL-W	OJASWA PATHAK AND ANR. <i>Versus</i> UNION OF INDIA	PRANJAL KISHORE [P-1], [P-2] CAVEATOR-IN-PERSON , ARVIND KUMAR SHARMA [R-1] VISHWA PAL SINGH [INT], PRASHANT PADMANABHAN [INT], FAUZIA SHAKIL [INT]
		[TO GO BEFORE THREE HON'BLE JUDGES] ATTORNEY GENERAL FOR INDIA IA No. 16731/2022 - INTERVENTION APPLICATION IA No. 46011/2019 - PERMISSION TO APPEAR AND ARGUE IN PERSON IA No. 37957/2019 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES	
8.1	Connected W.P.(C) No. 584/2022 PIL-W	CHETNA WELFARE SOCIETY <i>Versus</i> UNION OF INDIA AND ANR.	PRATHVI RAJ CHAUHAN [P-1] ARVIND KUMAR SHARMA [R-1], [R-2]
		IA No. 105721/2022 - PERMISSION TO APPEAR AND ARGUE IN PERSON IA No. 210713/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES	
8.2	Connected W.P.(C) No. 948/2021 PIL-W	MANJARI GUPTA <i>Versus</i> UNION OF INDIA	VANSHAJA SHUKLA

**DAILY CAUSE LIST FOR DATED : 22-10-2024
CHIEF JUSTICE'S COURT**

**IA No.106673/2021-EXEMPTION FROM FILING
AFFIDAVIT**

**IA No. 106673/2021 - EXEMPTION FROM FILING
AFFIDAVIT**

8.3 **Connected**
Diary No. 33583-2023
X

JANAKI MAHARANA

DEVANSH SRIVASTAVA

Versus

UNION OF INDIA AND ANR.

**FOR ADMISSION and IA No.223945/2023-
CONDONATION OF DELAY IN REFILING /
CURING THE DEFECTS**

**IA No. 223945/2023 - CONDONATION OF DELAY
IN REFILING / CURING THE DEFECTS**

**NEW DELHI
19-10-2024 18:15:05**

ADDITIONAL REGISTRAR



SUPREME COURT OF INDIA
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[AFTER NOTICE (FOR ADMISSION) - CIVIL CASES]

9	C.A. No. 4683/2018 III	SALITHO ORES PVT. LTD. AND ORS. <i>Versus</i> THE CAPTAIN OF PORTS AND ORS.	MRS. VIPIN GUPTA [P-1] K J JOHN AND CO [R-1], [R-2], [R-3], GURMEET SINGH MAKKER [R-4]
9.1	Connected SLP(C) No. 3746/2018 XV	M/S. DHARAMSI MORAJI CHEMICALS CO. LTD. <i>Versus</i> UNION OF INDIA AND ORS.	LEGAL OPTIONS [P-1] GURMEET SINGH MAKKER [R-1]
		FOR ADMISSION and I.R. and and IA No.21476/2018-CONDONATION OF DELAY IN REFILING IA No. 21476/2018 - CONDONATION OF DELAY IN REFILEING / CURING THE DEFECTS IA No. 17648/2018 - EXEMPTION FROM FILING O.T.	
9.2	Connected Diary No. 10827-2023 X	KIRLOSKAR FERROUS INDUSTRIES LIMITED AND ANR. <i>Versus</i> UNION OF INDIA AND ANR.	ABHINAV AGRAWAL GURMEET SINGH MAKKER [R-1]
		FOR ADMISSION and IA No.125313/2023-EX- PARTE STAY and IA No.125312/2023- CONDONATION OF DELAY IN REFILEING / CURING THE DEFECTS IA No. 148772/2023 - CLARIFICATION/DIRECTION	

**DAILY CAUSE LIST FOR DATED : 22-10-2024
CHIEF JUSTICE'S COURT**

**IA No. 125312/2023 - CONDONATION OF DELAY
IN REFILEING / CURING THE DEFECTS**

IA No. 125313/2023 - EX-PARTE STAY

**IA No. 164842/2023 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

**IA No. 148776/2023 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

- | | | | |
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| 9.3 | Connected
C.A. No. 4684/2018
III | M/S LITHOFERRO AND ANR. | RANJEETA ROHATGI |
| | | <i>Versus</i>
STATE OF GOA . AND ORS. | K J JOHN AND CO |
| | | FOR PERMISSION TO PLACE ADDITIONAL
FACTS AND GROUNDS ON IA 20026/2024 | |
| | | IA No. 20026/2024 - PERMISSION TO PLACE
ADDITIONAL FACTS AND GROUNDS | |
| 9.4 | Connected
C.A. No. 4685/2018
III | HARISH MALWANI, PROP OF M/S H.L.NATHURML
AND ANR. | NAVEEN KUMAR |
| | | <i>Versus</i>
UNION OF INDIA AND ORS. | K J JOHN AND CO |
| 9.5 | Connected
C.A. No. 4916/2018
XV | M/S. BHILAI ENGINEERING CORPORATION LTD. | LEGAL OPTIONS [P-1] |
| | | <i>Versus</i>
UNION OF INDIA AND ORS. | MILIND KUMAR [R-2], [R-3],
HARSH V. SURANA [R-4] |
| 9.6 | Connected
C.A. No. 4914/2018
XV | M/S BHILAI ENGINEERING CORPORATION LIMITED | TANMAYA AGARWAL [P-1] |
| | | <i>Versus</i>
UNION OF INDIA AND ORS. | MILIND KUMAR [R-2], [R-3],
HARSH V. SURANA [R-4],
IRSHAD AHMAD [R-5] |
| 9.7 | Connected
C.A. No. 4915/2018
XV | M/S RAMA PHOSPHATES LIMITED | LEGAL OPTIONS [P-1] |
| | | <i>Versus</i>
UNION OF INDIA AND ORS. | MILIND KUMAR [R-2], [R-3],
HARSH V. SURANA [R-4],
IRSHAD AHMAD [R-5] |
| 9.8 | Connected
C.A. No. 4921/2018
XV | M/S. DHARAMSI MORAJI CHEMICALS CO. LTD. | LEGAL OPTIONS [P-1] |
| | | <i>Versus</i>
UNION OF INDIA AND ORS. | MILIND KUMAR [R-2], [R-3],
HARSH V. SURANA [R-4],
IRSHAD AHMAD [R-5] |
| 9.9 | Connected
C.A. No. 4923/2018
XV | M/S. RAMA PHOSPHATES LTD. | LEGAL OPTIONS [P-1] |
| | | <i>Versus</i>
UNION OF INDIA AND ORS. | MILIND KUMAR [R-2], [R-3] |

**DAILY CAUSE LIST FOR DATED : 22-10-2024
CHIEF JUSTICE'S COURT**

- 9.10 **Connected**
C.A. No. 4917/2018
XV
- M/S. KHAITAN CHEMICALS AND FERTILIZERS LTD. LEGAL OPTIONS [P-1]
- Versus*
UNION OF INDIA AND ORS. MILIND KUMAR [R-2], [R-3],
HARSH V. SURANA [R-4],
IRSHAD AHMAD [R-5]
- 9.11 **Connected**
C.A. No. 4912/2018
XV
- M/S KHAITAN CHEMICALS AND FERTILIZERS LTD LEGAL OPTIONS [P-1]
- Versus*
UNION OF INDIA AND ORS. MILIND KUMAR [R-2], [R-3],
HARSH V. SURANA [R-4]
- 9.12 **Connected**
C.A. No. 4913/2018
XV
- M/S BOHRA INDUSTRIES LIMITED LEGAL OPTIONS [P-1]
- Versus*
UNION OF INDIA AND ORS. MILIND KUMAR [R-2], [R-3],
HARSH V. SURANA [R-4],
IRSHAD AHMAD [R-5]
- 9.13 **Connected**
Diary No. 18710-2018
XV
- JUBIL ANT ORGANOSYS LTD. (NOW KNOWN AS
JUBILANT AGRI AND CONSUMER PRODUCTS LTD.) ABHISHEK GUPTA
- Versus*
UNION OF INDIA ROHIT K. SINGH [R-2], [R-3],
MILIND KUMAR [R-2], [R-3],
HARSH V. SURANA [R-4]
- 9.14 **Connected**
Diary No. 18711-2018
XV
- JUBIL ANT ORGANOSYS LTD. (NOW KNOWN AS
JUBILANT AGRI AND CONSUMER PRODUCTS LTD.) ABHISHEK GUPTA
- Versus*
UNION OF INDIA THROUGH THE SECRETARY
DEPARTMENT OF MINES AND ORS. ROHIT K. SINGH [R-2], [R-3],
HARSH V. SURANA [R-4]

**NEW DELHI
19-10-2024 18:15:16**

ADDITIONAL REGISTRAR



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SNo.	Case No.	Petitioner / Respondent	Petitioner/Respondent Advocate
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[DISPOSAL/FINAL DISPOSAL AT ADMISSION STAGE - CIVIL CASES]

10	C.A. No. 3098-3099/2023 XVII	AIRPORTS ECONOMIC REGULATORY AUTHORITY OF INDIA <i>Versus</i> DELHI INTERNATIONAL AIRPORT LTD. AND ORS. - FOR ADMISSION and IA No.85540/2023-EX- PARTE STAY and IA No.87500/2023-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES	SACHIN SHARMA MOHIT D. RAM [CAVEAT], E. C. AGRAWALA [R-1], RAJESH SINGH CHAUHAN [R-4], AMITA SINGH KALKAL [R-2], [R-6], M. V. KINI & ASSOCIATES [R-8]
10.1	Connected C.A. No. 1798-1799/2021 XVII	BANGALORE INTERNATIONAL AIRPORT LIMITED <i>Versus</i> THE AIRPORT ECONOMIC REGULATORY AUTHORITY OF INDIA AND ANR. IA No. 64070/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT IA No. 64071/2021 - EXEMPTION FROM FILING O.T. IA No. 167061/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES IA No. 167533/2022 - PERMISSION TO PLACE ADDITIONAL FACTS AND GROUNDS	E. C. AGRAWALA SAHIL TAGOTRA [CAVEAT] [CAVEAT], AMIT PAWAN [CAVEAT]
10.2	Connected C.A. No. 1806/2021 XVII	BANGALORE INTERNATIONAL AIRPORT LIMITED (BIAL)	E. C. AGRAWALA

**DAILY CAUSE LIST FOR DATED : 22-10-2024
CHIEF JUSTICE'S COURT**

Versus

FEDERATION OF INDIAN AIRLINES AND ORS.

SAHIL TAGOTRA [CAVEAT],
AMIT PAWAN [CAVEAT]

**IA No. 64728/2021 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**

10.3 **Connected**
C.A. No.
10668-10670/2024
XVII

FEDERATION OF INDIAN AIRLINES

SAHIL TAGOTRA

Versus

AIRPORTS ECONOMIC REGULATORY AUTHORITY OF
INDIA AND ORS.

E. C. AGRAWALA [CAVEAT],
AMIT PAWAN [CAVEAT]

10.4 **Connected**
C.A. No.
3697-3698/2022
XVII

AIRPORTS ECONOMIC REGULATORY AUTHORITY OF
INDIA

AMIT PAWAN

Versus

BANGALORE INTERNATIONAL AIRPORTS LTD.

E. C. AGRAWALA [CAVEAT]

**IA No. 71135/2022 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**

10.5 **Connected**
C.A. No. 8217/2023
XVII

AIRPORTS ECONOMIC REGULATORY AUTHORITY OF
INDIA (AERA)

RITESH KUMAR

Versus

DELHI INTERNATIONAL AIRPORT LTD. AND ORS.

E. C. AGRAWALA [CAVEAT]
[CAVEAT], NIKILESH
RAMACHANDRAN [R-4]

**FOR STAY APPLICATION ON IA 249804/2023
FOR PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES ON IA
159840/2024**

**IA No. 159840/2024 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
IA No. 249804/2023 - STAY APPLICATION**

10.6 **Connected**
C.A. No. 7767/2023
XVII

AIRPORTS ECONOMIC REGULATORY AUTHORITY OF
INDIA (AERA)

RITESH KUMAR

Versus

DELHI INTERNATIONAL AIRPORT LTD. AND ANR.

E. C. AGRAWALA [CAVEAT]
[CAVEAT]

**FOR
FOR EX-PARTE STAY ON IA 242401/2023
FOR PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES ON IA
160021/2024
IA No. 242401/2023 - EX-PARTE STAY
IA No. 160021/2024 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

10.7 **Connected**
C.A. No.
10691-10692/2024
XVII

FEDERATION OF INDIAN AIRLINES

SAHIL TAGOTRA

Versus

DELHI INTERNATIONAL AIRPORT LIMITED AND
ANR.

E. C. AGRAWALA [CAVEAT]
[CAVEAT], RITESH KUMAR
[R-2], [R-2], NIKILESH
RAMACHANDRAN [R-4]

**DAILY CAUSE LIST FOR DATED : 22-10-2024
CHIEF JUSTICE'S COURT**

IA

**FOR STAY APPLICATION ON IA 260212/2023
FOR EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT ON IA 260213/2023
FOR CONDONATION OF DELAY IN REFILING /
CURING THE DEFECTS ON IA 260214/2023
FOR PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES ON IA
842/2024**

**IA No. 260213/2023 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT
IA No. 842/2024 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
IA No. 260212/2023 - STAY APPLICATION**

10.8 **Connected**
C.A. No. 393/2024
XVII

AIRPORTS ECONOMIC REGULATORY AUTHORITY OF
INDIA (AERA)

SACHIN SHARMA

Versus

MUMBAI INTERNATIONAL AIRPORT LTD. AND ANR.

E. C. AGRAWALA [CAVEAT]
[CAVEAT]

IA

**FOR STAY APPLICATION ON IA 9187/2024
FOR EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT ON IA 9189/2024
FOR PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES ON IA
29267/2024**

**FOR PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES ON IA
162286/2024**

**IA No. 9189/2024 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**

**IA No. 162286/2024 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

**IA No. 29267/2024 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

IA No. 9187/2024 - STAY APPLICATION

10.9 **Connected**
C.A. No. 10678/2024
XVII

AIRPORTS ECONOMIC REGULATORY AUTHORITY OF
INDIA

SACHIN SHARMA

Versus

MUMBAI INTERNATIONAL AIRPORT LTD. AND ORS.

E. C. AGRAWALA [CAVEAT]
[CAVEAT]

IA

**FOR CONDONATION OF DELAY IN REFILING /
CURING THE DEFECTS ON IA 82783/2024**

FOR STAY APPLICATION ON IA 82787/2024

**FOR EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT ON IA 82788/2024**

**FOR PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES ON IA
162876/2024**

**IA No. 82788/2024 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**

**IA No. 162876/2024 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

IA No. 82787/2024 - STAY APPLICATION

**DAILY CAUSE LIST FOR DATED : 22-10-2024
CHIEF JUSTICE'S COURT**

10.1 **Connected**
0 C.A. No. 10659/2024
XVII

FEDERATION OF INDIAN AIRLINES

SAHIL TAGOTRA

Versus

MUMBAI INTERNATIONAL AIRPORT LIMITED AND
ORS.

E. C. AGRAWALA [CAVEAT]
[CAVEAT]

**IA No.165411/2024-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT and IA
No.165412/2024-STAY APPLICATION and IA
No.165410/2024-CONDONATION OF
DELAY IN REFILING / CURING THE DEFECTS**

**NEW DELHI
19-10-2024 18:15:28**

ADDITIONAL REGISTRAR



SUPREME COURT OF INDIA
[IT WILL BE APPRECIATED IF THE LEARNED ADVOCATES
ON RECORD DO NOT SEEK ADJOURNMENT IN THE MATTERS
LISTED BEFORE ALL THE COURTS IN THE CAUSE LIST]
DAILY CAUSE LIST FOR DATED : 22-10-2024
CHIEF JUSTICE'S COURT
HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE J.B. PARDIWALA
HON'BLE MR. JUSTICE MANOJ MISRA

NOTE :

Whenever written submissions are directed to be filed by the Court in any proceeding, advocates and parties in person are requested to email a soft copy in a pdf form on or before the stipulated date to the following email id :

cmvc.dyc@gmail.com

The soft copies which are emailed should not be scanned copies of printed submissions. No other documents other than written submissions should be filed in this email.

MISCELLANEOUS HEARING

SNo.	Case No.	Petitioner / Respondent	Petitioner/Respondent Advocate
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[DISPOSAL/FINAL DISPOSAL AT ADMISSION STAGE - CIVIL CASES]

11	SLP(C) No. 10456/2019 XII	INSTITUTE OF THE FRANCISCAN MISSIONARIES OF MARY <i>Versus</i> UNION OF INDIA AND ORS.	DHIRAJ ABRAHAM PHILIP [P-1] RAJ BAHADUR YADAV [R-2], [R-3], [R-4], D.KUMANAN [R-6], [R-7], SABARISH SUBRAMANIAN [R-5], [R-8]
		IA No. 67879/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT IA No. 115565/2019 - INTERVENTION APPLICATION IA No. 67880/2019 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES	
11.1	Connected SLP(C) No. 18766/2019 XII	THE CORRESPONDENT ST. JOSEPHS GIRLS HIGHER SECONDARY SCHOOL <i>Versus</i> THE CENTRAL BOARD OF DIRECT TAXES AND ORS.	DHIRAJ ABRAHAM PHILIP [P-1]
		FOR ADMISSION and I.R. and IA No.111758/2019-CONDONATION OF DELAY IN FILING and IA No.111759/2019-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.111760/2019-PERMISSION TO FILE SYNOPSIS AND LIST OF DATES and IA No.111761/2019-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES	
11.2	Connected Diary No. 26821-2019 XII	THE CORRESPONDENT HOLY CROSS INDUSTRIAL SCHOOL <i>Versus</i> THE CENTRAL BOARD OF DIRECT TAXES AND ORS.	DHIRAJ ABRAHAM PHILIP [P-1]

**DAILY CAUSE LIST FOR DATED : 22-10-2024
CHIEF JUSTICE'S COURT**

**FOR ADMISSION and I.R. and IA
No.124080/2019-CONDONATION OF DELAY IN
FILING and IA No.124076/2019-EXEMPTION
FROM FILING C/C OF THE IMPUGNED
JUDGMENT
and IA No.124079/2019-PERMISSION TO FILE
LENGTHY LIST OF DATES and IA
No.124081/2019-PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

11.3 **Connected**
SLP(C) No. 20040/2019
XII

THE CORRESPONDENT ST JOSEPHS ANGLO INDIAN
GIRLS HIGHER SECONDARY SCHOOL

DHIRAJ ABRAHAM PHILIP
[P-1]

Versus

THE CENTRAL BOARD OF DIRECT TAXES AND ORS.

**FOR ADMISSION and I.R. and IA
No.122874/2019-CONDONATION OF DELAY IN
FILING and IA No.122879/2019-EXEMPTION
FROM FILING C/C OF THE IMPUGNED
JUDGMENT
and IA No.122880/2019-PERMISSION TO FILE
SYNOPSIS AND LIST OF DATES and IA
No.122877/2019-PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

11.4 **Connected**
Diary No. 27548-2019
XII

DHARMAPURI DIOCESE SOCIETY

DHIRAJ ABRAHAM PHILIP
[P-1]

Versus

UNION OF INDIA AND ORS.

**FOR ADMISSION and I.R. and IA
No.124690/2019-CONDONATION OF DELAY IN
FILING and IA No.124691/2019-EXEMPTION
FROM FILING C/C OF THE IMPUGNED
JUDGMENT
and IA No.124693/2019-PERMISSION TO FILE
LENGTHY LIST OF DATES and IA
No.124695/2019-PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

11.5 **Connected**
Diary No. 28722-2019
XII

THE DIOCESE OF TANJORE SOCIETY

DHIRAJ ABRAHAM PHILIP
[P-1]

Versus

UNION OF INDIA AND ORS.

**FOR ADMISSION and I.R. and IA
No.124961/2019-CONDONATION OF DELAY IN
FILING and IA No.124965/2019-EXEMPTION
FROM FILING C/C OF THE IMPUGNED
JUDGMENT
and IA No.124964/2019-PERMISSION TO FILE
SYNOPSIS AND LIST OF DATES and IA
No.124962/2019-PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

11.6 **Connected**
Diary No. 28724-2019
XII

INSTITUTE OF THE FOREIGN MISSIONS SISTERS IN
INDIA PONDICHERRY

DHIRAJ ABRAHAM PHILIP
[P-1]

Versus

UNION OF INDIA AND ORS.

**DAILY CAUSE LIST FOR DATED : 22-10-2024
CHIEF JUSTICE'S COURT**

**FOR ADMISSION and I.R. and IA
No.124912/2019-CONDONATION OF DELAY IN
FILING and IA No.124913/2019-EXEMPTION
FROM FILING C/C OF THE IMPUGNED
JUDGMENT
and IA No.124915/2019-PERMISSION TO FILE
LENGTHY LIST OF DATES and IA
No.124916/2019-PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

11.7 **Connected**
Diary No. 29135-2019
XII

THE SISTERS OF OUR LADY OF FATIMA

Versus

UNION OF INDIA AND ORS.

DHIRAJ ABRAHAM PHILIP
[P-1], [R-1]

**IA No.125124/2019-CONDONATION OF DELAY IN
FILING and IA No.125122/2019-EXEMPTION
FROM FILING C/C OF THE IMPUGNED
JUDGMENT and IA
No.125123/2019-PERMISSION TO FILE
SYNOPSIS AND LIST OF DATES and IA
No.125125/2019-PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

11.8 **Connected**
SLP(C) No. 14197/2019
XII

THE SOCIETY OF MARY IMMACULATE SALEM

Versus

UNION OF INDIA AND ORS.

DHIRAJ ABRAHAM PHILIP
[P-1]

**FOR ADMISSION and I.R. and IA No.92949/2019-
EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT and IA No.92950/2019-
PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES**

RAJ BAHADUR YADAV [R-1],
[R-2], [R-3], [R-4]

11.9 **Connected**
SLP(C) No. 17124/2019
XII

THE SECRETARY ST. MARYS COLLEGE
(AUTONOMOUS)

Versus

THE CENTRAL BOARD OF DIRECT TAXES AND ORS.

**FOR ADMISSION and I.R. and IA
No.106547/2019-PERMISSION TO FILE LENGTHY
LIST OF DATES and IA No.106546/2019-
PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES**

DHIRAJ ABRAHAM PHILIP
[P-1]

11.1 **Connected**
0 SLP(C) No. 19306/2019
XII

THE CORRESPONDENT LITTLE FLOWER PRIMARY
SCHOOL

Versus

THE CENTRAL BOARD OF DIRECT TAXES AND ORS.

**FOR ADMISSION and I.R. and IA
No.114817/2019-CONDONATION OF DELAY IN
FILING and IA No.114815/2019-EXEMPTION
FROM FILING C/C OF THE IMPUGNED
JUDGMENT
and IA No.114816/2019-PERMISSION TO FILE
SYNOPSIS AND LIST OF DATES and IA
No.114818/2019-PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

DHIRAJ ABRAHAM PHILIP
[P-1]

**DAILY CAUSE LIST FOR DATED : 22-10-2024
CHIEF JUSTICE'S COURT**

- | | | | |
|-----------|---|--|--------------------------------|
| 11.1
1 | Connected
SLP(C) No. 18767/2019
XII | THE CORRESPONDENT HOLY CROSS PRIMARY
SCHOOL GOLDENROCK | DHIRAJ ABRAHAM PHILIP
[P-1] |
| | | <i>Versus</i>
THE CENTRAL BOARD OF DIRECT TAXES AND ORS.
FOR ADMISSION and I.R. and IA
No.111727/2019-CONDONATION OF DELAY IN
FILING and IA No.111724/2019-EXEMPTION
FROM FILING C/C OF THE IMPUGNED
JUDGMENT
and IA No.111725/2019-PERMISSION TO FILE
SYNOPSIS AND LIST OF DATES and IA
No.111728/2019-PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES | D.KUMANAN [R-7], [R-8] |
| 11.1
2 | Connected
SLP(C) No. 18765/2019
XII | THE CORRESPONDENT ST. TERESAS PRIMARY
SCHOOL | DHIRAJ ABRAHAM PHILIP
[P-1] |
| | | <i>Versus</i>
THE CENTRAL BOARD OF DIRECT TAXES AND ORS.
FOR ADMISSION and I.R. and IA
No.109390/2019-CONDONATION OF DELAY IN
FILING and IA No.109391/2019-EXEMPTION
FROM FILING C/C OF THE IMPUGNED
JUDGMENT
and IA No.109393/2019-PERMISSION TO FILE
LENGTHY LIST OF DATES and IA
No.109396/2019-PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES | |
| 11.1
3 | Connected
SLP(C) No. 20039/2019
XII | THE SECRETARY HOLY CROSS COLLEGE
(AUTONOMOUS) | DHIRAJ ABRAHAM PHILIP
[P-1] |
| | | <i>Versus</i>
THE CENTRAL BOARD OF DIRECT TAXES AND ORS.
FOR ADMISSION and I.R. and IA
No.118205/2019-CONDONATION OF DELAY IN
FILING and IA No.118207/2019-EXEMPTION
FROM FILING C/C OF THE IMPUGNED
JUDGMENT
and IA No.118208/2019-PERMISSION TO FILE
LENGTHY LIST OF DATES and IA
No.118210/2019-PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES | |
| 11.1
4 | Connected
SLP(C) No. 19310/2019
XII | THE CORRESPONDENT HOLY CROSS GIRLS HIGHER
SECONDARY SCHOOL | DHIRAJ ABRAHAM PHILIP
[P-1] |
| | | <i>Versus</i>
THE CENTRAL BOARD OF DIRECT TAXES AND ORS.
FOR ADMISSION and I.R. and IA
No.116782/2019-CONDONATION OF DELAY IN
FILING and IA No.116783/2019-EXEMPTION
FROM FILING C/C OF THE IMPUGNED
JUDGMENT
and IA No.116788/2019-PERMISSION TO FILE
LENGTHY LIST OF DATES and IA
No.116786/2019-PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES | |
| 11.1
5 | Connected
SLP(C) No. 19313/2019
XII | THE CORRESPONDENT HOLY CROSS GIRLS HIGHER
SECONDARY SCHOOL | DHIRAJ ABRAHAM PHILIP
[P-1] |
| | | <i>Versus</i> | |

**DAILY CAUSE LIST FOR DATED : 22-10-2024
CHIEF JUSTICE'S COURT**

THE CENTRAL BOARD OF DIRECT TAXES AND ORS.

**FOR ADMISSION and I.R. and IA
No.116865/2019-CONDONATION OF DELAY IN
FILING and IA No.116859/2019-EXEMPTION
FROM FILING C/C OF THE IMPUGNED
JUDGMENT
and IA No.116863/2019-PERMISSION TO FILE
LENGTHY LIST OF DATES and IA
No.116871/2019-PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

11.1 **Connected**
6 SLP(C) No. 19309/2019
XII

THE CORRESPONDENT R.C. MIDDLE SCHOOL

DHIRAJ ABRAHAM PHILIP
[P-1]

Versus

THE CENTRAL BOARD OF DIRECT TAXES AND ORS.

**FOR ADMISSION and I.R. and IA
No.116082/2019-CONDONATION OF DELAY IN
FILING and IA No.116342/2019-EXEMPTION
FROM FILING C/C OF THE IMPUGNED
JUDGMENT
and IA No.116343/2019-PERMISSION TO FILE
SYNOPSIS AND LIST OF DATES and IA
No.116344/2019-PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

11.1 **Connected**
7 SLP(C) No. 19314/2019
XII

THE SECRETARY HOLY CROSS COLLEGE
(AUTONOMOUS)

DHIRAJ ABRAHAM PHILIP
[P-1]

Versus

THE CENTRAL BOARD OF DIRECT TAXES AND ORS.

**FOR ADMISSION and I.R. and IA
No.117059/2019-CONDONATION OF DELAY IN
FILING and IA No.117060/2019-EXEMPTION
FROM FILING C/C OF THE IMPUGNED
JUDGMENT
and IA No.117061/2019-PERMISSION TO FILE
LENGTHY LIST OF DATES and IA
No.117062/2019-PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

11.1 **Connected**
8 Diary No. 27520-2019
XII

THE NILGIRIS DIOCESAN SOCIETY

DHIRAJ ABRAHAM PHILIP
[P-1]

Versus

UNION OF INDIA AND ORS.

**FOR ADMISSION and I.R. and IA
No.125985/2019-CONDONATION OF DELAY IN
FILING and IA No.125986/2019-EXEMPTION
FROM FILING C/C OF THE IMPUGNED
JUDGMENT
and IA No.125987/2019-PERMISSION TO FILE
LENGTHY LIST OF DATES and IA
No.125988/2019-PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

11.1 **Connected**
9 Diary No. 27527-2019
XII

KUMBAKONAM DIOCESAN SOCIETY

DHIRAJ ABRAHAM PHILIP
[P-1]

Versus

UNION OF INDIA AND ORS.

**DAILY CAUSE LIST FOR DATED : 22-10-2024
CHIEF JUSTICE'S COURT**

**FOR ADMISSION and I.R. and IA
No.123471/2019-CONDONATION OF DELAY IN
FILING and IA No.123467/2019-EXEMPTION
FROM FILING C/C OF THE IMPUGNED
JUDGMENT
and IA No.123469/2019-PERMISSION TO FILE
LENGTHY LIST OF DATES and IA
No.123474/2019-PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

11.2 **Connected**
0 Diary No. 27531-2019
XII

THE COIMBATORE DIOCESE SOCIETY

DHIRAJ ABRAHAM PHILIP
[P-1]

Versus

UNION OF INDIA AND ORS.

**FOR ADMISSION and I.R. and IA
No.123672/2019-CONDONATION OF DELAY IN
FILING and IA No.123675/2019-EXEMPTION
FROM FILING C/C OF THE IMPUGNED
JUDGMENT
and IA No.123682/2019-PERMISSION TO FILE
LENGTHY LIST OF DATES and IA
No.123683/2019-PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

11.2 **Connected**
1 Diary No. 27541-2019
XII

THE SALEM DIOCESE SOCIETY

DHIRAJ ABRAHAM PHILIP
[P-1]

Versus

UNION OF INDIA AND ORS.

**FOR ADMISSION and I.R. and IA
No.124049/2019-CONDONATION OF DELAY IN
FILING and IA No.124050/2019-EXEMPTION
FROM FILING C/C OF THE IMPUGNED
JUDGMENT
and IA No.124051/2019-PERMISSION TO FILE
LENGTHY LIST OF DATES and IA
No.124054/2019-PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

11.2 **Connected**
2 SLP(C) No. 21415/2019
XII

SR. P. AMALORPAVA MARY

DHIRAJ ABRAHAM PHILIP
[P-1]

Versus

UNION OF INDIA AND ORS.

**FOR ADMISSION and I.R. and IA
No.127452/2019-CONDONATION OF DELAY IN
FILING and IA No.127456/2019-EXEMPTION
FROM FILING C/C OF THE IMPUGNED
JUDGMENT
and IA No.127459/2019-PERMISSION TO FILE
LENGTHY LIST OF DATES and IA
No.127462/2019-PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

11.2 **Connected**
3 SLP(C) No. 21406/2019
XII

SR. S. ROSE MARY

DHIRAJ ABRAHAM PHILIP
[P-1]

Versus

UNION OF INDIA AND ORS.

**DAILY CAUSE LIST FOR DATED : 22-10-2024
CHIEF JUSTICE'S COURT**

**FOR ADMISSION and I.R. and IA
No.128888/2019-CONDONATION OF DELAY IN
FILING and IA No.128889/2019-EXEMPTION
FROM FILING C/C OF THE IMPUGNED
JUDGMENT
and IA No.128890/2019-PERMISSION TO FILE
LENGTHY LIST OF DATES and IA
No.128891/2019-PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

11.2 **Connected**
4 Diary No. 28732-2019
XII

SR. R. SUSAI MARY

DHIRAJ ABRAHAM PHILIP
[P-1]

Versus

UNION OF INDIA AND ORS.

**FOR ADMISSION and I.R. and IA
No.124896/2019-CONDONATION OF DELAY IN
FILING and IA No.124897/2019-EXEMPTION
FROM FILING C/C OF THE IMPUGNED
JUDGMENT
and IA No.124898/2019-PERMISSION TO FILE
LENGTHY LIST OF DATES and IA
No.124899/2019-PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

11.2 **Connected**
5 SLP(C) No. 21417/2019
XII

SR. GI ANNEE STEELLA

DHIRAJ ABRAHAM PHILIP
[P-1]

Versus

UNION OF INDIA AND ORS.

**FOR ADMISSION and I.R. and IA
No.129210/2019-CONDONATION OF DELAY IN
FILING and IA No.129212/2019-EXEMPTION
FROM FILING C/C OF THE IMPUGNED
JUDGMENT
and IA No.129213/2019-PERMISSION TO FILE
LENGTHY LIST OF DATES and IA
No.129215/2019-PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

11.2 **Connected**
6 SLP(C) No. 24088/2019
XII

THE SECRETARY LOYOLA COLLEGE
(AUTONOMOUS)

ANUP KUMAR [P-1]

Versus

CENTRAL BOARD OF DIRECT TAXES AND ORS.

**FOR ADMISSION and I.R. and IA
No.145556/2019-CONDONATION OF DELAY IN
FILING and IA No.145558/2019-EXEMPTION
FROM FILING C/C OF THE IMPUGNED
JUDGMENT**

11.2 **Connected**
7 SLP(C) No. 24089/2019
XII

THE SECRETARY STELLA MARIS COLLEGE
(AUTONOMOUS)

ANUP KUMAR [P-1]

Versus

UNION OF INDIA AND ORS.

**IA No.146509/2019-CONDONATION OF DELAY IN
FILING and IA No.146510/2019-EXEMPTION
FROM FILING C/C OF THE IMPUGNED
JUDGMENT**

11.2 **Connected**
8 SLP(C) No. 17387/2021
XI-A

THE SISTER SUPERIOR, FRANCISCAN MISSIONARY
OF ST. CLARE

**DAILY CAUSE LIST FOR DATED : 22-10-2024
CHIEF JUSTICE'S COURT**

Versus

THE UNION OF INDIA AND ORS.

FOR ADMISSION and I.R.

- | | | | |
|-----------|--|---|-------------------------|
| 11.2
9 | Connected
SLP(C) No. 17388/2021
XI-A | THE PROVINCIAL SUPERIOR ST. TERESAS
PROVINCIAL HOUSE, CARMALITES OF SISTERS OF
ST. TERESA
<i>Versus</i>
THE UNION OF INDIA AND ORS.
FOR ADMISSION and I.R. and IA
No.141056/2021-EXEMPTION FROM FILING C/C
OF THE IMPUGNED JUDGMENT | ANUP KUMAR [P-1], [P-1] |
| 11.3
0 | Connected
SLP(C) No. 17346/2021
XI-A | THE PROVINCIAL SUPERIOR DEVAMATHA
PROVINCIAL HOUSE FRANCISCAN CLARIST
CONGREGATION
<i>Versus</i>
THE UNION OF INDIA AND ORS.
FOR ADMISSION and I.R. and IA
No.140700/2021-EXEMPTION FROM FILING C/C
OF THE IMPUGNED JUDGMENT | ANUP KUMAR [P-1] |
| 11.3
1 | Connected
SLP(C) No. 17359/2021
XI-A | THE PROVINCIAL SUPERIOR, SABS JAI MATHA
PROVINCE
<i>Versus</i>
THE UNION OF INDIA AND ORS.
FOR ADMISSION and I.R. and IA
No.140855/2021-EXEMPTION FROM FILING C/C
OF THE IMPUGNED JUDGMENT | ANUP KUMAR [P-1] |
| 11.3
2 | Connected
SLP(C) No. 17916/2021
XI-A | THE PROVINCIAL SUPERIOR, ST. THOMAS
PROVINCIAL HOUSE, FRANCISCAN CLARIST
CONGREGATION
<i>Versus</i>
UNION OF INDIA AND ORS.
FOR ADMISSION and I.R. and IA
No.141725/2021-EXEMPTION FROM FILING C/C
OF THE IMPUGNED JUDGMENT | ANUP KUMAR [P-1] |
| 11.3
3 | Connected
SLP(C) No. 17426/2021
XI-A | THE SUPERIOR GENERAL, VISITATION GENERALITE
<i>Versus</i>
THE UNION OF INDIA AND ORS.
FOR ADMISSION and I.R. and IA
No.141321/2021-EXEMPTION FROM FILING C/C
OF THE IMPUGNED JUDGMENT | ANUP KUMAR [P-1] |
| 11.3
4 | Connected
SLP(C) No. 17420/2021
XI-A | THE SUPERIOR GENERAL MISSIONARIES OF LITTLE
FLOWER, LITTLE FLOWER GENERALATE
<i>Versus</i>
UNION OF INDIA AND ORS.
FOR ADMISSION and I.R. and IA
No.141284/2021-EXEMPTION FROM FILING C/C
OF THE IMPUGNED JUDGMENT | ANUP KUMAR [P-1], [P-1] |
| 11.3
5 | Connected
SLP(C) No. 17417/2021
XI-A | PROVINCIAL SUPERIOR F.C.PROVINCIAL HOUSE,
ALPHONSA JYOTHI PROVINCE
<i>Versus</i>
THE UNION OF INDIA AND ORS. | |

**DAILY CAUSE LIST FOR DATED : 22-10-2024
CHIEF JUSTICE'S COURT**

**FOR ADMISSION and I.R. and IA
No.141247/2021-EXEMPTION FROM FILING C/C
OF THE IMPUGNED JUDGMENT**

11.3 6	Connected SLP(C) No. 17386/2021 XI-A	THE SUPERIOR GENERAL ST. JOSEPHS CONGREGATION	ANUP KUMAR [P-1]
		<i>Versus</i> THE UNION OF INDIA AND ORS.	
		FOR ADMISSION and I.R. and IA No.141019/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT	
11.3 7	Connected SLP(C) No. 13481/2019 XII	INSTITUTE OF THE FRANCISCAN MISSIONARIES OF MARY SOCIETY NO. 14	DHIRAJ ABRAHAM PHILIP [P-1]
		<i>Versus</i> UNION OF INDIA AND ORS.	
		FOR ADMISSION and I.R. and IA No.86716/2019- EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.86717/2019- PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES	
11.3 8	Connected SLP(C) No. 13422/2019 XII	THE IMMACULATE CONCEPTION SOCIETY MADURAI	DHIRAJ ABRAHAM PHILIP [P-1]
		<i>Versus</i> UNION OF INDIA AND ORS.	
		FOR ADMISSION and I.R. and IA No.86121/2019- EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.86122/2019- PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES	
11.3 9	Connected SLP(C) No. 13406/2019 XII	THE IMMACULATE CONCEPTION SOCIETY MADURAI	DHIRAJ ABRAHAM PHILIP [P-1]
		<i>Versus</i> UNION OF INDIA AND ORS.	
		FOR ADMISSION and I.R. and IA No.85984/2019- EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.85982/2019- PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES	
11.4 0	Connected SLP(C) No. 13217/2019 XII	THE CONGREGATION OF THE FRANSISCAN SISTERS OF THE PRESENTATION OF THE BLESSED VIRGIN MARY COIMBATORE	DHIRAJ ABRAHAM PHILIP [P-1]
		<i>Versus</i> UNION OF INDIA AND ORS.	
		FOR ADMISSION and I.R. and IA No.84902/2019- EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.84903/2019- PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES	
11.4 1	Connected SLP(C) No. 13246/2019 XII	THE CONGREGATION OF THE FRANSISCAN SISTERS OF THE BLESSED VIRGIN MARY,	DHIRAJ ABRAHAM PHILIP [P-1]

**DAILY CAUSE LIST FOR DATED : 22-10-2024
CHIEF JUSTICE'S COURT**

Versus

UNION OF INDIA AND ORS.

RAJ BAHADUR YADAV [R-1],
[R-2], [R-3], [R-4]

**FOR ADMISSION and I.R. and IA No.85000/2019-
EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT and IA No.85001/2019-
PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES**

11.4 **Connected**
2 SLP(C) No. 13330/2019
XII

THE IMMACULATE HEART OF MARY SOCIETY

DHIRAJ ABRAHAM PHILIP
[P-1]

Versus

UNION OF INDIA AND ORS.

RAJ BAHADUR YADAV [R-1],
[R-2], [R-3], [R-4]

**FOR ADMISSION and I.R. and IA No.85549/2019-
EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT and IA No.85551/2019-
PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES**

11.4 **Connected**
3 SLP(C) No. 13519/2019
XII

THE CONGREGATION OF THE FRANSISCAN
SISTERS OF THE PRESENTATION OF THE BLESSED
VIRGIN MARY COIMBATORE

DHIRAJ ABRAHAM PHILIP
[P-1]

Versus

UNION OF INDIA AND ORS.

RAJ BAHADUR YADAV [R-1],
[R-2], [R-3], [R-4]

**FOR ADMISSION and I.R. and IA No.87044/2019-
EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT and IA No.87045/2019-
PERMISSION TO FILE LENGTHY LIST OF
DATES and IA No.87048/2019-PERMISSION TO
FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES**

11.4 **Connected**
4 SLP(C) No. 13332/2019
XII

THE IMMACULATE HEART OF MARY SOCIETY

DHIRAJ ABRAHAM PHILIP
[P-1]

Versus

UNION OF INDIA AND ORS.

RAJ BAHADUR YADAV [R-1],
[R-2], [R-3], [R-4]

**FOR ADMISSION and I.R. and IA No.85564/2019-
EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT and IA No.85566/2019-
PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES**

11.4 **Connected**
5 SLP(C) No. 13490/2019
XII

SALESIAN SISTERS SOCIETY (INDIA)

DHIRAJ ABRAHAM PHILIP
[P-1]

Versus

UNION OF INDIA AND ORS.

RAJ BAHADUR YADAV [R-1],
[R-2], [R-3], [R-4]

**FOR ADMISSION and I.R. and IA No.86745/2019-
EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT and IA No.86746/2019-
PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES**

11.4 **Connected**
6 SLP(C) No. 13526/2019
XII

CONGREGATION OF THE SISTERS OF THE CROSS
OF CHAVANOD

DHIRAJ ABRAHAM PHILIP
[P-1]

Versus

**DAILY CAUSE LIST FOR DATED : 22-10-2024
CHIEF JUSTICE'S COURT**

UNION OF INDIA AND ORS.

RAJ BAHADUR YADAV [R-1],
[R-2], [R-3], [R-4]

**FOR ADMISSION and I.R. and IA No.87122/2019-
EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT and IA No.87121/2019-
PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES**

11.4 **Connected**
7 SLP(C) No. 13390/2019
XII

SOCIETY OF SEVA MISSIONARIES

DHIRAJ ABRAHAM PHILIP
[P-1]

Versus

UNION OF INDIA AND ORS.

ANIL KATTIYAR [R-1], [R-2],
[R-3], [R-4]

**FOR ADMISSION and I.R. and IA No.85898/2019-
EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT and IA No.85902/2019-
PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES**

11.4 **Connected**
8 SLP(C) No. 13542/2019
XII

THE INSTITUTE OF THE MARIST BROTHERS OF THE
SCHOOLS

DHIRAJ ABRAHAM PHILIP
[P-1]

Versus

UNION OF INDIA AND ORS.

RAJ BAHADUR YADAV [R-1],
[R-2], [R-3], [R-4]

**FOR ADMISSION and I.R. and IA No.87255/2019-
EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT and IA No.87257/2019-
PERMISSION TO FILE LENGTHY LIST OF
DATES and IA No.87259/2019-PERMISSION TO
FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES**

11.4 **Connected**
9 SLP(C) No. 13527/2019
XII

BROTHERS OF SAINT GABRIEL TAMIL NADU

DHIRAJ ABRAHAM PHILIP
[P-1]

Versus

UNION OF INDIA AND ORS.

RAJ BAHADUR YADAV [R-1],
[R-2], [R-3], [R-4]

**FOR ADMISSION and I.R. and IA No.87130/2019-
EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT and IA No.87131/2019-
PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES**

11.5 **Connected**
0 SLP(C) No. 13546/2019
XII

CONGREGATION OF THE SISTERS OF ST. JOSEPH
OF CLUNY TIRUCHIRAPPALI

DHIRAJ ABRAHAM PHILIP
[P-1]

Versus

UNION OF INDIA AND ORS.

RAJ BAHADUR YADAV [R-1],
[R-2], [R-3], [R-4]

**FOR ADMISSION and I.R. and IA No.87309/2019-
EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT and IA No.87310/2019-
PERMISSION TO FILE LENGTHY LIST OF
DATES and IA No.87311/2019-PERMISSION TO
FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES**

11.5 **Connected**
1 Diary No. 27509-2019
XII

LE CONSEIL D ADMINISTRATION DE I
ARCHDIOCESE DE PONDICHERRY

DHIRAJ ABRAHAM PHILIP
[P-1]

**DAILY CAUSE LIST FOR DATED : 22-10-2024
CHIEF JUSTICE'S COURT**

Versus

UNION OF INDIA AND ORS.

**FOR ADMISSION and I.R. and IA
No.120822/2019-CONDONATION OF DELAY IN
FILING and IA No.120824/2019-EXEMPTION
FROM FILING C/C OF THE IMPUGNED
JUDGMENT
and IA No.120825/2019-PERMISSION TO FILE
LENGTHY LIST OF DATES and IA
No.120826/2019-PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

11.5 **Connected**
2 SLP(C) No. 21410/2019
XII

DINDIGUL CATHOLIC DIOCESAN SOCIETY

DHIRAJ ABRAHAM PHILIP
[P-1]

Versus

UNION OF INDIA AND ORS.

**FOR ADMISSION and I.R. and IA
No.129354/2019-CONDONATION OF DELAY IN
FILING and IA No.129355/2019-EXEMPTION
FROM FILING C/C OF THE IMPUGNED
JUDGMENT
and IA No.129357/2019-PERMISSION TO FILE
SYNOPSIS AND LIST OF DATES and IA
No.129360/2019-PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

11.5 **Connected**
3 SLP(C) No. 21419/2019
XII

SR. A. AROCKIAMARY

DHIRAJ ABRAHAM PHILIP
[P-1]

Versus

UNION OF INDIA AND ORS.

**FOR ADMISSION and I.R. and IA
No.131063/2019-CONDONATION OF DELAY IN
FILING and IA No.131065/2019-EXEMPTION
FROM FILING C/C OF THE IMPUGNED
JUDGMENT
and IA No.131067/2019-PERMISSION TO FILE
LENGTHY LIST OF DATES and IA
No.131069/2019-PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

11.5 **Connected**
4 Diary No. 28738-2019
XII

ROMAN CATHOLIC DIOCESE OF THIRUCHIRAPALLI

DHIRAJ ABRAHAM PHILIP
[P-1]

Versus

UNION OF INDIA AND ORS.

**FOR ADMISSION and I.R. and IA
No.124883/2019-CONDONATION OF DELAY IN
FILING and IA No.124878/2019-EXEMPTION
FROM FILING C/C OF THE IMPUGNED
JUDGMENT
and IA No.124882/2019-PERMISSION TO FILE
LENGTHY LIST OF DATES and IA
No.124885/2019-PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

11.5 **Connected**
5 SLP(C) No. 21418/2019
XII

THE SOCIETY OF FRANCISCAN SISTERS OF ST.
THOMAS

DHIRAJ ABRAHAM PHILIP
[P-1]

Versus

UNION OF INDIA AND ORS.

**DAILY CAUSE LIST FOR DATED : 22-10-2024
CHIEF JUSTICE'S COURT**

**FOR ADMISSION and I.R. and IA
No.129621/2019-CONDONATION OF DELAY IN
FILING and IA No.129622/2019-EXEMPTION
FROM FILING C/C OF THE IMPUGNED
JUDGMENT
and IA No.129624/2019-PERMISSION TO FILE
LENGTHY LIST OF DATES and IA
No.129627/2019-PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

11.5 **Connected**
6 SLP(C) No. 21416/2019
XII

THE CONGREGATION OF THE BROTHERS OF THE
ST. MICHAEL COIMBATORE

DHIRAJ ABRAHAM PHILIP
[P-1]

Versus

UNION OF INDIA AND ORS.

**FOR ADMISSION and I.R. and IA
No.128606/2019-CONDONATION OF DELAY IN
FILING and IA No.128600/2019-EXEMPTION
FROM FILING C/C OF THE IMPUGNED
JUDGMENT
and IA No.128603/2019-PERMISSION TO FILE
SYNOPSIS AND LIST OF DATES and IA
No.128609/2019-PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

11.5 **Connected**
7 SLP(C) No. 21420/2019
XII

THE SIVAKASI DON BOSCO SOCIETY

DHIRAJ ABRAHAM PHILIP
[P-1]

Versus

UNION OF INDIA AND ORS.

**FOR ADMISSION and I.R. and IA
No.128075/2019-CONDONATION OF DELAY IN
FILING and IA No.128076/2019-EXEMPTION
FROM FILING C/C OF THE IMPUGNED
JUDGMENT
and IA No.128078/2019-PERMISSION TO FILE
LENGTHY LIST OF DATES and IA
No.128081/2019-PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

11.5 **Connected**
8 SLP(C) No. 21421/2019
XII

THE SOCIETY OF BETHLMITE SISTERS KOVUR

DHIRAJ ABRAHAM PHILIP
[P-1]

Versus

UNION OF INDIA AND ORS.

**FOR ADMISSION and I.R. and IA
No.129501/2019-CONDONATION OF DELAY IN
FILING and IA No.129502/2019-EXEMPTION
FROM FILING C/C OF THE IMPUGNED
JUDGMENT
and IA No.129503/2019-PERMISSION TO FILE
LENGTHY LIST OF DATES and IA
No.129504/2019-PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

11.5 **Connected**
9 Diary No. 29143-2019
XII

THE CORRESPONDENT ST. MICHAELS TEACHER
TRAINING INSTITUTE

DHIRAJ ABRAHAM PHILIP
[P-1]

Versus

THE CENTRAL BOARD OF DIRECT TAXES AND ORS.

**DAILY CAUSE LIST FOR DATED : 22-10-2024
CHIEF JUSTICE'S COURT**

**FOR ADMISSION and I.R. and IA
No.131655/2019-CONDONATION OF DELAY IN
FILING and IA No.131656/2019-EXEMPTION
FROM FILING C/C OF THE IMPUGNED
JUDGMENT
and IA No.131657/2019-PERMISSION TO FILE
LENGTHY LIST OF DATES and IA
No.131658/2019-PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

11.6 **Connected**
0 SLP(C) No. 21422/2019
XII

SAGAYA MATHA SOCIAL SERVICE SOCIETY

DHIRAJ ABRAHAM PHILIP
[P-1]

Versus

UNION OF INDIA AND ORS.

**FOR ADMISSION and I.R. and IA
No.128130/2019-CONDONATION OF DELAY IN
FILING and IA No.128131/2019-EXEMPTION
FROM FILING C/C OF THE IMPUGNED
JUDGMENT
and IA No.128134/2019-PERMISSION TO FILE
LENGTHY LIST OF DATES and IA
No.128139/2019-PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

11.6 **Connected**
1 SLP(C) No. 21423/2019
XII

SR. R. JAYACHANDRA

DHIRAJ ABRAHAM PHILIP
[P-1]

Versus

UNION OF INDIA AND ORS.

**FOR ADMISSION and I.R. and IA
No.129296/2019-CONDONATION OF DELAY IN
FILING and IA No.129297/2019-EXEMPTION
FROM FILING C/C OF THE IMPUGNED
JUDGMENT
and IA No.129298/2019-PERMISSION TO FILE
LENGTHY LIST OF DATES and IA
No.129299/2019-PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

11.6 **Connected**
2 SLP(C) No. 21424/2019
XII

THE VARADARAJANPET DON BOSCO SOCIETY

DHIRAJ ABRAHAM PHILIP
[P-1]

Versus

UNION OF INDIA AND ORS.

**FOR ADMISSION and I.R. and IA
No.129271/2019-CONDONATION OF DELAY IN
FILING and IA No.129275/2019-EXEMPTION
FROM FILING C/C OF THE IMPUGNED
JUDGMENT
and IA No.129281/2019-PERMISSION TO FILE
LENGTHY LIST OF DATES and IA
No.129284/2019-PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

11.6 **Connected**
3 SLP(C) No.
16758-16761/2021
XI-A

THE SISTER PROVINCIAL S.H.VIMALA PROVINCE

ANUP KUMAR [P-2]

Versus

UNION OF INDIA AND ORS.

**FOR ADMISSION and I.R. and IA
No.136341/2021-PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

C. K. SASI [R-3], [R-4], [R-5]

**DAILY CAUSE LIST FOR DATED : 22-10-2024
CHIEF JUSTICE'S COURT**

11.6 4	Connected SLP(C) No. 17402/2021 XI-A	THE SUPERIOR GENERAL, ST. MARTHAS GENERALATE <i>Versus</i> UNION OF INDIA AND ORS. FOR ADMISSION and I.R.	ANUP KUMAR [P-1]
11.6 5	Connected SLP(C) No. 17384/2021 XI-A	THE PROVINCIAL SUPERIOR, S.H. NAVAJYOTHI PROVINCIAL HOUSE RAJAMUDY <i>Versus</i> THE UNION OF INDIA AND ORS. FOR ADMISSION and I.R. and IA No.140962/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT	ANUP KUMAR [P-1]
11.6 6	Connected SLP(C) No. 17422/2021 XI-A	THE PROVINCIAL SUPERIOR PAVANATHMA PROVINCE, CARMELITE PROVINCIAL HOUSE <i>Versus</i> THE UNION OF INDIA AND ORS. FOR ADMISSION and I.R. and IA No.141300/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT	ANUP KUMAR [P-1]
11.6 7	Connected SLP(C) No. 13562/2019 XII	THE SOCIETY OF MARY IMMACULATE (TAMIL NADU) <i>Versus</i> UNION OF INDIA AND ORS. FOR ADMISSION and I.R. and IA No.87413/2019- EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.87414/2019- PERMISSION TO FILE LENGTHY LIST OF DATES and IA No.87415/2019-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES	DHIRAJ ABRAHAM PHILIP [P-1] ANIL KATTIYAR [R-1], [R-2], [R-3], [R-4]
11.6 8	Connected SLP(C) No. 13044/2019 XII	THE IMMACULATE CONCEPTION SOCIETY MADURAI <i>Versus</i> UNION OF INDIA AND ORS. FOR ADMISSION and I.R. and IA No.83343/2019- EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.83345/2019- PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES IA No. 83343/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT IA No. 83345/2019 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES	DHIRAJ ABRAHAM PHILIP [P-1] ANIL KATTIYAR [R-1], [R-2], [R-3], [R-4]
11.6 9	Connected SLP(C) No. 13683/2019 XII	THE IMMACULATE CONCEPTION SOCIETY MADURAI <i>Versus</i> UNION OF INDIA AND ORS.	DHIRAJ ABRAHAM PHILIP [P-1] RAJ BAHADUR YADAV [R-1], [R-2], [R-3], [R-4]

**DAILY CAUSE LIST FOR DATED : 22-10-2024
CHIEF JUSTICE'S COURT**

**FOR ADMISSION and I.R. and IA No.88383/2019-
EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT and IA No.88384/2019-
PERMISSION TO FILE SYNOPSIS AND
LIST OF DATES and IA No.88385/2019-
PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES**

11.7 **Connected**
0 SLP(C) No. 13212/2019
XII

THE CONGREGATION OF THE BROTHERS OF THE
SACRED HEART OF JESUS PALAYAMKOTTAI

DHIRAJ ABRAHAM PHILIP
[P-1]

Versus

UNION OF INDIA AND ORS.

RAJ BAHADUR YADAV [R-1],
[R-2], [R-3], [R-4]

**FOR ADMISSION and I.R. and IA No.84831/2019-
EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT and IA No.84834/2019-
PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES**

11.7 **Connected**
1 SLP(C) No. 13550/2019
XII

NIRMALA EDUCATION SOCIETY COIMBATORE

DHIRAJ ABRAHAM PHILIP
[P-1]

Versus

UNION OF INDIA AND ORS.

RAJ BAHADUR YADAV [R-1],
[R-2], [R-3], [R-4]

**FOR ADMISSION and I.R. and IA No.87329/2019-
EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT and IA No.87330/2019-
PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES**

11.7 **Connected**
2 SLP(C) No. 13541/2019
XII

THE THIRD ORDER OF SAINT FRANCIS OF ASSISI
SISTERS SOCIETY

DHIRAJ ABRAHAM PHILIP
[P-1]

Versus

UNION OF INDIA AND ORS.

RAJ BAHADUR YADAV [R-1],
[R-2], [R-3], [R-4]

**FOR ADMISSION and I.R. and IA No.87253/2019-
EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT and IA No.87254/2019-
PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES**

11.7 **Connected**
3 SLP(C) No. 13328/2019
XII

CONGREGATION OF THE REGULAR TERTIARY
FRANCISCANS OF OUR LADY OF BON SECOURS

DHIRAJ ABRAHAM PHILIP
[P-1]

Versus

UNION OF INDIA AND ORS.

RAJ BAHADUR YADAV [R-1],
[R-2], [R-3], [R-4]

**FOR ADMISSION and I.R. and IA No.85543/2019-
EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT and IA No.85544/2019-
PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES**

11.7 **Connected**
4 SLP(C) No. 13567/2019
XII

THE IMMACULATE HEART OF MARY SOCIETY

DHIRAJ ABRAHAM PHILIP
[P-1]

Versus

UNION OF INDIA AND ORS.

RAJ BAHADUR YADAV [R-1],
[R-2], [R-3], [R-4]

**DAILY CAUSE LIST FOR DATED : 22-10-2024
CHIEF JUSTICE'S COURT**

**FOR ADMISSION and I.R. and IA No.87447/2019-
EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT and IA No.87448/2019-
PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES**

11.7 **Connected**
5 SLP(C) No. 13543/2019
XII

FRANCISCAN SISTERS OF ST JOSEPH

DHIRAJ ABRAHAM PHILIP
[P-1]

Versus

UNION OF INDIA AND ORS.

RAJ BAHADUR YADAV [R-1],
[R-2], [R-3], [R-4]

**FOR ADMISSION and I.R. and IA No.87273/2019-
EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT and IA No.87275/2019-
PERMISSION TO FILE LENGTHY LIST OF
DATES and IA No.87277/2019-PERMISSION TO
FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES**

11.7 **Connected**
6 SLP(C) No. 13821/2019
XII

SALESIAN SISTERS SOCIETY (INDIA)

DHIRAJ ABRAHAM PHILIP
[P-1]

Versus

UNION OF INDIA AND ORS.

RAJ BAHADUR YADAV [R-1],
[R-2], [R-3], [R-4]

**FOR ADMISSION and I.R. and IA No.89820/2019-
EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT and IA No.89821/2019-
PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES**

11.7 **Connected**
7 SLP(C) No. 13667/2019
XII

FRANCISCAN SISTERS OF SAINT ALOYSIUS
GONZAGA

DHIRAJ ABRAHAM PHILIP
[P-1]

Versus

UNION OF INDIA AND ORS.

RAJ BAHADUR YADAV [R-1],
[R-2], [R-3], [R-4]

**FOR ADMISSION and I.R. and IA No.88189/2019-
EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT and IA No.88190/2019-
PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES**

11.7 **Connected**
8 SLP(C) No. 13689/2019
XII

SOCIETY OF SISTERS OF ST. ANNE

DHIRAJ ABRAHAM PHILIP
[P-1]

Versus

UNION OF INDIA AND ORS.

RAJ BAHADUR YADAV [R-1],
[R-2], [R-3], [R-4]

**FOR ADMISSION and I.R. and IA No.88454/2019-
EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT and IA No.88453/2019-
PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES**

11.7 **Connected**
9 SLP(C) No. 13618/2019
XII

THE SOCIETY OF THE HOLY FAMILY SISTERS OF
BORDEAUX

DHIRAJ ABRAHAM PHILIP
[P-1]

Versus

UNION OF INDIA AND ORS.

ANIL KATIYAR [R-1], [R-2],
[R-3], [R-4]

**DAILY CAUSE LIST FOR DATED : 22-10-2024
CHIEF JUSTICE'S COURT**

**FOR ADMISSION and I.R. and IA No.87807/2019-
EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT and IA No.87808/2019-
PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES**

- | | | | |
|--|--|---|---|
| 11.8
0 | Connected
SLP(C) No. 13574/2019
XII | THE SOCIETY OF THE CONGREGATION OF MOTHER
OF SORROWS, SERVANTS OF MARY

<i>Versus</i>
UNION OF INDIA AND ORS. | DHIRAJ ABRAHAM PHILIP
[P-1]

RAJ BAHADUR YADAV [R-1],
[R-2], [R-3], [R-4] |
| FOR ADMISSION and I.R. and IA No.87546/2019-
EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT and IA No.87547/2019-
PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES | | | |
| 11.8
1 | Connected
SLP(C) No. 13552/2019
XII | THE EASTERN PROVINCE OF THE SISTERS OF ST.
CHARLES RANIPET

<i>Versus</i>
UNION OF INDIA | DHIRAJ ABRAHAM PHILIP
[P-1]

RAJ BAHADUR YADAV [R-1],
[R-2], [R-3], [R-4] |
| FOR ADMISSION and I.R. and IA No.87349/2019-
EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT and IA No.87350/2019-
PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES | | | |
| 11.8
2 | Connected
SLP(C) No. 13569/2019
XII | CONGREGATION OF THE SISTERS OF ST. JOSEPH
OF CLUNY SALEM

<i>Versus</i>
UNION OF INDIA AND ORS. | DHIRAJ ABRAHAM PHILIP
[P-1]

RAJ BAHADUR YADAV [R-1],
[R-2], [R-3], [R-4] |
| FOR ADMISSION and I.R. and IA No.87499/2019-
EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT and IA No.87504/2019-
PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES | | | |
| 11.8
3 | Connected
SLP(C) No. 13545/2019
XII | TUSHARA TRUST

<i>Versus</i>
UNION OF INDIA AND ORS. | DHIRAJ ABRAHAM PHILIP
[P-1] |
| FOR ADMISSION and I.R. and IA No.87294/2019-
EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT and IA No.87295/2019-
PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES | | | |
| 11.8
4 | Connected
SLP(C) No. 13581/2019
XII | THE CONGREGATION SISTERS OF ST. ANN OF
PROVIDENCE SOUTHERN PROVINCE

<i>Versus</i>
UNION OF INDIA AND ORS. | DHIRAJ ABRAHAM PHILIP
[P-1]

RAJ BAHADUR YADAV [R-1],
[R-2], [R-3], [R-4] |
| FOR ADMISSION and I.R. and IA No.87586/2019-
EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT and IA No.87587/2019-
PERMISSION TO FILE ADDITIONAL | | | |

**DAILY CAUSE LIST FOR DATED : 22-10-2024
CHIEF JUSTICE'S COURT**

DOCUMENTS/FACTS/ANNEXURES

- | | | | |
|-----------|--|--|---|
| 11.8
5 | Connected
SLP(C) No. 13772/2019
XII | SOCIETY OF SISTERS OF THE SACRED HEART OF
JESUS

<i>Versus</i>
UNION OF INDIA AND ORS.

FOR ADMISSION and I.R. and IA No.89111/2019-
EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT and IA No.89113/2019-
PERMISSION TO FILE LENGTHY LIST OF
DATES and IA No.89116/2019-PERMISSION TO
FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES | DHIRAJ ABRAHAM PHILIP
[P-1]

ANIL KATIYAR [R-1], [R-2],
[R-3], [R-4] |
| 11.8
6 | Connected
SLP(C) No. 13693/2019
XII | SAINT JOSEPHS SOCIETY OF MADURAI

<i>Versus</i>
UNION OF INDIA AND ORS.

IA No.88509/2019-EXEMPTION FROM FILING C/C
OF THE IMPUGNED JUDGMENT and IA
No.88510/2019-PERMISSION TO FILE LENGTHY
LIST OF DATES and IA
No.88513/2019-PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES | DHIRAJ ABRAHAM PHILIP
[P-1]

ANIL KATIYAR [R-1], [R-2],
[R-3], [R-4] |
| 11.8
7 | Connected
SLP(C) No. 13698/2019
XII | THE SOUTH INDIA SALESIAN SOCIETY

<i>Versus</i>
UNION OF INDIA AND ORS.

FOR ADMISSION and I.R. and IA No.88520/2019-
EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT and IA No.88522/2019-
PERMISSION TO FILE LENGTHY LIST OF
DATES and IA No.88523/2019-PERMISSION TO
FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES | DHIRAJ ABRAHAM PHILIP
[P-1]

RAJ BAHADUR YADAV [R-1],
[R-2], [R-3], [R-4] |
| 11.8
8 | Connected
SLP(C) No. 13793/2019
XII | THE SOUTH INDIA SALESIAN SOCIETY

<i>Versus</i>
UNION OF INDIA AND ORS.

FOR ADMISSION and I.R. and IA No.89552/2019-
EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT and IA No.89555/2019-
PERMISSION TO FILE SYNOPSIS AND
LIST OF DATES and IA No.89556/2019-
PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES | DHIRAJ ABRAHAM PHILIP
[P-1]

RAJ BAHADUR YADAV [R-1],
[R-2], [R-3], [R-4] |
| 11.8
9 | Connected
SLP(C) No. 13713/2019
XII | THE CARMELITE SISTERS OF ST TERESA OF TAMIL
NADU PROVINCE

<i>Versus</i>
UNION OF INDIA AND ORS. | DHIRAJ ABRAHAM PHILIP
[P-1]

RAJ BAHADUR YADAV [R-1],
[R-2], [R-3], [R-4] |

**DAILY CAUSE LIST FOR DATED : 22-10-2024
CHIEF JUSTICE'S COURT**

**FOR ADMISSION and I.R. and IA No.88686/2019-
EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT and IA No.88687/2019-
PERMISSION TO FILE LENGTHY LIST OF
DATES and IA No.88688/2019-PERMISSION TO
FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES**

11.9 **Connected**
0 SLP(C) No. 13756/2019
XII

SOCIAL SERVICE SOCIETY OF SISTERS OF ST. JOHN
THE BAPTIST MADURAI

DHIRAJ ABRAHAM PHILIP
[P-1]

Versus

UNION OF INDIA AND ORS.

ANIL KATIYAR [R-1], [R-2],
[R-3], [R-4]

**FOR ADMISSION and I.R. and IA No.89233/2019-
EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT and IA No.89234/2019-
PERMISSION TO FILE LENGTHY LIST OF
DATES and IA No.89235/2019-PERMISSION TO
FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES**

11.9 **Connected**
1 SLP(C) No. 19308/2019
XII

THE CORRESPONDENT ST. TERESAS GIRLS HIGH
SCHOOL

DHIRAJ ABRAHAM PHILIP
[P-1]

Versus

THE CENTRAL BOARD OF DIRECT TAXES AND ORS.

**FOR ADMISSION and I.R. and IA
No.115579/2019-CONDONATION OF DELAY IN
FILING and IA No.115574/2019-EXEMPTION
FROM FILING C/C OF THE IMPUGNED
JUDGMENT
and IA No.115575/2019-PERMISSION TO FILE
SYNOPSIS AND LIST OF DATES and IA
No.115581/2019-PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

11.9 **Connected**
2 SLP(C) No. 18764/2019
XII

THE CORRESPONDENT LITTLE FLOWER HIGH
SCHOOL

DHIRAJ ABRAHAM PHILIP
[P-1]

Versus

THE CENTRAL BOARD OF DIRECT TAXES AND ORS.

**FOR ADMISSION and I.R. and IA
No.109300/2019-CONDONATION OF DELAY IN
FILING and IA No.109301/2019-EXEMPTION
FROM FILING C/C OF THE IMPUGNED
JUDGMENT
and IA No.109302/2019-PERMISSION TO FILE
LENGTHY LIST OF DATES and IA
No.109303/2019-PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

**NEW DELHI
19-10-2024 18:15:51**

ADDITIONAL REGISTRAR



SUPREME COURT OF INDIA
[IT WILL BE APPRECIATED IF THE LEARNED ADVOCATES
ON RECORD DO NOT SEEK ADJOURNMENT IN THE MATTERS
LISTED BEFORE ALL THE COURTS IN THE CAUSE LIST]
DAILY CAUSE LIST FOR DATED : 22-10-2024
CHIEF JUSTICE'S COURT
HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE J.B. PARDIWALA
HON'BLE MR. JUSTICE MANOJ MISRA

NOTE :

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cmvc.dyc@gmail.com

The soft copies which are emailed should not be scanned copies of printed submissions. No other documents other than written submissions should be filed in this email.

MISCELLANEOUS HEARING

SNo.	Case No.	Petitioner / Respondent	Petitioner/Respondent Advocate
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[AFTER NOTICE (FOR ADMISSION) - CIVIL CASES]

12	W.P.(C) No. 643/2015 X	ALL INDIA JUDGES ASSOCIATION <i>Versus</i> UNION OF INDIA . AND ORS.	MAYURI RAGHUVANSHI [P-1] ARVIND KUMAR SHARMA [R-1], PREETIKA DWIVEDI [R-2], [R-3], RAMESH BABU M. R. [R-4], GAGAN GUPTA [R-4], SANDEEP SUDHAKAR DESHMUKH [R-5], [R-6], KUNAL a CHATTERJI [R-7], [R-8], APOORV KURUP [R-9], AMIT GUPTA [R-10], P. I. JOSE [R-11], MAIBAM NABAGHANASHYAM SINGH [R-12], AMIT SHARMA [R-14], SANJAI KUMAR a PATHAK [R-16], UDAY B. DUBE [R-18], [INT], PRAGATI NEEKHRA [R-19], ANUPAM RAINA [R-20], KRISHNANAND PANDEYA [R-21], PAI AMIT [R-22], T. G. NARAYANAN a NAIR [R-23], A. RADHAKRISHNAN [R-24], [R-25], ARJUN GARG [R-26], NIRANJAN SAHU [R-27], ASHOK MATHUR [R-28], MUKUL KUMAR [R-29], ENAKSHI MUKHOPADHYAY
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**DAILY CAUSE LIST FOR DATED : 22-10-2024
CHIEF JUSTICE'S COURT**

a SIDDHANTA [R-30],
MUKESH K. GIRI [R-31],
SANTOSH KRISHNAN [R-32],
GUNTUR PRAMOD KUMAR
[R-32], ANIL SHRIVASTAV
[R-33], SHUVODEEP ROY
[R-34], [R-57],

a MANISH KUMAR [R-35],
ANKITA SHARMA [R-36],
SURBHI KAPOOR [R-37],
DEEPANWITA PRIYANKA
[R-38], SAMAR VIJAY SINGH
[R-39], S. GOWTHAMAN
[R-40], AKSHAY

a GIRISH RINGE [R-40],
PASHUPATHI NATH RAZDAN
[R-41], V. N. RAGHUPATHY
[R-43], NISHE RAJEN
SHONKER [R-44], SUNNY
CHOUDHARY [R-45], SARAD
KUMAR SINGHANIA

a [R-45], AADITYA
ANIRUDDHA PANDE [R-46],
PUKHRAMBAM RAMESH
KUMAR [R-47], AVIJIT MANI
TRIPATHI [R-48], ANANDO
MUKHERJEE [R-42], [R-49],
K. ENATOLI SEMA

a [R-50], SHIBASHISH MISRA
[R-51], NUPUR KUMAR
[R-52], KARAN SHARMA
[R-52], MILIND KUMAR
[R-53], SAMEER
ABHYANKAR [R-54],
SABARISH SUBRAMANIAN
[R-55],

a DEVINA SEHGAL [R-56],
ANKIT GOEL [R-58],
SUDARSHAN SINGH RAWAT
[R-59], PARIJAT SINHA
[R-60], MADHUMITA
BHATTACHARJEE [R-60],
SHREEKANT NEELAPPA
TERDAL

a [R-1], [R-61], [R-62], [R-63],
[R-64], CHIRAG M. SHROFF
[R-65], MUKESH KUMAR
MARORIA [R-66], [IMPL],
ARAVINDH S. [R-67]
ROHIT KUMAR [IMPL],

a KAUSHIK CHOUDHURY
[IMPL], GAUTAM NARAYAN
[IMPL], DILIP ANNASAHEB
TAUR [IMPL], DEEPAK
PRAKASH [IMPL], ARUNA
GUPTA [IMPL], ANKUR
KASHYAP [IMPL], ANJANI

a AIYAGARI [IMPL]
T. V. RATNAM [INT],
PRIYANKA PRAKASH [INT],
KUMAR MIHIR [INT],
KARTHIK S.D. [INT], GOPAL
JHA [IMPL], [INT], AVIRAL
SAXENA [INT],

a ABHISHEK GUPTA [INT]

**DAILY CAUSE LIST FOR DATED : 22-10-2024
CHIEF JUSTICE'S COURT**

**[FOR HEARING ON THE ASPECT OF NATIONAL
PENSION SCHEME] LEARNED ATTORNEY
GENERAL FOR INDIA AND SHRI K.
PARAMESHWAR, ADVOCATE AS AMICUS CURIAE
IA No. 4137/2024 - APPROPRIATE
ORDERS/DIRECTIONS
IA No. 75407/2024 - APPROPRIATE
ORDERS/DIRECTIONS
IA No. 143933/2024 -
CLARIFICATION/DIRECTION
IA No. 4124/2024 -
INTERVENTION/IMPLEADMENT
IA No. 75406/2024 -
INTERVENTION/IMPLEADMENT**

- | | | |
|--|--|----------------------|
| 12.1 Connected
CONMT.PET.(C) No.
164/2024 in W.P.(C)
No. 643/2015
X | ASSOCIATION OF JUDGES | GOPAL JHA |
| | <i>Versus</i>
SHRI B.P. GOPALIKA AND ANR.
IN W.P.(C) No. - 643/2015, | |
| 12.2 Connected
CONMT.PET.(C) No.
181/2024 in W.P.(C)
No. 643/2015
X | KERALA JUDICIAL OFFICERS ASSOCIATION | DEEPAK PRAKASH |
| | <i>Versus</i>
VENU V AND ORS.
IN W.P.(C) No. - 643/2015,
FOR ADMISSION | |
| 12.3 Connected
CONMT.PET.(C) No.
485/2024 in W.P.(C)
No. 643/2015
X | NIMMANAPALLI SURYA REDDY | |
| | <i>Versus</i>
E. TIRUMALA DEVI AND ORS.
FOR ADMISSION and IA No.93581/2024-
PERMISSION TO APPEAR AND ARGUE IN
PERSON and IA No.104759/2024-APPROPRIATE
ORDERS/DIRECTIONS and IA
No.104733/2024-APPLICATION FOR EXEMPTION
FROM FILING THE RESIDENTIAL ADDRESS OF
RESPONDENT/CONTEMNOR WITH AFFIDAVIT
IA No. 104733/2024 - APPLICATION FOR
EXEMPTION FROM FILING THE RESIDENTIAL
ADDRESS OF RESPONDENT/CONTEMNOR WITH
AFFIDAVIT
IA No. 104759/2024 - APPROPRIATE
ORDERS/DIRECTIONS
IA No. 93581/2024 - PERMISSION TO APPEAR
AND ARGUE IN PERSON | |
| 12.4 Connected
SLP(C) No. 20781/2018
XII | JOSEPH JOY AND ORS. | M.P. PARTHIBAN [P-1] |
| | <i>Versus</i> | |

DAILY CAUSE LIST FOR DATED : 22-10-2024
CHIEF JUSTICE'S COURT
THE STATE OF TAMIL NADU AND ORS.

SABARISH SUBRAMANIAN
[R-1], [R-1], [R-2], [R-2],
DEEPAYAN MANDAL [R-3],
SUDARSHAN LAMBA [R-4],
RAJ BAHADUR YADAV [R-4]
MAYURI RAGHUVANSHI
[IMPL],
a ANISH R. SHAH [IMPL]

NEW DELHI
19-10-2024 18:16:08

ADDITIONAL REGISTRAR



SUPREME COURT OF INDIA
[IT WILL BE APPRECIATED IF THE LEARNED ADVOCATES
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LISTED BEFORE ALL THE COURTS IN THE CAUSE LIST]
DAILY CAUSE LIST FOR DATED : 22-10-2024
CHIEF JUSTICE'S COURT
HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE J.B. PARDIWALA
HON'BLE MR. JUSTICE MANOJ MISRA

NOTE :

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MISCELLANEOUS HEARING

SNo.	Case No.	Petitioner / Respondent	Petitioner/Respondent Advocate
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[ORDERS (INCOMPLETE MATTERS / IAs / CRLMPs)]

13	W.P.(C) No. 202/1995 (SCLSC) PIL-W	IN RE : T.N. GODAVARMAN THIRUMULPAD	BY COURTS MOTION [P-1], T. HARISH KUMAR [P-1], SYED MEHDI IMAM [P-1], PLR CHAMBERS AND CO. [P-1], MITTER & MITTER CO. [P-1], CHANCHAL KUMAR GANGULI [P-1], LAWYER S KNIT & CO [P-1]
		<i>Versus</i> UNION OF INDIA AND ORS.	GURMEET SINGH MAKKER [R-1], SHUVODEEP ROY [IMPL], RAJ KISHOR CHOUDHARY [IMPL], GAICHANGPOU GANGMEI [IMPL], VIKRANT SINGH BAIS [R-1], V. BALACHANDRAN a [R-1], UMESH BHAGWAT [R-1], TEJASWI KUMAR PRADHAN [R-1], TARUN JOHRI [R-1], T. V. GEORGE [R-1], T. N. SINGH [R-1], T. MAHIPAL [R-1], SUSHMA SURI a [R-1], SURYA KANT [R-1], SUMITA HAZARIKA [R-1], SUJATA KURDUKAR [R-1], SUDHIR KUMAR GUPTA [R-1], SUDHIR KULSHRESHTHA [R-1], SUDARSH MENON [R-1], SHIVA

**DAILY CAUSE LIST FOR DATED : 22-10-2024
CHIEF JUSTICE'S COURT**

a PUJAN SINGH [R-1],
SHIBASHISH MISRA [R-1],
SHARMILA UPADHYAY [R-1],
SARAD KUMAR SINGHANIA
[R-1], S.. UDAYA KUMAR
SAGAR [R-1], S. JANANI
[R-1], S. C.

a BIRLA [R-1], REKHA
PANDEY [R-1], RATHIN DAS
[R-1], RATAN KUMAR
CHOUDHURI [R-1], RANJAN
MUKHERJEE [R-1], RANI
CHHABRA [R-1], RAMESH
BABU M. R. [R-1],

a RAM SWARUP SHARMA
[R-1], RAKESH K. SHARMA
[R-1], RAJIV MEHTA [R-1],
RAJESH SINGH [R-1],
RAJESH [R-1], RAJAT JOSEPH
[R-1], RAJ KUMAR MEHTA
[R-1], RADHA

a SHYAM JENA [R-1], PUNIT
DUTT TYAGI [R-1],
PRATIBHA JAIN [R-1],
PRASHANT KUMAR [R-1],
PRADEEP KUMAR BAKSHI
[R-1], P. V. YOGESWARAN
[R-1], P. R.

a RAMASESH [R-1], P.
PARMESWARAN [R-1], P. N.
GUPTA [R-1], NEERAJ
SHEKHAR [R-1], NARESH K.
SHARMA [R-1], NANDINI
GORE [R-1], MOHD. IRSHAD
HANIF [R-1],

a MANIK KARANJAWALA
[R-1], MALINI PODUVAL
[R-1], MADHU
MOOLCHANDANI [R-1], M.
QAMARUDDIN [R-1],
LAKSHMI RAMAN SINGH
[R-1], KULDIP SINGH [R-1],

a KRISHNANAND PANDEYA
[R-1], KANCHAN KAUR
DHODI [R-1], KAMAL
MOHAN GUPTA [R-1], K. V.
VIJAYAKUMAR [R-1], K. V.
BHARATHI UPADHYAYA
[R-1], K. L. JANJANI

a [R-1], JYOTI MENDIRATTA
[R-1], JITENDRA MOHAN
SHARMA [R-1], JAI PRAKASH
PANDEY [R-1], IRSHAD
AHMAD [R-1], HIMANSHU
SHEKHAR [R-1],
HEMANTIKA WAHI

a [R-1], H. S. PARIHAR [R-1],
GOPAL SINGH [R-1], GOPAL
PRASAD [R-1], G. PRAKASH
[R-1], EJAZ MAQBOOL [R-1],
E. M. S. ANAM [R-1], E. C.
VIDYA SAGAR [R-1],

**DAILY CAUSE LIST FOR DATED : 22-10-2024
CHIEF JUSTICE'S COURT**

a E. C. AGRAWALA [R-1],
DIVYA ROY [R-1],
DHARMENDRA KUMAR
SINHA [R-1], CHARU
MATHUR [R-1], C. L. SAHU
[R-1], C. K. SUCHARITA [R-1],
BINU TAMTA [R-1],

a BINA MADHAVAN [R-1],
BINA GUPTA [R-1], BABY
KRISHNAN [R-1], B. SUNITA
RAO [R-1], B V DEEPAK [R-1],
ASHOK MATHUR [R-1], ASHA
GOPALAN NAIR [R-1],

a ARPUTHAM ARUNA AND
CO [R-1], ANJANI AIYAGARI
[R-1], AJIT PUDUSSERY [R-1],
ABHISHEK CHAUDHARY
[R-1], ABHA R. SHARMA
[R-1], A. VENAYAGAM BALAN
[R-1], A.

a SUMATHI [R-1], A. N.
ARORA [R-1], PAREKH & CO.
[R-1], M. V. KINI &
ASSOCIATES [R-1], K J JOHN
AND CO [R-1], CORPORATE
LAW GROUP [R-1], M.
YOGESH

a KANNA [R-2]
VIVEK JAIN [IMPL], VINOD
SHARMA [IMPL], VANSHAJA
SHUKLA [IMPL], V. N.
RAGHUPATHY [IMPL], V.
MAHESHWARI & CO. [IMPL],
T. R. B.

a SIVAKUMAR [IMPL], SWATI
GHILDIYAL [IMPL], SURBHI
MEHTA [IMPL], SUNNY
CHOUDHARY [IMPL], SUNIL
KUMAR VERMA [IMPL],
SUNIL KUMAR SHARMA
[IMPL], SUNIETA

a OJHA [IMPL], SUJIT
KUMAR MISHRA [IMPL],
SUGANDHA ANAND [IMPL],
SUDEEP KUMAR [IMPL],
SUBHASISH MOHANTY
[IMPL], SRAVAN KUMAR
KARANAM [IMPL], SOMESH

a CHANDRA JHA [IMPL],
SIDDHARTH SHARMA
[IMPL], SHUBHRANSHU
PADHI [IMPL], SHREY
KAPOOR [IMPL], SHO VAN
MISHRA [IMPL], SHIBANI
GHOSH [IMPL], SHALINI
KAUL

a [IMPL], SEITA
VAIDYALINGAM [IMPL],
SAROJ TRIPATHI [IMPL],
SANJEEV KUMAR [IMPL],
SANDEEP KUMAR JHA
[IMPL], SAMIR ALI KHAN
[IMPL], SAMEER
ABHYANKAR

**DAILY CAUSE LIST FOR DATED : 22-10-2024
CHIEF JUSTICE'S COURT**

a [IMPL], S. GOWTHAMAN
[IMPL], RUCHIRA GOEL
[IMPL], RAVINDRA S. GARIA
[IMPL], RANI MISHRA
[IMPL], RAJIV KUMAR
CHOUDHRY [IMPL], RAJEEV
SINGH [R-1],

a [IMPL], RAJ BAHADUR
YADAV [IMPL],
RAGHVENDRA KUMAR
[IMPL], PURNIMA KRISHNA
[IMPL], PUKHRAMBAM
RAMESH KUMAR [IMPL],
PRASHANT KUMAR UMRAO
[IMPL],

a PASHUPATHI NATH
RAZDAN [IMPL], PALLAVI
LANGAR [IMPL], P. S.
SUDHEER [IMPL], P. K.
MANOHAR [IMPL], NISHIT
AGRAWAL [IMPL], NISHE
RAJEN SHONKER [IMPL],

a NISHANTH PATIL [IMPL],
NIDHI JASWAL [IMPL],
NAVEEN KUMAR [INT],
[IMPL], MUKESH KUMAR
MARORIA [IMPL], MRINAL
GOPAL ELKER [IMPL],
MOHIT PAUL [IMPL],

a MILIND KUMAR [IMPL],
MAYURI RAGHUVANSHI
[IMPL], MAYANK AGGARWAL
[IMPL], MANIKA TRIPATHY
[IMPL], KRISHNA BALLABH
THAKUR [IMPL], KAUSHIK
CHOUDHURY

a [IMPL], KARAN SHARMA
[IMPL], KAMLENDRA
MISHRA [IMPL], K. ENATOLI
SEMA [IMPL], GUNTUR
PRAMOD KUMAR [IMPL],
GOPAL BALWANT SATHE
[IMPL], DHAVAL MEHROTRA

a [IMPL], DEEPANWITA
PRIYANKA [IMPL],
D.KUMANAN [IMPL], CYRIL
AMARCHAND MANGALDAS
AOR [IMPL], CHIRAG M.
SHROFF [IMPL], CHANDRA
BHUSHAN PRASAD [IMPL],

a BINAY KUMAR DAS [IMPL],
AVIJIT MANI TRIPATHI
[IMPL], ATUL SHARMA
[IMPL], ASTHA SHARMA
[IMPL], ARUNA GUPTA
[IMPL], ARAVINDH S. [IMPL],

a APPLICANT-IN-PERSON
[IMPL], ANKITA SHARMA
[IMPL], ANIRUDH
SANGANERIA [IMPL],
ANANDO MUKHERJEE
[IMPL], AMRISH KUMAR
[IMPL], AKSHAY
AMRITANSHU [IMPL],

**DAILY CAUSE LIST FOR DATED : 22-10-2024
CHIEF JUSTICE'S COURT**

a AJAY MARWAH [IMPL],
ADARSH NAIN [IMPL],
ABHISHEK ATREY [IMPL],
AADITYA ANIRUDDHA
PANDE [IMPL], A. KARTHIK
[IMPL], VENKAT PALWAI
LAW ASSOCIATES
a [IMPL], SAURABH RAJPAL
[IMPL], KIRTI RENU MISHRA
[IMPL]
TARUN GUPTA [INT],
SURENDER SINGH HOODA
[INT], SIDDHARTHA JHA
[INT], SHREEKANT
NEELAPPA
a TERDAL [INT], SARVAM
RITAM KHARE [INT],
RASHMI NANDAKUMAR
[INT], PRAGYA BAGHEL
[INT], PARUL SHUKLA [INT],
LAKSHMI N. KAIMAL [INT],
JAMES P. THOMAS
a [INT], DINESH CHANDRA
PANDEY [INT], B. K. PAL
[INT], ANZU. K. VARKEY
[INT], ANURAG TANDON
[INT], ALDANISH REIN [INT],
D.S.K. LEGAL [INT]

**“ONLY” [1] I.A. NO. 98622 OF 2024 (CEC
REPORT NO. 4 of 2024-Report of the CEC on
Violation of Orders of the Hon’ble Supreme Court
in I.A. No.**

**191635 of 2022 in W.P.(C)No. 202 of 1995) IN
I.A. NO. 191635 OF 2022 (CEC REPORT NO. 31 of
2022 - Report of CEC in Appln. No. 1559/2022
filed before**

**it by Ministry of Finance) IN RE : MINISTRY OF
FINANCE IN RE : DELHI RIDGE “ONLY” ARE
LISTED IN W.P.(C) No. 202/1995 “ONLY” AND
THE NAMES OF**

**“ONLY” THE FOLLOWING ADVOCATES MAY BE
TREATED TO HAVE BEEN SHOWN AGAINST
THESE I.As. (TO BE TAKEN ALONGWITH C.P.D.
NO. 21171 OF 2024) MR. HARISH**

**N. SALVE, SR. ADV. [A.C.], MR. A.D.N. RAO, SR.
ADVOCATE [A.C.], MS. APARAJITA SINGH, SR.
ADVOCATE [A.C.], MR. SIDDHARTHA
CHOWDHURY, ADVOCATE [A.C.]**

**MR. K. PARAMESHWAR, SR. ADVOCATE [A.C.]
MR. G.S. MAKKER, MR. S.N. TERDAL FOR S.NO.
[1] MR. K. PARAMESHWAR (A.C.)**

[AFTER NOTICE (FOR ADMISSION) - CIVIL CASES]

14 Diary No. 21171-2024
PIL-W

BINDU KAPUREA

MANAN VERMA

Versus

**DAILY CAUSE LIST FOR DATED : 22-10-2024
CHIEF JUSTICE'S COURT**

SUBHASISH PANDA

MANIKA TRIPATHY [R-1],
MUKESH KUMAR MARORIA
[R-2], [R-3], ATUL KUMAR
[R-4], SHREY KAPOOR [R-5],
[R-7], GEET AHUJA [R-6],
MUDIT GUPTA [R-8],
SIDDHANT
a BUXY [R-9], DEEPAK GOEL
[R-10]
RAHUL SHYAM BHANDARI
[IMPL], PRAVEEN SWARUP
[IMPL]

**IN W.P.(C) No. - 4677/1985,
[TO BE TAKEN UP ALONG WITH W.P. (C)
202/1995] MR. S GURU KRISHNA KUMAR, SR.
ADVOCATE (A.C.) MS. ANITHA SHENOY, SR.
ADVOCATE (A.C.) MR. A.D.N. RAO, SR.
ADVOCATE (A.C.) MR. SIDDHARTHA
CHOWDHURY, ADVOCATE (A.C.)
IA No. 117930/2024 - APPROPRIATE
ORDERS/DIRECTIONS
IA No. 111340/2024 - EX-PARTE AD-INTERIM
RELIEF
IA No. 135723/2024 -
INTERVENTION/IMPLEADMENT
IA No. 124040/2024 -
INTERVENTION/IMPLEADMENT**

14.1 **Connected**
SMC(Crl) No. 2/2024
XVII

IN RE SUBHASISH PANDA VICE CHAIRMAN DDA
AND ORS.

BY COURTS MOTION ,
MANIKA TRIPATHY [P-1],
ATUL KUMAR [P-2], GEET
AHUJA [P-3]

**FOR PERMISSION TO FILE APPLICATION FOR
DIRECTION ON IA 185946/2024
IA No. 185946/2024 - PERMISSION TO FILE
APPLICATION FOR DIRECTION**

15 Diary No. 21740-2024
PIL-W

NEW DELHI NATURE SOCIETY

MANAN VERMA

Versus

RAJESH KUMAR KAUSHAL AND ORS.

AMRISH KUMAR [R-1],
GURMEET SINGH MAKKER
[R-2]
MUKESH KUMAR MARORIA
[R-3], [IMPL], JITENDRA
KUMAR [IMPL]

**IN W.P.(C) No. - 4677/1985,
MR. S GURU KRISHNA KUMAR, SR. ADVOCATE
(A.C.) MS. ANITHA SHENOY, SR. ADVOCATE
(A.C.) MR. A.D.N. RAO, SR. ADVOCATE (A.C.) MR.
SIDDHARTHA CHOWDHURY,
ADVOCATE (A.C.)
IA No. 143277/2024 - APPROPRIATE
ORDERS/DIRECTIONS
IA No. 113516/2024 - EX-PARTE STAY
IA No. 143276/2024 -
INTERVENTION/IMPLEADMENT**

NEW DELHI

19-10-2024 18:16:15



SUPREME COURT OF INDIA
[IT WILL BE APPRECIATED IF THE LEARNED ADVOCATES
ON RECORD DO NOT SEEK ADJOURNMENT IN THE MATTERS
LISTED BEFORE ALL THE COURTS IN THE CAUSE LIST]
DAILY CAUSE LIST FOR DATED : 22-10-2024
CHIEF JUSTICE'S COURT
HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE J.B. PARDIWALA
HON'BLE MR. JUSTICE MANOJ MISRA

NOTE :

Whenever written submissions are directed to be filed by the Court in any proceeding, advocates and parties in person are requested to email a soft copy in a pdf form on or before the stipulated date to the following email id :

cmvc.dyc@gmail.com

The soft copies which are emailed should not be scanned copies of printed submissions. No other documents other than written submissions should be filed in this email.

MISCELLANEOUS HEARING

SNo.	Case No.	Petitioner / Respondent	Petitioner/Respondent Advocate
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[AFTER NOTICE (FOR ADMISSION) - CIVIL CASES]

16	C.A. No. 4098/2023 XVII	GOOGLE LLC AND ANR. <i>Versus</i> COMPETITION COMMISSION OF INDIA AND ORS. FOR ADMISSION and IA No.119605/2023-GRANT OF INTERIM RELIEF and IA No.119609/2023-PERMISSION TO FILE LENGTHY LIST OF DATES and IA No.119608/2023-APPROPRIATE ORDERS/DIRECTIONS IA No. 119608/2023 - APPROPRIATE ORDERS/DIRECTIONS IA No. 119605/2023 - GRANT OF INTERIM RELIEF IA No. 119609/2023 - PERMISSION TO FILE LENGTHY LIST OF DATES	SNEHASISH MUKHERJEE TAHIR ASHRAF SIDDIQUI [CAVEAT], T. SUNDAR RAMANATHAN [CAVEAT], S. S. SHROFF [CAVEAT] [CAVEAT], LZAFEER AHMAD B. F. [CAVEAT]
16.1	Connected C.A. No. 4104/2023 XVII	COMPETITION COMMISSION OF INDIA <i>Versus</i> GOOGLE LLC AND ORS. ..FOR	TAHIR ASHRAF SIDDIQUI T. SUNDAR RAMANATHAN [CAVEAT], SNEHASISH MUKHERJEE [CAVEAT] [CAVEAT], S. S. SHROFF [CAVEAT] [CAVEAT] [CAVEAT], LZAFEER AHMAD B. F. [CAVEAT]

**DAILY CAUSE LIST FOR DATED : 22-10-2024
CHIEF JUSTICE'S COURT**

**FOR EX-PARTE AD-INTERIM RELIEF ON IA
120631/2023**

**IA No. 120631/2023 - EX-PARTE AD-INTERIM
RELIEF**

- | | | | |
|--|--|--|---|
| 17 | SLP(C) No.
19366-19369/2023
IV-A | DIRECTORATE GENERAL OF GOODS AND SERVICES
TAX INTELLIGENCE (HQS) AND ORS.

<i>Versus</i>
GAMESKRAFT TECHNOLOGIES PRIVATE LIMITED
AND ORS. | MUKESH KUMAR MARORIA ,
GURMEET SINGH MAKKER
[P-1]

PRITHA SRIKUMAR IYER
[CAVEAT], PLR CHAMBERS
AND CO. [CAVEAT] [CAVEAT]
[CAVEAT] [CAVEAT],
CHARANYA
LAKSHMIKUMARAN
[CAVEAT]
PRASTUT MAHESH DALVI
a [INT], DCOSTA IVO
MANUEL SIMON [INT] |
| [MATTERS UNDER THE CATEGORY OF GAMING
MATTERS] | | | |
| IA No. 177433/2023 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT | | | |
| IA No. 76728/2024 - INTERVENTION
APPLICATION | | | |
| IA No. 153914/2024 -
INTERVENTION/IMPLEADMENT | | | |
| IA No. 173396/2024 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES | | | |
| IA No. 167436/2024 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES | | | |
| IA No. 194982/2023 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES | | | |
| 17.1 | Connected
W.P.(C) No. 1384/2023
X | PLAY GAMES 24 7 PRIVATE LIMITED AND ORS.

<i>Versus</i>
UNION OF INDIA AND ANR. | CHARANYA
LAKSHMIKUMARAN

MUKESH KUMAR MARORIA
[R-1], [R-2] |
| FOR | | | |
| FOR PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES ON IA
260847/2023 | | | |
| IA No. 260847/2023 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES | | | |
| 17.2 | Connected
T.C.(C) No. 54/2024
XIV-A | M/S AGILEDEV PRIVATE LIMITED AND ORS.

<i>Versus</i>
ADDITIONAL DIRECTOR DGGI DELHI ZONAL UNIT
NEW DELHI AND ORS. | SRISHTY KAUL [P-1] |
| IN T.P.(C) No. - 767/2024,
FOR ADMISSION | | | |
| 17.3 | Connected
W.P.(C) No. 378/2024
X | M/S. SBN GAMING NETWORKS PRIVATE LIMITED
AND ORS.

<i>Versus</i>
UNION OF INDIA AND ORS. | RAJAT MITTAL

GURMEET SINGH MAKKER
[R-3], [R-4], [R-5] |

DAILY CAUSE LIST FOR DATED : 22-10-2024
CHIEF JUSTICE'S COURT
FOR ADMISSION and IA No.133018/2024-EX-
PARTE STAY

- 17.4 **Connected**
W.P.(C) No. 447/2024
X
- ACEEN AD CREATIONS PRIVATE LIMITED AND ANR. RAJEEV GULANI
- Versus*
UNION OF INDIA AND ORS. GURMEET SINGH MAKKER
[R-1], [R-2], [R-3], [R-4]
- FOR ADMISSION and IA No.146408/2024-STAY**
APPLICATION
- 17.5 **Connected**
W.P.(C) No. 429/2024
X
- FLORA FUN GAMES PRIVATE LIMITED AND ANR. RAJEEV GULANI
- Versus*
UNION OF INDIA AND ORS. GURMEET SINGH MAKKER
[R-1], [R-2], [R-3], [R-4]
- FOR ADMISSION and IA No.142072/2024-STAY**
APPLICATION
- 17.6 **Connected**
T.C.(C) No. 44/2024
XV
- MY TEAM 11 FANTASY SPORTS PVT. LTD. AND ANR. BY COURTS MOTION ,
ANAND VARMA [P-1], [P-1]
- Versus*
UNION OF INDIA AND ORS. MUKESH KUMAR MARORIA
[R-1]
- IN T.P.(C) No. - 758/2024,**
FOR ADMISSION
- 17.7 **Connected**
T.C.(C) No. 43/2024
XV
- M/S BLUE HORIZONE INFOTECH LLP BY COURTS MOTION
- Versus*
UNION OF INDIA AND ORS. MUKESH KUMAR MARORIA
[R-1]
- IN T.P.(C) No. - 762/2024,**
FOR ADMISSION
- 17.8 **Connected**
T.C.(C) No. 42/2024
XV
- M/S KHUD KA KAROBAR INFOTECH PVT LTD. AND ANR. BY COURTS MOTION
- Versus*
UNION OF INDIA AND ORS. MUKESH KUMAR MARORIA
[R-1]
- IN T.P.(C) No. - 763/2024,**
FOR ADMISSION
- 17.9 **Connected**
T.C.(C) No. 45/2024
IV
- M/S JOY PLUS TECHNOLOGY PVT. LTD. BY COURTS MOTION ,
SHAURYA SAHAY [P-1]
- Versus*
UNION OF INDIA AND ORS. GURMEET SINGH MAKKER
[R-1], [R-2], [R-3], [R-4]
- IN T.P.(C) No. - 776/2024,**
FOR ADMISSION
- 17.1 **Connected**
0 T.C.(C) No. 47/2024
IV
- WITZEAL TECHNOLOGIES PRIVATE LIMITED BY COURTS MOTION
- Versus*

DAILY CAUSE LIST FOR DATED : 22-10-2024

CHIEF JUSTICE'S COURT

UNION OF INDIA THE MINISTRY OF FINANCE,
THROUGH THE SECRETARY, AND ORS.

AKSHAY AMRITANSHU [R-3],
GURMEET SINGH MAKKER
[R-1], [R-2], [R-4], [R-5], [R-6],
[R-7]

IN T.P.(C) No. - 771/2024,

17.1 **Connected**
1 T.C.(C) No. 48/2024
IV

M/S JUGADOR TECHNOLOGY PRIVATE LIMITED AND
ORS.

BY COURTS MOTION

Versus

UNION OF INDIA AND ORS.

GURMEET SINGH MAKKER
[R-1], [R-2], [R-3], [R-4], [R-5]

IN T.P.(C) No. - 769/2024,

17.1 **Connected**
2 T.C.(C) No. 49/2024
IV

M/S GRIDLOGIC GAMES PRIVATE LIMITED

BY COURTS MOTION ,
SIDDHANT BUXY [P-1], [P-1]

Versus

UNION OF INDIA AND ORS.

GURMEET SINGH MAKKER
[R-1], [R-2], [R-3], [R-4], [R-5]

**IN T.P.(C) No. - 772/2024,
FOR ADMISSION**

17.1 **Connected**
3 T.C.(C) No. 46/2024
IV

M/S RUBIK CUBE TECHNOLOGY INDIA PRIVATE
LIMITED AND ORS.

BY COURTS MOTION

Versus

UNION OF INDIA AND ORS.

GURMEET SINGH MAKKER
[R-1], [R-2], [R-3], [R-4], [R-5]

**IN T.P.(C) No. - 768/2024,
FOR ADMISSION**

17.1 **Connected**
4 T.C.(C) No. 53/2024
XIV-A

GOLDEN GAMING INTERNATIONAL PRIVATE
LIMITED

RAJAT MITTAL [P-1]

Versus

UNION OF INDIA AND ORS.

**IN T.P.(C) No. - 756/2024,
FOR ADMISSION**

17.1 **Connected**
5 T.C.(C) No. 52/2024
XIV-A

DELTA CORP LIMITED AND ANR.

SONALI JAIN [P-1], [P-2]

Versus

UNION OF INDIA AND ORS.

**IN T.P.(C) No. - 775/2024,
FOR ADMISSION**

17.1 **Connected**
6 W.P.(C) No. 1374/2023
X

M/S E-GAMING FEDERATION AND ANR.

CHARANYA
LAKSHMIKUMARAN

Versus

UNION OF INDIA AND ORS.

GURMEET SINGH MAKKER
[R-1], [R-2], [R-3]

**FOR
FOR EX-PARTE STAY ON IA 254930/2023
FOR PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES ON IA
260848/2023
IA No. 254930/2023 - EX-PARTE STAY**

**DAILY CAUSE LIST FOR DATED : 22-10-2024
CHIEF JUSTICE'S COURT**

**IA No. 260848/2023 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

- | | | | |
|-----------|--|---|---|
| 17.1
7 | Connected
W.P.(C) No. 268/2024
X | M/S. BAAZI NETWORKS PRIVATE LIMITED AND ORS. | PLR CHAMBERS AND CO. |
| | | <i>Versus</i>
UNION OF INDIA AND ORS. | MUKESH KUMAR MARORIA
[R-1], [R-3] |
| 17.1
8 | Connected
T.C.(C) No. 24/2024
III | VISION 11 GAMING PRIVATE LIMITED | ANUSHREE PRASHIT
KAPADIA [P-1] |
| | | <i>Versus</i>
UNION OF INDIA AND ORS. | MUKESH KUMAR MARORIA
[R-1] |
| | | IN T.P.(C) No. - 757/2024,
FOR ADMISSION | |
| 17.1
9 | Connected
T.C.(C) No. 25/2024
III | NXGN SPORTS INTERACTIVE PRIVATE LIMITED AND
ANR. | BY COURTS MOTION ,
ANUSHREE PRASHIT
KAPADIA [P-1], [P-2] |
| | | <i>Versus</i>
UNION OF INDIA AND ORS. | MUKESH KUMAR MARORIA
[R-1] |
| | | IN T.P.(C) No. - 761/2024,
FOR ADMISSION | |
| 17.2
0 | Connected
T.C.(C) No. 26/2024
III | M/S PLAYERZPOT MEDIA PVT. LTD. AND ANR. | RAJAT MITTAL [P-1] |
| | | <i>Versus</i>
THE UNION OF INDIA AND ORS. | MUKESH KUMAR MARORIA |
| | | IN T.P.(C) No. - 760/2024,
FOR ADMISSION | |
| 17.2
1 | Connected
W.P.(C) No. 300/2024
X | FEDERATION OF INDIAN FANTASY SPORTS AND
ORS. | E. C. AGRAWALA |
| | | <i>Versus</i>
UNION OF INDIA AND ANR. | GURMEET SINGH MAKKER
[R-1], [R-2] |
| | | FOR ADMISSION | |
| 17.2
2 | Connected
T.C.(C) No. 27/2024
III-A | M/S REIN GAMES PRIVATE LIMITED | BY COURTS MOTION |
| | | <i>Versus</i>
STATE OF U.P. AND ORS. | BHAKTI VARDHAN SINGH
[R-1], MUKESH KUMAR
MARORIA [R-2], [R-3], [R-4],
[R-5], [R-6] |
| | | IN T.P.(C) No. - 770/2024,
FOR ADMISSION | |
| 17.2
3 | Connected
T.C.(C) No. 29/2024
III | SACHAR GAMING PRIVATE LIMITED | YOOThICA PALLAVI [P-1] |
| | | <i>Versus</i>
UNION OF INDIA AND ORS. | MUKESH KUMAR MARORIA
[R-1] |
| | | IN T.P.(C) No. - 764/2024, | |

**DAILY CAUSE LIST FOR DATED : 22-10-2024
CHIEF JUSTICE'S COURT**

17.2 Connected 4 W.P.(C) No. 350/2024 X	OMNIBAY PRIVATE LIMITED AND ORS. <i>Versus</i> UNION OF INDIA AND ORS.	AMRITA KUMARI MADHUMITA BHATTACHARJEE [R-2], GURMEET SINGH MAKKER [R-1], [R-3], [R-4], [R-5], [R-6], [R-7]
	IN W.P.(C) No. - 0/2024, FOR FOR STAY APPLICATION ON IA 126042/2024 FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 146322/2024 IA No. 146322/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES IA No. 126042/2024 - STAY APPLICATION	
17.2 Connected 5 T.C.(C) No. 34/2024 III	HARDIK VINAY DHEBAR <i>Versus</i> UNION OF INDIA AND ORS.	SONALI JAIN [P-1], [P-1] MUKESH KUMAR MARORIA [R-1]
	IN T.P.(C) No. - 779/2024,	
17.2 Connected 6 T.C.(C) No. 35/2024 III	HIGHSTREET CRUISES AND ENTERTAINMENT PRIVATE LIMITED AND ANR. <i>Versus</i> UNION OF INDIA AND ORS.	SONALI JAIN [P-1], [P-1], [P-2] MUKESH KUMAR MARORIA [R-1]
	IN T.P.(C) No. - 780/2024,	
17.2 Connected 7 T.C.(C) No. 32/2024 III	HARDIK VINAY DEBHAR <i>Versus</i> UNION OF INDIA AND ORS.	SONALI JAIN [P-1], [P-1] MUKESH KUMAR MARORIA [R-1]
	IN T.P.(C) No. - 777/2024,	
17.2 Connected 8 T.C.(C) No. 30/2024 III	HARDIK VINAY DHEBAR <i>Versus</i> UNION OF INDIA AND ORS.	SONALI JAIN [P-1], [P-1] MUKESH KUMAR MARORIA [R-1]
	IN T.P.(C) No. - 773/2024,	
17.2 Connected 9 T.C.(C) No. 31/2024 III	DELTA CORP LIMITED AND ANR. <i>Versus</i> UNION OF INDIA AND ORS.	SONALI JAIN [P-1], [P-2] MUKESH KUMAR MARORIA [R-1]
	IN T.P.(C) No. - 776/2024,	

**DAILY CAUSE LIST FOR DATED : 22-10-2024
CHIEF JUSTICE'S COURT**

17.3 0	Connected T.C.(C) No. 33/2024 III	DELTA PLEASURE CRUISE COMPANY PRIVATE LIMITED AND ANR. <i>Versus</i> UNION OF INDIA AND ORS. IN T.P.(C) No. - 778/2024,	SONALI JAIN [P-1], [P-2] MUKESH KUMAR MARORIA [R-1]
17.3 1	Connected T.C.(C) No. 36/2024 IV-C	GAMEPE TECHNOLOGIES PRIVATE LIMITED <i>Versus</i> UNION OF INDIA AND ORS. IN T.P.(C) No. - 765/2024,	BY COURTS MOTION , DHARMAPRABHAS LAW ASSOCIATES [P-1] MUKESH KUMAR MARORIA [R-1]
17.3 2	Connected T.C.(C) No. 39/2024 IV-A	PACIFIC GAMING PRIVATE LIMITED <i>Versus</i> THE STATE OF KARNATAKA REP. BY THE COMMISSIONER AND ORS. IN T.P.(C) No. - 759/2024,	BY COURTS MOTION
17.3 3	Connected W.P.(C) No. 456/2024 X	M/S XETA NETWORKS PRIVATE LIMITED <i>Versus</i> UNION OF INDIA AND ORS. FOR FOR STAY APPLICATION ON IA 150586/2024 IA No. 150586/2024 - STAY APPLICATION	SHUBHAM SINGH GURMEET SINGH MAKKER [R-1], [R-2], [R-3], [R-4]
17.3 4	Connected T.C.(C) No. 41/2024 XVI	DELTATECH GAMING LIMITED AND ANR. <i>Versus</i> UNION OF INDIA AND ORS. IN T.P.(C) No. - 755/2024, FOR ADMISSION	SONALI JAIN [P-1], [P-2] MUKESH KUMAR MARORIA [R-1], [R-1], [R-3], [R-4], [R-5], [R-6], [R-7], [R-8], [R-9], MADHUMITA BHATTACHARJEE [R-2]
17.3 5	Connected T.C.(C) No. 40/2024 XVI	SHIVANANDAN PARE <i>Versus</i> UNION OF INDIA AND ORS. IN T.P.(C) No. - 781/2024, FOR ADMISSION	SONALI JAIN [P-1] MADHUMITA BHATTACHARJEE [R-2], MUKESH KUMAR MARORIA [R-1], [R-1], [R-3], [R-4], [R-5], [R-6], [R-7], [R-8], [R-9]
17.3 6	Connected T.C.(C) No. 51/2024 XIV-A	HARDIK VINAY DHEBAR <i>Versus</i>	SONALI JAIN [P-1]

**DAILY CAUSE LIST FOR DATED : 22-10-2024
CHIEF JUSTICE'S COURT**

UNION OF INDIA AND ORS.

**IN T.P.(C) No. - 774/2024,
.... FOR ADMISSION**

17.3 7	Connected T.P.(C) No. 1753-1754/2024 IV-A	BANGALORE TURF CLUB LIMITED	ROHINI MUSA [P-1]
		<i>Versus</i> UNION OF INDIA AND ORS.	GURMEET SINGH MAKKER [R-1], [R-3]
		FOR FOR EX-PARTE STAY ON IA 147613/2024 IA No. 147613/2024 - EX-PARTE STAY	
17.3 8	Connected T.P.(C) No. 1799-1802/2024 XII-A	HYDERABAD RACE CLUB	ROHINI MUSA [P-1]
		<i>Versus</i> UNION OF INDIA AND ORS.	GURMEET SINGH MAKKER [R-1], [R-7], SAHIL BHALAIK [R-2], [R-3], [R-4], [R-5], [R-6]
		FOR ADMISSION and IA No.149566/2024-EX- PARTE STAY	
17.3 9	Connected T.P.(C) No. 1776/2024 IX	ROYAL WESTERN INDIA TURF CLUB	ROHINI MUSA [P-1]
		<i>Versus</i> UNION OF INDIA AND ORS.	
		FOR ADMISSION and IA No.148812/2024-EX- PARTE STAY IA No. 148812/2024 - EX-PARTE STAY	
17.4 0	Connected T.P.(C) No. 1760/2024 XVI	ROYAL CALCUTTA TURF CLUB	ROHINI MUSA [P-1]
		<i>Versus</i> UNION OF INDIA AND ORS.	GURMEET SINGH MAKKER [R-1], [R-3]
		FOR ADMISSION and IA No.148056/2024-EX- PARTE STAY	
17.4 1	Connected T.P.(C) No. 1774-1775/2024 IV-A	MYSORE RACE CLUB LIMITED	ROHINI MUSA [P-1]
		<i>Versus</i> UNION OF INDIA AND ORS.	GURMEET SINGH MAKKER [R-1], [R-3]
		FOR FOR STAY APPLICATION ON IA 148806/2024 IA No. 148806/2024 - STAY APPLICATION	
17.4 2	Connected T.P.(C) No. 1764-1769/2024 XII	MADRAS RACE CLUB	ROHINI MUSA [P-1]
		<i>Versus</i> UNION OF INDIA AND ORS.	GURMEET SINGH MAKKER [R-1]

DAILY CAUSE LIST FOR DATED : 22-10-2024
CHIEF JUSTICE'S COURT
FOR ADMISSION and IA No.148299/2024-EX-
PARTE STAY

17.4 **Connected**
3 T.P.(C) No.
1779-1797/2024
XII-A

HYDERABAD RACE CLUB

ROHINI MUSA [P-1]

Versus

UNION OF INDIA AND ORS.

GURMEET SINGH MAKKER
[R-1], SAHIL BHALAIK [R-2],
[R-5], [R-7]

FOR ADMISSION and IA No.149453/2024-EX-
PARTE STAY

17.4 **Connected**
4 W.P.(C) No. 545/2024
X

JOY PLUS TECHNOLOGY PVT. LTD.

SHAURYA SAHAY

Versus

UNION OF INDIA AND ORS.

GURMEET SINGH MAKKER
[R-1], [R-2], [R-3]

FOR ADMISSION and IA No.195529/2024-STAY
APPLICATION

17.4 **Connected**
5 W.P.(C) No. 541/2024
X

WINZO GAMES PRIVATE LIMITED AND ORS.

SHYAM GOPAL

Versus

UNION OF INDIA AND ORS.

FOR ADMISSION and IA No.195045/2024-STAY
APPLICATION

17.4 **Connected**
6 W.P.(C) No. 568/2024
X

M/S RUBIK CUBE TECHNOLOGY INDIA PVT. LTD.

SHAURYA SAHAY

Versus

UNION OF INDIA AND ORS.

FOR ADMISSION and IA No.201864/2024-STAY
APPLICATION

17.4 **Connected**
7 W.P.(C) No. 605/2024
X

M/S JUGADOR TECHNOLOGY PRIVATE LIMITED

SHAURYA SAHAY

Versus

UNION OF INDIA AND ORS.

FOR ADMISSION and IA No.216302/2024-STAY
APPLICATION

NEW DELHI
19-10-2024 18:16:26

ADDITIONAL REGISTRAR



SUPREME COURT OF INDIA
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DAILY CAUSE LIST FOR DATED : 22-10-2024
CHIEF JUSTICE'S COURT
HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE J.B. PARDIWALA
HON'BLE MR. JUSTICE MANOJ MISRA

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MISCELLANEOUS HEARING

SNo.	Case No.	Petitioner / Respondent	Petitioner/Respondent Advocate
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[FRESHLY / ADJOURNED MATTERS]

18	W.P.(C) No. 646/2024 X	M/S. JUNGLEE GAMES INDIA PRIVATE LIMITED AND ORS. <i>Versus</i> UNION OF INDIA AND ORS. [TO BE TAKEN UP ALONGWITH SLP(C)No. 19366-19369/2023] ----- FOR ADMISSION and IA No.226539/2024-STAY APPLICATION	CHARANYA LAKSHMIKUMARAN
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[AFTER NOTICE (FOR ADMISSION) - CIVIL CASES]

19	SLP(C) No. 17751-17755/2024 XVI	THE STATE OF WEST BENGAL AND ANR. <i>Versus</i> AMAL CHANDRA DAS	ASTHA SHARMA VISHAL ARUN MISHRA , VIKASH CHANDRA SHUKLA [R-1], KUNAL CHATTERJI [R-2], N. VISAKAMURTHY [R-3], ISHA AGGARWAL [R-5], SIDDHESH SHIRISH KOTWAL a [R-6] TEJASWI KUMAR PRADHAN [INT], SANCHITA AIN [INT]
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IA No. 172713/2024 - ADDITION / DELETION / MODIFICATION PARTIES
IA No. 181518/2024 - APPLICATION FOR PERMISSION
IA No. 181590/2024 - APPLICATION FOR PERMISSION
IA No. 182712/2024 - APPROPRIATE ORDERS/DIRECTIONS

**DAILY CAUSE LIST FOR DATED : 22-10-2024
CHIEF JUSTICE'S COURT**

**IA No. 181598/2024 - APPROPRIATE
ORDERS/DIRECTIONS**
**IA No. 181528/2024 - APPROPRIATE
ORDERS/DIRECTIONS**
**IA No. 182716/2024 - EXEMPTION FROM FILING
AFFIDAVIT**
**IA No. 181520/2024 -
INTERVENTION/IMPLEADMENT**
**IA No. 182710/2024 -
INTERVENTION/IMPLEADMENT**
**IA No. 181593/2024 -
INTERVENTION/IMPLEADMENT**
**IA No. 182715/2024 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**
**IA No. 172711/2024 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**
**IA No. 166394/2024 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

19.1 **Connected**
Diary No. 30078-2024
XVI

TUHINA PARVIN AND ORS.

SHEKHAR KUMAR

Versus

THE STATE OF WEST BENGAL AND ORS.

VISHAL ARUN MISHRA
[CAVEAT], VIKASH
CHANDRA SHUKLA
[CAVEAT], SIDDHESH
SHIRISH KOTWAL [CAVEAT],
ISHA AGGARWAL [CAVEAT],
ASTHA SHARMA [R-1], [R-4],
a [R-7]

**IA No. 169177/2024 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**
**IA No. 169175/2024 - PERMISSION TO FILE
PETITION (SLP/TP/WP/..)**

19.2 **Connected**
Diary No. 31942-2024
XVI

MD. NAWSAD SIDDIQUE

SHEKHAR KUMAR

Versus

THE STATE OF WEST BENGAL AND ORS.

VISHAL ARUN MISHRA
[CAVEAT], ASTHA SHARMA
[R-1]

**IA No. 169710/2024 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**
**IA No. 169707/2024 - PERMISSION TO FILE
PETITION (SLP/TP/WP/..)**

19.3 **Connected**
Diary No. 31944-2024
XVI

SK. SERAFUDDIN AND ANR.

SHEKHAR KUMAR

Versus

THE STATE OF WEST BENGAL AND ORS.

VISHAL ARUN MISHRA
[CAVEAT], ASTHA SHARMA
[R-1]

**IA No. 168303/2024 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**
**IA No. 168302/2024 - PERMISSION TO FILE
PETITION (SLP/TP/WP/..)**

**DAILY CAUSE LIST FOR DATED : 22-10-2024
CHIEF JUSTICE'S COURT**

- 19.4 **Connected**
SLP(C) No. 16936/2024
XVI
- AATMADEEP
- SIDDHARTHA SINHA
- Versus*
THE STATE OF WEST BENGAL AND ORS.
- IA No. 168775/2024 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**
- 19.5 **Connected**
SLP(C) No.
18931-18935/2024
XVI
- MUSTAFIJUR RAHAMAN AND ORS.
- SHASHANK SINGH
- Versus*
THE STATE OF WEST BENGAL AND ORS.
- VISHAL ARUN MISHRA
[CAVEAT], VIKASH
CHANDRA SHUKLA
[CAVEAT], SIDDHESH
SHIRISH KOTWAL [CAVEAT],
ISHA AGGARWAL [CAVEAT]
- IA No. 172348/2024 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**
- 19.6 **Connected**
SLP(C) No.
18926-18930/2024
XVI
- BENGAL MADRASAH EDUCATION FORUM
- ADITYA SAMADDAR
- Versus*
AMAL CHANDRA DAS AND ORS.
- VISHAL ARUN MISHRA
[CAVEAT], VIKASH
CHANDRA SHUKLA
[CAVEAT], SIDDHESH
SHIRISH KOTWAL [CAVEAT],
ISHA AGGARWAL [CAVEAT],
ASTHA SHARMA [R-2], [R-5],
a [R-8], [R-10]
- IA No. 175384/2024 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**
- 19.7 **Connected**
Diary No. 36073-2024
XVI
- WEST BENGAL COMMISSION FOR BACKWARD
CLASS
- KUNAL CHATTERJI
- Versus*
AMAL CHANDRA DAS AND ANR.
- VISHAL ARUN MISHRA
[CAVEAT], VIKASH
CHANDRA SHUKLA
[CAVEAT], SIDDHESH
SHIRISH KOTWAL [CAVEAT],
ISHA AGGARWAL [CAVEAT]
- IA No. 181759/2024 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**
**IA No. 182804/2024 - EXEMPTION FROM FILING
O.T.**
**IA No. 182802/2024 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**
**IA No. 182762/2024 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**
**IA No. 181758/2024 - PERMISSION TO FILE
PETITION (SLP/TP/WP/..)**
- 19.8 **Connected**
SLP(C) No. 20849/2024
XVI
- MD. TAIEDUL ISLAM
- SHASHANK TRIPATHI
- Versus*

**DAILY CAUSE LIST FOR DATED : 22-10-2024
CHIEF JUSTICE'S COURT**

AMAL CHANDRA DAS AND ORS.

VISHAL ARUN MISHRA
[CAVEAT]

**IA No. 189250/2024 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**

NEW DELHI

19-10-2024 18:16:43

ADDITIONAL REGISTRAR



SUPREME COURT OF INDIA
[IT WILL BE APPRECIATED IF THE LEARNED ADVOCATES
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DAILY CAUSE LIST FOR DATED : 22-10-2024
CHIEF JUSTICE'S COURT
HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE J.B. PARDIWALA
HON'BLE MR. JUSTICE MANOJ MISRA

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MISCELLANEOUS HEARING

SNo.	Case No.	Petitioner / Respondent	Petitioner/Respondent Advocate
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[AFTER NOTICE (FOR ADMISSION) - CIVIL CASES]

20	SLP(C) No. 20899-20900/2022 XI-A	K. RIJI JOHN <i>Versus</i> K.K. VIJAYAN AND ORS.	ANNE MATHEW P. S. SUDHEER [R-1], VENKITA SUBRAMONIAM T.R [R-2], NISHE RAJEN SHONKER [R-3], MUKUND P. UNNY [R-4], RASHMI SINGHANIA [R-5] APOORV KURUP [IMPL]
		IA No. 27875/2023 - APPLICATION FOR TAKING ON RECORD IA No. 175627/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT IA No. 72028/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES IA No. 193861/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES IA No. 177794/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES	
20.1	Connected SLP(C) No. 24147/2022 XI-A	G. SADASIVAN NAIR <i>Versus</i> THE STATE OF KERALA AND ORS.	RASHMI SINGHANIA ANNE MATHEW [CAVEAT]
		FOR FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 203625/2022 IA No. 203625/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT	

**DAILY CAUSE LIST FOR DATED : 22-10-2024
CHIEF JUSTICE'S COURT**

20.2 **Connected**
SLP(C) No.
24157-24158/2022
XI-A

THE STATE OF KERALA AND ANR.

NISHE RAJEN SHONKER

Versus

DR. K.K. VIJAYAN AND ORS.

RASHMI SINGHANIA
[CAVEAT], ANNE MATHEW
[CAVEAT] [CAVEAT]
APOORV KURUP [IMPL]

**FOR
FOR EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT ON IA 203955/2022
FOR impleading party ON IA 158422/2023
FOR INTERVENTION/IMPLEADMENT ON IA
158422/2023
FOR PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES ON IA
227077/2023
IA No. 203955/2022 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT
IA No. 158422/2023 -
INTERVENTION/IMPLEADMENT
IA No. 227077/2023 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

**NEW DELHI
19-10-2024 18:16:52**

ADDITIONAL REGISTRAR



SUPREME COURT OF INDIA
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DAILY CAUSE LIST FOR DATED : 22-10-2024
CHIEF JUSTICE'S COURT
HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE J.B. PARDIWALA
HON'BLE MR. JUSTICE MANOJ MISRA

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MISCELLANEOUS HEARING

SNo.	Case No.	Petitioner / Respondent	Petitioner/Respondent Advocate
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[DISPOSAL/FINAL DISPOSAL AT ADMISSION STAGE - CIVIL CASES]

21	SLP(C) No. 11149/2020 XII-A	THE TRANSMISSION CORPORATION OF TELANGANA STATE LIMITED AND ANR. <i>Versus</i> CHUKKALA KRANTHI KIRAN AND ORS.	KRISHNA KUMAR SINGH [R-4], [R-11], [R-17], SUMANTH NOOKALA [R-1], [R-2], [R-3], [R-5], [R-6], [R-7], [R-8], [R-9], [R-10], [R-12], [R-13], [R-15], a [R-16], [R-18], [R-19], [R-20], [R-21], [R-22], [R-23], [R-24], [R-25], [R-26], [R-27], [R-28], [R-29], [R-30], SRAVAN KUMAR KARANAM [P-1], [P-2], a [R-31]
IA No. 93415/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT			
21.1	Connected SLP(C) No. 11481/2020 XII-A	THE TRANSMISSION CORPORATION OF TELANGANA STATE LIMITED AND ANR. <i>Versus</i> G ARAVINDA KUMAR AND ORS.	D. ABHINAV RAO [P-1], SRAVAN KUMAR KARANAM [P-1], [P-2] SUMANTH NOOKALA [R-1], [R-2], [R-3], [R-4]
21.2	Connected SLP(C) No. 11170/2020 XII-A	THE TRANSMISSION CORPORATION OF TELANGANA STATE LIMITED AND ANR. <i>Versus</i> SHAIK MUSTAPHA AND ANR.	D. ABHINAV RAO [P-1], SRAVAN KUMAR KARANAM [P-1], [P-2] SUMANTH NOOKALA [CAVEAT]

**DAILY CAUSE LIST FOR DATED : 22-10-2024
CHIEF JUSTICE'S COURT**

21.3 **Connected**
SLP(C) No. 12599/2020
XII-A

MEGA RANI R. AND ORS.

AJAY KUMAR TALESARA

Versus

THE TRANSMISSION CORPORATION OF
TELANGANA STATE LTD. AND ORS.

SUMANTH NOOKALA
[CAVEAT] [CAVEAT], [R-2]

21.4 **Connected**
SLP(C) No. 761/2021
XII-A

THE AP TRANSMISSION CORPORATION LIMITED
AND ORS.

MAHFOOZ AHSAN NAZKI

Versus

O. MANIKANTA AND ORS.

SUMANTH NOOKALA
[CAVEAT]
SADINENI RAVI KUMAR
[IMPL]

**IA No.4345/2021-EXEMPTION FROM FILING C/C
OF THE IMPUGNED JUDGMENT**

NEW DELHI

19-10-2024 18:16:59

ADDITIONAL REGISTRAR



SUPREME COURT OF INDIA
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DAILY CAUSE LIST FOR DATED : 22-10-2024
CHIEF JUSTICE'S COURT
HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE J.B. PARDIWALA
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MISCELLANEOUS HEARING

SNo.	Case No.	Petitioner / Respondent	Petitioner/Respondent Advocate
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[ORDERS (INCOMPLETE MATTERS / IAs / CRLMPs)]

22	W.P.(Crl.) No. 120/2012 PIL-W	MANOHAR LAL SHARMA <i>Versus</i> THE PRINCIPAL SECRETARY AND ORS.	PETITIONER-IN-PERSON GURMEET SINGH MAKKER [R-2], MUKESH KUMAR MARORIA [R-3] SHARMILA UPADHYAY [IMPL], SHANTANU SAGAR [IMPL], SHALLY BHASIN [IMPL], KAUSTUBH SHUKLA a [IMPL], GUNTUR PRAMOD KUMAR [IMPL], G. N. REDDY [IMPL], E. C. AGRAWALA [IMPL], CHANDRA PRAKASH [IMPL], ASHA GOPALAN NAIR [IMPL], ANINDITA MITRA a [IMPL], AMIT SHARMA [IMPL], PAREKH & CO. [IMPL], KIRTI RENU MISHRA [IMPL] TUSHAR BAKSHI [INT], SUJATA KURDUKAR [INT], PALLAVI LANGAR [INT], a NIKHIL JAIN [INT], NEHA SHARMA [INT], KUNAL VERMA [INT], BHARTI TYAGI [INT], ASHWARYA SINHA [INT], APARNA BHAT [INT]
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[ONLY I.A NO. 42477/2024 IN W.P. (C) NO. 463/2012 AND CONNECTED MATTERS ARE LISTED UNDER THIS ITEM](Mr. R.S. Cheema, Senior Advocate is

**DAILY CAUSE LIST FOR DATED : 22-10-2024
CHIEF JUSTICE'S COURT**

Special Public Prosecutor on behalf of CBI). (Mr. Maninder Singh, Senior Advocate and Mr. Rajesh Batra, Advocate are Special Public Prosecutors on behalf of Enforcement Directorate).

22.1 **Connected**
W.P.(C) No. 463/2012
PIL-W

COMMON CAUSE AND ORS

PRASHANT BHUSHAN

Versus

UNION OF INDIA AND ORS. AND ORS.

HEMANTIKA WAHI ,
MUKESH KUMAR MARORIA
[R-2], SHREEKANT
NEELAPPA TERDAL [R-3],
ARVIND KUMAR SHARMA
[R-4]
ZOHEB HOSSAIN [IMPL],
TULIKA MUKHERJEE
a [IMPL], SWATI GHILDIYAL
[IMPL], SHALLY BHASIN
[IMPL], RAMENDRA MOHAN
PATNAIK [IMPL], PREM
PRAKASH [IMPL], PRAGYA
BAGHEL [IMPL], PARIJAT
SINHA [IMPL],
a KAMINI JAISWAL [IMPL],
JAYANT MOHAN [IMPL],
GUNTUR PRAMOD KUMAR
[IMPL], GOPAL JHA [IMPL],
E. C. AGRAWALA [IMPL],
DINESH KUMAR GARG
[IMPL], CHAMBERS OF
a KARTIK SETH [IMPL], BRAJ
KISHORE MISHRA [IMPL],
APARNA JHA [IMPL],
AMARJIT SINGH BEDI
[IMPL], KIRTI RENU MISHRA
[IMPL], KHAITAN & CO.
[IMPL]
V.
a SHYAMOHAN [INT],
TEJASWI KUMAR PRADHAN
[INT], PRANAV SACHDEVA
[INT], KARANJAWALA & CO.
[INT], DUA ASSOCIATES
[INT]

**FOR CLARIFICATION/DIRECTION ON IA
42477/2024**

IA No. 42477/2024 - CLARIFICATION/DIRECTION

22.2 **Connected**
Diary No. 25577-2024
II-C

RAM SWARUP RUNGTA ETC. ETC.

S & S LEGAL

Versus

DIRECTORATE OF ENFORCEMENT

ARVIND KUMAR SHARMA
[R-1]

**IA No.158652/2024-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT and IA
No.158654/2024-CONDONATION OF DELAY IN
REFILING / CURING THE DEFECTS**

**IA No. 158654/2024 - CONDONATION OF DELAY
IN REFILING / CURING THE DEFECTS**

**IA No. 158652/2024 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**

**DAILY CAUSE LIST FOR DATED : 22-10-2024
CHIEF JUSTICE'S COURT**

- 22.3 **Connected**
SLP(Crl) No. 9872/2024
II-C
- DEEPAK GUPTA
- KHAITAN & CO.
- Versus*
DIRECTORATE OF ENFORCEMENT AND ORS AND
ORS.
- ARVIND KUMAR SHARMA
[R-1]
- FOR ADMISSION
IA No. 166464/2024 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**
- 22.4 **Connected**
SLP(Crl) No. 9679/2024
II-C
- RAMESH JAYASWAL
- E. C. AGRAWALA
- Versus*
ENFORCEMENT DIRECTORATE
- [TO
FOR EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT ON IA 156574/2024
FOR MODIFICATION ON IA 182457/2024
IA No. 156574/2024 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT
IA No. 182457/2024 - MODIFICATION**
- 22.5 **Connected**
SLP(Crl) No.
11181/2024
II-C
- ARBIND JAYASWAL
- E. C. AGRAWALA
- Versus*
ENFORCEMENT DIRECTORATE
- IA
FOR EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT ON IA 183740/2024
IA No. 183740/2024 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**
- 22.6 **Connected**
SLP(Crl) No.
10860/2024
II-C
- ANAND JAYASWAL
- E. C. AGRAWALA
- Versus*
ENFORCEMENT DIRECTORATE
- IA
FOR EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT ON IA 177620/2024
IA No. 177620/2024 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**
- 22.7 **Connected**
Diary No. 31083-2024
II-C
- RAM SWARUP RUNGTA
- S & S LEGAL
- Versus*
DIRECTORATE OF ENFORCEMENT
- IA No.164247/2024-CONDONATION OF DELAY IN
FILING and IA No.164245/2024-EXEMPTION
FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 164247/2024 - CONDONATION OF DELAY
IN FILING
IA No. 164245/2024 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**

**DAILY CAUSE LIST FOR DATED : 22-10-2024
CHIEF JUSTICE'S COURT**

22.8 **Connected**
Diary No. 32676-2024
II-C

M/S PAWANJAY STEEL AND POWER LIMITED AND
ANR.

S & S LEGAL

Versus
DIRECTORATE OF ENFORCEMENT

ARVIND KUMAR SHARMA
[R-1]

**[TO
FOR EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT ON IA 162626/2024
FOR CONDONATION OF DELAY IN FILING ON IA
162628/2024
IA No. 162628/2024 - CONDONATION OF DELAY
IN FILING
IA No. 162626/2024 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**

[AFTER NOTICE (FOR ADMISSION) - CIVIL CASES]

23 W.P.(C) No. 1394/2023
PIL-W

VANASHAKTI

Versus
UNION OF INDIA

GURMEET SINGH MAKKER
[R-1]
T. V. S. RAGHAVENDRA
SREYAS [IMPL], PRABHAT
RANJAN RAJ [IMPL], KUNAL
CHEEMA [IMPL], E. C.
AGRAWALA [IMPL], ANUJ
a BHANDARI [IMPL],
ANSHULA VIJAY KUMAR
GROVER [IMPL], S-LEGAL
ASSOCIATES [IMPL]
VANSHDEEP DALMIA , [INT],
TARUN GUPTA [INT],
PALLAV MONGIA [INT],
a MAYURI RAGHUVANSHI
[INT], MANISHA AMBWANI
[INT], KUNAL MIMANI [INT],
KARTHIK S.D. [INT],
KARANJAWALA & CO. [INT],
CHARANYA
LAKSHMIKUMARAN [INT],
ANAND
a VARMA [INT], ADITYA
SONI [INT], D.S.K. LEGAL
[INT]

**IA No. 13953/2024 - APPLICATION FOR
VACATION OF INTERIM ORDER
IA No. 257416/2023 - APPROPRIATE
ORDERS/DIRECTIONS
IA No. 190123/2024 - APPROPRIATE
ORDERS/DIRECTIONS
IA No. 66491/2024 - APPROPRIATE
ORDERS/DIRECTIONS
IA No. 185306/2024 - APPROPRIATE
ORDERS/DIRECTIONS
IA No. 168851/2024 - APPROPRIATE
ORDERS/DIRECTIONS
IA No. 100111/2024 - APPROPRIATE
ORDERS/DIRECTIONS
IA No. 151031/2024 - APPROPRIATE
ORDERS/DIRECTIONS**

**DAILY CAUSE LIST FOR DATED : 22-10-2024
CHIEF JUSTICE'S COURT**

IA No. 60485/2024 - CLARIFICATION/DIRECTION
IA No. 94025/2024 - CLARIFICATION/DIRECTION
IA No. 21878/2024 - CLARIFICATION/DIRECTION
**IA No. 203965/2024 -
CLARIFICATION/DIRECTION**
**IA No. 166225/2024 -
CLARIFICATION/DIRECTION**
**IA No. 94026/2024 - EXEMPTION FROM FILING
O.T.**
**IA No. 151027/2024 - INTERVENTION
APPLICATION**
**IA No. 190487/2024 - INTERVENTION
APPLICATION**
**IA No. 185580/2024 - INTERVENTION
APPLICATION**
**IA No. 16527/2024 - INTERVENTION
APPLICATION**
**IA No. 65447/2024 - INTERVENTION
APPLICATION**
**IA No. 166248/2024 - INTERVENTION
APPLICATION**
**IA No. 203838/2024 - INTERVENTION
APPLICATION**
**IA No. 62080/2024 - INTERVENTION
APPLICATION**
**IA No. 60609/2024 - INTERVENTION
APPLICATION**
**IA No. 203664/2024 - INTERVENTION
APPLICATION**
**IA No. 53222/2024 -
INTERVENTION/IMPLEADMENT**
**IA No. 24981/2024 -
INTERVENTION/IMPLEADMENT**
**IA No. 94024/2024 -
INTERVENTION/IMPLEADMENT**
**IA No. 134881/2024 -
INTERVENTION/IMPLEADMENT**
**IA No. 21877/2024 -
INTERVENTION/IMPLEADMENT**
**IA No. 66486/2024 -
INTERVENTION/IMPLEADMENT**
**IA No. 133828/2024 -
INTERVENTION/IMPLEADMENT**
**IA No. 107354/2024 -
INTERVENTION/IMPLEADMENT**
**IA No. 13975/2024 -
INTERVENTION/IMPLEADMENT**
**IA No. 100108/2024 -
INTERVENTION/IMPLEADMENT**
**IA No. 134999/2024 - MODIFICATION OF COURT
ORDER**
**IA No. 133854/2024 - MODIFICATION OF COURT
ORDER**
**IA No. 203666/2024 - PERMISSION TO FILE
APPLICATION FOR DIRECTION**

23.1 **Connected**
W.P.(C) No. 118/2019
PIL-W

AJAAY S. JAJODIA

K ASHAR & CO.

Versus
UNION OF INDIA

GURMEET SINGH MAKKER
[R-1]

**DAILY CAUSE LIST FOR DATED : 22-10-2024
CHIEF JUSTICE'S COURT**

- 23.2 **Connected**
W.P.(C) No. 115/2024
PIL-W
- ONE EARTH ONE LIFE
- Versus*
UNION OF INDIA
- FOR
FOR EXEMPTION FROM FILING O.T. ON IA
41957/2024
IA No. 41957/2024 - EXEMPTION FROM FILING
O.T.**
- SRISHTI AGNIHOTRI
- GURMEET SINGH MAKKER
[R-1]
- 23.3 **Connected**
SLP(C) No. 14000/2024
IX
- CONSERVATION ACTION TRUST AND ANR.
- Versus*
DAHANU TALUKA ENVIRONMENT PROTECTION
AUTHORITY AND ORS.
- IA
FOR EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT ON IA 140828/2024
IA No. 140828/2024 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**
- MADHUSMITA BORA
- GURMEET SINGH MAKKER
[R-3], AADITYA ANIRUDDHA
PANDE [R-4], SAVITA SINGH
[R-5], [R-7]
- 23.4 **Connected**
W.P.(C) No. 600/2024
PIL-W
- CONSERVATION ACTION TRUST AND ANR.
- Versus*
UNION OF INDIA AND ORS.
- FOR ADMISSION and IA No.200649/2024-
EXEMPTION FROM FILING O.T.**
- MADHUSMITA BORA
- JAIKRITI S. JADEJA
[CAVEAT], AADITYA
ANIRUDDHA PANDE [R-2],
SAVITA SINGH [R-3]
- 23.5 **Connected**
SLP(C) No. 24774/2024
IX
- NATIONAL FISHWORKERS FORUM AND ORS.
- Versus*
UNION OF INDIA AND ORS.
- IA No.229447/2024-CONDONATION OF DELAY IN
FILING and IA No.229444/2024-EXEMPTION
FROM FILING C/C OF THE IMPUGNED
JUDGMENT and IA
No.229450/2024-CONDONATION OF DELAY IN
REFILING / CURING THE DEFECTS and IA
No.229449/2024-PERMISSION TO FILE LENGTHY
LIST OF DATES**
- YASH S. VIJAY
- SAVITA SINGH [CAVEAT]

**NEW DELHI
19-10-2024 18:17:06**

ADDITIONAL REGISTRAR



SUPREME COURT OF INDIA
[IT WILL BE APPRECIATED IF THE LEARNED ADVOCATES
ON RECORD DO NOT SEEK ADJOURNMENT IN THE MATTERS
LISTED BEFORE ALL THE COURTS IN THE CAUSE LIST]
DAILY CAUSE LIST FOR DATED : 22-10-2024
CHIEF JUSTICE'S COURT
HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE J.B. PARDIWALA
HON'BLE MR. JUSTICE MANOJ MISRA

NOTE :

Whenever written submissions are directed to be filed by the Court in any proceeding, advocates and parties in person are requested to email a soft copy in a pdf form on or before the stipulated date to the following email id :

cmvc.dyc@gmail.com

The soft copies which are emailed should not be scanned copies of printed submissions. No other documents other than written submissions should be filed in this email.

MISCELLANEOUS HEARING

SNo.	Case No.	Petitioner / Respondent	Petitioner/Respondent Advocate
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[ORDERS (INCOMPLETE MATTERS / IAs / CRLMPs)]

24	SLP(C) No. 22109/2023 IX	SAMAJIK VIKAS PRABODHINI <i>Versus</i> THE STATE OF MAHARASHTRA AND ANR.	ISHAAN GEORGE AADITYA ANIRUDDHA PANDE [CAVEAT] SAGAR PAHUNE PATIL [IMPL] SACHIN PATIL [INT], PRATIK R. BOMBARDE [INT]
		[I.AS IN SLP (C) NO. 22109/2023 AND CONNECTED MATTER IS LISTED AGAINST THIS ITEM] IA No. 52056/2024 - CLARIFICATION/DIRECTION IA No. 25177/2024 - INTERVENTION APPLICATION IA No. 191312/2024 - MODIFICATION OF COURT ORDER	
24.1	Connected SLP(C) No. 22534/2023 IX	BIGAR ADIVASI SAMITI, [ARAKSHAN HAKKA BACHAV] <i>Versus</i> THE STATE OF MAHARASHTRA AND ANR.	A. VENAYAGAM BALAN AADITYA ANIRUDDHA PANDE [CAVEAT]
		IA No. 206283/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT IA No. 206286/2023 - EXEMPTION FROM FILING O.T.	

[DISPOSAL/FINAL DISPOSAL AT ADMISSION STAGE - CIVIL CASES]

**DAILY CAUSE LIST FOR DATED : 22-10-2024
CHIEF JUSTICE'S COURT**

25 C.A. No.
1631-1636/2021
IV-A

RAMACHNADRAPURA MATH

SAURABH AGRAWAL [P-1]

Versus

SRI SAMSTHANA MAHABALESHWARA DEVARU AND
ORS.

MAYANK PANDEY [CAVEAT],
[R-1], [R-2], [R-11], [R-24],
[R-36], [R-37], D. L.
CHIDANANDA [R-3], [R-4],
[R-5], [R-6], [R-7], [R-12],
[R-13], [R-14],
a [R-15], [R-16], [R-17],
[R-25], [R-26], [R-29], [R-32],
[R-33], [R-38], PAI AMIT
[R-8], K. V. BHARATHI
UPADHYAYA [R-30]
SUVIDUTT M.S.
a [IMPL]
ANANNYA GHOSH [INT],
NULI & NULI [INT]

[THREE JUDGE BENCH MATTER]

**IA No. 73483/2024 - APPROPRIATE
ORDERS/DIRECTIONS**

**IA No. 171490/2018 -
CLARIFICATION/DIRECTION**

**IA No. 157049/2018 -
CLARIFICATION/DIRECTION**

**IA No. 38928/2021 - EXEMPTION FROM FILING
AFFIDAVIT**

**IA No. 127702/2018 - EXEMPTION FROM FILING
O.T.**

**IA No. 37540/2021 - EXEMPTION FROM FILING
O.T.**

**IA No. 125647/2018 - EXEMPTION FROM FILING
O.T.**

**IA No. 40228/2021 - EXEMPTION FROM FILING
O.T.**

**IA No. 157050/2018 - EXEMPTION FROM FILING
O.T.**

**IA No. 37539/2021 - INTERVENTION
APPLICATION**

**IA No. 38025/2021 -
INTERVENTION/IMPLEADMENT**

**IA No. 38926/2021 -
INTERVENTION/IMPLEADMENT**

**IA No. 38666/2021 - PERMISSION TO APPEAR
AND ARGUE IN PERSON**

**IA No. 127700/2018 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

**IA No. 49093/2021 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

**IA No. 170674/2018 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

**IA No. 40227/2021 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

**IA No. 125648/2018 - PERMISSION TO FILE
LENGTHY LIST OF DATES**

**IA No. 59392/2021 - RECALLING THE COURTS
ORDER**

IA No. 59394/2021 - STAY APPLICATION

**DAILY CAUSE LIST FOR DATED : 22-10-2024
CHIEF JUSTICE'S COURT**

25.1 **Connected**
C.A. No. 1637/2021
IV-A

SRIKSHETRA GOKARNA UPADIVANT MANDAL REGD PAI AMIT [P-1]

Versus

SRI SAMSTHANA MAHABALESHWARA DEVARU AND MAYANK PANDEY [R-1], [R-2]
ORS.

**FOR EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT ON IA 127986/2018
FOR EXEMPTION FROM FILING O.T. ON IA
127987/2018**

**FOR PERMISSION TO FILE LENGTHY LIST OF
DATES ON IA 127988/2018**

**FOR CLARIFICATION/DIRECTION ON IA
138468/2018**

**FOR EXEMPTION FROM FILING O.T. ON IA
138470/2018**

IA No. 138468/2018 -

CLARIFICATION/DIRECTION

**IA No. 127986/2018 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**

**IA No. 127987/2018 - EXEMPTION FROM FILING
O.T.**

**IA No. 138470/2018 - EXEMPTION FROM FILING
O.T.**

**IA No. 127988/2018 - PERMISSION TO FILE
LENGTHY LIST OF DATES**

25.2 **Connected**
C.A. No.
1638-1643/2021
IV-A

THE STATE OF KARNATAKA AND ORS.

D. L. CHIDANANDA [P-1]

Versus

SRI SAMSTHANA MAHABALESHWARA DEVARU AND
ORS.

FOR

**FOR EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT ON IA 39910/2021
FOR EXEMPTION FROM FILING O.T. ON IA
39911/2021**

**FOR APPLICATION FOR PERMISSION ON IA
57381/2021**

**IA No. 57381/2021 - APPLICATION FOR
PERMISSION**

**IA No. 39910/2021 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**

**IA No. 39911/2021 - EXEMPTION FROM FILING
O.T.**

**NEW DELHI
19-10-2024 18:17:18**

ADDITIONAL REGISTRAR

DAILY CAUSE LIST FOR DATED : 22-10-2024
CHIEF JUSTICE'S COURT

DISPOSAL/FINAL DISPOSAL AT ADMISSION STAGE - CIVIL CASES

27	SLP(C) No. 9586/2024 XVI	THE STATE OF WEST BENGAL <i>Versus</i> BAISHAKHI BHATTACHARYYA (CHATTERJEE) AND ORS.	ASTHA SHARMA SIDDHESH SHIRISH KOTWAL [CAVEAT], KUNAL CHATTERJI [CAVEAT], ADEEL AHMED [CAVEAT] [CAVEAT] SUBHASISH BHOWMICK [IMPL], SHEKHAR KUMAR [CAVEAT], a [IMPL], KUNAL MALIK [IMPL], JAGRATI SINGH [IMPL], AMIT PAWAN [IMPL] SUNNY KADIYAN [INT], MUKESH KUMAR MARORIA [INT]
		IA No. 99896/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT IA No. 109747/2024 - INTERVENTION/IMPLEADMENT IA No. 109527/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES	
27.1	Connected SLP(C) No. 9614/2024 XVI	THE WEST BENGAL CENTRAL SCHOOL SERVICE COMMISSION AND ORS. <i>Versus</i> RINA KARMAKAR AND ORS.	KUNAL CHATTERJI SHEKHAR KUMAR [CAVEAT], ASTHA SHARMA [R-2] SIDDHESH SHIRISH KOTWAL [IMPL], ABHIJIT SENGUPTA [IMPL] SOUMYA DUTTA [INT]
		FOR FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 100244/2024 FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 102519/2024 FOR impleading party ON IA 104659/2024 FOR INTERVENTION/IMPLEADMENT ON IA 104659/2024 FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 109551/2024 FOR impleading party ON IA 109776/2024 FOR INTERVENTION/IMPLEADMENT ON IA 109776/2024 IA No. 100244/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT IA No. 104659/2024 - INTERVENTION/IMPLEADMENT IA No. 109776/2024 - INTERVENTION/IMPLEADMENT IA No. 109551/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES IA No. 102519/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES	

**DAILY CAUSE LIST FOR DATED : 22-10-2024
CHIEF JUSTICE'S COURT**

27.2 **Connected**
SLP(C) No. 11883/2024
XVI

WEST BENGAL BOARD OF SECONDARY EDUCATION

HIMA LAWRENCE

Versus

BAISHAKHI BHATTACHARYYA (CHATTERJEE)

SIDDHESH SHIRISH
KOTWAL [CAVEAT],
SHEKHAR KUMAR [CAVEAT],
KUNAL CHATTERJI
[CAVEAT], ADEEL AHMED
[CAVEAT] [CAVEAT], ASTHA
SHARMA [R-15]

IA

**FOR EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT ON IA 102194/2024
IA No. 102194/2024 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**

27.3 **Connected**
SLP(C) No. 9637/2024
XVI

GOPINATH BHANJA AND ORS.

PARTHA SIL , [IMPL]

Versus

THE STATE OF WEST BENGAL AND ORS.

KUNAL CHATTERJI
[CAVEAT], ASTHA SHARMA
[R-1], SHALINI KAUL [R-7]
VISHAL ARUN MISHRA
[IMPL], TAVISH BHUSHAN
PRASAD [IMPL], SIDDHESH
SHIRISH KOTWAL
a [IMPL]

IA

**FOR EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT ON IA 100744/2024
FOR PERMISSION TO FILE LENGTHY LIST OF
DATES ON IA 100751/2024
FOR PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES ON IA
102398/2024
FOR impleading party ON IA 104698/2024
FOR INTERVENTION/IMPLEADMENT ON IA
104698/2024
FOR impleading party ON IA 105823/2024
FOR INTERVENTION/IMPLEADMENT ON IA
105823/2024
IA No. 100744/2024 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT
IA No. 104698/2024 -
INTERVENTION/IMPLEADMENT
IA No. 105823/2024 -
INTERVENTION/IMPLEADMENT
IA No. 102398/2024 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
IA No. 100751/2024 - PERMISSION TO FILE
LENGTHY LIST OF DATES**

27.4 **Connected**
SLP(C) No. 10617/2024
XVI

SUSOVAN SATPATHI AND ORS.

KIRAN KUMAR PATRA , [INT]

Versus

LAXMI TUNGA AND ORS.

KUNAL CHATTERJI [CAVEAT]

IA

**FOR EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT ON IA 110036/2024
FOR impleading party ON IA 130324/2024**

**DAILY CAUSE LIST FOR DATED : 22-10-2024
CHIEF JUSTICE'S COURT**

**FOR INTERVENTION/IMPLEADMENT ON IA
130324/2024**

**FOR PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES ON IA
130425/2024**

**IA No. 110036/2024 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**

**IA No. 130324/2024 -
INTERVENTION/IMPLEADMENT**

**IA No. 130425/2024 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

27.5 **Connected**
SLP(C) No. 12148/2024
XVI

SUJAY SARDAR AND ORS.

CHAND QURESHI , [IMPL]

Versus

THE STATE OF WEST BENGAL AND ORS.

SUBHRO PROKAS
MUKHERJEE [CAVEAT],
SHEKHAR KUMAR [CAVEAT],
KUNAL CHATTERJI
[CAVEAT], ASTHA SHARMA
[R-1], [R-2], [R-3], [R-4], [R-5],
[R-6], [R-7],
a [R-8]

IA

**FOR EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT ON IA 111644/2024**

FOR impleading party ON IA 129044/2024

**FOR INTERVENTION/IMPLEADMENT ON IA
129044/2024**

**IA No. 111644/2024 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**

IA No. 129044/2024 -

INTERVENTION/IMPLEADMENT

27.6 **Connected**
SLP(C) No. 11752/2024
XVI

SANJAY KIRTANIA AND ORS.

SOUMYA DUTTA , [INT]

Versus

SABINA YEASMIN AND ORS.

SHEKHAR KUMAR [R-1],
ASTHA SHARMA [R-8]

IA

**FOR EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT ON IA 109633/2024**

**IA No. 109633/2024 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**

27.7 **Connected**
SLP(C) No. 10552/2024
XVI

ACHINTA KR MONDAL AND ORS.

RANJEETA ROHATGI

Versus

LAXMI TUNGA AND ORS.

KUNAL CHATTERJI
[CAVEAT], SHEKHAR KUMAR
[R-1]

IA

**FOR EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT ON IA 109048/2024**

**FOR PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES ON IA
109636/2024**

**FOR CONDONATION OF DELAY IN FILING THE
SPARE COPIES ON IA 127618/2024**

**DAILY CAUSE LIST FOR DATED : 22-10-2024
CHIEF JUSTICE'S COURT**

**IA No. 127618/2024 - CONDONATION OF DELAY
IN FILING THE SPARE COPIES
IA No. 109048/2024 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT
IA No. 109636/2024 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

27.8 **Connected**
SLP(C) No.
10603-10607/2024
XVI

AMIT DAS AND ORS.

RANJEETA ROHATGI , KIRAN
KUMAR PATRA [P-1]

Versus

LAXMI TUNGA AND ORS.

KUNAL CHATTERJI [CAVEAT]
[CAVEAT], SHEKHAR KUMAR
[R-1], [R-1]

FOR

**FOR EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT ON IA 109739/2024
FOR ADDITION / DELETION / MODIFICATION
PARTIES ON IA 109774/2024
FOR CONDONATION OF DELAY IN FILING THE
SPARE COPIES ON IA 127622/2024
IA No. 109774/2024 - ADDITION / DELETION /
MODIFICATION PARTIES
IA No. 127622/2024 - CONDONATION OF DELAY
IN FILING THE SPARE COPIES
IA No. 109739/2024 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**

27.9 **Connected**
SLP(C) No. 11765/2024
XVI

RAJIB HANSDA AND ORS.

DHARMAPRABHAS LAW
ASSOCIATES

Versus

THE STATE OF WEST BENGAL AND ORS.

SIDDHESH SHIRISH
KOTWAL [CAVEAT], KUNAL
CHATTERJI [CAVEAT], ASTHA
SHARMA [R-1]

IA

**FOR EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT ON IA 110121/2024
IA No. 110121/2024 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**

27.1 **Connected**
0 SLP(C) No. 11867/2024
XVI

INDRANI MAJUMDAR AND ORS.

DHARMAPRABHAS LAW
ASSOCIATES

Versus

STATE OF WEST BENGAL AND ORS.

ASTHA SHARMA [R-1]

IA

**FOR EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT ON IA 111707/2024
IA No. 111707/2024 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**

27.1 **Connected**
1 SLP(C) No. 11759/2024
XVI

SAMARJIT MANDAL AND ORS.

RAMENDRA MOHAN
PATNAIK , [INT]

Versus

DAILY CAUSE LIST FOR DATED : 22-10-2024
CHIEF JUSTICE'S COURT
THE STATE OF WEST BENGAL AND ORS.

SIDDHESH SHIRISH
KOTWAL [CAVEAT],
SHEKHAR KUMAR [CAVEAT],
KUNAL CHATTERJI
[CAVEAT], ADEEL AHMED
[CAVEAT] [CAVEAT], ASTHA
SHARMA [R-1]

FOR
FOR EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT ON IA 109389/2024
IA No. 109389/2024 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT

27.1 **Connected**
2 SLP(C) No. 11761/2024
XVI

DEBABRATA NASKAR AND ORS.

Versus

THE STATE OF WEST BENGAL AND ORS.

SHEKHAR KUMAR [CAVEAT],
KUNAL CHATTERJI
[CAVEAT], ASTHA SHARMA
[R-1]

IA
FOR EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT ON IA 109148/2024
IA No. 109148/2024 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT

27.1 **Connected**
3 SLP(C) No. 12144/2024
XVI

SUSANTA HANSDA AND ORS.

Versus

THE STATE OF WEST BENGAL AND ORS.

DEVESH KUMAR MISHRA

SHEKHAR KUMAR [CAVEAT],
KUNAL CHATTERJI
[CAVEAT], ASTHA SHARMA
[R-1], [R-2], [R-3], [R-4], [R-5],
[R-6], [R-7], [R-8], [R-9]
CHAND QURESHI [IMPL]

IA
FOR EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT ON IA 111557/2024
FOR impleading party ON IA 129389/2024
FOR INTERVENTION/IMPLEADMENT ON IA
129389/2024
IA No. 111557/2024 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT
IA No. 129389/2024 -
INTERVENTION/IMPLEADMENT

27.1 **Connected**
4 SLP(C) No. 11880/2024
XVI

SANGITA SAHA AND ANR.

Versus

THE STATE OF WEST BENGAL AND ORS.

A. KARTHIK

SIDDHESH SHIRISH
KOTWAL [CAVEAT],
SHEKHAR KUMAR [CAVEAT],
KUNAL CHATTERJI
[CAVEAT], ADEEL AHMED
[CAVEAT] [CAVEAT], ASTHA
SHARMA [R-1]

[TO
FOR EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT ON IA 108190/2024
IA No. 108190/2024 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT

**DAILY CAUSE LIST FOR DATED : 22-10-2024
CHIEF JUSTICE'S COURT**

27.1 **Connected**
5 SLP(C) No. 11746/2024
XVI

CHINMOY MONDAL AND ORS.

A. KARTHIK

Versus

THE STATE OF WEST BENGAL AND ORS.

SIDDHESH SHIRISH
KOTWAL [CAVEAT],
SHEKHAR KUMAR [CAVEAT],
KUNAL CHATTERJI
[CAVEAT], ADEEL AHMED
[CAVEAT] [CAVEAT], ASTHA
SHARMA [R-1]

IA

**FOR EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT ON IA 108852/2024
IA No. 108852/2024 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**

27.1 **Connected**
6 SLP(C) No. 10485/2024
XVI

NABWADIP MAJI AND ORS.

PARMINDER SINGH
BHULLAR

Versus

THE STATE OF WEST BENGAL AND ORS.

SHEKHAR KUMAR [CAVEAT],
KUNAL CHATTERJI
[CAVEAT], ASTHA SHARMA
[R-1]

**FOR EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT ON IA 108492/2024
IA No. 108492/2024 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**

27.1 **Connected**
7 SLP(C) No. 10599/2024
XVI

SUBHADIP PAIK AND ORS.

PARTHA SIL , [IMPL]

Versus

STATE OF WEST BENGAL AND ORS.

KUNAL CHATTERJI [CAVEAT]
[CAVEAT], ASTHA SHARMA
[R-1]

IA

**FOR EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT ON IA 109557/2024
FOR impleading party ON IA 114254/2024
FOR INTERVENTION/IMPLEADMENT ON IA
114254/2024
IA No. 109557/2024 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT
IA No. 114254/2024 -
INTERVENTION/IMPLEADMENT**

27.1 **Connected**
8 SLP(C) No. 10545/2024
XVI

SUCHETA MAITI AND ANR.

AMIT SHARMA

Versus

BABITA SARKAR AND ORS.

SHEKHAR KUMAR [CAVEAT],
KUNAL CHATTERJI
[CAVEAT], ASTHA SHARMA
[R-2]
VISHAL ARUN MISHRA
[IMPL]

IA

**FOR EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT ON IA 108984/2024**

**DAILY CAUSE LIST FOR DATED : 22-10-2024
CHIEF JUSTICE'S COURT**

**FOR PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES ON IA
113015/2024**

**IA No. 108984/2024 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**

**IA No. 113015/2024 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

27.1 **Connected**
9 SLP(C) No. 11769/2024
XVI

ATANU CHAUDHURI AND ORS.

AMIT PAWAN

Versus

THE STATE OF WEST BENGAL AND ORS.

ADEEL AHMED [CAVEAT]
[CAVEAT], ASTHA SHARMA
[R-1]

IA

**FOR EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT ON IA 110059/2024**

**FOR EXEMPTION FROM FILING O.T. ON IA
110060/2024**

**FOR PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES ON IA
110065/2024**

**FOR CONDONATION OF DELAY IN FILING THE
SPARE COPIES ON IA 128205/2024**

**FOR APPLICATION FOR PERMISSION ON IA
146503/2024**

**FOR PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES ON IA
146966/2024**

**IA No. 146503/2024 - APPLICATION FOR
PERMISSION**

**IA No. 128205/2024 - CONDONATION OF DELAY
IN FILING THE SPARE COPIES**

**IA No. 110059/2024 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**

**IA No. 110060/2024 - EXEMPTION FROM FILING
O.T.**

**IA No. 110065/2024 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

**IA No. 146966/2024 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

27.2 **Connected**
0 SLP(C) No. 12766/2024
XVI

KALYAN DAS GUPTA AND ORS.

KIRAN KUMAR PATRA

Versus

LAXMI TUNGA AND ORS.

SHEKHAR KUMAR [R-1],
ASTHA SHARMA [R-5]

IA

**FOR EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT ON IA 128390/2024**

**IA No. 128390/2024 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**

27.2 **Connected**
1 SLP(C) No. 11721/2024
XVI

SANJIB DOLAI AND ORS.

KIRAN KUMAR PATRA

Versus

LAXMI TUNGA AND ORS.

SHEKHAR KUMAR [CAVEAT],
KUNAL CHATTERJI [CAVEAT]
[CAVEAT]

IA

**DAILY CAUSE LIST FOR DATED : 22-10-2024
CHIEF JUSTICE'S COURT**

**FOR EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT ON IA 119687/2024
IA No. 119687/2024 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**

27.2 **Connected**
2 SLP(C) No. 11878/2024
XVI

SYED SAIFUR RAHAMAN

SHALINI KAUL

Versus

THE STATE OF WEST BENGAL AND ORS.

SIDDHESH SHIRISH
KOTWAL [CAVEAT], KUNAL
CHATTERJI [CAVEAT], ASTHA
SHARMA [R-1]

**IA No.109303/2024-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT
IA No. 109303/2024 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**

27.2 **Connected**
3 SLP(C) No.
10669-10670/2024
XVI

BRAJADULAL GIRI AND ORS.

SOUMIK GHOSAL

Versus

THE STATE OF WEST BENGAL AND ORS.

KUNAL CHATTERJI
[CAVEAT], ASTHA SHARMA
[R-1]

**IA
FOR EXEMPTION FROM FILING O.T. ON IA
110411/2024
FOR EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT ON IA 110413/2024
FOR PERMISSION TO FILE SYNOPSIS AND LIST
OF DATES ON IA 110416/2024
IA No. 110413/2024 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT
IA No. 110411/2024 - EXEMPTION FROM FILING
O.T.
IA No. 110416/2024 - PERMISSION TO FILE
SYNOPSIS AND LIST OF DATES**

27.2 **Connected**
4 SLP(C) No. 11857/2024
XVI

CHANDRAKANTA MANDAL AND ORS.

SOUMYA DUTTA

Versus

SANDEEP PRASAD AND ORS.

SIDDHESH SHIRISH
KOTWAL [CAVEAT], KUNAL
CHATTERJI [CAVEAT]

**IA No. 108025/2024 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**

27.2 **Connected**
5 SLP(C) No. 11756/2024
XVI

UTTAM KUMAR SARDAR AND ORS.

JAYDIP PATI

Versus

SABINA YEASMIN AND ORS.

SUBHRO PROKAS
MUKHERJEE [CAVEAT],
SHEKHAR KUMAR [CAVEAT],
KUNAL CHATTERJI [CAVEAT]

**[TO
FOR EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT ON IA 110226/2024
IA No. 110226/2024 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**

**DAILY CAUSE LIST FOR DATED : 22-10-2024
CHIEF JUSTICE'S COURT**

27.2 **Connected**
6 SLP(C) No.
11846-11848/2024
XVI

RUPAK CHANDA AND ORS.

SOUMIK GHOSAL

Versus

BABITA SARKAR AND ORS.

SHEKHAR KUMAR [CAVEAT],
KUNAL CHATTERJI [CAVEAT]

IA

**FOR EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT ON IA 121333/2024
FOR PERMISSION TO FILE LENGTHY LIST OF
DATES ON IA 121334/2024**

**IA No. 121333/2024 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**

**IA No. 121334/2024 - PERMISSION TO FILE
LENGTHY LIST OF DATES**

27.2 **Connected**
7 SLP(C) No. 15233/2024
XVI

RITESH GHOSH AND ORS.

SHALINI KAUL

Versus

THE STATE OF WEST BENGAL AND ORS.

SHEKHAR KUMAR [CAVEAT],
KUNAL CHATTERJI [CAVEAT]
[CAVEAT]

IA

**FOR PERMISSION TO FILE PETITION
(SLP/TP/WP/..) ON IA 112810/2024**

**FOR EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT ON IA 112811/2024**

**IA No. 112811/2024 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**

27.2 **Connected**
8 SLP(C) No. 15232/2024
XVI

SECONDARY TEACHERS AND EMPLOYEES
ASSOCIATION (STEA) AND ORS.

SARAD KUMAR SINGHANIA

Versus

THE STATE OF WEST BENGAL AND ORS.

SHEKHAR KUMAR [CAVEAT]
[CAVEAT], KUNAL
CHATTERJI [CAVEAT]

IA

**FOR PERMISSION TO FILE PETITION
(SLP/TP/WP/..) ON IA 115014/2024**

**FOR EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT ON IA 115015/2024**

**FOR ADDITION / DELETION / MODIFICATION
PARTIES ON IA 125406/2024**

FOR impleading party ON IA 138377/2024

**FOR INTERVENTION/IMPLEADMENT ON IA
138377/2024**

**IA No. 115015/2024 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**

IA No. 138377/2024 -

INTERVENTION/IMPLEADMENT

27.2 **Connected**
9 Diary No. 20709-2024
XVI

SUPRITI PARIJA

SOUMYA DUTTA

Versus

THE STATE OF WEST BENGAL AND ORS.

KUNAL CHATTERJI [CAVEAT]
[CAVEAT]

IA

**FOR CONDONATION OF DELAY IN REILING /
CURING THE DEFECTS ON IA 163640/2024**

**DAILY CAUSE LIST FOR DATED : 22-10-2024
CHIEF JUSTICE'S COURT**

**FOR EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT ON IA 163641/2024
IA No. 163640/2024 - CONDONATION OF DELAY
IN REFILING / CURING THE DEFECTS
IA No. 163641/2024 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**

27.3 **Connected**
0 SLP(C) No. 16109/2024
XVI

ABHIJIT NAYAK AND ORS.

A. KARTHIK

Versus

THE STATE OF WEST BENGAL AND ORS.

SIDDHESH SHIRISH
KOTWAL [CAVEAT],
SHEKHAR KUMAR [CAVEAT],
KUNAL CHATTERJI [CAVEAT]
[CAVEAT], ADEEL AHMED
[CAVEAT] [CAVEAT]

**IA No.145498/2024-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT and IA
No.145496/2024-PERMISSION TO FILE PETITION
(SLP/TP/WP/..)**

27.3 **Connected**
1 SLP(C) No. 12134/2024
XVI

SITAL CHAKRABORTY

V. D. KHANNA

Versus

BAISHAKHI BHATTACHARYYA (CHATTERJEE) AND
ORS.

SIDDHESH SHIRISH
KOTWAL [CAVEAT],
SHEKHAR KUMAR [CAVEAT],
KUNAL CHATTERJI
[CAVEAT], ADEEL AHMED
[CAVEAT], ASTHA SHARMA
[R-15], [R-16], [R-17], [R-18]

**IA
FOR EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT ON IA 112067/2024
IA No. 112067/2024 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**

27.3 **Connected**
2 SLP(C) No. 13358/2024
XVI

SAMIR HAZRA AND ORS.

ADEEL AHMED

Versus

THE STATE OF WEST BENGAL AND ORS.

SHEKHAR KUMAR [CAVEAT]
[CAVEAT], KUNAL
CHATTERJI [CAVEAT]
[CAVEAT]

**IA
FOR EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT ON IA 135376/2024
FOR PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES ON IA
141266/2024
IA No. 135376/2024 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT
IA No. 141266/2024 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

27.3 **Connected**
3 SLP(C) No.
14070-14072/2024
XVI

ABU BAKKAR SIDDIK AND ORS.

SHALINI KAUL

Versus

**DAILY CAUSE LIST FOR DATED : 22-10-2024
CHIEF JUSTICE'S COURT**

THE STATE OF WEST BENGAL AND ORS.

KUNAL CHATTERJI [CAVEAT]
[CAVEAT]

**IA No.142333/2024-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**

27.3 **Connected**
4 SLP(C) No. 16110/2024
XVI

ALIVBRATA SAHA AND ORS.

A. KARTHIK

Versus

THE STATE OF WEST BENGAL AND ORS.

SIDDHESH SHIRISH
KOTWAL [CAVEAT],
SHEKHAR KUMAR [CAVEAT],
KUNAL CHATTERJI [CAVEAT]
[CAVEAT], ADEEL AHMED
[CAVEAT] [CAVEAT]

**IA No.145613/2024-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT and IA
No.145612/2024-PERMISSION TO FILE PETITION
(SLP/TP/WP/..)**

27.3 **Connected**
5 SLP(C) No. 18501/2024
XVI

ANAMIKA CHAKI AND ORS.

A. KARTHIK

Versus

THE STATE OF WEST BENGAL AND ORS.

SIDDHESH SHIRISH
KOTWAL [CAVEAT],
SHEKHAR KUMAR [CAVEAT],
KUNAL CHATTERJI [CAVEAT]
[CAVEAT], ADEEL AHMED
[CAVEAT] [CAVEAT]

**FOR ADMISSION and I.R. and IA No.157080/2024-
EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT and IA No.157079/2024-
PERMISSION TO FILE PETITION
(SLP/TP/WP/..) and IA No.157081/2024-
CONDONATION OF DELAY IN REFILING / CURING
THE DEFECTS**

27.3 **Connected**
6 Diary No. 21000-2024
XVI

ABINASH CHAND AND ORS.

A. KARTHIK

Versus

THE STATE OF WEST BENGAL AND ORS.

SIDDHESH SHIRISH
KOTWAL [CAVEAT],
SHEKHAR KUMAR [CAVEAT],
KUNAL CHATTERJI [CAVEAT]
[CAVEAT], ADEEL AHMED
[CAVEAT] [CAVEAT]

**IA No.160454/2024-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT and IA
No.160449/2024-PERMISSION TO FILE PETITION
(SLP/TP/WP/..) and IA
No.160458/2024-CONDONATION OF DELAY IN
REFILING / CURING THE DEFECTS**

27.3 **Connected**
7 SLP(C) No. 17041/2024
XVI

SAZZAD HOSSAIN MONDAL AND ORS.

CHAND QURESHI

Versus

SETAB UDDIN AND ORS.

SHEKHAR KUMAR [CAVEAT]
[CAVEAT], KUNAL
CHATTERJI [CAVEAT]
[CAVEAT]

**DAILY CAUSE LIST FOR DATED : 22-10-2024
CHIEF JUSTICE'S COURT**

**IA No.150039/2024-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT and IA
No.150038/2024-PERMISSION TO FILE PETITION
(SLP/TP/WP/..) and IA
No.150043/2024-CONDONATION OF DELAY IN
REFILING / CURING THE DEFECTS**

27.3 **Connected**
8 SLP(C) No. 17022/2024
XVI

ALL BENGAL BLIND TEACHERS ASSOCIATION

TALHA ABDUL RAHMAN

Versus

THE STATE OF WEST BENGAL AND ORS.

SIDDHESH SHIRISH
KOTWAL [CAVEAT],
SHEKHAR KUMAR [CAVEAT],
KUNAL CHATTERJI [CAVEAT]
[CAVEAT], ADEEL AHMED
[CAVEAT] [CAVEAT]

**IA No.149560/2024-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT and IA
No.149557/2024-PERMISSION TO FILE PETITION
(SLP/TP/WP/..) and IA
No.149561/2024-CONDONATION OF DELAY IN
REFILING / CURING THE DEFECTS**

27.3 **Connected**
9 SLP(C) No.
16911-16915/2024
XVI

SOUMEN SAMANTA

SHALINI KAUL

Versus

THE STATE OF WEST BENGAL AND ORS.

KUNAL CHATTERJI [CAVEAT]
[CAVEAT]

**... IA No.150751/2024-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT and IA
No.150749/2024-CONDONATION OF DELAY IN
REFILING / CURING THE DEFECTS**

27.4 **Connected**
0 SLP(C) No. 15234/2024
XVI

BISHNU SAHA AND ORS.

ADEEL AHMED

Versus

THE STATE OF WEST BENGAL AND ORS.

SHEKHAR KUMAR [CAVEAT]
[CAVEAT], KUNAL
CHATTERJI [CAVEAT]
[CAVEAT]

**IA
FOR PERMISSION TO FILE PETITION
(SLP/TP/WP/..) ON IA 127308/2024
FOR EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT ON IA 127309/2024
FOR PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES ON IA
141286/2024
IA No. 127309/2024 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT
IA No. 141286/2024 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

27.4 **Connected**
1 SLP(C) No. 11313/2024
XVI

NIRUPAM DAS AND ORS.

VIKAS JAIN

Versus

THE STATE OF WEST BENGAL AND ORS.

KUNAL CHATTERJI [CAVEAT]
[CAVEAT]

IA

**DAILY CAUSE LIST FOR DATED : 22-10-2024
CHIEF JUSTICE'S COURT**

**FOR EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT ON IA 117280/2024
IA No. 117280/2024 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**

27.4 **Connected**
2 Diary No. 21281-2024
XVI

PRITISHA DAS AND ORS.

VIKAS JAIN

Versus

SUBHAMAY BHUNIA AND ORS.

KUNAL CHATTERJI [CAVEAT]
[CAVEAT]

IA

**FOR EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT ON IA 166680/2024
FOR CONDONATION OF DELAY IN REFILING /
CURING THE DEFECTS ON IA 166681/2024
IA No. 166681/2024 - CONDONATION OF DELAY
IN REFILING / CURING THE DEFECTS
IA No. 166680/2024 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**

27.4 **Connected**
3 SLP(C) No. 15839/2024
XVI

PURBITA RAY AND ORS.

SOUMYA DUTTA

Versus

RINA KARMAKAR AND ORS.

SHEKHAR KUMAR [CAVEAT],
ASTHA SHARMA [R-2]

**IA No.131660/2024-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT and IA
No.131659/2024-PERMISSION TO FILE PETITION
(SLP/TP/WP/..)**

27.4 **Connected**
4 SLP(C) No. 15842/2024
XVI

SHIMUL KUMAR BISWAS AND ORS.

SOUMYA DUTTA

Versus

RINA KARMAKAR AND ORS.

SHEKHAR KUMAR [CAVEAT],
ASTHA SHARMA [R-2]

**IA No.132195/2024-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT and IA
No.132196/2024-PERMISSION TO FILE PETITION
(SLP/TP/WP/..)**

27.4 **Connected**
5 SLP(C) No.
14116-14117/2024
XVI

ARNAB MUKHERJEE AND ORS.

SHALINI KAUL

Versus

THE STATE OF WEST BENGAL AND ORS.

KUNAL CHATTERJI [CAVEAT]
[CAVEAT]

**IA No.142761/2024-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**

27.4 **Connected**
6 SLP(C) No. 15231/2024
XVI

SAIYAD ALAM AND ORS.

RASHMI SINGHANIA

Versus

THE STATE OF WEST BENGAL AND ORS.

SHEKHAR KUMAR [CAVEAT]
[CAVEAT], KUNAL
CHATTERJI [CAVEAT]
[CAVEAT]

IA

**FOR PERMISSION TO FILE PETITION
(SLP/TP/WP/..) ON IA 133547/2024**

**DAILY CAUSE LIST FOR DATED : 22-10-2024
CHIEF JUSTICE'S COURT**

**FOR EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT ON IA 133548/2024
IA No. 133548/2024 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**

27.4 **Connected**
7 SLP(C) No. 15843/2024
XVI

KAPIL KUMAR MISTRY AND ORS.

SOUMYA DUTTA

Versus

SK. NAJIRUL HOQUE AND ORS.

KUNAL CHATTERJI
[CAVEAT], ASTHA SHARMA
[R-5]

**IA No.131222/2024-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT and IA
No.131221/2024-PERMISSION TO FILE PETITION
(SLP/TP/WP/..)**

27.4 **Connected**
8 SLP(C) No. 15844/2024
XVI

DEBDULAL PATRA AND ORS.

AMIT PAWAN

Versus

THE STATE OF WEST BENGAL AND ORS.

SIDDHESH SHIRISH
KOTWAL [CAVEAT],
SHEKHAR KUMAR [CAVEAT],
KUNAL CHATTERJI
[CAVEAT], ADEEL AHMED
[CAVEAT] [CAVEAT], ASTHA
SHARMA [R-1]

**FOR ADMISSION and I.R. and IA No.140309/2024-
EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT and IA No.140310/2024-
EXEMPTION FROM FILING O.T. and
IA No.140308/2024-PERMISSION TO FILE
PETITION (SLP/TP/WP/..) and IA No.140311/2024-
PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES**

27.4 **Connected**
9 SLP(C) No.
13337-13339/2024
XVI

ANANYA MAHAPATRA

RIJU MANI TALUKDAR

Versus

THE STATE OF WEST BENGAL

KUNAL CHATTERJI [CAVEAT]
[CAVEAT], ASTHA SHARMA
[R-1]

**IA
FOR EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT ON IA 134923/2024
IA No. 134923/2024 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**

27.5 **Connected**
0 Diary No. 23851-2024
XVI

SHAHIDULLAH AND ORS.

R. C. KAUSHIK

Versus

BAISHAKHI BHATTACHARYYA (CHATTERJEE) AND
ORS.

SIDDHESH SHIRISH
KOTWAL [CAVEAT],
SHEKHAR KUMAR [CAVEAT],
KUNAL CHATTERJI [CAVEAT]
[CAVEAT], ADEEL AHMED
[CAVEAT] [CAVEAT]

**IA No.150747/2024-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT and IA
No.150746/2024-PERMISSION TO FILE PETITION
(SLP/TP/WP/..) and IA**

**DAILY CAUSE LIST FOR DATED : 22-10-2024
CHIEF JUSTICE'S COURT**

**No.150748/2024-CONDONATION OF DELAY IN
REFILING / CURING THE DEFECTS**

27.5 **Connected**
1 Diary No. 25090-2024
XVI

ANAMIKA ROY

SUBHASISH BHOWMICK

Versus

BABITA SARKAR AND ORS.

SHEKHAR KUMAR [CAVEAT],
KUNAL CHATTERJI [CAVEAT]
[CAVEAT]

**IA No. 151023/2024 - CONDONATION OF DELAY
IN REILING / CURING THE DEFECTS**

**IA No. 151024/2024 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**

27.5 **Connected**
2 Diary No. 25093-2024
XVI

SADDAM HOSSAIN AND ORS.

SUBHASISH BHOWMICK

Versus

BAISHAKHI BHATTACHARYYA (CHATTERJEE) AND
ORS.

SIDDHESH SHIRISH
KOTWAL [CAVEAT],
SHEKHAR KUMAR [CAVEAT],
KUNAL CHATTERJI [CAVEAT]
[CAVEAT], ADEEL AHMED
[CAVEAT] [CAVEAT]

FOR

**FOR PERMISSION TO FILE PETITION
(SLP/TP/WP/..) ON IA 163263/2024**

**FOR CONDONATION OF DELAY IN REILING /
CURING THE DEFECTS ON IA 163265/2024**

**IA No. 163265/2024 - CONDONATION OF DELAY
IN REILING / CURING THE DEFECTS**

**IA No. 163263/2024 - PERMISSION TO FILE
PETITION (SLP/TP/WP/..)**

27.5 **Connected**
3 Diary No. 25096-2024
XVI

SONALI DAS

SUBHASISH BHOWMICK

Versus

BAISHAKHI BHATTACHARYYA (CHATTERJEE) AND
ORS.

SIDDHESH SHIRISH
KOTWAL [CAVEAT],
SHEKHAR KUMAR [CAVEAT],
KUNAL CHATTERJI [CAVEAT]
[CAVEAT], ADEEL AHMED
[CAVEAT] [CAVEAT]

IA

**FOR PERMISSION TO FILE PETITION
(SLP/TP/WP/..) ON IA 167271/2024**

**FOR EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT ON IA 167273/2024**

**FOR CONDONATION OF DELAY IN REILING /
CURING THE DEFECTS ON IA 167274/2024**

**IA No. 167274/2024 - CONDONATION OF DELAY
IN REILING / CURING THE DEFECTS**

**IA No. 167273/2024 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**

**IA No. 167271/2024 - PERMISSION TO FILE
PETITION (SLP/TP/WP/..)**

27.5 **Connected**
4 SLP(C) No. 14331/2024
XVI

KALYAN KUMAR GIRI AND ORS.

KIRAN KUMAR PATRA

Versus

**DAILY CAUSE LIST FOR DATED : 22-10-2024
CHIEF JUSTICE'S COURT**

THE STATE OF WEST BENGAL AND ORS.

KUNAL CHATTERJI [CAVEAT]
[CAVEAT]

**FOR ADMISSION and I.R. and IA No.144817/2024-
EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT**

SOUMYA DUTTA

27.5 **Connected**
5 SLP(C) No. 15845/2024
XVI

SANJUKTA SASMAL AND ORS.

Versus

RINA KARMAKAR AND ORS.

SHEKHAR KUMAR [CAVEAT],
ASTHA SHARMA [R-2]

**FOR ADMISSION and I.R. and IA No.140165/2024-
EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT and IA No.140166/2024-
PERMISSION TO FILE PETITION
(SLP/TP/WP/..)**

SHALINI KAUL

27.5 **Connected**
6 SLP(C) No. 15101/2024
XVI

MD. MASIDUR RAHAMAN AND ORS.

Versus

THE STATE OF WEST BENGAL AND ORS.

**IA No.149094/2024-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**

SHALINI KAUL

27.5 **Connected**
7 SLP(C) No. 13989/2024
XVI

SUSMITA DAS AND ANR.

Versus

THE STATE OF WEST BENGAL AND ORS.

**--- IA No.140717/2024-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**

A. KARTHIK

27.5 **Connected**
8 Diary No. 27432-2024
XVI

ABHISHEK DUTTA AND ORS.

Versus

THE STATE OF WEST BENGAL AND ORS.

SIDDHESH SHIRISH
KOTWAL [CAVEAT],
SHEKHAR KUMAR [CAVEAT],
KUNAL CHATTERJI [CAVEAT]
[CAVEAT], ADEEL AHMED
[CAVEAT] [CAVEAT]

**IA No.164284/2024-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT and IA
No.164281/2024-PERMISSION TO FILE PETITION
(SLP/TP/WP/..)**

SHALINI KAUL

27.5 **Connected**
9 SLP(C) No.
16088-16091/2024
XVI

ARUP RATAN SHOW AND ORS.

Versus

THE STATE OF WEST BENGAL AND ORS.

KUNAL CHATTERJI [CAVEAT]
[CAVEAT]

**IA
FOR EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT ON IA 157160/2024
IA No. 157160/2024 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**

**DAILY CAUSE LIST FOR DATED : 22-10-2024
CHIEF JUSTICE'S COURT**

27.6 0	Connected SLP(C) No. 15846/2024 XVI	ASISH RANA AND ORS.	SOUMYA DUTTA
		<i>Versus</i> SANDEEP PRASAD AND ORS.	SIDDHESH SHIRISH KOTWAL [CAVEAT], KUNAL CHATTERJI [CAVEAT], ASTHA SHARMA [R-5]
		IA No.139796/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.139795/2024-PERMISSION TO FILE PETITION (SLP/TP/WP/..)	
27.6 1	Connected Diary No. 27690-2024 XVI	CHINMOY ADHIKARY AND ORS.	A. KARTHIK
		<i>Versus</i> THE STATE OF WEST BENGAL AND ORS.	SIDDHESH SHIRISH KOTWAL [CAVEAT], SHEKHAR KUMAR [CAVEAT], KUNAL CHATTERJI [CAVEAT] [CAVEAT], ADEEL AHMED [CAVEAT] [CAVEAT]
		IA No.162620/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.162619/2024-PERMISSION TO FILE PETITION (SLP/TP/WP/..)	
27.6 2	Connected Diary No. 27815-2024 XVII-A	SUMAN KUNDU AND ORS.	SHALINI KAUL
		<i>Versus</i> STATE OF WEST BENGAL AND ORS.	KUNAL CHATTERJI [CAVEAT] [CAVEAT]
		IA FOR CONDONATION OF DELAY IN REILING / CURING THE DEFECTS ON IA 169540/2024 FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 169541/2024 IA No. 169540/2024 - CONDONATION OF DELAY IN REILING / CURING THE DEFECTS IA No. 169541/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT	
27.6 3	Connected SLP(C) No. 15391-15392/2024 XVI	BAPAN GHOSH AND ORS.	SHALINI KAUL
		<i>Versus</i> THE STATE OF WEST BENGAL AND ORS.	FOR ADMISSION and I.R. and IA No.150768/2024- EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT
27.6 4	Connected SLP(C) No. 15835/2024 XVI	RABIUL ISLAM AND ORS.	NISHANT VERMA
		<i>Versus</i>	

DAILY CAUSE LIST FOR DATED : 22-10-2024
CHIEF JUSTICE'S COURT
THE STATE OF WEST BENGAL AND ORS.

SIDDHESH SHIRISH
KOTWAL [CAVEAT],
SHEKHAR KUMAR [CAVEAT],
KUNAL CHATTERJI
[CAVEAT], ADEEL AHMED
[CAVEAT] [CAVEAT], ASTHA
SHARMA [R-1]

**IA No.141675/2024-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT and IA
No.141673/2024-PERMISSION TO FILE PETITION
(SLP/TP/WP/..)**

27.6 **Connected**
5 Diary No. 28146-2024
XVI

ABHIJIT BISWAS AND ORS.

A. KARTHIK

Versus

THE STATE OF WEST BENGAL AND ORS.

SIDDHESH SHIRISH
KOTWAL [CAVEAT],
SHEKHAR KUMAR [CAVEAT],
KUNAL CHATTERJI [CAVEAT]
[CAVEAT], ADEEL AHMED
[CAVEAT] [CAVEAT]

**IA No.165857/2024-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT and IA
No.165853/2024-PERMISSION TO FILE PETITION
(SLP/TP/WP/..)**

27.6 **Connected**
6 Diary No. 28314-2024
XVI

ABDUR ROUF AND ORS.

A. KARTHIK

Versus

THE STATE OF WEST BENGAL AND ORS.

SIDDHESH SHIRISH
KOTWAL [CAVEAT],
SHEKHAR KUMAR [CAVEAT],
KUNAL CHATTERJI [CAVEAT]
[CAVEAT], ADEEL AHMED
[CAVEAT] [CAVEAT]

**IA
FOR PERMISSION TO FILE PETITION
(SLP/TP/WP/..) ON IA 167349/2024
FOR CONDONATION OF DELAY IN REFILEING /
CURING THE DEFECTS ON IA 167350/2024
FOR EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT ON IA 167351/2024
IA No. 167350/2024 - CONDONATION OF DELAY
IN REFILEING / CURING THE DEFECTS
IA No. 167351/2024 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT
IA No. 167349/2024 - PERMISSION TO FILE
PETITION (SLP/TP/WP/..)**

27.6 **Connected**
7 SLP(C) No. 15833/2024
XVI

MD. MUKHLESUR RAHMAN

SHISBA CHAWLA

Versus

THE STATE OF WEST BENGAL AND ORS.

SIDDHESH SHIRISH
KOTWAL [CAVEAT],
SHEKHAR KUMAR [CAVEAT],
KUNAL CHATTERJI
[CAVEAT], ADEEL AHMED
[CAVEAT] [CAVEAT], ASTHA
SHARMA [R-1]

**DAILY CAUSE LIST FOR DATED : 22-10-2024
CHIEF JUSTICE'S COURT**

**IA No.140938/2024-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT and IA
No.140937/2024-PERMISSION TO FILE PETITION
(SLP/TP/WP/..)**

27.6 **Connected**
8 SLP(C) No. 15838/2024
XVI

RAMA BARMAN AND ORS.

SOUMYA DUTTA

Versus

RINA KARMAKAR AND ORS.

SHEKHAR KUMAR [CAVEAT],
ASTHA SHARMA [R-2]

**IA
FOR EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT ON IA 140124/2024
FOR PERMISSION TO FILE PETITION
(SLP/TP/WP/..) ON IA 140125/2024
IA No. 140124/2024 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**

27.6 **Connected**
9 SLP(C) No. 15836/2024
XVI

SANJIB BARMA AND ORS.

SOUMYA DUTTA

Versus

RINA KARMAKAR AND ORS.

SHEKHAR KUMAR [CAVEAT],
ASTHA SHARMA [R-2]

**IA No. 139126/2024 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**

27.7 **Connected**
0 Diary No. 28508-2024
XVII-A

BALAI SAHOO AND ORS.

A. KARTHIK

Versus

THE STATE OF WEST BENGAL AND ORS.

SIDDHESH SHIRISH
KOTWAL [CAVEAT],
SHEKHAR KUMAR [CAVEAT],
KUNAL CHATTERJI [CAVEAT]
[CAVEAT], ADEEL AHMED
[CAVEAT] [CAVEAT]

**FOR
FOR PERMISSION TO FILE PETITION
(SLP/TP/WP/..) ON IA 167230/2024
FOR EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT ON IA 167232/2024
IA No. 167232/2024 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT
IA No. 167230/2024 - PERMISSION TO FILE
PETITION (SLP/TP/WP/..)**

27.7 **Connected**
1 SLP(C) No. 16160/2024
XVI

SUFAL GHOSH AND ORS.

SHALINI KAUL

Versus

THE STATE OF WEST BENGAL AND ORS.

KUNAL CHATTERJI [CAVEAT]
[CAVEAT]

**FOR
FOR EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT ON IA 158252/2024
FOR impleading party ON IA 168052/2024
FOR INTERVENTION/IMPLEADMENT ON IA
168052/2024
FOR impleading party ON IA 169451/2024
FOR INTERVENTION/IMPLEADMENT ON IA
169451/2024**

**DAILY CAUSE LIST FOR DATED : 22-10-2024
CHIEF JUSTICE'S COURT**

**IA No. 158252/2024 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT
IA No. 169451/2024 -
INTERVENTION/IMPLEADMENT
IA No. 168052/2024 -
INTERVENTION/IMPLEADMENT**

27.7 **Connected**
2 SLP(C) No. 16111/2024
XVI

MD. ASIKUL ISLAM AND ORS.

SHASHANK SINGH

Versus

THE STATE OF WEST BENGAL AND ORS.

SIDDHESH SHIRISH
KOTWAL [CAVEAT],
SHEKHAR KUMAR [CAVEAT],
KUNAL CHATTERJI [CAVEAT]
[CAVEAT], ADEEL AHMED
[CAVEAT] [CAVEAT]

**IA No.147277/2024-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT and IA
No.147278/2024-PERMISSION TO FILE PETITION
(SLP/TP/WP/..)**

27.7 **Connected**
3 SLP(C) No. 15298/2024
XVI

HABU MANDAL AND ORS.

PARTHA SIL

Versus

STATE OF WEST BENGAL AND ORS.

SHEKHAR KUMAR [CAVEAT],
KUNAL CHATTERJI [CAVEAT]
[CAVEAT]

**FOR ADMISSION and I.R. and IA No.150456/2024-
EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT and IA No.150464/2024-
PERMISSION TO FILE LENGTHY LIST
OF DATES**

27.7 **Connected**
4 SLP(C) No. 15077/2024
XVI

SOMNATH MUKHERJEE AND ORS.

PARTHA SIL

Versus

THE STATE OF WEST BENGAL AND ORS.

SHEKHAR KUMAR [CAVEAT]
[CAVEAT], KUNAL
CHATTERJI [CAVEAT]
[CAVEAT]

**.. IA No.148852/2024-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT and IA
No.148856/2024-PERMISSION TO FILE LENGTHY
LIST OF DATES**

27.7 **Connected**
5 SLP(C) No. 16113/2024
XVI

RINA HAZRA MANNA AND ORS.

SOUMYA DUTTA

Versus

RINA KARMAKAR AND ORS.

**IA No.147426/2024-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT and IA
No.147428/2024-PERMISSION TO FILE PETITION
(SLP/TP/WP/..)**

27.7 **Connected**
6 SLP(C) No. 16114/2024
XVI

FAZLUR RAHAMAN AND ORS.

ABHIJIT SENGUPTA

Versus

DAILY CAUSE LIST FOR DATED : 22-10-2024
CHIEF JUSTICE'S COURT
THE STATE OF WEST BENGAL AND ORS.

SIDDHESH SHIRISH
KOTWAL [CAVEAT],
SHEKHAR KUMAR [CAVEAT],
KUNAL CHATTERJI [CAVEAT]
[CAVEAT], ADEEL AHMED
[CAVEAT] [CAVEAT]

**IA No.147295/2024-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT and IA
No.147294/2024-PERMISSION TO FILE PETITION
(SLP/TP/WP/..) and IA
No.147296/2024-PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

ABHIJIT SENGUPTA

27.7 **Connected**
7 SLP(C) No. 16118/2024
XVI

SAJAL DEY AND ORS.

Versus

THE STATE OF WEST BENGAL AND ORS.

SIDDHESH SHIRISH
KOTWAL [CAVEAT],
SHEKHAR KUMAR [CAVEAT],
KUNAL CHATTERJI [CAVEAT]
[CAVEAT], ADEEL AHMED
[CAVEAT] [CAVEAT]

**IA No.147436/2024-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT and IA
No.147434/2024-PERMISSION TO FILE PETITION
(SLP/TP/WP/..) and IA
No.147437/2024-PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

ABHIJIT SENGUPTA

27.7 **Connected**
8 SLP(C) No. 15987/2024
XVI

JIAUR BISWAS AND ORS.

Versus

THE STATE OF WEST BENGAL AND ORS.

SIDDHESH SHIRISH
KOTWAL [CAVEAT],
SHEKHAR KUMAR [CAVEAT],
KUNAL CHATTERJI [CAVEAT]
[CAVEAT], ADEEL AHMED
[CAVEAT] [CAVEAT]

**FOR ADMISSION and I.R. and IA No.146605/2024-
EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT and IA No.146604/2024-
PERMISSION TO FILE PETITION
(SLP/TP/WP/..) and IA No.146607/2024-
PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES**

ABHIJIT SENGUPTA

27.7 **Connected**
9 SLP(C) No. 16115/2024
XVI

BISWAJIT BHADURY AND ORS.

Versus

STATE OF WEST BENGAL AND ORS.

SIDDHESH SHIRISH
KOTWAL [CAVEAT],
SHEKHAR KUMAR [CAVEAT],
KUNAL CHATTERJI
[CAVEAT], ADEEL AHMED
[CAVEAT] [CAVEAT]

**IA No.150005/2024-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT and IA
No.150004/2024-PERMISSION TO FILE PETITION
(SLP/TP/WP/..) and IA
No.150006/2024-PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

**DAILY CAUSE LIST FOR DATED : 22-10-2024
CHIEF JUSTICE'S COURT**

27.8 0	Connected SLP(C) No. 18621/2024 XVI	SEBIKA BASAK <i>Versus</i> THE STATE OF WEST BENGAL AND ORS. . IA No.155018/2024-ADDITION / DELETION / MODIFICATION PARTIES and IA No.155012/2024- EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.155010/2024-PERMISSION TO FILE PETITION (SLP/TP/WP/..)	JYOTIKA KALRA SIDDHESH SHIRISH KOTWAL [CAVEAT], SHEKHAR KUMAR [CAVEAT], KUNAL CHATTERJI [CAVEAT] [CAVEAT], ADEEL AHMED [CAVEAT] [CAVEAT]
27.8 1	Connected SLP(C) No. 16249/2024 XVI	SAMPA GHOSH <i>Versus</i> STATE OF WEST BENGAL AND ORS. IA No.159748/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT	TAVISH BHUSHAN PRASAD , [IMPL]
27.8 2	Connected SLP(C) No. 16116/2024 XVI	JHANTU TIKADAR AND ORS. <i>Versus</i> THE STATE OF WEST BENGAL AND ORS. IA No.150639/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.150638/2024-PERMISSION TO FILE PETITION (SLP/TP/WP/..)	A. KARTHIK SIDDHESH SHIRISH KOTWAL [CAVEAT], SHEKHAR KUMAR [CAVEAT], KUNAL CHATTERJI [CAVEAT] [CAVEAT], ADEEL AHMED [CAVEAT] [CAVEAT]
27.8 3	Connected Diary No. 30235-2024 XVII-A	ASIMA NAYAK AND ORS. <i>Versus</i> THE STATE OF WEST BENGAL AND ORS. IA No.164961/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.164960/2024-PERMISSION TO FILE PETITION (SLP/TP/WP/..)	SOUMYA DUTTA SHEKHAR KUMAR [CAVEAT] [CAVEAT], KUNAL CHATTERJI [CAVEAT] [CAVEAT]
27.8 4	Connected SLP(C) No. 16117/2024 XVI	ARINDAM MISRA AND ORS. <i>Versus</i> THE STATE OF WEST BENGAL AND ORS.	A. KARTHIK SIDDHESH SHIRISH KOTWAL [CAVEAT], SHEKHAR KUMAR [CAVEAT], KUNAL CHATTERJI [CAVEAT] [CAVEAT], ADEEL AHMED [CAVEAT] [CAVEAT]

**DAILY CAUSE LIST FOR DATED : 22-10-2024
CHIEF JUSTICE'S COURT**

**IA No.150784/2024-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT and IA
No.150783/2024-PERMISSION TO FILE PETITION
(SLP/TP/WP/..)**

27.8 **Connected**
5 SLP(C) No.
16643-16645/2024
XVI

SUBHAMAY BHUNIA AND ORS.

SRIRAM P. [P-1]

Versus

THE STATE OF WEST BENGAL AND ORS.

KUNAL CHATTERJI [CAVEAT]
[CAVEAT]

**IA
FOR EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT ON IA 164481/2024
IA No. 164481/2024 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**

27.8 **Connected**
6 SLP(C) No. 16887/2024
XVI

ABHIJIT BAG

SUBHASISH BHOWMICK

Versus

THE STATE OF WEST BENGAL AND ORS.

SHEKHAR KUMAR [CAVEAT]
[CAVEAT], KUNAL
CHATTERJI [CAVEAT]
[CAVEAT]

**FOR ADMISSION and I.R. and IA No.167911/2024-
EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT**

27.8 **Connected**
7 SLP(C) No. 15294/2024
XVI

KRISHNADEV PRADHAN AND ORS.

PARMINDER SINGH
BHULLAR

Versus

THE STATE OF WEST BENGAL AND ORS.

SHEKHAR KUMAR [CAVEAT],
KUNAL CHATTERJI [CAVEAT]
[CAVEAT]

**IA No.150409/2024-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**

27.8 **Connected**
8 Diary No. 30857-2024
XVI

RAKSONA MONDAL AND ORS.

PREETI SINGH

Versus

BAISHAKHI BHATTACHARYYA (CHATTERJEE) AND
ORS.

SIDDHESH SHIRISH
KOTWAL [CAVEAT],
SHEKHAR KUMAR [CAVEAT],
KUNAL CHATTERJI [CAVEAT]
[CAVEAT], ADEEL AHMED
[CAVEAT] [CAVEAT]

**IA No.168105/2024-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT and IA
No.168106/2024-PERMISSION TO FILE PETITION
(SLP/TP/WP/..)**

27.8 **Connected**
9 Diary No. 32112-2024
XVII-A

SAYANGAM BHOWAL AND ORS.

A. KARTHIK

Versus

THE STATE OF WEST BENGAL AND ORS.

SIDDHESH SHIRISH
KOTWAL [CAVEAT],
SHEKHAR KUMAR [CAVEAT],
KUNAL CHATTERJI [CAVEAT]
[CAVEAT], ADEEL AHMED
[CAVEAT] [CAVEAT]

**DAILY CAUSE LIST FOR DATED : 22-10-2024
CHIEF JUSTICE'S COURT**

**IA No.162051/2024-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT and IA
No.162050/2024-PERMISSION TO FILE PETITION
(SLP/TP/WP/..)**

27.9 **Connected**
0 Diary No. 32157-2024
XVI

LAKSHMI BISWAS

SOUMYA DUTTA

Versus

SK. NAJIRUL HOQUE AND ORS.

KUNAL CHATTERJI [CAVEAT]
[CAVEAT]

**IA No.161877/2024-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT and IA
No.161874/2024-PERMISSION TO FILE PETITION
(SLP/TP/WP/..)**

27.9 **Connected**
1 Diary No. 33587-2024
XVI

DIBYENDU MONDAL

BHASKAR ADITYA

Versus

THE STATE OF WEST BENGAL AND ORS.

KUNAL CHATTERJI
[CAVEAT], ADEEL AHMED
[CAVEAT] [CAVEAT]

**IA
FOR PERMISSION TO FILE PETITION
(SLP/TP/WP/..) ON IA 168611/2024
FOR CONDONATION OF DELAY IN FILING ON IA
168612/2024
FOR EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT ON IA 168613/2024
IA No. 168612/2024 - CONDONATION OF DELAY
IN FILING
IA No. 168613/2024 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT
IA No. 168611/2024 - PERMISSION TO FILE
PETITION (SLP/TP/WP/..)**

27.9 **Connected**
2 SLP(C) No. 16093/2024
XVI

BIKASH PAL AND ORS.

JAYDIP PATI

Versus

SANDEEP PRASAD AND ORS.

SIDDHESH SHIRISH
KOTWAL [CAVEAT], KUNAL
CHATTERJI [CAVEAT]
[CAVEAT]

**FOR ADMISSION and I.R. and IA No.148787/2024-
EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT**

27.9 **Connected**
3 SLP(C) No. 19768/2024
XVI

SAMIRAN MAITY AND ORS.

SOUMYA DUTTA

Versus

LAXMI TUNGA AND ORS.

KUNAL CHATTERJI [CAVEAT]
[CAVEAT]

**IA No. 176839/2024 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**

27.9 **Connected**
4 SLP(C) No. 12770/2024
XVI

ANANDA GHOSH AND ORS.

KIRAN KUMAR PATRA

Versus

**DAILY CAUSE LIST FOR DATED : 22-10-2024
CHIEF JUSTICE'S COURT**

LAXMI TUNGA AND ORS.

KUNAL CHATTERJI [CAVEAT]
[CAVEAT], SHEKHAR KUMAR
[R-1]

**IA No. 128418/2024 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**

27.9 **Connected**
5 Diary No. 25086-2024
XVI

PRIYANKA SHAW

RANJAN NIKHIL
DHARNIDHAR

Versus

THE WEST BENGAL CENTRAL SCHOOL SERVICE
COMMISSION AND ORS.

KUNAL CHATTERJI [CAVEAT]
[CAVEAT]

**IA No.161935/2024-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT and IA
No.161936/2024-CONDONATION OF DELAY IN
REFILING / CURING THE DEFECTS**

27.9 **Connected**
6 Diary No. 27647-2024
XVII-A

HABIBULLAH AND ORS.

A. KARTHIK

Versus

THE STATE OF WEST BENGAL AND ORS.

SIDDHESH SHIRISH
KOTWAL [CAVEAT],
SHEKHAR KUMAR [CAVEAT],
KUNAL CHATTERJI [CAVEAT]
[CAVEAT], ADEEL AHMED
[CAVEAT] [CAVEAT]

**IA No.169828/2024-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT and IA
No.169824/2024-PERMISSION TO FILE PETITION
(SLP/TP/WP/..)**

27.9 **Connected**
7 Diary No. 27934-2024
XVI

ANANTA KUMAR JANA AND ORS.

A. KARTHIK

Versus

THE STATE OF WEST BENGAL AND ORS.

SIDDHESH SHIRISH
KOTWAL [CAVEAT],
SHEKHAR KUMAR [CAVEAT],
KUNAL CHATTERJI [CAVEAT]
[CAVEAT], ADEEL AHMED
[CAVEAT] [CAVEAT]

**IA No.167346/2024-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT and IA
No.167345/2024-PERMISSION TO FILE PETITION
(SLP/TP/WP/..) and IA
No.170659/2024-CONDONATION OF DELAY IN
REFILING / CURING THE DEFECTS**

27.9 **Connected**
8 Diary No. 28790-2024
XVII-A

ANURAG KAR AND ORS.

A. KARTHIK

Versus

THE STATE OF WEST BENGAL AND ORS.

SIDDHESH SHIRISH
KOTWAL [CAVEAT],
SHEKHAR KUMAR [CAVEAT],
KUNAL CHATTERJI [CAVEAT]
[CAVEAT], ADEEL AHMED
[CAVEAT] [CAVEAT]

**IA No.171239/2024-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT and IA
No.171237/2024-PERMISSION TO FILE PETITION
(SLP/TP/WP/..) and IA**

**DAILY CAUSE LIST FOR DATED : 22-10-2024
CHIEF JUSTICE'S COURT**

**No.171235/2024-CONDONATION OF DELAY IN
REFILING / CURING THE DEFECTS**

27.9 **Connected**
9 Diary No. 29406-2024
XVI

HANJELA SHAIKH AND ORS.

A. KARTHIK

Versus

THE STATE OF WEST BENGAL AND ORS.

SIDDHESH SHIRISH
KOTWAL [CAVEAT],
SHEKHAR KUMAR [CAVEAT],
KUNAL CHATTERJI [CAVEAT]
[CAVEAT], ADEEL AHMED
[CAVEAT] [CAVEAT]

**FOR ADMISSION and I.R. and IA No.171613/2024-
EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT and IA No.171612/2024-
PERMISSION TO FILE PETITION
(SLP/TP/WP/..)**

27.1 **Connected**
00 Diary No. 30458-2024
XVII-A

SUDIP KONAR AND ORS.

JAGRATI SINGH

Versus

THE STATE OF WEST BENGAL AND ORS.

SIDDHESH SHIRISH
KOTWAL [CAVEAT], KUNAL
CHATTERJI [CAVEAT]
[CAVEAT]

**IA No.171187/2024-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT and IA
No.171186/2024-PERMISSION TO FILE PETITION
(SLP/TP/WP/..)**

27.1 **Connected**
01 Diary No. 30460-2024
XVII-A

SUKLA DAS AND ORS.

JAGRATI SINGH

Versus

THE STATE OF WEST BENGAL AND ORS.

SUBHRO PROKAS
MUKHERJEE [CAVEAT],
SHEKHAR KUMAR [CAVEAT],
KUNAL CHATTERJI [CAVEAT]
[CAVEAT]

**FOR ADMISSION and I.R. and IA No.170764/2024-
EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT and IA No.170763/2024-
PERMISSION TO FILE PETITION
(SLP/TP/WP/..)**

27.1 **Connected**
02 SLP(C) No. 18366/2024
XVI

CHANDAN KHANRA

KIRAN KUMAR PATRA

Versus

THE STATE OF WEST BENGAL AND ORS.

SHEKHAR KUMAR [CAVEAT],
KUNAL CHATTERJI [CAVEAT]
[CAVEAT]

**IA No. 180691/2024 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**

27.1 **Connected**
03 Diary No. 30645-2024
XVII-A

PALASH MANDAL AND ORS.

RAMESHWAR PRASAD
GOYAL

Versus

**DAILY CAUSE LIST FOR DATED : 22-10-2024
CHIEF JUSTICE'S COURT**

BAISHAKHI BHATTACHARYYA (CHATTERJEE) AND
ORS.

SIDDHESH SHIRISH
KOTWAL [CAVEAT],
SHEKHAR KUMAR [CAVEAT],
KUNAL CHATTERJI [CAVEAT]
[CAVEAT], ADEEL AHMED
[CAVEAT] [CAVEAT]
VISHAL ARUN MISHRA
a [IMPL]

**IA No.158267/2024-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT and IA
No.158264/2024-PERMISSION TO FILE PETITION
(SLP/TP/WP/..)**

27.1 **Connected**
04 Diary No. 31169-2024
XVI

PROBIN KUMAR MANDAL

SHALINI KAUL

Versus

THE STATE OF WEST BENGAL AND ORS.

SHEKHAR KUMAR [CAVEAT],
KUNAL CHATTERJI [CAVEAT]
[CAVEAT]

**FOR ADMISSION and I.R. and IA No.173310/2024-
EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT and IA No.173309/2024-
PERMISSION TO FILE PETITION
(SLP/TP/WP/..)**

27.1 **Connected**
05 Diary No. 33463-2024
XVI

CHAMELI SAREN AND ORS.

KRISHNA & NISHANI LAW
CHAMBERS

Versus

BAISHAKHI BHATTACHARYYA (CHATTERJEE) AND
ORS.

KUNAL CHATTERJI
[CAVEAT], ADEEL AHMED
[CAVEAT] [CAVEAT]

**IA No. 166874/2024 - CONDONATION OF DELAY
IN FILING
IA No. 166877/2024 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT
IA No. 166873/2024 - PERMISSION TO FILE
PETITION (SLP/TP/WP/..)**

27.1 **Connected**
06 SLP(C) No. 16933/2024
XVI

MD. JASIMUDDIN AND ORS.

A. KARTHIK

Versus

THE STATE OF WEST BENGAL AND ORS.

KUNAL CHATTERJI [CAVEAT]

**IA No.168676/2024-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**

27.1 **Connected**
07 SLP(C) No. 20455/2024
XVI

NILI BARMAN AND ORS.

SAURAV GUPTA

Versus

THE STATE OF WEST BENGAL AND ORS.

SIDDHESH SHIRISH
KOTWAL [CAVEAT],
SHEKHAR KUMAR [CAVEAT],
KUNAL CHATTERJI [CAVEAT]
[CAVEAT], ADEEL AHMED
[CAVEAT] [CAVEAT]

**IA No. 187727/2024 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT
IA No. 187725/2024 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

**DAILY CAUSE LIST FOR DATED : 22-10-2024
CHIEF JUSTICE'S COURT**

- | | | | |
|------------|---|--|---|
| 27.1
08 | Connected
SLP(C) No.
20462-20464/2024
XVI | ABIRA MUKHERJEE AND ORS. | MAIBAM
NABAGHANASHYAM SINGH |
| | | <i>Versus</i>
THE STATE OF WEST BENGAL AND ORS. | KUNAL CHATTERJI [CAVEAT]
[CAVEAT] |
| | | FOR ADMISSION and I.R. and IA No.195992/2024-
EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT and IA No.195990/2024-
CONDONATION OF DELAY IN REFILING
/ CURING THE DEFECTS | |
| 27.1
09 | Connected
SLP(C) No. 19179/2024
XVI | HIMADRY BOSE AND ORS. | PARMINDER SINGH
BHULLAR |
| | | <i>Versus</i>
THE STATE OF WEST BENGAL AND ORS. | KUNAL CHATTERJI [CAVEAT]
[CAVEAT] |
| | | . IA No.185028/2024-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT | |
| 27.1
10 | Connected
Diary No. 27969-2024
XVII-A | SUSMIT PATRA AND ORS. | A. KARTHIK |
| | | <i>Versus</i>
THE STATE OF WEST BENGAL AND ORS. | SIDDHESH SHIRISH
KOTWAL [CAVEAT],
SHEKHAR KUMAR [CAVEAT],
KUNAL CHATTERJI [CAVEAT]
[CAVEAT], ADEEL AHMED
[CAVEAT] [CAVEAT] |
| | | . IA No.189624/2024-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT and IA
No.189614/2024-PERMISSION TO FILE PETITION
(SLP/TP/WP/..) and IA
No.189621/2024-CONDONATION OF DELAY IN
REFILING / CURING THE DEFECTS | |
| 27.1
11 | Connected
SLP(C) No.
22158-22159/2024
XVI | KAMALESH KAPAT AND ORS. | PARTHA SIL |
| | | <i>Versus</i>
STATE OF WEST BENGAL AND ORS. | KUNAL CHATTERJI
[CAVEAT], CHAND QURESHI
[R-7], [R-8] |
| | | IA No. 196507/2024 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT
IA No. 196511/2024 - PERMISSION TO FILE
LENGTHY LIST OF DATES | |
| 27.1
12 | Connected
SLP(C) No. 22110/2024
XVI | PROTAP PAUL AND ANR. | KIRAN KUMAR PATRA |
| | | <i>Versus</i>
THE STATE OF WEST BENGAL AND ORS. | KUNAL CHATTERJI [CAVEAT]
[CAVEAT] |
| | | IA No.199539/2024-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT and IA
No.199534/2024-PERMISSION TO FILE PETITION
(SLP/TP/WP/..) and IA
No.199536/2024-CONDONATION OF DELAY IN
REFILING / CURING THE DEFECTS | |

**DAILY CAUSE LIST FOR DATED : 22-10-2024
CHIEF JUSTICE'S COURT**

27.1 **Connected**
13 SLP(C) No. 22112/2024
XVI

TARIQUE ABDULLAH AND ORS.

RAMESHWAR PRASAD
GOYAL

Versus

BAISHAKHI BHATTACHARYYA (CHATTERJEE) AND
ORS.

KUNAL CHATTERJI
[CAVEAT], ADEEL AHMED
[CAVEAT] [CAVEAT]

**IA No.182146/2024-CONDONATION OF DELAY IN
FILING and IA No.182147/2024-EXEMPTION
FROM FILING C/C OF THE IMPUGNED
JUDGMENT and IA
No.182148/2024-PERMISSION TO FILE PETITION
(SLP/TP/WP/..)**

27.1 **Connected**
14 SLP(C) No. 22109/2024
XVI

AMIT KUMAR BERA AND ORS.

AHMADI LAW OFFICES

Versus

THE STATE OF WEST BENGAL AND ORS.

KUNAL CHATTERJI [CAVEAT]

**IA No.199725/2024-CONDONATION OF DELAY IN
FILING and IA No.199729/2024-EXEMPTION
FROM FILING C/C OF THE IMPUGNED
JUDGMENT and IA
No.199728/2024-PERMISSION TO FILE PETITION
(SLP/TP/WP/..)**

27.1 **Connected**
15 SLP(C) No. 22111/2024
XVI

SANJIT SEN AND ORS.

CHAND QURESHI

Versus

LAXMI TUNGA AND ORS.

KUNAL CHATTERJI [CAVEAT]

**. FOR ADMISSION and I.R. and IA
No.205001/2024-CONDONATION OF DELAY IN
FILING and IA No.205000/2024-EXEMPTION
FROM FILING C/C OF THE IMPUGNED
JUDGMENT
and IA No.204999/2024-PERMISSION TO FILE
PETITION (SLP/TP/WP/..)**

27.1 **Connected**
16 SLP(C) No. 25078/2024
XVI

KUHELI GHOSH

RESHMI REA SINHA

Versus

THE STATE OF WEST BENGAL AND ORS.

KUNAL CHATTERJI [CAVEAT]

**FOR ADMISSION and I.R. and IA No.226229/2024-
CONDONATION OF DELAY IN FILING**

NEW DELHI

19-10-2024 18:17:27

ADDITIONAL REGISTRAR



SUPREME COURT OF INDIA
[IT WILL BE APPRECIATED IF THE LEARNED ADVOCATES
ON RECORD DO NOT SEEK ADJOURNMENT IN THE MATTERS
LISTED BEFORE ALL THE COURTS IN THE CAUSE LIST]
DAILY CAUSE LIST FOR DATED : 22-10-2024
CHIEF JUSTICE'S COURT
HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE J.B. PARDIWALA
HON'BLE MR. JUSTICE MANOJ MISRA

NOTE :

Whenever written submissions are directed to be filed by the Court in any proceeding, advocates and parties in person are requested to email a soft copy in a pdf form on or before the stipulated date to the following email id :

cmvc.dyc@gmail.com

The soft copies which are emailed should not be scanned copies of printed submissions. No other documents other than written submissions should be filed in this email.

MISCELLANEOUS HEARING

SNo.	Case No.	Petitioner / Respondent	Petitioner/Respondent Advocate
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[FRESH (FOR ADMISSION) - CIVIL CASES]

28	Diary No. 20930-2024 XVI	SUDIP POREL AND ORS. <i>Versus</i> THE STATE OF WEST BENGAL AND ORS.	SAURAV GUPTA SIDDHESH SHIRISH KOTWAL [CAVEAT], SHEKHAR KUMAR [CAVEAT], KUNAL CHATTERJI [CAVEAT] [CAVEAT], ADEEL AHMED [CAVEAT] [CAVEAT]
		[TO BE TAKEN UP ALONG WITH SLP(C) No. 9586/2024.] IA No. 186393/2024 - CONDONATION OF DELAY IN REFILEING / CURING THE DEFECTS IA No. 186389/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT IA No. 186388/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES IA No. 186392/2024 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)	
29	Diary No. 34059-2024 XVI	SANDIP GOON <i>Versus</i> THE STATE OF WEST BENGAL AND ORS.	A. KARTHIK KUNAL CHATTERJI [CAVEAT]
		[TO BE TAKEN UP ALONG WITH D. NO. 25086/2024] IA No. 172184/2024 - CONDONATION OF DELAY IN FILING IA No. 172186/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT	

**DAILY CAUSE LIST FOR DATED : 22-10-2024
CHIEF JUSTICE'S COURT**

29.1 **Connected**
Diary No. 20467-2024
XVI

ABDUL ODUT MONDAL AND ORS.

CHAND QURESHI

Versus

SABINA YEASMIN AND ORS.

KUNAL CHATTERJI
[CAVEAT] [CAVEAT]

**IA No.170465/2024-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT and IA
No.170464/2024-CONDONATION OF DELAY IN
REFILING / CURING THE DEFECTS**

29.2 **Connected**
Diary No. 30364-2024
XVI

SK SAIFUL ISLAM AND ORS.

A. KARTHIK

Versus

THE STATE OF WEST BENGAL AND ORS.

SIDDHESH SHIRISH
KOTWAL [CAVEAT],
SHEKHAR KUMAR
[CAVEAT], KUNAL
CHATTERJI [CAVEAT]
[CAVEAT], ADEEL AHMED
[CAVEAT] [CAVEAT]

**IA No.168486/2024-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT and IA
No.168481/2024-PERMISSION TO FILE
PETITION (SLP/TP/WP/..)**

29.3 **Connected**
Diary No. 30457-2024
XVI

PRASENJIT BALA AND ORS.

JAGRATI SINGH

Versus

THE STATE OF WEST BENGAL AND ORS.

KUNAL CHATTERJI
[CAVEAT] [CAVEAT]

**IA No.170798/2024-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT and IA
No.170799/2024-PERMISSION TO FILE
PETITION (SLP/TP/WP/..)**

29.4 **Connected**
Diary No. 30498-2024
XVI

ANINDYA RUDRA AND ORS.

JAGRATI SINGH

Versus

STATE OF WEST BENGAL AND ORS.

SIDDHESH SHIRISH
KOTWAL [CAVEAT], KUNAL
CHATTERJI [CAVEAT]

**IA No.170766/2024-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT and IA
No.170765/2024-PERMISSION TO FILE
PETITION (SLP/TP/WP/..)**

NEW DELHI

19-10-2024 18:17:56

ADDITIONAL REGISTRAR

DAILY CAUSE LIST FOR DATED : 22-10-2024
CHIEF JUSTICE'S COURT

[DISPOSAL/FINAL DISPOSAL AT ADMISSION STAGE - CIVIL CASES]

31 ORGNL.SUIT No.
5/2023
XVII-A

THE STATE OF PUNJAB

NUPUR KUMAR [P-1]

Versus

UNION OF INDIA AND ANR.

SHREEKANT NEELAPPA
TERDAL [R-1]

**IA No. 166314/2024 - PERMISSION TO FILE
APPLICATION FOR DIRECTION**

**NEW DELHI
19-10-2024 18:18:06**

ADDITIONAL REGISTRAR



SUPREME COURT OF INDIA
[IT WILL BE APPRECIATED IF THE LEARNED ADVOCATES
ON RECORD DO NOT SEEK ADJOURNMENT IN THE MATTERS
LISTED BEFORE ALL THE COURTS IN THE CAUSE LIST]
DAILY CAUSE LIST FOR DATED : 22-10-2024
CHIEF JUSTICE'S COURT
HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE SANJIV KHANNA
HON'BLE MR. JUSTICE B.R. GAVAI
(TIME : 10:30 AM)

NOTE :

Whenever written submissions are directed to be filed by the Court in any proceeding, advocates and parties in person are requested to email a soft copy in a pdf form on or before the stipulated date to the following email id :

cmvc.dyc@gmail.com

The soft copies which are emailed should not be scanned copies of printed submissions. No other documents other than written submissions should be filed in this email.

NOTE:-

[SPECIAL BENCH]

MISCELLANEOUS HEARING

SNo. Case No.	Petitioner / Respondent	Petitioner/Respondent Advocate
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[AFTER NOTICE (FOR ADMISSION) - CIVIL CASES]

301	CURATIVE PET(C) No. 80/2024 in R.P.(C) No. 381/2022 in SLP(C) No. 12458/2019 X	MALTI PAHWA AND ANR. <i>Versus</i> UNION OF INDIA AND ORS. IN R.P.(C) No. - 381/2022, IN SLP(C) No. - 12458/2019,	ANKUR YADAV
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NEW DELHI

19-10-2024 18:13:06

ADDITIONAL REGISTRAR



SUPREME COURT OF INDIA
[IT WILL BE APPRECIATED IF THE LEARNED ADVOCATES
ON RECORD DO NOT SEEK ADJOURNMENT IN THE MATTERS
LISTED BEFORE ALL THE COURTS IN THE CAUSE LIST]
DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 2
HON'BLE MR. JUSTICE SANJIV KHANNA
HON'BLE MR. JUSTICE SANJAY KUMAR

NOTE:-

[THIS BENCH WILL ASSEMBLE AFTER THE HEARING IN SPECIAL BENCH MATTER LISTED IN CHIEF JUSTICE COURT AT 10:30 A.M. IS OVER]

[TRANSFER PETITIONS, BAIL AND FRESH MATTERS WILL BE TAKEN UP FIRST]

[ITEM NOS. 1 TO 50 WILL BE TAKEN UP FOR HEARING AND ITEM NOS. 51 TO 155 WILL NOT BE TAKEN UP FOR HEARING, BUT THE SAME WILL REMAIN ON BOARD]

MISCELLANEOUS HEARING

SNo.	Case No.	Petitioner / Respondent	Petitioner/Respondent Advocate
<u>[BAIL MATTERS]</u>			
1	SLP(Crl) No. 5016/2024 II-A	MD. ASHRAF @ UJALA <i>Versus</i> THE STATE OF BIHAR AND ANR. IA No. 205173/2024 - EXEMPTION FROM FILING O.T. IA No. 85844/2024 - EXEMPTION FROM FILING O.T.	YADAV NARENDER SINGH PREM PRAKASH [R-1], MRINAL GOPAL ELKER [R-2]
2	SLP(Crl) No. 8433/2024 II-B	ANIL JINDAL <i>Versus</i> SERIOUS FRAUD INVESTIGATION OFFICE IA No. 137338/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT IA No. 184863/2024 - GRANT OF INTERIM RELIEF IA No. 142478/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES	VIVEK JAIN [P-1] AMRISH KUMAR [R-1]
2.1	Connected SLP(Crl) No. 13912/2024 II-B	BISHAN BANSAL <i>Versus</i> SERIOUS FRAUD INVESTIGATION OFFICE IA FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 227702/2024 IA No. 227702/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES	ISHAAN GEORGE

**DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 2**

- | | | | |
|-----|---|--|-------------------|
| 2.2 | Connected
SLP(Crl) No.
14001/2024
II-B | NANAK CHAND TAYAL | KAUSHAL YADAV |
| | | <i>Versus</i>
SERIOUS FRAUD INVESTIGATION OFFICE | |
| 3 | SLP(Crl) No.
11279/2024
II-A | AMARENDRA KUMAR @ AMARENDRA KR. AMAR | SUBHRO SANYAL |
| | | <i>Versus</i>
THE STATE OF BIHAR | PUNIT VINAY [R-1] |
| | | IA No. 184870/2024 - EXEMPTION FROM FILING O.T. | |
| 3.1 | Connected
SLP(Crl) No.
14023/2024
II-A | AMARDEEP KUMAR ALIAS NANDU YADAV | SUBHRO SANYAL |
| | | <i>Versus</i>
THE STATE OF BIHAR | PUNIT VINAY [R-1] |
| | | FOR ADMISSION and IA No.232886/2024-
EXEMPTION FROM FILING O.T. | |

[FRESH (FOR ADMISSION) - CIVIL CASES]

- | | | | |
|---|--|---|---------------|
| 4 | CONMT.PET.(C) No.
766-768/2024 in C.A.
No. 5247/2016
IV-C | RAJESH MISHRA | SMARHAR SINGH |
| | | <i>Versus</i>
VEERA RANA
{Mention Memo}
IN C.A. No. - 5247/2016, IN C.A. No. - 5247/2016,
IN C.A. No. - 5247/2016,
IA No. 218844/2024 - EXEMPTION FROM FILING
O.T. | |

[FRESHLY / ADJOURNED MATTERS]

- | | | | |
|-----|---|---|---|
| 5 | Diary No. 15943-2024
XVII | JAIPRAKASH ASSOCIATES LIMITED | S. S. SHROFF [P-1] |
| | | <i>Versus</i>
JAYPEE INFRATECH LIMITED AND ORS. | TUSHAR JAIN [CAVEAT],
RABIN MAJUMDER [CAVEAT]
[CAVEAT], MANISH KUMAR
GUPTA [CAVEAT], KUNAL
CHATTERJI [CAVEAT], E. C.
AGRAWALA [CAVEAT]
[CAVEAT] |
| | | FOR ADMISSION and IA No.125137/2024-
CONDONATION OF DELAY IN REFILING /
CURING THE DEFECTS and IA No.125136/2024-
PERMISSION TO FILE LENGTHY LIST OF
DATES | |
| 5.1 | Connected
Diary No. 15971-2024
XVII | MANOJ GAUR | VISHAL GUPTA |
| | | <i>Versus</i> | |

DAILY CAUSE LIST FOR DATED : 22-10-2024

COURT NO. : 2

JAYPEE INFRATECH LIMITED AND ORS.

RABIN MAJUMDER
[CAVEAT], KUNAL
CHATTERJI [CAVEAT], E. C.
AGRAWALA [CAVEAT]

**FOR ADMISSION and IA No.140320/2024-
CONDONATION OF DELAY IN REILING /
CURING THE DEFECTS and IA No.140315/2024-
PERMISSION TO FILE LENGTHY LIST OF
DATES**

6 C.A. No.
9681-9684/2024
XVII

M/S. DAUPHIN CABLES PRIVATE LIMITED

MANISH PALIWAL

Versus

PRAVEEN BANSAL

**IA No.185692/2024-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**

6.1 **Connected**
Diary No. 22932-2024
XVII

M/S. NINEX DEVELOPERS LTD.

MANISH PALIWAL

Versus

PRAVEEN BANSAL AND ORS.

**IA No.204539/2024-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT and IA
No.204542/2024-CONDONATION OF DELAY IN
REILING / CURING THE DEFECTS**

[AFTER NOTICE (FOR ADMISSION) - CRIMINAL CASES]

7 MA 645/2022 in
W.P.(CrI.) No. 390/2021
X

MUKESH SINGH AND ORS.

MOHD. IRSHAD HANIF

Versus

STATE OF U.P. AND ORS.

PRADEEP MISRA [R-1], [R-2],
[R-3]

**IN W.P.(CrI.) No. - 390/2021,
FOR ADMISSION and IA No.22379/2022-
EXEMPTION FROM FILING AFFIDAVIT and IA
No.22378/2022-APPROPRIATE
ORDERS/DIRECTIONS**

8 SLP(CrI) No.
10860/2023
II-B

BIBHA TANDI

SOMANATHA PADHAN

Versus

THE STATE OF ODISHA

SOM RAJ CHOUDHURY [R-1]

**Mr. Rutwik Panda, Advocate-on-Record in
Criminal Appeal No. 1728 of 2023 appeared on
behalf of Khema Bisi
IA No. 130664/2023 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT
IA No. 130673/2023 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

8.1 **Connected**
MA 2130/2024 in CrI.A.
No. 1728/2023
II-B

KHEMA BISI

RUTWIK PANDA

Versus

THE STATE OF ODISHA

ARJUN GARG [R-1]

**DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 2**

**FOR EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT ON IA 222595/2024
IA No. 222595/2024 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**

11.3 **Connected**
SLP(Crl) No.
13586/2024
II-C

VIJAYRAJ SURANA

RANJEET SINGH

Versus
ASSISTANT DIRECTOR ENFORCEMENT
DIRECTORATE
**IA No. 225304/2024 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**

11.4 **Connected**
SLP(Crl) No.
13973/2024
II-C

VIJAYRAJ SURANA

RANJEET SINGH

Versus
ASSISTANT DIRECTOR ENFORCEMENT
DIRECTORATE
**FOR ADMISSION and I.R. and IA
No.232004/2024-EXEMPTION FROM FILING C/C
OF THE IMPUGNED JUDGMENT**

12 SLP(Crl) No.
9220-9221/2024
II-A

VIVEK GULABRAO PALATKAR

YASH S. VIJAY

Versus
STATE OF MAHARASHTRA
**IA No.146457/2024-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**

[AFTER NOTICE (FOR ADMISSION) - CIVIL CASES]

13 C.A. No. 8223/2011
XVII

M/S NIRVANA HOLDINGS P.LTD.

SNEHASISH MUKHERJEE

Versus
SECURITIES
{Mention Memo}
IA No. 123287/2020 - VACATING STAY

K J JOHN AND CO

14 SLP(C) No.
13289-13290/2019
IX

RASIKLAL M PARIKH (DEAD)

VISHWA PAL SINGH

Versus
ASSISTANT COMMISSIONER OF INCOME TAX 19 (2)
MUMBAI
**IA No. 140754/2018 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**

RAJ BAHADUR YADAV [R-1]

15 C.A. No. 4625/2019
XVII

ARUN KUMAR GOYAL AND ANR.

ABHINAV AGRAWAL

Versus
M/S AAR KAY CHEMICALS PVT. LTD. AND ORS.

TUSHITA GHOSH [R-3],
MANOJ K. MISHRA
[CAVEAT], [R-1], [R-2], [R-4],
[R-5], [R-6], [R-7], [R-8], [R-9],
[R-15], [R-16], RAJAT MITTAL
[R-20], [R-21]

**DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 2**

{Mention Memo}

**IA No. 225402/2024 - APPLICATION FOR
CONDONATION OF DELAY IN FILING THE
APPLICATION FOR SETTING ASIDE THE
ABATEMENT
IA No. 140710/2019 - APPLICATION FOR
PERMISSION
IA No. 214055/2024 - APPLICATION FOR
SUBSTITUTION
IA No. 76148/2019 - APPROPRIATE
ORDERS/DIRECTIONS
IA No. 76147/2019 - EX-PARTE STAY
IA No. 109640/2019 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
IA No. 78626/2019 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
IA No. 94443/2024 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
IA No. 7658/2023 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
IA No. 225401/2024 - SETTING ASIDE AN
ABATEMENT
IA No. 136952/2019 - SUBSTITUTED SERVICE**

15.1 **Connected**
C.A. No.
4774-4775/2019
XVII

M/S. A.P. REFINERY PRIVATE LIMITED AND ORS.

ABHINAV AGRAWAL

Versus

M/S. AAR KAY CHEMICALS PVT. LTD. AND ORS.

TUSHITA GHOSH [R-2],
MANOJ K. MISHRA
[CAVEAT], [R-1], [R-3], [R-4],
[R-5], [R-6], [R-7], [R-8], [R-9]

{Mention Memo}

**FOR ADMISSION and IA No.78176/2019-EX-
PARTE STAY
IA No. 78176/2019 - EX-PARTE STAY
IA No. 157862/2019 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
IA No. 109684/2019 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

15.2 **Connected**
C.A. No. 6317/2024
XVII

M/S. A.P. REFINERY PVT. LTD. AND ORS.

ABHINAV AGRAWAL

Versus

AAR KAY CHEMICALS PVT. LTD. AND ORS.

TUSHITA GHOSH [CAVEAT],
[R-4], [R-5], [R-6], [R-7], [R-8],
[R-8], [R-9], AMRISH KUMAR
[R-10], [R-11]

{Mention Memo}

**IA
FOR EX-PARTE STAY ON IA 116502/2024
FOR EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT ON IA 116503/2024
FOR PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES ON IA
120583/2024
FOR PERMISSION TO PLACE ON RECORD
SUBSEQUENT FACTS ON IA 120584/2024**

**DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 2**

**FOR PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES ON IA
179032/2024**

IA No. 116502/2024 - EX-PARTE STAY

**IA No. 116503/2024 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**

**IA No. 179032/2024 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

**IA No. 120583/2024 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

**IA No. 120584/2024 - PERMISSION TO PLACE ON
RECORD SUBSEQUENT FACTS**

- | | | | |
|------|---|---|---|
| 16 | SLP(C) No. 23448/2019
IV-B | SURJIT KAUR (DEAD) AND ANR.

<i>Versus</i>
GURNAM SINGH

IA No. 45590/2022 - APPLICATION FOR
SUBSTITUTION
IA No. 45592/2022 - CONDONATION OF DELAY
IN FILING SUBSTITUTION APPLN.
IA No. 45594/2022 - EXEMPTION FROM FILING
O.T. | SHUBHAM BHALLA

SUBHASISH BHOWMICK
[R-1] |
| 17 | C.A. No. 9135/2019
XVII | M/S VIGHNAHARTA HEALTH VISIONARIES PVT.
LTD.

<i>Versus</i>
YOGESH BALIRAM VARGANTWAR

IA No. 183790/2019 - EX-PARTE STAY
IA No. 14696/2020 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
IA No. 188159/2019 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES | ROHIT ANIL RATHI [P-1]

SUNIL KUMAR SHARMA
[R-1] |
| 18 | SLP(C) No. 5448/2021
IV-A | M/S R.K. MINING PVT. LTD.

<i>Versus</i>
M/S OBULAPURAM MINING COMPANY PVT. LTD.

{Mention Memo}
IA No. 217983/2024 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES | HITENDRA NATH RATH

PARMATMA SINGH
[CAVEAT] |
| 18.1 | Connected
SLP(C) No.
23322-23325/2023
XII-A | M/S R K MINING PRIVATE LTD

<i>Versus</i>
M/S. OBULAPURAM MINING COMPANY PVT. LTD.

{Mention Memo}
IA No. 213483/2023 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT
IA No. 216591/2023 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES | R. AYYAM PERUMAL

PARMATMA SINGH
[CAVEAT], TATINI BASU
[R-2], [R-3] |
| 19 | SLP(C) No. 3051/2023
IX | THE DIRECTOR GENERAL CENTRAL INDUSTRIAL
SECURITY FORCE AND ORS.

<i>Versus</i> | ARVIND KUMAR SHARMA |

**DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 2**

UDAYNATH TIRKEY

NEERAJ SHEKHAR

**IA No. 147838/2022 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT
IA No. 66492/2023 - VACATING STAY**

20 C.A. No. 5170/2024
XVII

CAPRIC CONTRACTS PRIVATE LIMITED

DHANANJAI JAIN

Versus

GNEX REALTECH PRIVATE LIMITED

FOR ADMISSION

[DIRECTION MATTERS]

21 C.A. No. 4886/2024
XVII

HIKAL LIMITED

AP & J CHAMBERS

Versus

BRACKISH WATER RESEARCH CENTRE AND ORS.

RAJESH SINGH [R-1],
DEEPANWITA PRIYANKA
[R-2], [R-3], [R-6], VIKRANT
PACHNANDA [R-4],
GURMEET SINGH MAKKER
[R-5]

**[ONLY OFFICE REPORT FOR DIRECTIONS IS
LISTED UNDER THIS ITEM]**

**IA No. 167568/2024 - APPROPRIATE
ORDERS/DIRECTIONS**

IA No. 81323/2024 - EX-PARTE STAY

**IA No. 81313/2024 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**

**IA No. 81306/2024 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

[DISPOSAL/FINAL DISPOSAL AT ADMISSION STAGE - CIVIL CASES]

22 SLP(C) No. 4783/2017
IX

VINOD K. BHAGAT

SASWAT PATTNAIK [P-1]

Versus

THE TAX RECOVERY OFFICER, WARD 21, MUMBAI
AND ORS.

RAJ BAHADUR YADAV [R-1],
[R-2], [R-3], [R-4], [R-5]

**IA No. 1/2017 - PERMISSION TO FILE
ANNEXURES**

23 SLP(C) No. 8545/2017
IV-C

ASHOK VERMA . AND ANR.

RAHUL PRATAP [P-1], [P-2]

Versus

STATE BANK OF INDIA . AND ORS.

SANJAY KAPUR [R-1], ARJUN
GARG , SHIBASHISH MISRA
[R-2]

**IA No. 12255/2019 - EXEMPTION FROM FILING
O.T.**

**IA No. 102199/2017 - EXEMPTION FROM FILING
O.T.**

**IA No. 18068/2019 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

24 SLP(C) No. 11/2019
IV-B

INDERJIT SINGH GILL

ANUBHA AGRAWAL

Versus

ITO WARD NO.4(2), CHANDIGARH

RAJ BAHADUR YADAV [R-1]

**DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 2**

**IA No. 69715/2024 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

25 SLP(C) No.
24430-24431/2019
XII

THE SECRETARY GOVERNMENT OF TAMIL NADU
AND ORS.

D.KUMANAN [P-1]

Versus

S. RAJA AND ORS.

ANJANI KUMAR JHA [R-2], T.
HARISH KUMAR [R-3],
GEETHA KOVILAN [R-4],
[IMPL]
R. ILAM PARIDI [IMPL],
ADITYA SINGH-1 [IMPL]
TUSHAR BHUSHAN [INT],
a PALLAV MONGIA [INT],
NIKHIL SWAMI [INT],
NAGARKATTI KARTIK UDAY
[INT], DHAWAL MOHAN
[INT], CYRIL AMARCHAND
MANGALDAS AOR [INT]

**IA No. 163812/2024 - APPROPRIATE
ORDERS/DIRECTIONS**

**IA No. 134266/2023 -
CLARIFICATION/DIRECTION**

IA No. 59706/2022 - CLARIFICATION/DIRECTION

IA No. 50598/2024 - CLARIFICATION/DIRECTION

**IA No. 155998/2019 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**

**IA No. 126298/2021 - EXEMPTION FROM FILING
O.T.**

**IA No. 163918/2024 - EXEMPTION FROM FILING
O.T.**

**IA No. 163813/2024 - EXEMPTION FROM FILING
O.T.**

**IA No. 186273/2024 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

**IA No. 209951/2023 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

**IA No. 163956/2024 - PERMISSION TO FILE
APPLICATION FOR DIRECTION**

**IA No. 156000/2019 - PERMISSION TO FILE
LENGTHY LIST OF DATES**

25.1 **Connected**
SLP(C) No. 26314/2019
XII

CASAGRAND BUILDER PRIVATE LIMITED

T. HARISH KUMAR [P-1]

Versus

THE SECRETARY GOVERNMENT OF TAMIL NADU
AND ORS.

D.KUMANAN [R-1], [R-2],
[R-3], [R-4], [R-5], [R-6],
ANJANI KUMAR JHA [R-7]
ADITYA SINGH-1 [IMPL]

FOR

**FOR FROM FILING C/C OF THE IMPUGNED
JUDGMENT ON IA 167991/2019**

**IA No. 167991/2019 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**

25.2 **Connected**
Diary No. 2594-2021
XII

C.E. SATYANARAYANA REDDY

ANJANI KUMAR JHA

Versus

S. RAJA AND ORS.

**DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 2**

FOR

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 16403/2021

FOR EXEMPTION FROM FILING O.T. ON IA 16404/2021

IA No. 16149/2021 - CONDONATION OF DELAY IN FILING

IA No. 16151/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 16404/2021 - EXEMPTION FROM FILING O.T.

IA No. 16403/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

26	SLP(C) No. 1436/2021 IV-B	THE HARYANA URBAN DEVELOPMENT AUTHORITY (NOW KNOWN AS HARYANA SHEHRI VIKAS PRADHIKARAN) AND ANR. <i>Versus</i> PARMOD KUMAR AND ANR. {Mention Memo} IA No. 10002/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT IA No. 50133/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES	SAMAR VIJAY SINGH [P-1] SAHIL TAGOTRA [R-1]
26.1	Connected SLP(C) No. 7119/2022 IV-B	PARMOD KUMAR <i>Versus</i> THE HARYANA URBAN DEVELOPMENT AUTHORITY AND ORS. {Mention Memo} FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 58434/2022 IA No. 58434/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES	SURENDER SINGH HOODA SAMAR VIJAY SINGH [R-1], [R-2], [R-3]
27	SLP(C) No. 19791-19802/2021 XII-A	THE SUPERINTENDENT OF POLICE KURNOOL DISTRICT ANDHRA PRADESH AND ORS. <i>Versus</i> P V RAMI REDDY KURNOOL IA No. 156404/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT IA No. 102614/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES IA No. 53468/2022 - VACATING STAY	GUNTUR PRAMOD KUMAR [P-1] VIKRAM HEGDE [CAVEAT] [CAVEAT] [CAVEAT], TATINI BASU [R-5]
27.1	Connected SLP(C) No. 9953-9957/2022 XII-A	THE GOVERNMENT OF ANDHRA PRADESH AND ORS. <i>Versus</i> D. R. S. PRAKASH RAO FOR FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 79828/2022	MAHFOOZ AHSAN NAZKI HIMA LAWRENCE [R-2], VIKRAM HEGDE [R-4], [R-5]

**DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 2**

**IA No. 79828/2022 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**

28	C.A. No. 4681/2024 XVII	INDIAN BANK AND ORS. <i>Versus</i> ODAT GMBH AND ORS.	LEGAL OPTIONS PURTI GUPTA [CAVEAT], ROHIT AMIT STHALEKAR [R-2], PAREKH & CO. [R-3]
		IA No.81148/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.81150/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES IA No. 81148/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT IA No. 81150/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES	

[DISPOSAL/FINAL DISPOSAL AT ADMISSION STAGE - CRIMINAL CASES]

29	W.P.(Crl.) No. 37/2020 X	HEMANT S. HATHI <i>Versus</i> CENTRAL BUREAU OF INVESTIGATION AND ORS.	AVADH BIHARI KAUSHIK MUKESH KUMAR MARORIA [R-1], [R-2], ARVIND KUMAR SHARMA [R-3] B. VIJAYALAKSHMI MENON [INT]
		{Mention Memo} [ONLY I.A. NO. 50216/2024 IN W.P(CRL) NO. 48/2020 IS LISTED UNDER THIS ITEM] IA No. 42002/2024 - APPLICATION FOR VACATION OF INTERIM ORDER IA No. 192951/2024 - APPROPRIATE ORDERS/DIRECTIONS IA No. 216482/2024 - APPROPRIATE ORDERS/DIRECTIONS IA No. 34566/2024 - INTERVENTION APPLICATION IA No. 216481/2024 - INTERVENTION/IMPLEADMENT IA No. 17680/2020 - STAY APPLICATION	
29.1	Connected W.P.(Crl.) No. 48/2020 X	CHETAN JAYANTILAL AND ORS. <i>Versus</i> CENTRAL BUREAU OF INVESTIGATION AND ORS.	RANJIT KUMAR SHARMA MUKESH KUMAR MARORIA [R-1], [R-2], ARVIND KUMAR SHARMA [R-3] B. VIJAYALAKSHMI MENON [INT]
		{Mention Memo} FOR FOR CLARIFICATION/DIRECTION ON IA 50216/2024 IA No. 50216/2024 - CLARIFICATION/DIRECTION	

19-10-2024 18:25:49

ADDITIONAL REGISTRAR



SUPREME COURT OF INDIA
[IT WILL BE APPRECIATED IF THE LEARNED ADVOCATES
ON RECORD DO NOT SEEK ADJOURNMENT IN THE MATTERS
LISTED BEFORE ALL THE COURTS IN THE CAUSE LIST]
DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 2
HON'BLE MR. JUSTICE SANJIV KHANNA
HON'BLE MR. JUSTICE SANJAY KUMAR
MISCELLANEOUS HEARING

SNo.	Case No.	Petitioner / Respondent	Petitioner/Respondent Advocate
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[AFTER NOTICE (FOR ADMISSION) - CRIMINAL CASES]

30	SLP(Crl) No. 8975-8976/2022 II-C	THE ASSISTANT DIRECTOR/OFFICER ON SPECIAL DUTY DIRECTORATE OF ENFORCEMENT AND ANR. <i>Versus</i> R.K.M. POWERGEN PRIVATE LTD. FOR ADMISSION and I.R. and IA No.142467/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT IA No. 142467/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT IA No. 119899/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES	ARVIND KUMAR SHARMA [P-1] M. YOGESH KANNA [CAVEAT]
31	SLP(Crl) No. 10068/2022 II-B	SUSAMA BISWAL <i>Versus</i> JAY JIBAN BISWAL FOR ADMISSION and I.R. and IA No.149516/2022-CONDONATION OF DELAY IN FILING and IA No.149514/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT IA No. 149514/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT	SURESH CHANDRA TRIPATHY RAHUL PRATAP [R-1]
32	MA 1335/2024 in Crl.A. No. 2317/2022 II	PANKAJ RANA <i>Versus</i> STATE OF U.P. AND ORS. IN Crl.A. No. - 2317/2022, FOR ADMISSION and IA No.84149/2024- EXEMPTION FROM FILING O.T. and IA No.84145/2024-APPROPRIATE ORDERS/DIRECTIONS IA No. 84145/2024 - APPROPRIATE ORDERS/DIRECTIONS IA No. 84149/2024 - EXEMPTION FROM FILING O.T.	MRS. VIPIN GUPTA RAJAT SINGH [R-1], [R-3], RISHI KUMAR SINGH GAUTAM [R-2]

**DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 2**

33	SLP(Crl) No. 6469/2024 II-C	SURYAKANT <i>Versus</i> THE STATE OF CHHATTISGARH IA No. 85615/2024 - EXEMPTION FROM FILING O.T. IA No. 109847/2024 - EXEMPTION FROM FILING O.T. IA No. 85617/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES IA No. 109845/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES IA No. 88850/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES	ABHAY SINGH MUKESH KUMAR MARORIA [R-1]
33.1	Connected SLP(Crl) No. 6471/2024 II-C	V K PANDEY <i>Versus</i> THE STATE CENTRAL BUREAU OF INVESTIGATION IA No. 87132/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT IA No. 87133/2024 - EXEMPTION FROM FILING O.T. IA No. 89287/2024 - EXEMPTION FROM FILING O.T. IA No. 89286/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES	ANKITA CHAUDHARY [P-1] MUKESH KUMAR MARORIA [R-1]
33.2	Connected SLP(Crl) No. 6470/2024 II-C	AMRIK SINGH GILL <i>Versus</i> CENTRAL BUREAU OF INVESTIGATION (C.B.I) IA No. 87114/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT IA No. 87115/2024 - EXEMPTION FROM FILING O.T. IA No. 89335/2024 - EXEMPTION FROM FILING O.T. IA No. 89334/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES	ANKITA CHAUDHARY [P-1] MUKESH KUMAR MARORIA [R-1]
33.3	Connected SLP(Crl) No. 6472/2024 II-C	RAKESH CHANDRA TRIVEDI <i>Versus</i> CENTRAL BUREAU OF INVESTIGATION (C.B.I) IA No. 87091/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT IA No. 87093/2024 - EXEMPTION FROM FILING O.T. IA No. 114815/2024 - EXEMPTION FROM FILING O.T. IA No. 92119/2024 - EXEMPTION FROM FILING O.T. IA No. 114813/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES	ANKITA CHAUDHARY [P-1] MUKESH KUMAR MARORIA [R-1]

DAILY CAUSE LIST FOR DATED : 22-10-2024

COURT NO. : 2

**IA No. 92118/2024 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

33.4 **Connected**
SLP(Crl) No. 6473/2024
II-C

YAHYA DHEBAR

MALAK MANISH BHATT

Versus

STATE OF CHHATTISGARH

PRASHANT SINGH [R-1]

**IA No. 89588/2024 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**

**IA No. 89591/2024 - EXEMPTION FROM FILING
O.T.**

**IA No. 107058/2024 - EXEMPTION FROM FILING
O.T.**

**IA No. 92190/2024 - EXEMPTION FROM FILING
O.T.**

**IA No. 107057/2024 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

**IA No. 92189/2024 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

33.5 **Connected**
SLP(Crl) No.
10273-10274/2024
II-C

AVINASH SINGH @ LALLAN SINGH

PALLAV MONGIA

Versus

THE STATE OF CHHATTISGARH

**IA No. 99884/2024 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**

**IA No. 100562/2024 - EXEMPTION FROM FILING
O.T.**

**IA No. 99885/2024 - EXEMPTION FROM FILING
O.T.**

**IA No. 100560/2024 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

IA No. 99883/2024 - SUSPENSION OF SENTENCE

33.6 **Connected**
SLP(Crl) No.
10272/2024
II-C

FEROZ SIDHIQUE

SAMEER SHRIVASTAVA

Versus

THE STATE OF CHHATTISGARH

**[TO BE TAKEN UP ALONG WITH ITEM NO.19 I.E.
SLP(Crl) No. 6469/2024]....**

**IA No. 96122/2024 - EXEMPTION FROM FILING
O.T.**

**IA No. 178821/2024 - EXEMPTION FROM FILING
O.T.**

**IA No. 178820/2024 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

33.7 **Connected**
SLP(Crl) No.
11946/2024
II-C

SHIVENDRA SINGH PARIHAR

SAMEER SHRIVASTAVA

Versus

THE STATE OF CHHATTISGARH

**IA No. 99172/2024 - EXEMPTION FROM FILING
O.T.**

**DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 2**

33.8	Connected SLP(Crl) No. 7904-7909/2024 II-C	RAJU BHADAURIYA	NAVNEET CHAUDHARY
		<i>Versus</i> THE STATE OF CHHATTISGARH	MUKESH KUMAR MARORIA [R-1]
		IA No. 129638/2024 - EXEMPTION FROM FILING O.T.	
33.9	Connected SLP(Crl) No. 7823/2024 II-C	RAVINDRA SINGH @ RAVI SINGH	ASTHA PRASAD
		<i>Versus</i> STATE THROUGH CBI	MUKESH KUMAR MARORIA [R-1]
33.1 0	Connected SLP(Crl) No. 10360-10361/2024 II-C	HARISH CHANDRA AND ANR.	MRINAL KUMAR SHARMA
		<i>Versus</i> THE STATE OF CHHATTISGARH	MUKESH KUMAR MARORIA [R-1]
		[TO BE TAKEN UP ALONG WITH ITEM NO.19 I.E. SLP(Crl) No.6469/2024] IA No. 169164/2024 - EXEMPTION FROM FILING O.T.	
33.1 1	Connected SLP(Crl) No. 12148/2024 II-C	VINOD SINGH RATHORE	MRINAL KUMAR SHARMA
		<i>Versus</i> THE STATE OF CHHATTISGARH	MUKESH KUMAR MARORIA [R-1]
		FOR FOR EXEMPTION FROM FILING O.T. ON IA 185812/2024 IA No. 185812/2024 - EXEMPTION FROM FILING O.T.	
33.1 2	Connected SLP(Crl) No. 10430/2024 II-C	CHIMAN SINGH	MRINAL KUMAR SHARMA
		<i>Versus</i> THE STATE OF CHHATTISGARH	MUKESH KUMAR MARORIA [R-1]
		IA No. 170343/2024 - EXEMPTION FROM FILING O.T.	
34	W.P.(Crl.) No. 282/2024 X	KARTIK SWARUP	SANDEEP KUMAR SEN
		<i>Versus</i> UNION OF INDIA AND ANR.	GURMEET SINGH MAKKER [R-2]
		FOR ADMISSION and IA No.137875/2024-EX-PARTE AD-INTERIM RELIEF IA No. 137875/2024 - EX-PARTE AD-INTERIM RELIEF	

**DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 2**

- | | | |
|---|---|--|
| 34.1 Connected
W.P.(CrI.) No. 281/2024
X | AKASH KUMAR

<i>Versus</i>
UNION OF INDIA AND ANR.
FOR
FOR EX-PARTE AD-INTERIM RELIEF ON IA
137715/2024
IA No. 137715/2024 - EX-PARTE AD-INTERIM
RELIEF | SANDEEP KUMAR SEN |
| 34.2 Connected
W.P.(CrI.) No. 283/2024
X | KUSH SWARUP BANSAL

<i>Versus</i>
UNION OF INDIA AND ANR.
FOR
FOR EX-PARTE AD-INTERIM RELIEF ON IA
137969/2024
IA No. 137969/2024 - EX-PARTE AD-INTERIM
RELIEF | SANDEEP KUMAR SEN |
| 34.3 Connected
W.P.(CrI.) No. 284/2024
X | NIRAJ KUMAR SRIVASTAVA

<i>Versus</i>
UNION OF INDIA AND ANR.
FOR
FOR EX-PARTE AD-INTERIM RELIEF ON IA
138764/2024
IA No. 138764/2024 - EX-PARTE AD-INTERIM
RELIEF | SANDEEP KUMAR SEN |
| 34.4 Connected
W.P.(CrI.) No. 285/2024
X | SHOURYA JAIN

<i>Versus</i>
UNION OF INDIA AND ANR.
FOR
FOR GRANT OF INTERIM RELIEF ON IA
139372/2024
IA No. 139372/2024 - GRANT OF INTERIM
RELIEF | SANDEEP KUMAR SEN |
| 34.5 Connected
W.P.(CrI.) No. 286/2024
X | VASUNDHARA SWAROOP

<i>Versus</i>
UNION OF INDIA AND ANR.
FOR ADMISSION and IA No.139540/2024-GRANT
OF INTERIM RELIEF | SANDEEP KUMAR SEN

GURMEET SINGH MAKKER
[R-2] |
| 34.6 Connected
W.P.(CrI.) No. 287/2024
X | RAVI PAL

<i>Versus</i>
UNION OF INDIA AND ANR.
FOR ADMISSION and IA No.139581/2024-GRANT
OF INTERIM RELIEF
IA No. 139581/2024 - GRANT OF INTERIM
RELIEF | SANDEEP KUMAR SEN |

**DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 2**

- | | | | |
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| 35 | W.P.(CrI.) No. 278/2024
X | VIKAS SWARUP

<i>Versus</i>
UNION OF INDIA AND ANR.
FOR ADMISSION and IA No.136753/2024-GRANT OF INTERIM RELIEF | SANDEEP KUMAR SEN |
| 35.1 | Connected
W.P.(CrI.) No. 279/2024
X | SANDEEP GARG

<i>Versus</i>
UNION OF INDIA AND ANR.
FOR ADMISSION and IA No.137047/2024-GRANT OF INTERIM RELIEF | SANDEEP KUMAR SEN

GURMEET SINGH MAKKER
[R-2] |
| 35.2 | Connected
W.P.(CrI.) No. 289/2024
X | PRAMOD CHANDRA NAVIK

<i>Versus</i>
UNION OF INDIA AND ANR.
FOR ADMISSION and IA No.143364/2024-GRANT OF INTERIM RELIEF | SANDEEP KUMAR SEN |
| 36 | SLP(CrI) No.
11745/2024
II | SAROJANI SINGH

<i>Versus</i>
VIJAY PRATAP SINGH AND ANR.
IA No.193173/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.193174/2024-EXEMPTION FROM FILING O.T. and IA No.193176/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES | PRAVEEN SWARUP |
| 37 | W.P.(CrI.) No. 376/2024
X | YAJAT GOYAL

<i>Versus</i>
UNION OF INDIA AND ANR.
FOR ADMISSION and IA No.200848/2024-GRANT OF INTERIM RELIEF | PRAVEEN KUMAR JHA |

[AFTER NOTICE (FOR ADMISSION) - CIVIL CASES]

- | | | | |
|------|---|--|---|
| 38 | SLP(C) No.
32134-32135/2015
III | PRAVINCHANDRA PRABHUDAS PATEL(D) THRU LRS.
JYOTSANABEN PRAVINCHANDRA

<i>Versus</i>
SPECIAL LAND ACQUISITION OFFICER AND ORS.

IA No. 3/2016 - PERMISSION TO FILE ANNEXURES | ISHAAN GEORGE [P-1], [P-2],
[P-3], [P-4], [P-5]

DEEPANWITA PRIYANKA
[R-1], [R-2], SWATI
GHILDYAL [R-2], HEMAL
KIRITKUMAR SHETH [R-3] |
| 38.1 | Connected
SLP(C) No. 6333/2016
III | SENDHABHAI GOPALBHAI PATEL (DEAD) THROUGH
LRS. AND ANR. AND ANR.

<i>Versus</i> | ANUSHREE PRASHIT
KAPADIA [P-1], [P-2] |

DAILY CAUSE LIST FOR DATED : 22-10-2024

COURT NO. : 2

SPECIAL LAND ACQUISITION OFFICER AND ORS.
AND ORS.

DEEPANWITA PRIYANKA
[R-1], [R-2]

and

**FOR DELETING THE NAME OF
PETITIONER/RESPONDENT ON IA 132824/2017
FOR APPLICATION FOR PERMISSION ON IA
134222/2021**

**IA No. 134222/2021 - APPLICATION FOR
PERMISSION**

**IA No. 132824/2017 - DELETING THE NAME OF
PETITIONER/RESPONDENT**

39 SLP(C) No.
6565-6566/2017
IX

VIKRAM VITHALDAS VYAS AND ORS.

JASMINE DAMKEWALA [P-1],
[P-2], [P-3], [P-4]

Versus

MANISH MADHUSUDAN VYAS AND ORS.

DIVYAKANT LAHOTI [R-2],
[R-5], [R-6.1]

**Paper books of SLP (C) Nos. 5067-68 of 2017 to
be placed with SLP(C) Nos. 6565-66 of 2017 at the
time of listing in terms of Court's order dated
24.02.2023 passed in SLP (C) Nos. 5067-68 of
2017.**

**IA No. 179288/2022 - APPLICATION FOR TAKING
ON RECORD**

**IA No. 74366/2021 - APPROPRIATE
ORDERS/DIRECTIONS**

**IA No. 191796/2023 -
CLARIFICATION/DIRECTION**

**IA No. 20780/2020 - EARLY HEARING
APPLICATION**

**IA No. 57085/2023 - EXEMPTION FROM FILING
O.T.**

**IA No. 217073/2023 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

**IA No. 57083/2023 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

**IA No. 41225/2023 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

**IA No. 5/2017 - PERMISSION TO FILE
ANNEXURES**

40 C.A. No. 8615/2017
XVII

SANJAY AGARWAL AND ORS.

ABHIGYA KUSHWAH

Versus

MEGHALAYA FINLEASE PRIVATE LIMITED AND ANR.

SUJOY DATTA [R-2]
DHIRAJ ABRAHAM PHILIP
[IMPL]

**IA No. 53397/2017 - EXEMPTION FROM FILING
O.T.**

41 SLP(C) No. 15847/2018
X

MUSSOORIE DEHRADUN DEVELOPMENT
AUTHORITY

VINAY GARG

Versus

SATISH CHANDRA GHILDIAL AND ORS.

PRAKASH RANJAN NAYAK
[R-1], JATINDER KUMAR
BHATIA [R-2]
HETU ARORA SETHI [IMPL]

41.1 **Connected**
SLP(C) No. 15938/2018
X

THE STATE OF UTTARAKHAND AND ORS.

AKSHAT KUMAR [P-1]

**DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 2**

		<i>Versus</i> SATISH CHANDRA GHILDIYAL AND ORS.	PRAKASH RANJAN NAYAK [R-1], VINAY GARG [R-2], [R-3]
41.2	Connected SLP(C) No. 32871/2018 X	SATISH CHANDRA GHILDIYAL	PRAKASH RANJAN NAYAK
		<i>Versus</i> THE STATE OF UTTARAKHAND AND ORS. FOR EXEMPTION FROM FILING O.T. ON IA 145052/2019 IA No. 145052/2019 - EXEMPTION FROM FILING O.T.	VINAY GARG [R-5]
42	SLP(C) No. 29216/2018 IV-B	LACHHMAN AND ORS.	SURENDER SINGH HOODA
		<i>Versus</i> M/S AMERI ESTATE PVT. LTD. AND ORS. IA No. 222017/2023 - APPLICATION FOR SUBSTITUTION IA No. 39259/2023 - APPLICATION FOR SUBSTITUTION IA No. 39260/2023 - CONDONATION OF DELAY IN FILING SUBSTITUTION APPLN. IA No. 23638/2019 - EXEMPTION FROM FILING O.T. IA No. 23633/2019 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES	GAURAV KEJRIWAL [CAVEAT]
43	SLP(C) No. 1152/2019 (SCLSC) IX	CAETANO DSOUZA (SINCE DECEASED) THROUGH LR	MANIKA TRIPATHY
		<i>Versus</i> AUGUSTO T. DSOUZA AND ORS. IA No. 182616/2018 - ADDITION / DELETION / MODIFICATION PARTIES	AMAN VARMA [R-1], [R-2] SANDEEP SUDHAKAR DESHMUKH [INT]
43.1	Connected SLP(C) No. 6540/2019 (SCLSC) IX	CAETAN DSOUZA (DECEASED) THRU LR	PARTHA SIL
		<i>Versus</i> AUGUSTO T. DSOUZA AND ORS. IA No.32478/2019-CONDONATION OF DELAY IN FILING and IA No.32479/2019-ADDITION / DELETION / MODIFICATION PARTIES	
43.2	Connected SLP(C) No. 6175/2019 (SCLSC) IX	CAETANO DSOUZA (SINCE DECEASED) THROUGH LR	MANIKA TRIPATHY
		<i>Versus</i> AUGUSTO T. DSOUZA AND ORS.	
43.3	Connected SLP(C) No. 14463/2019 (SCLSC) IX	CAETAN D SOUZA (SINCE DECEASED) THROUGH HIS LEGAL REPRESENTATIVE	MOHIT D. RAM
		<i>Versus</i> AUGUSTO T. D SOUZA AND ORS.	

DAILY CAUSE LIST FOR DATED : 22-10-2024

COURT NO. : 2

**FOR ADMISSION and I.R. and IA No.78534/2019-
CONDONATION OF DELAY IN FILING and IA
No.78540/2019-CONDONATION OF DELAY IN
REFILING**

- 43.4 **Connected**
SLP(C) No. 16363/2019
(SCLSC) IX
- CAETAN DSOUZA (SINCE DECEASED) THROUGH HIS LEGAL REPRESENTATIVE FELICIA PINTO
- DEEPAK GOEL
- Versus*
AUGUSTO T. DSOUZA AND ORS.
- FOR
FOR ADDITION / DELETION / MODIFICATION
PARTIES ON IA 96040/2019
IA No. 96040/2019 - ADDITION / DELETION /
MODIFICATION PARTIES**
- 44 SLP(C) No.
5162-5163/2019
XIV
- MEENAKSHI JAIN
- ASHUTOSH DUBEY
- Versus*
DELHI MEDICAL COUNCIL AND ANR.
- SUMIT R. SHARMA [R-1],
SARVSHREE [R-2]
- IA No. 63029/2023 - INITIATING CRIMINAL
PROCEEDINGS U/S 340 OF CRPC
IA No. 140702/2022 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
IA No. 25508/2019 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**
- 45 SLP(C) No. 6212/2019
XV
- JAIPUR DEVELOPMENT AUTHORITY
- AJAY CHOUDHARY , AURA &
CO. [P-1]
- Versus*
SAI DARSHAN HOTELS AND MOTELS PRIVATE
LIMITED AND ANR.
- AKSHAT SHRIVASTAVA [R-1],
MILIND KUMAR [R-2]
- 46 SLP(C) No. 10017/2022
XV
- ALL INDIA SC/ST RAILWAY EMPLOYEES
ASSOCIATION
- ASHUTOSH JHA [P-1]
- Versus*
UNION OF INDIA AND ORS.
- RAJ BAHADUR YADAV [R-1],
[R-2], [R-3], AMRISH KUMAR
[R-1], [R-2], [R-3], [R-4], [R-5],
[R-6], [R-7], [R-8], [R-9],
AXESS LEGAL CORP [R-9]
- 47 SLP(C) No. 6449/2020
XI-A
- FRANCIS
- ABHISTH KUMAR
- Versus*
THE STATE OF KERALA AND ORS.
- C. K. SASI [R-1]
- IA No. 244503/2023 - CONDONATION OF DELAY
IN FILING REJOINDER
IA No. 244484/2023 - EXEMPTION FROM FILING
O.T.**
- 47.1 **Connected**
C.A. No. 8291/2013
XI-A
- THRESSIA AND ORS.
- NEERAJ SHEKHAR
- Versus*
STATE OF KERALA AND ANR.
- V. K. MONGA , C. K. SASI
- 47.2 **Connected**
SLP(C) No. 6450/2020
XI-A
- GIGI PAUL THALIATH AND ANR.
- ABHISTH KUMAR

**DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 2**

		<i>Versus</i> THE STATE OF KERALA AND ORS.	C. K. SASI [R-1]
48	SLP(C) No. 18927-18928/2019 XII	THE WORKMEN REP. BY KOVAI PERIYAR MAVATTA DRAVIDA PANCHALAI THOZHILALAR MUNNETTRA SANGAM <i>Versus</i> THE MANAGEMENT OF KANDASAMY SPINNING MILLS PVT. LTD AND ANR.	SONAKSHI MALHAN [P-1] VIKASH SINGH [R-1], G.SIVABALAMURUGAN [R-2]
48.1	Connected SLP(C) No. 2435-2436/2021 XII	THE MANAGEMENT OF KAMATCHI TEXTILES <i>Versus</i> THE WORKMEN REP. BY KOVAI PERIYAR MAVATTA DRAVIDA AND ANR. IA No.9835/2021-CONDONATION OF DELAY IN FILING	G.SIVABALAMURUGAN SONAKSHI MALHAN [R-1], BHAVANA DUHOON [R-2]
49	SLP(C) No. 15264/2019 IX	SHOBHA DAULATRAO BANKAR <i>Versus</i> SADASHIV ANAJI GANGURDE (DEAD) THRU LRS. AND ORS. MR. RAM LAL ROY, ADV. HAS BEEN APPOINTED AS AMICUS CURIAE TO SECURE THE INTEREST OF DECEASED RESPONDENT NO. 5. IA No. 3956/2023 - EXEMPTION FROM FILING O.T. IA No. 97004/2019 - EXEMPTION FROM FILING O.T.	V. D. KHANNA VATSALYA VIGYA [R-1.2], [R-1.4.1], [R-1.1], [R-1.4], [R-1.3], [R-1.4.2], [R-2.1], [R-3], [R-4.2], [R-4.2], [R-4.1], [R-4.1], [R-4.3], [R-4.3], [R-6], a RAM LAL ROY [R-5], SANDEEP SUDHAKAR DESHMUKH [R-7], [R-8]
50	SLP(C) No. 19200/2019 X	THE STATE OF UTTARAKHAND AND ANR. <i>Versus</i> KAILASH CHANDRA SUYAL AND ORS.	ABHISHEK ATREY FILZA MOONIS [R-1]
50.1	Connected SLP(C) No. 7024/2023 X	THE STATE OF UTTARAKHAND AND ORS. <i>Versus</i> ANAND SINGH RAWAT AND ANR. FOR ADMISSION and I.R. and IA No.56527/2023- EXEMPTION FROM FILING O.T.	ABHISHEK ATREY [P-1] SATISH KUMAR [R-1], [R-2]

**NEW DELHI
19-10-2024 18:26:23**

ADDITIONAL REGISTRAR



SUPREME COURT OF INDIA
[IT WILL BE APPRECIATED IF THE LEARNED ADVOCATES
ON RECORD DO NOT SEEK ADJOURNMENT IN THE MATTERS
LISTED BEFORE ALL THE COURTS IN THE CAUSE LIST]
DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 2
HON'BLE MR. JUSTICE SANJIV KHANNA
HON'BLE MR. JUSTICE SANJAY KUMAR
MISCELLANEOUS HEARING

SNo.	Case No.	Petitioner / Respondent	Petitioner/Respondent Advocate
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[AFTER NOTICE (FOR ADMISSION) - CIVIL CASES]

51	SLP(C) No. 22850/2024 XVI	UNION OF INDIA <i>Versus</i> PHANI BHUSAN KUNDU AND ORS.	N. VISAKAMURTHY [P-1] CHANCHAL KUMAR GANGULI [R-3]
52	CONMT.PET.(C) No. 686/2020 in C.A. No. 1567/2017 IV-A	SIDDARAJU <i>Versus</i> P. RAVIKUMAR AND ORS.	RUKHSANA CHOUDHURY V. N. RAGHUPATHY [R-1], [R-2], [R-3], [IMPL], VARDHMAN KAUSHIK [R-4], SHREEKANT NEELAPPA TERDAL [R-5], ARVIND KUMAR SHARMA [R-5]
		IN C.A. No. - 1567/2017, IA No. 45546/2021 - APPROPRIATE ORDERS/DIRECTIONS	
53	C.A. No. 7467-7468/2021 XVII	M/S SRAVANTHI ENERGY PVT. LTD. <i>Versus</i> GAIL (INDIA) LIMITED AND ANR.	MOHD FARAZ ANEES [P-1], [P-2] YOGINDER HANDOO [CAVEAT] [CAVEAT], SAKIE JAKHARIA [R-2] D.S.K. LEGAL [INT]
		IA No. 20782/2022 - APPROPRIATE ORDERS/DIRECTIONS IA No. 160493/2021 - EX-PARTE STAY IA No. 162072/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES IA No. 160494/2021 - PERMISSION TO FILE LENGTHY LIST OF DATES	
53.1	Connected SLP(C) No. 1151/2022 XVII	SRAVANTHI ENERGY PRIVATE LIMITED AND ANR. <i>Versus</i>	MOHD FARAZ ANEES [P-1], [P-1], [P-2]

DAILY CAUSE LIST FOR DATED : 22-10-2024

COURT NO. : 2

GAIL (INDIA) LIMITED AND ORS.

YOGINDER HANDOO [R-1],
SAKIE JAKHARIA [R-2], N.
VISAKAMURTHY [R-4],
AMRISH KUMAR [R-4]
SONAKSHI MALHAN [IMPL]

**IA No. 156785/2021 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**

**IA No. 104308/2022 -
INTERVENTION/IMPLEADMENT**

**IA No. 157123/2021 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

**IA No. 157120/2021 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

53.2 **Connected**
SLP(C) No. 3242/2022
XVII

SABARMATI GAS LIMITED

SONAKSHI MALHAN [P-1]

Versus

BHARAT PETROLEUM CORPORATION LIMITED AND
ORS.

PRADEEP KUMAR BAKSHI
[R-1], SAKIE JAKHARIA [R-3]

**IA No. 26781/2022 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**

53.3 **Connected**
C.A. No. 1340/2022
XVII

SABARMATI GAS LIMITED

SONAKSHI MALHAN [P-1]

Versus

BHARAT PETROLEUM CORPORATION LIMITED AND
ORS.

PRADEEP KUMAR BAKSHI
[R-1], SAKIE JAKHARIA [R-3]

**IA No. 23604/2022 - APPLICATION FOR
PERMISSION**

**IA No. 22982/2022 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**

54 SLP(C) No. 16300/2022
XI

AMIT TIWARI

K. V. MOHAN

Versus

THE STATE OF UTTAR PRADESH AND ORS.

SHAURYA SAHAY [R-1], [R-2],
[R-3]

**IA No. 113320/2022 - EXEMPTION FROM FILING
O.T.**

**IA No. 113319/2022 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

55 C.A. No.
2003-2004/2022
XVII

N B MINERALS CORPORATION LIMITED

SADHANA SANDHU [P-1]

Versus

UNION OF INDIA AND ORS.

GURMEET SINGH MAKKER
[R-1], ABHISHEK ATREY
[R-2], [R-7], SHASHANK
SINGH [R-6]
PRASHANT KUMAR UMRAO
[INT]

**IA No. 16481/2023 - APPLICATION FOR
PERMISSION**

**IA No. 101673/2024 - APPLICATION FOR TAKING
ON RECORD**

**IA No. 195989/2023 - CONDONATION OF DELAY
IN FILING**

**IA No. 193989/2023 - CONDONATION OF DELAY
IN FILING COUNTER AFFIDAVIT**

DAILY CAUSE LIST FOR DATED : 22-10-2024

COURT NO. : 2

**IA No. 38195/2022 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT
IA No. 193993/2023 - EXEMPTION FROM FILING
O.T.
IA No. 181456/2024 - EXEMPTION FROM FILING
O.T.
IA No. 38197/2022 - EXEMPTION FROM FILING
O.T.
IA No. 181454/2024 -
INTERVENTION/IMPLEADMENT
IA No. 112014/2022 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
IA No. 107345/2024 - PERMISSION TO FILE
APPLICATION FOR DIRECTION
IA No. 38196/2022 - STAY APPLICATION**

56	SLP(C) No. 8015/2022 IV-C	UNION OF INDIA AND ORS. <i>Versus</i> N.M. RAUT AND ORS. IA No. 64017/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT IA No. 51428/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES	ARVIND KUMAR SHARMA PRATIK R. BOMBARDE [R-1], [R-2], [R-3], [R-4], [R-5], [R-6]
56.1	Connected SLP(C) No. 10457-10458/2022 IV-C	UNION OF INDIA AND ORS. <i>Versus</i> P. L . MISHRA IA No. 83576/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT	MUKESH KUMAR MARORIA ARJUN GARG [R-1]
56.2	Connected SLP(C) No. 11342-11343/2022 IV-C	UNION OF INDIA AND ORS. <i>Versus</i> SANTOSH KUMAR CHOUKSEY IA No. 135770/2022 - APPLICATION FOR TAGGING/DETAGGING IA No. 89976/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT	MUKESH KUMAR MARORIA MAYANK KSHIRSAGAR [R-1]
56.3	Connected SLP(C) No. 10475-10476/2022 IV-C	UNION OF INDIA AND ORS. <i>Versus</i> R. K. VIDYARTHI AND ORS. IA No. 134813/2022 - APPLICATION FOR TAGGING/DETAGGING IA No. 83714/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT IA No. 197547/2022 - INTERVENTION APPLICATION IA No. 117565/2024 - INTERVENTION/IMPLEADMENT	MUKESH KUMAR MARORIA A VELAN [R-1], [IMPL], MAYANK KSHIRSAGAR [R-2], [R-3], [R-4], [R-5], [R-6]

**DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 2**

**IA No. 37814/2023 -
INTERVENTION/IMPLEADMENT
IA No. 169857/2022 -
INTERVENTION/IMPLEADMENT**

56.4 **Connected**
SLP(C) No.
10642-10643/2022
IV-C

UNION OF INDIA AND ORS.

MUKESH KUMAR MARORIA

Versus

OM NARAYAN KHARE

MAYANK KSHIRSAGAR [R-1]
CHANDRA PRAKASH [IMPL]
RAJAT JOSEPH [INT]

FOR

**FOR EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT ON IA 85079/2022
FOR INTERVENTION APPLICATION ON IA
168213/2022**

**FOR INTERVENTION APPLICATION ON IA
201469/2022**

**FOR INTERVENTION APPLICATION ON IA
201471/2022**

**IA No. 85079/2022 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**

**IA No. 201471/2022 - INTERVENTION
APPLICATION**

**IA No. 201469/2022 - INTERVENTION
APPLICATION**

**IA No. 168213/2022 - INTERVENTION
APPLICATION**

56.5 **Connected**
SLP(C) No.
12354-12355/2022
IV-C

UNION OF INDIA AND ORS.

MUKESH KUMAR MARORIA

Versus

RAMESH R RAHATE AND ORS.

MAYANK KSHIRSAGAR
[CAVEAT]

**IA No. 94986/2022 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**

56.6 **Connected**
SLP(C) No.
15188-15189/2022
IV-C

UNION OF INDIA AND ORS.

MUKESH KUMAR MARORIA

Versus

R.S.P. GUPTA

VIKAS MEHTA [CAVEAT]

**IA No. 106605/2022 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**

56.7 **Connected**
SLP(C) No.
10693-10694/2022
IV-C

UNION OF INDIA AND ORS.

MUKESH KUMAR MARORIA

Versus

GIRISH KUMAR DIXIT

ARJUN GARG [R-1]

**IA No. 85291/2022 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**

56.8 **Connected**
SLP(C) No.
10272-10273/2022
IV-C

UNION OF INDIA AND ORS.

MUKESH KUMAR MARORIA

**DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 2**

	<i>Versus</i> J.K. NAYAK AND ORS.	A VELAN [R-1], MAYANK KSHIRSAGAR [R-2], [R-3]
	IA No. 134821/2022 - APPLICATION FOR TAGGING/DETAGGING IA No. 81349/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT	
56.9	Connected SLP(C) No. 11119-11120/2022 IV-C	MUKESH KUMAR MARORIA
	<i>Versus</i> B.P. SINGHORE	
	IA No. 87672/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT	
56.1	Connected SLP(C) No. 11207-11208/2022 IV-C	MUKESH KUMAR MARORIA
	<i>Versus</i> RAJESH KUMAR KASHIV	ARJUN GARG [R-1]
	IA No. 88492/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT	
56.1	Connected SLP(C) No. 2995/2023 IV-C	MUKESH KUMAR MARORIA
	<i>Versus</i> UDAY SINGH KUSHWAHA AND ORS.	SAMIR MALIK [R-3]
56.1	Connected SLP(C) No. 2557/2023 IV-C	MUKESH KUMAR MARORIA
	<i>Versus</i> ANIL KUMAR JAIN AND ORS.	SAMIR MALIK [R-2]
	IA No. 14238/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT	
56.1	Connected SLP(C) No. 3197/2024 IV-C	A VELAN
	<i>Versus</i> UNION OF INDIA AND ORS.	VIKAS MEHTA [R-7]
	IA No. 20252/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT	
56.1	Connected SLP(C) No. 3198/2024 IV-C	A VELAN
	<i>Versus</i> UNION OF INDIA AND ORS.	VIKAS MEHTA [R-7]
	IA FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 22535/2024 IA No. 22535/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT	
56.1	Connected SLP(C) No. 9604/2024 IV-C	VIKAS MEHTA

**DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 2**

		<i>Versus</i> UNION OF INDIA	
56.1 6	Connected SLP(C) No. 12060/2024 IV-C	RAJESH KUMAR KASHIV	ARJUN GARG
		<i>Versus</i> UNION OF INDIA AND ORS.	
56.1 7	Connected SLP(C) No. 12261/2024 IV-C	GIRISH KUMAR DIXIT	ARJUN GARG
		<i>Versus</i> UNION OF INDIA AND ORS.	
57	C.A. No. 7755/2022 XVII	THE LOOT (INDIA) PVT. LTD. AND ANR.	DEVENDRA SINGH
		<i>Versus</i> M/S PANCARD CLUBS LIMITED AND ANR.	E. C. AGRAWALA [R-1], EXPLETUS LEGAL [R-2] JURISTRUST LAW OFFICES [INT]
		IA No. 137402/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT	
58	SLP(C) No. 9321/2022 XII-A	GURRAM HANUMANTHA RAO	VIPIN NAIR
		<i>Versus</i> NAMBURI JANKI RAMAIAH (DIED) PER LRS AND ORS.	DAWNEESH SHAKTIVATS [R-1.3], Y. RAJA GOPALA RAO [R-1.4], [R-1.2], [R-1.1], [R-3]
		IA No. 228657/2023 - DASTI SERVICE IA No. 74992/2022 - EXEMPTION FROM FILING O.T.	
59	SLP(C) No. 9999/2022 IV-B	M/S AJIT SHEETS INDIA PVT. LTD.	SAMEER ABHYANKAR
		<i>Versus</i> M/S SKYTONE ELECTRICALS (INDIA) LTD. AND ORS.	TARUNA SINGH GOHIL [R-1], RAJESH KUMAR GAUTAM [R-2], [R-3]
		IA No. 80252/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT IA No. 80255/2022 - EXEMPTION FROM FILING O.T. IA No. 80253/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES	
59.1	Connected SLP(C) No. 11831/2022 IV-B	CANARA BANK AND ANR.	RAJESH KUMAR GAUTAM
		<i>Versus</i> M/S SKYTONE ELECTRICALS (INDIA) LTD. AND ANR.	TARUNA SINGH GOHIL [R-1]
		FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 92359/2022 IA No. 92359/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT	
60	SLP(C) No. 9374/2023 XVI	SHYAMALI DUTTA	SUBHASISH BHOWMICK
		<i>Versus</i> SATTYA SANDIP DUTTA	CHAND QURESHI [CAVEAT]

DAILY CAUSE LIST FOR DATED : 22-10-2024

COURT NO. : 2

MEDIATION REPORT RECEIVED..

**IA No. 83226/2023 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

**IA No. 221701/2024 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

**IA No. 156950/2023 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

- | | | | |
|------|---|---|--|
| 61 | SLP(C) No. 18606/2022
XI-A | A. THOMAS (DIED) THROUGH LRS

<i>Versus</i>
PHILIP

IA No. 36218/2023 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
IA No. 36224/2023 - PERMISSION TO PLACE
ADDITIONAL FACTS AND GROUNDS | TOM JOSEPH

NISHE RAJEN SHONKER
[R-1] |
| 62 | SLP(C) No. 8875/2024
XI | KRISHAN PAL

<i>Versus</i>
THE STATE OF UTTAR PRADESH AND ORS.

IA No. 46406/2023 - EXEMPTION FROM FILING
O.T.
IA No. 46403/2023 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES | JUGUL KISHOR GUPTA

KRISHNANAND PANDEYA
[R-1], [R-2], [R-3], GURURAJ &
NAYAK [R-5], [R-6] |
| 63 | SLP(C) No. 9386/2023
XII | SRI MANNADHESWARAR SRI PANCHAIMMAN
TEMPLE

<i>Versus</i>
HINDU RELIGIOUS AND CHARITABLE ENDOWMENT
DEPARTMENT (ADMINISTRATION) AND ORS.

FOR ADMISSION and I.R. and IA No.81547/2023-
EXEMPTION FROM FILING O.T. and IA
No.81548/2023-CONDONATION OF DELAY IN
REFILING / CURING THE DEFECTS | NARESH KUMAR [P-1]

D.KUMANAN [R-1], SMITA
AMRATLAL VORA [R-2], [R-3]
M.P. PARTHIBAN [IMPL] |
| 64 | C.A. No.
8067-8068/2022
XVII | GOVARDHAN MINES AND MINERAL

<i>Versus</i>
THE STATE OF HARYANA AND ORS.

IA No. 93332/2023 - CLARIFICATION/DIRECTION
IA No. 165243/2022 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT
IA No. 78497/2023 -
INTERVENTION/IMPLEADMENT
IA No. 183922/2022 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
IA No. 165241/2022 - STAY APPLICATION | SUNITA SHARMA

AMIT VERMA [CAVEAT]
[CAVEAT], [R-6], AKSHAY
AMRITANSHU [R-1]
NULI & NULI [CAVEAT],
[IMPL] |
| 64.1 | Connected
SLP(C) No. 21539/2023
IV-B | GOVARDHAN MINES AND MINERALS

<i>Versus</i>
THE STATE OF HARYANA AND ORS. | SUNITA SHARMA |

**DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 2**

FOR

**FOR EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT ON IA 197587/2023
FOR PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES ON IA
198716/2023**

**IA No. 197587/2023 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**

**IA No. 198716/2023 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

65 SLP(C) No.
9333-9347/2023
XIV

UNION OF INDIA AND ANR.

ARVIND KUMAR SHARMA

Versus

MAHESH KUMAR D AND ORS.

SUJIT KUMAR MISHRA
[CAVEAT], RISHI MATOLIYA
[CAVEAT], RAMESHWAR
PRASAD GOYAL [CAVEAT],
SHISBA CHAWLA [R-11],
[R-12], [R-13], [R-103],
[R-104],
a [R-105], [R-106], [R-107],
[R-108], [R-109], [R-110],
[R-111], [R-112], [R-113],
[R-114], [R-115], [R-116],
[R-117], [R-118], [R-119],
[R-120],
a [R-121], [R-122], [R-123],
[R-124], [R-125], [R-126],
[R-127], [R-128], [R-129],
[R-130], [R-131], [R-132],
[R-133], [R-134], [R-135],
[R-136],
a [R-137], [R-138], [R-139],
[R-141], [R-142], [R-143],
[R-144], [R-145], [R-146],
[R-147], [R-148], [R-149],
[R-150], [R-151], [R-152],
[R-153],
a [R-154], [R-155], [R-156],
[R-157], [R-158], [R-159],
[R-160], [R-161], [R-162],
[R-163], [R-164], [R-165],
[R-166], [R-167], [R-168],
[R-169],
a [R-170], [R-171], [R-172],
[R-173], [R-174], [R-175],
[R-176], [R-177], [R-178],
[R-179], [R-180], [R-181],
[R-182], [R-183], [R-184],
[R-185],
a [R-186], [R-187], [R-188],
[R-189], [R-190], [R-191],
[R-192], [R-193], [R-194],
[R-195], [R-196], [R-197],
[R-198], [R-199], [R-200],
[R-201],
a [R-202], [R-203], [R-204],
[R-205], SANJAY KUMAR
VISEN [R-266], NEHA RATHI
[CAVEAT] [CAVEAT], [R-1],
[R-2], [R-11], [R-12], [R-13],
[R-15], [R-16],

**DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 2**

a [R-17], [R-52], [R-512],
[R-513], [R-514], [R-515],
[R-516], [R-517], [R-518],
[R-519], [R-520], [R-520],
[R-521], [R-521], [R-522],
[R-522], [R-523],
a [R-523], [R-524], [R-524],
[R-525], [R-525], [R-526],
[R-526], [R-527], [R-528],
[R-529], [R-530], [R-531],
[R-532], [R-533], [R-534],
[R-535],
a [R-536], [R-537], [R-538],
[R-539], [R-540], [R-541],
[R-542], [R-543], [R-544],
[R-545], [R-546], [R-547],
[R-548], [R-549], [R-550],
[R-551],
a [R-552], [R-553], [R-554],
[R-555]

**IA No. 152182/2024 - CONDONATION OF DELAY
IN FILING COUNTER AFFIDAVIT
IA No. 151597/2023 - EXEMPTION FROM FILING
AFFIDAVIT
IA No. 2342/2023 - EXEMPTION FROM FILING C/C
OF THE IMPUGNED JUDGMENT
IA No. 170448/2023 -
INTERVENTION/IMPLEADMENT**

66	SLP(C) No. 1093/2023 XII-A	THE GOVERNMENT OF ANDHRA PRADESH AND ORS. <i>Versus</i> K RAMA SUBBA REDDY (DIED) AS PER LR K. MADHUSUDHAN REDDY FOR ADMISSION and I.R.	GUNTUR PRAMOD KUMAR [P-1] GAICHANGPOU GANGMEI [CAVEAT]
67	Diary No. 3776-2023 XII	M/S TAMIL NADU CEMENTS CORPORATION LTD <i>Versus</i> MICRO AND SMALL ENTERPRISES FACILITATION COUNCIL AND ANR. IA No. 90490/2023 - APPLICATION FOR PERMISSION IA No. 26306/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT IA No. 26308/2023 - PERMISSION TO FILE SLP WITHOUT CERTIFIED/PLAIN COPY OF IMPUGNED ORDER	G. INDIRA MRINAL KANWAR [R-2]
68	C.A. No. 2746/2023 XVII	NIREJ VADAKKEDATHU PAUL AND ORS. <i>Versus</i> SUNSTAR HOTELS AND ESTATES PRIVATE LIMITED AND ANR. FOR ADMISSION and IA No.74390/2023-STAY APPLICATION and IA No.73632/2023- PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES IA No. 183979/2023 - APPROPRIATE ORDERS/DIRECTIONS IA No. 177719/2023 - APPROPRIATE ORDERS/DIRECTIONS	KARANJAWALA & CO. RAVI RAGHUNATH [CAVEAT], ISHAAN GEORGE [R-2] ANINDITA MITRA [INT]

**DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 2**

**IA No. 183468/2023 -
INTERVENTION/IMPLEADMENT
IA No. 177633/2023 -
INTERVENTION/IMPLEADMENT
IA No. 73632/2023 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
IA No. 191850/2023 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
IA No. 74390/2023 - STAY APPLICATION**

69 SLP(C) No.
10598-10599/2023
XI-A

OACHIRA PARABRAHMA TEMPLE AND ANR.

RAMESHWAR PRASAD
GOYAL

Versus

G. VIJAYANATHAKURUP AND ORS.

LAWFIC [CAVEAT], BIJO
MATHEW JOY [R-9], [R-11],
[R-12], [R-13], ATUL
SHANKAR VINOD [R-22],
TOM JOSEPH [R-29],
SATYAJEET KUMAR [R-48]

**IA No. 130405/2023 - APPROPRIATE
ORDERS/DIRECTIONS
IA No. 100938/2023 - APPROPRIATE
ORDERS/DIRECTIONS
IA No. 180505/2023 - APPROPRIATE
ORDERS/DIRECTIONS
IA No. 130702/2023 - CLARIFICATION/DIRECTION
IA No. 209316/2023 - DELETING THE NAME OF
PETITIONER/RESPONDENT
IA No. 84022/2023 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT
IA No. 84019/2023 - EXEMPTION FROM FILING
O.T.
IA No. 114061/2023 - EXEMPTION FROM FILING
O.T.
IA No. 100937/2023 -
INTERVENTION/IMPLEADMENT
IA No. 166460/2023 - PERMISSION TO FILE
APPLICATION FOR DIRECTION
IA No. 166251/2023 - PERMISSION TO FILE
APPLICATION FOR DIRECTION**

69.1 **Connected**
CONMT.PET.(C) No.
987-988/2023 in SLP(C)
No. 10598-10599/2023
XI-A

OACHIRA PARABRAHMA TEMPLE AND ANR.

RAMESHWAR PRASAD
GOYAL

Versus

DIAS Y AND ANR.

ANSHUMAN SIDDHARTH
NAYAK [R-1], EKTA
CHOUDHARY [R-2]

**IN SLP(C) No. - 10599/2023, IN SLP(C) No. -
10598/2023,
IA No. 107235/2023 - INITIATING CONTEMPT
PROCEEDINGS**

70 SLP(C) No.
9301-9302/2023
IX

SUDHIR ABHIMAN RAMTEKE AND ORS.

AMOL B. KARANDE

Versus

DAILY CAUSE LIST FOR DATED : 22-10-2024

COURT NO. : 2

JOINT CHARITY COMMISSIONER, NAGPUR AND ORS.

AADITYA ANIRUDDHA
PANDE [R-1], [R-2], ANAGHA
S. DESAI [R-3], [R-4], [R-6],
[R-7]

**IA No. 207695/2023 -
INTERVENTION/IMPLEADMENT
IA No. 207650/2023 - PERMISSION TO FILE
APPLICATION FOR DIRECTION
IA No. 215069/2023 - VACATING STAY**

71 SLP(C) No. 8681/2023
IV-A

VISHWA KALYANA MISSION AND CHARITABLE
TRUST AND ORS.

ANIRUDH SANGANERIA

Versus

SRI JHADGURU CHANNABASAVANANADA SWAMIJI

BALAJI SRINIVASAN
[CAVEAT]

**FOR ADMISSION and I.R. and IA No.86594/2023-
EXEMPTION FROM FILING O.T.
IA No. 86594/2023 - EXEMPTION FROM FILING
O.T.**

71.1 **Connected**
SLP(C) No. 8597/2023
IV-A

BASAVA MAHAMANE CHARITABLE TRUST AND ORS.

ANIRUDH SANGANERIA

Versus

SRI JHADGURU CHANNABASAVANANADA SWAMIJI

BALAJI SRINIVASAN
[CAVEAT]

**FOR
FOR EXEMPTION FROM FILING O.T. ON IA
85415/2023
IA No. 85415/2023 - EXEMPTION FROM FILING
O.T.**

71.2 **Connected**
SLP(C) No. 10204/2023
IV-A

BASAVADHARMA PEETHA RELIGIOUS AND
CHARITABLE TRUST AND ORS.

ANIRUDH SANGANERIA

Versus

SRI JAGADGURU CHANNABASAVANANADA SWAMIJI

BALAJI SRINIVASAN [R-1]

**FOR ADMISSION and I.R. and IA No.101168/2023-
EXEMPTION FROM FILING O.T.**

72 SLP(C) No. 10131/2023
IV-A

SYED GHOUSE MOHIYUDDIN SHAKHADRI

RIDDHI SANCHETI

Versus

THE STATE OF KARNATAKA AND ORS.

V. N. RAGHUPATHY [R-1],
[R-2], [R-3], [R-4], MRS. VIPIN
GUPTA [R-5]

**FOR ADMISSION and I.R. and IA No.100474/2023-
EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT and IA No.100475/2023-
EXEMPTION FROM FILING O.T.**

73 SLP(C) No. 10342/2023
III

SHREE CHAMUNDA MATAJI DUNGAR TRUST

KHUSHBOO AAKASH SHETH
[P-1]

Versus

THE STATE OF GUJARAT AND ORS.

SHRADDHA DESHMUKH
[CAVEAT], SHISHIR
DESHPANDE [CAVEAT],
DEEPANWITA PRIYANKA
[R-1], SWATI GHILDYAL
[R-2], [R-3]

**FOR ADMISSION and I.R. and IA No.101467/2023-
EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT**

DAILY CAUSE LIST FOR DATED : 22-10-2024

COURT NO. : 2

**IA No. 101467/2023 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT
IA No. 28618/2024 - EXEMPTION FROM FILING
O.T.**

- | | | | |
|---|------------------------------------|--|---|
| 74 | SLP(C) No. 14928/2023
XIV | HINDUSTAN LATEX FAMILY PLANNING PROMOTION
TRUST
<i>Versus</i>
THE STATE OF ASSAM AND ORS. | NOOR RAMPAL

SHUVODEEP ROY [R-1], [R-2],
[R-3], AMJAD HUSSAIN [R-4] |
| IA No. 133263/2023 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT | | | |
| 75 | C.A. No. 7788/2023
XVII | ICEM ENGINEERING COMPANY PVT. LTD. THROUGH
ITS DIRECTOR
<i>Versus</i>
RAJAMAL GURJAR AND ORS. | KUSH CHATURVEDI

VIKRANT PACHNANDA [R-5],
SALVADOR SANTOSH
REBELLO [R-13] |
| IA No. 243562/2023 - EX-PARTE STAY
IA No. 243564/2023 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT
IA No. 243567/2023 - EXEMPTION FROM FILING
O.T.
IA No. 243561/2023 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
IA No. 247785/2023 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES | | | |
| 76 | SLP(C) No. 1040/2024
IV-B | FERTILE LAND PROTECTION MOVEMENT AND ORS.

<i>Versus</i>
UNION OF INDIA AND ORS.
FOR ADMISSION and IA No.7076/2024-
EXEMPTION FROM FILING O.T. and IA
No.7078/2024-PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 7076/2024 - EXEMPTION FROM FILING
O.T.
IA No. 7078/2024 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES | CHAND QURESHI

SAMAR VIJAY SINGH [R-3] |
| 77 | C.A. No.
5935-5936/2024
XVII | BHUPENDRA JIVRAJBHAI SURANI

<i>Versus</i>
SANIKA ASSETS MANAGEMENT AND INVESTMENTS
PVT. LTD.
IA No.98721/2024-EXEMPTION FROM FILING C/C
OF THE IMPUGNED JUDGMENT | LINTO K.B. |
| 78 | SLP(CrI) No. 6412/2024
II-C | ABHAY GOEL

<i>Versus</i>
THE STATE OF CHHATTISGARH

IA No. 94369/2024 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT
IA No. 115274/2024 - EXEMPTION FROM FILING
O.T.
IA No. 94370/2024 - EXEMPTION FROM FILING
O.T. | JINENDRA JAIN

MUKESH KUMAR MARORIA
[R-1] |

DAILY CAUSE LIST FOR DATED : 22-10-2024

COURT NO. : 2

**IA No. 115273/2024 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
IA No. 94371/2024 - SUSPENSION OF SENTENCE**

- 79 Diary No. 17737-2024 XVII INCOME TAX DEPARTMENT, AND ORS. RAJ BAHADUR YADAV
- Versus*
MADHU KORAH DEEPTAKIRTI VERMA [R-1]
- IA No.111204/2024-CONDONATION OF DELAY IN
FILING and IA No.111205/2024-EXEMPTION
FROM FILING C/C OF THE IMPUGNED
JUDGMENT**
- 80 CONMT.PET.(C) No. 495/2024 in C.A. No. 2806/2013 XVII RSS KUSHWAHA AND ORS. RAMESHWAR PRASAD GOYAL [P-1]
- Versus*
SH. GIRIDHAR ARAMANE AND ORS. MUKESH KUMAR MARORIA [R-1]
- IN C.A. No. - 2806/2013,
FOR ADMISSION**
- 81 C.A. No. 6680/2024 XVII RM APPLIED ENGINEERS KUNAL CHEEMA
- Versus*
SANJEEV MAHESHWARI
**IA No.126681/2024-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**

[DIRECTION MATTERS]

- 82 C.A. No. 409-410/2022 XVII MSC MEDITERRANEAN SHIPPING COMPANY S.A. PALLAVI LANGAR
- Versus*
CA KANANAN TIRUVENGADAM AND ANR. KHAITAN & CO. [R-1], MUKESH KUMAR MARORIA [R-2], ROHINI MUSA [R-3] MISHA ROHATGI [IMPL], ANAND SUKUMAR [IMPL]

[FOR DIRECTIONS]

**IA No. 77512/2024 - APPROPRIATE
ORDERS/DIRECTIONS
IA No. 28608/2022 - APPROPRIATE
ORDERS/DIRECTIONS
IA No. 175070/2024 - APPROPRIATE
ORDERS/DIRECTIONS
IA No. 69285/2022 - CLARIFICATION/DIRECTION
IA No. 77302/2024 -
INTERVENTION/IMPLEADMENT
IA No. 105241/2022 -
INTERVENTION/IMPLEADMENT
IA No. 63805/2022 -
INTERVENTION/IMPLEADMENT
IA No. 175279/2024 -
INTERVENTION/IMPLEADMENT
IA No. 10845/2022 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
IA No. 9072/2022 - STAY APPLICATION
IA No. 85184/2022 - STAY APPLICATION
IA No. 87560/2024 - VACATING STAY**

**DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 2**

[DISPOSAL/FINAL DISPOSAL AT ADMISSION STAGE - CIVIL CASES]

- | | | | |
|------|---|--|--|
| 83 | SLP(C) No. 28617/2009
IV-A | KUMAR GOWDA(DEAD) THROUGH LRS., B.
KAMALAMMA
<i>Versus</i>
JSW STEELS LTD.. AND ORS. | SAMEER ABHYANKAR [P-2],
[P-3], [P-4]

KHAITAN & CO. [R-1],
KARANJAWALA & CO. [R-1] |
| | | FOR ON IA 81267/2009 FOR [PERMISSION TO
FILE ANNEXURES] ON IA 2/2009 FOR ON IA
88705/2009 FOR ON IA 66279/2010 FOR ON IA
73330/2011 FOR ON IA
111607/2013 FOR [PERMISSION TO FILE
ANNEXURES] ON IA 7/2013
IA No. 2/2009 - PERMISSION TO FILE
ANNEXURES
IA No. 7/2013 - PERMISSION TO FILE
ANNEXURES | |
| 83.1 | Connected
SLP(C) No. 30499/2009
IV-A | C.SHASHI KUMAR

<i>Versus</i>
STATE OF KARNATAKA . AND ORS. | D. L. CHIDANANDA [R-1] |
| 83.2 | Connected
SLP(C) No. 28623/2009
IV-A | KUMAR GOWDA(DEAD) THROUGH LRS., B.
KAMALAMMA

<i>Versus</i>
JSW STEELS LTD.. AND ORS. | SAMEER ABHYANKAR [P-2],
[P-3], [P-4]

KHAITAN & CO. [R-1],
KARANJAWALA & CO. [R-1] |
| | | FOR ON IA 81265/2009
FOR [PERMISSION TO FILE ANNEXURES] ON IA
2/2009
FOR ON IA 88708/2009
FOR ON IA 88854/2009
FOR DELETING THE NAME OF
PETITIONER/RESPONDENT ON IA 39444/2018
IA No. 39444/2018 - DELETING THE NAME OF
PETITIONER/RESPONDENT
IA No. 2/2009 - PERMISSION TO FILE
ANNEXURES | |
| 83.3 | Connected
SLP(C) No. 35923/2009
IV-A | M/S STEELAGE MINERALS P.LTD.

<i>Versus</i>
GADIGI MINERAL MINING CO.. AND ORS. | ANKUR S. KULKARNI [P-1]

KHAITAN & CO. [R-1],
KARANJAWALA & CO. [R-1],
A. RAGHUNATH [R-1], D. L.
CHIDANANDA [R-2][GR]
SHIVAJI M. JADHAV [INT],
SAMEER ABHYANKAR [INT] |
| | | FOR INTERVENTION APPLICATION ON IA
56634/2024
FOR INTERVENTION APPLICATION ON IA
56822/2024
IA No. 56634/2024 - INTERVENTION
APPLICATION
IA No. 56822/2024 - INTERVENTION
APPLICATION | |

DAILY CAUSE LIST FOR DATED : 22-10-2024

COURT NO. : 2

- 83.4 **Connected**
SLP(C) No. 32112/2009
IV-A
- M/S SRI JAI SANTOSHI MATHA MINING ENTERP
- MRS. VIPIN GUPTA [P-1]
- Versus*
STATE OF KARNATAKA . AND ORS.
- KARANJAWALA & CO.**
- FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 105107/2018**
IA No. 105107/2018 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
- 84 SLP(C) No. 28987/2011
XI-A
- PALLAVA GRANITE INDUSTRIES TR.PARTNER
- SHIBASHISH MISRA , [R-2]
- Versus*
THE STATE OF ODISHA AND ORS.
- IA No. 2/2011 - STAY APPLICATION**
- 85 SLP(C) No. 23881/2014
IV-C
- ANIL KUMAR AGRAWAL
- NAVIN PRAKASH
- Versus*
GOPICHAND KHEMANI AND ANR.
- MRS. VIPIN GUPTA , MOHIT D. RAM [R-2]
- IA No. 29743/2019 - CLARIFICATION/DIRECTION**
- 85.1 **Connected**
SLP(C) No. 24090/2014
IV-C
- SUNIL KUMAR AGARWAL
- NAVIN PRAKASH
- Versus*
DEV KUMAR AND ANR.
- MRS. VIPIN GUPTA , MOHIT D. RAM [R-2]
- FOR CLARIFICATION/DIRECTION ON IA 29747/2019**
IA No. 29747/2019 - CLARIFICATION/DIRECTION
- 85.2 **Connected**
SLP(C) No. 30903/2014
IV-C
- RAIPUR DEVELOPMENT AUTHORITY
- MOHIT D. RAM [P-1]
- Versus*
DEV KUMAR AND ANR.
- MRS. VIPIN GUPTA [R-1],
NAVIN PRAKASH [R-2]
- FOR CLARIFICATION/DIRECTION ON IA 29736/2019**
IA No. 29736/2019 - CLARIFICATION/DIRECTION
- 85.3 **Connected**
SLP(C) No. 30870/2014
IV-C
- RAIPUR DEVELOPMENT AUTHORITY
- MOHIT D. RAM [P-1], [P-1]
- Versus*
GOPICHAND KHEMANI AND ANR.
- MRS. VIPIN GUPTA [R-1],
NAVIN PRAKASH [R-2]
- FOR ON IA 78179/2017**
FOR CLARIFICATION/DIRECTION ON IA 30779/2019
IA No. 30779/2019 - CLARIFICATION/DIRECTION
- 86 CONMT.PET.(C) No.
14-16/2015 In C.A. No.
4912/2014
XV
- JAL MAHAL RESORTS PVT. LTD.
- E. C. AGRAWALA [P-1]
- Versus*
SHAIENDRA KUMAR AGARWAL AND ORS.
- S. UDAYA KUMAR SAGAR [R-1], NISHANTH PATIL [R-1],
DEEPAK GOEL [R-1]

**DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 2**

**[ONLY WC-1083/2017 IS LISTED UNDER THIS
ITEM]**

- | | | | |
|------|--|---|---|
| 86.1 | Connected
W.P.(C) No. 1083/2017
PIL-W | JHEEL SARANKSHAN SAMITI

<i>Versus</i>
UNION OF INDIA AND ORS.

IA No. 118997/2017 - CLARIFICATION/DIRECTION
IA No. 8743/2019 - CLARIFICATION/DIRECTION
IA No. 191962/2024 - EXEMPTION FROM FILING
O.T.
IA No. 191958/2024 - RECALLING THE COURTS
ORDER | PRANAV SACHDEVA

RAVINDRA KESHAVRAO
ADSURE [R-3] |
| 87 | SLP(C) No.
1446-1455/2015
XI-A | KAVUNNI RAJA (DEAD THROUGH LRS & ORS)

<i>Versus</i>
KOYAKUTTY THANGAL & ORS. ETC. AND ORS. | K. RAJEEV

MANU KRISHNAN G [R-1],
[R-2], [R-3], [R-4], [R-5], E. R.
SUMATHY [R-6], [R-7], E. M.
S. ANAM [R-8], [R-9] |
| 87.1 | Connected
SLP(C) No.
11010-11079/2015
XI-A | KAVUNNI RAJA (DEAD) . AND ORS.

<i>Versus</i>
AYSHA AND ORS. ETC. ETC AND ORS. | K. RAJEEV

TOM JOSEPH [R-2], [R-3],
[R-4], [R-5], [R-6], [R-7], [R-8],
[R-23], [R-46], [R-49], E. M. S.
ANAM [R-1], [R-11], [R-12],
[R-13], [R-14], [R-15],
a [R-16], [R-17], [R-18], [R-19],
[R-20], [R-21], [R-22], [R-25],
[R-26], [R-27] |
| 88 | SLP(C) No. 7206/2016
XI-A | M/S MIDEAST INTEGRATED STEEL LTD AND ANR.

<i>Versus</i>
THE STATE OF ODISHA AND ORS STEEL AND MINES
SECRETARY AND ORS. | GURMEET SINGH MAKKER
[P-1], [P-2], [R-4]

SHARMILA UPADHYAY |
| 88.1 | Connected
SLP(C) No. 9617/2017
XI-A | M/S. KHATAU NARBHERAM AND CO.

<i>Versus</i>
STATE OF ODISHA . AND ORS. | RAMENDRA MOHAN
PATNAIK

SHARMILA UPADHYAY ,
[R-2], [R-3], GURMEET
SINGH MAKKER [R-4] |
| 88.2 | Connected
SLP(C) No. 9624/2017
XI-A | M/S. GHANASHYAM MISRA AND SONS PVT. LTD.

<i>Versus</i>
THE STATE OF ODISHA AND ORS. DEPARTMENT OF
STEEL AND MINES THROUGH THE SECRETARY AND
ORS. | RAMENDRA MOHAN
PATNAIK

SHARMILA UPADHYAY ,
[R-2], [R-3], GURMEET
SINGH MAKKER [R-4] |

DAILY CAUSE LIST FOR DATED : 22-10-2024

COURT NO. : 2

- 88.3 **Connected**
SLP(C) No. 9625/2017
XI-A
- M/S. TARINI MINERALS PVT. LTD.
- NAVEEN KUMAR
- Versus*
- THE STATE OF ODISHA STATE OF ODISHA REP. THR.
THE PRINCIPAL SECRETARY, DEPARTMENT OF
STEEL AND MINES AND ORS.
- SHARMILA UPADHYAY ,
[R-2], [R-3], GURMEET
SINGH MAKKER [R-4]
- 88.4 **Connected**
SLP(C) No. 9618/2017
XI-A
- M/S. TATA STEEL LTD.
- KARANJAWALA & CO.
- Versus*
- THE STATE OF ODISHA STATE OF ODISHA AND ORS.
REPRESENTED THROUGH THE SECRETARY AND
ORS.
- SHARMILA UPADHYAY ,
[R-2], [R-3], GURMEET
SINGH MAKKER [R-4]
- 88.5 **Connected**
SLP(C) No. 9621/2017
XI-A
- KAMALJEET SINGH AHLUWALIA
- AURA & CO.
- Versus*
- THE STATE OF ODISHA STATE OF ODISHA REP. THR.
THE SECRETARY, DEPARTMENT OF STEEL AND
MINES . AND ORS.
- SHARMILA UPADHYAY ,
[R-2], [R-3], GURMEET
SINGH MAKKER [R-4]
- 88.6 **Connected**
SLP(C) No. 9628/2017
XI-A
- M/S JINDAL STEEL
- CHARU MATHUR [P-1]
- Versus*
- STATE OF ODISHA REPRESENTED THROUGH THE
PRINCIPLE SECRETARY, DEPTT OF STEEL AND ORS.
- SHARMILA UPADHYAY ,
[R-2], [R-3], GURMEET
SINGH MAKKER [R-4]
- 88.7 **Connected**
T.P.(C) No. 1573/2017
XI-A
- FEDERATION OF INDIAN MINERAL INDUSTRIES
- SHAMBO NANDY [P-1], [P-1]
- Versus*
- THE STATE OF ODISHA AND ORS.
- SHARMILA UPADHYAY [R-1],
[R-2], [R-3]
- FOR ADMISSION**
- 89 SLP(C) No. 33275/2016
XII-A
- A. CHANDRA SEKHAR
- SUDHANSHU S. CHOUDHARI
, BHAVANA DUHOON [P-1]
- Versus*
- DR. K.P. RANGA RAO AND ORS AND ORS.
- T. V. RATNAM
- IA No. 77307/2018 - PERMISSION TO PLACE
ADDITIONAL FACTS AND GROUNDS
IA No. 183881/2019 - VACATING STAY**
- 89.1 **Connected**
SLP(C) No. 33793/2016
XII-A
- A. CHANDRA SEKHAR
- SUDHANSHU S. CHOUDHARI
, BHAVANA DUHOON [P-1]
- Versus*
- DR.K.P. RANGA RAO AND ORS.
- T. V. RATNAM
- 89.2 **Connected**
SLP(C) No. 26554/2017
XII-A
- SHERI NARAYAN REDDY AND ORS.
- SUDHANSHU S. CHOUDHARI
- Versus*
- DR. K. P. RANGA RAO AND ORS.
- T. V. RATNAM [R-1]
- IA
FOR EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT ON IA 91445/2017**

**DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 2**

**IA No. 91445/2017 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**

- | | | |
|---|---|--|
| 89.3 Connected
SLP(C) No. 26556/2017
XII-A | P RAMULU AND ORS.

<i>Versus</i>
K.P. RANGA RAO AND ORS.
IA
FOR EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT ON IA 93740/2017
IA No. 93740/2017 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT | SUDHANSHU S. CHOUDHARI

T. V. RATNAM [R-1] |
| 89.4 Connected
SLP(C) No. 26558/2017
XII-A | P RAMULU AND ORS.

<i>Versus</i>
K.P. RANGA RAO AND ORS.
IA
FOR EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT ON IA 93743/2017
IA No. 93743/2017 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT | SUDHANSHU S. CHOUDHARI

T. V. RATNAM [R-1] |
| 89.5 Connected
SLP(C) No. 26559/2017
XII-A | P RAMULU AND ORS. AND ORS.

<i>Versus</i>
K.P. RANGA RAO AND ORS. AND ORS.
IA
FOR EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT ON IA 92730/2017
IA No. 92730/2017 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT | SUDHANSHU S. CHOUDHARI

T. V. RATNAM [R-1] |
| 89.6 Connected
SLP(C) No. 26566/2017
XII-A | BANDA RAMESH AND ORS.

<i>Versus</i>
K.P. RANGA RAO AND ORS.
IA
FOR EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT ON IA 95626/2017
IA No. 95626/2017 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT | JAIKRITI S. JADEJA

T. V. RATNAM [R-1] |
| 89.7 Connected
SLP(C) No. 26560/2017
XII-A | BANDA RAMESH AND ORS.

<i>Versus</i>
K.P. RANGA RAO AND ORS.
FOR EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT ON IA 94780/2017
IA No. 94780/2017 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT | JAIKRITI S. JADEJA

T. V. RATNAM [R-1] |
| 89.8 Connected
SLP(C) No. 26561/2017
XII-A | BANDA RAMESH AND ORS.

<i>Versus</i>
K.P. RANGA RAO AND ORS.
IA | JAIKRITI S. JADEJA

T. V. RATNAM [R-1] |

DAILY CAUSE LIST FOR DATED : 22-10-2024

COURT NO. : 2

**FOR EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT ON IA 93718/2017
IA No. 93718/2017 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**

89.9 **Connected**
SLP(C) No. 26564/2017
XII-A

NARAYAN REDDY AND ORS.

SUDHANSHU S. CHOUDHARI

Versus

K.P. RANGA RAO AND ORS.

IA

**FOR EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT ON IA 93192/2017
IA No. 93192/2017 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**

89.1 **Connected**
0 SLP(C) No. 26553/2017
XII-A

NARAYAN REDDY AND ORS.

SUDHANSHU S. CHOUDHARI

Versus

K.P. RANGA RAO AND ORS.

T. V. RATNAM [R-1]

IA

**FOR EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT ON IA 91181/2017
IA No. 91181/2017 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**

89.1 **Connected**
1 SLP(C) No. 26565/2017
XII-A

K.V. VENKATESHAM AND ANR.

SUDHANSHU S. CHOUDHARI

Versus

DR. K.P RANGA RAO AND ORS

T. V. RATNAM [R-1]

**EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT ON IA 9
IA No. 96380/2017 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**

89.1 **Connected**
2 SLP(C) No. 28247/2017
XII-A

K.V. VENKATESHAM AND ANR.

SUDHANSHU S. CHOUDHARI

Versus

DR. K.P. RANGA RAO AND ORS.

T. V. RATNAM [R-1]

IA

**FOR CONDONATION OF DELAY IN FILING ON IA
96888/2017
FOR CONDONATION OF DELAY IN REILING ON
IA 96893/2017
FOR EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT ON IA 96896/2017
IA No. 96888/2017 - CONDONATION OF DELAY IN
FILING
IA No. 96893/2017 - CONDONATION OF DELAY IN
REILING / CURING THE DEFECTS
IA No. 96896/2017 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**

89.1 **Connected**
3 SLP(C) No. 28248/2017
XII-A

THE CHIEF EXECUTIVE OFFICER TELENGANA STATE
WAQF BOARD

Versus

DR. K.P. RANGA RAO AND ORS.

T. V. RATNAM [R-1]

IA

DAILY CAUSE LIST FOR DATED : 22-10-2024

COURT NO. : 2

FOR CONDONATION OF DELAY IN FILING ON IA 101917/2017

FOR CONDONATION OF DELAY IN REFILING ON IA 101918/2017

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 101919/2017

IA No. 101917/2017 - CONDONATION OF DELAY IN FILING

IA No. 101918/2017 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS

IA No. 101919/2017 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

89.1 **Connected**
4 SLP(C) No. 29519/2017
XII-A

THE CHIEF EXECUTIVE OFFICER TELENGANA STATE
WAQF BOARD

Versus

DR. K.P. RANGA RAO AND ORS.

T. V. RATNAM [R-1]

IA

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 104489/2017

IA No. 104489/2017 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

89.1 **Connected**
5 SLP(C) No. 29518/2017
XII-A

THE CHIEF EXECUTIVE OFFICER TELENGANA STATE
WAQF BOARD

Versus

DR. K.P. RANGA RAO (PADMAJA NURSING HOME)
AND ORS.

T. V. RATNAM [R-1]

IA

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 101489/2017

IA No. 101489/2017 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

89.1 **Connected**
6 SLP(C) No. 34037/2016
XII-A

A. CHANDRA SEKHAR

SUDHANSHU S. CHOUDHARI
, BHAVANA DUHOON [P-1]

Versus

DR. K.P. RANGA RAO AND ORS.

T. V. RATNAM

89.1 **Connected**
7 SLP(C) No. 28242/2017
XII-A

K.V. VENKATESHAM

SUDHANSHU S. CHOUDHARI

Versus

DR. K.P. RANGA RAO AND ORS.

T. V. RATNAM [R-1]

FOR

FOR CONDONATION OF DELAY IN FILING ON IA 95589/2017

FOR CONDONATION OF DELAY IN REFILING ON IA 95591/2017

FOR CONDONATION OF DELAY IN FILING/REFILING SLP ON IA 95591/2017

FOR CONDONATION OF DELAY IN RE-FILING APPEAL ON IA 95591/2017

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 95594/2017

IA No. 95589/2017 - CONDONATION OF DELAY IN FILING

IA No. 95591/2017 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS

DAILY CAUSE LIST FOR DATED : 22-10-2024

COURT NO. : 2

**IA No. 95594/2017 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**

89.1 **Connected**
8 SLP(C) No.
17423-17425/2018
XII-A

KOKAVARAPU VENKATESHAM

SUDHANSHU S. CHOUDHARI

Versus

DR. K.P. RANGA RAO

T. V. RATNAM [R-1]

**IA No. 82515/2018 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**

90 SLP(C) No. 18690/2017
XV

RAVI SHANKAR AGGARWAL

AJAY KUMAR SINGH [P-1]

Versus

M/S JAY COMPLEX PRIVATE LIMITED AND ORS.

NEELAM SHARMA [R-1],
[R-2], [R-3]

Mediation report received.

**IA No. 170541/2023 - EXEMPTION FROM FILING
O.T.**

**IA No. 170539/2023 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

**IA No. 166755/2024 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

91 SLP(C) No. 11035/2019
IX

M/S BLUE STAR REALTORS PVT. LTD.

SHASHIBHUSHAN P.
ADGAONKAR [P-1]

Versus

THE BOMBAY ENVIRONMENTAL ACTION GROUP
AND ORS.

POOJA DHAR [R-1],
GURMEET SINGH MAKKER
[R-4], YASH PAL DHINGRA
[R-5], J S WAD AND CO [R-6],
AADITYA ANIRUDDHA
PANDE [R-9]

**IA No. 66439/2019 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

91.1 **Connected**
SLP(C) No. 11893/2019
IX

DINSHOW TRAPINEX BUILDERS PVT. LTD.

SHASHIBHUSHAN P.
ADGAONKAR [P-1]

Versus

THE BOMBAY ENVIRONMENTAL ACTION GROUP
AND ORS.

POOJA DHAR [R-1],
GURMEET SINGH MAKKER
[R-4], YASH PAL DHINGRA
[R-5], J S WAD AND CO [R-6],
AADITYA ANIRUDDHA
PANDE [R-3], [R-7], [R-8],
[R-9]

IA

**FOR PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES ON IA
66443/2019**

**IA No. 66443/2019 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

91.2 **Connected**
Diary No. 13791-2020
IX

THE STATE OF MAHARASHTRA AND ORS.

AADITYA ANIRUDDHA
PANDE [P-1]

Versus

BOMBAY ENVIRONMENT ACTION GROUP AND ORS.

**FOR ADMISSION and I.R. and IA No.97479/2020-
CONDONATION OF DELAY IN FILING and IA
No.97480/2020-EXEMPTION FROM FILING C/C OF
THE IMPUGNED JUDGMENT and**

**DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 2**

**IA No.97481/2020-EXEMPTION FROM FILING
AFFIDAVIT
IA No. 97479/2020 - CONDONATION OF DELAY IN
FILING
IA No. 97481/2020 - EXEMPTION FROM FILING
AFFIDAVIT
IA No. 97480/2020 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**

91.3 **Connected**
SLP(C) No. 11509/2019
IX

MAHARASHTRA HOUSING AND AREA
DEVELOPMENT BOARD

CHIRAG M. SHROFF [P-1]

Versus

BOMBAY ENVIRONMENTAL ACTION GROUP AND
ORS.

POOJA DHAR [R-1], J S WAD
AND CO [R-6], AADITYA
ANIRUDDHA PANDE [R-3],
[R-7], [R-10]

FOR

**FOR EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT ON IA 53516/2019
FOR PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES ON IA
66674/2019
IA No. 53516/2019 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT
IA No. 66674/2019 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

91.4 **Connected**
SLP(C) No. 15704/2019
IX

MALVANI MATOSHRI SAHAKARI GRIHANIRMAN
SANSTHA (MARAYADIT)

DR. R.R. DESHPANDE AND
ASSOCIATES [P-1]

Versus

THE BOMBAY ENVIRONMENTAL ACTION GROUP
AND ORS.

POOJA DHAR [R-1],
MADHUSMITA BORA [R-2],
GURMEET SINGH MAKKER
[R-4], J S WAD AND CO [R-6],
AADITYA ANIRUDDHA
PANDE [R-3], [R-7], [R-8],
[R-9]

FOR

**FOR EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT ON IA 75217/2019
IA No. 75217/2019 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**

91.5 **Connected**
SLP(C) No. 15705/2019
IX

MALVANI SAHARA SAHAKARI GRIHANIRMAN
SANSTHA (NIYOJIT)

DR. R.R. DESHPANDE AND
ASSOCIATES [P-1]

Versus

THE BOMBAY ENVIRONMENTAL ACTION GROUP
AND ORS.

POOJA DHAR [R-1],
MADHUSMITA BORA [R-2],
GURMEET SINGH MAKKER
[R-4], J S WAD AND CO [R-6],
AADITYA ANIRUDDHA
PANDE [R-3], [R-7], [R-8],
[R-9]

FOR

**FOR EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT ON IA 74734/2019
IA No. 74734/2019 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**

DAILY CAUSE LIST FOR DATED : 22-10-2024

COURT NO. : 2

- | | | |
|--|--|--|
| 91.6 Connected
SLP(C) No. 15706/2019
IX | MALVANI PRABODHAN SAHAKARI GRIHANIRMAN
SANSTHA (MARAYADIT)

<i>Versus</i>
THE BOMBAY ENVIRONMENTAL ACTION GROUP
AND ORS.

FOR
FOR EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT ON IA 74675/2019
IA No. 74675/2019 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT | DR. R.R. DESHPANDE AND
ASSOCIATES [P-1]

POOJA DHAR [R-1],
MADHUSMITA BORA [R-2],
GURMEET SINGH MAKKER
[R-4], J S WAD AND CO [R-6],
AADITYA ANIRUDDHA
PANDE [R-3], [R-7], [R-8],
[R-9] |
| 91.7 Connected
SLP(C) No. 15707/2019
IX | MALVANI TIRANGA SAHAKARI GRIHANIRMAN
SANSTHA (NIYOJIT)

<i>Versus</i>
THE BOMBAY ENVIRONMENTAL ACTION GROUP
AND ORS.

FOR
FOR EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT ON IA 73675/2019
IA No. 73675/2019 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT | DR. R.R. DESHPANDE AND
ASSOCIATES [P-1]

POOJA DHAR [R-1],
MADHUSMITA BORA [R-2],
GURMEET SINGH MAKKER
[R-4], J S WAD AND CO [R-6],
AADITYA ANIRUDDHA
PANDE [R-3], [R-7], [R-8],
[R-9] |
| 91.8 Connected
SLP(C) No. 15710/2019
IX | MALVANI SAGAR SAHAKARI GRIHANIRMAN SABHA
MARYADIT

<i>Versus</i>
THE BOMBAY ENVIRONMENTAL ACTION GROUP
AND ORS.

FOR
FOR EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT ON IA 74719/2019
IA No. 74719/2019 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT | DR. R.R. DESHPANDE AND
ASSOCIATES [P-1]

POOJA DHAR [R-1],
MADHUSMITA BORA [R-2],
GURMEET SINGH MAKKER
[R-4], YASH PAL DHINGRA
[R-5], J S WAD AND CO [R-6],
AADITYA ANIRUDDHA
PANDE [R-3],
a [R-7], [R-8], [R-9] |
| 91.9 Connected
SLP(C) No. 15711/2019
IX | MALVANI LAXMINARAYAN SAHAKARI GRIHANIRMAN
SANSTHA (MARYADIT) THR. ITS SECRETARY

<i>Versus</i>
THE BOMBAY ENVIRONMENTAL ACTION GROUP
AND ORS. | DR. R.R. DESHPANDE AND
ASSOCIATES [P-1]

POOJA DHAR [R-1],
MADHUSMITA BORA [R-2],
SACHIN PATIL [R-3],
GURMEET SINGH MAKKER
[R-4], J S WAD AND CO [R-6],
AADITYA ANIRUDDHA
PANDE [R-7], [R-8],
a [R-9] |

**DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 2**

**FOR
FOR EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT ON IA 74768/2019
IA No. 74768/2019 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**

91.1 **Connected**
0 SLP(C) No. 15703/2019
IX

MALVANI ANAND DEEP SAHAKARI GRIHANIRMAN
SANSTHA (MARAYADIT)

DR. R.R. DESHPANDE AND
ASSOCIATES [P-1]

Versus

THE BOMBAY ENVIRONMENTAL ACTION GROUP
AND ORS.

POOJA DHAR [R-1],
MADHUSMITA BORA [R-2],
GURMEET SINGH MAKKER
[R-4], YASH PAL DHINGRA
[R-5], J S WAD AND CO [R-6],
AADITYA ANIRUDDHA
PANDE [R-3],
a [R-7], [R-8], [R-9]

**FOR
FOR EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT ON IA 74823/2019
IA No. 74823/2019 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**

91.1 **Connected**
1 Diary No. 15246-2021
IX

VINODCHANDRA HARKHLAL GANDHI

ANAND DILIP LANDGE [P-1]

Versus

THE STATE OF MAHARASHTRA AND ORS.

**IA No.87405/2021-CONDONATION OF DELAY IN
FILING and IA No.87406/2021-EXEMPTION FROM
FILING C/C OF THE IMPUGNED JUDGMENT and
IA No.87408/2021-EXEMPTION**

**FROM FILING O.T. and IA No.87403/2021-
PERMISSION TO FILE PETITION (SLP/TP/WP/..)**

**IA No. 87405/2021 - CONDONATION OF DELAY IN
FILING**

**IA No. 87406/2021 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**

**IA No. 87408/2021 - EXEMPTION FROM FILING
O.T.**

**IA No. 87403/2021 - PERMISSION TO FILE
PETITION (SLP/TP/WP/..)**

92 Diary No. 18516-2019
XI

THE STATE OF UTTAR PRADESH

HARISH PANDEY [P-1]

Versus

NEERAJ KUMAR PANDEY AND ORS.

CHARU AMBWANI [CAVEAT],
TOM JOSEPH [R-1], SANJAY
RASTOGI [R-2], [IMPL],
ANKIT GOEL [R-3], [R-4],
[R-5]
VINOD KUMAR TEWARI
[IMPL], VARINDER KUMAR
a SHARMA [IMPL], VAIBHAV
MANU SRIVASTAVA [IMPL],
TEJASWI KUMAR PRADHAN
[IMPL], SHASHI KIRAN
[IMPL], SATYAJEET KUMAR
[CAVEAT], [IMPL], SATISH
PANDEY

**DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 2**

a [IMPL], SANDEEP JINDAL
[IMPL], ROBIN KHOKHAR
[IMPL], RAMESHWAR
PRASAD GOYAL [IMPL],
PANKAJ SHARMA [IMPL],
MANJU JETLEY [IMPL],
LOKESH KUMAR
CHOUDHARY
a [IMPL], FUZAIL AHMAD
AYYUBI [IMPL], DHANANJAI
JAIN [CAVEAT], [IMPL],
ANZU. K. VARKEY [IMPL],
AMIT PAWAN [IMPL],
AKSHAT SRIVASTAVA [IMPL]
PARUL
a SHUKLA [IMPL], [INT]

**IA No. 63156/2022 - APPLICATION FOR
TAGGING/DETAGGING
IA No. 60738/2022 - APPLICATION FOR
TAGGING/DETAGGING
IA No. 45246/2021 - APPROPRIATE
ORDERS/DIRECTIONS
IA No. 105891/2019 - CONDONATION OF DELAY
IN FILING
IA No. 105893/2019 - CONDONATION OF DELAY
IN REFILEING / CURING THE DEFECTS
IA No. 44631/2021 - EARLY HEARING
APPLICATION
IA No. 130524/2021 - EXEMPTION FROM FILING
AFFIDAVIT
IA No. 93851/2022 - EXEMPTION FROM FILING
O.T.
IA No. 16103/2020 - EXEMPTION FROM FILING
O.T.
IA No. 63407/2022 - EXEMPTION FROM FILING
O.T.
IA No. 105896/2019 - EXEMPTION FROM FILING
O.T.
IA No. 25784/2020 - EXEMPTION FROM FILING
O.T.
IA No. 194069/2019 - INTERVENTION
APPLICATION
IA No. 145765/2019 - INTERVENTION
APPLICATION
IA No. 154183/2019 -
INTERVENTION/IMPLEADMENT
IA No. 196246/2019 -
INTERVENTION/IMPLEADMENT
IA No. 25783/2020 -
INTERVENTION/IMPLEADMENT
IA No. 59337/2022 -
INTERVENTION/IMPLEADMENT
IA No. 102995/2022 -
INTERVENTION/IMPLEADMENT
IA No. 153235/2019 -
INTERVENTION/IMPLEADMENT
IA No. 195481/2019 -
INTERVENTION/IMPLEADMENT
IA No. 25638/2020 -
INTERVENTION/IMPLEADMENT
IA No. 164386/2021 -
INTERVENTION/IMPLEADMENT**

**DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 2**

**IA No. 152913/2019 -
INTERVENTION/IMPLEADMENT
IA No. 91064/2022 -
INTERVENTION/IMPLEADMENT
IA No. 152690/2019 -
INTERVENTION/IMPLEADMENT
IA No. 169532/2019 -
INTERVENTION/IMPLEADMENT
IA No. 13627/2020 -
INTERVENTION/IMPLEADMENT
IA No. 130518/2021 -
INTERVENTION/IMPLEADMENT
IA No. 87348/2022 -
INTERVENTION/IMPLEADMENT
IA No. 169015/2019 -
INTERVENTION/IMPLEADMENT
IA No. 10495/2020 -
INTERVENTION/IMPLEADMENT
IA No. 144586/2019 -
INTERVENTION/IMPLEADMENT
IA No. 168343/2019 -
INTERVENTION/IMPLEADMENT
IA No. 7622/2020 -
INTERVENTION/IMPLEADMENT
IA No. 63405/2022 -
INTERVENTION/IMPLEADMENT
IA No. 155788/2019 -
INTERVENTION/IMPLEADMENT
IA No. 1030/2020 -
INTERVENTION/IMPLEADMENT
IA No. 162310/2022 -
INTERVENTION/IMPLEADMENT
IA No. 154936/2019 -
INTERVENTION/IMPLEADMENT
IA No. 198778/2019 -
INTERVENTION/IMPLEADMENT
IA No. 105728/2022 -
INTERVENTION/IMPLEADMENT
IA No. 26197/2020 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

92.1 **Connected**
W.P.(C) No. 442/2020
X

NISAR AHAMAD ANSARI AND ORS.

PARMINDER SINGH
BHULLAR

Versus

THE STATE OF UTTAR PRADESH AND ANR.
**FOR ADMISSION and IA No.45719/2020-
EXEMPTION FROM FILING O.T.**

92.2 **Connected**
W.P.(C) No. 604/2022
X

PRADEEP KUMAR GAUTAM AND ORS.

SANJAY RASTOGI

Versus

STATE OF U.P. AND ANR.
**FOR ADMISSION
IA No. 109759/2022 - EXEMPTION FROM FILING
O.T.
IA No. 109760/2022 - PERMISSION TO FILE
LENGTHY LIST OF DATES**

92.3 **Connected**
W.P.(C) No. 926/2022
X

VINOD KUMAR AND ORS.

SANDEEP JINDAL

**DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 2**

Versus

STATE OF U.P. AND ANR.

**FOR ADMISSION and IA No.156898/2022-
EXEMPTION FROM FILING O.T. and IA
No.156897/2022-PERMISSION TO FILE LENGTHY
LIST OF DATES**

92.4 **Connected**
W.P.(C) No. 1357/2019
X

LALIT MOHAN GUPTA AND ORS.

NIRANJAN SAHU [P-4], [P-9],
[P-10], [P-15], [P-25], [P-29],
[P-30], [P-42]

Versus

THE STATE OF UTTAR PRADESH AND ORS.

HARISH PANDEY [R-1],
RAKESH MISHRA [R-3]

**FOR ADMISSION and IA No.173587/2019-
EXEMPTION FROM FILING O.T.**

92.5 **Connected**
W.P.(C) No. 304/2020
X

DEEPTI TYAGI AND ORS.

VIVEK JAIN , NIKHIL JAIN
[P-1], UDITA SINGH [P-4]

Versus

THE STATE OF UTTAR PRADESH AND ORS.

SANJEEV MALHOTRA [IMPL],
CHAND QURESHI [IMPL]

**IA No. 164916/2021 - APPLICATION FOR
PERMISSION**

**IA No. 164781/2021 - APPLICATION FOR
PERMISSION**

**IA No. 62914/2022 - APPLICATION FOR
TAGGING/DETAGGING**

**IA No. 10709/2023 - DISCHARGE OF ADVOCATE
ON RECORD**

**IA No. 106064/2022 - DISCHARGE OF ADVOCATE
ON RECORD**

**IA No. 25755/2020 - EX-PARTE AD-INTERIM
RELIEF**

**IA No. 25754/2020 - EXEMPTION FROM FILING
O.T.**

**IA No. 17455/2023 -
INTERVENTION/IMPLEADMENT**

**IA No. 163631/2023 -
INTERVENTION/IMPLEADMENT**

**IA No. 107710/2022 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

92.6 **Connected**
W.P.(C) No. 441/2020
X

ARVIND KUMAR SHUKLA AND ORS.

PIYUSH DWIVEDI , PUSHKAR
SHARMA [P-1]

Versus

THE STATE OF UTTAR PRADESH AND ORS.

**IA No. 45424/2020 - EX-PARTE AD-INTERIM
RELIEF**

**IA No. 45423/2020 - EXEMPTION FROM FILING
O.T.**

92.7 **Connected**
W.P.(C) No. 435/2020
X

AMIT KUMAR MISHRA AND ORS.

ROHIT SINGH

Versus

THE STATE OF UTTAR PRADESH AND ANR.

**IA No. 44854/2020 - EXEMPTION FROM FILING
O.T.**

**DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 2**

92.8 Connected W.P.(C) No. 1037/2020 X	SHWETA TYAGI AND ORS. <i>Versus</i> THE STATE OF UTTAR PRADESH AND ORS. IA No. 65421/2022 - APPLICATION FOR TAGGING/DETAGGING IA No. 90000/2020 - EXEMPTION FROM FILING AFFIDAVIT IA No. 131154/2021 - INTERVENTION/IMPLEADMENT	SATISH PANDEY , PUSHKAR SHARMA [P-1]
92.9 Connected W.P.(C) No. 670/2020 X	DINESH KUMAR AND ORS. <i>Versus</i> STATE OF U.P. AND ANR. IA No. 61749/2020 - EXEMPTION FROM FILING AFFIDAVIT	TOM JOSEPH
92.1 0 Connected W.P.(C) No. 1043/2020 X	AVNISH YADAV AND ORS. <i>Versus</i> THE STATE OF UTTAR PRADESH AND ORS. IA No. 90290/2020 - EXEMPTION FROM FILING AFFIDAVIT	SATISH PANDEY
92.1 1 Connected W.P.(C) No. 29/2021 X	JAVED HUSAIN ANSARI AND ORS. <i>Versus</i> STATE OF U.P. AND ANR. FOR ADMISSION and IA No.3497/2021- EXEMPTION FROM FILING O.T. and IA No.3498/2021-EXEMPTION FROM FILING AFFIDAVIT	SANJAY RASTOGI
92.1 2 Connected W.P.(C) No. 1117/2021 X	ANURAG TIWARI AND ORS. <i>Versus</i> STATE OF UTTAR PRADESH AND ORS. IA No. 129570/2021 - EXEMPTION FROM FILING AFFIDAVIT IA No. 129573/2021 - EXEMPTION FROM FILING O.T.	SANDEEP JINDAL
92.1 3 Connected W.P.(C) No. 569/2023 X	AJAY KUMAR PAL AND ORS. <i>Versus</i> STATE OF U.P. AND ORS.	UDITA SINGH
92.1 4 Connected W.P.(C) No. 206/2024 X	PRAMOD KUMAR AND ORS. <i>Versus</i> STATE OF U.P. AND ORS. FOR ADMISSION and IA No.75294/2024- EXEMPTION FROM FILING O.T.	KISALAYA SHUKLA

**DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 2**

93	SLP(C) No. 24758/2019 IX	PRINCIPAL D.Y. PATIL PRATISHTHANS D.Y. PATIL COLLEGE OF ENGG. AND TECHNOLOGY AND ANR. <i>Versus</i> NILIMA SHARAD VATKAR AND ORS.	M. Y. DESHMUKH AADITYA ANIRUDDHA PANDE [R-2], [R-3], HARISH PANDEY [R-4]
IA No. 148085/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT IA No. 148086/2019 - EXEMPTION FROM FILING O.T.			
93.1	Connected SLP(C) No. 4536-4538/2021 IX	MAHATMA GANDHI SHIKSHAN MANDAL CHOPDA AND ANR. <i>Versus</i> BHUSHAN SHANTARAM PATIL AND ORS.	SUNIL KUMAR VERMA SHIVAJI M. JADHAV [CAVEAT] [CAVEAT] [CAVEAT], AADITYA ANIRUDDHA PANDE [R-5], [R-6], [R-7]
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 95357/2020 FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 36809/2021 FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 71198/2022 FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 174223/2024 IA No. 174223/2024 - APPROPRIATE ORDERS/DIRECTIONS IA No. 95357/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT IA No. 71198/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES IA No. 36809/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES			
94	W.P.(C) No. 994/2019 PIL-W	SAMASTHA KERALA JAMIATHUL ULEMA AND ANR. <i>Versus</i> UNION OF INDIA	ZULFIKER ALI P. S ARVIND KUMAR SHARMA [R-1]
IA No. 115886/2019 - STAY APPLICATION			
94.1	Connected W.P.(C) No. 1136/2019 PIL-W	MUSLIM ADVOCATES ASSOCIATION <i>Versus</i> UNION OF INDIA	SURESHAN P.
FOR ADMISSION and IA No.135147/2019-STAY APPLICATION IA No. 135147/2019 - STAY APPLICATION			
94.2	Connected W.P.(C) No. 1004/2019 X	SAYYED FAROOQ AND ANR. <i>Versus</i> UNION OF INDIA	RAVINDRA SADANAND CHINGALE
FOR ADMISSION and IA No.117264/2019-STAY APPLICATION			

DAILY CAUSE LIST FOR DATED : 22-10-2024

COURT NO. : 2

IA No. 117264/2019 - STAY APPLICATION

94.3 **Connected**
W.P.(C) No. 213/2020
PIL-W

EDARA E SHARIA AND ANR.

IRFAN AHMED

Versus

UNION OF INDIA AND ANR.

**IA No. 198575/2019 - EX-PARTE AD-INTERIM
RELIEF**

**IA No. 198576/2019 - EXEMPTION FROM FILING
O.T.**

94.4 **Connected**
W.P.(C) No. 378/2020
PIL-W

NOORBEENA RASHEED P.K.

MEENA C. R.

Versus

UNION OF INDIA

IA No. 35316/2020 - STAY APPLICATION

94.5 **Connected**
W.P.(C) No. 1083/2019
PIL-W

JAMIAT ULAMA I HIND AND ANR.

EJAZ MAQBOOL

Versus

UNION OF INDIA AND ANR.

OMPRAKASH AJITSINGH
PARIHAR [INT]

**IA No. 17990/2024 - APPLICATION FOR
CONDONATION OF DELAY IN FILING THE
APPLICATION FOR SETTING ASIDE THE
ABATEMENT**

**IA No. 9256/2024 - APPLICATION FOR
CONDONATION OF DELAY IN FILING THE
APPLICATION FOR SETTING ASIDE THE
ABATEMENT**

**IA No. 268472/2023 - APPLICATION FOR
SUBSTITUTION**

IA No. 127376/2019 - EX-PARTE STAY

**IA No. 164157/2019 - INTERVENTION
APPLICATION**

94.6 **Connected**
W.P.(C) No. 1152/2019
PIL-W

MOHAMMAD SAYEED NOORI

Versus

UNION OF INDIA

94.7 **Connected**
W.P.(C) No. 1175/2019
PIL-W

JAMAT E AHLE SUNNAT KARNATAKA AND ANR.

SHAKIL AHMAD SYED [P-1],
[P-2]

Versus

UNION OF INDIA AND ANR.

FOR EX-PARTE STAY ON IA 141557/2019

IA No. 141557/2019 - EX-PARTE STAY

94.8 **Connected**
W.P.(C) No. 1319/2019
PIL-W

SEERATH UN NABI ACADEMY

SATYA MITRA

Versus

UNION OF INDIA

FOR ADMISSION

**DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 2**

94.9	Connected W.P.(C) No. 1300/2019 PIL-W	ALL INDIA MUSLIM PERSONAL LAW BOARD AND ANR. <i>Versus</i> UNION OF INDIA	FUZAIL AHMAD AYYUBI [P-1]
94.1	Connected W.P.(C) No. 96/2024 X	AMIR RASHADI MADANI <i>Versus</i> UNION OF INDIA FOR ADMISSION	MOHD. IRSHAD HANIF
95	C.A. No. 7479/2019 XVII	SECURITIES AND EXCHANGE BOARD OF INDIA <i>Versus</i> RAKESH KATHOTIA AND ORS. IA No. 139621/2019 - EX-PARTE STAY	K J JOHN AND CO BIJOY KUMAR JAIN [R-1], [R-2], [R-3], [R-4], [R-5], [R-6], [R-8]
95.1	Connected C.A. No. 1299-1303/2020 XVII	SECURITIES AND EXCHANGE BOARD OF INDIA <i>Versus</i> SANJAY JETHALAL SONI AND ORS. FOR FOR STAY APPLICATION ON IA 25162/2020 IA No. 25162/2020 - STAY APPLICATION	AMRITA SINGH [P-1] AARTHI RAJAN [R-1], [R-2], [R-4], [R-7]
95.2	Connected C.A. No. 864/2021 XVII	RAJESH AGRAWAL AND ORS. <i>Versus</i> SECURITIES AND EXCHANGE BOARD OF INDIA AND ORS. FOR FOR STAY APPLICATION ON IA 34825/2020 FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 34826/2020 IA No. 34826/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT IA No. 34825/2020 - STAY APPLICATION	DINKAR KALRA K ASHAR & CO. [R-1]
95.3	Connected C.A. No. 2930/2020 XVII	SECURITIES AND EXCHANGE BOARD OF INDIA <i>Versus</i> ASHLESH GUNVANTBHAI SHAH IA FOR STAY APPLICATION ON IA 74464/2020 FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 74468/2020 IA No. 74468/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT IA No. 74464/2020 - STAY APPLICATION	AMRITA SINGH [P-1] UNUC LEGAL LLP [CAVEAT]

DAILY CAUSE LIST FOR DATED : 22-10-2024

COURT NO. : 2

- | | | |
|---|--|--|
| 95.4 Connected
C.A. No.
3105-3109/2020
XVII | SECURITIES AND EXCHANGE BOARD OF INDIA

<i>Versus</i>
AMUL GAGABHAI DESAI
FOR
FOR STAY APPLICATION ON IA 88390/2020
FOR FILING C/C OF THE TRIAL CT. JUDGMENT
ON IA 88391/2020
IA No. 88391/2020 - FILING C/C OF THE TRIAL
CT. JUDGMENT
IA No. 88390/2020 - STAY APPLICATION | AMRITA SINGH [P-1] |
| 95.5 Connected
C.A. No. 3071/2020
XVII | SECURITIES AND EXCHANGE BOARD OF INDIA

<i>Versus</i>
VIPUL VIRENDRA KUMAR PATEL
IA
FOR STAY APPLICATION ON IA 86423/2020
FOR EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT ON IA 86425/2020
IA No. 86425/2020 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT
IA No. 86423/2020 - STAY APPLICATION | AMRITA SINGH [P-1]

UNUC LEGAL LLP [R-1] |
| 95.6 Connected
C.A. No.
3080-3082/2020
XVII | SECURITIES AND EXCHANGE BOARD OF INDIA

<i>Versus</i>
SANJAY JETHALAL SONI AND ORS.
IA
FOR EX-PARTE STAY ON IA 87018/2020
FOR EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT ON IA 87020/2020
IA No. 87018/2020 - EX-PARTE STAY
IA No. 87020/2020 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT | AMRITA SINGH [P-1]

AARTHI RAJAN [R-1], [R-2],
[R-4] |
| 95.7 Connected
C.A. No.
7564-7566/2019
XVII | SECURITIES AND EXCHANGE BOARD OF INDIA

<i>Versus</i>
MURALI SRINIVASAN VENKATRAMAN
FOR
FOR STAY APPLICATION ON IA 147579/2019
IA No. 147579/2019 - STAY APPLICATION | K J JOHN AND CO |
| 95.8 Connected
C.A. No. 7679/2019
XVII | SECURITIES AND EXCHANGE BOARD OF INDIA

<i>Versus</i>
SHILPA AMIT KOTIA AND ORS.
FOR
FOR STAY APPLICATION ON IA 151021/2019
IA No. 151021/2019 - STAY APPLICATION | K ASHAR & CO. [P-1]

SONAL JAIN [R-1], [R-2],
[R-3], [R-4], [R-5] |

DAILY CAUSE LIST FOR DATED : 22-10-2024

COURT NO. : 2

- 95.9 **Connected**
C.A. No. 9576/2019
XVII
- SECURITIES AND EXCHANGE BOARD OF INDIA
- K ASHAR & CO. [P-1]
- Versus*
- PREMIER CAPITAL SERVICES LTD. AND ORS.
- DINKAR KALRA [R-2], [R-3],
[R-4], [R-5], [R-6], [R-7], [R-8],
[R-10], [R-12], [R-13]
- FOR
FOR STAY APPLICATION ON IA 195986/2019
IA No. 195986/2019 - STAY APPLICATION**
- 95.1 **Connected**
0 C.A. No. 3024/2020
XVII
- SECURITIES AND EXCHANGE BOARD OF INDIA
- AMRITA SINGH [P-1]
- Versus*
- PARESH RAMJIBHAI CHAUHAN
- UNUC LEGAL LLP [R-1]
- IA
FOR STAY APPLICATION ON IA 84734/2020
FOR EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT ON IA 84735/2020
IA No. 84735/2020 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT
IA No. 84734/2020 - STAY APPLICATION**
- 95.1 **Connected**
1 C.A. No.
8270-8279/2022
XVII
- SECURITIES AND EXCHANGE BOARD OF INDIA
- K J JOHN AND CO
- Versus*
- DOLLEX CAPITAL AND FINANCE PVT. LTD. AND ORS.
- NIKHIL JAIN [R-1], [R-2],
[R-5], [R-6], [R-7], [R-8], [R-9],
[R-10], [R-11], [R-12], [R-13],
[R-14], [R-15], [R-16], [R-17],
[R-18], [R-19], [R-20],
a [R-21], [R-22], [R-23], [R-24],
[R-25], [R-26]
- IA No. 133780/2022 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT
IA No. 133779/2022 - STAY APPLICATION**
- 96 SLP(C) No. 24189/2019
XII
- M/S EMAYAM ENTERPRISES AND ORS.
- ANISH R. SHAH
- Versus*
- CENTRAL BANK OF INDIA AND ORS.
- J S WAD AND CO [R-1], UDIT
KISHAN AND ASSOCIATES
[R-2]
- IA No. 159977/2019 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**
- 96.1 **Connected**
SLP(C) No.
12182-12183/2020
XII
- CENTRAL BANK OF INDIA
- J S WAD AND CO
- Versus*
- P.K. RADHAKRISHNAN AND ORS.
- K. V. VIJAYAKUMAR [R-2],
[R-3], [R-4]
- FOR
FOR CLARIFICATION/DIRECTION ON IA
159728/2022
IA No. 159728/2022 - CLARIFICATION/DIRECTION**

DAILY CAUSE LIST FOR DATED : 22-10-2024

COURT NO. : 2

- 96.2 **Connected**
SLP(C) No. 20473/2024
III
ADITYA BIRLA FINANCE LIMITED
J S WAD AND CO
Versus
MANGLESH CHAMPAKLAL GANDHI AND ORS.
FOR ADMISSION
- 97 SLP(C) No. 27776/2019
XI-A
THE STATE OF ODISHA AND ORS.
NIRANJAN SAHU [P-1], [P-2],
[P-3]
Versus
SHAW WALLACE AND CO. LTD. AND ANR.
AKSHAT KUMAR [R-1]
- 97.1 **Connected**
Diary No. 46714-2019
XI-A
THE STATE OF ODISHA AND ANR.
VAIBHAV MANU
SRIVASTAVA [R-1]
Versus
SOUTHERN AGRIFURANE INDUSTRIES (P) LTD. AND
ANR.
**FOR CONDONATION OF DELAY IN FILING ON IA
5995/2020
FOR EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT ON IA 6001/2020
FOR EXEMPTION FROM FILING O.T. ON IA
73670/2020
IA No. 5995/2020 - CONDONATION OF DELAY IN
FILING
IA No. 6001/2020 - EXEMPTION FROM FILING C/C
OF THE IMPUGNED JUDGMENT
IA No. 73670/2020 - EXEMPTION FROM FILING
O.T.**
- 97.2 **Connected**
SLP(C) No. 7968/2020
XI-A
EXCISE COMMISSIONER ORISSA AND ORS.
SHOVAN MISHRA [R-1]
Versus
M/S SKOL BREWERIES LTD.
- 97.3 **Connected**
SLP(C) No. 7959/2021
XI-A
THE STATE OF ODISHA AND ORS.
PRAKASH RANJAN NAYAK
[P-1], [P-2], [P-3], [P-4]
Versus
M/S FIREWATER DISTILLERIES PVT. LTD. (CHANGED
NAME OF M/S SHAKTI DISTILLERIES PVT. LTD.)
KEDAR NATH TRIPATHY [R-1]
**FOR
FOR EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT ON IA 70251/2021
IA No. 70251/2021 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**
- 98 SLP(C) No.
4924-4925/2020
IV-A
THE COMMISSIONER BENGALURU DEVELOPMENT
AUTHORITY
ANKUR S. KULKARNI
Versus
P.G. BELLIAPPA
PAI AMIT [CAVEAT]
**IA No. 59507/2022 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**
- 98.1 **Connected**
SLP(C) No. 19192/2021
IV-A
BANGALORE DEVELOPMENT AUTHORITY AND ANR.
ANKUR S. KULKARNI
Versus
MUNIANJANAPPA AND ORS.
V. N. RAGHUPATHY [R-3]

DAILY CAUSE LIST FOR DATED : 22-10-2024

COURT NO. : 2

**IA No. 52465/2022 - PERMISSION TO PLACE
ADDITIONAL FACTS AND GROUNDS**

99 SLP(C) No.
9368-9369/2020
IX

UNIVERSITY GRANTS COMMISSION

RAMESHWAR PRASAD
GOYAL

Versus

SURESH AND ORS.

LAMBAT AND ASSOCIATES
[CAVEAT], [INT], AADITYA
ANIRUDDHA PANDE [R-3],
[R-4], [R-16], VANDANA
SEHGAL [CAVEAT], [R-1],
[R-6], [R-7], [R-8], [R-9],
a [R-10], [R-11], [R-12], [R-13],
[R-14], [R-15]
ATUL BABASAHEB DAKH
[INT], [IMPL], ASHOK
KUMAR GUPTA II [IMPL]
VATSALYA VIGYA [INT]

**NMD MATTER FOR FINAL DISPOSAL.
IA No. 236368/2023 - EXEMPTION FROM FILING
O.T.
IA No. 99958/2022 - EXEMPTION FROM FILING
O.T.
IA No. 236367/2023 - INTERVENTION
APPLICATION
IA No. 134864/2022 - INTERVENTION
APPLICATION
IA No. 99380/2022 -
INTERVENTION/IMPLEADMENT
IA No. 120256/2022 - WITHDRAWAL OF CASE /
APPLICATION**

100 C.A. No. 3074/2020
XVII

M/S ADVANT NAVIS BUSINESS PARK

MAYANK PANDEY [P-1]

Versus

MAHESH CHANDRA SAXENA AND ORS.

SANJAY KUMAR VISEN [R-1],
SUDEEP KUMAR [R-2], [R-3],
BINAY KUMAR DAS [R-4],
KHAITAN & CO. [R-5]

**IA No. 86571/2020 - EX-PARTE STAY
IA No. 86573/2020 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT
IA No. 165048/2022 - EXEMPTION FROM FILING
O.T.
IA No. 86574/2020 - EXEMPTION FROM FILING
O.T.**

100. **Connected**
1 C.A. No. 5722/2021
XVII

M/S NOIDA GOLF COURSE SOCIETY

VISHNU SHARMA

Versus

VIKRANT TONGAD AND ORS.

SRISHTI AGNIHOTRI [R-1],
GURMEET SINGH MAKKER
[R-2], N. VISAKAMURTHY
[R-4], PRADEEP MISRA [R-5]

101 C.A. No.
4026-4027/2020
XVII

NATIONAL HIGHWAYS AUTHORITY OF INDIA

P. V. YOGESWARAN

Versus

THIRU. S. MATHIVANAN AND ANR.

DAILY CAUSE LIST FOR DATED : 22-10-2024

COURT NO. : 2

IA No. 129674/2020 - APPLICATION FOR PERMISSION

IA No. 82576/2020 - STAY APPLICATION

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|-----|----------------------------|--|---|
| 102 | C.A. No. 894/2021
XVII | PRADEEP M.R AND ORS.

<i>Versus</i>
RAVINDRA BELEYUR AND ORS.

IA No. 29262/2021 - EX-PARTE STAY | A. KARTHIK

K. V. MOHAN [R-1], PALASH SINGHAI [R-2], SUJOY DATTA [R-3] |
| 103 | C.A. No. 3333/2020
XVII | M/S GHANARAM INFRA ENGINEERS PVT. LTD

<i>Versus</i>
THE STATE LEVEL ENVIRONMENTAL IMPACT ASSESSMENT AUTHORITY AND ORS.

IA No.99157/2020-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.99156/2020-STAY APPLICATION and IA No.99162/2020-EXEMPTION FROM FILING O.T. and IA No.99161/2020-EXEMPTION FROM FILING AFFIDAVIT and IA No.99163/2020-APPROPRIATE ORDERS/DIRECTIONS and IA No.99154/2020-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES IA No. 99163/2020 - APPROPRIATE ORDERS/DIRECTIONS IA No. 99161/2020 - EXEMPTION FROM FILING AFFIDAVIT IA No. 99157/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT IA No. 2597/2022 - EXEMPTION FROM FILING O.T. IA No. 99162/2020 - EXEMPTION FROM FILING O.T. IA No. 99154/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES IA No. 99156/2020 - STAY APPLICATION | RANJEETA ROHATGI [P-1]

SUDEEP KUMAR [R-1], [R-3], PRADEEP MISRA [R-2], [R-4], [R-5], [R-6], [R-7] |
| 104 | C.A. No. 3669/2020
XVII | SAYEEM ALI

<i>Versus</i>
VILLAGERS OF VILLAGE SAHAPUR AND ORS.

IA No. 115616/2020 - EX-PARTE STAY IA No. 115617/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT IA No. 115618/2020 - EXEMPTION FROM FILING O.T. | VIKRAMADITYA SINGH

SALVADOR SANTOSH REBELLO [R-3] |
| 105 | C.A. No. 3973/2020
XVII | SONIA RAJ SOOD

<i>Versus</i>
UNION OF INDIA AND ORS.

IA No. 132280/2020 - APPLICATION FOR PERMISSION | KUMUD LATA DAS [P-1]

SHASHANK SINGH [R-2], GURMEET SINGH MAKKER [R-1], [R-4], [R-5], [R-6], [R-7], [R-8]
CYRIL AMARCHAND MANGALDAS AOR [IMPL] |

**DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 2**

**IA No. 132279/2020 - EXEMPTION FROM
SERVING NOTICE
IA No. 47828/2022 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
IA No. 47824/2022 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
IA No. 128004/2020 - STAY APPLICATION**

- | | | | |
|-----|-------------------------------------|---|---|
| 106 | SLP(C) No.
3058-3059/2021
XVI | ANSAR HOSSAIN

<i>Versus</i>
MD. KAMALUDDIN BAIDYA AND ORS.

IA No. 87315/2024 - ADDITION / DELETION /
MODIFICATION PARTIES
IA No. 47942/2021 - APPLICATION FOR
VACATION OF INTERIM ORDER
IA No. 10507/2021 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT
IA No. 124734/2022 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
IA No. 47906/2021 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
IA No. 10509/2021 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES | ANWESHA SAHA [P-1]

ABHIJIT SENGUPTA
[CAVEAT], ASTHA SHARMA
[R-2], PINKY BEHERA [R-13] |
| 107 | Diary No. 2172-2021
IV-B | HARYANA SHEHRI VIKAS PRADHIKARAN (HSVP) AND
ORS.
<i>Versus</i>
AMAR SINGH

IA No. 34566/2021 - CONDONATION OF DELAY IN
FILING
IA No. 34567/2021 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT
IA No. 24263/2023 - EXEMPTION FROM FILING
O.T. | SAMAR VIJAY SINGH [P-1]

ABHIMANYU TEWARI [R-1] |
| 108 | SLP(C) No. 5253/2021
XIV | LALIT MOHAN AGGARWAL AND ANR.

<i>Versus</i>
ANDHRA BANK (NOW UNION BANK OF INDIA) AND
ORS.

IA No. 45870/2021 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT
IA No. 45871/2021 - EXEMPTION FROM FILING
O.T. | MANOJ SWARUP AND CO.

C. K. RAI [R-1], TUHIN [R-2],
RAM LAL ROY [R-3], [R-4] |
| 109 | SLP(C) No. 6496/2021
IV-A | BANGALORE DEVELOPMENT AUTHORITY AND ANR.

<i>Versus</i>
RUKKAMMA (DEAD) AND ORS. | ANIL KUMAR MISHRA-I [P-1]

ABDUL AZEEM KALEBUDDE
[CAVEAT], D. L.
CHIDANANDA [R-6], [R-6]
DIVYA SWAMI [INT] |
| 110 | SLP(C) No. 7846/2021
IV-A | SSJV PROJECTS PRIVATE LIMITED AND ORS.

<i>Versus</i>
CANARA BANK AND ORS. | ARJUN SINGH BHATI

RAJESH KUMAR GAUTAM
[R-1], UDAYADITYA
BANERJEE [R-2] |

**DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 2**

**IA No. 6999/2022 - APPLICATION FOR
TAGGING/DETAGGING
IA No. 69664/2021 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**

- | | | | |
|--|--|---|--|
| 110. | Connected
1 SLP(C) No. 7909/2021
IV-A | SSJV PROJECTS PRIVATE LIMITED AND ANR.

<i>Versus</i>
M/S ALLAHABAD BANK (NOW INDIAN BANK) | ARJUN SINGH BHATI

HIMANSHU MUNSHI [R-1] |
| 110. | Connected
2 SLP(C) No. 11594/2021
IV-A | GHATAPRABHA AGRO- FARMS PRIVATE LIMITED
AND ORS.

<i>Versus</i>
CANARA BANK AND ORS. | LAWYER S KNIT & CO

RAJESH KUMAR GAUTAM
[R-1], UDAYADITYA
BANERJEE [R-2] |
| FOR
FOR APPLICATION FOR TAGGING/DETAGGING
ON IA 7005/2022
IA No. 7005/2022 - APPLICATION FOR
TAGGING/DETAGGING | | | |
| 111 | C.A. No. 2224/2021
XVII | THE STATE OF UTTAR PRADESH

<i>Versus</i>
T.S. SINGH | KAMLENDRA MISHRA [P-1]

PRAGYA BAGHEL [R-1] |
| IA No. 59693/2023 - APPROPRIATE
ORDERS/DIRECTIONS
IA No. 69335/2021 - EX-PARTE STAY
IA No. 59695/2023 - EXEMPTION FROM FILING
O.T.
IA No. 70323/2021 - EXEMPTION FROM FILING
O.T.
IA No. 70322/2021 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES | | | |
| 111. | Connected
1 Diary No. 6304-2023
XVII | THE STATE OF UTTAR PRADESH

<i>Versus</i>
T.S. SINGH AND ANR. | KAMLENDRA MISHRA [P-1]

IA No. 67266/2023 - CONDONATION OF DELAY IN
FILING
IA No. 67267/2023 - CONDONATION OF DELAY IN
REFILING / CURING THE DEFECTS
IA No. 67269/2023 - EX-PARTE STAY
IA No. 67268/2023 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT |
| 112 | C.A. No.
2750-2752/2021
XVII | M/S. KRBL INDIA LTD.

<i>Versus</i>
LAKHWINDER SINGH AND ANR. | AKRITI CHAUBEY [P-1]

HIMANSHU SHARMA [R-1],
RICHKA KAPOOR [R-2] |
| IA No. 138674/2021 - APPLICATION FOR
PERMISSION
IA No. 77883/2021 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT | | | |

**DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 2**

**IA No. 77884/2021 - EXEMPTION FROM FILING
O.T.**

**IA No. 78590/2021 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

IA No. 77882/2021 - STAY APPLICATION

- | | | | |
|-----|-------------------------------|---|--|
| 113 | SLP(C) No. 10981/2021
XIV | STEEL AUTHORITY OF INDIA LTD.

<i>Versus</i>
M/S MOHAN STEELS LTD.

IA No. 83379/2021 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT
IA No. 46775/2023 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES | NEELAM SHARMA [P-1]

KRISHNA KUMAR SINGH
[R-1] |
| 114 | C.A. No. 4596/2021
XVII | BINAY KUMAR SINGHANIA

<i>Versus</i>
DIRECTORATE OF ECONOMIC OFFENCES AND ORS.

[ONLY I.A. NO. 49107/2023 IS LISTED UNDER
THIS ITEM]
IA No. 49107/2023 -
INTERVENTION/IMPLEADMENT | SHASHWAT TRIPATHI [P-1]

NANDINI SEN MUKHERJEE
[CAVEAT]
CHAND QURESHI [IMPL] |
| 115 | SLP(C) No. 19055/2021
IX | BHIWANDI NIZAMPUR CITY MUNICIPAL
CORPORATION

<i>Versus</i>
M/S. ANTONY WASTE HANDLING CELL PVT. LTD.

IA No. 149169/2021 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT
IA No. 149171/2021 - EXEMPTION FROM FILING
O.T. | SHIVAJI M. JADHAV

KUSH CHATURVEDI
[CAVEAT] |
| 116 | W.P.(C) No. 943/2021
PIL-W | ASHWINI KUMAR UPADHYAY

<i>Versus</i>
UNION OF INDIA AND ORS. | ASHWANI KUMAR DUBEY

ARVIND KUMAR SHARMA
[R-1], PRATEEK KUMAR [R-4]
SWATI GHILDIYAL [IMPL],
SUNNY CHOUDHARY [IMPL],
SHREEKANT NEELAPPA
TERDAL [IMPL], SHOVAN
MISHRA
a [IMPL], SAMEER
ABHYANKAR [IMPL],
PRASHANT SINGH [IMPL],
NISHE RAJEN SHONKER
[IMPL], MUKESH KUMAR
MARORIA [IMPL], KARAN
SHARMA [IMPL], K. ENATOLI
SEMA
a [IMPL], ASTHA SHARMA
[IMPL], ANAND SHANKAR
[IMPL], ABHISHEK ATREY
[IMPL], ABHIMANYU TEWARI
[IMPL], AADITYA
ANIRUDDHA PANDE [IMPL]
UPENDRA PRATAP
a SINGH [INT], DHAWAL
UNIYAL [INT] |

**DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 2**

Mr. Sanjay Hegde, Senior Advocate, Mr. Anas Tanwar, Advocate and Mr. Mrigank Prabhakar, Advocate, Mr. Vatsal Joshi, Advocate.

116. **Connected**
1 W.P.(C) No. 956/2020
PIL-W

FIROZ IQBAL KHAN

V. ELANCHEZHIAN

Versus

UNION OF INDIA AND ORS.

GURMEET SINGH MAKKER [R-1], AMRISH KUMAR [R-2], ANSHUMAN ASHOK [R-3], RAJAT ARORA [R-4], VISHNU SHANKAR JAIN [R-5] VISHAL PRASAD [IMPL], SHO VAN
a MISHRA [IMPL], PRASHANT SINGH [IMPL], MANJU JETLEY [IMPL] TALHA ABDUL RAHMAN [INT], SUVIDUTT M.S. [INT], SUNIL FERNANDES [INT], RAVI SHARMA [INT],
a RANJEETA ROHATGI [INT], PRATIK R. BOMBARDE [INT], NISHE RAJEN SHONKER [INT], MRIGANK PRABHAKAR [INT], HARSH KAUSHIK [INT], ANAS TANWIR [INT], ABHISHEK
a YADAV [INT]

**IA No. 91135/2020 - APPROPRIATE
ORDERS/DIRECTIONS**

IA No. 93533/2020 - CLARIFICATION/DIRECTION

**IA No. 96666/2020 - EARLY HEARING
APPLICATION**

**IA No. 90944/2020 - EXEMPTION FROM FILING
AFFIDAVIT**

**IA No. 93535/2020 - EXEMPTION FROM FILING
AFFIDAVIT**

**IA No. 94668/2020 - EXEMPTION FROM FILING
AFFIDAVIT**

**IA No. 92913/2020 - EXEMPTION FROM FILING
AFFIDAVIT**

**IA No. 91171/2020 - EXEMPTION FROM FILING
AFFIDAVIT**

**IA No. 91136/2020 - EXEMPTION FROM FILING
AFFIDAVIT**

**IA No. 105261/2020 - EXEMPTION FROM FILING
AFFIDAVIT**

**IA No. 94614/2020 - EXEMPTION FROM FILING
AFFIDAVIT**

**IA No. 91134/2020 - EXEMPTION FROM FILING
AFFIDAVIT**

**IA No. 94600/2020 - EXEMPTION FROM FILING
AFFIDAVIT**

**IA No. 94685/2020 - EXEMPTION FROM FILING
AFFIDAVIT**

**IA No. 98416/2020 - EXEMPTION FROM FILING
AFFIDAVIT**

**IA No. 92885/2020 - INITIATING CONTEMPT
PROCEEDINGS**

**IA No. 96664/2020 - INTERVENTION
APPLICATION**

DAILY CAUSE LIST FOR DATED : 22-10-2024

COURT NO. : 2

IA No. 94643/2020 - INTERVENTION APPLICATION
IA No. 96369/2020 - INTERVENTION APPLICATION
IA No. 94633/2020 - INTERVENTION APPLICATION
IA No. 95678/2020 - INTERVENTION APPLICATION
IA No. 108087/2020 - INTERVENTION APPLICATION
IA No. 95675/2020 - INTERVENTION APPLICATION
IA No. 95066/2020 - INTERVENTION APPLICATION
IA No. 94683/2020 - INTERVENTION/IMPLEADMENT
IA No. 98414/2020 - INTERVENTION/IMPLEADMENT
IA No. 94667/2020 - INTERVENTION/IMPLEADMENT
IA No. 94621/2020 - INTERVENTION/IMPLEADMENT
IA No. 105260/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

116. **Connected**
2 W.P.(Crl.) No. 391/2021
X

KAZEEM AHMAD SHERWANI

TALHA ABDUL RAHMAN

Versus

THE STATE OF UTTAR PRADESH AND ORS.

RUCHIRA GOEL [R-1], [R-2],
[R-3], [R-4], [R-5]
SHOVAN MISHRA [IMPL]

FOR
FOR EXEMPTION FROM FILING AFFIDAVIT ON IA
118377/2021
IA No. 118377/2021 - EXEMPTION FROM FILING
AFFIDAVIT

116. **Connected**
3 W.P.(C) No. 940/2022
PIL-W

SHAHEEN ABDULLA

DHARITRY PHOOKAN [P-1]

Versus

UNION OF INDIA AND ORS.

SHREEKANT NEELAPPA
TERDAL [R-2], MUKESH
KUMAR MARORIA [R-2],
PRASHANT SINGH [R-7],
[R-7], MILIND KUMAR [R-8],
SURBHI KAPOOR [R-15],
SWATI GHILDIYAL
a [R-16], NISHANT KUMAR
[R-17], PASHUPATHI NATH
RAZDAN [R-18], V. N.
RAGHUPATHY [R-21],
PUKHRAMBAM RAMESH
KUMAR [R-26], [R-26],
SIDDHESH SHIRISH
KOTWAL
a [R-28], ANANDO
MUKHERJEE [R-28], [R-28],
GAURAV KHANNA [R-30],
ASTHA SHARMA [R-36]
VISHNU SHANKAR JAIN
[IMPL], SRISHTI AGNIHOTRI
[IMPL], RUCHIRA

**DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 2**

a GOEL [IMPL], GURMEET SINGH MAKKER [IMPL], BIJU P RAMAN [IMPL], AWANISH SINHA [IMPL], ASHWANI BHARDWAJ [IMPL], ABHISHEK ATREY [IMPL], AADITYA ANIRUDDHA a PANDE [IMPL] SURENDER KUMAR GUPTA [INT], SUMIT TETERRWAL [INT], SHOUMENDU MUKHERJI [INT], PIYUSH BERIWAL [INT]

**FOR CLARIFICATION/DIRECTION ON IA
8752/2024**

- | | | | |
|-----------|--|---|--|
| 116.
4 | Connected
SLP(Crl) No. 5107/2023
II-C | BRINDA KARAT AND ANR.

<i>Versus</i>
STATE OF NCT OF DELHI AND ANR. | SYLONA MOHAPATRA

MUKESH KUMAR MARORIA
[R-1], [R-2] |
| 116.
5 | Connected
CONMT.PET.(C) No.
1111/2023 in W.P.(C)
No. 940/2022
PIL-W | ABU SOHEL

<i>Versus</i>
SRI AMARNATH K
IN W.P.(C) No. - 940/2022, | PULKIT AGARWAL |
| 116.
6 | Connected
CONMT.PET.(C) No.
1153/2023 in W.P.(C)
No. 943/2021
PIL-W | PKD NAMBIAR

<i>Versus</i>
SHAIK DARVESH SAHEB IPS AND ANR.
IN W.P.(C) No. - 943/2021,
FOR ADMISSION | PREETI SINGH |
| 116.
7 | Connected
Diary No. 41754-2023
PIL-W | JANA SENA PARTY

<i>Versus</i>
K.V. RAJENDRANATH REDDY AND ORS.
IN W.P.(C) No. - 943/2021, | PAI AMIT |
| 116.
8 | Connected
CONMT.PET.(C) No.
1235/2023 in W.P.(C)
No. 940/2022
PIL-W | AMITA SACHDEVA AND ORS.

<i>Versus</i>
UDHAYNIDHI STALIN AND ORS.
IN W.P.(C) No. - 940/2022,
FOR ADMISSION | VISHNU SHANKAR JAIN |
| 116.
9 | Connected
Diary No. 5793-2024
PIL-W | SHAHEEN ABDULLA

<i>Versus</i> | DHARITRY PHOOKAN |

**DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 2**

ASHOK JUNEJA

IN W.P.(C) No. - 940/2022,

116. **Connected**
10 W.P.(C) No. 788/2020
PIL-W

D.J. HALLI FEDERATION OF MASAAJID MADAARIS
AND WAKF INSTITUTIONS BANGALORE (NORTH)
TRUST (GUIDANCE)

ADEEL AHMED

Versus

UNION OF INDIA AND ORS.

V. N. RAGHUPATHY [R-3]
SHOVAN MISHRA [IMPL]

**IA No. 48329/2020 -
INTERVENTION/IMPLEADMENT**

**IA No. 50785/2020 -
INTERVENTION/IMPLEADMENT**

IA No. 72236/2020 - STAY APPLICATION

116. **Connected**
11 W.P.(C) No. 789/2020
PIL-W

ABDUL KUDDUS LASKAR

ADEEL AHMED

Versus

UNION OF INDIA AND ORS.

SHOVAN MISHRA [IMPL]

**IA No. 48338/2020 -
INTERVENTION/IMPLEADMENT**

**IA No. 50786/2020 -
INTERVENTION/IMPLEADMENT**

IA No. 72228/2020 - STAY APPLICATION

116. **Connected**
12 W.P.(C) No. 477/2020
PIL-W

PEACE PARTY AND ANR.

MRIGANK PRABHAKAR

Versus

UNION OF INDIA AND ORS.

SHOVAN MISHRA [IMPL]

IA No. 48986/2020 - EX-PARTE STAY

**IA No. 48987/2020 - EXEMPTION FROM FILING
O.T.**

**IA No. 51005/2020 -
INTERVENTION/IMPLEADMENT**

116. **Connected**
13 SLP(C) No. 6913/2021
XII-A

KHAJA AIJAZUDDIN

PETITIONER-IN-PERSON

Versus

THE CABINET SECRETARY GOVT. OF INDIA AND
ORS.

VENKAT PALWAI LAW
ASSOCIATES [R-1], DEVINA
SEHGAL [R-3], [R-4]

**FOR ADMISSION and I.R. and IA No.61254/2021-
EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT and IA No.61346/2021-
EXEMPTION FROM FILING AFFIDAVIT
and IA No.61255/2021-EXEMPTION FROM FILING
AFFIDAVIT and IA No.61345/2021-
INTERVENTION/IMPLEADMENT and IA
No.61253/2021-PERMISSION TO APPEAR AND
ARGUE
IN PERSON**

116. **Connected**
14 W.P.(C) No. 1265/2021
X

JAMIAT ULAMA-I-HIND AND ANR.

FARRUKH RASHEED [P-1]

Versus

DAILY CAUSE LIST FOR DATED : 22-10-2024

COURT NO. : 2

UNION OF INDIA AND ORS.

MUKESH KUMAR MARORIA
[R-3]
SHOVAN MISHRA [IMPL]

**FOR ADMISSION and IA No.150287/2021-
EXEMPTION FROM FILING O.T.**

116. **Connected**
15 W.P.(C) No. 24/2022
PIL-W

QURBAN ALI AND ANR.

DHARITRY PHOOKAN [P-1]

Versus

UNION OF INDIA AND ORS.

ARVIND KUMAR SHARMA
[R-1], MUKESH KUMAR
MARORIA [R-2], ABHISHEK
ATREY [R-3]
SHOVAN MISHRA [IMPL],
NISHANT KUMAR [IMPL],
DEVENDRA SINGH [IMPL],
a CHITRANSHUL A. SINHA
[IMPL], ASHUTOSH DUBEY
[IMPL]
VISHNU SHANKAR JAIN
[INT], T. R. B. SIVAKUMAR
[INT], MOHAMMED SADIQUE
T.A. [INT], MEHMOOD UMAR
a FARUQUI [INT], ABHISHEK
[INT]

**APPLICATION ON IA 30382/2023
IA No. 30382/2023 - INTERVENTION
APPLICATION**

116. **Connected**
16 W.P.(C) No. 80/2022
PIL-W

SG VOMBATKERE AND ORS.

Versus

UNION OF INDIA AND ORS.

ABHISHEK ATREY [R-2]
SHOVAN MISHRA [IMPL]

**FOR ADMISSION and IA No.17397/2022-
EXEMPTION FROM FILING O.T.**

116. **Connected**
17 CONMT.PET.(C) No.
776/2023 in W.P.(C) No.
940/2022
PIL-W

SHAHEEN ABDULLA

SUMITA HAZARIKA

Versus

RAJNISH SETH

AADITYA ANIRUDDHA
PANDE [R-1]

**IN W.P.(C) No. - 940/2022,
FOR APPROPRIATE ORDERS/DIRECTIONS ON IA
63957/2023
IA No. 63957/2023 - APPROPRIATE
ORDERS/DIRECTIONS**

116. **Connected**
18 Diary No. 11853-2023
PIL-W

SHAHEEN ABDULLA

SUMITA HAZARIKA

Versus

RAJNISH SETH

IN W.P.(C) No. - 940/2022,

116. **Connected**
19 W.P.(C) No. 515/2023
PIL-W

CHOLAYIL SASHIDHARAN

VISHNU KANT

Versus

DAILY CAUSE LIST FOR DATED : 22-10-2024

COURT NO. : 2

		UNION OF INDIA AND ORS. FOR ADMISSION and IA No.88202/2023-EXEMPTION FROM FILING O.T.	ANAND SHANKAR [R-4]
116. 20	Connected W.P.(C) No. 128/2024 PIL-W	VISHNU GUPTA <i>Versus</i> UNION OF INDIA AND ORS. FOR ADMISSION	ANANTHA NARAYANA M.G.
116. 21	Connected W.P.(C) No. 200/2024 X	MUHAMMAD JAMEEL MERCHANT <i>Versus</i> THE STATE OF MAHARASHTRA AND ORS. FOR ADMISSION and IA No.73936/2024-EX-PARTE STAY and IA No.73938/2024-EXEMPTION FROM FILING O.T.	EJAZ MAQBOOL
117	SLP(C) No. 15811/2021 XII	OLYMPIA TECH PARK (CHENNAI) PRIVATE LIMITED <i>Versus</i> N.S. SRINIVASAN AND ORS. IA No. 127919/2021 - EXEMPTION FROM FILING AFFIDAVIT IA No. 127918/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT IA No. 38258/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES IA No. 146124/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES	PRATEEK K CHADHA AARTHI RAJAN [R-1], [R-2], [R-3], [R-4]
118	C.A. No. 6394/2021 XVII	GREEN GENE ENVIRO PROTECTION AND INFRASTRUCTURE PRIVATE LIMITED <i>Versus</i> POLLUTION CONTROL COMMITTEE, DADAR AND NAGAR HAVELI, SILVASSA IA No. 136581/2021 - STAY APPLICATION	CHARU MATHUR [P-1] SHREEKANT NEELAPPA TERDAL [R-1]
119	C.A. No. 6463/2021 XVII	HSM HOLDINGS PVT. LTD. <i>Versus</i> PRAVEEN AND ORS. IA No. 67089/2023 - EXEMPTION FROM FILING O.T. IA No. 138885/2021 - EXEMPTION FROM FILING O.T. IA No. 138882/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES IA No. 138880/2021 - STAY APPLICATION	AJIT SHARMA MAYURI RAGHUVANSHI [CAVEAT], SUDEEP KUMAR [R-6], KAMLENDRA MISHRA [R-4], [R-5], [R-7], [R-8], [R-9]
120	C.A. No. 424-427/2022 XVII-A	THE COMMISSIONER OF CENTRAL EXCISE CUSTOMS AND SERVICE TAX <i>Versus</i> M/S MOSONS EXTRACTIONS INDUSTRIAL ESTATE IA No. 9790/2022 - EX-PARTE STAY	GURMEET SINGH MAKKER [P-1] SOMIRAN SHARMA [R-1]

DAILY CAUSE LIST FOR DATED : 22-10-2024

COURT NO. : 2

IA No. 9791/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

121. SLP(C) No. 20912/2021 S JALAJA AND ORS. MRIGANK PRABHAKAR [P-1],
IV-A [P-2], [P-3]
Versus
UNION OF INDIA AND ORS. NISHIT AGRAWAL [CAVEAT],
[INT], ANIRUDH
SANGANERIA [CAVEAT], D. L.
CHIDANANDA [R-2]

IA No. 190967/2023 - INTERVENTION APPLICATION

IA No. 837/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

121. **Connected** H.S SOMASHEKAR MRIGANK PRABHAKAR [P-1]
1 SLP(C) No. 961/2022
IV-A
Versus
KARNATAKA INDUSTRIAL AREAS DEVELOPMENT BOARD AND ORS. ANIRUDH SANGANERIA
[CAVEAT]

121. **Connected** HENRY FERNANDES AND ORS.
2 Diary No. 1838-2022
IV-A
Versus
UNION OF INDIA AND ORS. NISHIT AGRAWAL [CAVEAT]

FOR ADMISSION and I.R. and IA No.208540/2023- EXEMPTION FROM FILING O.T. and IA No.197026/2023-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS

and IA No.196288/2023-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 197026/2023 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS
IA No. 208540/2023 - EXEMPTION FROM FILING O.T.

IA No. 196288/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

121. **Connected** PUTTAMMA AND ORS. GANESH KUMAR R.
3 SLP(C) No. 5048/2022
IV-A

Versus
THE STATE OF KARNATAKA AND ORS.

IA No. 41520/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

121. **Connected** H. PRABHANNA AND ANR. S-LEGAL ASSOCIATES
4 SLP(C) No. 19585/2022
IV-A

Versus
THE SPECIAL LAND ACQUISITION OFFICER AND ORS.

ANIRUDH SANGANERIA
[R-2], N. VISAKAMURTHY
[R-18], V. N. RAGHUPATHY
[R-20], [R-21], [R-22]

FOR ADMISSION and I.R.

IA No. 142742/2022 - EXEMPTION FROM FILING O.T.

121. **Connected** K. T. MOHAN DAS GANESH KUMAR R.
5 Diary No. 2324-2023
IV-A

**DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 2**

Versus

THE STATE OF KARNATAKA AND ORS.

V. N. RAGHUPATHY [R-1],
[R-1], ANIRUDH
SANGANERIA [R-2], [R-3]

**FOR
FOR CONDONATION OF DELAY IN FILING ON IA
18837/2023
IA No. 18837/2023 - CONDONATION OF DELAY IN
FILING**

122 C.A. No. 1377/2022
XVII

MUNICIPAL COUNCIL BHIWADI

NIDHI JASWAL [P-1]

Versus

SUMITRA DEVI AND ORS.

RAM NARESH YADAV [R-1],
SAMAR VIJAY SINGH [R-2],
TAHIR ASHRAF SIDDIQUI
[R-3], S. K. VERMA [R-4],
NIKHIL JAIN [R-5]
RAVI KUMAR TOMAR [IMPL]

**IA No. 16217/2022 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT
IA No. 35668/2024 - EXEMPTION FROM FILING
O.T.
IA No. 91031/2024 -
INTERVENTION/IMPLEADMENT
IA No. 35666/2024 - PERMISSION TO FILE
APPLICATION FOR DIRECTION
IA No. 16219/2022 - STAY APPLICATION**

122. **Connected**
1 C.A. No. 1228/2022
XVII

RAJASTHAN STATE INDUSTRIAL DEVELOPMENT
AND INVESTMENT CORPORATION LTD.

NIKHIL JAIN

Versus

HARYANA STATE POLLUTION CONTROL BOARD AND
ORS.

B. K. SATIJA [R-1], S. K.
VERMA [R-3], TAHIR ASHRAF
SIDDIQUI [R-5]

**FOR EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT ON IA 19330/2022
FOR STAY APPLICATION ON IA 19331/2022
IA No. 19330/2022 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT
IA No. 19331/2022 - STAY APPLICATION**

122. **Connected**
2 C.A. No. 1234/2022
XVII

THE STATE OF RAJASTHAN

NIDHI JASWAL [P-1]

Versus

SUMITRA DEVI AND ORS.

RAM NARESH YADAV [R-1],
SAMAR VIJAY SINGH [R-2],
TAHIR ASHRAF SIDDIQUI
[R-3], S. K. VERMA [R-4],
NIKHIL JAIN [R-5]

**FOR
FOR EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT ON IA 19453/2022
FOR STAY APPLICATION ON IA 19454/2022
FOR PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES ON IA
19455/2022
FOR PERMISSION TO FILE APPLICATION FOR
DIRECTION ON IA 35670/2024
FOR EXEMPTION FROM FILING O.T. ON IA
35675/2024**

**DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 2**

**IA No. 19453/2022 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**

**IA No. 35675/2024 - EXEMPTION FROM FILING
O.T.**

**IA No. 19455/2022 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

**IA No. 35670/2024 - PERMISSION TO FILE
APPLICATION FOR DIRECTION**

IA No. 19454/2022 - STAY APPLICATION

122. **Connected**
3 C.A. No. 1722/2022
XVII

BHIWADI JAL PRADUSHAN NIWARAN TRUST

UNUC LEGAL LLP

Versus

SUMITRA DEVI AND ORS.

RAM NARESH YADAV [R-1],
TAHIR ASHRAF SIDDIQUI
[R-2], SAMAR VIJAY SINGH
[R-3], S. K. VERMA [R-4],
NIKHIL JAIN [R-5]

**FOR PERMISSION TO FILE APPLICATION FOR
DIRECTION ON IA 58845/2024**

**FOR EXEMPTION FROM FILING O.T. ON IA
58846/2024**

**IA No. 58846/2024 - EXEMPTION FROM FILING
O.T.**

**IA No. 58845/2024 - PERMISSION TO FILE
APPLICATION FOR DIRECTION**

123 C.A. No. 894/2022
XVII

TWINSTAR TECHNOLOGIES LIMITED

KARUN MEHTA [P-1]

Versus

BANK OF MAHARASHTRA AND ORS.

ABHINAV AGRAWAL [R-1], S.
S. SHROFF [R-2], [R-3], [R-4],
[R-5], [R-6], [R-7], [R-8], [R-9],
[R-10], [R-11], [R-12], [R-13],
[R-14], CYRIL AMARCHAND
a MANGALDAS AOR [R-15]
SOUMIK GHOSAL [INT],
SHUBHANSHU GUPTA [INT],
RITESH KUMAR
CHOWDHARY [INT]

{Mention Memo}

**IA No. 129193/2023 - APPROPRIATE
ORDERS/DIRECTIONS**

IA No. 15778/2022 - EX-PARTE STAY

**IA No. 129173/2023 - INTERVENTION
APPLICATION**

**IA No. 22778/2022 - INTERVENTION
APPLICATION**

**IA No. 17567/2022 - INTERVENTION
APPLICATION**

**IA No. 70932/2023 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

**IA No. 15932/2022 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

123. **Connected**
1 C.A. No. 8418/2019
XVII

UNION OF INDIA AND ANR.

K. R. SASIPRABHU

Versus

VIDEOCON INDUSTRIES LIMITED AND ORS.

SOUMIK GHOSAL [CAVEAT],
S. S. SHROFF [R-1], P. K. JAIN
[R-3]

{Mention Memo}

**DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 2**

**FOR ADMISSION and IA No.168663/2019-STAY
APPLICATION[FOR DIRECTIONS]
IA No. 187796/2022 - APPLICATION FOR
PERMISSION
IA No. 6854/2020 - APPROPRIATE
ORDERS/DIRECTIONS
IA No. 175113/2019 - CLARIFICATION/DIRECTION
IA No. 168416/2022 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
IA No. 168663/2019 - STAY APPLICATION**

123. **Connected**
2 C.A. No. 512/2022
XVII

TWINSTAR TECHNOLOGIES LIMITED

KARUN MEHTA [P-1]

Versus

IFCI LIMITED AND ORS.

ABHIKALP PRATAP SINGH
[R-1], S. S. SHROFF [R-2],
[R-3], [R-4], [R-5], [R-6], [R-7],
[R-8], [R-9], [R-10], [R-11],
[R-12], [R-13], [R-14], CYRIL
a AMARCHAND MANGALDAS
AOR [R-15]
SONAKSHI MALHAN [IMPL],
PUKHRAMBAM RAMESH
KUMAR [IMPL]
SOUMIK GHOSAL [INT]

{Mention Memo}

**IA No. 87306/2022 - APPROPRIATE
ORDERS/DIRECTIONS
IA No. 13022/2022 - EX-PARTE STAY
IA No. 22773/2022 - INTERVENTION
APPLICATION
IA No. 106018/2022 -
INTERVENTION/IMPLEADMENT
IA No. 87304/2022 -
INTERVENTION/IMPLEADMENT
IA No. 13386/2022 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

123. **Connected**
3 C.A. No. 509/2022
XVII

TWIN STAR TECHNOLOGIES LIMITED

KARUN MEHTA

Versus

SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA
AND ORS.

SOUMIK GHOSAL [CAVEAT],
CYRIL AMARCHAND
MANGALDAS AOR [CAVEAT],
ABHINAV AGRAWAL [R-1], S.
S. SHROFF [R-2], [R-3], [R-4],
[R-5], [R-6], [R-7], [R-8],
a [R-9], [R-10], [R-11], [R-12],
[R-13], [R-14]

{Mention Memo}

**FOR
FOR EX-PARTE STAY ON IA 12964/2022
FOR PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES ON IA
13387/2022
IA No. 12964/2022 - EX-PARTE STAY
IA No. 13387/2022 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

123. **Connected**
4 C.A. No. 1307/2022
XVII

VENUGOPAL DHOOT

SOUMIK GHOSAL

**DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 2**

Versus

ABHIJIT GUHATHAKURTA AND ORS.

CYRIL AMARCHAND
MANGALDAS AOR [CAVEAT],
S. S. SHROFF [R-1], KARUN
MEHTA [R-3]

{Mention Memo}
**FOR APPLICATION FOR PERMISSION ON IA
21420/2022 FOR EXEMPTION FROM FILING C/C
OF THE IMPUGNED JUDGMENT ON IA
21442/2022**
**IA No. 21420/2022 - APPLICATION FOR
PERMISSION**
**IA No. 21442/2022 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**

124 SLP(C) No. 1657/2022
XII

THE CHURCH OF SOUTH INDIA TRUST
ASSOCIATION

SAURABH AJAY GUPTA

Versus

UNION OF INDIA AND ORS.

AMRISH KUMAR [R-1], [R-2],
[R-3]
PRANAV SACHDEVA [IMPL],
JUGUL KISHOR GUPTA
[IMPL]

125 C.A. No. 1337/2022
XVII

MAHARASHTRA STATE POWER GENERATION
COMPANY AND ANR.

RABIN MAJUMDER

Versus

MADHUSUDAN ROONGTA AND ORS.

RAJKUMARI BANJU [R-1],
AADITYA ANIRUDDHA
PANDE [R-2], [R-3],
GURMEET SINGH MAKKER
[R-4], SHASHANK SINGH
[R-5], SUMIT TETERRWAL
[R-6]

**IA No. 101493/2022 - APPLICATION FOR
PERMISSION**
**IA No. 36220/2024 - EARLY HEARING
APPLICATION**
IA No. 22547/2022 - EX-PARTE STAY
**IA No. 113485/2023 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**
**IA No. 43361/2023 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**
**IA No. 146277/2022 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**
**IA No. 29236/2022 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**
**IA No. 23366/2022 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**
**IA No. 22549/2022 - PERMISSION TO FILE
LENGTHY LIST OF DATES**

126 C.A. No.
3758-3759/2022
XVII

THE STATE OF MIZORAM AND ORS.

ANANDO MUKHERJEE [P-1]

Versus

UNION OF INDIA AND ORS.

PALLAVI LANGAR [CAVEAT]
[CAVEAT], GURMEET SINGH
MAKKER [R-1]
P. S. SUDHEER [IMPL]

IA No. 71462/2022 - EX-PARTE STAY
**IA No. 71463/2022 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**

DAILY CAUSE LIST FOR DATED : 22-10-2024

COURT NO. : 2

**IA No. 71464/2022 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

127 SLP(C) No.
12767-12768/2022
XI

PUSHPLATA TIWARI

KRISHNAM MISHRA

Versus

THE STATE OF UTTAR PRADESH AND ORS.

VISHWA PAL SINGH [R-1],
RAHUL PRATAP [R-2], [R-3],
ANOOP PRAKASH AWASTHI
[R-4], [R-5], [R-6]

**IA No. 203668/2022 - APPROPRIATE
ORDERS/DIRECTIONS**

**IA No. 100149/2022 - EXEMPTION FROM FILING
O.T.**

**IA No. 41108/2024 - EXEMPTION FROM FILING
O.T.**

**IA No. 108869/2022 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

128 C.A. No. 4977/2022
XVII

AVANTHA HOLDINGS LIMITED AND ANR.

KHAITAN & CO.

Versus

ABHILASH LAL AND ORS.

S. S. SHROFF [CAVEAT],
NUPUR KUMAR [CAVEAT],
NINAD DOGRA [CAVEAT]

**IA No. 130119/2022 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

**IA No. 107434/2022 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

IA No. 105532/2022 - STAY APPLICATION

129 SLP(C) No.
18823-18884/2022
XII-A

THE STATE OF ANDHRA PRADESH AND ANR.

GUNTUR PRABHAKAR [P-1]

Versus

RAJADHANI RYTHU PARIRAKSHNANA SAMITHI AND
ORS.

DIVYESH PRATAP SINGH
[CAVEAT], SOURAV ROY
[CAVEAT] [CAVEAT]
[CAVEAT] [CAVEAT]
[CAVEAT], [R-1], [R-3], [R-5],
[R-6], A. KARTHIK [CAVEAT]
[CAVEAT]
a [CAVEAT] [CAVEAT], [R-7],
TARUN GUPTA [CAVEAT]
[CAVEAT] [CAVEAT], [R-35],
[R-36], [R-37], [R-130],
PARMATMA SINGH
[CAVEAT], [R-40], [R-41],
[R-42],
a [R-43], [R-234], AKSHAT
SRIVASTAVA [R-76], GOPAL
JHA [R-77], D. MAHESH
BABU [R-81], HARSH
SINGHAL [R-90], [R-91],
[R-93], [R-94], [R-95],
VIDUSHI GARG
a [R-90], [R-91], [R-93], [R-94],
[R-95], K. SHIVRAJ
CHOUDHURI [R-99], RAJESH
SRIVASTAVA [R-131],
SOMANATHA PADHAN
[R-142], FAISAL SHERWANI
[R-158],

**DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 2**

a BALAJI SRINIVASAN [R-47],
[R-57], [R-58], [R-89], [R-100],
[R-159], [R-204], M. VIJAYA
BHASKAR [R-50], [R-171],
ANUBHA AGRAWAL [R-253],
GUNNAM
a VENKATESWARA RAO
[R-257], [R-257]
APPLICANT-IN-PERSON [INT]

**IA No. 90814/2023 - APPLICATION FOR
SUBSTITUTION**

**IA No. 180283/2022 - INTERVENTION
APPLICATION**

**IA No. 180280/2022 - PERMISSION TO APPEAR
AND ARGUE IN PERSON**

**IA No. 179716/2022 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

129. **Connected**
1 SLP(C) No. 21924/2022
XII-A

IDUPULAPATI RAMBABU

VIPIN NAIR

Versus

UNION OF INDIA AND ORS.

MAHFOOZ AHSAN NAZKI
[R-3], GUNTUR PRABHAKAR
[R-6]

**IA No. 116633/2022 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**

129. **Connected**
2 SLP(C) No. 21925/2022
XII-A

MADDUKURI SHIVA RAMA KRISHNA

NISHANTH PATIL

Versus

THE STATE OF ANDHRA PRADESH AND ORS.

SOURAV ROY [CAVEAT]
[CAVEAT] [CAVEAT]
[CAVEAT] [CAVEAT], A.
KARTHIK [CAVEAT] [CAVEAT]
[CAVEAT] [CAVEAT]
[CAVEAT] [CAVEAT],
GUNTUR PRABHAKAR [R-1],
a GUNTUR PRAMOD KUMAR
[R-2]

**IA No. 135661/2022 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**

**IA No. 135662/2022 - PERMISSION TO FILE
LENGTHY LIST OF DATES**

129. **Connected**
3 SLP(C) No. 21923/2022
XII-A

MANDAVA RAMESH

DIVYESH PRATAP SINGH

Versus

UNION OF INDIA AND ORS.

ARVIND KUMAR SHARMA
[R-1], MAHFOOZ AHSAN
NAZKI [R-2], [R-3], [R-5],
[R-6], [R-7], [R-8], [R-9],
[R-10], [R-11], [R-24],
GUNTUR PRABHAKAR [R-4]

**IA No. 113687/2022 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**

129. **Connected**
4 SLP(C) No. 21922/2022
XII-A

M/S. AMARAVATI PARIRAKSHANA SAMITI

DIVYESH PRATAP SINGH

Versus

DAILY CAUSE LIST FOR DATED : 22-10-2024

COURT NO. : 2

UNION OF INDIA AND ORS.

ARVIND KUMAR SHARMA
[R-1], GUNTUR PRABHAKAR
[R-3], MAHFOOZ AHSAN
NAZKI [R-4], [R-5], [R-6], [R-7]

**FOR EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT ON IA 112614/2022
IA No. 112614/2022 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**

129. **Connected**
5 SLP(C) No. 21926/2022
XII-A

SK. MASTHANVALI

ABHIJIT SENGUPTA

Versus

RAJADHANI RYTHU PARIRAKSHNANA SAMITHI AND
ORS.

SOURAV ROY [CAVEAT]
[CAVEAT] [CAVEAT]
[CAVEAT] [CAVEAT], A.
KARTHIK [CAVEAT] [CAVEAT]
[CAVEAT] [CAVEAT],
GUNTUR PRABHAKAR [R-8]

**IA No. 162158/2022 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**

129. **Connected**
6 SLP(C) No. 21927/2022
XII-A

KANTA KANTHA RAO

ABHIJIT SENGUPTA

Versus

RAJADHANI RYTHU PARIRAKSHNANA SAMITHI AND
ORS.

SOURAV ROY [CAVEAT]
[CAVEAT] [CAVEAT]
[CAVEAT] [CAVEAT], A.
KARTHIK [CAVEAT] [CAVEAT]
[CAVEAT] [CAVEAT],
GUNTUR PRABHAKAR [R-8]

**IA No. 162111/2022 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**

129. **Connected**
7 SLP(C) No. 21929/2022
XII-A

PAPPU POLISU

ABHIJIT SENGUPTA

Versus

RAJADHANI RYTHU PARIRAKSHNANA SAMITHI AND
ORS.

SOURAV ROY [CAVEAT]
[CAVEAT] [CAVEAT]
[CAVEAT], A. KARTHIK
[CAVEAT] [CAVEAT]
[CAVEAT] [CAVEAT],
GUNTUR PRABHAKAR [R-8]

**IA No. 162201/2022 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**

129. **Connected**
8 W.P.(C) No. 105/2023
X

SK. MASTHANVALI

ABHIJIT SENGUPTA

Versus

UNION OF INDIA AND ANR.

**FOR
FOR PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES ON IA
200481/2023
IA No. 200481/2023 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

129. **Connected**
9 SLP(C) No.
10340-10341/2023
XII-A

KATTEPOGU RAJESH

**DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 2**

Versus

THE STATE OF ANDHRA PRADESH AND ORS.

ABHIJIT SENGUPTA
[CAVEAT], GUNTUR
PRABHAKAR [R-1], [R-2],
[R-3], [R-4], [R-5]

**IA No.101462/2023-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT and IA
No.101464/2023-EXEMPTION FROM FILING O.T.
IA No. 101462/2023 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT
IA No. 101464/2023 - EXEMPTION FROM FILING
O.T.**

129. **Connected**
10 SLP(C) No.
10056-10057/2023
XII-A

KURRA BRAHMAN

GUNTUR PRAMOD KUMAR

Versus

THE STATE OF ANDHRA PRADESH AND ORS.

GUNTUR PRABHAKAR [R-1],
[R-2], [R-3], [R-4]

**IA No. 99528/2023 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**

130 C.A. No. 7044/2022
XVII

MAHARASHTRA STATE ELECTRICITY DISTRIBUTION
COMPANY LIMITED

D.S.K. LEGAL [P-1]

Versus

LALPUR WIND ENERGY PRIVATE LIMITED AND ORS.

CHRISTI JAIN [R-1], AMITA
SINGH KALKAL [R-4]

**IA No. 148530/2022 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT
IA No. 148532/2022 - STAY APPLICATION**

130. **Connected**
1 C.A. No. 7639/2022
XVII

MAHARASHTRA STATE ELECTRICITY DISTRIBUTION
COMPANY LIMITED

D.S.K. LEGAL

Versus

BOTHE WINDFARM DEVELOPMENT PVT. LTD. AND
ORS.

PUKHRAMBAM RAMESH
KUMAR [CAVEAT], AMITA
SINGH KALKAL [R-4]

**IA No.159000/2022-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT and IA
No.159002/2022-EX-PARTE STAY**

130. **Connected**
2 C.A. No. 6889/2022
XVII

MAHARASHTRA STATE ELECTRICITY DISTRIBUTION
COMPANY LIMITED

D.S.K. LEGAL

Versus

WININDIA VENTURES PVT LTD AND ORS.

SOMANATHA PADHAN
[CAVEAT], AMITA SINGH
KALKAL [R-3]

FOR MODIFICATION ON IA 158708/2022

130. **Connected**
3 C.A. No. 7012/2022
XVII

MAHARASHTRA STATE ELECTRICITY DISTRIBUTION
COMPANY LIMITED

D.S.K. LEGAL

Versus

BOTHE WINDFARM DEVELOPMENT PVT. LTD. AND
ORS.

PUKHRAMBAM RAMESH
KUMAR [CAVEAT], AADITYA
ANIRUDDHA PANDE [R-4],
AMITA SINGH KALKAL [R-5]

**IA
FOR MODIFICATION ON IA 158385/2022**

DAILY CAUSE LIST FOR DATED : 22-10-2024

COURT NO. : 2

- | | | | |
|-----------|--|--|--|
| 130.
4 | Connected
C.A. No. 7006/2022
XVII | MAHARASHTRA STATE ELECTRICITY DISTRIBUTION
COMPANY LIMITED | D.S.K. LEGAL |
| | | <i>Versus</i>
KHANDKE WIND ENERGY PRIVATE LIMITED AND
ORS. | SARAD KUMAR SINGHANIA
[CAVEAT], AMITA SINGH
KALKAL [R-4] |
| | | IA
FOR MODIFICATION ON IA 158386/2022 | |
| 130.
5 | Connected
C.A. No. 7935/2022
XVII | MAHARASHTRA STATE ELECTRICITY DISTRIBUTION
COMPANY LIMITED | D.S.K. LEGAL |
| | | <i>Versus</i>
LALPUR WIND ENERGY PRIVATE LIMITED AND ORS. | CHRISTI JAIN [R-1], AMITA
SINGH KALKAL [R-4] |
| | | IA No.161175/2022-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT and IA
No.161176/2022-STAY APPLICATION | |
| 130.
6 | Connected
C.A. No. 7683/2022
XVII | MAHARASHTRA STATE ELECTRICITY DISTRIBUTION
COMPANY LIMITED | D.S.K. LEGAL |
| | | <i>Versus</i>
KHANDKE WIND ENERGY PRIVATE LIMITED AND
ORS. | SARAD KUMAR SINGHANIA
[R-1], AMITA SINGH KALKAL
[R-4] |
| | | IA No.159711/2022-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT and IA
No.159712/2022-STAY APPLICATION | |
| 130.
7 | Connected
C.A. No. 7790/2022
XVII | MAHARASHTRA STATE ELECTRICITY DISTRIBUTION
COMPANY LIMITED | D.S.K. LEGAL |
| | | <i>Versus</i>
WININDIA VENTURES PVT LTD AND ORS. | SOMANATHA PADHAN [R-1],
AMITA SINGH KALKAL [R-3] |
| | | IA No.160633/2022-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT and IA
No.160634/2022-STAY APPLICATION | |
| 130.
8 | Connected
C.A. No. 7640/2022
XVII | MAHARASHTRA STATE ELECTRICITY DISTRIBUTION
COMPANY LIMITED | D.S.K. LEGAL |
| | | <i>Versus</i>
WININDIA VENTURES PVT. LTD AND ORS. | SOMANATHA PADHAN [R-1],
M. Y. DESHMUKH [R-2],
AMITA SINGH KALKAL [R-3] |
| | | IA No.159008/2022-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT and IA
No.159012/2022-STAY APPLICATION | |
| 130.
9 | Connected
C.A. No. 7891/2024
XVII | MAHARASHTRA STATE ELECTRICITY DISTRIBUTION
COMPANY LIMITED | UDIT KISHAN AND
ASSOCIATES |
| | | <i>Versus</i>
M/S INTEROCEAN SHIPPING COMPANY AND ORS. | ROOH-E-HINA DUA
[CAVEAT], AMITA SINGH
KALKAL [R-3] |
| | | IA No.156532/2024-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT | |

DAILY CAUSE LIST FOR DATED : 22-10-2024

COURT NO. : 2

- | | | | |
|-----------|--|--|--|
| 131 | C.A. No.
9380-9381/2022
XVII | HARYANA STATE INDUSTRIAL AND
INFRASTRUCTURE DEVELOPMENT CORPORATION
LTD.
<i>Versus</i>
BENLON INDIA LIMITED AND ORS.
IA No. 14142/2023 - APPROPRIATE
ORDERS/DIRECTIONS
IA No. 204497/2022 - STAY APPLICATION | AKSHAY AMRITANSHU [P-1]

ANINDITA MITRA [CAVEAT] |
| 132 | C.A. No. 8421/2022
XVII | M/S EXPRESS BUILDERS AND PROMOTERS PVT. LTD.

<i>Versus</i>
UNION OF INDIA AND ORS.

IA No. 172694/2022 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT
IA No. 172696/2022 - EXEMPTION FROM FILING
O.T.
IA No. 179553/2022 - PERMISSION TO APPEAR
AND ARGUE IN PERSON
IA No. 172695/2022 - STAY APPLICATION | CHARU AMBWANI

CAVEATOR-IN-PERSON
[CAVEAT], GURMEET SINGH
MAKKER [R-1], SUDEEP
KUMAR [R-2], AVIJIT ROY
[R-3], PRADEEP MISRA [R-4],
SOAYIB QURESHI [R-5] |
| 133 | Diary No. 36798-2022
XII | PANNERSELVAM AND ANR.

<i>Versus</i>
RADHA (DIED) THROUGH LRS AND ORS.

FOR ADMISSION and I.R. and IA No.202603/2022-
CONDONATION OF DELAY IN FILING and IA
No.202604/2022-EXEMPTION FROM FILING O.T.
and IA
No.202605/2022-PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES | M.P. PARTHIBAN

G.SIVABALAMURUGAN [R-2],
[R-3] |
| 134 | SLP(C) No. 22690/2022
XIV | THE STATE OF MEGHALAYA AND ORS.

<i>Versus</i>
LAWYERSON WAR AND ORS.

IA No. 77214/2023 - CLARIFICATION/DIRECTION
IA No. 192633/2022 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT
IA No. 92656/2023 - INTERVENTION
APPLICATION
IA No. 77210/2023 -
INTERVENTION/IMPLEADMENT | AVIJIT MANI TRIPATHI

NAVNEET R. [R-1], GURMEET
SINGH MAKKER [R-10]
YOOHICA PALLAVI [IMPL],
ASHUTOSH GHAE [IMPL]
VIVEK SINGH [INT] |
| 134.
1 | Connected
SLP(C) No. 23795/2022
XIV | MEGHALAYA INTERNATIONAL EXPORTERS
CHAMBER OF COMMERCE AND ANR.

<i>Versus</i>
THE STATE OF MEGHALAYA AND ORS.

IA No. 267929/2023 - APPROPRIATE
ORDERS/DIRECTIONS | MOHIT PAUL , ASIYA KHAN
[P-2]

NAVNEET R. [R-2]
RISHI MATOLIYA [IMPL],
DHARITRY PHOOKAN [IMPL] |

DAILY CAUSE LIST FOR DATED : 22-10-2024

COURT NO. : 2

**IA No. 267885/2023 - APPROPRIATE
ORDERS/DIRECTIONS**

**IA No. 267884/2023 - APPROPRIATE
ORDERS/DIRECTIONS**

**IA No. 177779/2023 - APPROPRIATE
ORDERS/DIRECTIONS**

**IA No. 4270/2023 - APPROPRIATE
ORDERS/DIRECTIONS**

**IA No. 267966/2023 - APPROPRIATE
ORDERS/DIRECTIONS**

IA No. 198901/2022 - CLARIFICATION/DIRECTION

**IA No. 177587/2023 -
INTERVENTION/IMPLEADMENT**

**IA No. 138419/2023 - MODIFICATION OF COURT
ORDER**

**IA No. 193043/2022 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

134. **Connected**
2 SLP(C) No. 22714/2022
XIV

JROP SINGH NONGKHLAW AND ORS.

VIVEK SINGH

Versus

LAWYERSON WAR AND ORS.

NAVNEET R. [R-1], VISHNU
SHANKAR JAIN [R-11]
RISHI MATOLIYA [IMPL]

**IA No. 193154/2022 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**

**IA No. 193155/2022 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

134. **Connected**
3 SLP(C) No. 23794/2022
XIV

PHILOSOPHER IAWPHNIAW AND ORS.

RISHI MATOLIYA

Versus

LAWYERSON WAR AND ORS.

NAVNEET R. [R-1]

FOR

**FOR EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT ON IA 195142/2022**

**IA No. 195142/2022 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**

135 SLP(C) No. 3515/2023
XI-A

AJIT NAIR

S. S. SHROFF

Versus

PULLIKKAL VEETIL ABDUL WAHAB AND ORS.

CHARU MATHUR [CAVEAT],
MRINAL KANWAR [R-3]

**IA No. 81931/2023 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

135. **Connected**
1 SLP(C) No.
11273-11274/2023
XI-A

P.A HAMZA

MRINAL KANWAR

Versus

PULIKKALVEETIL ABDUL WAHAB AND ORS.

CHARU MATHUR [R-1]

FOR

**FOR PERMISSION TO FILE LENGTHY LIST OF
DATES ON IA 93952/2023**

**FOR EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT ON IA 93958/2023**

**IA No. 93958/2023 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**

DAILY CAUSE LIST FOR DATED : 22-10-2024

COURT NO. : 2

**IA No. 93952/2023 - PERMISSION TO FILE
LENGTHY LIST OF DATES**

136 SLP(C) No.
4012-4014/2023
XI

ARVIND KUMAR AND ANR.

SANJAI KUMAR PATHAK

Versus

STATE OF U.P. AND ORS.

SANJAY KUMAR TYAGI [R-1],
N. VISAKAMURTHY [R-3],
TALHA ABDUL RAHMAN
[R-4]
VISHAL ARUN MISHRA
[IMPL], NIKHIL MAJITHIA
[IMPL], ANURAG OJHA ,
[IMPL]

**I.R. and IA No.40523/2023-EXEMPTION FROM
FILING O.T.**

**IA No. 68445/2023 - ADDITION / DELETION /
MODIFICATION PARTIES**

**IA No. 40523/2023 - EXEMPTION FROM FILING
O.T.**

**IA No. 3631/2024 - EXEMPTION FROM FILING
O.T.**

**IA No. 66835/2024 -
INTERVENTION/IMPLEADMENT**

**IA No. 68449/2023 -
INTERVENTION/IMPLEADMENT**

**IA No. 3630/2024 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

**IA No. 45861/2023 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

**IA No. 197038/2023 - PERMISSION TO FILE SUR-
REJOINDER AFFIDAVIT**

136. **Connected**
1 SLP(C) No. 13648/2023
XI

KAMLESH KUMAR MANJHI

ANUPAM MISHRA

Versus

STATE OF U.P. AND ORS.

SANJAY KUMAR TYAGI [R-1],
N. VISAKAMURTHY [R-3],
[R-4]
ANURAG OJHA [IMPL]

**FOR EXEMPTION FROM FILING O.T. ON IA
102465/2023**

**FOR impleading party ON IA 68940/2024
FOR INTERVENTION/IMPLEADMENT ON IA
68940/2024**

**IA No. 102465/2023 - EXEMPTION FROM FILING
O.T.**

**IA No. 68940/2024 -
INTERVENTION/IMPLEADMENT**

136. **Connected**
2 SLP(C) No. 9685/2023
XI

BEROJGAR AUDYOGIK KALYAN SAMITI

PARUL SHUKLA

Versus

STATE OF U.P. AND ORS.

NIKHIL MAJITHIA [CAVEAT],
BADRI PRASAD SINGH
[CAVEAT], SANJAY KUMAR
TYAGI [R-1], [R-1]
RISHI KUMAR SINGH
GAUTAM [IMPL], ANURAG
OJHA [IMPL]

I.R.

**DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 2**

**FOR EXEMPTION FROM FILING O.T. ON IA
80490/2023**

**FOR PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES ON IA
80492/2023**

FOR impleading party ON IA 56469/2024

**FOR INTERVENTION/IMPLEADMENT ON IA
56469/2024**

FOR impleading party ON IA 69108/2024

**FOR INTERVENTION/IMPLEADMENT ON IA
69108/2024**

**IA No. 80490/2023 - EXEMPTION FROM FILING
O.T.**

**IA No. 69108/2024 -
INTERVENTION/IMPLEADMENT**

**IA No. 56469/2024 -
INTERVENTION/IMPLEADMENT**

**IA No. 80492/2023 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

136. **Connected**
3 Diary No. 49439-2023
XI

VINOD KUMAR

ANUPAM MISHRA

Versus

THE STATE OF U.P. AND ORS.

N. VISAKAMURTHY [R-3],
[R-4]

**IA No.65708/2024-CONDONATION OF DELAY IN
FILING**

136. **Connected**
4 Diary No. 7060-2024
XI

BRAJESH KUMAR

ANUPAM MISHRA

Versus

STATE OF U.P. AND ORS.

**IA No. 160594/2024 - CONDONATION OF DELAY
IN FILING**

**IA No. 160604/2024 - CONDONATION OF DELAY
IN REFILING / CURING THE DEFECTS**

**IA No. 160601/2024 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**

**IA No. 160603/2024 - EXEMPTION FROM FILING
O.T.**

137 SLP(C) No. 4901/2023
XIV

TELECOMMUNICATION CONSULTANTS INDIA LTD.

GAURAV VARMA

Versus

MBL INFRASTRUCTURE LTD.

HARSH PARASHAR [CAVEAT]

FOR ADMISSION and I.R.

138 SLP(C) No. 6856/2023
XII

GPE (INDIA) LTD AND ORS.

D.S.K. LEGAL

Versus

TWARIT CONSULTANCY SERVICES PRIVATE LIMITED
AND ANR.

KUSH CHATURVEDI [R-1],
[R-2]
ALOK TRIPATHI [INT]

**ONLY IA NO. 146939/2024 IN SC 6856/2024
MENTIONED ALONG WITH CONNECTED
MATTERS**

**IA No. 69062/2023 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**

**IA No. 171210/2024 - EXEMPTION FROM
PERSONAL APPEARANCE**

**DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 2**

IA No. 146939/2024 - MODIFICATION OF COURT ORDER

IA No. 182414/2023 - PERMISSION TO PLACE ON RECORD SUBSEQUENT FACTS

- | | | | |
|-----------|--|---|---|
| 138.
1 | Connected
Diary No. 45297-2023
XII | TWARIT CONSULTANCY SERVICES PRIVATE LIMITED
AND ANR.

<i>Versus</i>
GPE (INDIA) LTD AND ORS.

IA
FOR CONDONATION OF DELAY IN FILING ON IA 246048/2023
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 246049/2023
FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 246050/2023
FOR MODIFICATION ON IA 48838/2024
IA No. 246048/2023 - CONDONATION OF DELAY IN FILING
IA No. 246049/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT
IA No. 48838/2024 - MODIFICATION
IA No. 246050/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES | KUSH CHATURVEDI [P-1],
[P-2]

D.S.K. LEGAL [CAVEAT] |
| 138.
2 | Connected
CONMT.PET.(C) No.
206/2024 in SLP(C) No.
6856/2023
XII | GPE INDIA LTD AND ORS AND ORS.

<i>Versus</i>
NEMMARA KRISHNAN SURYANARAYANAN AND ORS.
IN D No. - 45297/2023,
FOR ADMISSION | D.S.K. LEGAL |
| 139
1 | SLP(C) No. 9330/2023
XII | APEX LABORATORIES PRIVATE LIMITED

<i>Versus</i>
N.R. MANIVANNAN AND ORS.

IA No. 113372/2024 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 135000/2023 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 76684/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT
IA No. 78765/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES | T. SUNDAR RAMANATHAN

PRAGYA BAGHEL [R-1],
SANJAY KAPUR [R-2], [R-2],
[R-3], [R-3], RAJIV RANJAN
DWIVEDI [R-4] |
| 139.
1 | Connected
SLP(C) No. 9331/2023
XII | SRF PORMOTERS LLP

<i>Versus</i>
N. R. MANIVANNAN AND ORS.

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 87807/2023 | M.P. PARTHIBAN [P-1]

PRAGYA BAGHEL [R-1],
SANJAY KAPUR [R-2], [R-3] |

DAILY CAUSE LIST FOR DATED : 22-10-2024

COURT NO. : 2

**FOR PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES ON IA
87810/2023**

**FOR PERMISSION TO FILE APPLICATION FOR
DIRECTION ON IA 135063/2023**

**FOR INTERLOCUTARY APPLICATION ON IA
140152/2023**

**FOR APPROPRIATE ORDERS/DIRECTIONS ON IA
113245/2024**

**IA No. 113245/2024 - APPROPRIATE
ORDERS/DIRECTIONS**

**IA No. 87807/2023 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**

**IA No. 140152/2023 - INTERLOCUTARY
APPLICATION**

**IA No. 87810/2023 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

**IA No. 135063/2023 - PERMISSION TO FILE
APPLICATION FOR DIRECTION**

139. **Connected**
2 CONMT.PET.(C) No.
1095/2023 in SLP(C)
No. 9331/2023
XII
- SRF PROMOTERS LLP
- M.P. PARTHIBAN
- Versus*
NR MANIVANNAN AND ORS.
- PRAGYA BAGHEL [R-1],
SANJAY KAPUR [R-2], [R-3]
- IN SLP(C) No. - 9331/2023,
FOR
FOR EXEMPTION FROM FILING O.T. ON IA
145652/2023
IA No. 145652/2023 - EXEMPTION FROM FILING
O.T.**
- 140 Diary No. 14177-2023
XVII
- UNION OF INDIA
- AMRISH KUMAR [P-1], [P-1]
- Versus*
BHARTI AIRTEL LTD. AND ANR.
- B. VIJAYALAKSHMI MENON
[CAVEAT]
- IA No. 83491/2023 - CONDONATION OF DELAY IN
FILING
IA No. 83495/2023 - EX-PARTE STAY**
- 141 C.A. No. 3697/2023
XVII
- M/S. ANK PHARMA PVT. LTD.
- ANSHULA VIJAY KUMAR
GROVER
- Versus*
SAYYED MOHAMMED SABIR USMAN AND ORS.
- SHANKEY AGRAWAL [R-1],
AVNEESH ARPUTHAM [R-2],
SHASHANK SINGH [R-4],
ANAND DILIP LANDGE [R-5],
AADITYA ANIRUDDHA
PANDE [R-3], [R-6], [R-7]
- IA No. 102739/2023 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT
IA No. 102738/2023 - STAY APPLICATION**
- 142 SLP(C) No. 15880/2023
XII
- M/S R. M. FLYAASH BRICKS
- SIDDHARTHA IYER
- Versus*

**DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 2**

R. CHANDRA AND ORS.

AKSHAT SRIVASTAVA
[CAVEAT], PARIJAT KISHORE
[R-1], BRIJESH KUMAR
TAMBER [R-2]

**IA No. 7145/2024 - CLARIFICATION/DIRECTION
IA No. 96129/2024 - EXEMPTION FROM FILING
O.T.
IA No. 7149/2024 - EXEMPTION FROM FILING
O.T.
IA No. 4470/2024 - EXEMPTION FROM FILING
O.T.
IA No. 4468/2024 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

143 C.A. No.
5386-5387/2023
XVII

THE STATE OF UTTARAKHAND AND ORS.

MANAN VERMA [P-1]

Versus

DEEPAK KUMAR AND ORS.

AJIT SHARMA [R-1], [R-2],
SHASHANK SINGH [R-8]

**IA No. 138792/2023 - EX-PARTE STAY
IA No. 138794/2023 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT
IA No. 158908/2023 - EXEMPTION FROM FILING
O.T.
IA No. 158907/2023 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

144 SLP(C) No. 24003/2023
XIV

INDIAN POTASH LIMITED

SHREE CHAKRA CHAMBERS

Versus

M/S EMMSONS GULF DMCC

ROHAN GANPATHY [R-1]

**IA No.206521/2023-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT and IA
No.206522/2023-PERMISSION TO FILE LENGTHY
LIST OF DATES
IA No. 206521/2023 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT
IA No. 206522/2023 - PERMISSION TO FILE
LENGTHY LIST OF DATES**

145 Diary No. 33740-2023
III

TENSILE STEEL LTD.

AURA & CO.

Versus

HEIRS AND LEGAL REPRESENTATIVES OF
DECEASED PUNJABHAI ADARBHAI SOLANKI AND
ORS.

**IA No.179822/2023-CONDONATION OF DELAY IN
FILING and IA No.179823/2023-EXEMPTION
FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 179822/2023 - CONDONATION OF DELAY
IN FILING
IA No. 179823/2023 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**

145. **Connected**
1 SLP(C) No. 12409/2019
III

UNITY SMALL FINANCE BANK LIMITED

KARAN BATURA [P-1]

Versus

HEIRS AND LRS OF DECEASED PUNJABHAI
ADARBHAI SOLANKI AND DHULABHAI PUNJABHAI
SOLANKI AND ORS. AND ORS.

MOHIT D. RAM [R-1],
DEEPANWITA PRIYANKA
[R-4], AURA & CO. [R-5]

**DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 2**

146	SLP(C) No. 21990/2023 XVI	STEER OVERSEAS PRIVATE LIMITED <i>Versus</i> JALDHI OVERSEAS PTE. LTD.	E. C. AGRAWALA PAI AMIT [CAVEAT]
147	C.A. No. 6777/2023 XVII	BHAGYASHREE LEASING AND FINANCE LTD. <i>Versus</i> BSE LTD. IA No.216168/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.216169/2023-STAY APPLICATION	PRANAV SARTHI K J JOHN AND CO [R-1]
148	C.A. No. 7466/2023 XVII	T.S. MURALI <i>Versus</i> SARVESH KASHYAP AND ANR. IA No.230597/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.230596/2023-EX-PARTE STAY and IA No.230598/2023-EXEMPTION FROM FILING O.T.	VAIBHAV MANU SRIVASTAVA PANKAJ KUMAR [R-1], GURMEET SINGH MAKKER [R-2]
149	SLP(C) No. 11160/2024 XIV	UNION OF INDIA <i>Versus</i> M/S B.B. CONSTRUCTION FOR ADMISSION and I.R.	AMRISH KUMAR T. V. RATNAM [R-1]

[DISPOSAL/FINAL DISPOSAL AT ADMISSION STAGE - CRIMINAL CASES]

150	Diary No. 14888-2019 II	SURENDRA NATH MISHRA <i>Versus</i> VIJAY KUMAR MISHRA AND ORS. IA No. 31019/2023 - CLARIFICATION/DIRECTION IA No. 23909/2020 - CONDONATION OF DELAY IN FILING IA No. 23910/2020 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS IA No. 31022/2023 - EXEMPTION FROM FILING O.T.	RAJEEV SINGH RANJEETA ROHATGI [R-1], MANIKA TRIPATHY [R-3], [R-4], [R-5], [R-6], ROBIN KHOKHAR [R-7], PARUL SHUKLA [R-8], VINOD KUMAR TEWARI [R-9], ADARSH UPADHYAY a [R-10]
151	SLP(CrI) No. 6532/2019 II-B	ANIL GOEL <i>Versus</i> THE STATE OF HARYANA AND ANR. IA No. 109181/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT	ASHUTOSH GHADGE [P-1] AKSHAY AMRITANSHU [R-1], HARISH PANDEY [R-2]

**DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 2**

- | | | | |
|-----|--------------------------------------|---|--|
| 152 | Diary No. 4730-2020
X | SHARJEEL IMAM

<i>Versus</i>
GOVT. OF NCT OF DELHI AND ORS.

IA No. 53346/2023 - APPLICATION FOR PERMISSION
IA No. 53463/2020 - APPLICATION FOR PERMISSION
IA No. 49545/2020 - APPLICATION FOR PERMISSION
IA No. 78954/2020 - CONDONATION OF DELAY IN REFILEING / CURING THE DEFECTS
IA No. 61979/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 48469/2020 - EXEMPTION FROM FILING O.T.
IA No. 56471/2020 - EXEMPTION FROM FILING O.T.
IA No. 53357/2023 - EXEMPTION FROM FILING O.T.
IA No. 51999/2020 - PERMISSION TO PLACE ADDITIONAL FACTS AND GROUNDS
IA No. 48481/2020 - PERMISSION TO PLACE ON RECORD SUBSEQUENT FACTS | MRIGANK PRABHAKAR

MUKESH KUMAR MARORIA [R-1], [R-1], RUCHIRA GOEL [R-2], SHUVODEEP ROY [R-3], ABHIMANYU TEWARI [R-4], PUKHRAMBAM RAMESH KUMAR [R-5] |
| 153 | SLP(Crl) No. 3508/2022
II-C | V. VENKADACHALAM

<i>Versus</i>
THE STATE REP. BY THE INSPECTOR OF POLICE AND ANR.

IA No.55074/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.55075/2022-EXEMPTION FROM FILING O.T. | M.P. PARTHIBAN

SABARISH SUBRAMANIAN [R-1], G.SIVABALAMURUGAN [R-2] |
| 154 | SLP(Crl) No. 5021/2023
II | MOHD ALI ZAFAR

<i>Versus</i>
STATE OF UTTAR PRADESH AND ORS.

FOR ADMISSION and I.R.
IA No. 167412/2023 - STAY APPLICATION
IA No. 13667/2024 - STAY APPLICATION | PRASHANT CHAUDHARY

RAJAT SINGH [R-1], MUKESH KUMAR MARORIA [R-2], N. VISAKAMURTHY [R-4], [R-5] |
| 155 | Diary No. 39257-2023
(SCLSC) II-A | MANISH

<i>Versus</i>
THE STATE OF MADHYA PRADESH

IA No. 198096/2023 - CONDONATION OF DELAY IN FILING
IA No. 198098/2023 - EXEMPTION FROM FILING O.T. | AMBAR QAMARUDDIN

PASHUPATHI NATH RAZDAN [R-1] |

NEW DELHI
19-10-2024 18:26:58

ADDITIONAL REGISTRAR



SUPREME COURT OF INDIA
[IT WILL BE APPRECIATED IF THE LEARNED ADVOCATES
ON RECORD DO NOT SEEK ADJOURNMENT IN THE MATTERS
LISTED BEFORE ALL THE COURTS IN THE CAUSE LIST]
DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 3

HON'BLE MR. JUSTICE B.R. GAVAI
HON'BLE MR. JUSTICE K.V. VISWANATHAN

NOTE:-

[JUDGMENT BY: HON. MR. JUSTICE B.R. GAVAI]

SNo.	Case No.	Petitioner / Respondent	Petitioner/Respondent Advocate
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FOR JUDGEMENT

1501	SLP(Crl) No. 8906/2022 II-A	HDFC BANK LTD <i>Versus</i> THE STATE OF BIHAR AND ORS.	NAGARKATTI KARTIK UDAY MANISH KUMAR [R-1], [R-2], [R-3], [R-4], RAJ BAHADUR YADAV [R-5]
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**[HEARD BY: HON. B.R. GAVAI AND HON. K.V.
VISWANATHAN, JJ]**

NEW DELHI
19-10-2024 18:28:09

ADDITIONAL REGISTRAR

**DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 3**

**IA No. 144935/2023 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

- | | | | |
|---|--|--|--|
| 3 | SLP(Crl) No. 8174/2023
II-A | MD. AHSAN @ AHSAN

<i>Versus</i>
THE STATE OF BIHAR AND ANR.

IA No. 121603/2023 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT
IA No. 121601/2023 - EXEMPTION FROM FILING
O.T. | SMARHAR SINGH

SAMIR ALI KHAN [R-1], BRIJ
BHUSHAN [R-2] |
| 4 | SLP(Crl) No.
7455-7457/2024
II-A | MENDAR SINGH @VIJAY SINGH

<i>Versus</i>
STATE OF BIHAR AND ANR.

IA No. 88056/2024 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT
IA No. 88055/2024 - EXEMPTION FROM FILING
O.T.
IA No. 195766/2024 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
IA No. 92237/2024 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES | HIMANSHU BHUSHAN

PREM PRAKASH [R-1] |
| 5 | SLP(Crl) No.
12197/2024
II | MOHD AKRAM AND ANR.

<i>Versus</i>
STATE OF U.P. AND ANR.

IA No. 201643/2024 - EXEMPTION FROM FILING
O.T. | SATYA MITRA

ADARSH UPADHYAY [R-1] |
| 6 | SLP(Crl) No.
12601/2024
II-B | RAHUL C B

<i>Versus</i>
THE STATE OF KERALA AND ANR.
FOR ADMISSION | SABARISH SUBRAMANIAN

HARSHAD V. HAMEED [R-1] |
| 7 | SLP(Crl) No.
12763/2024
II-B | CHAMKAUR SINGH

<i>Versus</i>
STATE OF PUNJAB

IA No. 210926/2024 - EXEMPTION FROM FILING
O.T. | HIMANSHU SHARMA

KARAN SHARMA [R-1] |
| 8 | SLP(Crl) No.
12534/2024
II | NITESH BHATNAGAR AND ORS.

<i>Versus</i>
STATE OF UTTAR PRADESH AND ANR.

IA No. 207096/2024 - EXEMPTION FROM FILING
O.T. | BHUWAN RAJ

NITEEN KUMAR SINHA
[CAVEAT] |
| 9 | SLP(Crl) No.
13056/2024
II-A | NIKESH KUMAR SINGH | VATSALYA VIGYA |

**DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 3**

Versus

THE STATE OF BIHAR

PUNIT VINAY [R-1]

**IA No. 209886/2024 - EXEMPTION FROM FILING
O.T.**

10 MA 2121/2024 in CrI.A.
No. 2022/2023
II-B

TEESTA ATUL SETALVAD

ABHIMANUE SHRESTHA

Versus

THE STATE OF GUJARAT

{Mention Memo}

IN CrI.A. No. - 2022/2023,

**IA No. 230926/2024 - APPLICATION FOR
PERMISSION**

[TOP OF THE LIST (FOR ADMISSION)]

11 SLP(C) No. 14242/2022
XII-A

KODIGANTI JAGAPATI REDDY

D. BHARATHI REDDY

Versus

KODIGANTI BHASKAR REDDY @ VIJAY BHASKAR
REDDY

TATINI BASU [R-1]

MUKUND P. UNNY [IMPL]

{Mention Memo}

[TO BE TAKEN HIGH UP ON THE BOARD]

**IA No. 114447/2022 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**

**IA No. 36034/2023 - EXEMPTION FROM FILING
O.T.**

**IA No. 153842/2022 - EXEMPTION FROM FILING
O.T.**

**IA No. 230240/2024 - INTERVENTION
APPLICATION**

12 SLP(C) No. 21612/2022
IV-B

STATE ELECTION COMMISSIONER HARYANA AND
ORS.

B. K. SATIJA

Versus

VINOD AND ANR.

BHARAT BHUSHAN [R-1]

SATISH KUMAR [INT]

[TO BE TAKEN HIGH UP ON THE BOARD]

**IA No. 184316/2022 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**

**IA No. 184317/2022 - EXEMPTION FROM FILING
O.T.**

**IA No. 53088/2023 - INTERVENTION
APPLICATION**

12.1 **Connected**
SLP(C) No. 21713/2022
IV-B

STATE ELECTION COMMISSIONER HARYANA AND
ORS.

SAMAR VIJAY SINGH

Versus

LAKSHMI KUMARI AND ANR.

NEELAM SINGH [R-1]

**FOR EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT ON IA 185152/2022**

**FOR EXEMPTION FROM FILING O.T. ON IA
185153/2022**

**IA No. 185152/2022 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**

**IA No. 185153/2022 - EXEMPTION FROM FILING
O.T.**

**DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 3**

**FOR
FOR MODIFICATION OF COURT ORDER ON IA
225720/2024
IA No. 225720/2024 - MODIFICATION OF COURT
ORDER**

- | | | | |
|----|-----------------------------|---|---|
| 13 | SLP(C) No. 9199/2024
III | DESAI JITENDRA JIVANBHAI

<i>Versus</i>
STATE OF GUJARAT AND ORS.
[TO BE TAKEN HIGH UP ON THE BOARD]
IA No. 81927/2024 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT
IA No. 81930/2024 - EXEMPTION FROM FILING
O.T. | ABHIMANUE SHRESTHA

SWATI GHILDIYAL [R-1] |
|----|-----------------------------|---|---|

[ORDERS (INCOMPLETE MATTERS / IAs / CRLMPs)]

- | | | | |
|------|---|---|--|
| 14 | C.A. No.
3664-3665/2023
III-A | BANWARI LAL KANCHAL

<i>Versus</i>
LAXMI NARAIN AGARWAL AND ORS.

{Mention Memo}
[ONLY I.A. No.115598/2024 IN CA No. 3666-3667
OF 2023 IS LISTED UNDER THIS ITEM] | DIKSHA RAI [P-1]

PURUSHOTTAM SHARMA
TRIPATHI [R-1], BHAKTI
VARDHAN SINGH [R-2],
[R-3], [R-4], SATPAL SINGH
[R-11] |
| 14.1 | Connected
C.A. No.
3666-3667/2023
III-A | PANKAJ AGARWAL

<i>Versus</i>
DR. BHARTENDU AGARWAL AND ORS.

{Mention Memo}
FOR APPROPRIATE ORDERS/DIRECTIONS ON IA
115598/2024
IA No. 115598/2024 - APPROPRIATE
ORDERS/DIRECTIONS | ILA SHIKHAR SHEEL

ASHOK BANNIDINNI [R-1],
BHAKTI VARDHAN SINGH
[R-2], [R-3], [R-4], SATPAL
SINGH [R-11] |
| 15 | CrI.A. No. 1018/2024
II-A | SARITA DEVI AND ANR.

<i>Versus</i>
THE STATE OF JHARKHAND

{Mention Memo}
[ONLY IA NO. 136530/2024 IS LISTED UNDER
THIS ITEM]
IA No. 136530/2024 - SUSPENSION OF
SENTENCE | ANSAR AHMAD
CHAUDHARY

MADHUSMITA BORA [R-1]
GURURAJ & NAYAK [IMPL] |

[FRESH (FOR ADMISSION) - CIVIL CASES]

- | | | | |
|----|-----------------------------|-----------|----------------------|
| 16 | SLP(C) No. 24602/2024
IX | PRATHMESH | SHIRISH K. DESHPANDE |
|----|-----------------------------|-----------|----------------------|

**DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 3**

Versus

THE GOVERNMENT OF INDIA AND ORS.

**IA No.238291/2024-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**

17 SLP(C) No. 24740/2024
III

PRIYANKA LAL

PALLAV MONGIA

Versus

KSHITIKUMAR SATISHBHAI BANKER AND ORS.

{Mention Memo}

**IA No. 238576/2024 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**

**IA No. 238579/2024 - EXEMPTION FROM FILING
O.T.**

[FRESHLY / ADJOURNED MATTERS]

18 MA 129/2023 in SLP(C)
No. 27740/2011
IX

JALGAON DISTRICT CENTRAL COOP BANK LTD.

SHIVAJI M. JADHAV , M. Y.
DESHMUKH [P-1]

Versus

STATE OF MAHARASHTRA . AND ORS.

AADITYA ANIRUDDHA
PANDE [R-1], [R-2], [R-3],
S.M. JADHAV AND COMPANY
[R-5], [R-6], [R-7], [R-8]

IN SLP(C) No. - 27740/2011,

**IA No. 103197/2023 - EXEMPTION FROM FILING
O.T.**

**IA No. 194156/2022 - EXEMPTION FROM FILING
O.T.**

**IA No. 194155/2022 - RECALLING THE COURTS
ORDER**

18.1 **Connected**
SLP(C) No. 28496/2011
IX

JALAGAON DISTRICT CENTRAL COOP BANK AND
ANR.

M. Y. DESHMUKH

Versus

STATE OF MAHARASHTRA AND ANR.

AADITYA ANIRUDDHA
PANDE [R-1]

FOR ON IA 34195/2013

18.2 **Connected**
SLP(C) No. 28042/2011
IX

JALGAON DISTRICT CENTRAL COOPERATIVE BANK
LTD.

M. Y. DESHMUKH

Versus

STATE OF MAHARASHTRA . AND ORS.

AADITYA ANIRUDDHA
PANDE [R-1], [R-2], SHIVAJI
M. JADHAV [R-4]

**IA No. 100714/2022 - MODIFICATION OF COURT
ORDER**

**IA No. 2/2012 - PERMISSION TO FILE
ANNEXURES**

18.3 **Connected**
SLP(C) No. 30476/2011
IX

AUTHORIZED OFICER JALGAON DIST. CO OP BANK
LTD.

M. Y. DESHMUKH

Versus

THE STATE OF MAHARASHTRA STATE OF
MAHARASHTRA . AND ORS.

AADITYA ANIRUDDHA
PANDE [R-1]

FOR ON IA 34197/2013

**DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 3**

- 18.4 **Connected**
SLP(C) No. 619/2012
IX
- JALGAON DISTT. CENTRAL COOP BANK LTD AND
ANR.
- M. Y. DESHMUKH
- Versus*
STATE OF MAHARASHTRA AND ORS.
- AADITYA ANIRUDDHA
PANDE [R-1], [R-2], [R-3]
- FOR AMENDMENT IN CAUSE TITLE ON IA
3/2013
FOR ON IA 55309/2012
IA No. 3/2013 - AMENDMENT IN CAUSE TITLE**

[AFTER NOTICE (FOR ADMISSION) - CRIMINAL CASES]

- 19 SLP(Crl) No.
271-272/2020
II-C
- M/S. SHRI SHYAM WAREHOUSING AND POWER
PRIVATE LTD. AND ORS.
- HIMANSHU SHEKHAR
- Versus*
UNION OF INDIA
- RAJ BAHADUR YADAV [R-1]
- IA No. 82396/2020 - EXEMPTION FROM FILING
O.T.
IA No. 197419/2019 - EXEMPTION FROM FILING
O.T.
IA No. 82395/2020 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
IA No. 197418/2019 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**
- 20 SLP(Crl) No. 6984/2022
II-B
- AMALENDU MANDAL
- SHEKHAR KUMAR [P-1]
- Versus*
THE STATE OF WEST BENGAL AND ANR.
- ASTHA SHARMA [R-1],
UDDYAM MUKHERJEE [R-2]
- [MEDIATION REPORT RECEIVED]
IA No. 106004/2022 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT
IA No. 106002/2022 - EXEMPTION FROM FILING
O.T.
IA No. 106009/2022 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**
- 21 SLP(Crl) No.
10164/2023
II-A
- GOURAV KUMAR SINGH AND ORS.
- SHANTANU SAGAR
- Versus*
THE STATE OF BIHAR AND ANR.
- MANISH KUMAR [R-1],
NAMIT SAXENA [R-2]
VARUN MISHRA [IMPL],
SHYAMAL KUMAR [IMPL]
- IA No. 147043/2024 - DISCHARGE OF ADVOCATE
ON RECORD
IA No. 164200/2023 - EXEMPTION FROM FILING
O.T.
IA No. 82502/2024 -
INTERVENTION/IMPLEADMENT
IA No. 63050/2024 -
INTERVENTION/IMPLEADMENT**
- 22 SLP(Crl) No.
827-829/2024
II
- THE STATE OF ASSAM
- ANKIT ROY
- Versus*

DAILY CAUSE LIST FOR DATED : 22-10-2024

COURT NO. : 3

DIPANJALI BORGHAIN AND ORS.

KAUSHIK CHOUDHURY
[R-1], [R-2], [R-3], [R-4], [R-5]

**IA No. 2316/2024 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT
IA No. 2322/2024 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
IA No. 2319/2024 - PERMISSION TO FILE
LENGTHY LIST OF DATES**

22.1 **Connected**
SLP(Crl) No.
6603-6605/2024
II

TILADA GOGOI AND ORS.

D. K. DEVESH

Versus

THE STATE OF ASSAM AND ORS.

ANKIT ROY [R-1]

23 Diary No. 18738-2024
X

GHULAM NABI GUIDE

TALHA ABDUL RAHMAN
[P-1]

Versus

UNION OF INDIA AND ORS.

ARVIND KUMAR SHARMA
[R-1]

**FOR ADMISSION and IA No.103138/2024-
EXEMPTION FROM FILING AFFIDAVIT and IA
No.103136/2024-EXEMPTION FROM CUSTODY
CERTIFICATE
IA No. 103136/2024 - EXEMPTION FROM
CUSTODY CERTIFICATE
IA No. 103138/2024 - EXEMPTION FROM FILING
AFFIDAVIT**

24 SLP(Crl) No.
12063/2024
II-A

AVINASH

NISHANT RAMAKANTRAO
KATNESHWARKAR

Versus

THE STATE OF MAHARASHTRA AND ANR.

AADITYA ANIRUDDHA
PANDE [R-1]

**IA No. 180417/2024 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**

25 SLP(Crl) No.
12500/2024
II-C

MOHAMMAD AKRAM RATHER AND ORS.

PIYUSH DWIVEDI

Versus

UNION TERRITORY OF JAMMU AND KASHMIR AND
ORS.

**IA No. 206590/2024 - EXEMPTION FROM FILING
O.T.
IA No. 210210/2024 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

26 SLP(Crl) No.
13258-13259/2024
II

SHRI KHERESHWAR MAHADEV VA DAUJI MAHARAJ
SAMITI ALIGARH

SANJEEV MALHOTRA

Versus

THE STATE OF UTTAR PRADESH AND ORS.

RUCHIRA GOEL [R-1]

**IA No. 210867/2024 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT
IA No. 210862/2024 - EXEMPTION FROM FILING
O.T.**

DAILY CAUSE LIST FOR DATED : 22-10-2024

COURT NO. : 3

27 SLP(Crl) No. 12653-12654/2024 II MORTUZA HUSSAIN CHOUDHURY PRANJAL KISHORE

Versus

THE STATE OF NAGALAND AND ORS.

{Mention Memo}

**IA No. 209867/2024 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

[AFTER NOTICE (FOR ADMISSION) - CIVIL CASES]

28 CONMT.PET.(C) No. 558/2022 in CONMT.PET.(C) No. 265-267/1999 IX RAJESH R. NARANG BINA GUPTA

Versus

RAMA S. NARANG

SHWETA SINGH PARIHAR
[R-1]

{Mention Memo}

**IN CONMT.PET.(C) No. - 265/1999,
IA No. 100389/2023 - ADDITION / DELETION /
MODIFICATION PARTIES**

29 SLP(C) No. 18983-18984/2019 IX DEELIP C. GEORGE THOMAS [P-1]

Versus

SHEETAL AND ANR.

VATSALYA VIGYA [R-1], [R-2]

{Mention Memo}

**IA No. 118627/2019 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**

30 SLP(C) No. 10646/2020 (SCLSC) XII R. MADANA GOPAL (DIED) THROUGH HIS LEGAL HEIR SUMATHI PETITIONER-IN-PERSON

Versus

K. PALANI AND ORS.

ABHAY KUMAR [R-1], [R-2],
[R-3], [R-4], [R-5]

**IA No. 126798/2020 - AMENDMENT IN CAUSE
TITLE**

**IA No. 88636/2020 - EXEMPTION FROM FILING
O.T.**

**IA No. 88634/2020 - PERMISSION TO APPEAR
AND ARGUE IN PERSON**

**IA No. 4813/2021 - PERMISSION TO APPEAR
THROUGH POWER OF ATTORNEY**

**IA No. 57226/2021 - UNDER SECTION 151 OF
CPC**

31 W.P.(C) No. 196/2021 PIL-W DR. SUBRAMANIAN SWAMY AND ANR. PETITIONER-IN-PERSON

Versus

CENTRAL BUREAU OF INVESTIGATION AND ANR.

MUKESH KUMAR MARORIA
[R-1], RAMESH BABU M. R.
[R-2]
YUGANDHARA PAWAR JHA
[INT], SATYAJEET KUMAR
[INT]

**IA No. 20542/2021 - PERMISSION TO APPEAR
AND ARGUE IN PERSON**

**DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 3**

- | | | | |
|----|--------------------------------------|--|---|
| 32 | W.P.(C) No. 204/2021
PIL-W | GAURAV KUMAR BANSAL

<i>Versus</i>
UNION OF INDIA AND ORS.

IA No. 20915/2021 - EXEMPTION FROM FILING
AFFIDAVIT
IA No. 40472/2021 -
INTERVENTION/IMPLEADMENT
IA No. 20911/2021 - STAY APPLICATION | PETITIONER-IN-PERSON

GURMEET SINGH MAKKER
[R-1], [R-2], [R-3], AKSHAT
KUMAR [R-4], [R-6], [R-7]
SATISH KUMAR [IMPL],
PRIYANK UPADHYAY [IMPL],
H. S. PARIHAR [IMPL] |
| 33 | SLP(C) No.
12821-12825/2021
IX | HANUMANT BHAGWAT RAKUSALE AND ORS.

<i>Versus</i>
THE STATE OF MAHARASHTRA AND ORS.

IA No. 110167/2021 - EXEMPTION FROM FILING
AFFIDAVIT
IA No. 108717/2021 - EXEMPTION FROM FILING
AFFIDAVIT
IA No. 90674/2021 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT
IA No. 90673/2021 - EXEMPTION FROM FILING
O.T.
IA No. 90675/2021 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES | ANAND DILIP LANDGE

SOMIRAN SHARMA
[CAVEAT], [R-13], [R-14],
[R-30], [R-34], [R-37], [R-40],
[R-42], [R-47], AADITYA
ANIRUDDHA PANDE [R-1],
[R-2], [R-3], [R-4], [R-6],
a [R-7], [R-8], [R-9], [R-10] |
| 34 | C.A. No. 1336/2022
XVII-A | RANJIT SARKAR AND ANR.

<i>Versus</i>
ILS HOSPITALS AND ORS.

IA No. 189018/2022 - APPLICATION FOR
PERMISSION
IA No. 181096/2022 - APPLICATION FOR
PERMISSION
IA No. 1246/2022 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT
IA No. 141463/2022 - RECALLING THE COURTS
ORDER | PETITIONER-IN-PERSON

PARTHA SIL [R-1], [R-2],
[R-3], [R-4] |
| 35 | SLP(C) No. 2937/2022
XII-A | HABIB ALLADIN AND ORS.

<i>Versus</i>
MOHAMMED AHMED
{Mention Memo}
IA No. 142861/2022 - APPROPRIATE
ORDERS/DIRECTIONS
IA No. 25227/2022 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT
IA No. 107802/2024 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES | PRANAB KUMAR MULLICK

VIPUL KUMAR [R-1] |

**DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 3**

- | | | | |
|------|--|---|--|
| 36 | CONMT.PET.(C) No.
383-386/2022 in SLP(C)
No. 16385-16388/2012
XIV | MAHENDRA SINGH AND ORS.

<i>Versus</i>
MANISH GUPTA AND ORS.

IN SLP(C) No. - 16385/2012, IN SLP(C) No. -
16386/2012, IN SLP(C) No. - 16387/2012, IN
SLP(C) No. - 16388/2012,
IA No. 60670/2024 - APPLICATION FOR
PERMISSION
IA No. 60506/2022 - EXEMPTION FROM FILING
O.T.
IA No. 158783/2023 - INTERVENTION
APPLICATION
IA No. 158798/2023 - PERMISSION TO APPEAR
AND ARGUE IN PERSON | MANJEET KIRPAL

MANIKA TRIPATHY [R-1],
[R-2], [R-3], [R-4]
RESPONDENT-IN-PERSON
[IMPL] |
| 36.1 | Connected
Diary No. 13163-2022
XIV | RAHUL GUPTA AND ORS.

<i>Versus</i>
THE DELHI DEVELOPMENT AUTHORITY AND ORS.

IN SLP(C) No. - 16385/2012,
IA No. 64683/2022 - APPLICATION FOR
PERMISSION
IA No. 72510/2024 - APPROPRIATE
ORDERS/DIRECTIONS
IA No. 64684/2022 -
INTERVENTION/IMPLEADMENT | PETITIONER-IN-PERSON
[P-1], MANJEET KIRPAL ,
ASWATHI M.K. [P-2],
GARIMA BAJAJ [P-3], [P-4],
[P-5], [P-6], [P-7], [P-8]

BINU TAMTA [R-1],
PRAVEEN SWARUP [R-3],
ALOK GUPTA [R-4], VIKAS
UPADHYAY [R-5],
RESPONDENT-IN-PERSON
[R-6] |
| 36.2 | Connected
Diary No. 27100-2023
XIV | RAHUL GUPTA

<i>Versus</i>
THE DELHI DEVELOPMENT AUTHORITY

IN SLP(C) No. - 16385/2012,
IA No. 129203/2023 - APPLICATION FOR
PERMISSION
IA No. 129213/2023 - APPROPRIATE
ORDERS/DIRECTIONS
IA No. 129206/2023 -
INTERVENTION/IMPLEADMENT | PETITIONER-IN-PERSON
[P-1], KUMAR DUSHYANT
SINGH , ASWATHI M.K. [P-2],
GARIMA BAJAJ [P-3], [P-4],
[P-5], [P-6], [P-7], [P-8]

MANIKA TRIPATHY [R-1],
PRAVEEN SWARUP [R-3],
ALOK GUPTA [R-4], VIKAS
UPADHYAY [R-5],
RESPONDENT-IN-PERSON
[R-6] |

**DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 3**

36.3 **Connected**
MA 1255/2020 in
SLP(C) No.
16385-16388/2012
XIV

RAHUL GUPTA AND ANR.

PETITIONER-IN-PERSON ,
[P-1], ASWATHI M.K. [P-2]

Versus

DELHI DEVELOPMENT AUTHORITY AND ORS.

BINU TAMTA , [R-1],
PRAVEEN SWARUP [R-3],
ALOK GUPTA [R-4], VIKAS
UPADHYAY [R-5]

**IN SLP(C) No. - 16385/2012,
[TO
FOR CLARIFICATION/DIRECTION ON IA
58075/2020
FOR EXEMPTION FROM FILING AFFIDAVIT ON
IA 58078/2020
FOR APPLICATION FOR PERMISSION ON IA
63439/2020
FOR EXEMPTION FROM FILING AFFIDAVIT ON
IA 63441/2020
FOR EXEMPTION FROM FILING AFFIDAVIT ON
IA 63446/2020
FOR APPROPRIATE ORDERS/DIRECTIONS ON IA
82417/2020
FOR EARLY HEARING APPLICATION ON IA
113289/2024
IA No. 63439/2020 - APPLICATION FOR
PERMISSION
IA No. 82417/2020 - APPROPRIATE
ORDERS/DIRECTIONS
IA No. 58075/2020 - CLARIFICATION/DIRECTION
IA No. 113289/2024 - EARLY HEARING
APPLICATION
IA No. 63446/2020 - EXEMPTION FROM FILING
AFFIDAVIT
IA No. 63441/2020 - EXEMPTION FROM FILING
AFFIDAVIT
IA No. 58078/2020 - EXEMPTION FROM FILING
AFFIDAVIT**

36.4 **Connected**
MA 1251-1254/2020 in
SLP(C) No.
16385-16388/2012
XIV

RAHUL GUPTA AND ORS.

PETITIONER-IN-PERSON ,
[P-1], GARIMA BAJAJ [P-2],
[P-3], [P-4], [P-5], [P-6], [P-7]

Versus

DELHI DEVELOPMENT AUTHORITY AND ORS.

BINU TAMTA , [R-1],
PRAVEEN SWARUP [R-3],
ALOK GUPTA [R-4], VIKAS
UPADHYAY [R-5],
RESPONDENT-IN-PERSON
[R-6]

**IN SLP(C) No. - 16385/2012, IN SLP(C) No. -
16386/2012, IN SLP(C) No. - 16387/2012, IN
SLP(C) No. - 16388/2012,
FOR
FOR EXEMPTION FROM FILING AFFIDAVIT ON
IA 60958/2020
FOR STAY APPLICATION ON IA 60959/2020
FOR EXEMPTION FROM FILING AFFIDAVIT ON
IA 60964/2020**

**DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 3**

**FOR EARLY HEARING APPLICATION ON IA
80675/2020**

**IA No. 80675/2020 - EARLY HEARING
APPLICATION**

**IA No. 60964/2020 - EXEMPTION FROM FILING
AFFIDAVIT**

**IA No. 60958/2020 - EXEMPTION FROM FILING
AFFIDAVIT**

IA No. 60959/2020 - STAY APPLICATION

- | | | | |
|------|---|---|--|
| 37 | SLP(C) No. 8947/2022
IV-C | YASHODANANDAN DWIVEDI

<i>Versus</i>
TRIVIKRAM PRASAD AND ANR.

IA No. 72117/2022 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT
IA No. 72121/2022 - EXEMPTION FROM FILING
O.T. | RAMESHWAR PRASAD
GOYAL |
| 38 | SLP(C) No.
5544-5545/2023
IV-B | RAM KISHAN (SINCE DECEASED) THROUGH HIS
LRS

<i>Versus</i>
STATE OF HARYANA AND ORS.
{Mention Memo}
[ONLY SLP(C)- 15189/2023 IS LISTED UNDER
THIS ITEM] | ANANTA PRASAD MISHRA
[P-1] |
| 38.1 | Connected
SLP(C) No. 15189/2023
IV-B | INDERPAL

<i>Versus</i>
THE STATE OF HARYANA AND ORS.
{Mention Memo} | AJIT KUMAR EKKA |
| 39 | SLP(C) No. 10338/2023
IV-A | BERNARD FRANCIS JOSEPH VAZ AND ORS.

<i>Versus</i>
GOVERNMENT OF KARNATAKA AND ORS.

{Mention Memo} | R. CHANDRACHUD

S-LEGAL ASSOCIATES
[CAVEAT], V. N.
RAGHUPATHY [R-1],
PURUSHOTTAM SHARMA
TRIPATHI [R-2], [R-3], [R-4],
[R-5] |
| 40 | SLP(C) No. 10804/2023
XVII | THE STATE OF JHARKHAND

<i>Versus</i>
SHAKUNTALA SUNDI AND ORS.

{Mention Memo} | PALLAVI LANGAR

SAMEER SHRIVASTAVA
[R-1], [R-2], HIMANSHU
SHEKHAR [R-4] |
| 41 | SLP(C) No. 16748/2023
XI | PRATAP SINGH BAGHEL AND ANR.

<i>Versus</i>
SUDESH PAL MALIK

IA No. 143496/2023 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT | ANKIT GOEL |

**DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 3**

- | | | |
|---|---|-----------------------|
| 41.1 Connected
SLP(C) No.
20283-20290/2023
XI | PRATAP SINGH BAGHEL | ANKIT GOEL |
| | <i>Versus</i>
KUMARI ASHNA SINGH AND ORS.
FOR
FOR EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT ON IA 148006/2023
IA No. 148006/2023 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT | |
| 41.2 Connected
SLP(C) No.
20246-20249/2023
XI | JAY KARAN YADAV AND ANR. | ANKIT GOEL |
| | <i>Versus</i>
ASHA DEVI AND ANR.
FOR
FOR EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT ON IA 176758/2023
IA No. 176758/2023 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT | |
| 41.3 Connected
SLP(C) No.
20293-20306/2023
XI | ATUL KUMAR SINGH AND ANR. | ANKIT GOEL |
| | <i>Versus</i>
RAHUL SINGH AND ANR.
[TO
FOR EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT ON IA 178373/2023
IA No. 178373/2023 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT | |
| 41.4 Connected
SLP(C) No. 20245/2023
XI | BUDH PRIYA SINGH | ANKIT GOEL |
| | <i>Versus</i>
SAKHI HASSAN SIDDIQUI
IA No. 176261/2023 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT | |
| 41.5 Connected
SLP(C) No.
20291-20292/2023
XI | PRATAP SINGH BAGHEL | ANKIT GOEL |
| | <i>Versus</i>
DIVYA TRIPATHI AND ORS.
IA No. 178537/2023 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT | |
| 42 | SLP(C) No. 22299/2023
XIV

DR. PYARE LAL SOOD | A. LAKSHMINARAYANAN |
| | <i>Versus</i>
M/S DEEPAK BOOT HOUSE AND ANR. | ANIL NAG [R-1], [R-2] |
| 43 | C.A. No. 822-823/2024
XVII-A

M/S BPTP LIMITED AND ORS. | KAUSHIK PODDAR |
| | <i>Versus</i> | |

DAILY CAUSE LIST FOR DATED : 22-10-2024

COURT NO. : 3

	TERRA FLAT BUYERS ASSOCIATION {Mention Memo} IA No.253982/2023-CONDONATION OF DELAY IN FILING and IA No.253980/2023-EX-PARTE STAY IA No. 253980/2023 - EX-PARTE STAY IA No. 80955/2024 - PERMISSION FOR WITHDRAWAL OF AMOUNT IA No. 107641/2024 - PERMISSION TO FILE APPLICATION FOR DIRECTION	UMANG SHANKAR [R-1]
43.1 Connected C.A. No. 566/2024 XVII-A	PIYUSH MAHESHWARI <i>Versus</i> BPTP LTD. AND ANR. {Mention Memo} FOR FOR STAY APPLICATION ON IA 250470/2023 FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 250472/2023 IA No. 250472/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES IA No. 250470/2023 - STAY APPLICATION	DEEPAK GOEL KAUSHIK PODDAR [R-1], [R-2]
44 W.P.(C) No. 1323/2023 X	MAM RAJ GOEL <i>Versus</i> BAR COUNCIL OF GUJARAT AND ANR. FOR ADMISSION and IA No.245274/2023- EXEMPTION FROM FILING AFFIDAVIT and IA No.245272/2023-PERMISSION TO APPEAR AND ARGUE IN PERSON	PETITIONER-IN-PERSON KHUSHBOO AAKASH SHETH [R-1], RADHIKA GAUTAM [R-2]
45 CONMT.PET.(C) No. 154/2024 in SLP(C) No. 5529/2013 XIV	MAST RAM SHARMA <i>Versus</i> RAKESH KANWAR AND ANR. {Mention Memo} IN SLP(C) No. - 5529/2013, FOR ADMISSION	VINOD SHARMA
46 SLP(C) No. 8034/2024 XIV	INAMUL HASSAN <i>Versus</i> THE COUNCIL OF ARCHITECTURE, (COA) AND ORS. IA No.80926/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT	RISHI KUMAR SINGH GAUTAM ABIHA ZAIDI [R-1], [R-3]
47 SLP(C) No. 8551/2024 IV-C	GEETA DUBEY AND ORS. <i>Versus</i> UNITED INDIA INSURANCE CO. LTD. AND ORS. IA No. 77442/2024 - EXEMPTION FROM FILING O.T.	SRIRAM P. MANJEET CHAWLA [R-1]

**DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 3**

48	W.P.(C) No. 522/2024 X	PRASANNA KUMAR PARHI <i>Versus</i> ORISSA HIGH COURT AND ANR. {Mention Memo} FOR ADMISSION IA No. 184910/2024 - EX-PARTE STAY	HITENDRA NATH RATH
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[DISPOSAL/FINAL DISPOSAL AT ADMISSION STAGE - CIVIL CASES]

49	SLP(C) No. 33819/2014 XII-A	M/S. HOUSING AND URBAN DEVELOPMENT CORP. LTD. <i>Versus</i> M/S. SAUMYA MEDICARE INTERNATIONAL LIMITED AND ORS. {Mention Memo} IA No. 111378/2017 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES IA No. 4/2015 - PERMISSION TO FILE ANNEXURES IA No. 3/2015 - PERMISSION TO FILE ANNEXURES IA No. 2/2014 - PERMISSION TO FILE LENGTHY LIST OF DATES	NIKILESH RAMACHANDRAN [P-1] HIMINDER LAL [R-1] [CAVEAT], RAM SWARUP SHARMA [R-2][PR], SESHATALPA SAI BANDARU [R-3][PR]
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[DISPOSAL/FINAL DISPOSAL AT ADMISSION STAGE - CRIMINAL CASES]

50	SLP(Crl) No. 7708/2019 II	N. SRIDHAR REDDY <i>Versus</i> THE STATE OF A.P. THROUGH SECRETARY AND ORS. IA No. 164083/2022 - APPROPRIATE ORDERS/DIRECTIONS IA No. 130577/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT IA No. 39163/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES IA No. 130575/2019 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES	RASHMI NANDAKUMAR GUNTUR PRAMOD KUMAR [R-1], ANU GUPTA [R-2]
50.1	Connected SLP(Crl) No. 7793/2019 II	GEETHA INTURI <i>Versus</i> THE STATE OF AP. AND ORS. IA No. 131399/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT	RASHMI NANDAKUMAR GUNTUR PRAMOD KUMAR [R-1], ANU GUPTA [R-2]
50.2	Connected SLP(Crl) No. 7812/2019 II	NALLAPAREDDY KRISHNA REDDY AND ANR. <i>Versus</i> THE STATE OF AP. AND ANR.	RASHMI NANDAKUMAR GUNTUR PRAMOD KUMAR [R-1], ANU GUPTA [R-2]

DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 3
IA No. 131647/2019 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT

NEW DELHI
19-10-2024 18:17:33

ADDITIONAL REGISTRAR



SUPREME COURT OF INDIA
[IT WILL BE APPRECIATED IF THE LEARNED ADVOCATES
ON RECORD DO NOT SEEK ADJOURNMENT IN THE MATTERS
LISTED BEFORE ALL THE COURTS IN THE CAUSE LIST]
DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 4
HON'BLE MR. JUSTICE SURYA KANT
HON'BLE MR. JUSTICE UJJAL BHUYAN
(TIME : 10:30 AM)
MISCELLANEOUS HEARING

SNo.	Case No.	Petitioner / Respondent	Petitioner/Respondent Advocate
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[BAIL MATTERS]

1	W.P.(Crl.) No. 546/2023 X	BALSAAHEB KESHAWRAO BHAPKAR AND ORS. <i>Versus</i> SECURITIES AND EXCHANGE BOARD OF INDIA AND ORS.	T. R. B. SIVAKUMAR EXPLETUS LEGAL [R-1], PRASHANT SINGH [R-2], AADITYA ANIRUDDHA PANDE [R-3], SUNNY CHOUDHARY [R-4], PRAGATI NEEKHRA [R-5], RUCHIRA GOEL a [R-6] PRASTUT MAHESH DALVI [INT], HIMANSHU BHUSHAN [INT]
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[ORDERS (INCOMPLETE MATTERS / IAs / CRLMPs)]

2	W.P.(Crl.) No. 185/2018 PIL-W	GAURAV BHATIA <i>Versus</i> THE STATE OF WEST BENGAL AND ORS.	GARVESH KABRA [P-1] ASTHA SHARMA [R-1], MUKESH KUMAR MARORIA [R-3] PAWANSHREE AGRAWAL [IMPL]
[ONLY IA NO. 222204 OF 2024 (APPLICATION FOR MODIFICATION/ CLARIFICATION OF ORDER DATED 28.02.2020) IS LISTED] IA No. 222204/2024 - MODIFICATION OF COURT ORDER			
3	C.A. No. 7859/2021 XVII	MAJOR RAVINDRA SINGH <i>Versus</i> UNION OF INDIA AND ORS.	RAM LAL ROY MUKESH KUMAR MARORIA [R-1], [R-2], [R-3]
ONLY I.A.NO.242990/2023 IN C.A.NO.7859/2021 IS LISTED AGAINST THIS ITEM.... IA No. 242990/2023 - CLARIFICATION/DIRECTION			

**DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 4**

- | | | | |
|----|-----------------------------|--|--|
| 9 | SLP(C) No. 22371/2024
IX | M/S. AMBIT REALTY

<i>Versus</i>
BYRAMJEE JEEJEEBHOY PRIVATE LIMITED AND
ORS.

IA No.219988/2024-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT
IA No. 219988/2024 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT | KUSH CHATURVEDI

UDAYADITYA BANERJEE
[CAVEAT] |
| 10 | SLP(C) No. 22562/2024
IX | ASHTAVINAYAK SRA CHS (PROP) AND ANR.

<i>Versus</i>
BYRAMJEE JEEJEEBHOY PVT. LTD. AND ORS.

IA No. 222360/2024 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT | AMAN VARMA

UDAYADITYA BANERJEE
[CAVEAT] |

[AFTER NOTICE (FOR ADMISSION) - CRIMINAL CASES]

- | | | | |
|------|--|--|---|
| 11 | SLP(Crl) No. 8565/2017
II-C | BUDDESH YADAV

<i>Versus</i>
THE STATE OF CHHATTISGARH

IA No. 163947/2019 - EXEMPTION FROM FILING
O.T.
IA No. 155749/2022 - EXEMPTION FROM FILING
O.T.
IA No. 34452/2022 - EXEMPTION FROM FILING
O.T.
IA No. 167148/2019 - EXEMPTION FROM FILING
O.T.
IA No. 163945/2019 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
IA No. 111519/2017 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
IA No. 155748/2022 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
IA No. 166829/2019 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES | HIMANSHU SHEKHAR [P-1]

APOORV SHUKLA [R-1] |
| 11.1 | Connected
Diary No. 18138-2022
(SCLSC) II-C | SHIV PRASAD KANWAR

<i>Versus</i>
THE STATE OF CHHATTISGARH

IA
FOR CONDONATION OF DELAY IN FILING ON IA
88181/2022
FOR EXEMPTION FROM FILING O.T. ON IA
88182/2022
IA No. 88181/2022 - CONDONATION OF DELAY
IN FILING
IA No. 88182/2022 - EXEMPTION FROM FILING
O.T. | AFTAB ALI KHAN |
| 12 | SLP(Crl) No. 3128/2020
II-C | D.K SHIVAKUMAR

<i>Versus</i>
THE INCOME TAX DEPARTMENT | PARMATMA SINGH

RAJ BAHADUR YADAV [R-1] |

DAILY CAUSE LIST FOR DATED : 22-10-2024

COURT NO. : 4

**IA No. 70986/2020 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

- 12.1 **Connected**
SLP(Crl) No.
11386/2019
II-C
- ANJANEYA HANUMANTHAIAH
- PARMATMA SINGH
- Versus*
THE INCOME TAX DEPARTMENT THROUGH ITS
DEPUTY DIRECTOR BENGALURU
- RAJ BAHADUR YADAV [R-1]
- IA No. 191725/2019 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**
- 12.2 **Connected**
SLP(Crl) No. 5904/2021
II-C
- INCOME TAX DEPARTMENT
- RAJ BAHADUR YADAV
- Versus*
D.K. SHIVAKUMAR
- PARMATMA SINGH
[CAVEAT]
- IA No. 96840/2021 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**
- 12.3 **Connected**
SLP(Crl) No. 6087/2021
II-C
- INCOME TAX DEPARTMENT
- RAJ BAHADUR YADAV
- Versus*
D.K. SHIVAKUMAR
- PARMATMA SINGH
[CAVEAT]
- 12.4 **Connected**
SLP(Crl) No. 5956/2021
II-C
- INCOME TAX DEPARTMENT
- RAJ BAHADUR YADAV
- Versus*
D.K. SHIVAKUMAR
- PARMATMA SINGH
[CAVEAT]
- IA No. 97914/2021 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**
- 13 SLP(Crl) No. 8777/2022
II-B
- AJAY MALIK
- SAROJ TRIPATHI
- Versus*
STATE OF UTTARAKHAND AND ANR.
- AKSHAT KUMAR [R-1],
RASHMI SINGH [R-2]
- 13.1 **Connected**
Diary No. 42122-2022
II-B
- THE STATE OF UTTARAKHAND
- AKSHAT KUMAR [P-1]
- Versus*
ASHOK KUMAR AND ANR.
- PRASHANT BHUSHAN [R-1]
- FOR CONDONATION OF DELAY IN FILING ON IA
13398/2023**
- FOR EXEMPTION FROM FILING O.T. ON IA
13400/2023**
- FOR PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES ON IA
29844/2023**
- FOR EXEMPTION FROM FILING O.T. ON IA
199424/2023**
- IA No. 13398/2023 - CONDONATION OF DELAY
IN FILING**
- IA No. 13400/2023 - EXEMPTION FROM FILING
O.T.**

DAILY CAUSE LIST FOR DATED : 22-10-2024

COURT NO. : 4

IA No. 199424/2023 - EXEMPTION FROM FILING O.T.

IA No. 29844/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

- 14 SLP(Crl) No. 10025/2022 II
HUSSAIN
CHARU MATHUR
Versus
THE STATE OF RAJASTHAN
PRAGATI NEEKHRA [R-1]
IA No. 84838/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
- 15 SLP(Crl) No. 7929/2023 II
ARIF MD YEASIN JWADDER
PRASHANT BHUSHAN
Versus
THE STATE OF ASSAM AND ORS.
SHUVODEEP ROY [R-1], [R-2], [R-3], VANSHAJA SHUKLA [R-4], ANASUYA CHOUDHURY [R-5]
- 16 Diary No. 27936-2023 II-B
SUNIL NAUDIYAL
ARCHIT UPADHAYAY
Versus
THE STATE OF UTTARAKHAND AND ANR.
VANSHAJA SHUKLA [R-1], UMANG SHANKAR [R-2]
MEDIATION REPORT RECEIVED
IA No. 229551/2023 - CONDONATION OF DELAY IN FILING
IA No. 229552/2023 - CONDONATION OF DELAY IN REFILEING / CURING THE DEFECTS
IA No. 229554/2023 - EXEMPTION FROM FILING O.T.
IA No. 234382/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

[AFTER NOTICE (FOR ADMISSION) - CIVIL CASES]

- 17 SLP(C) No. 2177/2014 XI
BAHADUR (DEAD) THR. HIS LRS.
ROHIT KUMAR SINGH [P-1]
Versus
STATE OF U.P. . AND ORS.
VISHWA PAL SINGH [R-1], HIREN DASAN [R-2], [R-3], [R-4], [R-5], [R-6], [R-7]
- 18 SLP(C) No. 17655-17662/2018 IV-B
GINDORI AND ORS. ETC. AND ORS.
ANZU. K. VARKEY
Versus
SURENDER SINGH AND ORS. ETC. AND ORS.
ADITYA SINGH [R-5], KARUNAKAR MAHALIK [R-1], [R-2], [R-3], [R-4], [R-6], [R-8], [R-9], [R-115], [R-116], [R-118]
{Mention Memo}
IA No. 86062/2018 - EXEMPTION FROM FILING O.T.
IA No. 41240/2024 - EXEMPTION FROM FILING O.T.
IA No. 153077/2021 - EXEMPTION FROM FILING O.T.

**DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 4**

**IA No. 41239/2024 -
INTERVENTION/IMPLEADMENT
IA No. 153075/2021 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
IA No. 130827/2021 - STAY APPLICATION**

- 18.1 **Connected**
SLP(C) No.
18760-18763/2018
IV-B
- BALWAN SINGH AND ORS.
- RANBIR SINGH YADAV
- Versus*
SURENDER SINGH AND ORS.
{Mention Memo}
**FOR impleading party ON IA 41226/2024
FOR INTERVENTION/IMPLEADMENT ON IA
41226/2024
FOR EXEMPTION FROM FILING O.T. ON IA
41228/2024
IA No. 41228/2024 - EXEMPTION FROM FILING
O.T.
IA No. 41226/2024 -
INTERVENTION/IMPLEADMENT**
- 18.2 **Connected**
SLP(C) No.
21137-21138/2018
IV-B
- JAI NARAIN AND ORS.
- RANBIR SINGH YADAV
- Versus*
SURENDER SINGH AND ORS.
- RASHI BANSAL [IMPL]
- {Mention Memo}**
**FOR impleading party ON IA 41205/2024
FOR INTERVENTION/IMPLEADMENT ON IA
41205/2024
FOR EXEMPTION FROM FILING O.T. ON IA
41206/2024
IA No. 41206/2024 - EXEMPTION FROM FILING
O.T.
IA No. 41205/2024 -
INTERVENTION/IMPLEADMENT**
- 18.3 **Connected**
SLP(C) No.
1768-1769/2019
IV-B
- KHURSHID
- DAYA KRISHAN SHARMA
[P-1]
- Versus*
KANWAR BHAN (DEAD) THROUGH LRS. AND ORS.
- C. GEORGE THOMAS [R-1.5],
[R-1.2], [R-1.6], ADITYA
SINGH [R-1.3]
- {Mention Memo}**
- 19 SLP(C) No. 7362/2019
IV-C
- DHAPUBAI
- PARIJAT KISHORE [P-1]
- Versus*
ANWAR AND ORS.
- CHRISTI JAIN [R-1], RAHUL
PRATAP [R-3], RAJESH
SRIVASTAVA [R-4]
- IA No. 136727/2018 - EXEMPTION FROM FILING
O.T.
IA No. 191649/2019 - EXEMPTION FROM FILING
O.T.**

**DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 4**

**IA No. 181735/2019 - EXEMPTION FROM FILING
O.T.
IA No. 136729/2018 -
INTERVENTION/IMPLEADMENT
IA No. 136726/2018 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

- | | | | |
|---|---|---|--|
| 20 | W.P.(C) No. 228/2019
PIL-W | CENTRE FOR PUBLIC INTEREST LITIGATION AND
ORS.
<i>Versus</i>
UNION OF INDIA AND ANR. | PRASHANT BHUSHAN

MONA K. RAJVANSHI [IMPL] |
| [ALONG WITH THE RECORD OF SUO MOTU
WRIT PETITION (C) NO. 4/2019] | | | |
| 21 | W.P.(C) No. 371/2019
PIL-W | DINESH KUMAR SONI

<i>Versus</i>
UNION OF INDIA AND ORS. | NEHA RATHI

GURMEET SINGH MAKKER
[R-1], [R-6], PRASHANT
KUMAR UMRAO [R-2],
CHAMBERS OF KARTIK
SETH [R-3], E. C. AGRAWALA
, [R-5] |
| IA No. 28837/2023 - APPLICATION FOR
PERMISSION
IA No. 97095/2022 - APPLICATION FOR
PERMISSION
IA No. 49251/2019 - APPROPRIATE
ORDERS/DIRECTIONS
IA No. 49254/2019 - EXEMPTION FROM FILING
O.T.
IA No. 97098/2022 - EXEMPTION FROM FILING
O.T.
IA No. 168205/2019 -
INTERVENTION/IMPLEADMENT
IA No. 5925/2023 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES | | | |
| 21.1 | Connected
W.P.(C) No. 510/2023
PIL-W | SUDIEP SHRIVASTAVA

<i>Versus</i>
UNION OF INDIA AND ORS. | NEHA RATHI |
| IA No. 87170/2023 - CLARIFICATION/DIRECTION
IA No. 87171/2023 - EXEMPTION FROM FILING
O.T. | | | |
| 22 | SLP(C) No.
11305-11309/2021
IX | MANASI FARMS PVT. LTD. AND ANR.

<i>Versus</i>
NASHIK MUNICIPAL CORPORATION NASHIK AND
ORS. | KUNAL MIMANI [P-1]

BLACK & WHITE
SOLICITORS [R-1], [R-2],
[R-2], [R-5], AADITYA
ANIRUDDHA PANDE [R-3],
[R-4]
SOUMIK GHOSAL [INT],
NISHANT RAMAKANTRAO
KATNESHWARKAR
a [INT] |

**DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 4**

**IA No. 81177/2021 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT
IA No. 81181/2021 - EXEMPTION FROM FILING
O.T.
IA No. 203996/2024 - EXEMPTION FROM FILING
O.T.
IA No. 110138/2024 - EXEMPTION FROM FILING
O.T.
IA No. 244682/2023 - EXEMPTION FROM FILING
O.T.
IA No. 146481/2024 - INTERVENTION
APPLICATION
IA No. 38734/2023 -
INTERVENTION/IMPLEADMENT
IA No. 81179/2021 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
IA No. 203995/2024 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
IA No. 244680/2023 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

22.1 **Connected**
SLP(C) No. 11310/2021
IX

MANASI FARMS PVT. LTD. AND ANR.

KUNAL MIMANI

Versus

NASHIK MUNICIPAL CORPORATION AND ORS.

BLACK & WHITE
SOLICITORS [R-1], [R-2],
SACHIN PATIL [R-3],
AADITYA ANIRUDDHA
PANDE [R-3]

**FOR
FOR EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT ON IA 82065/2021
FOR PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES ON IA
82069/2021
FOR EXEMPTION FROM FILING O.T. ON IA
82070/2021
IA No. 82065/2021 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT
IA No. 82070/2021 - EXEMPTION FROM FILING
O.T.
IA No. 82069/2021 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

23 SLP(C) No.
13871-13872/2021
IV-A

THE COMMISSIONER BENGALURU DEVELOPMENT
AUTHORITY

ANKUR S. KULKARNI

Versus

T. SEETHARAMAPPA (DEAD)

23.1 **Connected**
SLP(C) No. 20723/2022
IV-A

THE COMMISSIONER BANGALORE DEVELOPMENT
AUTHORITY

ANKUR S. KULKARNI

Versus

NIRMALA BAI N.

NULI & NULI [R-1]

23.2 **Connected**
SLP(C) No. 21411/2022
IV-A

THE COMMISSIONER, BENGALURU DEVELOPMENT
AUTHORITY

ANKUR S. KULKARNI

Versus

POOJIGAPPA

NULI & NULI [R-1]

**DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 4**

23.3	Connected SLP(C) No. 21597/2022 IV-A	BANGALORE DEVELOPMENT AUTHORITY AND ANR. <i>Versus</i> B.L. RAMAKRISHNA	ANKUR S. KULKARNI ANURADHA MUTATKAR [R-1]
23.4	Connected SLP(C) No. 21473/2022 IV-A	THE BANGALORE DEVELOPMENT AUTHORITY <i>Versus</i> H. VIMALA BAI	ANKUR S. KULKARNI SRIRAM P. [R-1]
23.5	Connected SLP(C) No. 21617/2022 IV-A	THE COMMISSIONER, BANGALORE DEVELOPMENT AUTHORITY AND ANR. <i>Versus</i> S. THARA	ANKUR S. KULKARNI NULI & NULI [R-1], [R-1]
23.6	Connected SLP(C) No. 21285/2022 IV-A	THE COMMISSIONER BANGALORE DEVELOPMENT AUTHORITY <i>Versus</i> K.G. RAMAKRISHNA	ANKUR S. KULKARNI NULI & NULI [R-1]
23.7	Connected SLP(C) No. 21408/2022 IV-A	THE BANGALORE DEVELOPMENT AUTHORITY <i>Versus</i> B.N.N. MURTHY	ANKUR S. KULKARNI NULI & NULI [R-1]
23.8	Connected SLP(C) No. 21394/2022 IV-A	BANGALORE DEVELOPMENT AUTHORITY <i>Versus</i> SHANTHAMMA C.	ANKUR S. KULKARNI NULI & NULI [R-1], [R-1]
23.9	Connected SLP(C) No. 21447/2022 IV-A	THE COMMISSIONER, BANGALORE DEVELOPMENT AUTHORITY <i>Versus</i> S. RAMESH KUMAR	ANKUR S. KULKARNI NULI & NULI [R-1]
23.1 0	Connected SLP(C) No. 21550/2022 IV-A	THE COMMISSIONER, BANGALORE DEVELOPMENT AUTHORITY <i>Versus</i> MADAIAH (DEAD) THROUGH LRS.	ANKUR S. KULKARNI
23.1 1	Connected SLP(C) No. 21236/2022 IV-A	THE COMMISSIONER, BANGALORE DEVELOPMENT AUTHORITY <i>Versus</i> RAJENDRA PATEL	ANKUR S. KULKARNI NULI & NULI [R-1]
23.1 2	Connected SLP(C) No. 21253/2022 IV-A	THE COMMISSIONER BANGALORE DEVELOPMENT AUTHORITY <i>Versus</i> K.N. SANNAMMA	ANKUR S. KULKARNI NULI & NULI [R-1]

DAILY CAUSE LIST FOR DATED : 22-10-2024**COURT NO. : 4**

23.1 3	Connected SLP(C) No. 21409/2022 IV-A	THE BANGALORE DEVELOPMENT AUTHORITY <i>Versus</i> LAKSHMINARASAPPA	ANKUR S. KULKARNI NULI & NULI [R-1]
23.1 4	Connected SLP(C) No. 21441/2022 IV-A	THE COMMISSIONER BANGALORE DEVELOPMENT AUTHORITY <i>Versus</i> GANGADHAR	ANKUR S. KULKARNI NULI & NULI [R-1]
23.1 5	Connected SLP(C) No. 21287/2022 IV-A	THE COMMISSIONER BANGALORE DEVELOPMENT AUTHORITY <i>Versus</i> KOKILA G.	ANKUR S. KULKARNI NULI & NULI [R-1]
23.1 6	Connected SLP(C) No. 21274/2022 IV-A	THE COMMISSIONER BANGALORE DEVELOPMENT AUTHORITY <i>Versus</i> MOTAIAH (DEAD) THROUGH LRS.	ANKUR S. KULKARNI
23.1 7	Connected SLP(C) No. 3248/2023 IV-A	BANGALORE DEVELOPMENT AUTHORITY <i>Versus</i> R. SATHYANARAYANA	ANKUR S. KULKARNI NULI & NULI [R-1]
23.1 8	Connected SLP(C) No. 6155/2023 IV-A	THE BENGALURU DEVELOPMENT AUTHORITY <i>Versus</i> RAJALAKSHMI V.P	ANKUR S. KULKARNI
23.1 9	Connected SLP(C) No. 7481/2023 IV-A	BANGALORE DEVELOPMENT AUTHORITY <i>Versus</i> MANJUNATH R	ANKUR S. KULKARNI
23.2 0	Connected SLP(C) No. 7482/2023 IV-A	COMMISSIONER BENGALURU DEVELOPMENT AUTHORITY <i>Versus</i> GAJALAKSHMI	ANKUR S. KULKARNI NULI & NULI [R-1]
23.2 1	Connected SLP(C) No. 15821/2023 IV-A	THE COMMISSIONER BANGALORE DEVELOPMENT AUTHORITY <i>Versus</i> VIMAL B S AND ANR.	ANKUR S. KULKARNI NULI & NULI [R-1], V. N. RAGHUPATHY [R-2], [R-2], [R-2]
23.2 2	Connected SLP(C) No. 15822/2023 IV-A	THE BANGALORE DEVELOPMENT AUTHORITY AND ANR. <i>Versus</i> R. RAVI KUMAR	ANKUR S. KULKARNI

**DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 4**

23.2 3	Connected SLP(C) No. 18596/2023 IV-A	THE COMMISSIONER BANGALORE DEVELOPMENT AUTHORITY AND ANR. <i>Versus</i> N. BASKARAN AND ANR.	ANKUR S. KULKARNI NULI & NULI [R-1]
23.2 4	Connected SLP(C) No. 23579/2023 IV-A	THE COMMISSIONER BANGALORE DEVELOPMENT AUTHORITY <i>Versus</i> VISHAL B. S AND ANR.	ANKUR S. KULKARNI NULI & NULI [CAVEAT], V. N. RAGHUPATHY [R-2]
23.2 5	Connected SLP(C) No. 14433/2023 IV-A	THE COMMISSIONER BANGALORE DEVELOPMENT AUTHORITY <i>Versus</i> JAYAKUMARI	ANKUR S. KULKARNI
24	MA 1773/2021 in C.A. No. 7064/2019 IV	UNION OF INDIA AND ANR. <i>Versus</i> TARSEM SINGH AND ORS.	JAIKRITI S. JADEJA [P-1] ARVIND GUPTA , [R-2], [R-3] SUDHANSU PALO [INT], SOMIRAN SHARMA [INT], SIDDHARTH MITTAL [INT], MAYANK KSHIRSAGAR [INT]
		{Mention Memo} IN C.A. No. - 7064/2019, IA No. 99287/2024 - APPLICATION FOR PERMISSION IA No. 165323/2023 - APPLICATION FOR PERMISSION IA No. 146344/2023 - APPLICATION FOR PERMISSION IA No. 130801/2021 - CLARIFICATION/DIRECTION IA No. 132945/2023 - INTERVENTION APPLICATION IA No. 93534/2024 - INTERVENTION APPLICATION IA No. 145732/2023 - INTERVENTION APPLICATION IA No. 160334/2023 - INTERVENTION/IMPLEADMENT IA No. 132951/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES IA No. 145733/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES	
24.1	Connected SLP(C) No. 5175/2022 IX	MURLIDHAR AND ANR. <i>Versus</i> SECRETARY TO THE GOVERNMENT OF INDIA AND ORS. {Mention Memo} IA No. 43132/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT	ANAGHA S. DESAI GHAROTE ANURAG A [R-2], AADITYA ANIRUDDHA PANDE [R-3], [R-4]

**DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 4**

- | | | |
|--|--|---|
| 24.2 Connected
SLP(C) No. 4703/2022
IX | SARJUPRASAD

<i>Versus</i>
SECRETARY TO THE GOVERNMENT OF INDIA AND
ORS.

{Mention Memo}
IA No. 38188/2022 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT | ANAGHA S. DESAI

GHAROTE ANURAG A [R-2],
AADITYA ANIRUDDHA
PANDE [R-3], [R-4] |
| 24.3 Connected
SLP(C) No. 20500/2022
IX | NATIONAL HIGHWAYS AUTHORITY OF INDIA

<i>Versus</i>
SARJUPRASAD SANGAMLAL GUPTA AND ORS.

{Mention Memo}
IA No. 154003/2022 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT
IA No. 161303/2022 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES | PRAGYA BAGHEL

ANAGHA S. DESAI [CAVEAT],
AADITYA ANIRUDDHA
PANDE [R-3], [R-4] |
| 24.4 Connected
Diary No. 37767-2022
XI-A | NATIONAL HIGHWAY AUTHORITY OF INDIA

<i>Versus</i>
JALEEL KADAVATH AND ORS.
{Mention Memo}
FOR
FOR CONDONATION OF DELAY IN FILING ON IA
10027/2023
FOR CONDONATION OF DELAY IN REFILEING /
CURING THE DEFECTS ON IA 10029/2023
FOR EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT ON IA 10041/2023
IA No. 10027/2023 - CONDONATION OF DELAY
IN FILING
IA No. 10029/2023 - CONDONATION OF DELAY
IN REFILEING / CURING THE DEFECTS
IA No. 10041/2023 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT | JAIKRITI S. JADEJA |
| 24.5 Connected
SLP(C) No. 9919/2023
XI | NATIONAL HIGHWAY AUTHORITY OF INDIA

<i>Versus</i>
NASEEM FATIMA AND ORS.
{Mention Memo}
I.R.
FOR PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES ON IA
84365/2023
IA No. 84365/2023 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES | VENKITA SUBRAMONIAM
T.R.

SATISH PANDEY [R-1] |
| 24.6 Connected
SLP(C) No. 15538/2023
IV-B | NATIONAL HIGHWAYS AUTHORITY OF INDIA AND
ANR.

<i>Versus</i> | M. V. KINI & ASSOCIATES |

DAILY CAUSE LIST FOR DATED : 22-10-2024

COURT NO. : 4

DEVENDER KUMAR GUPTA AND ORS.

CHANDER SHEKHAR ASHRI
[R-1]

**{Mention Memo}
FOR ADMISSION**

24.7 **Connected**
SLP(C) No. 15581/2023
IV-B

NATIONAL HIGHWAYS AUTHORITY OF INDIA AND
ANR.

M. V. KINI & ASSOCIATES

Versus

DEVENDER KUMAR JAIN AND ORS.

CHANDER SHEKHAR ASHRI
[R-1]

**{Mention Memo}
FOR ADMISSION and I.R.**

24.8 **Connected**
SLP(C) No. 15653/2023
IV-B

NATIONAL HIGHWAYS AUTHORITY OF INDIA AND
ANR.

M. V. KINI & ASSOCIATES

Versus

RAJEEV AGGARWAL AND ORS.

CHANDER SHEKHAR ASHRI
[R-1]

**{Mention Memo}
FOR ADMISSION and I.R.**

24.9 **Connected**
SLP(C) No. 15747/2023
IV-B

NATIONAL HIGHWAYS AUTHORITY OF INDIA AND
ANR.

M. V. KINI & ASSOCIATES

Versus

RAM KISHAN GUPTA AND ORS.

CHANDER SHEKHAR ASHRI
[R-1]

**{Mention Memo}
FOR ADMISSION and I.R.**

24.1 **Connected**
0 Diary No. 38417-2023
IV-B

NATIONAL HIGHWAYS AUTHORITY OF INDIA

JAIKRITI S. JADEJA

Versus

KULBHUSHAN SINGH AND ORS.

**{Mention Memo}
IA**

**FOR CONDONATION OF DELAY IN FILING ON IA
209153/2023**

**FOR EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT ON IA 209155/2023**

**IA No. 209153/2023 - CONDONATION OF DELAY
IN FILING**

**IA No. 209155/2023 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**

24.1 **Connected**
1 SLP(C) No. 20499/2022
IX

NATIONAL HIGHWAYS AUTHORITY OF INDIA

PRAGYA BAGHEL

Versus

MURLIDHAR AND ORS.

ANAGHA S. DESAI [CAVEAT],
[R-1], [R-2]

{Mention Memo}

**IA No. 156832/2022 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**

**IA No. 161324/2022 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

24.1 **Connected**
2 Diary No. 52538-2023
IV-B

RAJ KUMAR AND ANR.

ARVIND GUPTA

**DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 4**

Versus

UNION OF INDIA AND ORS.

{Mention Memo}

IA No.264440/2023-CONDONATION OF DELAY IN FILING and IA No.264441/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 264440/2023 - CONDONATION OF DELAY IN FILING

IA No. 264441/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

24.1 **Connected**
3 SLP(C) No. 14942/2019
XII

K. RAJU AND ORS.

K. K. MANI [P-1]

Versus

THE PROJECT DIRECTOR, NATIONAL HIGHWAYS AUTHORITY OF INDIA (NH 68) AND ORS.

JAIKRITI S. JADEJA [R-1],
D.KUMANAN [R-2], [R-3]

{Mention Memo}

24.1 **Connected**
4 Diary No. 21226-2022
XII

THE CHAIRMAN NATIONAL HIGHWAYS AUTHORITY OF INDIA AND ANR.

JAIKRITI S. JADEJA

Versus

THE COMPETENT AUTHORITY CUM SPECIAL DRO (LA) AND ORS.

P. SOMA SUNDARAM
[CAVEAT] [CAVEAT]
[CAVEAT] [CAVEAT]
[CAVEAT] [CAVEAT]

{Mention Memo}

FOR

FOR EXEMPTION FROM FILING O.T. ON IA 32577/2023

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 32578/2023

FOR CONDONATION OF DELAY IN FILING ON IA 32579/2023

FOR CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS ON IA 32581/2023

FOR impleading party ON IA 145792/2023

FOR INTERVENTION/IMPLEADMENT ON IA 145792/2023

FOR impleading party ON IA 146682/2023

FOR INTERVENTION/IMPLEADMENT ON IA 146682/2023

IA No. 32579/2023 - CONDONATION OF DELAY IN FILING

IA No. 32581/2023 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS

IA No. 32578/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 32577/2023 - EXEMPTION FROM FILING O.T.

IA No. 146682/2023 -

INTERVENTION/IMPLEADMENT

IA No. 145792/2023 -

INTERVENTION/IMPLEADMENT

24.1 **Connected**
5 Diary No. 38093-2024
IV-B

NATIONAL HIGHWAYS AUTHORITY OF INDIA

JAIKRITI S. JADEJA

Versus

SHIV DUTT AND ORS.

**DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 4**

{Mention Memo}

IA

**FOR EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT ON IA 199054/2024
FOR CONDONATION OF DELAY IN FILING ON IA
199055/2024**

**IA No. 199055/2024 - CONDONATION OF DELAY
IN FILING**

**IA No. 199054/2024 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**

- | | | | |
|----|---------------------------------------|---|--|
| 25 | SLP(C) No.
4050-4055/2022
XII-A | DAPPU VEERASWAMY

<i>Versus</i>
THE STATE OF TELANGANA AND ORS. | SANTOSH KRISHNAN

SRAVAN KUMAR KARANAM
[R-1], [R-2], MUKESH KUMAR
MARORIA [R-3], [R-4] |
| 26 | SLP(C) No. 5305/2022
IX | GIRISH CHODANKAR

<i>Versus</i>
THE SPEAKER GOA LEGISLATIVE ASSEMBLY AND
ORS.

IA No. 44387/2022 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT | D.KUMANAN

SURBHI KAPOOR [R-1],
ABHIKALP PRATAP SINGH
[R-4] |
| 27 | SLP(C) No.
8707-8712/2022
XII | M/S. KARISMAA FOUNDATIONS PVT. LTD.

<i>Versus</i>
M/S. OLYMPIA TECH PARK (CHENNAI) PVT. LTD

IA No. 75509/2022 - APPLICATION FOR TAKING
ON RECORD
IA No. 70882/2022 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT | VIKALP MUDGAL

M. YOGESH KANNA [R-1] |
| 28 | SLP(C) No. 8971/2022
IV-C | INDORE DEVELOPMENT AUTHORITY

<i>Versus</i>
LAXMI GRIH NIRMAN SAHAKARI SANSTHA
MARYADIT AND ANR.

FOR ADMISSION and I.R. and IA No.72485/2022-
EXEMPTION FROM FILING O.T.
IA No. 72485/2022 - EXEMPTION FROM FILING
O.T. | VANSHAJA SHUKLA [P-1]

MISHA ROHATGI [R-1],
CHRISTI JAIN [R-2] |
| 29 | SLP(C) No. 9325/2023
IX | MADHUKAR MAHADEVRAO GAWANDE (DEAD)
THROUGH HIS LRS.

<i>Versus</i>
THE STATE OF MAHARASHTRA AND ORS.

IA No. 25329/2023 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES | ANAGHA S. DESAI

AADITYA ANIRUDDHA
PANDE [R-1], [R-2], A.
SELVIN RAJA [R-3] |
| 30 | SLP(C) No. 6788/2023
IX | RAMDAS MUGAJI ADAGALE

<i>Versus</i>
THE STATE OF MAHARASHTRA AND ANR. | AMOL NIRMALKUMAR
SURYAWANSHI

AADITYA ANIRUDDHA
PANDE [R-1], [R-2] |

**DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 4**

- | | | |
|---|---|---|
| 30.1 Connected
SLP(C) No. 8309/2023
IX | SAMBHA APPAJI GAJALWAR (GAJALWAD)

<i>Versus</i>
THE STATE OF MAHARASHTRA AND ORS.

IA
FOR EXEMPTION FROM FILING O.T. ON IA
179873/2022
IA No. 179873/2022 - EXEMPTION FROM FILING
O.T. | AMOL NIRMALKUMAR
SURYAWANSHI

AADITYA ANIRUDDHA
PANDE [R-1], [R-3], A.
SELVIN RAJA [R-2] |
| 30.2 Connected
SLP(C) No. 8319/2023
IX | RAMRAO SAMBHAJI SAWALE

<i>Versus</i>
THE STATE OF MAHARASHTRA AND ORS.

IA
FOR EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT ON IA 203337/2022
FOR EXEMPTION FROM FILING O.T. ON IA
203339/2022
IA No. 203337/2022 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT
IA No. 203339/2022 - EXEMPTION FROM FILING
O.T. | AMOL NIRMALKUMAR
SURYAWANSHI

AADITYA ANIRUDDHA
PANDE [R-1], [R-2], A.
SELVIN RAJA [R-3] |
| 30.3 Connected
Diary No. 39544-2022
IX | KALURAM CHANDU JADHAO (NAIK)

<i>Versus</i>
THE STATE OF MAHARASHTRA AND ORS.

IA No.16348/2023-CONDONATION OF DELAY IN
FILING and IA No.16352/2023-EXEMPTION
FROM FILING C/C OF THE IMPUGNED
JUDGMENT and IA
No.16351/2023-CONDONATION OF DELAY IN
REFILING / CURING THE DEFECTS
IA No. 16348/2023 - CONDONATION OF DELAY
IN FILING
IA No. 16351/2023 - CONDONATION OF DELAY
IN REFILING / CURING THE DEFECTS
IA No. 16352/2023 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT | LAMBAT & LEGITEAM

AADITYA ANIRUDDHA
PANDE [R-1], [R-3], UDAY B.
DUBE [R-2] |
| 30.4 Connected
Diary No. 41654-2022
IX | SITARAM JAIRAM JADHAO (DEAD) THROUGH LRS

<i>Versus</i>
THE STATE OF MAHARASHTRA AND ORS.

IA
FOR CONDONATION OF DELAY IN FILING ON IA
166037/2023
FOR EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT ON IA 166038/2023 | LAMBAT & LEGITEAM

AADITYA ANIRUDDHA
PANDE [R-1], [R-3], UDAY B.
DUBE [R-2] |

**DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 4**

**FOR CONDONATION OF DELAY IN REILING /
CURING THE DEFECTS ON IA 166039/2023
IA No. 166037/2023 - CONDONATION OF DELAY
IN FILING
IA No. 166039/2023 - CONDONATION OF DELAY
IN REILING / CURING THE DEFECTS
IA No. 166038/2023 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**

30.5 **Connected**
Diary No. 42652-2022
IX

SUDAM PARU NAIK

LAMBAT & LEGITEAM

Versus

THE STATE OF MAHARASHTRA AND ORS.

AADITYA ANIRUDDHA
PANDE [R-1], [R-3], A.
SELVIN RAJA [R-2]

**IA
FOR CONDONATION OF DELAY IN FILING ON IA
14832/2023
FOR EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT ON IA 14833/2023
IA No. 14832/2023 - CONDONATION OF DELAY
IN FILING
IA No. 14833/2023 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**

30.6 **Connected**
SLP(C) No. 6796/2023
IX

ASHOK LAXMAN ADAGALE AND ANR.

SHIVAJI M. JADHAV

Versus

THE STATE OF MAHARASHTRA AND ORS.

AADITYA ANIRUDDHA
PANDE [R-1], [R-3], A.
SELVIN RAJA [R-2]

**FOR
FOR CONDONATION OF DELAY IN FILING ON IA
28410/2023**

30.7 **Connected**
SLP(C) No. 6795/2023
IX

VIJAY GANESH NAIK

SHIVAJI M. JADHAV

Versus

THE STATE OF MAHARASHTRA AND ORS.

AADITYA ANIRUDDHA
PANDE [R-1], [R-3], A.
SELVIN RAJA [R-2]

**FOR
FOR CONDONATION OF DELAY IN FILING ON IA
27463/2023**

30.8 **Connected**
SLP(C) No. 6799/2023
IX

DIGAMBER CHUNNILAL RATHOD

SHIVAJI M. JADHAV

Versus

THE STATE OF MAHARASHTRA AND ORS.

AADITYA ANIRUDDHA
PANDE [R-1], [R-3], A.
SELVIN RAJA [R-2]

**FOR
FOR CONDONATION OF DELAY IN FILING ON IA
25865/2023**

30.9 **Connected**
SLP(C) No. 6802/2023
IX

LALITABAI DEVIDAS RANVIR

SHIVAJI M. JADHAV

Versus

DAILY CAUSE LIST FOR DATED : 22-10-2024

COURT NO. : 4

THE STATE OF MAHARASHTRA AND ORS.

AADITYA ANIRUDDHA
PANDE [R-1], [R-3], A.
SELVIN RAJA [R-2]

IA No.25808/2023-CONDONATION OF DELAY IN FILING

30.1 **Connected**
0 SLP(C) No. 6800/2023
IX

DATTA HASANRAO KAVADE

SHIVAJI M. JADHAV

Versus

THE STATE OF MAHARASHTRA AND ORS.

AADITYA ANIRUDDHA
PANDE [R-1], [R-3], A.
SELVIN RAJA [R-2]

**FOR
FOR CONDONATION OF DELAY IN FILING ON IA
30286/2023**

30.1 **Connected**
1 SLP(C) No. 8311/2023
IX

SAMBHAJI KHANDUJI INGOLE

AMOL NIRMALKUMAR
SURYAWANSHI

Versus

THE STATE OF MAHARASHTRA AND ORS.

AADITYA ANIRUDDHA
PANDE [R-1], [R-3], UDAY B.
DUBE [R-2], [R-2]

**FOR
FOR EXEMPTION FROM FILING O.T. ON IA
175850/2022
IA No. 175850/2022 - EXEMPTION FROM FILING
O.T.**

30.1 **Connected**
2 SLP(C) No. 8315/2023
IX

ARJUN

AMOL NIRMALKUMAR
SURYAWANSHI

Versus

THE STATE OF MAHARASHTRA AND ANR.

AADITYA ANIRUDDHA
PANDE [R-1], [R-2]

**IA
FOR EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT ON IA 179077/2022
IA No. 179077/2022 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**

30.1 **Connected**
3 SLP(C) No. 8312/2023
IX

RAMESH FAKIRA INGOLE

AMOL NIRMALKUMAR
SURYAWANSHI

Versus

THE STATE OF MAHARASHTRA AND ORS.

AADITYA ANIRUDDHA
PANDE [R-1], [R-2], A.
SELVIN RAJA [R-3]

**FOR
FOR EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT ON IA 179165/2022
FOR EXEMPTION FROM FILING O.T. ON IA
179166/2022
IA No. 179165/2022 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT
IA No. 179166/2022 - EXEMPTION FROM FILING
O.T.**

30.1 **Connected**
4 SLP(C) No. 8316/2023
IX

GANESH YESHU PAIKRAO

AMOL NIRMALKUMAR
SURYAWANSHI

Versus

DAILY CAUSE LIST FOR DATED : 22-10-2024

COURT NO. : 4

THE STATE OF MAHARASHTRA AND ORS.

AADITYA ANIRUDDHA
PANDE [R-1], [R-2], A.
SELVIN RAJA [R-3]

IA

**FOR EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT ON IA 175911/2022
FOR EXEMPTION FROM FILING O.T. ON IA
175912/2022**

**IA No. 175911/2022 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**

**IA No. 175912/2022 - EXEMPTION FROM FILING
O.T.**

30.1 **Connected**
5 SLP(C) No. 8314/2023
IX

NAMDEO DHARMA RATHOD

AMOL NIRMALKUMAR
SURYAWANSHI

Versus

THE STATE OF MAHARASHTRA AND ORS.

AADITYA ANIRUDDHA
PANDE [R-1], [R-2], A.
SELVIN RAJA [R-3]

IA

**FOR EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT ON IA 184217/2022
FOR EXEMPTION FROM FILING O.T. ON IA
184220/2022**

**IA No. 184217/2022 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**

**IA No. 184220/2022 - EXEMPTION FROM FILING
O.T.**

30.1 **Connected**
6 SLP(C) No. 8313/2023
IX

MAROTI RAMAN SONUNE

AMOL NIRMALKUMAR
SURYAWANSHI

Versus

THE STATE OF MAHARASHTRA AND ORS.

AADITYA ANIRUDDHA
PANDE [R-1], [R-1], [R-3],
[R-3], A. SELVIN RAJA [R-2]

IA

**FOR EXEMPTION FROM FILING O.T. ON IA
200352/2022**

**FOR EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT ON IA 200353/2022**

**IA No. 200353/2022 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**

**IA No. 200352/2022 - EXEMPTION FROM FILING
O.T.**

30.1 **Connected**
7 SLP(C) No. 8310/2023
IX

NARAYAN NARSINGH KOLI (NAREWAD)

AMOL NIRMALKUMAR
SURYAWANSHI

Versus

THE STATE OF MAHARASHTRA AND ORS.

AADITYA ANIRUDDHA
PANDE [R-1], [R-3], A.
SELVIN RAJA [R-2]

IA

**FOR EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT ON IA 200436/2022
FOR EXEMPTION FROM FILING O.T. ON IA
200438/2022**

**IA No. 200436/2022 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**

DAILY CAUSE LIST FOR DATED : 22-10-2024

COURT NO. : 4

IA No. 200438/2022 - EXEMPTION FROM FILING O.T.

30.1 **Connected**
8 Diary No. 34929-2022
IX

SAKHARAM MUGAJI ADGALE SINCE DEAD
THROUGH HIS LEGAL HEIRS

ANAGHA S. DESAI

Versus

THE STATE OF MAHARASHTRA AND ORS.

AADITYA ANIRUDDHA
PANDE [R-1], [R-2], A.
SELVIN RAJA [R-3]

IA No.159239/2023-CONDONATION OF DELAY IN FILING and IA No.159238/2023-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS

30.1 **Connected**
9 SLP(C) No. 6798/2023
IX

NAMDEO SURYA CHAVHAN

SHIVAJI M. JADHAV

Versus

THE STATE OF MAHARASHTRA AND ORS.

AADITYA ANIRUDDHA
PANDE [R-1], [R-3], A.
SELVIN RAJA [R-2]

IA FOR CONDONATION OF DELAY IN FILING ON IA 28974/2023

30.2 **Connected**
0 SLP(C) No. 6797/2023
IX

RAMU @ RAJU GANESH JADHAO

SHIVAJI M. JADHAV

Versus

THE STATE OF MAHARASHTRA AND ORS.

AADITYA ANIRUDDHA
PANDE [R-1], [R-3], A.
SELVIN RAJA [R-2]

IA FOR CONDONATION OF DELAY IN FILING ON IA 27953/2023

31 SLP(C) No.
15173-15174/2022
XII

M. VAIRAMUTHU

S. GOWTHAMAN

Versus

S. PAPPAN AND ORS.

M.P. PARTHIBAN [R-1],
SANDEEP SINGH [R-5]

FOR ADMISSION and I.R. and IA No.104923/2022-CONDONATION OF DELAY IN FILING and IA No.104924/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.109464/2022-EXEMPTION FROM FILING O.T. and IA No.109461/2022-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES IA No. 104924/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT IA No. 109464/2022 - EXEMPTION FROM FILING O.T. IA No. 109461/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

32 SLP(C) No. 13427/2022
XI

THE STATE OF UTTAR PRADESH AND ANR.

GARVESH KABRA

Versus

BAL GOVIND

KARUNAKAR MAHALIK [R-1]

**DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 4**

**IA No.106940/2022-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT and IA
No.106941/2022-EXEMPTION FROM FILING O.T.**

- | | | | |
|---|------------------------------|---|--|
| 33 | SLP(C) No. 11401/2023
XVI | VISHWANATH PRASAD AND ANR.

<i>Versus</i>
THE STATE OF BIHAR AND ORS. | SWETANK SHANTANU

SAMIR ALI KHAN [R-1], [R-2],
[R-3], [R-4], [R-5] |
| 34 | SLP(C) No. 11897/2023
IX | MAHADEV KAMBLE SINCE DECEASED THROUGH
LEGAL HEIR

<i>Versus</i>
THE STATE OF MAHARASHTRA AND ORS. | SHIRISH K. DESHPANDE

AADITYA ANIRUDDHA
PANDE [R-1], [R-2], [R-3] |
| IA No. 94823/2023 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT
IA No. 94824/2023 - EXEMPTION FROM FILING
O.T. | | | |
| 35 | SLP(C) No. 11300/2023
IX | SAU. DIPMALA SANJAY WANKHADE

<i>Versus</i>
HONOURABLE MINISTER FOR RURAL
DEVELOPMENT AND ORS. | ANAGHA S. DESAI

AADITYA ANIRUDDHA
PANDE [R-2], BLACK &
WHITE SOLICITORS [R-3],
[R-4], [R-5], PRATIK R.
BOMBARDE [R-6] |
| {Mention Memo}
IA No. 107224/2023 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT
IA No. 107227/2023 - EXEMPTION FROM FILING
O.T. | | | |
| 36 | SLP(C) No. 22858/2023
XVI | NITISH KUMAR AND ANR.

<i>Versus</i>
HIGH COURT OF JUDICATURE AT PATNA AND ORS. | DEVENDRA SINGH

VINODH KANNA B.
[CAVEAT], SOMANATHA
PADHAN [CAVEAT], GAUTAM
NARAYAN [CAVEAT], [R-1],
[R-2], AZMAT HAYAT
AMANULLAH [R-3], [R-4],
ASHUTOSH MOHAN [R-96],
a [R-97], [R-98], [R-99],
[R-100]
LZAFEER AHMAD B. F.
[IMPL], ABHINAV
RAGHUVANSHI [IMPL]
PRANAB PRAKASH [INT] |
| IA No. 209693/2023 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT
IA No. 209695/2023 - EXEMPTION FROM FILING
O.T.
IA No. 216666/2023 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
IA No. 33388/2024 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES | | | |
| 37 | SLP(C) No. 23893/2023
IX | GIRIJA B PAWAR

<i>Versus</i>
BHARAT B PAWAR | RAM LAL ROY

M. Y. DESHMUKH [CAVEAT] |

**DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 4**

**IA No.219408/2023-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT and IA
No.219410/2023-EXEMPTION FROM FILING O.T.
IA No. 219408/2023 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT
IA No. 47045/2024 - EXEMPTION FROM FILING
O.T.
IA No. 219410/2023 - EXEMPTION FROM FILING
O.T.
IA No. 214280/2024 - PASSING APPROPRIATE
ORDER OR DECREE UNDER ARTICLE 142 OF
THE CONSTITUTION**

- | | | | |
|----|-------------------------------|---|--|
| 38 | SLP(C) No. 797/2024
IX | NATIONAL WOMEN WELFARE SOCIETYS HAJARAT
ABU BAKAR SIDDIQUE URDU HIGH SCHOOL,
MANBHA
<i>Versus</i>
THE STATE OF MAHARASHTRA AND ORS. | SHAKIL AHMAD SYED

AADITYA ANIRUDDHA
PANDE [R-1], [R-2], [R-3],
[R-4], [R-5] |
| | | IA No.264681/2023-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT and IA
No.264679/2023-EXEMPTION FROM FILING O.T.
IA No. 264681/2023 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT
IA No. 264679/2023 - EXEMPTION FROM FILING
O.T.
IA No. 157274/2024 - EXEMPTION FROM FILING
O.T.
IA No. 157272/2024 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES | |
| 39 | SLP(C) No. 28210/2023
XI-A | ANIMALS AND NATURE ETHICS COMMUNITY
(ANEC)
<i>Versus</i>
UNION OF INDIA AND ORS. | ALEX JOSEPH

GURMEET SINGH MAKKER
[R-1]
INTERVENOR-IN-PERSON
[INT] |
| | | FOR ADMISSION and I.R. and IA
No.264381/2023-EXEMPTION FROM FILING C/C
OF THE IMPUGNED JUDGMENT
IA No. 264381/2023 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT
IA No. 43083/2024 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES | |
| 40 | SLP(C) No. 828/2024
XI | UTTAR PRADESH CONGRESS COMMITTEE (I)

<i>Versus</i>
STATE OF UTTAR PRADESH AND ORS. | LUBNA NAAZ

PRADEEP MISRA [R-1], [R-2],
[R-3], NISHIT AGRAWAL [R-4] |
| | | FOR ADMISSION and I.R. and IA No.5406/2024-
EXEMPTION FROM FILING O.T. | |
| 41 | SLP(C) No. 835/2024
XI-A | PRESIDENT/DELEGATE K.R. PURAM MILK
PRODUCERS COOPERATIVE SOCIETY LTD.
<i>Versus</i>
N. BHASURANGAN AND ORS. | KMNP LAW AOR

NISHE RAJEN SHONKER
[R-9], C. K. SASI [R-7], [R-10],
MOHAMMED SADIQUE T.A.
[R-16] |

{Mention Memo}

**DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 4**

**IA No. 5479/2024 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**

41.1 **Connected**
SLP(C) No. 799/2024
XI-A

VATTAPPARA CHANDRAN

KMNP LAW AOR

Versus

N. BHASURANGAN AND ORS.

NISHE RAJEN SHONKER
[R-10], ANKITA CHAUDHARY
[R-15], MOHAMMED
SADIQUE T.A. [R-16]

{Mention Memo}

**IA No. 4958/2024 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**

41.2 **Connected**
SLP(C) No. 899/2024
XI-A

VATTAPARA CHANDRAN

KMNP LAW AOR

Versus

THIRUVANANTHAPURAM REGIONAL COOPERATIVE
MILK PRODUCERS UNION LTD., AND ORS.

NISHE RAJEN SHONKER
[R-1], MOHAMMED SADIQUE
T.A. [R-15]

{Mention Memo}

**IA No. 5678/2024 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**

PART HEARD MATTERS

42 SLP(C) No. 19774/2018
IX

TARABAI NAGAR CO OP. HOG. SOCIETY(PROPOSED)

AVIRAL KASHYAP

Versus

THE STATE OF MAHARASHTRA AND ORS.

SUNIL KUMAR VERMA ,
PRANAYA GOYAL [CAVEAT],
AADITYA ANIRUDDHA
PANDE [R-1]

**IA No. 102492/2018 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**

**IA No. 102493/2018 - EXEMPTION FROM FILING
O.T.**

**IA No. 139783/2018 - EXEMPTION FROM FILING
O.T.**

**IA No. 138123/2018 - EXEMPTION FROM FILING
O.T.**

**IA No. 138121/2018 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

**IA No. 139782/2018 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

42.1 **Connected**
SLP(C) No. 25494/2018
IX

THE STATE OF MAHARASHTRA AND ANR.

AADITYA ANIRUDDHA
PANDE [P-1]

Versus

INDIAN CORK MILLS PVT. LTD AND ORS.

PRANAYA GOYAL [CAVEAT],
AMOL NIRMALKUMAR
SURYAWANSHI , P. V.
YOGESWARAN [R-1]

**FOR EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT ON IA 134877/2018
FOR EXEMPTION FROM FILING O.T. ON IA
134878/2018**

**IA No. 134877/2018 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**

DAILY CAUSE LIST FOR DATED : 22-10-2024

COURT NO. : 4

IA No. 134878/2018 - EXEMPTION FROM FILING O.T.

42.2 **Connected**
SLP(C) No. 27497/2018
IX

THE SLUM REHABILITATION AUTHORITY

AMOL NIRMALKUMAR
SURYAWANSHI [P-1]

Versus

THE STATE OF MAHARASHTRA AND ORS.

SACHIN PATIL [R-1],
AADITYA ANIRUDDHA
PANDE [R-2], PRANAYA
GOYAL [R-3], AVIRAL
KASHYAP [R-4]

IA No. 139442/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 139443/2018 - EXEMPTION FROM FILING O.T.

43 SLP(C) No.
19291-19295/2019
XVI

MOHAN SINGH AND ANR.

SHANTANU SAGAR [P-1]

Versus

THE STATE OF BIHAR AND ORS.

AZMAT HAYAT AMANULLAH
[R-1], [R-2], [R-3], [R-4], [R-5],
[R-6], [R-8], [R-13], [R-14],
[R-15], [R-17], [R-18], [R-20],
[R-21], [R-22], [R-24],
a SUDARSHAN LAMBA [R-7],
[R-11], [R-19]
BINAY KUMAR DAS [IMPL]
SOMESH CHANDRA JHA
[INT]

IA No. 40243/2024 - APPLICATION FOR SUBSTITUTION

IA No. 591/2024 - APPLICATION FOR SUBSTITUTION

IA No. 268352/2023 - APPLICATION FOR SUBSTITUTION

IA No. 170982/2022 - APPLICATION FOR SUBSTITUTION

IA No. 40244/2024 - CONDONATION OF DELAY IN FILING SUBSTITUTION APPLN.

IA No. 129210/2022 - EXEMPTION FROM FILING O.T.

IA No. 50002/2023 - EXEMPTION FROM FILING O.T.

IA No. 174536/2019 - EXEMPTION FROM FILING O.T.

IA No. 187207/2022 - EXEMPTION FROM FILING O.T.

IA No. 186085/2022 - EXEMPTION FROM FILING O.T.

IA No. 193299/2023 - EXEMPTION FROM FILING O.T.

IA No. 65452/2023 - INTERVENTION APPLICATION

IA No. 129207/2022 - INTERVENTION APPLICATION

IA No. 150898/2022 - INTERVENTION APPLICATION

IA No. 186083/2022 - INTERVENTION/IMPLEADMENT

IA No. 130159/2022 - INTERVENTION/IMPLEADMENT

**DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 4**

**IA No. 193298/2023 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
IA No. 96211/2023 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
IA No. 40245/2024 - SETTING ASIDE AN
ABATEMENT**

43.1 **Connected**
SLP(C) No.
4399-4403/2023
XVI

RAM SURAT SINGH AND ORS.

SOMESH CHANDRA JHA

Versus

THE STATE OF BIHAR AND ORS.

PREM PRAKASH [R-1], RAJ
BAHADUR YADAV [R-9],
PYOLI [R-10], [R-11], [R-12],
[R-13], [INT]

**IA No. 44926/2023 - EXEMPTION FROM FILING
O.T.**

**IA No. 78570/2023 - INTERVENTION
APPLICATION**

**IA No. 44924/2023 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

[DISPOSAL/FINAL DISPOSAL AT ADMISSION STAGE - CIVIL CASES]

44 C.A. No. 5875/2022
IV-C

LAXMI

PRAVEEN SWARUP [P-1]

Versus

SANJAY

FILZA MOONIS [R-1]

**IA No. 95318/2022 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

**IA No. 166745/2021 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

[DISPOSAL/FINAL DISPOSAL AT ADMISSION STAGE - CRIMINAL CASES]

45 SLP(CrI) No. 448/2024
II-A

RICHARD ALEXANDER GEARY

MUKUL KUMAR

Versus

STATE OF MAHARASHTRA AND ORS.

MOHIT KUMAR DARAAD
[CAVEAT], E. C. AGRAWALA
[R-2]

**IA No.6691/2024-EXEMPTION FROM FILING C/C
OF THE IMPUGNED JUDGMENT**

**IA No. 6691/2024 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**

**IA No. 10655/2024 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

NEW DELHI

19-10-2024 18:17:54

ADDITIONAL REGISTRAR



SUPREME COURT OF INDIA
[IT WILL BE APPRECIATED IF THE LEARNED ADVOCATES
ON RECORD DO NOT SEEK ADJOURNMENT IN THE MATTERS
LISTED BEFORE ALL THE COURTS IN THE CAUSE LIST]
DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 5
HON'BLE MR. JUSTICE HRISHIKESH ROY
HON'BLE MR. JUSTICE S.V.N. BHATTI
(TIME : 10:30 AM)

MISCELLANEOUS HEARING

SNo.	Case No.	Petitioner / Respondent	Petitioner/Respondent Advocate
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[BAIL MATTERS]

1	SLP(Crl) No. 664/2024 II-B	MOHD. RASHID ANWAR @ MOHD. ANWAR RASHID <i>Versus</i> THE STATE OF WEST BENGAL IA No. 11848/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT IA No. 21003/2024 - INTERVENTION/IMPLEADMENT	AMLAN KUMAR GHOSH RAJAT SEHGAL [CAVEAT], KUNAL CHATTERJI [R-1]
1.1	Connected SLP(Crl) No. 14811/2023 II-B	MANOJ MADHAVRAO SONAWANE <i>Versus</i> THE STATE OF WEST BENGAL AND ANR. IA No. 235778/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT IA No. 235776/2023 - EXEMPTION FROM FILING O.T.	SHIVAJI M. JADHAV KUNAL CHATTERJI [R-1], RAJAT SEHGAL [R-2]
1.2	Connected SLP(Crl) No. 5117/2024 II-B	JITENDRA SINGH <i>Versus</i> THE STATE OF WEST BENGAL AND ANR. IA FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 87274/2024 FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 89790/2024 FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 153698/2024 IA No. 87274/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT IA No. 153698/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES IA No. 89790/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES	RAHUL PRATAP VANDANA ANAND [CAVEAT], KUNAL CHATTERJI [R-1]

**DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 5**

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| 1.3 | Connected
SLP(Crl) No. 6864/2024
II-B | JITENDRA SINGH

<i>Versus</i>
STATE OF WEST BENGAL

FOR
FOR EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT ON IA 115634/2024
IA No. 115634/2024 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT | RAHUL PRATAP

KUNAL CHATTERJI [R-1] |
| 2 | SLP(Crl) No. 8493/2024
II-A | RAKESH JAKHODIYA

<i>Versus</i>
THE STATE OF MADHYA PRADESH AND ANR.

IA No. 172931/2024 - EXEMPTION FROM FILING
O.T.
IA No. 172930/2024 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES | JUGUL KISHOR GUPTA

YASHRAJ SINGH BUNDELA
[R-1] |
| 3 | SLP(Crl) No. 4232/2024
II-C | MANOJ KUMAR

<i>Versus</i>
THE STATE REP BY THE INSPECTOR OF POLICE

IA No. 142960/2024 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES | M KARTHIGA

ARAVINDH S. [R-1] |
| 3.1 | Connected
SLP(Crl) No. 4392/2024
II-C | RAJIV GANDHI

<i>Versus</i>
THE STATE

FOR
FOR PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES ON IA
142886/2024
IA No. 142886/2024 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES | M KARTHIGA

ARAVINDH S. [R-1] |
| 4 | SLP(Crl) No.
10439/2024
II-B | ASHOK KUMAR

<i>Versus</i>
STATE OF HARYANA

IA No. 145552/2024 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT
IA No. 145553/2024 - EXEMPTION FROM FILING
O.T. | AANCHAL JAIN

SAMAR VIJAY SINGH [R-1] |
| 5 | SLP(Crl) No. 8235/2024
II-C | THAHA UMMER K S

<i>Versus</i>
UNION OF INDIA

IA No. 134164/2024 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT
IA No. 219162/2024 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
IA No. 134359/2024 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES | A. KARTHIK

ARVIND KUMAR SHARMA
[R-1] |

DAILY CAUSE LIST FOR DATED : 22-10-2024

COURT NO. : 5

**IA No. 134168/2024 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

- | | | | |
|---|------------------------------------|--|--|
| 6 | SLP(CrI) No.
10313/2024
II-A | DINESH DAS @ RATNESH KUMAR DAS | PRATAP SINGH NERWAL |
| | | <i>Versus</i>
THE STATE OF JHARKHAND | MADHUSMITA BORA [R-1] |
| | | IA No. 159744/2024 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT
IA No. 159745/2024 - EXEMPTION FROM FILING
O.T. | |
| 7 | Diary No. 36443-2024
II | SHAITAN SINGH @ SULTAN SINGH | NAMIT SAXENA |
| | | <i>Versus</i>
STATE OF RAJASTHAN AND ANR. | |
| | | IA No. 182768/2024 - CONDONATION OF DELAY
IN FILING
IA No. 182766/2024 - EXEMPTION FROM FILING
O.T. | |
| 8 | SLP(CrI) No.
11839/2024
II-A | SHRIRAM KESHAV BHAGAT | A. KARTHIK |
| | | <i>Versus</i>
STATE OF MAHARASHTRA AND ANR. | AADITYA ANIRUDDHA
PANDE [R-1] |
| | | IA No. 195212/2024 - EXEMPTION FROM FILING
O.T. | |
| <u>[TOP OF THE LIST (FOR ADMISSION)]</u> | | | |
| 9 | W.P.(C) No. 406/2013
PIL-W | IN RE-INHUMAN CONDITIONS IN 1382 PRISONS | BY POST [P-1], AMICUS
CURIE [P-1] |
| | | <i>Versus</i>
. AND ORS. | MAHFOOZ AHSAN NAZKI
[R-1], SHUVODEEP ROY
[R-2], [R-25], ABHIMANYU
TEWARI [R-3], PRAGATI
NEEKHRA [R-5], SWATI
GHILDIYAL [R-6], SURJENDU
SANKAR DAS
a [R-7], SAMAR VIJAY SINGH
[R-8], PASHUPATHI NATH
RAZDAN [R-9], V. N.
RAGHUPATHY [R-12], C. K.
SASI [R-13], MRINAL GOPAL
ELKER [R-14], AADITYA
ANIRUDDHA
a PANDE [R-15],
PUKHRAMBAM RAMESH
KUMAR [R-16], AVIJIT MANI
TRIPATHI [R-17], SIDDHESH
SHIRISH KOTWAL [R-18], K.
ENATOLI SEMA [R-19],
KARAN SHARMA |

**DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 5**

a [R-21], RAGHVENDRA KUMAR [R-23], SABARISH SUBRAMANIAN [R-24], SIDDHARTH SANGAL [R-26], PRADEEP MISRA [R-27], ASTHA SHARMA [R-28], MUKESH KUMAR MARORIA a [R-29], [R-33], [IMPL] SHREEKANT NEELAPPA TERDAL [IMPL], SHIBASHISH MISRA [IMPL], SHANTANU SAGAR [IMPL], SANDEEP KUMAR JHA [R-22], [IMPL], SAMIR a ALI KHAN [IMPL], SAMEER ABHYANKAR [IMPL], SALVADOR SANTOSH REBELLO [IMPL], RASHMI NANDAKUMAR [IMPL], RAJENDRA SAHU [IMPL], PRASHANT SINGH [IMPL], a PRASHANT KUMAR UMRAO [IMPL], PALLAVI LANGAR [IMPL], NAMITA CHOUDHARY [IMPL], GURMEET SINGH MAKKER [IMPL], GUNTUR PRAMOD KUMAR [IMPL], GAURAV AGRAWAL a [IMPL], DEVINA SEHGAL [IMPL], ARVIND KUMAR SHARMA [IMPL], ANUJ BHANDARI [IMPL], ANANDO MUKHERJEE [IMPL], AMRISH KUMAR [IMPL] DURGESH RAMCHANDRA a GUPTA [INT], CHANDRA PRAKASH [INT]

TO BE TAKEN UP AT THE TOP OF THE BOARD.....[MR. GAURAV AGRAWAL, SENIOR ADVOCATE IS AMICUS CURIAE.]

[FRESH (FOR ADMISSION) - CIVIL CASES]

10	SLP(C) No. 24783/2024 IV-B	PREM SINGH SOKHI <i>Versus</i> STATE OF PUNJAB AND ORS. {Mention Memo} IA No.239738/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.239742/2024-PERMISSION TO PLACE ADDITIONAL FACTS AND GROUNDS and IA No.239741/2024-PERMISSION TO FILE LENGTHY LIST OF DATES IA No. 239738/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT IA No. 239741/2024 - PERMISSION TO FILE LENGTHY LIST OF DATES IA No. 239742/2024 - PERMISSION TO PLACE ADDITIONAL FACTS AND GROUNDS	ADITYA SONI
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**DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 5**

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| 11 | SLP(C) No. 25043/2024
III | ASHOKBHAI MADHUBHAI PATEL

<i>Versus</i>
MADHUBHAI JAGUBHAI PATEL AND ORS.

{Mention Memo}
IA No. 241259/2024 - EXEMPTION FROM FILING
O.T. | MOHIT D. RAM

TARUNA SINGH GOHIL
[CAVEAT] |
| 12 | SLP(C) No. 25038/2024
XII-A | M/S SAKTHIMATA TRADERS

<i>Versus</i>
THE STATE OF ANDHRA PRADESH AND ORS.
IA No.241218/2024-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT | PAI AMIT |

[FRESH (FOR ADMISSION) - CRIMINAL CASES]

- | | | | |
|----|----------------------------|--|--------------------|
| 13 | Diary No. 47975-2024
II | RAMVATI

<i>Versus</i>
SUKHMEET AND ANR.
{Mention Memo}
IA No. 238674/2024 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT
IA No. 238673/2024 - EXEMPTION FROM FILING
O.T.
IA No. 238675/2024 - PERMISSION TO FILE
PETITION (SLP/TP/WP/..) | KARTIKEYA BHARGAVA |
|----|----------------------------|--|--------------------|

[FRESHLY / ADJOURNED MATTERS]

- | | | | |
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| 14 | Diary No. 44258-2024
III | THE SECRETARY, DISTRICT PANCHAYAT SERVICE
SELECTION COMMITTEE AND DY DDO

<i>Versus</i>
RISHMA CHIRAG PATEL AND ORS.
{Mention Memo}
IA No. 223826/2024 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT
IA No. 223824/2024 - EXEMPTION FROM FILING
O.T.
IA No. 234680/2024 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES | SHAMIK SHIRISHBHAI
SANJANWALA |
| 14.1 | Connected
Diary No. 44383-2024
III | THE SECRETARY DISTRICT PANCHAYAT SERVICE
SELECTION COMMITTEE AND DY. DDO

<i>Versus</i>
SHILPABEN AMRUTPURI GOSWAMI AND ORS.
{Mention Memo}
IA
FOR EXEMPTION FROM FILING O.T. ON IA
223796/2024
FOR EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT ON IA 223804/2024
FOR PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES ON IA
234682/2024 | SHAMIK SHIRISHBHAI
SANJANWALA |

DAILY CAUSE LIST FOR DATED : 22-10-2024

COURT NO. : 5

**IA No. 223804/2024 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**

**IA No. 223796/2024 - EXEMPTION FROM FILING
O.T.**

**IA No. 234682/2024 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

[AFTER NOTICE (FOR ADMISSION) - CRIMINAL CASES]

- 15 SLP(Crl) No. 6437-6440/2022 II-C M/S WAVETECH TELECOM PRIVATE LIMITED RAJESH MAHALE , HARISHA S.R. [P-1]
- Versus*
UNITEL MEDIA PRIVATE LIMITED AND ORS. VARDHMAN KAUSHIK [R-1], [R-2], [R-3], [R-4]
- 16 SLP(Crl) No. 9868/2024 (SCLSC) II-C RAM KANHAI MANDAL BRIJ BHUSHAN
- Versus*
THE STATE OF CHHATTISGARH PRASHANT KUMAR UMRAO [R-1]
- IA No.149612/2024-CONDONATION OF DELAY IN FILING and IA No.149611/2024-EXEMPTION FROM FILING O.T.**
- 17 SLP(Crl) No. 12571/2024 II ANIL MITTAL ABHINAV RAMKRISHNA
- Versus*
STATE OF UTTAR PRADESH AND ANR. RAJAT SINGH [R-1], ARPIT SHUKLA [R-2]
- IA No. 226880/2024 - EXEMPTION FROM FILING O.T.**
IA No. 198229/2024 - EXEMPTION FROM FILING O.T.
IA No. 226878/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
IA No. 198228/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

[AFTER NOTICE (FOR ADMISSION) - CIVIL CASES]

- 18 SLP(C) No. 36114/2014 IV-A FATHIMABI ANIL KUMAR
- Versus*
UNITED INDIA INSURANCE CO. LTD. THROUGH ITS DIVISION MANAGER AND ANR. CHANDER SHEKHAR ASHRI [R-1]
- 19 SLP(C) No. 3216/2017 XVI THE STATE OF BIHAR AND ORS. MANISH KUMAR [P-1]
- Versus*
ADITYA NARAYAN ROY AND ORS. SMARHAR SINGH [R-1], TULIKA MUKHERJEE [R-2], [R-3], [R-4], [R-5], SHREEKANT NEELAPPA TERDAL [R-6], [R-7] CHANDRA PRAKASH [IMPL]
- IA No. 32687/2022 - EXEMPTION FROM FILING O.T.**

**DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 5**

**IA No. 35791/2018 - EXEMPTION FROM FILING
O.T.**

**IA No. 32680/2022 -
INTERVENTION/IMPLEADMENT**

**IA No. 35790/2018 -
INTERVENTION/IMPLEADMENT**

IA No. 124397/2018 - STAY APPLICATION

- | | | | |
|---|---------------------------------------|--|---|
| 20 | SLP(C) No. 32083/2017
XII | KARUPPIAH AMBALAM

<i>Versus</i>
RUKMANI (DEAD) AND ORS. | K. PAARI VENDHAN

KARUNAKAR MAHALIK [R-1],
[R-1], [R-2], D.KUMANAN
[R-3] |
| 21 | SLP(C) No. 6021/2018
IV-C | DR. ASHOK SHARMA

<i>Versus</i>
THE STATE OF MADHYA PRADESH AND ORS. | CHARU AMBWANI [P-1]

SUNNY CHOUDHARY [R-1],
[R-2], [R-3] |
| 22 | SLP(C) No. 26057/2018
IV-B | PUNJAB URBAN DEVELOPMENT AUTHORITY AND
ANR.
<i>Versus</i>
MANDEEP SINGH AND ORS. | CHRITARTH PALLI [P-1],
[P-2]

SUBHRO SANYAL [CAVEAT] |
| 23 | SLP(C) No.
15151-15152/2018
XIV | NGUGWANG CHANGMI AND ORS.

<i>Versus</i>
THE STATE OF ARUNACHAL PRADESH AND ORS. | V. SHYAMOHAN

KUMAR MIHIR [R-3], [R-4],
[R-5], ANIL SHRIVASTAV
[R-1], [R-2], [R-6], [R-7] |
| IA No. 192203/2024 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES | | | |
| 24 | SLP(C) No. 32309/2018
XI-A | C.K. SURESH TAPPER AND ORS.

<i>Versus</i>
SABU P.N. AND ORS. | K. RAJEEV

RADHA SHYAM JENA [R-1],
[R-2], [R-3], [R-4], ROBIN
KHOKHAR [R-6], [R-7] |
| IA No. 119392/2020 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES | | | |
| 25 | SLP(C) No. 4798/2019
XI | JAGANNATH SINGH

<i>Versus</i>
THE STATE OF UTTAR PRADESH AND ORS. | PARUL SHUKLA

KRISHNANAND PANDEYA
[R-1], [R-2], [R-3], SABARISH
SUBRAMANIAN [R-4] |
| FOR ADMISSION and I.R. | | | |
| 26 | SLP(C) No. 3833/2019
XII | THE HEREDITARY TRUSTEE ARULMIGHU VANA
PATHRA KALIAMMAN TIRULOIL
<i>Versus</i>
A. ANANDAKUMAR AND ORS. | T. HARISH KUMAR [P-1]

S. THANANJAYAN [R-1],
[R-2], [R-3], D.KUMANAN
[R-4], [R-5], S. RAJAPPA [R-6] |
| IA No. 14314/2019 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT | | | |

DAILY CAUSE LIST FOR DATED : 22-10-2024

COURT NO. : 5

- 26.1 **Connected**
SLP(C) No. 7691/2019
XII
- A ANANDAKUMAR AND ORS.
- S. THANANJAYAN [P-1]
- Versus*
- THE COMMISSIONER HINDU RELIGIOUS AND CHARITABLE ENDOWMENT AND ORS.
- D.KUMANAN [R-1], [R-2], S. RAJAPPA [R-3], T. HARISH KUMAR [R-4]
- 27 SLP(C) No. 1288/2019
X
- STATE BANK OF INDIA AND ORS.
- SANJAY KAPUR
- Versus*
- MANOJ NEGI
- RAKESH K. SHARMA [R-1]
- IA No.6930/2019-EXEMPTION FROM FILING O.T. and IA No.6929/2019-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**
- 28 SLP(C) No. 4155/2019
XI
- RAVI KANT
- DHANANJAY GARG
- Versus*
- STATE BANK OF INDIA THROUGH ITS CHAIRMAN AND ORS.
- SANJAY KAPUR [R-1], [R-2], [R-3], [R-4]
- IA No. 23460/2019 - EXEMPTION FROM FILING O.T.**
- 29 SLP(C) No.
3373-3376/2019
III
- THE STATE OF GUJARAT
- DEEPANWITA PRIYANKA [P-1]
- Versus*
- BHAVIKKUMAR BABULAL BHATT AND ORS.
- TARUNA SINGH GOHIL [CAVEAT], MANOJ K. MISHRA [CAVEAT], [R-2], [R-3], [R-4], [R-5], [R-6], [R-7], [R-8], [R-9], [R-10], [R-11], [R-12], [R-13], [R-14], a [R-15], [R-16], [R-17], [R-18], [R-19], [R-20], [R-21], [R-22], [R-24], [R-25], [R-26], [R-27], [R-28], [R-29], [R-30], [R-31], [R-32], [R-33], a [R-34], [R-35], [R-36], [R-37], [R-38], [R-39], [R-40], [R-41], [R-42], [R-43], [R-44], [R-45], [R-46], [R-50], [R-51], [R-52], [R-53], [R-54], a [R-55], [R-56], [R-57], [R-59], [R-60], [R-61], [R-62], [R-64], [R-65], [R-66], [R-67], [R-68], [R-69], [R-111], K. PAARI VENDHAN [R-71], [R-72], a [R-74], [R-76], [R-77], [R-78], [R-79], [R-84], [R-85], [R-86], [R-89], [R-102], [R-103], [R-107], [R-110], [R-111], [R-112], [R-126], [R-128], a [R-130], [R-131], [R-133], [R-137], [R-138], [R-140], [R-142], [R-143], [R-144], [R-145], [R-148], [R-152], [R-153], [R-154], [R-155], [R-157],

**DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 5**

a [R-159], [R-168], [R-169],
[R-177], [R-186], [R-203],
[R-209], [R-219], JAIKRITI S.
JADEJA [R-220]

**FOR ADMISSION and I.R. and IA No.18714/2019-
EXEMPTION FROM FILING O.T.**

**IA No. 18714/2019 - EXEMPTION FROM FILING
O.T.**

**IA No. 199336/2023 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

**IA No. 25892/2019 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

29.1 **Connected**
Diary No. 5345-2019
III

GUJARAT PUBLIC SERVICE COMMISSION

DEEPANWITA PRIYANKA

Versus

BHAVIKKUMAR BABULAL BHATT AND ORS.

TARUNA SINGH GOHIL
[CAVEAT], MANOJ K.
MISHRA [CAVEAT], JAIKRITI
S. JADEJA [CAVEAT], [R-9]

FOR

**FOR CONDONATION OF DELAY IN FILING ON IA
26304/2019**

**FOR EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT ON IA 26306/2019**

**FOR PERMISSION TO PLACE ON RECORD
SUBSEQUENT FACTS ON IA 26308/2019**

**IA No. 26304/2019 - CONDONATION OF DELAY
IN FILING**

**IA No. 26306/2019 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**

**IA No. 26308/2019 - PERMISSION TO PLACE ON
RECORD SUBSEQUENT FACTS**

30 SLP(C) No. 6306/2019
IV-C

VIPIN SRIVASTAVA

SATYA MITRA

Versus

NOVARTIS INDIA LIMITED AND ORS.

APARNA SINHA [CAVEAT]

**IA No. 27090/2019 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**

**IA No. 102658/2019 - EXEMPTION FROM FILING
O.T.**

**IA No. 649/2020 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

30.1 **Connected**
Diary No. 9379-2019
IV-C

VIPIN SHRIVASTAVA

SATYA MITRA

Versus

NOVARTIS INDIA LIMITED AND ORS.

APARNA SINHA [R-1]

**IA No. 65150/2019 - CONDONATION OF DELAY
IN FILING**

**IA No. 65152/2019 - CONDONATION OF DELAY
IN REFILING / CURING THE DEFECTS**

**IA No. 65154/2019 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**

**IA No. 65155/2019 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

31 SLP(C) No. 12100/2019
X

THE BRANCH MANAGER STATE BANK OF INDIA
AND ORS.

SANJAY KAPUR

**DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 5**

		<i>Versus</i> KULBHUSHAN SINGH AND ANR.	ABHINAV AGRAWAL [R-1]
		IA No. 114513/2019 - EXEMPTION FROM FILING O.T.	
32	SLP(C) No. 18829/2019 XI-A	THE DIRECTOR OF INSURANCE MEDICAL SERVICE AND ANR. <i>Versus</i> MEENAKSHI M.V. AND ORS.	HARSHAD V. HAMEED [P-1], [P-2] MOHAMMED SADIQUE T.A. [R-1] SMITA AMRATLAL VORA [IMPL]
		IA No. 53164/2024 - INTERVENTION/IMPLEADMENT	
33	SLP(C) No. 28917/2019 XVI	THE GENERAL MANAGER (REGION) FOOD CORPORATION OF INDIA <i>Versus</i> UNION OF INDIA AND ORS.	DEVENDRA SINGH RAMESHWAR PRASAD GOYAL [R-4]
34	SLP(C) No. 2018/2020 XII	THE SECRETARY TO GOVERNMENT OF TAMIL NADU <i>Versus</i> ANBARASAN AND ANR.	D.KUMANAN [P-1]
		IA No. 11040/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT IA No. 11041/2020 - EXEMPTION FROM FILING O.T.	
34.1	Connected SLP(C) No. 4218/2020 XII	THE TAMIL NADU PUBLIC SERVICE COMMISSION <i>Versus</i> P.ANBARASAN AND ANR.	D.KUMANAN [P-1]
		IA No. 28068/2020 - EXEMPTION FROM FILING O.T.	
35	SLP(C) No. 3270/2020 IX	K. KAMALADINNI <i>Versus</i> THE STATE OF GOA AND ORS.	B. K. PAL SHISHIR DESHPANDE [R-1], [R-2], [R-3], [R-4]
		IA No. 30987/2024 - APPLICATION FOR PERMISSION IA No. 20440/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT IA No. 64915/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES	
36	SLP(C) No. 10331/2020 XI-A	AJITH D AND ORS. <i>Versus</i> UNION OF INDIA AND ORS.	SIDDHARTHA CHOWDHURY AMRISH KUMAR [R-1], [R-2], [R-3], [R-4]
36.1	Connected SLP(C) No. 9620/2020 XI-A	VINEETHA V.V. AND ORS. <i>Versus</i> UNION OF INDIA AND ORS.	JOSE ABRAHAM

DAILY CAUSE LIST FOR DATED : 22-10-2024

COURT NO. : 5

**IA No. 77967/2020 - EXEMPTION FROM FILING
AFFIDAVIT**

- | | | | |
|----|--|---|--|
| 37 | SLP(C) No.
14895-14896/2020
XI-A | THE MANAGEMENT OF SANJAY MEMORIAL
INSTITUTE OF TECHNOLOGY

<i>Versus</i>
ALL INDIA COUNCIL FOR TECHNICAL EDUCATION
AND ORS.

IA No. 128637/2023 - EXEMPTION FROM FILING
AFFIDAVIT
IA No. 136754/2023 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
IA No. 134073/2020 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES | MANAN BANSAL [P-1]

HARISH PANDEY [R-1],
SUBHASISH MOHANTY [R-2],
[R-3], SRIRAM P. [R-4] |
| 38 | SLP(C) No.
6328-6329/2021
XI | U.P. STATE ROAD TRANSPORT CORPORATION AND
ORS.

<i>Versus</i>
SOMVEER (DEAD) THROUGH LRS. AND ANR.

IA No. 55386/2021 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT
IA No. 181740/2022 - EXEMPTION FROM FILING
O.T.
IA No. 55388/2021 - EXEMPTION FROM FILING
O.T. | NISHIT AGRAWAL

SHASHANK TRIPATHI
[R-1.2], [R-1.1], [R-1.3],
[R-1.4] |
| 39 | SLP(C) No.
4755-4758/2021
XII | THE MANAGING DIRECTOR TAMIL NADU STATE
TRANSPORT CORPORATION (COIMBATORE
DIVISION I) LTD. AND ANR.

<i>Versus</i>
P. MANOHARAN AND ORS.

FOR ADMISSION and I.R.
IA No. 132191/2021 - EXEMPTION FROM FILING
O.T. | G. INDIRA [P-1]

LAKSHMI RAMAMURTHY
[R-3], [R-5], [R-6], [R-7],
[R-10], E. R. SUMATHY [R-1],
[R-4], [R-8], [R-11] |
| 40 | C.A. No. 1092/2021
XIV-A | NIMAICHAND LUWANG

<i>Versus</i>
THOUNAOJAM SHYAMKUMAR AND ANR.

IA No.48003/2021-STAY APPLICATION and IA
No.48006/2021-EXEMPTION FROM FILING
AFFIDAVIT | KAUSHIK CHOUDHURY

ARUN K. SINHA [R-1] |
| 41 | C.A. No. 5003/2022
XVII-A | DIVISIONAL MANGAER THE NEW INDIA
ASSURANCE CO. LTD.

<i>Versus</i>
COUNCIL OF SCIENTIFIC AND INDUSTRIAL
RESEARCH INSTITUTE

IA No. 106374/2022 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT
IA No. 106365/2022 - STAY APPLICATION | C. GEORGE THOMAS

AVIRAL KASHYAP [R-1] |
| 42 | C.A. No. 3078/2024
X | SALMAN BADAR AND ORS. | YADAV NARENDER SINGH ,
ADIL MUNEEER ANDRABI
[P-16] |

**DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 5**

Versus

THE STATE OF UTTARAKHAND AND ORS.

SANJEEV AGARWAL
[CAVEAT], [R-2], [R-3]
MOHIT KUMAR GUPTA
[IMPL]

**IA No. 76632/2023 - APPLICATION FOR
PERMISSION**

**IA No. 201309/2024 - APPROPRIATE
ORDERS/DIRECTIONS**

**IA No. 141529/2023 - APPROPRIATE
ORDERS/DIRECTIONS**

IA No. 53221/2023 - CLARIFICATION/DIRECTION

**IA No. 144737/2022 - EXEMPTION FROM FILING
O.T.**

**IA No. 100766/2022 - EXEMPTION FROM FILING
O.T.**

**IA No. 141532/2023 - EXEMPTION FROM FILING
O.T.**

**IA No. 96008/2022 - EXEMPTION FROM FILING
O.T.**

IA No. 95346/2023 - MODIFICATION

**IA No. 100762/2022 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

**IA No. 102579/2023 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

**IA No. 96006/2022 - PERMISSION TO FILE
LENGTHY LIST OF DATES**

**IA No. 18672/2023 - WITHDRAWAL OF CASE /
APPLICATION**

42.1 **Connected**
C.A. No.
3084-3085/2024
X

ABHINAV SINGH AND ORS.

YADAV NARENDER SINGH ,
ADIL MUNEEER ANDRABI
[P-2], [P-3], SMARHAR SINGH
[P-20]

Versus

THE STATE OF UTTARAKHAND AND ORS.

SANJEEV AGARWAL [R-2],
[R-3]
CHAND QURESHI [IMPL]

FOR

**FOR PERMISSION TO FILE LENGTHY LIST OF
DATES ON IA 104570/2022**

**FOR EXEMPTION FROM FILING O.T. ON IA
104571/2022**

**FOR APPROPRIATE ORDERS/DIRECTIONS ON IA
153020/2022**

**FOR APPROPRIATE ORDERS/DIRECTIONS ON IA
6558/2023**

**FOR EXEMPTION FROM FILING O.T. ON IA
66035/2023**

**FOR DISCHARGE OF ADVOCATE ON RECORD ON
IA 93376/2023**

**FOR ADDITION / DELETION / MODIFICATION
PARTIES ON IA 93377/2023**

**FOR PERMISSION FOR WITHDRAWAL OF
AMOUNT ON IA 15031/2024**

**FOR PERMISSION FOR WITHDRAWAL OF
AMOUNT ON IA 168756/2024**

**IA No. 93377/2023 - ADDITION / DELETION /
MODIFICATION PARTIES**

**IA No. 6558/2023 - APPROPRIATE
ORDERS/DIRECTIONS**

**DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 5**

**IA No. 153020/2022 - APPROPRIATE
ORDERS/DIRECTIONS
IA No. 93376/2023 - DISCHARGE OF ADVOCATE
ON RECORD
IA No. 66035/2023 - EXEMPTION FROM FILING
O.T.
IA No. 104571/2022 - EXEMPTION FROM FILING
O.T.
IA No. 168756/2024 - PERMISSION FOR
WITHDRAWAL OF AMOUNT
IA No. 15031/2024 - PERMISSION FOR
WITHDRAWAL OF AMOUNT
IA No. 104570/2022 - PERMISSION TO FILE
LENGTHY LIST OF DATES**

42.2 **Connected**
C.A. No.
3079-3081/2024
X

SHEETAL TYAGI AND ORS.

YADAV NARENDER SINGH ,
SMARHAR SINGH [P-51]

Versus

THE STATE OF UTTARAKHAND AND ORS.

SANJEEV AGARWAL [R-3]
AMISH AGGARWALA [IMPL]

**FOR
FOR PERMISSION TO FILE LENGTHY LIST OF
DATES ON IA 101241/2022
FOR EXEMPTION FROM FILING O.T. ON IA
101242/2022
FOR APPROPRIATE ORDERS/DIRECTIONS ON IA
153022/2022
FOR APPROPRIATE ORDERS/DIRECTIONS ON IA
6565/2023
FOR EXEMPTION FROM FILING O.T. ON IA
66043/2023
FOR DISCHARGE OF ADVOCATE ON RECORD ON
IA 93385/2023
FOR APPROPRIATE ORDERS/DIRECTIONS ON IA
116454/2023
FOR EXEMPTION FROM FILING O.T. ON IA
116455/2023
FOR APPROPRIATE ORDERS/DIRECTIONS ON IA
141540/2023
FOR EXEMPTION FROM FILING O.T. ON IA
141542/2023
FOR EXEMPTION FROM FILING O.T. ON IA
152830/2023
FOR CLARIFICATION/DIRECTION ON IA
152832/2023
FOR EXEMPTION FROM FILING O.T. ON IA
152836/2023
FOR EARLY HEARING APPLICATION ON IA
103788/2024
IA No. 6565/2023 - APPROPRIATE
ORDERS/DIRECTIONS
IA No. 153022/2022 - APPROPRIATE
ORDERS/DIRECTIONS
IA No. 141540/2023 - APPROPRIATE
ORDERS/DIRECTIONS
IA No. 116454/2023 - APPROPRIATE
ORDERS/DIRECTIONS
IA No. 152832/2023 -
CLARIFICATION/DIRECTION**

**DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 5**

**IA No. 93385/2023 - DISCHARGE OF ADVOCATE
ON RECORD**

**IA No. 103788/2024 - EARLY HEARING
APPLICATION**

**IA No. 66043/2023 - EXEMPTION FROM FILING
O.T.**

**IA No. 152836/2023 - EXEMPTION FROM FILING
O.T.**

**IA No. 152830/2023 - EXEMPTION FROM FILING
O.T.**

**IA No. 101242/2022 - EXEMPTION FROM FILING
O.T.**

**IA No. 141542/2023 - EXEMPTION FROM FILING
O.T.**

**IA No. 116455/2023 - EXEMPTION FROM FILING
O.T.**

**IA No. 101241/2022 - PERMISSION TO FILE
LENGTHY LIST OF DATES**

42.3 **Connected**
C.A. No.
3082-3083/2024
X

HURSHPREET HP KAUR AND ORS.

YADAV NARENDER SINGH ,
MANISH PALIWAL [P-5],
SHREE PAL SINGH [P-42]

Versus

THE STATE OF UTTARAKHAND AND ORS.

SANJEEV AGARWAL [R-2],
[R-3]

FOR

**FOR PERMISSION TO FILE LENGTHY LIST OF
DATES ON IA 103745/2022**

**FOR EXEMPTION FROM FILING O.T. ON IA
103746/2022**

**FOR CLARIFICATION/DIRECTION ON IA
131277/2022**

**FOR EXEMPTION FROM FILING O.T. ON IA
131278/2022**

**FOR EXEMPTION FROM FILING O.T. ON IA
63641/2023**

**FOR APPROPRIATE ORDERS/DIRECTIONS ON IA
141553/2023**

**FOR EXEMPTION FROM FILING O.T. ON IA
141556/2023**

**FOR APPROPRIATE ORDERS/DIRECTIONS ON IA
101603/2024**

**FOR EARLY HEARING APPLICATION ON IA
101652/2024**

**FOR PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES ON IA
147833/2024**

**FOR EXEMPTION FROM FILING O.T. ON IA
190041/2024**

**FOR PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES ON IA
190317/2024**

**IA No. 101603/2024 - APPROPRIATE
ORDERS/DIRECTIONS**

**IA No. 141553/2023 - APPROPRIATE
ORDERS/DIRECTIONS**

**IA No. 131277/2022 -
CLARIFICATION/DIRECTION**

**IA No. 101652/2024 - EARLY HEARING
APPLICATION**

**DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 5**

**IA No. 63641/2023 - EXEMPTION FROM FILING
O.T.
IA No. 131278/2022 - EXEMPTION FROM FILING
O.T.
IA No. 190041/2024 - EXEMPTION FROM FILING
O.T.
IA No. 103746/2022 - EXEMPTION FROM FILING
O.T.
IA No. 141556/2023 - EXEMPTION FROM FILING
O.T.
IA No. 190317/2024 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
IA No. 147833/2024 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
IA No. 103745/2022 - PERMISSION TO FILE
LENGTHY LIST OF DATES**

42.4 **Connected**
C.A. No. 3087/2024
X

JYOTI AND ORS.

JINENDRA JAIN [P-1], AMAN
MALIK [P-19]

Versus

THE STATE OF UTTARAKHAND AND ORS.

SANJEEV AGARWAL
[CAVEAT], [R-4], ABHIKALP
PRATAP SINGH [R-3]

**FOR
FOR EXEMPTION FROM FILING O.T. ON IA
157146/2022
FOR CLARIFICATION/DIRECTION ON IA
171558/2022
FOR MODIFICATION OF COURT ORDER ON IA
174097/2022
FOR PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES ON IA
196106/2022
FOR CLARIFICATION/DIRECTION ON IA
53225/2023
IA No. 53225/2023 - CLARIFICATION/DIRECTION
IA No. 171558/2022 -
CLARIFICATION/DIRECTION
IA No. 157146/2022 - EXEMPTION FROM FILING
O.T.
IA No. 174097/2022 - MODIFICATION OF COURT
ORDER
IA No. 196106/2022 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

42.5 **Connected**
C.A. No. 3086/2024
X

SIDDHARTH TYAGI AND ORS.

JINENDRA JAIN

Versus

THE STATE OF UTTARAKHAND AND ORS.

ABHIKALP PRATAP SINGH
[R-3], SANJEEV AGARWAL
[CAVEAT], [R-4]

**FOR
FOR EXEMPTION FROM FILING O.T. ON IA
154103/2022
FOR CLARIFICATION/DIRECTION ON IA
171551/2022
FOR MODIFICATION OF COURT ORDER ON IA
174258/2022**

DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 5

**FOR PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES ON IA
196110/2022**

**FOR CLARIFICATION/DIRECTION ON IA
53211/2023**

IA No. 53211/2023 - CLARIFICATION/DIRECTION

IA No. 171551/2022 -

CLARIFICATION/DIRECTION

**IA No. 154103/2022 - EXEMPTION FROM FILING
O.T.**

**IA No. 174258/2022 - MODIFICATION OF COURT
ORDER**

**IA No. 196110/2022 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

42.6 **Connected**
C.A. No. 3088/2024
X

MUKESH RAWAT AND ANR.

CHAND QURESHI

Versus

THE STATE OF UTTARAKHAND AND ORS.

SIDDHARTH SANGAL [R-1],
SANJEEV AGARWAL [R-2],
[R-3]

FOR

**FOR EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT ON IA 111374/2023**

**FOR PERMISSION TO FILE LENGTHY LIST OF
DATES ON IA 111375/2023**

**IA No. 111374/2023 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**

**IA No. 111375/2023 - PERMISSION TO FILE
LENGTHY LIST OF DATES**

43 SLP(C) No. 18502/2022
XVI

PANKAJ KUMAR

MRITYUNJAI SINGH

Versus

JAGARAN PRAKASHAN LIMITED AND ORS.

BIRENDRA KUMAR MISHRA
[R-1], [R-2], [R-3], [R-4], [R-5],
[R-6], [R-7], PREM PRAKASH
[R-8], [R-9], [R-10]

{Mention Memo}

**IA No. 157488/2022 - EXEMPTION FROM FILING
O.T.**

43.1 **Connected**
SLP(C) No.
24361-24364/2023
XI

M/S. JAGRAN PRAKASHAN LIMITED

KHAITAN & CO.

Versus

AMAR KUMAR SINGH AND ORS.

TEJASWI KUMAR PRADHAN
[R-1], RAHUL SHYAM
BHANDARI [R-2]

{Mention Memo}

**IA No. 268167/2023 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

**IA No. 194444/2023 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

IA No. 224532/2023 - STAY APPLICATION

44 W.P.(C) No. 988/2022
X

PANKAJ KUMAR MANDAL AND ORS.

PRASHANT BHUSHAN

Versus

DAILY CAUSE LIST FOR DATED : 22-10-2024

COURT NO. : 5

UNION OF INDIA AND ORS.

AMRISH KUMAR [R-1], [R-2]
KRISHNA DEV
JAGARLAMUDI [INT]

**IA No. 30498/2023 - APPLICATION FOR
PERMISSION
IA No. 170318/2022 - STAY APPLICATION**

44.1 **Connected**
W.P.(C) No. 1045/2022
X

PALLAPOTHULA THERESA YADAV

PRASHANT BHUSHAN

Versus

UNION OF INDIA AND ORS.

**FOR
FOR STAY APPLICATION ON IA 179910/2022
IA No. 179910/2022 - STAY APPLICATION**

44.2 **Connected**
W.P.(C) No. 1058/2022
PIL-W

GAVULAPALLI KAVYA

G. INDIRA

Versus

UNION OF INDIA AND ORS.

**[TO
FOR STAY APPLICATION ON IA 183805/2022
IA No. 183805/2022 - STAY APPLICATION**

45 SLP(C) No. 22127/2022
XI

NEELAM YADAV AND ANR.

MRIDULA RAY BHARADWAJ

Versus

SHREE DEVI AND ORS.

DIVYESH PRATAP SINGH
[CAVEAT], [R-2]

**IA No. 23474/2023 - EXEMPTION FROM FILING
O.T.
IA No. 189101/2022 - EXEMPTION FROM FILING
O.T.**

46 SLP(C) No. 1430/2023
XI-A

HRUSIKESH PATI

RITURAJ BISWAS

Versus

PARADEEP PORT TRUST AND ANR.

DIPAK KUMAR JENA [R-1]

**{Mention Memo}
FOR ADMISSION
IA No. 172613/2023 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

47 SLP(C) No. 8247/2023
XIV

VINITA VERMA AND ORS.

ALOK KUMAR

Versus

DEVASTOTRA PODDAR AND ORS.

SHWETA PRIYADARSHINI
[CAVEAT], [R-1], AMRISH
KUMAR [R-3], [R-4], GOVIND
JEE [R-7], [R-8], [R-9]

**IA No. 81880/2023 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT
IA No. 165675/2023 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

47.1 **Connected**
SLP(C) No.
8264-8265/2023
XIV

SONIKA VERMA AND ORS.

GOVIND JEE , [R-19]

Versus

DAILY CAUSE LIST FOR DATED : 22-10-2024

COURT NO. : 5

DEVASTOTRA PODDAR AND ORS.

SHWETA PRIYADARSHINI
[CAVEAT], [R-1], [R-2],
AMRISH KUMAR [R-3], [R-4],
ALOK KUMAR [R-5], [R-7],
[R-8], [R-10], [R-11], PANKAJ
KUMAR [R-12], [R-13],
a [R-14], [R-16]

**IA No. 82120/2023 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**

- 48 SLP(C) No. 13811/2024
XI-A STATE OF ODISHA AND ORS. KIRAN KUMAR PATRA
Versus
SUMITA KUMARI PANDA VIDUSHI GARG [R-1]
- 48.1 **Connected**
SLP(C) No. 14212/2024
XI-A STATE OF ODISHA AND ORS. KIRAN KUMAR PATRA
Versus
RAMANARAYAN MISHRA
**IA No.124520/2024-CONDONATION OF DELAY IN
FILING and IA No.124521/2024-EXEMPTION
FROM FILING C/C OF THE IMPUGNED
JUDGMENT and IA
No.124522/2024-CONDONATION OF DELAY IN
REFILING / CURING THE DEFECTS**
- 48.2 **Connected**
SLP(C) No. 14213/2024
XI-A STATE OF ODISHA AND ORS. PRAKASH RANJAN NAYAK
[P-1], [P-2], [P-3], [P-4], [P-5],
[P-6]
Versus
MANORANJAN SAHOO RENUKA SAHU [R-1]
**IA No.130779/2024-CONDONATION OF DELAY IN
FILING**
- 48.3 **Connected**
SLP(C) No. 13714/2024
XI-A THE STATE OF ODISHA AND ORS. SHUBHRANSHU PADHI
Versus
BANDANA MAHAR SATISH PANDEY [R-1]
**FOR ADMISSION and I.R. and IA
No.125011/2024-CONDONATION OF DELAY IN
FILING and IA No.125012/2024-EXEMPTION
FROM FILING C/C OF THE IMPUGNED
JUDGMENT**
- 48.4 **Connected**
SLP(C) No. 13715/2024
XI-A STATE OF ODISHA AND ORS. SATISH PANDEY [R-1]
Versus
SRIPATI MANDAL
**IA No.125143/2024-CONDONATION OF DELAY IN
FILING and IA No.125145/2024-EXEMPTION
FROM FILING C/C OF THE IMPUGNED
JUDGMENT**

[DISPOSAL/FINAL DISPOSAL AT ADMISSION STAGE - CIVIL CASES]

- 49 SLP(C) No. 16087/2017
IX NATIONAL BANK OF AGRICULTURE AND RURAL
DEVELOPMENT (NABARD) MANAGER AND ANR. P. K. JAIN [P-1]
Versus

DAILY CAUSE LIST FOR DATED : 22-10-2024

COURT NO. : 5

ABDUL MAJID BABASO MOMIN AND ORS.

RAJ BAHADUR YADAV [R-4],
ANISH R. SHAH [R-5], S.M.
JADHAV AND COMPANY
[R-1], [R-6], [R-7], [R-8], [R-9]

**IA No. 27124/2019 - EXEMPTION FROM FILING
O.T.**

**IA No. 133979/2017 - EXEMPTION FROM FILING
O.T.**

**IA No. 79446/2017 - EXEMPTION FROM FILING
O.T.**

**IA No. 77977/2017 - EXEMPTION FROM FILING
O.T.**

**IA No. 95947/2022 - EXEMPTION FROM FILING
O.T.**

**IA No. 61687/2022 - EXEMPTION FROM FILING
O.T.**

**IA No. 50540/2020 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

49.1 **Connected**
SLP(C) No. 21773/2019
IX

NATIONAL BANK FOR AGRICULTURE AND RURAL
DEVELOPMENT (NABARD)

P. K. JAIN

Versus

TANAJI SHIVRAM GHATGE AND ORS.

ANISH R. SHAH [R-4],
SHIVAJI M. JADHAV [R-1],
[R-2], [R-5]

FOR

**FOR EXEMPTION FROM FILING O.T. ON IA
138405/2019**

**IA No. 138405/2019 - EXEMPTION FROM FILING
O.T.**

49.2 **Connected**
SLP(C) No. 26287/2019
IX

NATIONAL BANK FOR AGRICULTURE AND RURAL
DEVELOPMENT (NABARD)

P. K. JAIN

Versus

SUBHASH MAHADEV MALI AND ORS.

SHIVAJI M. JADHAV [R-1],
[R-2], [R-3], [R-4], [R-7],
ANISH R. SHAH [R-6]

FOR

**FOR EXEMPTION FROM FILING O.T. ON IA
167827/2019**

**IA No. 167827/2019 - EXEMPTION FROM FILING
O.T.**

49.3 **Connected**
SLP(C) No. 18306/2017
IX

NATIONAL BANK FOR AGRICULTURE AND RURAL
DEVELOPMENT (NABARD)

P. K. JAIN

Versus

SHIVAJIRAO DAULATRAO INGALE AND ORS.

S.M. JADHAV AND COMPANY
[R-1], [R-4], ANISH R. SHAH
[R-11]

**FOR PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES ON IA
118943/2018**

**IA No. 118943/2018 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

49.4 **Connected**
SLP(C) No. 19273/2017
IX

NATIONAL BANK FOR AGRICULTURE AND RURAL
DEVELOPMENT (NABARD)

P. K. JAIN

Versus

DAILY CAUSE LIST FOR DATED : 22-10-2024

COURT NO. : 5

MARUTI SANTU CHOUTHE AND ORS.

S.M. JADHAV AND COMPANY
[R-1], ANISH R. SHAH [R-14]

**FOR PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES ON IA
118925/2018**

**IA No. 118925/2018 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

49.5 **Connected**
SLP(C) No. 19276/2017
IX

NATIONAL BANK FOR AGRICULTURE AND RURAL
DEVELOPMENT (NABARD)

P. K. JAIN

Versus

ARUN SHRIPATI PATIL AND ORS.

S.M. JADHAV AND COMPANY
[R-1], [R-4], ANISH R. SHAH
[R-3]

**FOR PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES ON IA
118872/2018**

**IA No. 118872/2018 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

49.6 **Connected**
SLP(C) No. 22159/2017
IX

NATIONAL BANK FOR AGRICULTURAL AND RURAL
DEVELOPMENT (NABARD)

P. K. JAIN

Versus

SIDAGONDA KALGONDA PATIL AND ORS.

S.M. JADHAV AND COMPANY
[R-1], ANISH R. SHAH [R-13]

**FOR APPLICATION FOR SUBSTITUTION ON IA
98407/2018**

**FOR CONDONATION OF DELAY IN FILING
SUBSTITUTION APPLN. ON IA 98408/2018**

**IA No. 98407/2018 - APPLICATION FOR
SUBSTITUTION**

**IA No. 98408/2018 - CONDONATION OF DELAY
IN FILING SUBSTITUTION APPLN.**

49.7 **Connected**
SLP(C) No. 22161/2017
IX

NATIONAL BANK FOR AGRICULTURE AND RURAL
DEVELOPMENT (NABARD)

P. K. JAIN [P-1]

Versus

SHIVAJIRACHANDRA DESAI AND ORS.

S.M. JADHAV AND COMPANY
[R-1], [R-2], ANISH R. SHAH
[R-4]

49.8 **Connected**
SLP(C) No. 19566/2017
IX

NATIONAL BANK FOR AGRICULTURE AND RURAL
DEVELOPMENT (NABARD)

P. K. JAIN

Versus

BHAGWAN KERABA PATIL AND ORS.

**FOR APPLICATION FOR SUBSTITUTION ON IA
98124/2018**

**FOR [I/A FOR C/D IN BRINGING THE LRS ON
RECORD] ON IA 98130/2018**

**IA No. 98124/2018 - APPLICATION FOR
SUBSTITUTION**

**IA No. 98130/2018 - I/A FOR C/D IN BRINGING
THE LRS ON RECORD**

49.9 **Connected**
SLP(C) No. 19378/2017
IX

NATIONAL BANK FOR AGRICULTURE AND RURAL
DEVELOPMENT (NABARD)

P. K. JAIN

Versus

DAILY CAUSE LIST FOR DATED : 22-10-2024

COURT NO. : 5

BALASO SHANKAR DONGALE AND ORS.

S.M. JADHAV AND COMPANY
[R-1], [R-2], [R-3], [R-4], [R-5],
[R-6], [R-7], [R-8], [R-9],
[R-10], [R-11], [R-12], [R-13],
[R-14], [R-15], [R-18], ANISH
a R. SHAH [R-17]

**FOR PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES ON IA
118905/2018**

**IA No. 118905/2018 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

49.1 **Connected**
0 SLP(C) No. 19182/2017
IX

NATIONAL BANK FOR AGRICULTURE AND RURAL
DEVELOPMENT (NABARD)

P. K. JAIN

Versus

VIJAYSINH RAGHUNATH INGALE AND ORS.

S.M. JADHAV AND COMPANY
[R-1], ANISH R. SHAH [R-3]

**FOR PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES ON IA
118801/2018**

**IA No. 118801/2018 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

49.1 **Connected**
1 SLP(C) No. 19274/2017
IX

NATIONAL BANK FOR AGRICULTURE AND RURAL
DEVELOPMENT

P. K. JAIN

Versus

BHAUSO MALAPPA MAGDUM AND ORS.

S.M. JADHAV AND COMPANY
[R-1], ANISH R. SHAH [R-17]

**FOR PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES ON IA
119041/2018**

**IA No. 119041/2018 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

49.1 **Connected**
2 SLP(C) No. 19263/2017
IX

NATIONAL BANK FOR AGRICULTURE AND RURAL
DEVELOPMENT

P. K. JAIN

Versus

SANDIP MANKU PATIL AND ORS.

S.M. JADHAV AND COMPANY
[R-1], [R-2], [R-3], [R-4], [R-5],
[R-6], [R-7], [R-8], [R-9],
[R-10], [R-11], [R-12], [R-13],
[R-14], [R-15], [R-16],
a [R-17], [R-18], [R-19],
[R-20], [R-21], [R-22], [R-23],
[R-24], [R-25], [R-26], [R-27],
[R-28], [R-29], [R-30], [R-31],
[R-32], [R-33], [R-34],
a [R-35], [R-36], [R-39],
ANISH R. SHAH [R-38]

**FOR PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES ON IA
118889/2018**

**IA No. 118889/2018 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

49.1 **Connected**
3 SLP(C) No. 19171/2017
IX

NATIONAL BANK FOR AGRICULTURE AND RURAL
DEVELOPMENT (NABARD)

P. K. JAIN

Versus

DAILY CAUSE LIST FOR DATED : 22-10-2024

COURT NO. : 5

SHAHASJIRAO JAYSINGRAO BHOSALE AND ORS.

S.M. JADHAV AND COMPANY
[R-1], ANISH R. SHAH [R-15]

**FOR PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES ON IA
119068/2018**

**IA No. 119068/2018 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

49.1 **Connected**
4 SLP(C) No. 18107/2017
IX

NATIONAL BANK FOR AGRICULTURE AND RURAL
DEVELOPMENT (NABARD)

P. K. JAIN

Versus

BABASO SAYGONDA PATIL AND ORS.

S.M. JADHAV AND COMPANY
[R-1], ANISH R. SHAH [R-42]

FOR

**FOR APPLICATION FOR SUBSTITUTION ON IA
98104/2018**

**FOR [IA FOR CONDONATION OF DELAY IN
BRINGING THE LORS ON RECORD] ON IA
98108/2018**

**FOR EXEMPTION FROM FILING O.T. ON IA
98111/2018**

**FOR PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES ON IA
119156/2018**

**IA No. 98104/2018 - APPLICATION FOR
SUBSTITUTION**

**IA No. 98111/2018 - EXEMPTION FROM FILING
O.T.**

**IA No. 98108/2018 - IA FOR CONDONATION OF
DELAY IN BRINGING THE LORS ON RECORD**

**IA No. 119156/2018 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

49.1 **Connected**
5 SLP(C) No. 18975/2017
IX

NATIONAL BANK FOR AGRICULTURE AND RURAL
DEVELOPMENT (NABARD)

P. K. JAIN

Versus

KUNDLIK DHONDIBA CHOUGULE AND ORS.

ANISH R. SHAH [R-7], S.M.
JADHAV AND COMPANY
[R-1], [R-2], [R-3], [R-4], [R-5],
[R-8]

**FOR PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES ON IA
118963/2018**

**IA No. 118963/2018 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

49.1 **Connected**
6 SLP(C) No. 19212/2017
IX

NATIONAL BANK FOR AGRICULTURE AND RURAL
DEVELOPMENT (NABARD)

P. K. JAIN

Versus

DAGDU DADU PATIL AND ORS.

ANISH R. SHAH [R-5], S.M.
JADHAV AND COMPANY
[R-2], [R-3], [R-6]

**FOR PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES ON IA
119053/2018**

**IA No. 119053/2018 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

**DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 5**

49.1 7	Connected SLP(C) No. 18966/2017 IX	NATIONAL BANK FOR AGRICULTURE AND RURAL DEVELOPMENT (NABARD)	P. K. JAIN
		<i>Versus</i> SUMATI DASHRATH PATIL AND ORS.	ANISH R. SHAH [R-4], S.M. JADHAV AND COMPANY [R-1], [R-2], [R-5]
		FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 118928/2018 IA No. 118928/2018 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES	
49.1 8	Connected SLP(C) No. 19211/2017 IX	NATIONAL BANK FOR AGRICULTURE AND RURAL DEVELOPMENT (NABARD)	P. K. JAIN
		<i>Versus</i> PRAKASH KRISHNA KHOT AND ORS.	S.M. JADHAV AND COMPANY [R-1], ANISH R. SHAH [R-5]
		FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 118858/2018 IA No. 118858/2018 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES	
49.1 9	Connected SLP(C) No. 25224/2017 IX	NATIONAL BANK FOR AGRICULTURE AND RURAL DEVELOPMENT (NABARD)	P. K. JAIN
		<i>Versus</i> SAKAHARAMBHAULAGARE AND ORS.	ANISH R. SHAH [R-7], S.M. JADHAV AND COMPANY [R-8]
		FOR APPLICATION FOR SUBSTITUTION ON IA 98411/2018 FOR [I/A FOR C/D IN BRINGING THE LRS ON RECORD] ON IA 98416/2018 IA No. 98411/2018 - APPLICATION FOR SUBSTITUTION IA No. 98416/2018 - I/A FOR C/D IN BRINGING THE LRS ON RECORD	
49.2 0	Connected SLP(C) No. 22148/2017 IX	NATIONAL BANK FOR AGRICULTURE AND RURAL DEVELOPMENT (NABARD)	P. K. JAIN
		<i>Versus</i> VIJAYSINH YASHWANT PATIL AND ORS.	S.M. JADHAV AND COMPANY [R-1], ANISH R. SHAH [R-24]
		FOR APPLICATION FOR SUBSTITUTION ON IA 98438/2018 FOR [I/A FOR C/D IN BRINGING THE LRS ON RECORD] ON IA 98439/2018 IA No. 98438/2018 - APPLICATION FOR SUBSTITUTION IA No. 98439/2018 - I/A FOR C/D IN BRINGING THE LRS ON RECORD	
49.2 1	Connected SLP(C) No. 22163/2017 IX	NATIONAL BANK FOR AGRICULTURE AND RURAL DEVELOPMENT (NABARD)	P. K. JAIN
		<i>Versus</i> EKNATH RAMCHANDRA KHATKAR AND ORS.	S.M. JADHAV AND COMPANY [R-1], ANISH R. SHAH [R-23]

DAILY CAUSE LIST FOR DATED : 22-10-2024

COURT NO. : 5

**FOR APPLICATION FOR SUBSTITUTION ON IA
98080/2018**

**FOR [I/A FOR C/D IN BRINGING THE LRS ON
RECORD] ON IA 98082/2018**

**IA No. 98080/2018 - APPLICATION FOR
SUBSTITUTION**

**IA No. 98082/2018 - I/A FOR C/D IN BRINGING
THE LRS ON RECORD**

49.2 **Connected**
2 SLP(C) No. 18303/2017
IX

NATIONAL BANK FOR AGRICULTURE AND RURAL
DEVELOPMENT (NABARD)

P. K. JAIN

Versus

DILIP RANGRAO KHOT AND ORS.

ANISH R. SHAH [R-29], S.M.
JADHAV AND COMPANY
[R-29]

**FOR APPLICATION FOR SUBSTITUTION ON IA
116816/2017**

**FOR CONDONATION OF DELAY IN FILING ON IA
116818/2017**

**FOR APPLICATION FOR SUBSTITUTION ON IA
98022/2018**

**FOR CONDONATION OF DELAY IN FILING ON IA
98033/2018**

**IA No. 98022/2018 - APPLICATION FOR
SUBSTITUTION**

**IA No. 116816/2017 - APPLICATION FOR
SUBSTITUTION**

**IA No. 98033/2018 - CONDONATION OF DELAY
IN FILING**

**IA No. 116818/2017 - CONDONATION OF DELAY
IN FILING**

49.2 **Connected**
3 SLP(C) No. 31596/2017
IX

NATIOINAL BANK FOR AGRICULTURE AND RURAL
DEVELOPMENT (NABARD)

P. K. JAIN

Versus

PRAVIN RAMCHANDRA KHODAVE AND ORS.

ANISH R. SHAH [R-31]

49.2 **Connected**
4 SLP(C) No. 24654/2017
IX

NATIONAL BANK FOR AGRICULTURE AND RURAL
DEVELOPMENT (NABARD)

P. K. JAIN

Versus

VYANKATRAO MANIKRAO PAWAR AND ORS.

S.M. JADHAV AND COMPANY
[R-1]

**FOR PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES ON IA
119081/2018**

**IA No. 119081/2018 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

49.2 **Connected**
5 SLP(C) No. 17760/2017
IX

NATIONAL BANK FOR AGRICULTURE AND RURAL
DEVELOPMENT (NABARD)

P. K. JAIN

Versus

MOHAN YASHWANT PATIL AND ORS.

S.M. JADHAV AND COMPANY
[R-1], [R-22], ANISH R. SHAH
[R-25]

**FOR PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES ON IA
119161/2018**

**IA No. 119161/2018 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

**DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 5**

49.2 6	Connected SLP(C) No. 17716/2017 IX	NATIONAL BANK FOR AGRICULTURE AND RURAL DEVELOPMENT (NABARD)	P. K. JAIN
		<i>Versus</i> ANNASAO DADA SHENDGE AND ORS.	S.M. JADHAV AND COMPANY [R-1]
		FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 119112/2018 IA No. 119112/2018 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES	
49.2 7	Connected SLP(C) No. 18267/2017 IX	NATIONAL BANK FOR AGRICULTURE AND RURAL DEVELOPMENT (NABARD)	P. K. JAIN
		<i>Versus</i> RANGRAO MAHADEV PATIL AND ORS.	S.M. JADHAV AND COMPANY [R-1], ANISH R. SHAH [R-4]
		FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 118832/2018 IA No. 118832/2018 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES	
49.2 8	Connected SLP(C) No. 25422/2017 IX	NATIONAL BANK FOR AGRICULTURE AND RURAL DEVELOPMENT (NABARD)	P. K. JAIN
		<i>Versus</i> BABGONDA MALGONDA PATIL AND ORS.	S.M. JADHAV AND COMPANY [R-1]
		FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 119003/2018 IA No. 119003/2018 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES	
49.2 9	Connected SLP(C) No. 18929/2017 IX	NATIONAL BANK FOR AGRICULTURE AND RURAL DEVELOPMENT (NABARD)	P. K. JAIN
		<i>Versus</i> NETAJI SAMBHAJI DONGALE (SINCE DECEASED) THROUGH LRS AND ORS.	S.M. JADHAV AND COMPANY [R-1.1], ANISH R. SHAH [R-3]
		FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 118992/2018 IA No. 118992/2018 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES	
49.3 0	Connected SLP(C) No. 19214/2017 IX	NATIONAL BANK FOR AGRICULTURE AND RURAL DEVELOPMENT (NABARD)	P. K. JAIN
		<i>Versus</i> TANAJI BHAU BAGANE AND ORS.	S.M. JADHAV AND COMPANY [R-1], ANISH R. SHAH [R-56]
		FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 63114/2017 FOR EXEMPTION FROM FILING O.T. ON IA 63115/2017 FOR APPLICATION FOR SUBSTITUTION ON IA 98114/2018	

**DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 5**

**FOR [I/A FOR C/D IN BRINGING THE LRS ON RECORD] ON IA 98116/2018
FOR EXEMPTION FROM FILING O.T. ON IA 98118/2018
FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 119061/2018
IA No. 98114/2018 - APPLICATION FOR SUBSTITUTION
IA No. 98118/2018 - EXEMPTION FROM FILING O.T.
IA No. 63115/2017 - EXEMPTION FROM FILING O.T.
IA No. 98116/2018 - I/A FOR C/D IN BRINGING THE LRS ON RECORD
IA No. 63114/2017 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
IA No. 119061/2018 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

49.3 **Connected**
1 SLP(C) No. 22151/2017
IX

NATIONAL BANK FOR AGRICULTURE AND RURAL DEVELOPMENT (NABARD)

P. K. JAIN

Versus

BALASO SAMBHAJI BHALEKAR AND ORS.

S.M. JADHAV AND COMPANY
[R-1], ANISH R. SHAH [R-24]

**FOR APPLICATION FOR SUBSTITUTION ON IA 98048/2018
FOR [IA FOR CONDONATION OF DELAY IN BRINGING THE LORS ON RECORD] ON IA 98055/2018
FOR EXEMPTION FROM FILING O.T. ON IA 98061/2018
IA No. 98048/2018 - APPLICATION FOR SUBSTITUTION
IA No. 98061/2018 - EXEMPTION FROM FILING O.T.
IA No. 98055/2018 - IA FOR CONDONATION OF DELAY IN BRINGING THE LORS ON RECORD**

49.3 **Connected**
2 SLP(C) No. 19684/2017
IX

NATIONAL BANK FOR AGRICULTURE AND RURAL DEVELOPMENT (NABARD)

P. K. JAIN

Versus

ANNASO APPAYYA CHOUGULE AND ORS.

S.M. JADHAV AND COMPANY
[R-1]

**FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 119031/2018
IA No. 119031/2018 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

49.3 **Connected**
3 SLP(C) No. 18268/2017
IX

NATIONAL BANK FOR AGRICULTURE AND RURAL DEVELOPMENT (NABARD)

P. K. JAIN

Versus

SAMBHAJI BAPU PATIL AND ORS.

S.M. JADHAV AND COMPANY
[R-1], [R-2], [R-3], [R-4], [R-5],
[R-6], [R-7], [R-8], [R-9],
[R-10], [R-11], [R-12], [R-15],
ANISH R. SHAH [R-14]

DAILY CAUSE LIST FOR DATED : 22-10-2024

COURT NO. : 5

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 118817/2018

IA No. 118817/2018 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

49.3 **Connected**
4 SLP(C) No. 19568/2017
IX

NATIONAL BANK FOR AGRICULTURE AND RURAL DEVELOPMENT (NABARD)

P. K. JAIN

Versus

RAJENDRA MAHADEV JIRAGE SINCE DECEASED THROUGH LRS AND ORS.

S.M. JADHAV AND COMPANY [R-1.1]

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 118915/2018

IA No. 118915/2018 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

49.3 **Connected**
5 SLP(C) No. 18500/2017
IX

NATIONAL BANK FOR AGRICULTURE AND RURAL DEVELOPMENT

P. K. JAIN

Versus

RANGRAO DNYANU PATIL AND ORS.

S.M. JADHAV AND COMPANY [R-1], [R-2], [R-3], [R-4], [R-5], [R-6], [R-7], [R-8], [R-9], [R-10], [R-13]

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 118853/2018

IA No. 118853/2018 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

49.3 **Connected**
6 SLP(C) No. 19640/2017
IX

NATIONAL BANK FOR AGRICULTURE AND RURAL DEVELOPMENT (NABARD)

P. K. JAIN

Versus

NAMDEV DHONDIRAM PATIL AND ORS.

S.M. JADHAV AND COMPANY [R-1]

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 119026/2018

IA No. 119026/2018 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

49.3 **Connected**
7 SLP(C) No. 19623/2017
IX

NATIONAL BANK FOR AGRICULTURE AND RURAL DEVELOPMENT (NABARD)

P. K. JAIN

Versus

RAMACHANDRA DAULU BACHATE AND ORS.

S.M. JADHAV AND COMPANY [R-1], ANISH R. SHAH [R-22]

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 118865/2018

IA No. 118865/2018 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

49.3 **Connected**
8 SLP(C) No. 18391/2017
IX

NATIONAL BANK FOR AGRICULTURE AND RURAL DEVELOPMENT (NABARD)

P. K. JAIN

Versus

BAPUSAHEB NARASGONDA PATIL AND ORS.

S.M. JADHAV AND COMPANY [R-1], ANISH R. SHAH [R-66]

DAILY CAUSE LIST FOR DATED : 22-10-2024

COURT NO. : 5

**FOR APPLICATION FOR SUBSTITUTION ON IA
98000/2018**

**FOR [I/A FOR C/D IN BRINGING THE LRS ON
RECORD] ON IA 98005/2018**

**FOR PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES ON IA
118947/2018**

**IA No. 98000/2018 - APPLICATION FOR
SUBSTITUTION**

**IA No. 98005/2018 - I/A FOR C/D IN BRINGING
THE LRS ON RECORD**

**IA No. 118947/2018 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

49.3 **Connected**
9 SLP(C) No. 18950/2017
IX

NATIONAL BANK FOR AGRICULTURE AND RURAL
DEVELOPMENT (NABARD)

P. K. JAIN

Versus

MAHADEV DAGDU PATIL AND ORS.

S.M. JADHAV AND COMPANY
[R-1], [R-2], [R-3], [R-4], [R-5],
[R-6], [R-7], [R-8], [R-9],
[R-10], [R-11], [R-12], [R-13],
[R-14], [R-17], ANISH R.
SHAH
a [R-16]

**FOR PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES ON IA
119001/2018**

**IA No. 119001/2018 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

49.4 **Connected**
0 SLP(C) No. 18922/2017
IX

NATIONAL BOARD FOR AGRICULTURE AND RURAL
DEVELOPMENT (NABARD)

P. K. JAIN

Versus

RAGHUNATH APPAJI MALI AND ORS.

S.M. JADHAV AND COMPANY
[R-1], ANISH R. SHAH [R-4]

**FOR PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES ON IA
118932/2018**

**IA No. 118932/2018 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

49.4 **Connected**
1 SLP(C) No. 17666/2017
IX

NATIONAL BANK FOR AGRICULTURE AND RURAL
DEVELOPMENT (NABARD)

P. K. JAIN

Versus

DILAWAR AABA SAIKH SINCE DECEASED THROUGH
LR MUJIB DILAWAR SAIKH AND ORS.

S.M. JADHAV AND COMPANY
[R-1]

**FOR PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES ON IA
119037/2018**

**IA No. 119037/2018 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

49.4 **Connected**
2 SLP(C) No. 18606/2017
IX

NATIONAL BANK FOR AGRICULTURE AND RURAL
DEVELOPMENT (NABARD)

P. K. JAIN

Versus

VITHAL BABAJI PATIL AND ORS.

S.M. JADHAV AND COMPANY
[R-1], [R-2], [R-3], [R-4], [R-7],
ANISH R. SHAH [R-6]

DAILY CAUSE LIST FOR DATED : 22-10-2024

COURT NO. : 5

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 119092/2018

IA No. 119092/2018 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

49.4 **Connected**
3 SLP(C) No. 18521/2017
IX

NATIONAL BANK FOR AGRICULTURE AND RURAL DEVELOPMENT (NABARD)

P. K. JAIN

Versus

PANDURANG RAMCHANDRA PANDHRE AND ORS.

S.M. JADHAV AND COMPANY [R-1], ANISH R. SHAH [R-5]

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 119134/2018

IA No. 119134/2018 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

49.4 **Connected**
4 SLP(C) No. 18525/2017
IX

NATIONAL BANK FOR AGRICULTURE AND RURAL DEVELOPMENT (NABARD)

P. K. JAIN

Versus

BAPUSAHEB NIJAM PATIL AND ORS.

S.M. JADHAV AND COMPANY [R-1], ANISH R. SHAH [R-13]

FOR APPLICATION FOR SUBSTITUTION ON IA 97979/2018

FOR CONDONATION OF DELAY IN FILING ON IA 97983/2018

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 118869/2018

IA No. 97979/2018 - APPLICATION FOR SUBSTITUTION

IA No. 97983/2018 - CONDONATION OF DELAY IN FILING

IA No. 118869/2018 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

49.4 **Connected**
5 SLP(C) No. 18516/2017
IX

NATIONAL BANK FOR AGRICULTURE AND RURAL DEVELOPMENT (NABARD)

P. K. JAIN

Versus

RAJENDRA TUKARAM MANE AND ORS.

SHIVAJI M. JADHAV [R-1], ANISH R. SHAH [R-8]

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 118862/2018

IA No. 118862/2018 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

49.4 **Connected**
6 SLP(C) No. 18517/2017
IX

NATIONAL BANK FOR AGRICULTURE AND RURAL DEVELOPMENT (NABARD)

P. K. JAIN

Versus

MARUTI RAMA SATHE AND ORS.

S.M. JADHAV AND COMPANY [R-1], ANISH R. SHAH [R-4]

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 118939/2018

IA No. 118939/2018 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

**DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 5**

49.4 7	Connected SLP(C) No. 18648/2017 IX	NATIONAL BANK FOR AGRICULTURE AND RURAL DEVELOPMENT (NABARD)	P. K. JAIN
		<i>Versus</i> ANANDA PANDURANG PATIL AND ORS.	S.M. JADHAV AND COMPANY [R-1], [R-2], [R-4], [R-7], ANISH R. SHAH [R-6]
		FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 119075/2018	
		IA No. 119075/2018 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES	
49.4 8	Connected SLP(C) No. 17758/2017 IX	NATIONAL BANK FOR AGRICULTURE AND RURAL DEVELOPMENT (NABARD)	P. K. JAIN
		<i>Versus</i> KUNDALIK KRISHNA PATIL AND ORS.	S.M. JADHAV AND COMPANY [R-2], [R-5], ANISH R. SHAH [R-4]
		FOR APPLICATION FOR SUBSTITUTION ON IA 101460/2018	
		FOR [I/A FOR C/D IN BRINGING THE LRS ON RECORD] ON IA 101463/2018	
		FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 119085/2018	
		IA No. 101460/2018 - APPLICATION FOR SUBSTITUTION	
		IA No. 101463/2018 - I/A FOR C/D IN BRINGING THE LRS ON RECORD	
		IA No. 119085/2018 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES	
49.4 9	Connected SLP(C) No. 17767/2017 IX	NATIONAL BANK FOR AGRICULTURE AND RURAL DEVELOPMENT (NABARD)	P. K. JAIN
		<i>Versus</i> SHANKAR ANNA KORE AND ORS.	S.M. JADHAV AND COMPANY [R-1], ANISH R. SHAH [R-36]
		FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 118954/2018	
		IA No. 118954/2018 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES	
49.5 0	Connected SLP(C) No. 18273/2017 IX	NATIONAL BANK FOR AGRICULTURE AND RURAL DEVELOPMENT (NABARD)	P. K. JAIN
		<i>Versus</i> DEVGONDA BANDU PATIL AND ORS.	S.M. JADHAV AND COMPANY [R-1]
		FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 118879/2018	
		IA No. 118879/2018 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES	
49.5 1	Connected SLP(C) No. 18349/2017 IX	NATIONAL BANK FOR AGRICULTURE AND RURAL DEVELOPMENT (NABARD)	P. K. JAIN
		<i>Versus</i>	

DAILY CAUSE LIST FOR DATED : 22-10-2024

COURT NO. : 5

SHAMRAO BHUJINGA PATIL AND ORS.

S.M. JADHAV AND COMPANY
[R-1]

**FOR PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES ON IA
119064/2018**

**IA No. 119064/2018 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

49.5 **Connected**
2 SLP(C) No. 18476/2017
IX

NATIONAL BANK FOR AGRICULTURE AND RURAL
DEVELOPMENT (NABARD)

P. K. JAIN

Versus

DHANAJI KONDIRAM PATIL AND ORS.

S.M. JADHAV AND COMPANY
[R-1], [R-2], [R-3], [R-4], [R-5],
[R-6], [R-7], [R-8], [R-9],
[R-10], [R-11], [R-12], [R-13],
[R-14], [R-15], [R-18]

**FOR PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES ON IA
119150/2018**

**IA No. 119150/2018 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

49.5 **Connected**
3 SLP(C) No. 18271/2017
IX

NATIONAL BANK FOR AGRICULTURE AND RURAL
DEVELOPMENT (NABARD)

P. K. JAIN

Versus

JEEWAN PUNDLIK SHINDE AND ORS.

S.M. JADHAV AND COMPANY
[R-1], [R-1], [R-4], ANISH R.
SHAH [R-3]

**FOR PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES ON IA
119144/2018**

**IA No. 119144/2018 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

49.5 **Connected**
4 SLP(C) No. 17701/2017
IX

NATIONAL BANK FOR AGRICULTURE AND RURAL
DEVELOPMENT (NABARD)

P. K. JAIN

Versus

ADINATH GANPATI ARBALE AND ORS.

S.M. JADHAV AND COMPANY
[R-1]

**FOR PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES ON IA
119059/2018**

**IA No. 119059/2018 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

49.5 **Connected**
5 SLP(C) No. 18928/2017
IX

NATIONAL BANK FOR AGRICULTURE AND RURAL
DEVELOPMENT (NABARD)

P. K. JAIN

Versus

SAMBHAJI BAHU PATIL AND ORS.

ANISH R. SHAH [R-110]

**FOR APPLICATION FOR SUBSTITUTION ON IA
98068/2018**

**FOR [IA FOR CONDONATION OF DELAY IN
BRINGING THE LORS ON RECORD] ON IA
98071/2018**

**FOR PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES ON IA
119014/2018**

**IA No. 98068/2018 - APPLICATION FOR
SUBSTITUTION**

DAILY CAUSE LIST FOR DATED : 22-10-2024

COURT NO. : 5

**IA No. 98071/2018 - IA FOR CONDONATION OF
DELAY IN BRINGING THE LRS ON RECORD
IA No. 119014/2018 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

49.5 **Connected**
6 SLP(C) No. 17683/2017
IX

NATIONAL BANK FOR AGRICULTURE AND RURAL
DEVELOPMENT (NABARD)

P. K. JAIN

Versus

ANWAR CHAND JAMDAR AND ORS.

SANTOSH KUMAR PANDEY
[R-1], ANISH R. SHAH [R-3],
S.M. JADHAV AND COMPANY
[R-4]

**FOR PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES ON IA
118850/2018**

**IA No. 118850/2018 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

49.5 **Connected**
7 SLP(C) No. 17763/2017
IX

NATIONAL BANK FOR AGRICULTURE AND RURAL
DEVELOPMENT (NABARD)

P. K. JAIN

Versus

DADU GOVIND VAIRAT AND ORS.

ANISH R. SHAH [R-10], S.M.
JADHAV AND COMPANY
[R-1], [R-2], [R-3], [R-4], [R-5],
[R-6], [R-7], [R-8], [R-11]

**FOR APPLICATION FOR SUBSTITUTION ON IA
98093/2018**

**FOR [I/A FOR C/D IN BRINGING THE LRS ON
RECORD] ON IA 98099/2018**

**FOR PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES ON IA
118827/2018**

**IA No. 98093/2018 - APPLICATION FOR
SUBSTITUTION**

**IA No. 98099/2018 - I/A FOR C/D IN BRINGING
THE LRS ON RECORD**

**IA No. 118827/2018 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

49.5 **Connected**
8 SLP(C) No. 18899/2017
IX

NATIONAL BANK FOR AGRICULTURE AND RURAL
DEVELOPMENT (NABARD)

P. K. JAIN

Versus

SHABGONDA BABNGONDA PATIL AND ORS.

S.M. JADHAV AND COMPANY
[R-1]

**FOR PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES ON IA
118888/2018**

**IA No. 118888/2018 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

49.5 **Connected**
9 SLP(C) No. 18503/2017
IX

NATIONAL BANK FOR AGRICULTURE AND RURAL
DEVELOPMENT

P. K. JAIN

Versus

RAMDAS ANNAPPA KADAM AND ORS.

ANISH R. SHAH [R-13]

**FOR APPLICATION FOR SUBSTITUTION ON IA
97996/2018**

**FOR CONDONATION OF DELAY IN FILING ON IA
98004/2018**

DAILY CAUSE LIST FOR DATED : 22-10-2024

COURT NO. : 5

**FOR EXEMPTION FROM FILING O.T. ON IA
98007/2018**

**FOR PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES ON IA
118899/2018**

**IA No. 97996/2018 - APPLICATION FOR
SUBSTITUTION**

**IA No. 98004/2018 - CONDONATION OF DELAY
IN FILING**

**IA No. 98007/2018 - EXEMPTION FROM FILING
O.T.**

**IA No. 118899/2018 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

49.6 **Connected**
0 SLP(C) No. 18934/2017
IX

NATIONAL BANK FOR AGRICULTURE AND RURAL
DEVELOPMENT (NABARD)

P. K. JAIN

Versus

PANDURANG BALASO BIDKAR AND ORS.

S.M. JADHAV AND COMPANY
[R-1], ANISH R. SHAH [R-9]

**FOR PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES ON IA
118876/2018**

**IA No. 118876/2018 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

49.6 **Connected**
1 SLP(C) No. 17658/2017
IX

NATIONAL BANK FOR AGRICULTURE AND RURAL
DEVELOPMENT (NABARD)

P. K. JAIN

Versus

ANANDRAO NARAYAN PATIL AND ORS.

S.M. JADHAV AND COMPANY
[R-1], ANISH R. SHAH [R-8]

**FOR APPLICATION FOR SUBSTITUTION ON IA
98115/2018**

**FOR CONDONATION OF DELAY IN FILING
SUBSTITUTION APPLN. ON IA 98119/2018**

**FOR EXEMPTION FROM FILING O.T. ON IA
98120/2018**

**FOR PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES ON IA
118936/2018**

**IA No. 98115/2018 - APPLICATION FOR
SUBSTITUTION**

**IA No. 98119/2018 - CONDONATION OF DELAY
IN FILING SUBSTITUTION APPLN.**

**IA No. 98120/2018 - EXEMPTION FROM FILING
O.T.**

**IA No. 118936/2018 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

49.6 **Connected**
2 SLP(C) No. 19312/2017
IX

NATIONAL BANK FOR AGRICULTURE AND RURAL
DEVELOPMENT (NABARD)

P. K. JAIN

Versus

SAJJAN GOVIND PATIL AND ORS.

S.M. JADHAV AND COMPANY
[R-1], [R-4]

**FOR PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES ON IA
119162/2018**

**IA No. 119162/2018 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

DAILY CAUSE LIST FOR DATED : 22-10-2024

COURT NO. : 5

- 49.6 **Connected**
3 SLP(C) No. 17657/2017
IX
- NATIONAL BANK FOR AGRICULTURE AND RURAL
DEVELOPMENT (NABARD)
- P. K. JAIN
- Versus*
BALWANT KESHAV PATIL
- FOR PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES ON IA
119100/2018**
**IA No. 119100/2018 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**
- 49.6 **Connected**
4 SLP(C) No. 17764/2017
IX
- NATIONAL BANK FOR AGRICULTURE AND RURAL
DEVELOPMENT (NABARD)
- P. K. JAIN
- Versus*
JAYSING PUNDLIK KAMBLE AND ORS.
- S.M. JADHAV AND COMPANY
[R-1], ANISH R. SHAH [R-11]
- FOR APPLICATION FOR SUBSTITUTION ON IA
98398/2018**
**FOR CONDONATION OF DELAY IN FILING
SUBSTITUTION APPLN. ON IA 98401/2018**
**FOR PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES ON IA
118911/2018**
**IA No. 98398/2018 - APPLICATION FOR
SUBSTITUTION**
**IA No. 98401/2018 - CONDONATION OF DELAY
IN FILING SUBSTITUTION APPLN.**
**IA No. 118911/2018 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**
- 49.6 **Connected**
5 SLP(C) No. 17755/2017
IX
- NATIONAL BANK FOR AGRICULTURE AND RURAL
DEVELOPMENT (NABARD)
- P. K. JAIN
- Versus*
BALASAHEB SHRIPAL GHUMAI AND ORS.
- S.M. JADHAV AND COMPANY
[R-1], ANISH R. SHAH [R-22]
- FOR PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES ON IA
118920/2018**
**IA No. 118920/2018 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**
- 49.6 **Connected**
6 SLP(C) No. 17761/2017
IX
- NATIONAL BANK FOR AGRICULTURE AND RURAL
DEVELOPMENT (NABARD)
- P. K. JAIN
- Versus*
MALGONDA YALGONDA PATIL AND ORS.
- ANISH R. SHAH [R-42]
- FOR APPLICATION FOR SUBSTITUTION ON IA
98400/2018**
**FOR CONDONATION OF DELAY IN FILING ON IA
98403/2018**
**IA No. 98400/2018 - APPLICATION FOR
SUBSTITUTION**
**IA No. 98403/2018 - CONDONATION OF DELAY
IN FILING**
- 49.6 **Connected**
7 SLP(C) No. 17759/2017
IX
- NATIONAL BANK FOR AGRICULTURE AND RURAL
DEVELOPMENT (NABARD)
- P. K. JAIN
- Versus*
ANANDA DATTATRYA PATIL AND ORS.

DAILY CAUSE LIST FOR DATED : 22-10-2024

COURT NO. : 5

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 118957/2018

IA No. 118957/2018 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

49.6 **Connected**
8 SLP(C) No. 18898/2017
IX

NATIONAL BANK FOR AGRICULTURE AND RURAL DEVELOPMENT (NABARD)

P. K. JAIN

Versus

MADHUKAR SHAMRAO PATIL AND ORS.

S.M. JADHAV AND COMPANY [R-1], ANISH R. SHAH [R-5]

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 118959/2018

IA No. 118959/2018 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

49.6 **Connected**
9 SLP(C) No. 18492/2017
IX

NATIONAL BANK FOR AGRICULTURE AND RURAL DEVELOPMENT

P. K. JAIN

Versus

SHAHAJI LAXMAN PATIL AND ORS.

S.M. JADHAV AND COMPANY [R-1]

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 119006/2018

IA No. 119006/2018 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

49.7 **Connected**
0 SLP(C) No. 17734/2017
IX

NATIONAL BANK FOR AGRICULTURE AND RURAL DEVELOPMENT (NABARD)

P. K. JAIN

Versus

DEVAPPA DADU MAGDUM AND ORS.

S.M. JADHAV AND COMPANY [R-1], ANISH R. SHAH [R-20]

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 119071/2018

IA No. 119071/2018 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

49.7 **Connected**
1 SLP(C) No. 22654/2017
IX

NATIONAL BANK FOR AGRICULTURE AND RURAL DEVELOPMENT (NABARD)

P. K. JAIN

Versus

ASHOK SHRIPATI DHAVAN AND ORS.

S.M. JADHAV AND COMPANY [R-1]

IA No. 56032/2017 - EXEMPTION FROM FILING O.T.

IA No. 119107/2018 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 56031/2017 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

49.7 **Connected**
2 SLP(C) No. 17715/2017
IX

NATIONAL BANK FOR AGRICULTURE AND RURAL DEVELOPMENT (NABARD)

P. K. JAIN

Versus

SHAMRAO BANDHU KHOT AND ORS.

S.M. JADHAV AND COMPANY [R-1], ANISH R. SHAH [R-29]

**DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 5**

**FOR PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES ON IA
119096/2018
IA No. 119096/2018 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

49.7 **Connected**
3 SLP(C) No. 18277/2017
IX

NATIONAL BANK FOR AGRICULTURE AND RURAL
DEVELOPMENT (NABARD)

P. K. JAIN

Versus

BASHIR PAPALAL MUJAWAR AND ORS.

S.M. JADHAV AND COMPANY
[R-1]

**FOR PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES ON IA
119129/2018
IA No. 119129/2018 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

49.7 **Connected**
4 SLP(C) No. 18477/2017
IX

NATIONAL BANK FOR AGRICULTURE AND RURAL
DEVELOPMENT (NABARD)

P. K. JAIN

Versus

NAMDEV DADU CHOUGULE AND ORS.

S.M. JADHAV AND COMPANY
[R-1], ANISH R. SHAH [R-38]

**FOR APPLICATION FOR SUBSTITUTION ON IA
98430/2018**

**FOR [I/A FOR C/D IN BRINGING LRS ON
RECORD] ON IA 98433/2018**

**FOR EXEMPTION FROM FILING O.T. ON IA
98434/2018**

**FOR PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES ON IA
118875/2018**

**IA No. 98430/2018 - APPLICATION FOR
SUBSTITUTION**

**IA No. 98434/2018 - EXEMPTION FROM FILING
O.T.**

**IA No. 98433/2018 - I/A FOR C/D IN BRINGING
LRS ON RECORD**

**IA No. 118875/2018 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

50 SLP(C) No. 16627/2018
III

DASHRATHBHAI SOMJIBHAI BHIL

PRERANA CHATURVEDI [P-1]

Versus

GENERAL MANAGER RAILWAY ELECTRIFICATION

AMRISH KUMAR [R-1]

**IA No. 155316/2021 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

**NEW DELHI
19-10-2024 18:18:17**

ADDITIONAL REGISTRAR



SUPREME COURT OF INDIA
[IT WILL BE APPRECIATED IF THE LEARNED ADVOCATES
ON RECORD DO NOT SEEK ADJOURNMENT IN THE MATTERS
LISTED BEFORE ALL THE COURTS IN THE CAUSE LIST]
DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 6
HON'BLE MR. JUSTICE ABHAY S. OKA
HON'BLE MR. JUSTICE AUGUSTINE GEORGE MASIH
(TIME : 10:30 AM)

MISCELLANEOUS HEARING

SNo.	Case No.	Petitioner / Respondent	Petitioner/Respondent Advocate
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PART HEARD MATTERS

1	SLP(Crl) No. 69/2019 II-C	P. SUBRAMANIAM <i>Versus</i> STATE BY INSPECTOR OF POLICE [TO BE TAKEN UP AT THE TOP OF THE BOARD] IA No. 170362/2018 - EXEMPTION FROM FILING O.T.	M.P. PARTHIBAN [P-1] D.KUMANAN [R-1]
1.1	Connected SLP(Crl) No. 72/2019 II-C	P. SUBRAMANIAM <i>Versus</i> STATE BY INSPECTOR OF POLICE VIGILANCE AND ANTI CORRUPTION IA No. 170744/2018 - EXEMPTION FROM FILING O.T.	M.P. PARTHIBAN [P-1] D.KUMANAN [R-1]
1.2	Connected SLP(Crl) No. 336/2019 II-C	P.SUBRAMANIAM <i>Versus</i> STATE BY INSPECTOR OF POLICE VIGILANCE AND ANTI CORRUPTION FOR ADMISSION and I.R. IA No. 168997/2018 - EXEMPTION FROM FILING O.T.	M.P. PARTHIBAN [P-1] D.KUMANAN [R-1]
2	C.A. No. 6327/2024 XII-A	THE GENERAL MANAGER PERSONNEL SYNDICATE BANK AND ORS. <i>Versus</i> B S N PRASAD [TO BE TAKEN UP AT THE TOP OF THE BOARD]	HETU ARORA SETHI BELA MAHESHWARI [CAVEAT]

NEW DELHI
19-10-2024 18:16:26

ADDITIONAL REGISTRAR



SUPREME COURT OF INDIA
[IT WILL BE APPRECIATED IF THE LEARNED ADVOCATES
ON RECORD DO NOT SEEK ADJOURNMENT IN THE MATTERS
LISTED BEFORE ALL THE COURTS IN THE CAUSE LIST]
DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 6
HON'BLE MR. JUSTICE ABHAY S. OKA
HON'BLE MR. JUSTICE AUGUSTINE GEORGE MASIH
(TIME : 10:30 AM)
MISCELLANEOUS HEARING

SNo.	Case No.	Petitioner / Respondent	Petitioner/Respondent Advocate
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[AFTER NOTICE (FOR ADMISSION) - CRIMINAL CASES]

3	SLP(Crl) No. 4748/2024 II-B	XYZ <i>Versus</i> THE STATE OF GUJARAT AND ANR. [TO BE TAKEN UP IN FIRST FIVE MATTERS] FOR ADMISSION and I.R. and IA No.67052/2024-EXEMPTION FROM FILING O.T.	PARAS NATH SINGH SWATI GHILDIYAL [R-1], SAVITA SINGH [R-2]
4	SLP(Crl) No. 3658/2024 II-B	ASHARAF S. @ KARAMANA ASHRAF MOULAVI AND ORS. <i>Versus</i> UNION OF INDIA AND ORS. [TO BE TAKEN UP IN FIRST FIVE MATTERS] IA No.64694/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.64695/2024-EXEMPTION FROM FILING O.T.	A. KARTHIK ARVIND KUMAR SHARMA [R-1], [R-2], [R-3], HARSHAD V. HAMEED [R-4], P. S. SUDHEER [R-5], [R-6]
4.1	Connected SLP(Crl) No. 4384/2024 II-B	ALI K @ RAGAM ALI AND ORS. <i>Versus</i> UNION OF INDIA AND ORS. FOR ADMISSION and I.R.	MANU KRISHNAN G ARVIND KUMAR SHARMA [R-1], [R-2], [R-3]

NEW DELHI
19-10-2024 18:16:37

ADDITIONAL REGISTRAR



SUPREME COURT OF INDIA
[IT WILL BE APPRECIATED IF THE LEARNED ADVOCATES
ON RECORD DO NOT SEEK ADJOURNMENT IN THE MATTERS
LISTED BEFORE ALL THE COURTS IN THE CAUSE LIST]
DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 6
HON'BLE MR. JUSTICE ABHAY S. OKA
HON'BLE MR. JUSTICE AUGUSTINE GEORGE MASHI
(TIME : 10:30 AM)
MISCELLANEOUS HEARING

SNo.	Case No.	Petitioner / Respondent	Petitioner/Respondent Advocate
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[BAIL MATTERS]

5	Diary No. 47997-2024 II-A	TARA CHAND <i>Versus</i> UNION OF INDIA FOR ADMISSION and I.R. and IA No.240613/2024-CONDONATION OF DELAY IN FILING and IA No.240612/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.240614/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES	BHARAT GUPTA
6	SLP(Crl) No. 14469/2024 II-B	SHIVBHADRASINH KIRITSINH ZALA <i>Versus</i> THE STATE OF GUJARAT IA No.240894/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.240897/2024-EXEMPTION FROM FILING O.T.	NEELAM SINGH

[FRESH (FOR ADMISSION) - CIVIL CASES]

7	SLP(C) No. 23708/2024 IV-B	JAG PAL SINGH AND ORS. <i>Versus</i> DAULTI AND ORS. FOR ADMISSION and IA No.232625/2024- EXEMPTION FROM FILING O.T. IA No. 232625/2024 - EXEMPTION FROM FILING O.T.	PRAVIR CHOUDHARY ALPANA SHARMA [CAVEAT]
8	SLP(C) No. 24973/2024 XI	ZUBAIDA KHATOON AND ANR. <i>Versus</i> HAZI ABDUL HAQ AND ORS. {Mention Memo} IA No. 241015/2024 - EXEMPTION FROM FILING O.T.	AWANTIKA MANOHAR

**DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 6**

[AFTER NOTICE (FOR ADMISSION) - CRIMINAL CASES]

9	SLP(Crl) No. 3169/2019 II-C	STATE REP BY THE DEPUTY SUPERINTENDENT OF POLICE <i>Versus</i> MURUGAN IA No. 44475/2019 - EXEMPTION FROM FILING O.T.	SABARISH SUBRAMANIAN [P-1] M.P. PARTHIBAN [R-1]
10	SLP(Crl) No. 6179/2019 II-C	K. M. MAMMEN <i>Versus</i> THE DEPUTY COMMISSIONER OF INCOME TAX CENTRAL CIRCLE IV (1) CHENNAI FOR ADMISSION and I.R. IA No. 131564/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES IA No. 108477/2019 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES	P. SOMA SUNDARAM RAJ BAHADUR YADAV [R-1]
10.1	Connected SLP(C) No. 7047/2024 XII	THE PRINCIPAL COMMISSIONER OF INCOME TAX AND ORS. <i>Versus</i> K.M. MAMMEN FOR FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 70348/2024 IA No. 70348/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT	RAJ BAHADUR YADAV P. SOMA SUNDARAM [CAVEAT]
11	SLP(Crl) No. 5561/2022 II-C	THE STATE OF KARNATAKA <i>Versus</i> MANJUNATH AND ORS.	D. L. CHIDANANDA [P-1] GANESH KUMAR R. [R-1], [R-2], [R-3], [R-4], [R-5], [R-6], [R-7]
12	SLP(Crl) No. 6869/2023 II-C	UNION TERRITORY OF JAMMU AND KASHMIR <i>Versus</i> RAJESH GUPTA AND ORS. IA No.90001/2023-CONDONATION OF DELAY IN FILING and IA No.90000/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT	PASHUPATHI NATH RAZDAN [P-1] P. D. SHARMA [R-1], [R-2], [R-3]
13	SLP(Crl) No. 8039/2023 II-B	THE STATE OF KERALA AND ANR. <i>Versus</i> K.M. SHAJI FOR ADMISSION and I.R. and IA No.125604/2023-EXEMPTION FROM FILING O.T.	HARSHAD V. HAMEED RADHA SHYAM JENA [R-1]
13.1	Connected SLP(C) No. 28324/2023 XI-A	THE DIRECTOR DIRECTORATE OF ENFORCEMENT AND ORS. <i>Versus</i>	MUKESH KUMAR MARORIA

**DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 6**

K. M. SHAJI AND ANR.

RADHA SHYAM JENA [R-1],
[R-2]

**IA No.254625/2023-CONDONATION OF DELAY IN
FILING and IA No.254627/2023-EXEMPTION
FROM FILING C/C OF THE IMPUGNED
JUDGMENT**

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| 14 | SLP(Crl) No. 8808/2023
II-B | SECURITIES AND EXCHANGE BOARD OF INDIA

<i>Versus</i>
PRANAB KUMAR ROY
FOR ADMISSION and I.R. | SHASHI KIRAN

RANU PUROHIT [R-1] |
| 15 | SLP(Crl) No.
11534/2023
II-C | THE STATE OF KARNATAKA

<i>Versus</i>
J. SURESH | V. N. RAGHUPATHY

MAHESH THAKUR [R-1] |
| 16 | SLP(Crl) No.
16594/2023
II-C | SAGAR KATLAM

<i>Versus</i>
STATE OF CHHATTISGARH

IA No. 256267/2023 - EXEMPTION FROM FILING
O.T. | KAUSTUBH SHUKLA

PRASHANT KUMAR UMRAO
[R-1] |
| 16.1 | Connected
SLP(Crl) No.
16595/2023
II-C | JITENDRA KUMAR NAYAK

<i>Versus</i>
STATE OF CHHATTISGARH

IA No. 259810/2023 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT
IA No. 259809/2023 - EXEMPTION FROM FILING
O.T. | LAKSHMEESH S. KAMATH

PRASHANT KUMAR UMRAO
[R-1] |
| 16.2 | Connected
Diary No. 6844-2024
(SCLSC) II-C | MANNU RAM GOTI

<i>Versus</i>
STATE OF CHHATTISGARH

IA No. 140774/2024 - CONDONATION OF DELAY
IN FILING
IA No. 140777/2024 - CONDONATION OF DELAY
IN REFILING / CURING THE DEFECTS
IA No. 140775/2024 - EXEMPTION FROM FILING
O.T. | SANGEETA KUMAR |
| 17 | SLP(Crl) No. 1550/2024
II-A | SHREE NAGANI SILK MILLS PVT. LTD

<i>Versus</i>
L.D INDUSTRIES LTD AND ORS.

FOR ADMISSION and IA No.16030/2024-
PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES | SAHIL TAGOTRA

NISCHAL KUMAR NEERAJ
[R-1], [R-3], [R-4], [R-5] |

**DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 6**

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| 17.1 Connected
SLP(Crl) No. 1551/2024
II-A | SHRI NAGANI SILK MILLS PVT LTD.

<i>Versus</i>
L.D INDUSTRIES LTD AND ORS.

FOR ADMISSION and I.R. and IA No.16069/2024-
PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES | SAHIL TAGOTRA

NISCHAL KUMAR NEERAJ
[R-1], [R-3], [R-4], [R-5] |
| 17.2 Connected
SLP(Crl) No. 1552/2024
II-A | SHREE NAGANI SILK MILLS PVT. LTD

<i>Versus</i>
L.D. TEXTILE INDUSTRIES LTD AND ORS.

FOR ADMISSION and IA No.14449/2024-
PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES | SAHIL TAGOTRA

NISCHAL KUMAR NEERAJ
[R-1], [R-3], [R-4], [R-5] |
| 17.3 Connected
SLP(Crl) No. 1553/2024
II-A | SHREE NAGANI SILK MILLS PVT. LTD.

<i>Versus</i>
L.D INDUSTRIES LTD AND ORS.

FOR ADMISSION and I.R. and IA No.13461/2024-
PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES | SAHIL TAGOTRA

NISCHAL KUMAR NEERAJ
[R-1], [R-3], [R-4], [R-5] |
| 17.4 Connected
SLP(Crl) No. 530/2024
II-A | SHREE NAGANI SILK MILLS PVT. LTD.

<i>Versus</i>
L.D TEXTILE INDUSTRIES LTD AND ORS.

FOR ADMISSION and IA No.9239/2024-
PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES | SAHIL TAGOTRA

NISCHAL KUMAR NEERAJ
[R-1], [R-3], [R-4], [R-5] |
| 17.5 Connected
SLP(Crl) No. 1554/2024
II-A | SHREE NAGANI SILK MILLS PVT. LTD

<i>Versus</i>
L.D INDUSTRIES LTD AND ORS.

FOR ADMISSION and IA No.16210/2024-
PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES | SAHIL TAGOTRA

NISCHAL KUMAR NEERAJ
[R-1], [R-3], [R-4], [R-5] |
| 17.6 Connected
SLP(Crl) No. 1555/2024
II-A | SHREE NAGANI SILK MILLS PVT. LTD

<i>Versus</i>
L.D TEXTILE INDUSTRIES LTD AND ORS.

FOR ADMISSION and IA No.16751/2024-
PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES | SAHIL TAGOTRA

NISCHAL KUMAR NEERAJ
[R-1], [R-3], [R-4], [R-5] |
| 18
SLP(Crl) No.
10004/2024
II | ABHINAV MISHRA | SHANTANU KRISHNA |

**DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 6**

Versus

THE STATE OF UTTAR PRADESH AND ANR.

ANUVRAT SHARMA [R-1]

[AFTER NOTICE (FOR ADMISSION) - CIVIL CASES]

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| 19 | SLP(C) No. 29642/2010
IX | CHANDER MENGHANI

<i>Versus</i>
PRINCIPAL JAI HIND COLLEGE AND ORS. | HIREN DASAN [P-1]

SUDARSHAN RAJAN ,
AADITYA ANIRUDDHA
PANDE [R-4] |
| 20 | SLP(C) No. 9986/2015
IV-A | THE STATE OF KARNATAKA AND ORS AND ORS.

<i>Versus</i>
DR. D.N. NAGALAXMI AND ORS AND ORS. | V. N. RAGHUPATHY

KUMAR SUDEEP [R-1] |
| 20.1 | Connected
SLP(C) No. 15845/2016
IV-A | D. N. NAGALAXMI

<i>Versus</i>
THE STATE OF KARNATAKA STATE OF KARNATAKA
AND ORS PRINCIPAL SECRETARY AND ORS. | KUMAR SUDEEP [P-1]

V. N. RAGHUPATHY |
| 20.2 | Connected
SLP(C) No.
8460-8513/2017
IV-A | THE STATE OF KARNATAKA AND ORS. AND ORS.

<i>Versus</i>
S. GURUSIDDAPPA AND ORS. | V. N. RAGHUPATHY

RAJEEV SINGH [R-2], [R-3],
[R-5], [R-6], [R-7], [R-11],
[R-13], [R-14], [R-15], [R-18],
[R-19], [R-20], [R-21], [R-27],
[R-33], [R-35], [R-36],
a [R-39], [R-42], [R-46],
[R-48], [R-49], [R-53], [R-54],
HETU ARORA SETHI [R-1],
[R-4], [R-8], [R-9], [R-10],
[R-12], [R-22], [R-28], [R-31],
[R-34],
a [R-37], [R-38], [R-40], [R-50] |
| IA No. 1/2017 - CONDONATION OF DELAY IN FILING | | | |
| 21 | SLP(C) No. 19667/2015
IV-B | RAJNISH KUMAR AND ORS.

<i>Versus</i>
STATE PUNJAB AND ORS. | ARUN K. SINHA [P-1]

NUPUR KUMAR [R-1], GARGI
KHANNA [R-4] |
| IA No. 58998/2018 - CLARIFICATION/DIRECTION
IA No. 128086/2021 -
CLARIFICATION/DIRECTION
IA No. 86973/2019 -
INTERVENTION/IMPLEADMENT | | | |
| 21.1 | Connected
SLP(C) No. 19671/2015
IV-B | KULDIP SINGH . AND ORS.

<i>Versus</i> | SHANKAR DIVATE [P-1] |

DAILY CAUSE LIST FOR DATED : 22-10-2024

COURT NO. : 6

	STATE OF PUNJAB . AND ORS.	DEVENDRA SINGH [R-1], NUPUR KUMAR [R-1], [R-2], [R-3], KUMAR DUSHYANT SINGH [R-4], [R-5]
21.2 Connected SLP(C) No. 21135/2015 IV-B	PUNJAB AIDED COLLEGES RETIRED EMPLOYEES ASSOCIATION AND ANR. <i>Versus</i> THE STATE OF PUNJAB AND ORS.	NATASHA DALMIA [P-1] SATISH KUMAR [R-1], RANJEETA ROHATGI [R-1], GARGI KHANNA [R-13], RAJ KISHOR CHOUDHARY [R-14], KUMAR DUSHYANT SINGH [R-24], [R-40]
21.3 Connected SLP(C) No. 20999/2015 IV-B	DILDAR SINGH AND ORS. <i>Versus</i> STATE OF PUNJAB . AND ORS.	SHANKAR DIVATE [P-1] RANJEETA ROHATGI [R-1]
21.4 Connected SLP(C) No. 22628/2015 IV-B	IQUBAL SINGH CHEEMA AND ORS. <i>Versus</i> THE STATE OF PUNJAB AND ORS.	PRAVEEN AGRAWAL [P-1] SATISH KUMAR [R-1], ABHISHEK ATREY [R-1], GARGI KHANNA [R-7], KUMAR DUSHYANT SINGH [R-9]
21.5 Connected SLP(C) No. 5474/2016 IV-B	THAPAR INSTITUTE OF ENGINEERING AND TECHNOLOGY EMPLOYEES ASSOCIATION (REGD.) <i>Versus</i> THE STATE OF PUNJAB AND ORS.	SAHIL TAGOTRA [P-1] NUPUR KUMAR [R-1], [R-2], [R-3], NIKILESH RAMACHANDRAN [R-4]
	FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 135268/2021 IA No. 135268/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES	
21.6 Connected SLP(C) No. 347/2016 IV-B	SURINDER PAUL AND ORS. <i>Versus</i> STATE OF PUNJAB . AND ORS.	SHANKAR DIVATE [P-1] RANJEETA ROHATGI [R-1], RAJ KISHOR CHOUDHARY [R-3], KUMAR DUSHYANT SINGH [R-24]
21.7 Connected SLP(C) No. 11844/2016 IV-B	RAJINDER MOHAN BHALLA . AND ORS. <i>Versus</i>	SHANKAR DIVATE

**DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 6**

STATE OF PUNJAB AND ORS.

SATISH KUMAR , [R-39],
RANJEETA ROHATGI [R-1],
NUPUR KUMAR [R-1], [R-1],
[R-2], [R-3], KUMAR
DUSHYANT SINGH [R-24],
[R-40], RAJ KISHOR
CHOUDHARY
a [R-4], [R-14], [R-17], [R-25],
[R-33], [R-42], [R-43], [R-44],
[R-60]

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| 22 | SLP(C) No. 32683/2015
IX | RELIANCE INDUSTRIES LTD.

<i>Versus</i>
COMMISSIONER OF INCOME TAX | K. R. SASIPRABHU

RAJ BAHADUR YADAV [R-1],
ANIL KATIYAR |
| 22.1 | Connected
SLP(C) No. 32922/2015
IX | RELIANCE INDUSTRIES LTD.

<i>Versus</i>
THE DEPUTY COMMISSIONER OF INCOME TAX | K. R. SASIPRABHU

RAJ BAHADUR YADAV [R-1] |
| 22.2 | Connected
SLP(C) No. 32875/2015
IX | RELIANCE INDUSTRIES LTD.

<i>Versus</i>
THE DEPUTY COMMISSIONER OF INCOME TAX | K. R. SASIPRABHU

RAJ BAHADUR YADAV [R-1] |
| 22.3 | Connected
SLP(Crl) No. 1576/2019
II-C | M/S VIRAJ EXPORTS PVT. LTD. THROUGH ITS
AUTHORIZED REPRESENTATIVE MR. SANJAY
PALIWAL
<i>Versus</i>
INCOME TAX OFFICE (ITO) | SIDDHANT SHARMA [P-1]

RAJ BAHADUR YADAV [R-1] |
| 22.4 | Connected
SLP(Crl) No. 3062/2019
II-C | M/S VIRAJ EXPORTS PVT. LTD.

<i>Versus</i>
INCOME TAX OFFICE
IA No. 44875/2019 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT | SIDDHANT SHARMA [P-1]

RAJ BAHADUR YADAV [R-1] |
| 22.5 | Connected
SLP(Crl) No. 3063/2019
II-C | M/S VIRAJ EXPORTS PVT. LTD.

<i>Versus</i>
INCOME TAX OFFICE
IA No. 45177/2019 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT | SIDDHANT SHARMA [P-1]

RAJ BAHADUR YADAV [R-1] |
| 23 | SLP(C) No. 16021/2016
IV-A | M/S KATWA UDYOG LTD

<i>Versus</i>
UNION OF INDIA AND ORS. | CHARU AMBWANI [P-1]

MUKESH KUMAR MARORIA
[R-1], NAVEEN KUMAR [R-5],
V. N. RAGHUPATHY [R-3],
[R-4]
NAGARKATTI KARTIK UDAY
[INT], ASHUTOSH DUBEY
[INT] |

**DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 6**

IA No. 89160/2021 - INTERVENTION APPLICATION
IA No. 50733/2019 - INTERVENTION APPLICATION
IA No. 107869/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

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| 24 | SLP(C) No. 7360/2017
IV-A | SIDRAM @ SIDARAYA

<i>Versus</i>
MUKUND | SUPREETA SHARANAGOUDA

MANJU JETLEY [R-1] |
| 25 | SLP(C) No. 21143/2018
XI | RAMBABU

<i>Versus</i>
THE STATE OF UTTAR PRADESH AND ORS. | AJIT SHARMA

RACHNA GUPTA [R-1], [R-2] |
| IA No. 77471/2017 - CONDONATION OF DELAY IN FILING
IA No. 86354/2017 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES | | | |
| 26 | SLP(C) No. 4406/2018
IV-C | THE STATE OF MADHYA PRADESH AND ORS.

<i>Versus</i>
M/S. VELOCITY PVT. LTD. | SUNNY CHOUDHARY [P-1],
[P-2], [P-3], [P-4], [P-5]

HARSH PARASHAR [R-1] |
| 27 | SLP(C) No. 666/2018
III | THE STATE OF GUJARAT

<i>Versus</i>
M.B. ASSOCIATES | DEEPANWITA PRIYANKA
[P-1] |
| 28 | SLP(C) No.
23780-23781/2018
IV-C | M/S PATANJALI FOODS LTD THROUGH SHRI VINAY
KUMAR

<i>Versus</i>
MADHYA PRADESH INDUSTRIAL DEVELOPMENT
CORPORATION LTD. AND ORS. | GAUTAM TALUKDAR [P-1]

MRINAL GOPAL ELKER [R-1],
[R-3], PASHUPATHI NATH
RAZDAN [R-2] |
| IA No. 91687/2019 - EXEMPTION FROM FILING O.T.
IA No. 131676/2018 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES | | | |
| 29 | Diary No. 6104-2019
XVII-A | COMMISSIONER OF CUSTOMS CENTRAL EXCISE
AND SERVICE TAX

<i>Versus</i>
M/S RAMALINGAM CONSTRUCTION CO. (P) LTD.
THROUGH DIRECTOR | MUKESH KUMAR MARORIA
[P-1]

SANAND RAMAKRISHNAN
[R-1] |
| IA No. 46562/2019 - CONDONATION OF DELAY IN FILING APPEAL
IA No. 46564/2019 - STAY APPLICATION | | | |
| 30 | SLP(C) No. 8223/2020
XI-A | MUKUND K. PAI AND ORS.

<i>Versus</i>
PUNJAB NATIONAL BANK AND ORS. | JAMES P. THOMAS

RAJESH KUMAR GAUTAM
[R-1], [R-2], [R-3] |
| IA No. 61013/2020 - EXEMPTION FROM PAYING COURT FEE
IA No. 61008/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES | | | |

**DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 6**

**IA No. 116219/2020 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
IA No. 94178/2020 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

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| 30.1 | Connected
SLP(C) No. 17649/2024
XI-A | THE LIFE INSURANCE CORPORATION OF INDIA
AND ORS.

<i>Versus</i>
SASIKUMAR. A AND ANR.

FOR ADMISSION | GAUTAM NARAYAN |
| 31 | SLP(C) No. 11720/2020
XI-A | THE CHAIRMAN - CUM - MANAGING DIRECTOR,
BHARAT SANCHAR NIGAM LIMITED AND ORS.

<i>Versus</i>
M.G. PRABHAKARA PANICKAR AND ANR.

FOR ADMISSION and I.R.
IA No. 13080/2021 - ADDITION / DELETION /
MODIFICATION PARTIES | PRADEEP KUMAR MATHUR

MRIDULA RAY BHARADWAJ
[R-1], AMRISH KUMAR [R-2] |
| 32 | SLP(C) No. 12812/2020
XVII-A | CAPT. BIBHUTI MOHAN JHA

<i>Versus</i>
REGIONAL MANAGER, BAJAJ ALLIANZ GENERAL
INS. CO. LTD. AND ANR.

IA No. 109987/2020 - EXEMPTION FROM FILING
AFFIDAVIT
IA No. 114358/2020 - EXEMPTION FROM FILING
AFFIDAVIT
IA No. 109984/2020 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT
IA No. 114357/2020 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES | PARMINDER SINGH
BHULLAR [P-1]

NITEEN KUMAR SINHA
[R-1], [R-1], [R-2], [R-2] |
| 33 | SLP(C) No. 11621/2021
IV-A | MUKKARAM JAN

<i>Versus</i>
SECURITIES EXCHANGE BOARD OF INDIA

IA No. 126195/2023 - VACATING STAY | CHITRANSHUL A. SINHA

UDITA SINGH [R-1] |
| 34 | SLP(C) No. 17134/2021
IV-B | STATE OF HARYANA AND ANR.

<i>Versus</i>
GURMAIL KAUR AND ORS.

IA No. 100027/2024 - APPROPRIATE
ORDERS/DIRECTIONS
IA No. 228987/2023 - APPROPRIATE
ORDERS/DIRECTIONS
IA No. 125925/2022 - INTERVENTION
APPLICATION
IA No. 154408/2021 -
INTERVENTION/IMPLEADMENT
IA No. 20732/2024 -
INTERVENTION/IMPLEADMENT | AKSHAY AMRITANSHU [P-1],
[P-2]

P. N. PURI [CAVEAT],
ASHWANI KUMAR [CAVEAT],
APOORV KURUP [R-18]
VARUN PUNIA [IMPL], J. M.
KHANNA [IMPL],
AMRENDRA KUMAR MEHTA
[IMPL] |

**DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 6**

**IA No. 228971/2023 -
INTERVENTION/IMPLEADMENT
IA No. 154420/2021 -
INTERVENTION/IMPLEADMENT
IA No. 139930/2021 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

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| 34.1 | Connected
SLP(C) No.
8283-8286/2022
IV-B | THE STATE OF HARYANA AND ORS.

<i>Versus</i>
ARPANA YADAV AND ANR.

FOR
FOR EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT ON IA 66852/2022
FOR APPLICATION FOR PERMISSION ON IA
68276/2022
IA No. 68276/2022 - APPLICATION FOR
PERMISSION
IA No. 66852/2022 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT
IA No. 206941/2023 - STAY APPLICATION | MAYANK KSHIRSAGAR
[CAVEAT], [R-1], [R-3], [R-4],
[R-5], [R-6], [R-7], [R-8], [R-9],
[R-11], [R-12] |
| 35 | SLP(C) No.
11267-11268/2023
XIV | RAKESH PANWAR

<i>Versus</i>
THE STATE OF HIMACHAL PRADESH AND ANR.

IA No. 231498/2023 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES | DEVENDRA SINGH

S. GOWTHAMAN [R-1], [R-2],
PURUSHOTTAM SHARMA
TRIPATHI [R-3] |
| 36 | SLP(C) No.
2909-2910/2023
IV-A | D. JEEVAGAN

<i>Versus</i>
MEI POLYTECHNIC AND ORS. | SATYA MITRA

V. N. RAGHUPATHY [R-3],
[R-4] |
| 37 | SLP(C) No. 5133/2023
XI-A | SAJIN KUMAR KS

<i>Versus</i>
UNIVERSITY OF KERALA AND ORS.

IA No. 42433/2023 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES | GAUTAM NARAYAN

LAKSHMEESH S. KAMATH
[R-1], [R-2], SATISH KUMAR
[R-3] |
| 38 | SLP(C) No.
4739-4740/2023
XII | PRASHANT TIKMANI

<i>Versus</i>
M/S NATIONAL INSURANCE COMPANY LTD.

IA No. 104636/2023 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES | YADAV NARENDER SINGH

GUNTUR PRAMOD KUMAR
[R-1] |

**DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 6**

- | | | | |
|------|--|--|--|
| 39 | SLP(C) No. 6453/2023
IV-A | B. LAKSHMIKANTH

<i>Versus</i>
M RAMEGOWDA AND ORS.

FOR FOR EXEMPTION FROM FILING O.T. ON IA
49273/2023
IA No. 49273/2023 - EXEMPTION FROM FILING
O.T. | DEVASA & CO.

E. C. VIDYA SAGAR [R-1],
[R-2], [R-3], [R-5], [R-6], [R-8],
RANU PUROHIT [R-4], NULI
& NULI [R-7], RASHI
BANSAL [R-12] |
| 39.1 | Connected
SLP(C) No. 6454/2023
IV-A | SHOBHA T.R. AND ORS.

<i>Versus</i>
UNION OF INDIA AND ORS.

IA
FOR EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT ON IA 54948/2023
FOR EXEMPTION FROM FILING O.T. ON IA
54951/2023
FOR PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES ON IA
54954/2023
FOR PERMISSION TO FILE APPLICATION FOR
DIRECTION ON IA 253709/2023
IA No. 54948/2023 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT
IA No. 54951/2023 - EXEMPTION FROM FILING
O.T.
IA No. 43245/2024 - EXEMPTION FROM FILING
O.T.
IA No. 101364/2024 -
INTERVENTION/IMPLEADMENT
IA No. 43242/2024 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
IA No. 54954/2023 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
IA No. 253709/2023 - PERMISSION TO FILE
APPLICATION FOR DIRECTION | JOGY SCARIA

V. N. RAGHUPATHY [R-2],
[R-3], RASHI BANSAL [R-4],
VARDHMAN KAUSHIK [R-5],
MAHESH THAKUR
[CAVEAT], [R-6], [R-7], [R-8],
[R-10], [R-11], RANU
PUROHIT
a [R-9], E. C. VIDYA SAGAR
[R-12], [R-13]
SAMTEN DOMA
LACHUNGPA [IMPL] |
| 40 | SLP(C) No.
8776-8779/2023
XII | THE DIRECTOR OF TOWN PANCHAYAT AND ORS.

<i>Versus</i>
M JAYABAL AND ANR.

IA No. 58925/2023 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT | D.KUMANAN

NIKHIL JAIN [CAVEAT]
[CAVEAT] |

DAILY CAUSE LIST FOR DATED : 22-10-2024

COURT NO. : 6

**IA No. 85671/2023 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

- 40.1 **Connected**
SLP(C) No.
8780-8783/2023
XII
- THE DISTRICT COLLECTOR
- D.KUMANAN
- Versus*
M. JAYABAL AND ORS.
- NIKHIL JAIN [CAVEAT]
[CAVEAT]
- FOR
FOR EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT ON IA 60830/2023
IA No. 60830/2023 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**
- 41 C.A. No. 2821/2023
XVII
- J. C. FLOWERS ASSET RECONSTRUCTION PVT. LTD.
- DUA ASSOCIATES
- Versus*
SURENDER SINGH AND ORS.
- SMRITI CHURIWAL [R-1],
[R-2]
- IA No. 58789/2023 - EX-PARTE STAY
IA No. 64359/2023 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**
- 42 SLP(C) No. 6722/2023
XVI
- STATE BANK OF INDIA AND ORS.
- SANJAY KAPUR
- Versus*
RAMADHAR SAO
- RITA JHA [R-1]
- FOR ADMISSION and I.R. and IA No.67655/2023-
EXEMPTION FROM FILING O.T.
IA No. 70456/2023 - APPLICATION FOR
PERMISSION
IA No. 193099/2023 - APPLICATION FOR
PERMISSION
IA No. 67655/2023 - EXEMPTION FROM FILING
O.T.**
- 43 SLP(C) No. 6442/2023
XVI
- SUMONTA DAS AND ORS.
- SUJIT KUMAR MISHRA
- Versus*
UNION OF INDIA AND ORS.
- CHANCHAL KUMAR
GANGULI [CAVEAT],
AMRISH KUMAR [R-1],
MUKESH KUMAR MARORIA
[R-3], SHREEKANT
NEELAPPA TERDAL [R-2],
[R-4], [R-5], [R-6]
KUSHAGRA
a PANDEY [INT]
- IA No. 127234/2023 - INTERVENTION
APPLICATION
IA No. 178727/2023 -
INTERVENTION/IMPLEADMENT
IA No. 43070/2024 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
IA No. 43058/2024 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**
- 43.1 **Connected**
SLP(C) No. 8020/2023
XVI
- MAICHAL RAJ AND ORS.

**DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 6**

Versus

UNION OF INDIA AND ORS.

SHREEKANT NEELAPPA
TERDAL [R-2], [R-3], [R-4],
[R-5], [R-6], CHANCHAL
KUMAR GANGULI [CAVEAT],
[R-7], [R-8], [R-9], [R-10],
[R-11], [R-12], [R-13],
a [R-14], [R-15], [R-16],
[R-17], [R-18], [R-19], [R-20],
[R-21], [R-22], [R-23], [R-24],
[R-25], [R-26], [R-27], [R-28],
[R-29], [R-30], [R-31],
a [R-32], [R-33], [R-34],
[R-35], [R-36], [R-37], [R-38],
[R-39], [R-40], [R-41], [R-42],
[R-43], [R-44], [R-45], [R-46],
[R-47], [R-48], [R-49],
a [R-50], [R-51], [R-52],
[R-53], [R-54], [R-55], [R-56],
[R-57], [R-58]
RANJAN NIKHIL
DHARNIDHAR , [IMPL]

**IA No. 47950/2024 - APPLICATION FOR TAKING
ON RECORD**

**IA No. 68687/2023 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**

**IA No. 120331/2023 -
INTERVENTION/IMPLEADMENT**

44 SLP(C) No.
8307-8308/2023
III

ALEMBIC LIMITED

E. C. AGRAWALA

Versus

THE STATE OF GUJARAT AND ORS.

DEEPANWITA PRIYANKA
[R-1]

{Mention Memo}

**IA No. 82405/2023 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

**IA No. 82407/2023 - PERMISSION TO FILE
LENGTHY LIST OF DATES**

45 Diary No. 19554-2023
XVII

BETQUI CANDOLA SAMVARDHAN SAMITEE

SRISHTI AGNIHOTRI

Versus

M/S GERA DEVELOPMENTS PVT. LTD. AND ORS.

KUSH CHATURVEDI
[CAVEAT]

**FOR ADMISSION and I.R. and IA
No.131534/2023-CONDONATION OF DELAY IN
FILING and IA No.131538/2023-EXEMPTION
FROM FILING C/C OF THE IMPUGNED
JUDGMENT**

**and IA No.131536/2023-STAY APPLICATION and
IA No.131539/2023-EXEMPTION FROM FILING
O.T. and IA No.131535/2023-CONDONATION OF
DELAY IN REFILING /
CURING THE DEFECTS**

46 SLP(C) No.
11092-11098/2023
IX

ESTELLA FERNANDES NEE ESTELLA FERNANDES

SURBHI KAPOOR

Versus

**DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 6**

SWARNA HIGHRISE CONSTRUCTIONS AND ANR.

ROHIT AMIT STHALEKAR
[CAVEAT] [CAVEAT]
[CAVEAT] [CAVEAT]
[CAVEAT] [CAVEAT]
[CAVEAT], ASHA GOPALAN
NAIR [R-2]

**IA No. 105487/2023 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT
IA No. 71815/2024 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

- | | | | |
|------|--|---|---|
| 47 | SLP(C) No.
16126-16127/2023
XIV | ANTIQUÉ ART EXPORTS PRIVATE LIMITED | SYED JAFAR ALAM |
| | | <i>Versus</i> | |
| | | UNITED INDIA INSURANCE COMPANY LIMITED | AMIT KUMAR SINGH [R-1] |
| | | FOR ADMISSION and IA No.126676/2023-
CONDONATION OF DELAY IN REILING /
CURING THE DEFECTS
IA No. 17275/2024 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES | |
| 48 | SLP(C) No. 19026/2023
IX | NAGREEKA INDCON PRODUCTS PVT. LTD. | KRISHAN KUMAR |
| | | <i>Versus</i> | |
| | | CARGOCARE LOGISTICS (INDIA) PVT. LTD. | ROHAN GANPATHY [R-1] |
| | | IA No. 133533/2023 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT | |
| 49 | Diary No. 27246-2023
XVII | UNION OF INDIA AND ORS. | MUKESH KUMAR MARORIA
[P-1], [P-2], [P-3] |
| | | <i>Versus</i> | |
| | | BALAKRISHNAN MULLIKOTE (EX HAV 256812 M)
{Mention Memo} | SAKSHI MEHLEY [R-1] |
| | | IA No. 137634/2023 - EX-PARTE STAY
IA No. 137635/2023 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT
IA No. 137633/2023 - LEAVE TO APPEAL U/S
31(1) OF THE ARMED FORCES TRIBUNAL ACT,
2007 | |
| 49.1 | Connected
Diary No. 10617-2018
XVII | UNION OF INDIA AND ORS. | MUKESH KUMAR MARORIA
[P-1] |
| | | <i>Versus</i> | |
| | | RAM CHANDRA DISODIA
{Mention Memo} | |
| | | Relief : Armed forces matter service pension
matter
IA No. 53271/2018 - CONDONATION OF DELAY
IN FILING
IA No. 53270/2018 - LEAVE TO APPEAL U/S 31(1)
OF THE ARMED FORCES TRIBUNAL ACT, 2007
IA No. 53277/2018 - STAY APPLICATION | |
| 49.2 | Connected
Diary No. 38229-2018
XVII | UNION OF INDIA AND ORS. | MUKESH KUMAR MARORIA
[P-1] |
| | | <i>Versus</i> | |
| | | EX SEPOY KANSHI RAM (NO. 1273051)
{Mention Memo} | BIMLESH KUMAR SINGH
[R-1] |

**DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 6**

**IA
FOR LEAVE TO APPEAL U/S 31(1) OF THE
ARMED FORCES TRIBUNAL ACT, 2007 ON IA
158412/2018
FOR STAY APPLICATION ON IA 158413/2018
FOR CONDONATION OF DELAY IN FILING ON IA
158414/2018
FOR EXEMN.FROM FILING C/C OF CERTIFICATE
OF FITNESS ON IA 158415/2018
IA No. 158415/2018 - EXEMN.FROM FILING C/C
OF CERTIFICATE OF FITNESS
IA No. 158412/2018 - LEAVE TO APPEAL U/S
31(1) OF THE ARMED FORCES TRIBUNAL ACT,
2007
IA No. 158413/2018 - STAY APPLICATION**

49.3 **Connected**
C.A. No. 5199/2023
XVII

THE UNION OF INDIA AND ORS.

MUKESH KUMAR MARORIA
[P-1], [P-2], [P-3], [P-4]

Versus

S.NO. 13952404N EX. NAIK K. BOJA RAJAN
{Mention Memo}

RABIN MAJUMDER [R-1]

**IA
FOR EX-PARTE STAY ON IA 140725/2023
IA No. 140725/2023 - EX-PARTE STAY**

49.4 **Connected**
Diary No. 30477-2023
XVII

UNION OF INDIA AND ORS.

MUKESH KUMAR MARORIA
[P-1]

Versus

GOVINDAN KUTTY M.C.
{Mention Memo}

**IA
FOR STAY APPLICATION ON IA 206214/2023
FOR LEAVE TO APPEAL U/S 31(1) OF THE
ARMED FORCES TRIBUNAL ACT, 2007 ON IA
206216/2023
FOR CONDONATION OF DELAY IN FILING
APPEAL ON IA 206218/2023
FOR EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT ON IA 206219/2023
IA No. 206218/2023 - CONDONATION OF DELAY
IN FILING APPEAL
IA No. 206219/2023 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT
IA No. 206216/2023 - LEAVE TO APPEAL U/S
31(1) OF THE ARMED FORCES TRIBUNAL ACT,
2007
IA No. 206214/2023 - STAY APPLICATION**

49.5 **Connected**
Diary No. 1818-2024
XVII

UNION OF INDIA AND ORS.

N. VISAKAMURTHY

Versus

EX. NB SUB VED PRAKASH

CHARULATA CHAUDHARY
[R-1]

{Mention Memo}
**IA No.27876/2024-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT and IA
No.27874/2024-EX-PARTE STAY and IA
No.27877/2024-CONDONATION OF DELAY IN**

**DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 6**

**FILING APPEAL and IA No.27875/2024-LEAVE TO
APPEAL U/S 31(1) OF THE ARMED FORCES
TRIBUNAL ACT, 2007**

50	C.A. No. 277/2024 XVII	ARUN KUMAR <i>Versus</i> SRIPRIYA KUMAR AND ORS. IA No.241704/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.241705/2023-STAY APPLICATION	BHARAT THAKORLAL MANUBARWALA MOHIT D. RAM [R-1], [R-3], ABHINAV AGRAWAL [R-2], DHAWESH PAHUJA [R-4]
51	SLP(C) No. 23869/2023 XIV	VPS HEALTHCARE PRIVATE LIMITED AND ANR. <i>Versus</i> PRABHAT KUMAR SRIVASTAVA AND ANR. FOR ADMISSION and I.R.	RADHA SHYAM JENA DAYA KRISHAN SHARMA [R-1], [R-2]
52	SLP(C) No. 25192/2023 IX	CHAITANYA <i>Versus</i> THE STATE OF MAHARASHTRA AND ORS. FOR ADMISSION and I.R. and IA No.232621/2023-EXEMPTION FROM FILING O.T.	VATSALYA VIGYA [P-1] AADITYA ANIRUDDHA PANDE [R-1], [R-2], C. GEORGE THOMAS [R-4], ASHOK KUMAR GUPTA II [R-5], [R-5], AMOL B. KARANDE [R-6]
53	SLP(C) No. 27891/2023 XIV	BIJENDER SINGH MEENA <i>Versus</i> INDRAPRASTHA POWER GENERATION COMPANY LTD. AND ANR. FOR ADMISSION	RAJNISH KUMAR JHA SUSMITA LAL [R-1]
54	SLP(C) No. 8628/2024 XI-A	IDBI BANK LIMITED <i>Versus</i> SANDEEP JAJODIA AND ORS.	JASMINE DAMKEWALA MISHA ROHATGI [CAVEAT]
54.1	Connected SLP(C) No. 8629/2024 XI-A	IDBI BANK LIMITED <i>Versus</i> SANDEEP JAJODIA AND ORS.	JASMINE DAMKEWALA MISHA ROHATGI [CAVEAT]
55	SLP(C) No. 4745/2024 XI	STATE OF U.P. AND ORS. <i>Versus</i> M/S MANALI VINTRADE PRIVATE LIMITED IA No. 39750/2024 - EXEMPTION FROM FILING O.T. IA No. 39749/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES	RACHNA GUPTA ASHWANI KUMAR [R-1]

**DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 6**

[DIRECTION MATTERS]

56	SLP(C) No. 26550-26551/2017 XIV	VIRENDRA KUMAR MUYAL AND ORS. <i>Versus</i> UNION OF INDIA AND ORS.	VINOD KUMAR TEWARI [P-1], [P-5] MUKESH KUMAR MARORIA [R-1], [R-2], [R-3], [R-4]
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[DISPOSAL/FINAL DISPOSAL AT ADMISSION STAGE - CIVIL CASES]

57	SLP(C) No. 24439-24442/2018 XIV	UNION OF INDIA AND ORS. <i>Versus</i> SHAIENDRA KISHORE AND ANR. ETC. IA No. 104749/2019 - EXEMPTION FROM FILING O.T. IA No. 162315/2018 - RECALLING THE COURTS ORDER	N. VISAKAMURTHY [P-1], [P-2], [P-3] PRERNA SINGH [R-1], [R-2], ARVIND KUMAR SHARMA [R-3]
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**NEW DELHI
19-10-2024 18:16:50**

ADDITIONAL REGISTRAR



SUPREME COURT OF INDIA
[IT WILL BE APPRECIATED IF THE LEARNED ADVOCATES
ON RECORD DO NOT SEEK ADJOURNMENT IN THE MATTERS
LISTED BEFORE ALL THE COURTS IN THE CAUSE LIST]
DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 6
HON'BLE MR. JUSTICE ABHAY S. OKA
HON'BLE MR. JUSTICE AUGUSTINE GEORGE MASIH
(TIME : 10:30 AM)
MISCELLANEOUS HEARING

SNo.	Case No.	Petitioner / Respondent	Petitioner/Respondent Advocate
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[AFTER NOTICE (FOR ADMISSION) - CRIMINAL CASES]

58	SMW(Crl) No. 4/2021 PIL-W	IN RE POLICY STRATEGY FOR GRANT OF BAIL	BY COURTS MOTION VISHAKHA [IMPL], VANSHAJA SHUKLA [IMPL], V. K. BIJU [IMPL], SWATI GHILDIYAL [IMPL], SUNNY CHOUDHARY [IMPL], SUMEER SODHI [IMPL], SINDOORA VNL a [IMPL], SHREEKANT NEELAPPA TERDAL [IMPL], SHOVAN MISHRA [IMPL], SHIBASHISH MISRA [IMPL], SANJAI KUMAR PATHAK [IMPL], SAMIR ALI KHAN [IMPL], SAMEER a ABHYANKAR [IMPL], SAHIL TAGOTRA [IMPL], RASHMI NANDAKUMAR [IMPL], RAMESHWAR PRASAD GOYAL [IMPL], PUKHRAMBAM RAMESH KUMAR [IMPL], PRASHANT SHRIKANT a KENJALE [IMPL], PARTHA SIL [IMPL], PAI AMIT [IMPL], P. I. JOSE [IMPL], NUPUR KUMAR [IMPL], MUKESH KUMAR MARORIA [IMPL], MUKESH K. GIRI [IMPL], MILIND a KUMAR [IMPL], MADHUSMITA BORA [IMPL], KUMAR MIHIR [IMPL], KEDAR NATH TRIPATHY [IMPL], KANHAIYA SINGHAL [IMPL], HARSHAD V. HAMEED [IMPL], GURMEET SINGH
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**DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 6**

a MAKKER [IMPL], GUNTUR
PRAMOD KUMAR [IMPL],
GOPAL JHA [IMPL], GAUTAM
NARAYAN [IMPL], ENAKSHI
MUKHOPADHYAY
SIDDHANTA [IMPL],
DIVYAKANT LAHOTI [IMPL],
a DEVINA SEHGAL [IMPL],
DEBOJIT BORKAKATI [IMPL],
CHANCHAL KUMAR
GANGULI [IMPL], AVIJIT
MANI TRIPATHI [IMPL],
ASHWARYA SINHA [IMPL],
ARPUTHAM ARUNA AND
a CO [IMPL], ARAVINDH S.
[IMPL], APOORV SHUKLA
[IMPL], AMIT SHARMA
[IMPL], ABHIMANYU
TEWARI [IMPL], AADITYA
ANIRUDDHA PANDE [IMPL],
KSN & CO.
a [IMPL]
MRIGANK PRABHAKAR [INT]

[TO BE TAKEN UP AT 2.00 P.M.]
..... MR. GAURAV AGRAWAL, ADV.
IS AMICUS CURIAE --
IA No. 203408/2022 - APPROPRIATE
ORDERS/DIRECTIONS
IA No. 132106/2022 - EXEMPTION FROM FILING
O.T.
IA No. 203407/2022 - INTERVENTION
APPLICATION

58.1 **Connected**
SLP(Crl) No. 529/2021
II-C

SONADHAR

NAVNEET R. [P-1]

Versus
THE STATE OF CHHATTISGARH

PRASHANT SINGH [R-1]
VISHAKHA [IMPL], SWATI
GHILDIYAL [IMPL],
SHUVODEEP ROY [IMPL],
SHOVAN MISHRA [IMPL],
SAMIR ALI KHAN [IMPL],
SAMEER
a ABHYANKAR [IMPL],
SACHIN PATIL [IMPL],
ROOH-E-HINA DUA [IMPL],
RASHMI NANDAKUMAR
[IMPL], PUKHRAMBAM
RAMESH KUMAR [IMPL],
PRADEEP MISRA [IMPL],
a PASHUPATHI NATH
RAZDAN [IMPL], MUKESH
KUMAR MARORIA [IMPL],
MRIDULA RAY BHARADWAJ
[IMPL], MILIND KUMAR
[IMPL], MAHFOOZ AHSAN
NAZKI [IMPL], K. ENATOLI
a SEMA [IMPL], HARSHAD V.
HAMEED [IMPL], GUNTUR
PRAMOD KUMAR [IMPL],
DEVINA SEHGAL [IMPL],
D.KUMANAN [IMPL], D. L.
CHIDANANDA [IMPL],
CHANCHAL KUMAR

**DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 6**

a GANGULI [IMPL],
BHAVANA DUHOON [IMPL],
ANANDO MUKHERJEE
[IMPL], AMOL
CHITRAVANSHI [IMPL],
ABHIMANYU TEWARI
[IMPL], AADITYA
ANIRUDDHA PANDE [IMPL]

**FOR ADMISSION AND I.R AND MR. NEERAJ
KUMAR JAIN, SR. ADVOCATE (A.C.), MR.
GAURAV AGRAWAL, ADVOCATE FOR NATIONAL
LEGAL SERVICES AUTHORITY, MS. RASHMI
NANDAKUMAR, ADVOCATE FOR NALSA, MR.
DEVANSH A. MOHTA, ADVOCATE (A.C.), MR.
ABHIMANYU TEWARI, ADVOCATE FOR STATE
OF ARUNACHAL PRADESH, MR. YOGESH
KANNA, ADVOCATE FOR STATE OF TAMIL
NADU, MR. CHANCHAL K. GANGULI, Advocate
for STATE OF WEST BENGAL, MR. SAMIR ALI
KHAN, Advocate for State of Bihar,
MR. MILIND KUMAR, ADVOCATE FOR STATE OF
RAJASTHAN, MAHFOOZ A NAZKI FOR STATE OF
ANDHRA PRADESH, MR. SACHIN PATIL FOR
STATE OF MAHARASHTRA, MR. D.L
CHIDANANDA FOR STATE OF KARNATAKA,
MR. PRADEEP MISRA, ADVOCATE FOR STATE OF
UP, MR. M.K MARORIA FOR ANDAMAN AND
NICOBAR ISLANDS, MR. HARSHAD V HAMEED
FOR STATE OF KERALA, MR. SHO VAN MISHRA,
ADVOCATE FOR STATE OF ODISHA, DR. MONIKA
GUSAIN, ADVOCATE FOR STATE OF HARYANA
AND MR. ABHINAV MUKERJI,
ADVOCATE FOR STATE OF HIMACHAL
PRADESH, Mr. Aaditya Aniruddha Pande,
Advocate for State of Maharashtra, Mr.
Pukhrambam Ramesh Kumar, Advocate for
State of Manipur, Ms. Swati Ghildiyal, Advocate
for State of Gujarat, Mr. Shuvodeep Roy, Advocate
for State of Assam, Mr. Pashupatinath Razdan,
Advocate for State of MP., Ms. K. ENATOLI SEMA,
ADVOCATE FOR STATE OF NAGALAND, Mr.
Shirin Khajuria, Advocate for State of Goa, Mr.
Sameer Abhyankar,
Advocate for the State of Sikkim, Ms. Vishakha,
Advocate for High Court of Gujarat and Mr.
Bhavana Duhoon, Advocate for State of Goa, Ms.
Rooh-e-Hina
Dua, Advocate for State of Punjab, Ms. Devina
Sehgal, Advocate for State of Telangana
IA No. 125258/2024 - ANTICIPATORY BAIL
IA No. 125257/2024 -
CLARIFICATION/DIRECTION
IA No. 21807/2024 - EXEMPTION FROM FILING
O.T.
IA No. 119551/2024 -
INTERVENTION/IMPLEADMENT
IA No. 21806/2024 - PERMISSION TO FILE
APPLICATION FOR DIRECTION**

[AFTER NOTICE (FOR ADMISSION) - CIVIL CASES]

**DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 6**

Versus

THE STATE OF KARNATAKA AND ORS.

ANURADHA MUTATKAR
[CAVEAT], V. N.
RAGHUPATHY [R-1],
NISHANTH PATIL [R-2], [R-3]

**[TO BE TAKEN UP AT 2.00 P.M.]
FOR ADMISSION and I.R. and IA
No.130140/2021-EXEMPTION FROM FILING O.T.
IA No. 253485/2023 - APPROPRIATE
ORDERS/DIRECTIONS**

59.1 **Connected**
Diary No. 25468-2021
IV-A

M. SOMASHEKAR AND ORS.

DEVASA & CO.

Versus

THE STATE OF KARNATAKA AND ORS.

**FOR
FOR CONDONATION OF DELAY IN REILING /
CURING THE DEFECTS ON IA 79566/2023
FOR EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT ON IA 79570/2023
FOR EXEMPTION FROM FILING O.T. ON IA
79571/2023
IA No. 79566/2023 - CONDONATION OF DELAY
IN REILING / CURING THE DEFECTS
IA No. 79570/2023 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT
IA No. 79571/2023 - EXEMPTION FROM FILING
O.T.**

60 C.A. No. 1614/2023
XVII

CA V. VENKATA SIVAKUMAR

PETITIONER-IN-PERSON

Versus

IDBI BANK LIMITED AND ORS.

PRANJAL KISHORE [R-1],
AMRITA SINGH [R-2],
PRAMOD DAYAL [R-3]
MANOJ K. MISHRA [INT]

**[TO BE TAKEN UP AT 2.00 P.M.]
IA No. 260052/2023 - APPROPRIATE
ORDERS/DIRECTIONS
IA No. 68465/2024 - EARLY HEARING
APPLICATION
IA No. 256850/2023 - INTERVENTION
APPLICATION
IA No. 146049/2024 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
IA No. 15660/2024 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
IA No. 92901/2023 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
IA No. 50221/2023 - STAY APPLICATION**

**NEW DELHI
19-10-2024 18:17:09**

ADDITIONAL REGISTRAR



SUPREME COURT OF INDIA
[IT WILL BE APPRECIATED IF THE LEARNED ADVOCATES
ON RECORD DO NOT SEEK ADJOURNMENT IN THE MATTERS
LISTED BEFORE ALL THE COURTS IN THE CAUSE LIST]
DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 6
HON'BLE MR. JUSTICE ABHAY S. OKA
HON'BLE MR. JUSTICE AUGUSTINE GEORGE MASHI
(TIME : 10:30 AM)
MISCELLANEOUS HEARING

SNo. Case No.	Petitioner / Respondent	Petitioner/Respondent Advocate
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PART HEARD MATTERS

61	SLP(C) No. 5228-5229/2020 IX	HINDUSTAN PETROLEUM CORPORATION LIMITED AND ANR. <i>Versus</i> PENSIONERS SOCIAL AND WELFARE ASSOCIATION AND ANR.	SANJAY KAPUR SESHATALPA SAI BANDARU [CAVEAT], N. VISAKAMURTHY [R-2]
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[TO BE TAKEN UP AT 3.30 P.M.]
IA No. 15747/2023 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
IA No. 47139/2020 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
IA No. 25943/2020 - PERMISSION TO FILE
LENGTHY LIST OF DATES

NEW DELHI
19-10-2024 18:17:17

ADDITIONAL REGISTRAR



SUPREME COURT OF INDIA
[IT WILL BE APPRECIATED IF THE LEARNED ADVOCATES
ON RECORD DO NOT SEEK ADJOURNMENT IN THE MATTERS
LISTED BEFORE ALL THE COURTS IN THE CAUSE LIST]
DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 7
HON'BLE MR. JUSTICE VIKRAM NATH
HON'BLE MR. JUSTICE PRASANNA B. VARALE
(TIME : 10:30 AM)

NOTE :- Fresh matters, including the passed over fresh matters, will be taken up before After Notice Matters.

MISCELLANEOUS HEARING

SNo.	Case No.	Petitioner / Respondent	Petitioner/Respondent Advocate
<u>[BAIL MATTERS]</u>			
1	SLP(Crl) No. 1184/2024 II-B	AIZUL MOLLA @ AIZUL JAMADAR @ MOLLA <i>Versus</i> THE STATE OF WEST BENGAL	RAJAN K. CHOURASIA ASTHA SHARMA [R-1] SHEKHAR KUMAR [IMPL]
2	SLP(Crl) No. 7306/2024 II	SURESH CHAND <i>Versus</i> STATE OF RAJASTHAN AND ANR. IA No. 120770/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT IA No. 228553/2024 - EXEMPTION FROM FILING O.T. IA No. 120771/2024 - EXEMPTION FROM FILING O.T.	ADITYA JAIN NIDHI JASWAL [R-1], AYUSH ANAND [R-2]
3	Diary No. 28066-2024 II-A	SURENDRA PRASAD <i>Versus</i> THE CENTRAL BUREAU OF INVESTIGATION FOR ADMISSION and IA No.180627/2024- CONDONATION OF DELAY IN REILING / CURING THE DEFECTS	SUBHRO SANYAL
4	SLP(Crl) No. 10201/2024 II-A	ABHAY KUMAR LAKRA @ AVAY KUMAR LAKRA <i>Versus</i> STATE OF JHARKHAND IA No. 157021/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT IA No. 157022/2024 - EXEMPTION FROM FILING O.T.	BHAKTI VARDHAN SINGH MADHUSMITA BORA [R-1]
5	SLP(Crl) No. 11126/2024 II-A	DILIP KUMAR @ DILEEP KUMAR AND ORS.	AMIT PAWAN

**DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 7**

		<i>Versus</i> THE STATE OF BIHAR	SAMIR ALI KHAN [R-1]
		IA No. 182133/2024 - EXEMPTION FROM FILING O.T.	
6	SLP(Crl) No. 12677/2024 II-A	DHARMENDRA KUMAR @ NANKI RAI	RAJAT JOSEPH
		<i>Versus</i> UNION OF INDIA	
7	SLP(Crl) No. 11289/2024 II-B	SANJAY SINGH MAHARA	KUMAR MIHIR
		<i>Versus</i> STATE OF UTTARAKHAND	ABHISHEK ATREY [R-1]
8	SLP(Crl) No. 11227/2024 II-A	ASHOK YADAV	PRASHANT KUMAR
		<i>Versus</i> THE STATE OF BIHAR	
		IA No. 184491/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT	
		IA No. 184489/2024 - EXEMPTION FROM FILING O.T.	
		IA No. 184488/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES	
9	SLP(Crl) No. 12540/2024 II-A	SHALIKARAM	GARGI KHANNA
		<i>Versus</i> STATE OF MADHYA PRADESH	YASHRAJ SINGH BUNDELA [R-1], [R-1]
		IA No. 207118/2024 - EXEMPTION FROM FILING O.T.	
		IA No. 207115/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES	
9.1	Connected SLP(Crl) No. 12529/2024 II-A	AMAR SINGH	GARGI KHANNA
		<i>Versus</i> STATE OF MADHYA PRADESH	YASHRAJ SINGH BUNDELA [R-1]
		FOR FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 207051/2024 FOR EXEMPTION FROM FILING O.T. ON IA 207052/2024 IA No. 207052/2024 - EXEMPTION FROM FILING O.T. IA No. 207051/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES	

[ORDERS (INCOMPLETE MATTERS / IAs / CRLMPs)]

DAILY CAUSE LIST FOR DATED : 22-10-2024

COURT NO. : 7

- 10 C.A. No. 3381/2016 XII M. JOSEPH (SINCE DEAD) THR. LRS. RAKESH K. SHARMA
- Versus*
THE PURASAWAKUM PERMANENT FUND NIDHI LIMITED AND ANR. SHOBHA RAMAMOORTHY
- {Mention Memo}**
[MEDIATION REPORT RECEIVED.]
IA No. 212978/2024 - APPROPRIATE ORDERS/DIRECTIONS

[FRESH (FOR ADMISSION) - CIVIL CASES]

- 11 Diary No. 41693-2024 XI-A GAYADHAR JENA WAJEEH SHAFIQ
- Versus*
STATE OF ODISHA
- FOR ADMISSION and I.R. and IA No.240983/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.240984/2024-CONDONATION OF DELAY IN REILING / CURING THE DEFECTS**

[AFTER NOTICE (FOR ADMISSION) - CRIMINAL CASES]

- 12 SLP(CrI) No. 7929/2022 II-B THE STATE OF GUJARAT SWATI GHILDIYAL [P-1]
- Versus*
RAMANBHAI BHOLIDAS PATEL VARINDER KUMAR SHARMA
- FOR ADMISSION and I.R. and IA No.121173/2022-CONDONATION OF DELAY IN REILING / CURING THE DEFECTS**
- 12.1 **Connected** FIZU PATEL, ALEX JOSEPH
SLP(CrI) No. 7926/2022 II-B
- Versus*
RAMANBHAI BHOLIDAS PATEL AND ANR. VARINDER KUMAR SHARMA , SWATI GHILDIYAL [R-2]
- IA No. 73894/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT**
IA No. 73893/2022 - EXEMPTION FROM FILING O.T.
- 13 SLP(CrI) No. 8008/2023 II MOHD. HUSSAIN AFTAB ALI KHAN [P-1]
- Versus*
THE STATE OF UTTAR PRADESH AND ANR. ADARSH UPADHYAY [R-1], PALLAVI SHARMA [R-2]
- IA No. 125149/2023 - EXEMPTION FROM FILING O.T.**
IA No. 125152/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
- 14 SLP(CrI) No. 1380/2024 II-C K.S.K. RAMESH JAY KISHOR SINGH
- Versus*
RAGOTHAMAN (DIED) THR. LRS NARENDER KUMAR VERMA [R-1.1], [R-1.3], [R-1.2]

DAILY CAUSE LIST FOR DATED : 22-10-2024

COURT NO. : 7

IA No. 165010/2023 - EXEMPTION FROM FILING O.T.

- | | | | |
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| 14.1 | Connected
SLP(Crl) No. 1381/2024
II-C | K.S.K. RAMESH | JAY KISHOR SINGH |
| | | <i>Versus</i>
M. KANNAN | B. KARUNAKARAN [R-1] |
| | | FOR
FOR EXEMPTION FROM FILING O.T. ON IA
155958/2023
IA No. 155958/2023 - EXEMPTION FROM FILING
O.T. | |
| 15 | SLP(Crl) No. 8671/2023
II-B | DALWINDER KUMAR | BALAJI SRINIVASAN |
| | | <i>Versus</i>
MAMTA | ASHOK MATHUR [R-1] |
| | | IA No. 195211/2023 - MODIFICATION
IA No. 144079/2023 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
IA No. 136189/2023 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES | |
| 16 | SLP(Crl) No. 8549/2023
II | RAJNISH SINGH @ SONI | SANJEEV MALHOTRA |
| | | <i>Versus</i>
STATE OF U.P. AND ANR. | ANKIT GOEL [R-1], RANBIR
SINGH YADAV [R-2] |
| | | IA No. 254626/2023 - APPLICATION FOR
PERMISSION
IA No. 134275/2023 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT
IA No. 254628/2023 - EXEMPTION FROM FILING
O.T.
IA No. 134276/2023 - EXEMPTION FROM FILING
O.T. | |
| 17 | SLP(Crl) No.
10490/2023
II | DINESH KUMAR YADAV | AVIRAL KASHYAP |
| | | <i>Versus</i>
KRISHNA KUMAR AND ORS. | NEELAM SINGH [R-1], [R-2],
[R-3], [R-4], GARVESH KABRA
[R-5] |
| | | IA No. 160389/2023 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT
IA No. 4701/2024 - EXEMPTION FROM FILING
O.T.
IA No. 160387/2023 - EXEMPTION FROM FILING
O.T. | |
| 17.1 | Connected
SLP(Crl) No. 7385/2024
II | KRISHNA KUMAR AND ORS. | AYUSH ANAND |
| | | <i>Versus</i>
STATE OF U.P. AND ANR. | GARVESH KABRA [R-1],
AVIRAL KASHYAP [R-2] |
| | | IA No. 109992/2024 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT
IA No. 109995/2024 - EXEMPTION FROM FILING
O.T. | |

**DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 7**

- | | | | |
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| 18 | SLP(CrI) No. 4423/2024
II-C | UMESHA C.S.

<i>Versus</i>
THE STATE OF KARNATAKA
IA No. 63716/2024 - EXEMPTION FROM FILING
O.T. | SAHIL TAGOTRA

D. L. CHIDANANDA [R-1] |
| 19 | SLP(CrI) No. 6343/2024
II | NIDHI TRIPATHI AND ANR.

<i>Versus</i>
THE STATE OF UTTAR PRADESH AND ANR.

IA No. 107999/2024 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT
IA No. 108000/2024 - EXEMPTION FROM FILING
O.T.
IA No. 206843/2024 - PERMISSION TO APPEAR
AND ARGUE IN PERSON | ASHISH KUMAR UPADHYAY

RAJAT SINGH [R-1],
RESPONDENT-IN-PERSON
[R-2] |
| 20 | SLP(CrI) No.
12536-12539/2024
II | KANTAMANENI SRIDHAR @ CHINTU AND ANR.

<i>Versus</i>
THE STATE OF TELANGANA
FOR ADMISSION | MANJEET CHAWLA

DEVINA SEHGAL [R-1] |

[AFTER NOTICE (FOR ADMISSION) - CIVIL CASES]

- | | | | |
|----|----------------------------|--|---|
| 21 | SLP(C) No. 9792/2017
XI | RAVI PRAKASH SRIVASTAVA . AND ORS.

<i>Versus</i>
THE STATE OF UTTAR PRADESH AND ORS. | SOMESH CHANDRA JHA
[P-1], [P-2], [P-3], [P-4], [P-5],
[P-6], [P-7], [P-8], [P-9],
[P-10], [P-11], [P-12], [P-13],
[P-14], [P-15], [P-16], [P-17],
[P-18], [P-19], [P-20]

ANUVRAT SHARMA [R-1],
[R-1], NAVIN PRAKASH [R-3],
BINAY KUMAR DAS [R-4],
ABHISHEK KUMAR SINGH
[R-5], SONAL JAIN [R-11], M.
YOGESH KANNA [R-12], E. C.
a AGRAWALA [R-13], RAJESH
SINGH CHAUHAN [R-15],
HIMANSHU MUNSHI [R-16],
ANUJ BHANDARI [R-19],
SATISH KUMAR [R-24],
PYOLI [R-27], [R-26], [R-29],
[IMPL],
a MRIGANK PRABHAKAR
[R-30]
SATYENDRA KUMAR [IMPL],
SANJEEV MALHOTRA [IMPL],
RAVI PRAKASH [IMPL],
RAMESHWAR PRASAD
GOYAL [IMPL], KAUSHAL
YADAV |
|----|----------------------------|--|---|

**DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 7**

a [IMPL], JEETENDER GUPTA
[IMPL]
SUDHIR NAAGAR [INT],
PRAMOD DAYAL [INT],
KARUNAKAR MAHALIK
[INT], GAURAV GOEL [INT]

{Mention Memo}

**IA No. 69796/2022 - APPLICATION FOR
PERMISSION**

**IA No. 13360/2020 - APPLICATION FOR
TRANSPOSITION**

**IA No. 188678/2019 - APPLICATION FOR
TRANSPOSITION**

**IA No. 133515/2022 - APPROPRIATE
ORDERS/DIRECTIONS**

**IA No. 133509/2022 - APPROPRIATE
ORDERS/DIRECTIONS**

**IA No. 106640/2017 - APPROPRIATE
ORDERS/DIRECTIONS**

**IA No. 133504/2022 - APPROPRIATE
ORDERS/DIRECTIONS**

**IA No. 124744/2021 - APPROPRIATE
ORDERS/DIRECTIONS**

**IA No. 101089/2021 -
CLARIFICATION/DIRECTION**

**IA No. 133495/2022 -
CLARIFICATION/DIRECTION**

**IA No. 32854/2019 - EXEMPTION FROM FILING
O.T.**

**IA No. 98779/2021 - EXEMPTION FROM FILING
O.T.**

**IA No. 98910/2022 - EXEMPTION FROM FILING
O.T.**

**IA No. 107733/2021 - EXEMPTION FROM FILING
O.T.**

**IA No. 110207/2022 - INTERVENTION
APPLICATION**

**IA No. 188654/2019 - INTERVENTION
APPLICATION**

**IA No. 110196/2022 - INTERVENTION
APPLICATION**

**IA No. 87910/2021 - INTERVENTION
APPLICATION**

**IA No. 9559/2020 - INTERVENTION
APPLICATION**

**IA No. 142809/2021 - INTERVENTION
APPLICATION**

**IA No. 125057/2021 -
INTERVENTION/IMPLEADMENT**

**IA No. 146121/2022 -
INTERVENTION/IMPLEADMENT**

**IA No. 125047/2021 -
INTERVENTION/IMPLEADMENT**

**IA No. 134469/2022 -
INTERVENTION/IMPLEADMENT**

**IA No. 101087/2021 -
INTERVENTION/IMPLEADMENT**

**IA No. 124993/2021 -
INTERVENTION/IMPLEADMENT**

**IA No. 103089/2022 -
INTERVENTION/IMPLEADMENT**

**DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 7**

**IA No. 124987/2021 -
INTERVENTION/IMPLEADMENT
IA No. 98909/2022 -
INTERVENTION/IMPLEADMENT
IA No. 124741/2021 -
INTERVENTION/IMPLEADMENT
IA No. 112145/2022 -
INTERVENTION/IMPLEADMENT
IA No. 112130/2022 -
INTERVENTION/IMPLEADMENT
IA No. 11113/2019 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
IA No. 83985/2021 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
IA No. 69802/2022 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
IA No. 107732/2021 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
IA No. 2/2017 - PERMISSION TO FILE
ANNEXURES**

21.1 **Connected**
SLP(C) No. 15548/2017
XI

ANJALI GOEL AND ORS.

PYOLI [P-1]

Versus

THE STATE OF UTTAR PRADESH AND ORS.

NAVIN PRAKASH [R-3],
BINAY KUMAR DAS [R-4],
SONAL JAIN [R-11], SHIV
RAM SHARMA [R-16], VIPIN
KUMAR JAI [R-18], ANUJ
BHANDARI [R-19], MRIGANK
PRABHAKAR
a [R-50], RAJESH SINGH
CHAUHAN [R-15], SOMESH
CHANDRA JHA [R-27], [R-26],
[R-29], [R-31]
NEERAJ KUMAR VERMA
[IMPL]

{Mention Memo}

**IA No. 106669/2017 - APPROPRIATE
ORDERS/DIRECTIONS**

22 SLP(C) No.
7940-7941/2019
IV-C

LEELA AGARWAL

KAUSTUBH SHUKLA [P-1]

Versus

SARKAR AND ANR.

PRAKASH RANJAN NAYAK
[R-1], ANKITA SHARMA [R-2]

23 SLP(C) No. 10337/2019
XII

INDUSIND BANK LTD.

ANANTA PRASAD MISHRA
[P-1]

Versus

SIVAKUMAR AND ORS.

PRANAB PRAKASH [R-1], K.
PAARI VENDHAN [R-2],
HIMANSHU MUNSHI [R-3]

24 SLP(C) No. 16274/2019
XVII-A

SURENDER SINGH TAXAK

NIRMAL CHOPRA

Versus

HARYANA URBAN DEVELOPMENT AUTHORITY AND
ANR.

SAMAR VIJAY SINGH [R-1],
[R-2], VISHWA PAL SINGH
[R-1], [R-2]

DAILY CAUSE LIST FOR DATED : 22-10-2024

COURT NO. : 7

**IA No. 62526/2022 - APPROPRIATE
ORDERS/DIRECTIONS**

**IA No. 101826/2019 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**

**IA No. 192532/2023 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

- 25 SLP(C) No. 23286/2019
IV-C VIJAY KUMAR JOSHI PRAVEEN SWARUP [P-1]
- Versus*
AKASH TRIPATHI AND ORS. ROHIT K. SINGH [R-1]
- IA No. 137806/2019 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**
- IA No. 137805/2019 - EXEMPTION FROM FILING
O.T.**
- IA No. 5830/2022 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**
- 25.1 **Connected**
SLP(C) No.
5632-5653/2020
IV-C SITA RAM PATEL ETC. PRAVEEN SWARUP [P-1],
[P-18], [P-19], [P-20], [P-21],
[P-22], [P-23], [P-24], [P-25],
[P-26], [P-27], [P-28], [P-29],
[P-30], [P-31], [P-32], [P-33],
[P-34], [P-35], [P-36], [P-37],
[P-38], [P-39], [P-40], [P-41],
[P-42]
- Versus*
MANAGING DIRECTOR M.P. POORVA KSHETRA
VIDYUT VITRAN CO. LTD. AND ORS. AMALPUSHP SHROTI [R-1],
[R-1], [R-2], [R-3], [R-4],
ROHIT K. SINGH [R-18],
[R-20], [R-21], [R-22], [R-35],
[R-36], [R-37], [R-38], [R-39],
[R-43],
a [R-44], SIDDHARTH [R-6],
[R-6], [R-7], [R-7], [R-15],
[R-15], [R-23], [R-23], [R-42],
[R-42]
- IA No. 31685/2020 - EXEMPTION FROM FILING
O.T.**
- 25.2 **Connected**
SLP(C) No.
6915-6950/2020
IV-C PRAVEEN KUMAR TIWARI SATISH KUMAR
- Versus*
MANAGING DIRECTOR M.P. POORVA KSHETRA
VIDHYUT VITRAN COMPANY LTD. AND ORS. SIDDHARTH [R-6], [R-29],
[R-32], AMALPUSHP SHROTI
[R-1], [R-2], [R-7], [R-9],
[R-13], [R-14], [R-15], [R-21],
[R-22], [R-23], [R-24], [R-25],
[R-28],
a [R-30], [R-33], [R-34], [R-35]
- FOR
FOR EXEMPTION FROM FILING O.T. ON IA
41248/2020**
- IA No. 41248/2020 - EXEMPTION FROM FILING
O.T.**
- 25.3 **Connected**
SLP(C) No.
14200-14230/2021
IV-C RAMADHAR VERMA DEVVRAT

Versus

DAILY CAUSE LIST FOR DATED : 22-10-2024

COURT NO. : 7

MANAGING DIRECTOR M.P. POORVAKSHETRA
VIDYUT VITRAN COMPANY LTD. AND ORS.

AMALPUSHP SHROTI [R-1],
[R-2], [R-6], [R-7], [R-8],
[R-13], [R-14], [R-15], [R-16],
[R-17], [R-17], [R-20],
SIDDHARTH [R-5], [R-12],
[R-39], ROHIT K.
a SINGH [R-23], [R-24],
[R-25], [R-26], [R-41], [R-47],
[R-48]

**FOR
FOR EXEMPTION FROM FILING O.T. ON IA
45689/2021
FOR APPLICATION FOR SUBSTITUTION ON IA
45692/2021
FOR CONDONATION OF DELAY IN FILING
SUBSTITUTION APPLN. ON IA 45693/2021
IA No. 45692/2021 - APPLICATION FOR
SUBSTITUTION
IA No. 45693/2021 - CONDONATION OF DELAY
IN FILING SUBSTITUTION APPLN.
IA No. 45689/2021 - EXEMPTION FROM FILING
O.T.**

25.4 **Connected**
SLP(C) No.
4410-4433/2020
IV-C

UDAY KUMAR KUSHWAHA

PRASHANT BHUSHAN

Versus

MANAGING DIRECTOR M.P. POORVA KSHETRA
VIDYUT VITRAN COMPANY LTD. AND ORS.

MRINAL GOPAL ELKER [R-5],
AMALPUSHP SHROTI [R-1],
[R-2], [R-3], [R-4], [R-7], [R-8],
[R-15], [R-18], [R-20], [R-21],
[R-22], [R-23], [R-24], [R-25],
a ROHIT K. SINGH [R-18],
[R-20], [R-21], [R-22], [R-23],
[R-24], [R-26], SIDDHARTH
[R-6], [R-15], [R-25]

**IA No. 39271/2022 - EXEMPTION FROM FILING
O.T.
IA No. 98515/2021 - EXEMPTION FROM FILING
O.T.
IA No. 19425/2020 - EXEMPTION FROM FILING
O.T.
IA No. 19424/2020 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

25.5 **Connected**
SLP(C) No.
14272-14281/2021
IV-C

MAYA DEEN AGNIHOTRI, ETC.

DEVVRAT

Versus

MANAGING DIRECTOR, M.P. POORVAKSHETRA
VIDHYUT VITRAN COMPANY LTD, ETC. ETC. AND
ORS.

AMALPUSHP SHROTI [R-1],
[R-3], [R-4], [R-5], [R-6],
[R-14], [R-15], [R-18], [R-19],
SIDDHARTH [R-10], [R-12],
[R-13], [R-17]

**IA No. 32915/2021 - EXEMPTION FROM FILING
O.T.**

25.6 **Connected**
SLP(C) No.
14282-14287/2021
IV-C

MOHD. NABAB KHAN, ETC.

DEVVRAT

**DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 7**

Versus

MANAGING DIRECTOR, M.P. POORVAKSHETRA
VIDHYUT VITRAN COMPANY LTD, ETC. AND ORS.

AMALPUSHP SHROTI [R-1],
[R-2], [R-3], [R-4], [R-5], [R-8],
SIDDHARTH [R-9]

FOR

**FOR EXEMPTION FROM FILING O.T. ON IA
38719/2021**

**IA No. 38719/2021 - EXEMPTION FROM FILING
O.T.**

25.7 **Connected**
SLP(C) No.
8341-8342/2021
IV-C

SURYA PRAKASH PANDEY

ARUP BANERJEE

Versus

MANAGING DIRECTOR M.P. POORVA KSHETRA
VIDYUT VITRAN COMPANY LTD. AND ORS.

AMALPUSHP SHROTI [R-1],
[R-2], [R-3], [R-4], [R-5],
ROHIT K. SINGH [R-8], [R-9],
[R-10], [R-11], [R-12], [R-13],
[R-14], [R-15], SIDDHARTH
[R-33]

FOR

**FOR EXEMPTION FROM FILING O.T. ON IA
61195/2021**

**FOR EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT ON IA 61196/2021
IA No. 61196/2021 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT
IA No. 61195/2021 - EXEMPTION FROM FILING
O.T.**

25.8 **Connected**
SLP(C) No.
8343-8344/2021
IV-C

MOHAN PRASAD KHALE

ARUP BANERJEE

Versus

MANAGING DIRECTOR, M.P. MADHYA KSHETRA
VIDYUT VITRAN COMPANY AND ORS.

ROHIT K. SINGH [R-1], [R-2],
[R-3], [R-4], [R-5], [R-6], [R-7],
[R-8], SIDDHARTH [R-16]

FOR

**FOR EXEMPTION FROM FILING O.T. ON IA
56078/2021**

**FOR EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT ON IA 56080/2021
IA No. 56080/2021 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT
IA No. 56078/2021 - EXEMPTION FROM FILING
O.T.**

25.9 **Connected**
SLP(C) No. 16808/2021
IV-C

KAMAL SINGH DHURVE

ARUP BANERJEE

Versus

MANAGING DIRECTOR AND ORS.

ROHIT K. SINGH [R-1], [R-2],
[R-3], [R-4], [R-5], [R-6],
SIDDHARTH [R-11]

**FOR EXEMPTION FROM FILING O.T. ON IA
121327/2021**

**FOR EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT ON IA 121328/2021
IA No. 121328/2021 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**

**DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 7**

**IA No. 121327/2021 - EXEMPTION FROM FILING
O.T.**

25.1 **Connected**
0 SLP(C) No.
16809-16810/2021
IV-C

MADHUKAR KALSULE AND ANR.

ARUP BANERJEE

Versus

MANAGING DIRECTOR M. P. MADHYA KSHETRA
VIDYUT VITRAN COMPANY LTD. AND ORS.

ROHIT K. SINGH [R-1], [R-2],
[R-3], [R-4], [R-5], [R-6], [R-7],
[R-8], SIDDHARTH [R-27]

FOR

**FOR EXEMPTION FROM FILING O.T. ON IA
123024/2021**

**FOR EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT ON IA 123025/2021**

**IA No. 123025/2021 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**

**IA No. 123024/2021 - EXEMPTION FROM FILING
O.T.**

25.1 **Connected**
1 SLP(C) No. 3805/2021
IV-C

BIJALI KARMCHARI SANGH AND ORS.

PRAVEEN SWARUP [P-1],
[P-2], [P-3]

Versus

SHRI AKASH TRIPATHI AND ANR.

ROHIT K. SINGH [R-1], [R-2]

**FOR EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT ON IA 30980/2021**

**FOR EXEMPTION FROM FILING O.T. ON IA
30982/2021**

**FOR CONDONATION OF DELAY IN FILING THE
SPARE COPIES ON IA 95200/2021**

**IA No. 30980/2021 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**

**IA No. 30982/2021 - EXEMPTION FROM FILING
O.T.**

26 SLP(C) No. 3997/2021
IV-B

THE STATE OF PUNJAB AND ORS.

ROOH-E-HINA DUA [P-1],
NUPUR KUMAR [P-1], [P-2],
[P-3], RANJEETA ROHATGI
[P-1], [P-2], [P-3]

Versus

CONSTABLE SARWAN SINGH (DECEASED)
THROUGH LRS

SAHIL TAGOTRA [R-1.1.2],
[R-1.1.1], [R-1.4], RABIN
MAJUMDER [R-1.3.1]

**IA No. 18459/2021 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

27 Diary No. 29283-2021
XI-A

PARVATHY PILLAI RADHAMMA

ANKUR S. KULKARNI

Versus

MADHAVAN NAIR SHAJI AND ORS.

A. KARTHIK [R-1]

**IA No. 41605/2024 - ADDITION / DELETION /
MODIFICATION PARTIES**

**IA No. 162094/2021 - CONDONATION OF DELAY
IN FILING**

28 SLP(C) No.
1671-1672/2022
IX

SHRI BHAGWAN MAHAVIR BAHUUDDESHIYA
SEVABHAVI SANSTHA

VIPIN NAIR

Versus

DAILY CAUSE LIST FOR DATED : 22-10-2024

COURT NO. : 7

THE STATE OF MAHARASHTRA AND ORS.

AADITYA ANIRUDDHA
PANDE [R-1], VATSALYA
VIGYA [R-3]

**IA No. 16058/2022 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**

**IA No. 16549/2022 - EXEMPTION FROM FILING
O.T.**

**IA No. 16059/2022 - EXEMPTION FROM FILING
O.T.**

**IA No. 16547/2022 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

29 SLP(C) No. 11322/2022
XIV

ALL HARYANA PETROLEUM DEALERS ASSOCIATION

ANAND VARMA

Versus

INDIAN OIL CORPORATION LTD. AND ORS.

PARIJAT SINHA [CAVEAT],
[R-1], [R-2], [R-3], N.
VISAKAMURTHY [R-4]

**IA No. 231026/2024 - APPLICATION FOR
DISPOSAL OF SLP BY THE RESPONDENT**

**IA No. 185186/2023 - APPROPRIATE
ORDERS/DIRECTIONS**

**IA No. 79816/2023 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

**IA No. 89704/2022 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

**IA No. 89705/2022 - PERMISSION TO FILE
LENGTHY LIST OF DATES**

29.1 **Connected**
SLP(C) No.
5156-5157/2022
XIV

NORTH BENGAL PETROLEUM DEALERS
ASSOCIATION

DEVVRAT [P-1]

Versus

INDIAN OIL CORPORATION LTD. AND ORS.

PARIJAT SINHA [CAVEAT],
[R-1], [R-2], [R-3], G. K.
BANSAL [R-4], AMRISH
KUMAR [R-6]

FOR

**FOR DELETING THE NAME OF
PETITIONER/RESPONDENT ON IA 119929/2022
FOR APPLICATION FOR PERMISSION ON IA
18916/2023**

**FOR PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES ON IA
8296/2024**

**FOR APPLICATION FOR DISPOSAL OF SLP BY
THE RESPONDENT ON IA 231024/2024**

**IA No. 231024/2024 - APPLICATION FOR
DISPOSAL OF SLP BY THE RESPONDENT**

**IA No. 18916/2023 - APPLICATION FOR
PERMISSION**

**IA No. 119929/2022 - DELETING THE NAME OF
PETITIONER/RESPONDENT**

**IA No. 8296/2024 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

29.2 **Connected**
SLP(C) No. 14419/2022
XIV

JAGADAMBA SERVICE STATION AND ORS.

ANAND VARMA

Versus

DAILY CAUSE LIST FOR DATED : 22-10-2024

COURT NO. : 7

INDIAN OIL CORPORATION LTD. AND ORS.

PARIJAT SINHA [CAVEAT],
[R-1], [R-3]

FOR

**FOR PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES ON IA
107662/2022**

**FOR APPROPRIATE ORDERS/DIRECTIONS ON IA
27003/2023**

**FOR PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES ON IA
72183/2023**

**FOR APPLICATION FOR DISPOSAL OF SLP BY
THE RESPONDENT ON IA 231381/2024**

**IA No. 231381/2024 - APPLICATION FOR
DISPOSAL OF SLP BY THE RESPONDENT**

**IA No. 27003/2023 - APPROPRIATE
ORDERS/DIRECTIONS**

**IA No. 72183/2023 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

**IA No. 107662/2022 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

29.3 **Connected**
SLP(C) No. 5291/2022
XIV

ALL INDIA PETROLEUM DEALERS ASSOCIATION
(REGD) AND ANR.

G. K. BANSAL

Versus

M/S INDIAN OIL CORPORATION LTD. AND ORS.

PARIJAT SINHA [CAVEAT],
[R-2], [R-3], AMRISH KUMAR
[R-4]

**FOR DELETING THE NAME OF
PETITIONER/RESPONDENT ON IA 119859/2022
FOR APPLICATION FOR PERMISSION ON IA
230999/2024**

**FOR APPLICATION FOR DISPOSAL OF SLP BY
THE RESPONDENT ON IA 231031/2024**

**IA No. 231031/2024 - APPLICATION FOR
DISPOSAL OF SLP BY THE RESPONDENT**

**IA No. 230999/2024 - APPLICATION FOR
PERMISSION**

**IA No. 119859/2022 - DELETING THE NAME OF
PETITIONER/RESPONDENT**

29.4 **Connected**
SLP(C) No. 9429/2022
XIV

PETROLEUM TRADERS WELFARE AND LEGAL
SERVICE SOCIETY AND ORS.

DHIRAJ ABRAHAM PHILIP

Versus

INDIAN OIL CORPORATION LTD. AND ORS.

PARIJAT SINHA [CAVEAT],
[R-1], [R-2], [R-3], AMRISH
KUMAR [R-4], G. K. BANSAL
[R-5], [R-6]

FOR

**FOR EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT ON IA 67553/2022**

**FOR DELETING THE NAME OF
PETITIONER/RESPONDENT ON IA 119961/2022**

**FOR PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES ON IA
75703/2023**

**FOR APPLICATION FOR DISPOSAL OF SLP BY
THE RESPONDENT ON IA 231384/2024**

**FOR APPLICATION FOR SETTLEMENT ON IA
232704/2024**

**DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 7**

**IA No. 231384/2024 - APPLICATION FOR
DISPOSAL OF SLP BY THE RESPONDENT
IA No. 232704/2024 - APPLICATION FOR
SETTLEMENT
IA No. 119961/2022 - DELETING THE NAME OF
PETITIONER/RESPONDENT
IA No. 67553/2022 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT
IA No. 75703/2023 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

29.5 **Connected**
SLP(C) No. 8002/2022
XIV

BIHAR PETROLEUM DEALERS ASSOCIATION

SHEKHAR KUMAR

Versus

INDIAN OIL CORPORATION LTD. AND ORS.

PARIJAT SINHA [CAVEAT],
[R-1], [R-2], [R-3]

**FOR
FOR PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES ON IA
63936/2022
FOR APPLICATION FOR DISPOSAL OF SLP BY
THE RESPONDENT ON IA 231377/2024
IA No. 231377/2024 - APPLICATION FOR
DISPOSAL OF SLP BY THE RESPONDENT
IA No. 63936/2022 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

30 SLP(C) No. 11966/2022
XIV

M/SGAUHATI ROLLER FLOUR MILLS LTD.

POOJA DHAR

Versus

PREMODA MEDHI AND ORS.

SHAVEER AHMED [R-1],
[R-2], [R-3]

**IA No. 21359/2023 - APPLICATION FOR
PERMISSION
IA No. 21362/2023 - EXEMPTION FROM FILING
AFFIDAVIT
IA No. 93325/2022 - EXEMPTION FROM FILING
O.T.**

31 SLP(C) No. 18055/2022
IX

LALLUBHAI AMICHAND LIMITED

RIDDHI SANCHETI

Versus

AAKRUTI NIRMAN LIMITED AND ORS.

VIKAS MEHTA [R-1], [R-2],
[R-3], SHASHIBHUSHAN P.
ADGAONKAR [R-6],
GARVESH KABRA [R-8]

**IA No. 67717/2024 - EXEMPTION FROM FILING
O.T.
IA No. 67716/2024 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
IA No. 183063/2022 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

32 SLP(C) No. 2776/2023
IX

SHENDRA SIEMENS KAMGAR/KARMACHARI
SANGHATANA

ATUL BABASAHEB DAKH

Versus

SIEMENS LTD.

SHIVAJI M. JADHAV [R-1]

**[TO BE TAKEN UP IN THE TOP 10 CASES.]
IA No. 26349/2023 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**

DAILY CAUSE LIST FOR DATED : 22-10-2024

COURT NO. : 7

IA No. 26350/2023 - EXEMPTION FROM FILING O.T.

- | | | | |
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| 33 | SLP(C) No. 4109/2023
XII | RAJIV VARGHESE | SUVIDUTT M.S. |
| | | <i>Versus</i>
ROSY CHAKKRAMMAKKIL FRANCIS | RANJAY KUMAR DUBEY [R-1] |
| | | [TO BE TAKEN UP AMONG TOP 10 CASES.]
IA No. 41902/2023 - EXEMPTION FROM FILING O.T. | |
| 33.1 | Connected
SLP(C) No. 19922/2023
XII | ROSY CHAKKRAMMAKKIL FRANCIS | RANJAY KUMAR DUBEY |
| | | <i>Versus</i>
DR. RAJIV VERGHESE | SUVIDUTT M.S. [R-1] |
| | | IA
FOR EXEMPTION FROM FILING O.T. ON IA 152210/2023
IA No. 152210/2023 - EXEMPTION FROM FILING O.T. | |
| 34 | SLP(C) No. 7794/2023
XII | MANURKULA DEVANGA VASAGA SALAI | RAVI RAGHUNATH |
| | | <i>Versus</i>
THE INSPECTOR GENERAL OF REGISTRATION AND ORS. | SABARISH SUBRAMANIAN
[R-1], [R-2], R. AYYAM
PERUMAL [R-3], [R-4] |
| | | IA No. 77547/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT
IA No. 77549/2023 - EXEMPTION FROM FILING O.T. | |
| 35 | C.A. No. 5354/2023
XVII-A | ICICI LOMBARD GENERAL INSURANCE CO. LTD. | GAUTAM JHA |
| | | <i>Versus</i>
M/S UBALE AND ORS. | RANJIT BALASAHEB RAUT
[CAVEAT] |
| | | IA No. 149728/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT
IA No. 184176/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
IA No. 149736/2023 - STAY APPLICATION | |
| 35.1 | Connected
C.A. No. 5929/2023
XVII-A | M/S UBALE AND ORS. | RANJIT BALASAHEB RAUT |
| | | <i>Versus</i>
ICICI LOMBARD GENERAL INSURANCE CO. LTD. | GAUTAM JHA [CAVEAT] |
| | | IA No.178873/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.178869/2023-CONDONATION OF DELAY IN FILING APPEAL | |
| 36 | SLP(C) No. 21600/2023
IV-A | K.M. SANTHOSH | ASHOK BANNIDINNI |
| | | <i>Versus</i>
S.P. REKHA | |
| | | IA No. 188365/2023 - EXEMPTION FROM FILING O.T. | |

DAILY CAUSE LIST FOR DATED : 22-10-2024

COURT NO. : 7

- | | | | |
|--|---|---|--|
| 37 | SLP(C) No. 18164/2023
IV-B | THE COMMISSIONER COAL MINES PROVIDENT
FUND AND ANR.
<i>Versus</i>
JASBIR SINGH AND ORS. | RANJAN NIKHIL
DHARNIDHAR

SRIHARSH NAHUSH
BUNDELA [R-1], PARIJAT
KISHORE [R-2], [R-3], [R-4] |
| <p>IA No. 165469/2023 - EXEMPTION FROM FILING
O.T.
IA No. 160751/2024 - STAY APPLICATION</p> | | | |
| 37.1 | Connected
SLP(C) No. 24350/2023
IV-B | UNION OF INDIA

<i>Versus</i>
JASBIR SINGH AND ORS. | GURMEET SINGH MAKKER

SRIHARSH NAHUSH
BUNDELA [R-1], [R-1],
PARIJAT KISHORE [R-2],
[R-3], [R-4] |
| <p>IA No.215152/2023-CONDONATION OF DELAY IN
FILING and IA No.215948/2023-PERMISSION TO
FILE PETITION (SLP/TP/WP/..) and IA
No.215153/2023-CONDONATION
OF DELAY IN REFILING / CURING THE DEFECTS</p> | | | |
| 38 | SLP(C) No. 19657/2023
XI-A | TP SOUTHERN ODISHA DISTRIBUTION LIMITED
(EARLIER SOUTHCO)
<i>Versus</i>
N. NARAYAN RAO AND ANR. | ISHITA JAIN

KEDAR NATH TRIPATHY
[R-1] |
| <p>{Mention Memo}
FOR ADMISSION
IA No. 255846/2023 - APPLICATION FOR
PERMISSION
IA No. 89398/2024 - STAY APPLICATION</p> | | | |
| 39 | SLP(C) No. 20674/2023
IV-C | MAHENDRA SINGH AND ORS.

<i>Versus</i>
SHEIKH AUN ALI AND ORS. | VISHNU SHANKAR JAIN

NAVNEET R. [R-1], [R-2],
[R-3] |
| <p>{Mention Memo}
IA No. 189441/2023 - EXEMPTION FROM FILING
O.T.
IA No. 229884/2023 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
IA No. 189442/2023 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES</p> | | | |
| 40 | SLP(C) No. 22399/2023
XII-A | PV KRISHNAMACHARY

<i>Versus</i>
M VINDDHYA RANI | R. SATHISH

JUGUL KISHOR GUPTA [R-1] |
| <p>IA No. 36963/2024 - PERMISSION TO APPEAR
AND ARGUE IN PERSON</p> | | | |
| 41 | SLP(C) No. 7581/2024
XII | DR. M.A.M. RAMASWAMY CHETTIAR OF CHETTINAD
CHARITABLE TRUST
<i>Versus</i>
THE TAHSILDAR AND ANR. | MALAVIKA JAYANTH

MAYANK KSHIRSAGAR
[CAVEAT] |

DAILY CAUSE LIST FOR DATED : 22-10-2024

COURT NO. : 7

**[TO BE TAKEN UP HIGH ON BOARD.].....IA
No.225166/2023-EXEMPTION FROM FILING O.T.
and IA No.244370/2023-EXEMPTION FROM
FILING O.T. and IA
No.244369/2023-PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

- 41.1 **Connected**
SLP(C) No. 7583/2024
XII
- KUMARARANI MEENA MUTHIAH
- R. SHARATH
- Versus*
THE TAHSILDAR AND ORS.
- MAYANK KSHIRSAGAR
[CAVEAT]
- IA No.234358/2023-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**
- 42 SLP(C) No.
8562-8563/2024
XIV
- SORAISAM MANIMACHA SINGH
- RAJKUMARI BANJU
- Versus*
UNION OF INDIA AND ORS.
- ARVIND KUMAR SHARMA
[R-1], [R-2], [R-3]
- IA No. 53086/2024 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**
- 43 C.A. No. 4048/2024
XVII-A
- SARANGA ANILKUMAR AGGARWAL
- PUNEET SINGH BINDRA
- Versus*
BHAVESH DHIRAJLAL SHETH AND ORS.
- SHASHWAT ANAND [R-1],
[R-2]
- [TO BE TAKEN UP AMONG TOP 10 CASES.]
IA No. 58761/2024 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT
IA No. 58760/2024 - STAY APPLICATION**
- 44 SLP(C) No. 19117/2024
XII-A
- UNION TERRITORY OF JAMMU AND KASHMIR AND
ORS.
- PASHUPATHI NATH RAZDAN
- Versus*
ASHWANI KUMAR AND ORS.
- PAI AMIT [CAVEAT], ADIL
MUNEER ANDRABI [R-5],
[R-8], [R-9], [R-10], [R-11],
[R-12], [R-20], VISHAL ARUN
MISHRA [R-1], [R-2], [R-3],
[R-4], [R-6],
a [R-7], [R-13], [R-14], [R-15],
[R-16], [R-17], [R-18], [R-19],
[R-36], [R-37], PIYUSH
DWIVEDI [R-21], [R-23],
[R-24], [R-25], [R-26], [R-27],
[R-28],
a [R-29], [R-30], [R-31],
[R-32], [R-32], [R-33], [R-34],
[R-35], [R-39], [R-40]
- IA No.160980/2024-CONDONATION OF DELAY IN
FILING and IA No.160994/2024-EXEMPTION
FROM FILING C/C OF THE IMPUGNED
JUDGMENT and IA
No.160996/2024-CONDONATION OF DELAY IN
REFILING / CURING THE DEFECTS**
- 44.1 **Connected**
SLP(C) No. 19118/2024
XII-A
- UNION TERRITORY OF JAMMU AND KASHMIR AND
ORS.
- PASHUPATHI NATH RAZDAN

**DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 7**

Versus

ASHAQ HUSSAIN AND ORS.

ADIL MUNEEER ANDRABI
[R-2], [R-3]

**IA No.162893/2024-CONDONATION OF DELAY IN
FILING and IA No.162898/2024-EXEMPTION
FROM FILING C/C OF THE IMPUGNED
JUDGMENT**

44.2 **Connected**
SLP(C) No. 19108/2024
XII-A

UNION TERRITORY OF JAMMU AND KASHMIR AND
ORS.

PASHUPATHI NATH RAZDAN

Versus

JAVAID AHMAD WAGAY AND ORS.

PIYUSH DWIVEDI [R-1], [R-1],
[R-2], [R-3], [R-4], [R-5], [R-6],
[R-7], [R-8], [R-9], [R-10],
[R-11], [R-12], [R-13], [R-14],
[R-15], [R-16], [R-17],
a [R-18], [R-19], [R-20],
[R-21], [R-22], [R-23], [R-24],
[R-25], [R-26], [R-27], [R-28],
[R-29], [R-30], [R-31], [R-32],
[R-33], [R-34], [R-35],
a [R-36], [R-37], [R-38],
[R-39], [R-40], [R-41], [R-42],
[R-43], [R-44], [R-45], [R-46],
[R-47], [R-48], [R-49], [R-50],
[R-51], [R-52], [R-53],
a [R-54], [R-55], [R-56],
[R-57], [R-58], [R-59], [R-60],
[R-61], [R-62], [R-63], [R-64],
ADIL MUNEEER ANDRABI
[R-65], [R-66], [R-67], [R-68],
[R-69],
a [R-70], [R-71], [R-72],
[R-73], [R-74], [R-75], [R-76],
[R-77], [R-78], [R-79], [R-80],
[R-81], [R-82], [R-83], [R-84],
[R-85], [R-86], [R-87],
a [R-88], [R-89], [R-90],
[R-91], [R-92], [R-93], [R-95],
[R-96], [R-97], [R-98], [R-99],
[R-100], [R-101], [R-102],
[R-103], [R-104], [R-105],
[R-106],
a [R-107], [R-109], [R-110],
[R-111], [R-112], [R-113],
[R-114], [R-115], [R-117],
[R-118], [R-119], [R-120],
[R-122], [R-123], [R-124],
[R-125],
a [R-126], [R-127], [R-128]

**FOR ADMISSION and I.R. and IA
No.163540/2024-CONDONATION OF DELAY IN
FILING and IA No.163541/2024-EXEMPTION
FROM FILING C/C OF THE IMPUGNED
JUDGMENT**

45 SLP(C) No.
22386-22387/2024
III

MAHENDRASINH JORUBHA ZALA AND ANR.

GURURAJ & NAYAK

Versus

BAI CHANCHAL HARIBHAI TALSHIBHAI AND ORS.

ANUSHREE PRASHIT
KAPADIA [R-9], SHAMIK
SHIRISHBHAI SANJANWALA
[R-11]

**DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 7**

- | | | | |
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| 46 | SLP(C) No. 21799/2024
XI | THE STATE OF UTTAR PRADESH AND ORS.

<i>Versus</i>
M/S PALIKA TOWNS LLP

IA No.199785/2024-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT and IA
No.199784/2024-EXEMPTION FROM FILING O.T. | SHAURYA SAHAY

MITTER & MITTER CO.
[CAVEAT] |
| 47 | SLP(C) No. 20900/2024
XVI | DINABANDHU MONDAL AND ANR.

<i>Versus</i>
LAKSHMI KANTA JANA AND ORS.

IA No. 204709/2024 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT | RAJAN K. CHOURASIA |

[DIRECTION MATTERS]

- | | | | |
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| 48 | SLP(C) No. 14912/2020
XII | DR.P. SUNDARA RAJAN

<i>Versus</i>
P.N. AMMACHI GOUNDER (D) THR. LRS | G. BALAJI

S. RAJAPPA [R-1.1] |
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[DISPOSAL/FINAL DISPOSAL AT ADMISSION STAGE - CIVIL CASES]

- | | | | |
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| 49 | SLP(C) No.
834-837/2017
XII | MANAGING DIRECTOR TAMILNADU TEA
PLANTATION CORPORATION LTD. AND ANR.

<i>Versus</i>
P. GURUSAMI AND ANRETC. ETC. | PURNIMA KRISHNA [P-1],
SABARISH SUBRAMANIAN
[P-1]

RESPONDENT-IN-PERSON
[R-1], N. RAJARAMAN
[R-2][PR] |
| 49.1 | Connected
SLP(C) No. 9809/2017
XII | THE MANAGING DIRECTOR, TAMIL NADU TEA
PLANTATION CORPORATION LIMITED AND ANR.

<i>Versus</i>
P GURUSSAMI AND ANR. | PURNIMA KRISHNA [P-1],
SABARISH SUBRAMANIAN
[P-1]

RESPONDENT-IN-PERSON
[R-1] |
| 50 | W.P.(C) No. 1045/2018
PIL-W | SUPREME COURT LEGAL SERVICES COMMITTEE

<i>Versus</i>
UNION OF INDIA AND ANR.

MR. GOURAB BANERJI, SR. ADV. AND MR.
PRASHANT BHUSHAN, ADV. ARE AMICUS
CURIAE. | PRASHANT BHUSHAN

SHUVODEEP ROY [R-2]
SNEHA KALITA [IMPL],
FUZAIL AHMAD AYYUBI
[IMPL]
T. MAHIPAL [INT], SOMIRAN
SHARMA [INT], SALVADOR
SANTOSH REBELLO [INT] |

**NEW DELHI
19-10-2024 18:19:12**

ADDITIONAL REGISTRAR



SUPREME COURT OF INDIA

**[IT WILL BE APPRECIATED IF THE LEARNED ADVOCATES
ON RECORD DO NOT SEEK ADJOURNMENT IN THE MATTERS
LISTED BEFORE ALL THE COURTS IN THE CAUSE LIST]**

DAILY CAUSE LIST FOR DATED : 22-10-2024

IN COURT NO. : 8

HON'BLE MR. JUSTICE RAJESH BINDAL

HON'BLE MR. JUSTICE R. MAHADEVAN

(TIME : 10:30 AM)

NOTE:-

[THE MATTERS SHOWN IN THE FINAL CAUSE LIST FOR 22.10.2024 BEFORE THIS COURT BEFORE THE BENCH COMPRISING HON. J.K. MAHESHWARI AND HON. RAJESH BINDAL, JJ. WILL NOW BE TAKEN UP FOR HEARING BY THIS BENCH EXCEPT PART-HEARD AND SPECIFICALLY DIRECTED MATTERS, IF ANY.]

DROP NOTE:-					
Item No.	Case No.	Petitioner/Respondent	Advocate	Shifted to	Reason
25	SLP(C) No./20997/2021	SRAVAN DASOJU Vs. THE ENGLISH AND FOREIGN LANGUAGES UNIVERSITY AND ORS.	ABISHEK JEBARAJ NITIN MISHRA[CAVEAT], N. VISAKAMURTHY[R-2], [R-3]	-	DELETED.
27	SLP(C) No./17276/2022	K. USHA RANI AND ANR. Vs. K. SUMATHI AND ORS.	T. HARISH KUMAR SIDDHARTH[R-4]	-	DELETED.
28	SLP(C) No./4900/2023	NAMAMI GANGA AND RURAL WATER SUPPLY DEPARTMENT Vs. OM PRAKASH SINGH AND ORS.	VISHWA PAL SINGH[P-1] KUMAR DUSHYANT SINGH[R-1], [R-2], [R-6], [R-7], [R-8], [R-9], [R-11], [R-14], [R-20], [R-22], [R-26], [R-27], [R-30], [R-31], [R-32], [R-33], [R-34], [R-35], [R-39], [R-40], [R-41], [R-42], [R-43], [R-44], VIJENDRA SINGH [R-46], KAMLENDRA MISHRA[R-47], VANSHAJA SHUKLA[R-49], [R-50], [R-51]	-	DELETED.
30	SLP(C) No./8750-8754/2023	ARVIND MAHADEO DHEKANE AND ANR. Vs. COMMISSIONER OF SUGARS AND ORS.	PRASHANT SHRIKANT KENJALE KAILAS BAJIRAO AUTADE[R-11], AADITYA ANIRUDDHA PANDE[R-1], [R-3], [R-16]	-	DELETED.
40	SLP(C) No./21229/2023	WEST BENGAL MADRASAH SERVICE COMMISSION AND ANR. Vs. AKMOL HOSSAIN AND ORS.	SHEKHAR KUMAR[R-1], [R-2], [R-3], [R-4], [R-5], [R-6], [R-7]	-	DELETED.

MISCELLANEOUS HEARING

SNo.	Case No.	Petitioner / Respondent	Petitioner/Respondent Advocate
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[TRANSFER PETITIONS]

1	T.P.(C) No. 111/2022 XI	SEEMA JAIN Versus ANKUR JAIN	DAYA KRISHAN SHARMA
IA No. 11496/2022 - EXEMPTION FROM FILING O.T.			

**DAILY CAUSE LIST FOR DATED : 22-10-2024
IN COURT NO. : 8**

IA No. 11495/2022 - STAY APPLICATION

- | | | | |
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| 2 | T.P.(C) No. 3164/2023
XII-A | PASUPULETI SRI SUSHMITHA

<i>Versus</i>
PASUPULETI PRASHANTH
IA No. 247256/2023 - EX-PARTE STAY | SHASHIBHUSHAN P.
ADGAONKAR |
| 3 | T.P.(C) No.
964-965/2024
IV-B | ESHMEET KAUR

<i>Versus</i>
BHUPINDER SINGH
IA No. 83789/2024 - EXEMPTION FROM FILING
O.T.
IA No. 83788/2024 - STAY APPLICATION | TUSHAR MANOHAR
KHAIRNAR |
| 4 | T.P.(C) No. 1315/2024
XII-A | R. ANCHAL DEVA

<i>Versus</i>
ALLA AVINASH
[MEDIATION REPORT RECEIVED]
IA No. 112511/2024 - STAY APPLICATION | NIDHI MOHAN PARASHAR

AVINASH SHARMA [R-1] |
| 5 | T.P.(C) No. 1666/2024
XI | MANSI MAKKAR

<i>Versus</i>
ANKUR SHAHI AND ORS.
[MEDIATION REPORT RECEIVED]
IA No. 181238/2024 - APPROPRIATE
ORDERS/DIRECTIONS
IA No. 138818/2024 - EX-PARTE STAY
IA No. 180780/2024 - EXEMPTION FROM FILING
O.T.
IA No. 138816/2024 - EXEMPTION FROM FILING
O.T. | ANANT KUMAR VATSYA

ASHOK ANAND [CAVEAT] |

[BAIL MATTERS]

- | | | | |
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| 6 | SLP(Crl) No. 8212/2024
II-A | AFTAB ANWAR SHAIKH

<i>Versus</i>
THE STATE OF MAHARASHTRA

FOR ADMISSION and I.R. and IA
No.133820/2024-EXEMPTION FROM FILING C/C
OF THE IMPUGNED JUDGMENT and IA
No.133821/2024-EXEMPTION FROM FILING O.T.
IA No. 133820/2024 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT
IA No. 133821/2024 - EXEMPTION FROM FILING
O.T.
IA No. 213709/2024 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES | PRASTUT MAHESH DALVI

AADITYA ANIRUDDHA
PANDE [R-1] |
| 7 | SLP(Crl) No.
12460/2024
II-A | TAJAMMUL HUSSAIN

<i>Versus</i>
STATE OF MADHYA PRADESH | SHIV SAGAR TIWARI

MRINAL GOPAL ELKER [R-1] |

**DAILY CAUSE LIST FOR DATED : 22-10-2024
IN COURT NO. : 8**

**IA No. 191042/2024 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**

- | | | | |
|----|------------------------------------|---|--------------------------------|
| 8 | SLP(Crl) No.
10395/2024
II-B | KANTIBHAI MULJIBHAI VALA | JAYDIP PATI |
| | | <i>Versus</i>
STATE OF GUJARAT | SWATI GHILDIYAL [R-1] |
| | | IA No. 160616/2024 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT
IA No. 160613/2024 - EXEMPTION FROM FILING
O.T. | |
| 9 | SLP(Crl) No.
12189/2024
II-A | NISHA SUREKA | CHAND QURESHI |
| | | <i>Versus</i>
STATE OF BIHAR AND ORS. | NITESH RANJAN [R-2] |
| | | IA No. 193680/2024 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT
IA No. 193679/2024 - EXEMPTION FROM FILING
O.T. | |
| 10 | SLP(Crl) No.
11582/2024
II-C | GURDEV SINGH | AJAY MARWAH |
| | | <i>Versus</i>
STATE OF HIMACHAL PRADESH | |
| | | IA No.189320/2024-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT
IA No. 189320/2024 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT | |
| 11 | SLP(Crl) No.
13300/2024
II | HARDEEP SINGH | NISHANT BISHNOI |
| | | <i>Versus</i>
THE STATE OF RAJASTHAN | S.. UDAYA KUMAR SAGAR
[R-1] |

[FRESHLY / ADJOURNED MATTERS]

- | | | | |
|------|---|---|---------------------------|
| 12 | MA 741-742/2019 in
C.A. No.
1265-1266/2019
XVI | UNION OF INDIA | AMRISH KUMAR [P-1] |
| | | <i>Versus</i>
RADHA YADAV | |
| | | IN C.A. No. - 1265/2019, IN C.A. No. - 1266/2019,
Mr. Shikhil Suri, Sr. Advocate, as Amicus Curiae,
and Mr. Vikas Singh Jangra, Advocate, to assist
the Amicus Curiae. | |
| 12.1 | Connected
MA 743-744/2019 in
C.A. No.
1267-1268/2019
XVI | UNION OF INDIA | AMRISH KUMAR [P-1], [P-1] |
| | | <i>Versus</i>
SHRI GHETU MONDAL AND ANR. | |
| | | IN C.A. No. - 1267/2019, IN C.A. No. - 1268/2019, | |

**DAILY CAUSE LIST FOR DATED : 22-10-2024
IN COURT NO. : 8**

13	SLP(C) No. 20238/2023 XII	C. KRISHNASAMY (DIED) THR. LRS <i>Versus</i> R. DHAMODHARAN AND ORS. FOR ADMISSION and I.R. and IA No.184768/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.184767/2023-EXEMPTION FROM FILING O.T.	S. GOWTHAMAN ANJUMAN TRIPATHY [CAVEAT]
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[AFTER NOTICE (FOR ADMISSION) - CRIMINAL CASES]

14	Diary No. 33450-2019 II	SONU @ RAHUL <i>Versus</i> STATE OF U.P. IA No. 159233/2019 - CONDONATION OF DELAY IN FILING IA No. 159234/2019 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS IA No. 159239/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT IA No. 159237/2019 - EXEMPTION FROM FILING O.T.	SUSHIL BALWADA SUDEEP KUMAR [R-1]
15	SLP(Crl) No. 12496/2024 II-B	JAHANGIR SK. ALIAS TAKI <i>Versus</i> THE STATE OF WEST BENGAL	HIREN DASAN
16	SLP(Crl) No. 11530/2024 II	YERRAM VIJAY KUMAR <i>Versus</i> THE STATE OF TELANGANA AND ORS. IA No.188947/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT	DHARMAPRABHAS LAW ASSOCIATES SADINENI RAVI KUMAR [CAVEAT], DEVINA SEHGAL [R-1]

[AFTER NOTICE (FOR ADMISSION) - CIVIL CASES]

17	SLP(C) No. 31711/2014 IX	BHUPENDRANATH HARICHAND KAPOOR (DEAD) THROUGH LRS. <i>Versus</i> AYODHYANATH H.KAPOOR(D) TH:LRS . AND ORS. [MEDIATION REPORT RECEIVED]	S. S. NEHRA MILIND KUMAR , RAMESHWAR PRASAD GOYAL [R-5]
17.1	Connected SLP(C) No. 8238/2018 IX	ANIL BHUPENDRANATH KAPUR <i>Versus</i> AYODHYANATH HARICHAND KAPOOR @ PAPPY KAPOOR (SINCE DECEASED) AND ORS.	S. S. NEHRA

**DAILY CAUSE LIST FOR DATED : 22-10-2024
IN COURT NO. : 8**

- | | | | |
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| 18 | SLP(C) No. 34519/2016
IX | DATTA SHANKAR UNHALE AND ORS.

<i>Versus</i>
GOKARNABAI

IA No. 123227/2024 -
CLARIFICATION/DIRECTION
IA No. 78090/2023 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES | VIPIN KUMAR [P-1], [P-2],
[P-3]

VATSALYA VIGYA [R-1] |
| 19 | SLP(C) No. 12108/2017
XVII | BINOD TIWARI

<i>Versus</i>
STATE OF JHARKHAND AND ORS. | SANTOSH KUMAR TRIPATHI
[P-1]

SHANTANU SAGAR [R-1],
[R-2], [R-3], [R-4] |
| 20 | C.A. No. 3659/2018
XVII | RAJESH RAO

<i>Versus</i>
POONAM GEHLOT AND ORS.

IA No. 43815/2018 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT
IA No. 34299/2020 - EXEMPTION FROM FILING
O.T.
IA No. 34297/2020 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
IA No. 43814/2018 - STAY APPLICATION | CHANDER SHEKHAR ASHRI

RESPONDENT-IN-PERSON
[R-1], NISHANT KUMAR
[R-2], [R-3], [R-4], PREETI
GUPTA [R-5] |
| 21 | SLP(C) No.
29174-29175/2018
IX | NIYOJIT PRAYAG GRUHANIRAM SAHAKARI
SANSTHA NER

<i>Versus</i>
NARAYANRAO UTTAMRAO LAORE (DECEASED)
THROUGH LRS AND ANR.

IA No. 157771/2018 - EXEMPTION FROM FILING
O.T.
IA No. 161350/2018 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES | ANAGHA S. DESAI

PRATIK R. BOMBARDE [R-2] |
| 22 | SLP(C) No. 26293/2019
XII-A | M. SHANTHA

<i>Versus</i>
CHANDRAKALA | SANJEEV KUMAR

ANNAM VENKATESH [R-1] |
| 23 | Diary No. 3163-2020
IX | VIJAYKUMAR RAGHUNATH JOSHI, THROUGH POA

<i>Versus</i>
THE STATE OF MAHARASHTRA AND ORS.

IA No. 16362/2020 - CONDONATION OF DELAY
IN FILING
IA No. 16364/2020 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT
IA No. 16367/2020 - EXEMPTION FROM FILING
O.T. | PRAGYA BAGHEL [P-1]

AADITYA ANIRUDDHA
PANDE [R-1], [R-2], [R-3],
[R-4], BLACK & WHITE
SOLICITORS [R-5],
SHASHIBHUSHAN P.
ADGAONKAR [R-6] |

**DAILY CAUSE LIST FOR DATED : 22-10-2024
IN COURT NO. : 8**

24	SLP(C) No. 9027/2021 XI-A	BHARAT SANCHAR NIGAM LIMITED <i>Versus</i> MURALIDHAR JAYPURIA IA No. 78632/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT	PIYUSH SHARMA MOHD. IRSHAD HANIF [R-1]
24.1	Connected SLP(C) No. 14931/2021 XI-A	CHIEF GENERAL MANAGER BHARAT SANCHAR NIGAM LIMITED <i>Versus</i> ARJUN SOREN FOR FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 120092/2021 IA No. 120092/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT	PIYUSH SHARMA MOHD. IRSHAD HANIF [R-1]
24.2	Connected SLP(C) No. 15683/2021 XI-A	BHARAT SANCHAR NIGAM LIMITED <i>Versus</i> CHANDRA MOHAN SOREN FOR FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 126599/2021 IA No. 126599/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT	PIYUSH SHARMA MOHD. IRSHAD HANIF [R-1]
26	SLP(C) No. 8737/2022 XI-A	M/S JINDAL STEEL AND POWER LIMITED <i>Versus</i> M/S MODERN BUILDERS MEDIATION REPORT RECEIVED. IA No. 71071/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT IA No. 72709/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES IA No. 71070/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES	SUSHIL KUMAR SINGH AMIT SHARMA [CAVEAT]
29	SLP(C) No. 15984/2023 XI	MAHABIR PRASAD (DEAD) THROUGH LR <i>Versus</i> SITA RAM (DEAD) THROUGH LRS AND ORS. IA No. 238542/2023 - EXEMPTION FROM FILING DEATH CERTIFICATE / CERTIFIED COPY OF DEATH CERTIFICATE IA No. 135763/2023 - EXEMPTION FROM FILING O.T. IA No. 134448/2023 - EXEMPTION FROM FILING O.T. IA No. 65096/2024 - EXEMPTION FROM FILING O.T. IA No. 135761/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES IA No. 65093/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES	ANKITA GUPTA [P-1] RAJ SINGH RANA [R-2]
31	SLP(C) No. 14197/2023 XVII-A	M/S KISAN KRISHI YANTRA UDYOG	ANSHUMAN SRIVASTAVA

**DAILY CAUSE LIST FOR DATED : 22-10-2024
IN COURT NO. : 8**

		<i>Versus</i> M/S ASHRAF GRAMODHYOG SEVA SAMITI AND ORS.	RAJEEV SINGH [R-2], [R-3]
		IA No. 126672/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT	
32	SLP(C) No. 16669/2023 XIV	PREETI DAWRA AND ANR.	RAJAN NARAIN
		<i>Versus</i> MANJULA PATHAK KRIPPENDORF	RESPONDENT-IN-PERSON , AXESS LEGAL CORP [R-1]
		[Mr.Dhruv Mehta, Senior Counsel has been appointed as Amicus Curiae and Mr. Rajeev Mishra, counsel representing Axess Legal Corp, Advocate on Record is appointed to assist the Senior counsel] IA No. 225569/2023 - PERMISSION TO APPEAR AND ARGUE IN PERSON IA No. 154449/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES IA No. 160176/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES	
33	SLP(C) No. 22708/2023 XIV	MANOHAR LAL	SANDEEP CHOUDHARY [P-1]
		<i>Versus</i> COMMISSIONER OF POLICE AND ORS.	MUKESH KUMAR MARORIA [R-1], [R-2], [R-3], [R-4]
		IA No. 176962/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT IA No. 176963/2023 - EXEMPTION FROM FILING O.T. IA No. 186241/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES	
34	SLP(C) No. 23597/2023 XIV	SEEMA SAHNI	JAGRATI SINGH
		<i>Versus</i> M/S NATIONAL BANK AND ORS.	EKTA CHOUDHARY [R-1], [R-2], [R-3]
35	SLP(C) No. 20577/2023 XII-A	UNION OF INDIA AND ORS.	N. VISAKAMURTHY [P-1]
		<i>Versus</i> K. V. MANIKYA RAO	ABHIJIT BANERJEE [R-1], [R-1] SMARHAR SINGH [IMPL]
		FOR ADMISSION and I.R. and IA No.171569/2023-CONDONATION OF DELAY IN FILING	
35.1	Connected SLP(C) No. 20835/2023 XII-A	UNION OF INDIA AND ANR.	N. VISAKAMURTHY [P-1]
		<i>Versus</i> N. RAMACHANDRA RAO	ABHIJIT BANERJEE [R-1], [R-1]
		IA No.171693/2023-CONDONATION OF DELAY IN FILING	
36	SLP(C) No. 7188/2024 IV-C	SHRIKUMAR GUPTA AND ANR.	TALHA ABDUL RAHMAN
		<i>Versus</i>	

**DAILY CAUSE LIST FOR DATED : 22-10-2024
IN COURT NO. : 8**

		UNION OF INDIA	AMRISH KUMAR [R-1]
37	SLP(C) No. 26795/2023 IV-C	SIMARPREET KAUR AND ANR. <i>Versus</i> MOHANLAL PATEL	SANDEEP KUMAR SEN ANURADHA MUTATKAR [R-1]
38	SLP(C) No. 21723/2023 XIV	SHAILENDER SINGH AND ORS. <i>Versus</i> GOVT. OF NCT OF DELHI AND ORS.	NISHIT AGRAWAL CHIRAG M. SHROFF [R-1], [R-2], [R-3], [R-4], GAURAV GOEL [R-5] SHREY KAPOOR [IMPL]
		IA No. 199214/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT IA No. 199218/2023 - EXEMPTION FROM FILING O.T. IA No. 199216/2023 - PERMISSION TO FILE LENGTHY LIST OF DATES	
39	SLP(C) No. 809/2024 XII	A VENKATACHALAM <i>Versus</i> THE ADDITIONAL CHIEF SECRETARY/COMMISSIONER OF LAND ADMINISTRATION AND ANR. IA No. 218093/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT IA No. 235206/2023 - EXEMPTION FROM FILING O.T. IA No. 266819/2023 - EXEMPTION FROM FILING O.T. IA No. 235205/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES	REVATHY RAGHAVAN [P-1]
41	SLP(C) No. 22747/2023 IV-A	M. PONNUSWAMY AND ORS. <i>Versus</i> DHARMENDRA KUMAR SHARMA AND ORS.	REVATHY RAGHAVAN MANISH TIWARI [R-1], DEVASA & CO. [R-2], [R-3]
42	SLP(C) No. 1361/2024 XI-A	SABITA DANDSENA AND ORS. <i>Versus</i> KARANAM VENKATA RAMANA AND ANR.	SHAKTI KANTA PATTANAIAK VIRESH B. SAHARYA [R-2]
43	SLP(C) No. 27605/2023 XIV	SHEETAL <i>Versus</i> GOVT. OF NCT OF DELHI AND ORS.	VISHAL ARUN MISHRA MUKESH KUMAR MARORIA [R-1], [R-2], [R-3]
44	SLP(C) No. 7282-7287/2024 XVI	GITA DEVI <i>Versus</i>	MRS. VIPIN GUPTA

**DAILY CAUSE LIST FOR DATED : 22-10-2024
IN COURT NO. : 8**

THE STATE OF BIHAR AND ORS.

AZMAT HAYAT AMANULLAH
[R-1], [R-2], [R-3], [R-4], [R-5],
AMRENDRA KUMAR SINGH
[R-8], [R-18], [R-19], [R-20],
SHAKTI KANTA PATTANAIAK
[R-14], [R-22]

**IA No. 65257/2024 - EXEMPTION FROM FILING
O.T.**

45 SLP(C) No.
4535-4536/2024
IX

GENERAL SECRETARY, SAUDI ARABIAN AIRLINES
EMPLOYEES ASSOCIATION

TOMY CHACKO

Versus

SAUDI ARABIAN AIRLINES
{Mention Memo}

SYED JAFAR ALAM [R-1]

46 SLP(C) No. 16721/2024
XVI

DIRECTOR GENERAL AND ORS.

MANISH KUMAR SARAN

Versus

EMPLOYEES STATE INSURANCE CORPORATION
EMPLOYEES UNION CALCUTTA AND ORS.

SHEKHAR KUMAR
[CAVEAT], [R-2]

**IA No. 165419/2024 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**

**IA No. 218915/2024 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

**IA No. 165418/2024 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

[DIRECTION MATTERS]

47 MA 331/2022 in C.A.
No. 4964/2021
XVII-A

ESTATE OFFICER AND ANR.

ANKIT GOEL , , SHREEKANT
NEELAPPA TERDAL [P-1]

Versus

CHARANJIT KAUR

ARVIND KUMAR SHARMA ,
MALVIKA KAPILA [R-2]
AJIT KUMAR EKKA [INT]

IN C.A. No. - 4964/2021,

**IA No. 137189/2022 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

47.1 **Connected**
MA 332/2022 in C.A.
No. 4965/2021
XVII-A

ESTATE OFFICE THROUGH ITS ASSTT. ESTATE
OFFICER AND ORS.

ANKIT GOEL , , GURMEET
SINGH MAKKER [P-1]

Versus

KAMLESH

**IN C.A. No. - 4965/2021,
Office report for Directions**

47.2 **Connected**
MA 333/2022 in C.A.
No. 4966/2021
XVII-A

ESTATE OFFICER

ANKIT GOEL , , GURMEET
SINGH MAKKER [P-1]

Versus

D.K. KHANNA (NOW DEAD THROUGH LRS)

SIDDHARTH MITTAL [R-1.3],
[R-1.1]

**IN C.A. No. - 4966/2021,
Office report for Directions**

**DAILY CAUSE LIST FOR DATED : 22-10-2024
IN COURT NO. : 8**

[DISPOSAL/FINAL DISPOSAL AT ADMISSION STAGE - CIVIL CASES]

48	SLP(C) No. 878/2004 XIV	M.S. PATTAR <i>Versus</i> STATE OF NCT OF DELHI AND ORS. Mr. Ranjit Kumar, Sr. Advocate and Mr. Sanjay Kapur, Advocate both Amicus Curiae in this matter.	SURYA KANT SHREEKANT NEELAPPA TERDAL
49	SLP(C) No. 26103/2011 XVI	MANOJ KUMAR LOHIA <i>Versus</i> GOPAL ADHIKARI . AND ORS. and IA No.62938/2017-PERMISSION TO FILE ADDITIONAL DOCUMENTS and IA No.101352/2017-PERMISSION TO FILE ADDITIONAL DOCUMENTS IA No. 157014/2021 - APPROPRIATE ORDERS/DIRECTIONS IA No. 2/2015 - DIRECTION IA No. 147505/2018 - EARLY HEARING APPLICATION	SNEHASISH MUKHERJEE [P-1] TARUNA ARDHENDUMAULI PRASAD [R-1], SIDDHARTH NAIDU [R-3]
49.1	Connected SLP(C) No. 28390/2011 XVI	GOPAL ADHIKARI AND ANR. <i>Versus</i> MOLOY KUMAR DAS . AND ORS. and IA No.101342/2017-PERMISSION TO FILE ADDITIONAL DOCUMENTS	TARUNA ARDHENDUMAULI PRASAD SIDDHARTH NAIDU [R-1]
50	SLP(C) No. 27069/2013 XII	PACHAIAMMAL AND ORS. <i>Versus</i> SEENI MUTHAMMAL AND ORS.	K. K. MANI V. RAMASUBRAMANIAN
50.1	Connected S.L.P.(C)...CC No. 20609/2013 XII	SUBBIAH THEVAR AND ORS AND ORS. <i>Versus</i> GANDHI AND ORS AND ORS. IA No. 1/2013 - CONDONATION OF DELAY IN FILING	T. HARISH KUMAR

**NEW DELHI
21-10-2024 17:28:07**

ADDITIONAL REGISTRAR



SUPREME COURT OF INDIA
[IT WILL BE APPRECIATED IF THE LEARNED ADVOCATES
ON RECORD DO NOT SEEK ADJOURNMENT IN THE MATTERS
LISTED BEFORE ALL THE COURTS IN THE CAUSE LIST]
DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 9
HON'BLE MRS. JUSTICE B.V. NAGARATHNA
HON'BLE MR. JUSTICE NONGMEIKAPAM KOTISWAR SINGH
(TIME : 10:30 AM)

MISCELLANEOUS HEARING

SNo.	Case No.	Petitioner / Respondent	Petitioner/Respondent Advocate
[BAIL MATTERS]			
1	SLP(Crl) No. 2243/2024 II-A	MOHAMMAD ANWAR AND ANR. <i>Versus</i> THE STATE OF JHARKHAND AND ANR. IA No. 31380/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT IA No. 31381/2024 - EXEMPTION FROM FILING O.T.	PRAMOD DAYAL , SHUBHAM BHALLA [P-1] PALLAVI LANGAR [R-1], UDITA SINGH [R-2]
2	SLP(Crl) No. 2819/2024 II-B	ANKUSH VIPAN KAPOOR <i>Versus</i> NATIONAL INVESTIGATION AGENCY [TO BE TAKEN UP AT 2 P.M.].....FO R ADMISSION and I.R.	VINEET DWIVEDI ARVIND KUMAR SHARMA [R-1]
2.1	Connected W.P.(Crl.) No. 168/2024 X	ANKUSH VIPAN KAPOOR <i>Versus</i> UNION OF INDIA AND ANR. FOR ADMISSION	ABHISHEK GUPTA ARVIND KUMAR SHARMA [R-1], [R-2]
3	SLP(Crl) No. 4969/2024 II-A	SAMEER KHAN@ WASIM AZGAR NEHAL AZGAR <i>Versus</i> THE STATE OF MAHARASHTRA IA No. 154495/2024 - GRANT OF BAIL	MRS. VIPIN GUPTA AADITYA ANIRUDDHA PANDE [R-1]
4	SLP(Crl) No. 4867/2024 II-B	TAGAJI HIRAJI NAI <i>Versus</i> STATE OF GUJARAT IA No.83283/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.83281/2024-EXEMPTION FROM FILING O.T.	KHUSHBOO AAKASH SHETH [P-1] SWATI GHILDIYAL [R-1] SOMESH CHANDRA JHA [IMPL]
5	SLP(Crl) No. 5762/2024 II-B	AMIT HEMANTBHAI GUPTA <i>Versus</i> THE STATE OF GUJARAT IA No. 98034/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT	KAILAS BAJIRAO AUTADE GAURAV GOEL [CAVEAT], SWATI GHILDIYAL [R-1] NEERAJ KUMAR GUPTA [IMPL]

**DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 9**

IA No. 98037/2024 - EXEMPTION FROM FILING O.T.

- | | | | |
|----|---------------------------------|--|--|
| 6 | SLP(Crl) No. 6846/2024
II-B | MAHENDRASINH GULABSINH DABHI

<i>Versus</i>
STATE OF GUJARAT

IA No. 115405/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT
IA No. 115404/2024 - EXEMPTION FROM FILING O.T. | SATYA MITRA

SWATI GHILDIYAL [R-1] |
| 7 | SLP(Crl) No. 12037/2024
II-B | SANDEEP KUMARI

<i>Versus</i>
THE STATE OF PUNJAB

IA No. 188741/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT
IA No. 188743/2024 - EXEMPTION FROM FILING O.T.
IA No. 189530/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES | HARESH RAICHURA |
| 8 | SLP(Crl) No. 11183/2024
II-A | SURESH SINGH

<i>Versus</i>
THE STATE OF MADHYA PRADESH

IA No. 173338/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT
IA No. 173339/2024 - EXEMPTION FROM FILING O.T.
IA No. 173337/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES | DIVYESH PRATAP SINGH

MRINAL GOPAL ELKER [R-1] |
| 9 | SLP(Crl) No. 12359/2024
II-B | SERFUL FARAJI @ SARIFUL FARAJI

<i>Versus</i>
THE STATE OF WEST BENGAL

IA No.204402/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT | ABHIJIT SENGUPTA |
| 10 | SLP(Crl) No. 11401/2024
II-A | KAVITA RAI

<i>Versus</i>
THE STATE OF MADHYA PRADESH

IA No. 217924/2024 - EXEMPTION FROM FILING O.T.
IA No. 187072/2024 - EXEMPTION FROM FILING O.T. | RAMJEE PANDEY

MRINAL GOPAL ELKER [R-1] |
| 11 | SLP(Crl) No. 12139/2024
II-A | ARUN PASWAN @ ARUN KUMAR PASWAN

<i>Versus</i>
THE STATE OF BIHAR AND ANR.

IA No. 200421/2024 - EXEMPTION FROM FILING O.T. | AMARJEET SINGH |
| 12 | SLP(Crl) No. 13975/2024
II-A | SHAHBAJ KHAN

<i>Versus</i>
THE STATE OF M.P.

FOR ADMISSION and I.R. and IA No.232073/2024-EXEMPTION FROM FILING O.T. | SARVAM RITAM KHARE |
| 13 | SLP(Crl) No. 12794/2024
II-A | GOVIND SAJJAN RATHOD

<i>Versus</i>
THE STATE OF MAHARASHTRA AND ANR.

IA No.211590/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.211591/2024-EXEMPTION FROM FILING O.T.
IA No. 211590/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT
IA No. 211591/2024 - EXEMPTION FROM FILING O.T. | SATISH KUMAR |

**DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 9**

THE STATE OF GOA AND ORS.

SHISHIR DESHPANDE [R-2],
[R-3]
SUDARSHAN SINGH RAWAT
[IMPL], SIDDHANT SHARMA
[IMPL], SHUVODEEP ROY
[IMPL], SHREEKANT NEELAPPA
TERDAL [IMPL],
a SAMEER ABHYANKAR [IMPL],
SAHIL BHALAIK [IMPL], NISHE
RAJEN SHONKER [IMPL],
MUKESH KUMAR MARORIA
[IMPL], MANISH KUMAR [IMPL],
GURMEET SINGH MAKKER
a [IMPL], AVIJIT MANI TRIPATHI
[IMPL], ANANDO MUKHERJEE
[IMPL], AMRISH KUMAR [IMPL],
ABHIMANYU TEWARI [IMPL]

**IN C.A. No. - 2482/2014,
Ms. Padma Priya, learned counsel has been appointed as
Amicus Curiae.**

21.1 **Connected**
MA 1688/2023 in C.A. No.
2482/2014
III

AURELIANO FERNANDES

DHARMENDRA KUMAR SINHA

Versus

THE STATE OF GOA THROUGH THE CHIEF SECRETARY
STATE OF GOA .

SHISHIR DESHPANDE [R-2],
[R-3]
TANMAYA AGARWAL [IMPL],
RASHMI NANDAKUMAR [IMPL]

**IN C.A. No. - 2482/2014,
FOR
FOR CLARIFICATION/DIRECTION ON IA 131628/2023
FOR EXTENSION OF TIME ON IA 248631/2023
FOR EXEMPTION FROM FILING O.T. ON IA
114246/2024
IA No. 131628/2023 - CLARIFICATION/DIRECTION
IA No. 114246/2024 - EXEMPTION FROM FILING O.T.
IA No. 248631/2023 - EXTENSION OF TIME**

22 CONMT.PET.(C) No.
722/2024 in T.P.(C) No.
594/2022
IV-A

VRUSHALI

ANIL K. CHOPRA

Versus

DINESH

**IN T.P.(C) No. - 594/2022,
FOR ADMISSION**

23 Diary No. 39300-2024
XII-A

CHAVAN JAYA SHREE AND ANR.

AMAN MALIK

Versus

SHYAM SUNDER SARADA AND ANR.

**FOR ADMISSION and I.R. and IA No.211109/2024-
CONDONATION OF DELAY IN FILING**

[AFTER NOTICE (FOR ADMISSION) - CRIMINAL CASES]

24 SLP(Crl) No. 8632/2024
II-A

SHAMMI MENDIRATTA

MAHESH THAKUR

Versus

SONU

{Mention Memo}

**IA No. 141459/2024 - EXEMPTION FROM FILING C/C
OF THE IMPUGNED JUDGMENT
IA No. 203738/2024 - EXEMPTION FROM FILING O.T.
IA No. 141458/2024 - EXEMPTION FROM FILING O.T.**

RESPONDENT-IN-PERSON [R-1]

**DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 9**

**IA No. 203740/2024 - PERMISSION TO APPEAR AND
ARGUE IN PERSON**

**IA No. 203736/2024 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

[AFTER NOTICE (FOR ADMISSION) - CIVIL CASES]

- | | | | |
|------|---|--|--|
| 25 | SLP(C) No.
19074-19075/2014
XVII-A | SHANKAR LAKAPPA JANGNURE

<i>Versus</i>
SHRIKANT DATTATRAY BANCHODE AND ORS.

IA No. 150396/2018 - EXEMPTION FROM FILING O.T.
IA No. 13/2017 - EXEMPTION FROM FILING O.T.
IA No. 150395/2018 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
IA No. 11/2017 - PERMISSION TO FILE ANNEXURES | RAJIV SHANKAR DVIVEDI [P-1]

ABHA R. SHARMA [R-1], [R-3],
[R-11], DEEPLAXMI SUBHASH
MATWANKAR [R-2], [R-2], [R-3],
[R-3.1], [R-4], [R-6], [R-8], [R-9],
[R-10], [R-12], [R-13] |
| 26 | SLP(C) No. 831-832/2017
IV-C | MUKESH KUMAR GARG

<i>Versus</i>
TEJ SINGH THAKUR

IA No. 127613/2020 - EXEMPTION FROM FILING O.T.
IA No. 58873/2020 - EXEMPTION FROM FILING O.T.
IA No. 179942/2018 - EXEMPTION FROM FILING O.T.
IA No. 70896/2020 - EXEMPTION FROM PAYING COURT
FEE
IA No. 58870/2020 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
IA No. 6793/2018 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES | T. V. S. RAGHAVENDRA SREYAS

LALIT KUMAR , [R-1] |
| 26.1 | Connected
SLP(C) No. 4657/2018
IV-C | MUKESH GARG AND ANR.

<i>Versus</i>
TEJ SINGH THAKUR AND ORS.

I.R. and
IA No. 127559/2020 - DELETING THE NAME OF
PETITIONER/RESPONDENT
IA No. 127561/2020 - EXEMPTION FROM FILING O.T.
IA No. 4818/2020 - EXEMPTION FROM FILING O.T.
IA No. 152164/2018 - EXEMPTION FROM FILING O.T.
IA No. 22237/2018 - EXEMPTION FROM FILING O.T. | T. V. S. RAGHAVENDRA SREYAS
[P-1]

DIVYAKANT LAHOTI [R-1],
SOMESH CHANDRA JHA [R-2],
SUNNY CHOUDHARY [R-3] |
| 27 | SLP(C) No. 147/2017
XVII-A | SANDEEP ORGANICS PVT. LTD.

<i>Versus</i>
UNION OF INDIA AND ORS. | PUNIT DUTT TYAGI [P-1]

MUKESH KUMAR MARORIA
[R-1], GURMEET SINGH
MAKKER [R-1], RAJ BAHADUR
YADAV [R-2] |
| 27.1 | Connected
SLP(C) No. 254/2017
XVII-A | M/S. SANDEEP ORGANICS PVT. LTD.

<i>Versus</i>
UNION OF INDIA AND ORS. | M. P. DEVANATH

B. KRISHNA PRASAD , ANIL
KATIYAR [R-2] |

**DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 9**

27.2	Connected SLP(C) No. 1920/2017 XVII-A	SURABHI ENTERPRISES PVT LTD <i>Versus</i> UNION OF INDIA AND ORS.	PUNIT DUTT TYAGI [P-1] RAJ BAHADUR YADAV [R-1], [R-2], B. KRISHNA PRASAD
27.3	Connected SLP(C) No. 241/2017 XVII-A	M/S. SANJAY CHEMICALS <i>Versus</i> UNION OF INDIA AND ORS.	M. P. DEVANATH B. KRISHNA PRASAD , RAJ BAHADUR YADAV [R-2]
28	SLP(C) No. 330/2017 XIV	SANJAY SHARMA <i>Versus</i> KOTAK MAHINDRA BANK LTD. AND ORS.	R. C. KAUSHIK [P-1] ARUN AGGARWAL [R-1], SUPRIYA JUNEJA [R-2], RAJEEV SINGH [R-3], [R-4], [R-5], [R-6], [R-7], [R-8]
29	SLP(C) No. 6074-6095/2019 XI	M/S. HAMDARD (WAKF) LABORATORIES <i>Versus</i> COMMISSIONER OF COMMERCIAL TAX IA No. 159308/2018 - CONDONATION OF DELAY IN FILING IA No. 159310/2018 - EXEMPTION FROM FILING O.T. IA No. 161435/2018 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES	ABHISHEK KUMAR SINGH [P-1] BHAKTI VARDHAN SINGH [R-1]
29.1	Connected SLP(C) No. 16125/2022 XI	M/S HAMDARD (WAKF) LABORATORIES <i>Versus</i> COMMISSIONER OF COMMERCIAL TAX FOR ADMISSION and I.R. and IA No.135869/2022- EXEMPTION FROM FILING O.T.	ABHISHEK KUMAR SINGH [P-1] BHAKTI VARDHAN SINGH [R-1]
30	SLP(C) No. 5359-5360/2020 IV-B	SUBHASH CHANDER AND ORS. <i>Versus</i> PRITPAL SINGH AND ORS.	UDITA SINGH K. V. MOHAN [R-1], [R-2], [R-3], [R-4]
31	SLP(C) No. 3958/2021 IV-B	MAHARAJA RANJIT SINGH WAR MUSEUM SOCIETY <i>Versus</i> COMMISSIONER OF INCOME TAX	SIDDHARTH MITTAL RAJ BAHADUR YADAV [R-1]
32	SLP(C) No. 13264/2020 XI-A	PRAVEEN KUMAR K.P <i>Versus</i> SURESH P. AND ORS. IA No. 109162/2022 - INTERVENTION APPLICATION IA No. 242433/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES IA No. 118852/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES	SANDEEP SINGH SUBHASH CHANDRAN K.R [R-2], [R-3], VIPIN NAIR [R-4] ARVIND GUPTA [INT]
32.1	Connected SLP(C) No. 13541/2020 XI-A	ASHIRVAD T.P. <i>Versus</i>	SANDEEP SINGH , [IMPL]

**DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 9**

		SYAM K.V. AND ORS.	HIMINDER LAL [R-1], [R-2], MOHAMMED SADIQUE T.A. [R-4], [R-5], SUBHASH CHANDRAN K.R [R-6], [R-7], [R-8], VIPIN NAIR [R-9] VISHAL ARUN [INT]
33	C.A. No. 3948-3955/2020 XVII-A	SKODA AUTO VOLKSWAGEN INDIA PVT. LTD. <i>Versus</i> COMMISSIONER OF CENTRAL EXCISE PUNE II FOR ADMISSION and IA No.126146/2020-EX-PARTE STAY	SHANKEY AGRAWAL MUKESH KUMAR MARORIA [R-1], GURMEET SINGH MAKKER [R-1]
33.1	Connected C.A. No. 2241-2248/2021 XVII-A	PR. COMMISSIONER OF CENTRAL EXCISE PUNE II <i>Versus</i> M/S SKODA AUTO VOLKSWAGEN INDIA PVT. LTD. IA No.70727/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.70725/2021- STAY APPLICATION	MUKESH KUMAR MARORIA SHANKEY AGRAWAL [CAVEAT]
34	SLP(C) No. 36/2021 XII	R. NAGARAJ (DEAD) THR. LRS. AND ANR. <i>Versus</i> RAJMANI AND ORS.	MEHA ASHOK AGGARWAL [P-1] NARESH KUMAR [R-1], [R-2.1], [R-2.2], [R-2], [R-3]
35	W.P.(C) No. 258/2021 PIL-W	PRADEEP GOYAL <i>Versus</i> UNION OF INDIA AND ORS.	CHARU MATHUR MUKESH KUMAR MARORIA [R-1], [R-2], [R-3], [R-4]
36	SLP(C) No. 10814/2021 IV-A	THE DIRECTOR OF INCOME TAX INTERNATIONAL TAXATION AND ANR. <i>Versus</i> M/S TEXAS INSTRUMENTS INCORPORATED FOR ADMISSION and I.R.	RAJ BAHADUR YADAV H. RAGHAVENDRA RAO [R-1]
37	SLP(C) No. 11017/2021 XIV	ASSAM SMALL INDUSTRIES DEVELOPMENT CORPORATION LTD. <i>Versus</i> MICRO AND SMALL ENTERPRISES FACILITATION COUNCIL AND ORS. IA No. 98536/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES	RAHUL PRATAP SHUVODEEP ROY [R-1], MADHUSMITA BORA [R-2], [R-3]
38	SLP(C) No. 11442/2023 IV-C	AMRUDDIN ANSARI (DEAD)THROUGH LRS AND ORS. <i>Versus</i> AFAJAL ALI AND ORS. IA No. 71963/2023 - EXEMPTION FROM FILING O.T. IA No. 71960/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES	B. SHRAVANTH SHANKER KAUSTUBH SHUKLA [R-1], [R-2]
39	SLP(C) No. 6470/2022 III	GASTRADE INTERNATIONAL <i>Versus</i> COMMISSIONER OF CUSTOMS, KANDLA [TO BE TAKEN UP IMMEDIATELY AFTER FRESH CASES]..... ...FOR ADMISSION and I.R. and IA No.53158/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT	RAJESH KUMAR GAUTAM GURMEET SINGH MAKKER [R-1]

**DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 9**

39.1 **Connected**
SLP(C) No. 6472/2022
III

RAJKAMAL INDUSTRIAL PVT. LTD.

RAJESH KUMAR GAUTAM

Versus

COMMISSIONER OF CUSTOMS, KANDLA

MUKESH KUMAR MARORIA
[R-1]

**FOR ADMISSION and I.R. and IA No.53169/2022-
EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT**

39.2 **Connected**
Diary No. 32623-2024
III

DIVINITY IMPEX

RAJESH KUMAR GAUTAM

Versus

COMMISSIONER OF CUSTOMS

**IA No.178882/2024-CONDONATION OF DELAY IN
FILING and IA No.178877/2024-EXEMPTION FROM
FILING C/C OF THE IMPUGNED JUDGMENT**

40 W.P.(C) No. 427/2022
PIL-W

BACHPAN BACHAO ANDOLAN

JAGJIT SINGH CHHABRA

Versus

UNION OF INDIA AND ORS.

ARVIND KUMAR SHARMA [R-1],
[IMPL], ROHIT K. SINGH [R-2],
RASHMI NANDAKUMAR [R-3],
VANSHAJA SHUKLA [R-4],
PRADEEP MISRA [R-5], [IMPL],
SAHIL BHALAIK
a [R-6], MANISH KUMAR [R-9],
D. L. CHIDANANDA [R-16],
NISHE RAJEN SHONKER [R-17],
[IMPL], AADITYA ANIRUDDHA
PANDE [R-19], ANANDO
MUKHERJEE [R-22], K.
a ENATOLI SEMA [R-23], [IMPL],
NUPUR KUMAR [R-25],
SABARISH SUBRAMANIAN
[R-28], SRAVAN KUMAR
KARANAM [R-29], MUKESH
KUMAR MARORIA [R-35],
ARAVINDH S.
a [R-40]
SWATI GHILDIYAL [R-12],
[IMPL], SANDEEP KUMAR JHA
[R-26], [IMPL], SAMEER
ABHYANKAR [R-27], [IMPL], S..
UDAYA KUMAR SAGAR [IMPL],
a PUKHRAMBAM RAMESH
KUMAR [R-20], [IMPL],
MAHFOOZ AHSAN NAZKI
[IMPL], DEBOJIT BORKAKATI
[R-8], [IMPL], AJAY PAL [IMPL],
ABHIMANYU TEWARI [R-7],
[IMPL],
a ABHAID PARIKH [IMPL]
PRITHA SRIKUMAR IYER [INT]

**IA No. 205442/2023 - APPLICATION FOR EXEMPTION
FROM FILING TYPED DOCUMENTS**

**IA No. 137318/2023 - APPROPRIATE
ORDERS/DIRECTIONS**

**IA No. 103610/2024 - APPROPRIATE
ORDERS/DIRECTIONS**

IA No. 81311/2023 - EXEMPTION FROM FILING O.T.

IA No. 205443/2023 - EXEMPTION FROM FILING O.T.

IA No. 136232/2022 - EXEMPTION FROM FILING O.T.

IA No. 120913/2022 - EXEMPTION FROM FILING O.T.

IA No. 205367/2023 - EXEMPTION FROM FILING O.T.

IA No. 83391/2022 - EXEMPTION FROM FILING O.T.

IA No. 204902/2023 - EXEMPTION FROM FILING O.T.

IA No. 137319/2023 - EXEMPTION FROM FILING O.T.

**DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 9**

**IA No. 205441/2023 - INTERVENTION APPLICATION
IA No. 71717/2024 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
IA No. 81309/2023 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
IA No. 205366/2023 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

- | | | | |
|------|---|---|--|
| 41 | C.A. No. 5844/2022
XVII | HELIOS PHOTO VOLTAIC LIMITED

<i>Versus</i>
PUNJAB NATIONAL BANK
FOR ADMISSION and IA No.122840/2022-STAY
APPLICATION
IA No. 124078/2023 - APPLICATION FOR
SUBSTITUTION
IA No. 122840/2022 - STAY APPLICATION | KARAN BATURA , ANOOP
PRAKASH AWASTHI [P-1]

PALLAVI PRATAP [R-1] |
| 42 | W.P.(C) No. 756/2022
PIL-W | ARUN MUTHUVEL

<i>Versus</i>
UNION OF INDIA AND ORS.

[ONLY W.P.(C)NO. 164 OF 2023 IS LISTED UNDER THIS
ITEM] | MOHINI PRIYA

AMRISH KUMAR [R-1], [R-3]
IVAN [IMPL], AMEYAVIKRAMA
THANVI [IMPL]
SHREYA MUNOTH [INT],
RAVINDRA SADANAND
CHINGALE [INT] |
| 42.1 | Connected
W.P.(C) No. 164/2023
X | DR. ABINAYA VIJAYAN AND ORS.

<i>Versus</i>
UNION OF INDIA AND ORS.
IA No. 6951/2024 - DELETING THE NAME OF
PETITIONER/RESPONDENT | MALAK MANISH BHATT

AMRISH KUMAR [R-1] |
| 43 | SLP(C) No. 21876/2022
IV-A | M/S. RAASHI FARMS

<i>Versus</i>
SUDHA AND ORS.

IA No. 198437/2022 - EXEMPTION FROM FILING O.T.
IA No. 186594/2022 - EXEMPTION FROM FILING O.T.
IA No. 198436/2022 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES | MAHESH THAKUR

ANISH R. SHAH [R-1], [R-2],
[R-3], [R-4], ABDUL AZEEM
KALEBUDDE [R-5], [R-6], [R-6],
[R-7], [R-8] |
| 43.1 | Connected
SLP(C) No. 20613/2022
IV-A | M/S RAASHI FARMS

<i>Versus</i>
SUDHA AND ORS.

FOR EXEMPTION FROM FILING O.T. ON IA
172644/2022
FOR PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES ON IA 194398/2022
FOR EXEMPTION FROM FILING O.T. ON IA
194399/2022
FOR PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES ON IA 20522/2023
FOR EXEMPTION FROM FILING O.T. ON IA 20524/2023
IA No. 20524/2023 - EXEMPTION FROM FILING O.T.
IA No. 194399/2022 - EXEMPTION FROM FILING O.T. | VIPASHA SINGH [P-1]

ANISH R. SHAH [R-1], [R-2],
[R-3], [R-4], ABDUL AZEEM
KALEBUDDE [R-5], [R-5], [R-6],
[R-6], [R-7], [R-7], [R-8] |

**DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 9**

**IA No. 172644/2022 - EXEMPTION FROM FILING O.T.
IA No. 20522/2023 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
IA No. 194398/2022 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

44	SLP(C) No. 2668/2023 XII-A	KOMMA SREEKANTH REDDY <i>Versus</i> K. NAGESWARA RAO AND ANR. {Mention Memo} IA No. 171196/2024 - APPROPRIATE ORDERS/DIRECTIONS IA No. 13473/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT	MANISH KUMAR GUPTA P. MOHITH RAO [R-1], ANKITA GUPTA [R-2]
45	SLP(C) No. 15352-15353/2023 XVII-A	YASH PAL SAINI <i>Versus</i> M/S. TDI INFRASTRUCTURE PVT. LTD. AND ANR. IA No. 218927/2023 - APPLICATION FOR PERMISSION	P. K. JAIN ROOH-E-HINA DUA [R-1]
46	SLP(C) No. 18005/2023 IX	NALIN OMPRAKASH PAHUJA <i>Versus</i> RAKESH CHAMANLAL GUPTA IA No. 147651/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT	CHIRAG M. SHROFF ANOOP PRAKASH AWASTHI [R-1]
47	SLP(C) No. 15988/2023 IX	M/S ZONE PROPERTIES PVT. LTD. <i>Versus</i> M/S SEVEN ELEVEN CONSTRUCTION PVT. LTD. AND ORS. {Mention Memo} IA No. 142526/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT IA No. 142528/2023 - EXEMPTION FROM FILING O.T. IA No. 201544/2024 - EXEMPTION FROM FILING O.T. IA No. 244470/2023 - INTERVENTION/IMPLEADMENT IA No. 18386/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES IA No. 144865/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES IA No. 142527/2023 - PERMISSION TO FILE LENGTHY LIST OF DATES	MADHUSMITA BORA SANDEEP SUDHAKAR DESHMUKH [R-1], RAKESH K. SHARMA [R-2], [R-3], BLACK & WHITE SOLICITORS [R-4] MUKUND P. UNNY [INT]
47.1	Connected CONMT.PET.(C) No. 1288/2023 in SLP(C) No. 15988/2023 IX	M/S ZONE PROPERTIES PVT. LTD. <i>Versus</i> SANJAY SAKHARAM SURVE AND ORS. {Mention Memo} IN SLP(C) No. - 15988/2023,	MADHUSMITA BORA
48	SLP(C) No. 1982/2024 IV-C	THE STATE OF MADHYA PRADESH AND ORS. <i>Versus</i> M/S NATIONAL THERMAL POWER CORPORATION LTD. IA No. 8912/2024 - EXEMPTION FROM FILING O.T.	MRINAL GOPAL ELKER ADARSH TRIPATHI [R-1]

**DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 9**

IA No. 9455/2024 - EXEMPTION FROM FILING O.T.

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| 48.9 Connected
SLP(C) No. 5334/2024
IV-C | THE STATE OF MADHYA PRADESH AND ORS. | MRINAL GOPAL ELKER |
| | <i>Versus</i>
M/S NATIONAL THERMAL POWER CORPORATION LTD.
FOR EXEMPTION FROM FILING O.T. ON IA 13668/2024
IA No. 13668/2024 - EXEMPTION FROM FILING O.T. | ADARSH TRIPATHI [R-1] |
| 48.10 Connected
SLP(C) No. 3223/2024
IV-C | THE STATE OF MADHYA PRADESH AND ORS. | MRINAL GOPAL ELKER |
| | <i>Versus</i>
M/S NATIONAL THERMAL POWER CORPORATION LTD
FOR EXEMPTION FROM FILING O.T. ON IA 20671/2024
IA No. 20671/2024 - EXEMPTION FROM FILING O.T. | ADARSH TRIPATHI [R-1] |
| 48.11 Connected
SLP(C) No. 5336/2024
IV-C | THE STATE OF MADHYA PRADESH AND ORS. | MRINAL GOPAL ELKER |
| | <i>Versus</i>
M/S JHABUA POWER LTD.
FOR EXEMPTION FROM FILING O.T. ON IA 1883/2024
IA No. 1883/2024 - EXEMPTION FROM FILING O.T. | |
| 48.12 Connected
SLP(C) No. 5337/2024
IV-C | THE STATE OF MADHYA PRADESH AND ORS. | MRINAL GOPAL ELKER |
| | <i>Versus</i>
M/S JHABUA POWER LTD.
FOR EXEMPTION FROM FILING O.T. ON IA 5495/2024
IA No. 5495/2024 - EXEMPTION FROM FILING O.T. | |
| 48.13 Connected
SLP(C) No. 5839/2024
IV-C | THE STATE OF MADHYA PRADESH AND ORS. | MRINAL GOPAL ELKER |
| | <i>Versus</i>
ESSAR POWER (M.P.) LIMITED
FOR EXEMPTION FROM FILING O.T. ON IA 49594/2024
IA No. 49594/2024 - EXEMPTION FROM FILING O.T. | |
| 49 C.A. No. 6735/2024
XVII-A | M/S EXCELLENT REALTOR DEVELOPERS | DILIP ANNASAHEB TAUR |
| | <i>Versus</i>
ARIF NOOR MOHAMMAD SHAIKH AND ANR.
IA No.122476/2024-EXEMPTION FROM FILING C/C OF
THE IMPUGNED JUDGMENT and IA No.122477/2024-
EX-PARTE STAY and IA No.122478/2024-PERMISSION
TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
IA No. 122477/2024 - EX-PARTE STAY
IA No. 122476/2024 - EXEMPTION FROM FILING C/C
OF THE IMPUGNED JUDGMENT
IA No. 122478/2024 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES | JAYDIP PATI [R-1] |
| 50 SLP(C) No.
21136-21137/2024
XVII-A | J. ZAHID AHMED | ZULFIQAR ALI KHAN |
| | <i>Versus</i>
JMB MOTORS AND ANR.
FOR ADMISSION and I.R. | |

NEW DELHI

19-10-2024 18:18:40

**DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 11**

**IA No.133028/2024-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT and IA
No.133029/2024-EXEMPTION FROM FILING O.T.**

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| 5 | SLP(Crl) No.
11369/2024
II-B | BISWANATH PANIGRAHI | SOMANATHA PADHAN |
| | | <i>Versus</i>
THE STATE OF ODISHA | SUVENDU SUVASIS DASH
[R-1]
SHUBHRANSHU PADHI
[IMPL] |
| | | IA No. 186376/2024 - EXEMPTION FROM FILING
O.T. | |
| 6 | SLP(Crl) No.
12151/2024
II-B | NAVTEJ SINGH @ GOLDY | DISHA SINGH |
| | | <i>Versus</i>
THE STATE OF PUNJAB | |
| | | IA No. 201375/2024 - APPLICATION FOR
PERMISSION
IA No. 200660/2024 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT
IA No. 200661/2024 - EXEMPTION FROM FILING
O.T. | |
| 7 | SLP(Crl) No.
12941/2024
II-A | SANDEEP DATTATRAY NIKAM | SHAKEEL AHMED |
| | | <i>Versus</i>
THE STATE OF MAHARASHTRA AND ANR. | |
| | | IA No.204967/2024-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT and IA
No.204968/2024-EXEMPTION FROM FILING O.T.
IA No. 204967/2024 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT
IA No. 204968/2024 - EXEMPTION FROM FILING
O.T. | |
| 8 | SLP(Crl) No.
12740/2024
II-A | RANJANA TANAJI WANVE | ANAND DILIP LANDGE |
| | | <i>Versus</i>
THE STATE OF MAHARASHTRA | |
| | | IA No.210520/2024-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT and IA
No.210522/2024-EXEMPTION FROM FILING O.T.
and IA No.210516/2024-PERMISSION
TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 210520/2024 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT
IA No. 210522/2024 - EXEMPTION FROM FILING
O.T.
IA No. 210516/2024 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES | |

[TOP OF THE LIST (FOR ADMISSION)]

- | | | | |
|---|---------------------------|--|------------------|
| 9 | SMC(C) No. 3/2023
XVII | IN RE: CONTEMPT AGAINST UPENDRA NATH DALAI | BY COURTS MOTION |
|---|---------------------------|--|------------------|

**DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 11**

HITENDRA NATH RATH
[INT]

**Mr. P. N. Mishra, Ld. Senior Counsel appointed as
Amicus Curiae and Mr. Hitendra Nath Rath, AOR
will assist to the Ld. Amicus Curiae [TO BE
TAKEN UP
AT 10:30 A.M.]
IA No. 183679/2023 - QUASHING THE
NOTIFICATION**

9.1 **Connected**
Diary No. 48021-2023
XVII

UPENDRA NATH DALAI

PETITIONER-IN-PERSON

Versus

ALL INDIA PRESIDENT BHARTIYA JANTA PARTY AND
ORS.

**IN SMC(C) No. - 3/2023,
FOR PERMISSION TO APPEAR AND ARGUE IN
PERSON ON IA 239379/2023
FOR CONDONATION OF DELAY IN FILING
REVIEW PETITION ON IA 239382/2023
IA No. 239382/2023 - CONDONATION OF DELAY
IN FILING REVIEW PETITION
IA No. 239379/2023 - PERMISSION TO APPEAR
AND ARGUE IN PERSON**

10 Diary No. 6923-2024
PIL-W

UPENDRA NATH DALAI

PETITIONER-IN-PERSON

Versus

UNION OF INDIA

**[TO BE TAKEN UP ALONG WITH SMC(C) No.
3/2023.]**

[ORDERS (INCOMPLETE MATTERS / IAs / CRLMPs)]

11 SLP(C) No. 19345/2023
IV-A

SIDDAPPA AND ORS.

SHANKAR DIVATE

Versus

RANGAPPA AND ORS.

V. N. RAGHUPATHY [R-1],
VIPIN KUMAR [R-2], [R-3]

**IA No. 177471/2023 - EXEMPTION FROM FILING
O.T.
IA No. 14838/2024 - STAY APPLICATION**

[FRESH (FOR ADMISSION) - CRIMINAL CASES]

12 SLP(CrI) No.
14347/2024
II-A

BHAGWANDEEN DUBEY

RUCHI GUPTA

Versus

THE STATE OF MADHYA PRADESH AND ORS.

**{Mention Memo}
FOR ADMISSION and IA No.238970/2024-
EXEMPTION FROM FILING O.T.
IA No. 238970/2024 - EXEMPTION FROM FILING
O.T.**

**DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 11**

[FRESHLY / ADJOURNED MATTERS]

- | | | | |
|------|--|---|--|
| 13 | Diary No. 25181-2023
IV-C | M/S. ORIENTAL INSURANCE COMPANY LIMITED

<i>Versus</i>
KHET SINGH LODHI AND ORS.

IA No. 126594/2023 - CONDONATION OF DELAY IN FILING
IA No. 126591/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT
IA No. 126593/2023 - EXEMPTION FROM FILING O.T. | ARVIND GUPTA |
| 13.1 | Connected
Diary No. 25195-2023
IV-C | M/S. ORIENTAL INSURANCE COMPANY LIMITED

<i>Versus</i>
MAMTA LODHI AND ORS.

IA No. 126946/2023 - CONDONATION OF DELAY IN FILING
IA No. 126942/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT
IA No. 126944/2023 - EXEMPTION FROM FILING O.T. | ARVIND GUPTA |
| 14 | SLP(CrI) No. 6688/2024
II-C | V EERABHADRAPPA

<i>Versus</i>
THE STATE OF KARNATAKA AND ANR.

IA No. 113166/2024 - EXEMPTION FROM FILING O.T. | DEVASA & CO. |
| 15 | Diary No. 30674-2024
IV-A | YELLAMMA AND ORS.

<i>Versus</i>
MARIYAPPA AND ORS.

IA No.160679/2024-CONDONATION OF DELAY IN FILING and IA No.160680/2024-EXEMPTION FROM FILING O.T. and IA No.160677/2024-PERMISSION TO FILE PETITION (SLP/TP/WP/..) | DEVASA & CO.

NIRANJAN SAHU [CAVEAT] |
| 16 | SLP(C) No. 20347/2024
XI | PRAMILA TIWARI

<i>Versus</i>
ANIL KUMAR MISHRA AND ORS.

FOR ADMISSION and I.R. and IA No.199139/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.199138/2024-EXEMPTION FROM FILING O.T. | PRAVEEN JAIN |
| 17 | Diary No. 39956-2024
XI | RAJ KUMAR

<i>Versus</i>
STATE OF UTTAR PRADESH AND ORS.

IA No.206976/2024-CONDONATION OF DELAY IN FILING and IA No.206978/2024-EXEMPTION FROM FILING O.T. and IA No.206977/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES | ANKUR YADAV |

**DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 11**

[AFTER NOTICE (FOR ADMISSION) - CRIMINAL CASES]

- | | | | |
|------|--|---|---|
| 18 | SLP(Crl) No. 8700/2023
II-C | P. MANIKANDAN

<i>Versus</i>
CENTRAL BUREAU OF INVESTIGATION AND ORS. | K. K. MANI

MUKESH KUMAR MARORIA
[R-1], [R-2] |
| 19 | SLP(Crl) No.
13979-13981/2023
II-A | SAYYAD YOUNUS SAYYAD MANAN

<i>Versus</i>
KESHAV DASHARATRAO WAPATKAR AND ORS. | SURBHI KAPOOR

SHIVAJI M. JADHAV [R-76],
[R-77], [R-78], [R-79], [R-81],
[R-83], [R-84], [R-85], [R-86],
[R-87], [R-88], [R-89], [R-90],
[R-91], [R-92], [R-93],
a [R-94], [R-95], [R-96],
[R-97], [R-98], [R-99], [R-100],
[R-101], [R-103], [R-104],
[R-105], [R-106], [R-107],
[R-108], [R-109], [R-110],
[R-111],
a [R-112], [R-113], [R-115],
[R-116], [R-117], [R-118],
[R-119], [R-120], [R-121],
[R-122], [R-123], [R-124],
[R-125], [R-126], [R-127],
[R-128],
a [R-129], [R-130], [R-131],
[R-132], [R-133], [R-134],
[R-135], [R-136], [R-137],
[R-138], [R-139], [R-140],
[R-141], [R-142], [R-143],
[R-144],
a [R-145], [R-146], [R-148],
[R-149], [R-150], [R-151],
[R-152], [R-153], [R-154],
[R-155], [R-156], [R-157],
[R-158], [R-159], [R-160],
[R-161],
a AADITYA ANIRUDDHA
PANDE [R-162] |
| 20 | SLP(Crl) No.
16504/2023
II-C | G. SAMBASIVAM

<i>Versus</i>
STATE, REP. BY THE INSPECTOR OF POLICE | M.P. PARTHIBAN

D.KUMANAN [R-1] |
| 20.1 | Connected
SLP(Crl) No.
11924/2024
II-C | K SAI JAGANNATHAN

<i>Versus</i>
THE STATE, REP BY THE INSPECTOR OF POLICE | S. GOWTHAMAN

MUKESH KUMAR MARORIA
[R-1] |
| 21 | SLP(Crl) No. 4366/2024
II-A | BALRAJ S/O VISHWANATH REDDY

<i>Versus</i> | PETITIONER-IN-PERSON |

DAILY CAUSE LIST FOR DATED : 22-10-2024

COURT NO. : 11

SARJERAO S/O BHAGWAN JAGTAP AND ORS.

ANAND DILIP LANDGE [R-1],
[R-2], AADITYA ANIRUDDHA
PANDE [R-3], [R-4]

**FOR ADMISSION and IA No.73233/2024-
EXEMPTION FROM FILING O.T. and IA
No.73235/2024-PERMISSION TO APPEAR AND
ARGUE IN PERSON
IA No. 73233/2024 - EXEMPTION FROM FILING
O.T.
IA No. 73235/2024 - PERMISSION TO APPEAR
AND ARGUE IN PERSON**

22	SLP(Crl) No. 13370/2024 II	BISHWAJIT DEY <i>Versus</i> THE STATE OF ASSAM IA No. 154876/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT	ADEEL AHMED
23	SLP(Crl) No. 6773/2024 II	SAUD ABBASI <i>Versus</i> STATE OF U.P. AND ANR. IA No.114328/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.114329/2024-EXEMPTION FROM FILING O.T.	ROHIT AMIT STHALEKAR SRISHTI SINGH [R-1], [R-2]
24	SLP(Crl) No. 6927/2024 II-C	RIGHT CHOICE MARKETING SOLUTIONS JLT AND ORS. <i>Versus</i> STATE NCT OF DELHI AND ANR. IA No. 116208/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT IA No. 119288/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES	NISHE RAJEN SHONKER MUKESH KUMAR MARORIA [R-1], KRISHNAMOHAN K. [R-2]
25	SLP(Crl) No. 12976/2024 II	SUNITA AGARWAL <i>Versus</i> HARISH GULLA AND ORS. IA No. 202292/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT IA No. 202295/2024 - EXEMPTION FROM FILING O.T. IA No. 202298/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES	SOMESH CHANDRA JHA ANAND MISHRA [CAVEAT], SHAURYA SAHAY [R-3]
25.1	Connected SLP(Crl) No. 12977/2024 II	SANJEEV AGARWAL <i>Versus</i> HARISH GULLA AND ORS. [TO FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 207089/2024	SOMESH CHANDRA JHA ANAND MISHRA [CAVEAT], SHAURYA SAHAY [R-3]

DAILY CAUSE LIST FOR DATED : 22-10-2024

COURT NO. : 11

**FOR EXEMPTION FROM FILING O.T. ON IA
207090/2024**

**FOR PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES ON IA
207092/2024**

**IA No. 207089/2024 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**

**IA No. 207090/2024 - EXEMPTION FROM FILING
O.T.**

**IA No. 207092/2024 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

[AFTER NOTICE (FOR ADMISSION) - CIVIL CASES]

- | | | | |
|----|-------------------------------------|---|--|
| 26 | SLP(C) No. 8944/2012
XI | STATE OF UTTAR PRADESH

<i>Versus</i>
QUICK DESIGNERS AND BUILDERS PRIVATE LTD.
{Mention Memo}
IA No. 1/2011 - CONDONATION OF DELAY IN
FILING
IA No. 2/2011 - CONDONATION OF DELAY IN
REFILING / CURING THE DEFECTS
IA No. 188179/2019 - EXEMPTION FROM FILING
O.T.
IA No. 4/2011 - EXEMPTION FROM FILING O.T.
IA No. 84449/2024 - EXEMPTION FROM FILING
O.T.
IA No. 35817/2024 - EXEMPTION FROM FILING
O.T.
IA No. 35815/2024 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES | TANMAYA AGARWAL [P-1]

ABHA R. SHARMA [R-1] |
| 27 | SLP(C) No.
3230-3239/2014
XIV | T. THANGLET GUTE AND ORS.

<i>Versus</i>
THE STATE OF MANIPUR AND ORS. | APARNA BHAT

ASHUTOSH DUBEY |
| 28 | SLP(C) No. 24706/2019
XII | P RANGANATHAN

<i>Versus</i>
R SAKUNTHALA AND ORS. | P. V. YOGESWARAN

S. RAJAPPA [R-1] |
| 29 | SLP(C) No. 12058/2018
XI-A | MAHESWAR SAHU (SINCE DEAD) THR. L.R.S.

<i>Versus</i>
STATE OF ORISSA AND ORS. | AMIT SHARMA

SHIBASHISH MISRA [R-1]
CHANDRASHEKHAR A.
CHAKALABBI [R-3], [R-5],
[IMPL] |
| 30 | Diary No. 9775-2018
XI-A | DR. M.S. HEMA

<i>Versus</i>
M.S. ANAND

IA No. 126340/2018 - CONDONATION OF DELAY
IN FILING | K. V. MUTHU KUMAR |

DAILY CAUSE LIST FOR DATED : 22-10-2024

COURT NO. : 11

**IA No. 126341/2018 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**

- 30.1 **Connected**
Diary No. 13989-2017
XI-A
- DR. M.S. HEMA
- K. V. MUTHU KUMAR
- Versus*
M.S. ANAND
- IA No. 17976/2018 - CONDONATION OF DELAY
IN FILING**
**IA No. 17977/2018 - CONDONATION OF DELAY
IN REFILING / CURING THE DEFECTS**
- 31 SLP(C) No. 19830/2019
XII-A
- GULZAIID BEGUM AND ORS.
- MUKESH KUMAR SINGH
AND CO. [P-1], [P-2], [P-3],
[P-4], [P-5], [P-6]
- Versus*
BAJAJ ALLIANZ GENERAL INSURANCE COMPANY
LTD. AND ORS.
- NITEEN KUMAR SINHA [R-1]
- 32 SLP(C) No.
20053-20054/2019
IV-C
- RADHIKA PRASAD (D) THR. LRS
- PRATIBHA JAIN
- Versus*
STATE OF MADHYA PRADESH AND ANR.
- SUNNY CHOUDHARY [R-1]
- IA No. 121986/2019 - EXEMPTION FROM FILING
O.T.**
- 33 SLP(C) No. 24709/2019
XII
- SUNDARASAMY
- M.P. PARTHIBAN
- Versus*
THE STATE OF TAMIL NADU AND ANR.
- D.KUMANAN [R-1], [R-2]
- 34 SLP(C) No. 1752/2020
XVI
- MUKTIRANI ASH AND ANR.
- SATYAJEET KUMAR
- Versus*
MINAKSHMI ADHIKARY
- SUBHASISH BHOWMICK
[R-1]
- 35 SLP(C) No. 20302/2021
XI
- GARIBEY (DEAD) THROUGH LRS.
- SAKSHI KAKKAR [P-1],
AYUSH ANAND [P-1.4]
- Versus*
DEPUTY DIRECTOR OF CONSOLIDATION AND ORS.
- LOKESH KUMAR
CHOUDHARY [R-4], [R-5],
[R-6], [R-7], [R-8], [R-9],
[R-10], [R-11]
- IA No. 31210/2022 - APPLICATION FOR
PERMISSION**
**IA No. 31213/2022 - EXEMPTION FROM FILING
O.T.**
**IA No. 161320/2021 - EXEMPTION FROM FILING
O.T.**
**IA No. 12298/2024 - EXEMPTION FROM FILING
O.T.**
**IA No. 144731/2022 - EXEMPTION FROM FILING
O.T.**
**IA No. 69224/2022 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**
IA No. 144728/2022 - STAY APPLICATION
- 36 SLP(C) No. 12521/2022
XV
- PARMESHWAR LAL
- ANINDITA MITRA

**DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 11**

		<i>Versus</i> THE STATE OF RAJASTHAN AND ANR.	D. K. DEVESH [R-1], [R-2]
		IA No. 29592/2023 - EXEMPTION FROM FILING O.T.	
		IA No. 97170/2022 - EXEMPTION FROM FILING O.T.	
37	SLP(C) No. 1049/2023 XI	MANOJ PANDEY	REENA PANDEY
		<i>Versus</i> ARTI PANDEY	PRAVEEN CHATURVEDI [R-1]
		{Mention Memo}	
		IA No. 8448/2023 - EXEMPTION FROM FILING O.T.	
38	SLP(C) No. 5511-5512/2023 IV-C	RAO VIRESHWAR SINGH	SHASHANK SINGH
		<i>Versus</i> SNEHLATA CHAUDHARY AND ORS.	SUDHIR NAAGAR [R-1]
		IA No. 45314/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT	
		IA No. 45313/2023 - EXEMPTION FROM FILING O.T.	
		IA No. 116102/2023 - STAY APPLICATION	
39	SLP(C) No. 21118-21120/2023 XI	RAM BILAS	ANIL KUMAR MISHRA
		<i>Versus</i> RAM JANKI MANDIR AND ORS.	
39.1	Connected SLP(C) No. 27594/2023 XI	JAY PRAKASH AND ANR.	SHASHANK TRIPATHI
		<i>Versus</i> THE COMMISSIONER AND ORS.	ROHIT AMIT STHALEKAR [R-4], [R-5], [R-6]
		FOR ADMISSION and	
40	SLP(C) No. 26551/2023 XI-A	THE STATE OF ODISHA AND ORS.	SAMAPIKA BISWAL
		<i>Versus</i> DEEPAK KUMAR SAMANTARAY	SOUMYA PRIYADARSHINEE [R-1]
40.1	Connected SLP(C) No. 26552/2023 XI-A	THE STATE OF ODISHA AND ORS.	PRAKASH RANJAN NAYAK
		<i>Versus</i> BHARATI SATPATHY	DHANANJAI JAIN [R-1], [R-1]
		..FOR ADMISSION and I.R.	
40.2	Connected SLP(C) No. 26558/2023 XI-A	STATE OF ORISSA AND ANR.	DHANANJAYA MISHRA
		<i>Versus</i> GHISURAM AGRAWALLA	

**DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 11**

	<i>Versus</i> SIMPLE SUJATA MISHRA IA No.219998/2023-CONDONATION OF DELAY IN FILING and IA No.220011/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.220012/2023-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS	DHANANJAI JAIN [R-1]	
40.9	Connected SLP(C) No. 2605/2024 XI-A	THE STATE OF ODISHA AND ORS. <i>Versus</i> SNEHALATA DAS FOR ADMISSION and I.R. and IA No.220965/2023-CONDONATION OF DELAY IN FILING and IA No.220971/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.220968/2023-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS	PRAKASH RANJAN NAYAK DHANANJAI JAIN [R-1], [R-1]
40.1	Connected SLP(C) No. 2602/2024 XI-A	THE STATE OF ODISHA AND ORS. <i>Versus</i> NOORJAHAN BEGUM FOR ADMISSION and I.R. and IA No.219294/2023-CONDONATION OF DELAY IN FILING and IA No.219296/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.219298/2023-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS	PRAKASH RANJAN NAYAK
40.1	Connected SLP(C) No. 2606/2024 XI-A	THE STATE OF ODISHA AND ORS. <i>Versus</i> SRI RUDRA MOHAN PRADHAN .. FOR ADMISSION and I.R. and IA No.220958/2023-CONDONATION OF DELAY IN FILING and IA No.220960/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.220959/2023-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS	PRAKASH RANJAN NAYAK
40.1	Connected SLP(C) No. 2608/2024 XI-A	THE STATE OF ODISHA AND ORS. <i>Versus</i> JAYANTI PANDA IA No.221157/2023-CONDONATION OF DELAY IN FILING and IA No.221158/2023-EXEMPTION FROM FILING O.T.	DHANANJAYA MISHRA ANIRUDH SANGANERIA [R-1]
40.1	Connected SLP(C) No. 2609/2024 XI-A	THE STATE OF ODISHA AND ORS. <i>Versus</i>	DHANANJAYA MISHRA

DAILY CAUSE LIST FOR DATED : 22-10-2024

COURT NO. : 11

MANAS RANJAN PANDA

ANIRUDH SANGANERIA
[R-1]

**FOR ADMISSION and I.R. and IA
No.221166/2023-CONDONATION OF DELAY IN
FILING and IA No.221167/2023-EXEMPTION
FROM FILING O.T.**

40.1 **Connected**
4 SLP(C) No. 2611/2024
XI-A

THE STATE OF ODISHA AND ORS.

SUBHASISH MOHANTY

Versus

AINTHI DAL BEHERA

**IA No.222937/2023-CONDONATION OF DELAY IN
FILING and IA No.222938/2023-EXEMPTION
FROM FILING C/C OF THE IMPUGNED
JUDGMENT**

40.1 **Connected**
5 SLP(C) No. 2603/2024
XI-A

STATE OF ODISHA AND ORS.

SUBHASISH MOHANTY

Versus

BIBHURANJAN NAYAK

SOUMYA PRIYADARSHINEE
[R-1], [R-1]

**FOR ADMISSION and I.R. and IA
No.218222/2023-CONDONATION OF DELAY IN
FILING and IA No.218223/2023-EXEMPTION
FROM FILING C/C OF THE IMPUGNED
JUDGMENT**

40.1 **Connected**
6 SLP(C) No. 2588/2024
XI-A

STATE OF ODISHA AND ORS.

SUBHASISH MOHANTY

Versus

REBATIKANTA NANDA

**..FOR ADMISSION and I.R. and IA
No.218358/2023-CONDONATION OF DELAY IN
FILING and IA No.218359/2023-EXEMPTION
FROM FILING C/C OF THE IMPUGNED
JUDGMENT**

40.1 **Connected**
7 SLP(C) No. 2604/2024
XI-A

THE STATE OF ODISHA AND ORS.

SUBHASISH MOHANTY

Versus

RUTURAJ DAS

**FOR ADMISSION and I.R. and IA
No.218903/2023-CONDONATION OF DELAY IN
FILING and IA No.218904/2023-EXEMPTION
FROM FILING C/C OF THE IMPUGNED
JUDGMENT**

40.1 **Connected**
8 SLP(C) No. 2621/2024
XI-A

STATE OF ODISHA AND ORS.

SUBHASISH MOHANTY

Versus

SASHIREKHA SAMAL,

**IA No.223063/2023-CONDONATION OF DELAY IN
FILING and IA No.223065/2023-EXEMPTION
FROM FILING C/C OF THE IMPUGNED
JUDGMENT**

40.1 **Connected**
9 SLP(C) No. 2587/2024
XI-A

THE STATE OF ODISHA AND ORS.

SUBHASISH MOHANTY

**DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 11**

Versus

SUBHAS CHANDRA PANDA

ANIRUDH SANGANERIA
[R-1]

**FOR ADMISSION and I.R. and IA
No.217425/2023-CONDONATION OF DELAY IN
FILING and IA No.217427/2023-EXEMPTION
FROM FILING C/C OF THE IMPUGNED
JUDGMENT**

40.2 **Connected**
0 SLP(C) No. 2595/2024
XI-A

THE STATE OF ODISHA AND ORS.

SUBHASISH MOHANTY

Versus

DAMAYANTI SAHOO

**.FOR ADMISSION and I.R. and IA
No.216643/2023-CONDONATION OF DELAY IN
FILING and IA No.216646/2023-EXEMPTION
FROM FILING C/C OF THE IMPUGNED
JUDGMENT**

40.2 **Connected**
1 SLP(C) No. 2626/2024
XI-A

THE STATE OF ODISHA AND ANR.

SAMAPIKA BISWAL

Versus

RANJIT KUMAR MOHANTY

DHANANJAI JAIN [R-1]

**FOR ADMISSION and I.R. and IA
No.228765/2023-CONDONATION OF DELAY IN
FILING and IA No.228766/2023-PERMISSION TO
FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES**

40.2 **Connected**
2 SLP(C) No. 2627/2024
XI-A

THE STATE OF ODISHA AND ORS.

SAMAPIKA BISWAL

Versus

SARANGADHARA TRIPATHY

**IA No.230694/2023-CONDONATION OF DELAY IN
FILING**

40.2 **Connected**
3 SLP(C) No. 2634/2024
XI-A

THE STATE OF ODISHA AND ORS.

SAMAPIKA BISWAL

Versus

ALOK KUMAR SAMANTARAY

**IA No.228762/2023-CONDONATION OF DELAY IN
FILING**

40.2 **Connected**
4 SLP(C) No. 2641/2024
XI-A

THE STATE OF ODISHA AND ORS.

SAMAPIKA BISWAL

Versus

SRI SUBASH CHANDRA SAMANTARAY (DECEASED)
THROUGH HIS LRS

SOUMYA PRIYADARSHINEE
[R-1.3], [R-1.2], [R-1.1]

**FOR ADMISSION and I.R. and IA
No.247965/2023-CONDONATION OF DELAY IN
FILING and IA No.247966/2023-CONDONATION
OF DELAY IN REFILING / CURING THE
DEFECTS**

40.2 **Connected**
5 SLP(C) No. 2638/2024
XI-A

STATE OF ODISHA AND ORS.

DHANANJAYA MISHRA

Versus

**DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 11**

SRI HADIBANDHU MAHAKUD

SOUMYA PRIYADARSHINEE
[R-1]

**IA No.225766/2023-CONDONATION OF DELAY IN
FILING and IA No.225767/2023-EXEMPTION
FROM FILING O.T.**

40.2 **Connected**
6 SLP(C) No. 2639/2024
XI-A

THE STATE OF ODISHA AND ORS.

DHANANJAYA MISHRA

Versus

KEDAR RANJAN PANDU

ADARSH TRIPATHI [R-1]

**IA No.226646/2023-CONDONATION OF DELAY IN
FILING and IA No.226647/2023-EXEMPTION
FROM FILING O.T.**

40.2 **Connected**
7 SLP(C) No. 2610/2024
XI-A

STATE OF ODISHA AND ORS.

DHANANJAYA MISHRA

Versus

ANSHUMAN DAS

**IA No.221124/2023-CONDONATION OF DELAY IN
FILING and IA No.221127/2023-EXEMPTION
FROM FILING O.T.**

40.2 **Connected**
8 SLP(C) No. 2615/2024
XI-A

THE STATE OF ODISHA AND ORS.

PRAKASH RANJAN NAYAK

Versus

TANULATA SAHOO

TARUN GUPTA [R-1]

**IA No.234976/2023-CONDONATION OF DELAY IN
FILING and IA No.234977/2023-EXEMPTION
FROM FILING C/C OF THE IMPUGNED
JUDGMENT and IA
No.234978/2023-CONDONATION OF DELAY IN
REFILING / CURING THE DEFECTS**

40.2 **Connected**
9 SLP(C) No. 2616/2024
XI-A

STATE OF ORISSA AND ORS.

DHANANJAYA MISHRA

Versus

PRAVASH CHANDRA PANDA

ANIRUDH SANGANERIA
[R-1]

**FOR ADMISSION and I.R. and IA
No.226981/2023-CONDONATION OF DELAY IN
FILING and IA No.226982/2023-EXEMPTION
FROM FILING O.T.**

40.3 **Connected**
0 SLP(C) No. 2586/2024
XI-A

THE STATE OF ODISHA AND ORS.

DHANANJAYA MISHRA

Versus

RUDRAMADHAB PANDA

ANIRUDH SANGANERIA
[R-1]

**FOR ADMISSION and I.R. and IA
No.198078/2023-CONDONATION OF DELAY IN
FILING and IA No.198079/2023-EXEMPTION
FROM FILING O.T.**

40.3 **Connected**
1 SLP(C) No. 2618/2024
XI-A

THE STATE OF ODISHA AND ORS.

DHANANJAYA MISHRA

Versus

DAILY CAUSE LIST FOR DATED : 22-10-2024

COURT NO. : 11

SUBHAS CHANDRA PANDA

ANIRUDH SANGANERIA
[R-1]

IA No.198611/2023-CONDONATION OF DELAY IN FILING and IA No.198613/2023-EXEMPTION FROM FILING O.T.

40.3 **Connected**
2 SLP(C) No. 2622/2024
XI-A

THE STATE OF ODISHA AND ORS.

SUBHASISH MOHANTY

Versus

NANDINEE BOSE AND ANR.

IA No.224943/2023-CONDONATION OF DELAY IN FILING and IA No.224945/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

40.3 **Connected**
3 SLP(C) No. 2653/2024
XI-A

STATE OF ODISHA AND ORS.

SAMAPIKA BISWAL

Versus

UJJAL SAHOO

IA No.252309/2023-CONDONATION OF DELAY IN FILING and IA No.252312/2023-CONDONATION OF DELAY IN REILING / CURING THE DEFECTS

40.3 **Connected**
4 SLP(C) No. 2636/2024
XI-A

STATE OF ODISHA AND ORS.

SAMAPIKA BISWAL

Versus

DURGA PRASAD DASH

FOR ADMISSION and I.R. and IA No.229566/2023-CONDONATION OF DELAY IN FILING

40.3 **Connected**
5 SLP(C) No. 8619/2024
XI-A

STATE OF ODISHA AND ORS.

SUBHASISH MOHANTY

Versus

SUSHANT KUMAR JENA

FOR ADMISSION and I.R. and IA No.60997/2024-CONDONATION OF DELAY IN FILING and IA No.61002/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.60998/2024-CONDONATION OF DELAY IN REILING / CURING THE DEFECTS

40.3 **Connected**
6 SLP(C) No. 8617/2024
XI-A

THE STATE OF ODISHA AND ORS.

SUBHASISH MOHANTY

Versus

NIRANJAN PRADHAN

**[TO BE TAKEN UP ALONGWITH ITEM NO.57 I.E. SLP(C) No. 26551/2023.]
IA No. 62289/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT**

40.3 **Connected**
7 SLP(C) No. 26555/2023
XI-A

THE STATE OF ODISHA AND ORS.

SAMAPIKA BISWAL

Versus

SUBASH CHANDRA SAMANTARAY (DECEASED)
THROUGH HIS LRS.

SOUMYA PRIYADARSHINEE
[R-1.1], [R-1.2], [R-1.3]

**DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 11**

**IA No. 126183/2024 - EXEMPTION FROM FILING
O.T.**

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| 43.1 | Connected
T.P.(C) No. 1810/2024
IX | GAURI SINGH | SAMIR MALIK |
| | | <i>Versus</i>
RAMAKANT | POOJA DHAR [R-1] |
| | | IA No. 149913/2024 - STAY APPLICATION | |
| 44 | SLP(C) No. 21210/2024
III | MANIBEN KESHUBHAI PARMAR | NISHANT KUMAR |
| | | <i>Versus</i>
CHAKUBHAI KESHUBHAI CHUDASAMA AND ORS. | SANJEEV KUMAR [R-5] |
| | | IA No.208379/2024-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT
IA No. 208379/2024 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT | |
| 45 | SLP(C) No. 21819/2024
III | CHANDRAWATI GRAM PANCHAYAT | GAURAAN |
| | | <i>Versus</i>
STATE OF GUJARAT AND ORS. | HEMAL KIRITKUMAR SHETH
[CAVEAT] |
| | | FOR I.R. and IA No.199771/2024-EXEMPTION
FROM FILING O.T.
IA No. 199771/2024 - EXEMPTION FROM FILING
O.T. | |

[DIRECTION MATTERS]

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| 46 | SLP(C) No. 3116/2021
IX | LAXIMIBAI NARAYAN PRABU (DECEASED)
THROUGH HER LRS | MUKTI CHOWDHARY |
| | | <i>Versus</i>
MEDHA NAGESH PRABHU AND ORS. | ANSHULA VIJAY KUMAR
GROVER [CAVEAT], NAVIN
PRAKASH [R-16], [R-17] |
| | | [Mediation Report Received] | |
| 47 | SLP(C) No. 586/2023
IX | DILIP | KUNAL CHEEMA |
| | | <i>Versus</i>
PRAMOD BABARAO VIKHE AND ORS. | RAMESHWAR PRASAD
GOYAL [R-1] |
| | | IA No. 197672/2022 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT
IA No. 78259/2023 - EXEMPTION FROM FILING
O.T.
IA No. 197675/2022 - EXEMPTION FROM FILING
O.T. | |
| 48 | SLP(C) No. 6174/2023
IX | SAU. VIDHYULATA UDAY GUNJAL AND ANR. | VIKAS MEHTA |
| | | <i>Versus</i>
JAYWANT AND ORS. | RAJAT SEHGAL [R-3], [R-5],
[R-6], A. SELVIN RAJA [R-4] |
| | | IA No. 63353/2023 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT | |
| 49 | SLP(C) No. 22281/2023
IX | SHRIDHAR | NIRNIMESH DUBE |

**DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 11**

Versus

GAYATRI AND ORS.

VANDANA SEHGAL [R-1]

[DISPOSAL/FINAL DISPOSAL AT ADMISSION STAGE - CIVIL CASES]

50	C.A. No. 1969/2023 XVII-A	COMMISSIONER OF CUSTOMS COCHIN	MUKESH KUMAR MARORIA
		<i>Versus</i> HARIPRIYA TRADERS	SUDARSHAN SINGH RAWAT [R-1]
		{Mention Memo} IA No. 45702/2023 - EX-PARTE STAY IA No. 45707/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT IA No. 263358/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES	
50.1	Connected C.A. No. 1946/2023 XVII-A	COMMISSIONER OF CUSTOMS COCHIN	MUKESH KUMAR MARORIA
		<i>Versus</i> SHABEER ENTERPRISES	SUDARSHAN SINGH RAWAT [CAVEAT]
		{Mention Memo} IA No. 29993/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT IA No. 29991/2023 - STAY APPLICATION	
50.2	Connected C.A. No. 1949-1950/2023 XVII-A	C.C. COCHIN CUS CUSTOM HOUSE	MUKESH KUMAR MARORIA
		<i>Versus</i> FIRDOUSE INTERNATIONAL TRADING COMPANY	SUDARSHAN SINGH RAWAT [CAVEAT] [CAVEAT]
		{Mention Memo} IA No. 30094/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT IA No. 263362/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES IA No. 30091/2023 - STAY APPLICATION	
50.3	Connected C.A. No. 1952-1953/2023 XVII-A	COMMISSIONER OF CUSTOMS COCHIN	MUKESH KUMAR MARORIA
		<i>Versus</i> MOHAMMED FARIZ AND CO.	SUDARSHAN SINGH RAWAT [CAVEAT] [CAVEAT]
		{Mention Memo} IA No. 38450/2023 - EX-PARTE STAY IA No. 38449/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT IA No. 263351/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES	
50.4	Connected C.A. No. 1968/2023 XVII-A	COMMISSIONER OF CUSTOMS	MUKESH KUMAR MARORIA
		<i>Versus</i>	

**DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 11**

	M/S. P K TRADERS	SUDARSHAN SINGH RAWAT [CAVEAT]
	{Mention Memo} IA No. 41066/2023 - EX-PARTE STAY IA No. 41065/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT IA No. 262896/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES	
50.5 Connected	COMMISSIONER OF CUSTOMS	MUKESH KUMAR MARORIA
C.A. No. 2848/2023 XVII-A	<i>Versus</i> P.K. TRADERS	SUDARSHAN SINGH RAWAT [R-1]
	{Mention Memo} IA No. 63385/2023 - EX-PARTE STAY IA No. 63386/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT IA No. 262875/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES	
50.6 Connected	COMMISSIONER OF CUSTOMS COCHIN	MUKESH KUMAR MARORIA
C.A. No. 1947-1948/2023 XVII-A	<i>Versus</i> M/S HARIPRIYA TRADERS	SUDARSHAN SINGH RAWAT [CAVEAT] [CAVEAT]
	{Mention Memo} IA No. 46000/2023 - EX-PARTE STAY IA No. 46001/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT IA No. 263347/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES	
50.7 Connected	COMMISSIONER OF CUSTOMS	MUKESH KUMAR MARORIA
C.A. No. 3330-3333/2023 XVII-A	<i>Versus</i> M/S KEVEEYEM COMPANY SUPARIWALA (P) LTD	SUDARSHAN SINGH RAWAT [CAVEAT] [CAVEAT] [CAVEAT] [CAVEAT]
	{Mention Memo} IA No. 66782/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT IA No. 262882/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES IA No. 66780/2023 - STAY APPLICATION	
50.8 Connected	COMMISSIONER OF CUSTOMS COCHIN	MUKESH KUMAR MARORIA
C.A. No. 3369/2023 XVII-A	<i>Versus</i> MOHAMMED FARIZ AND CO.	SUDARSHAN SINGH RAWAT [R-1]
	{Mention Memo} IA No. 79127/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT IA No. 262868/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES	

DAILY CAUSE LIST FOR DATED : 22-10-2024

COURT NO. : 11

IA No. 79126/2023 - STAY APPLICATION

50.9 **Connected**
C.A. No. 3326/2023
XVII-A

COMMISSIONER OF CUSTOMS COCHIN

MUKESH KUMAR MARORIA

Versus

M/S. SHABEER ENTERPRISES THROUGH MANAGER

SUDARSHAN SINGH RAWAT
[R-1]

{Mention Memo}

**IA No. 73176/2023 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**

**IA No. 262873/2023 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

IA No. 73175/2023 - STAY APPLICATION

NEW DELHI

19-10-2024 18:21:34

ADDITIONAL REGISTRAR



SUPREME COURT OF INDIA
[IT WILL BE APPRECIATED IF THE LEARNED ADVOCATES
ON RECORD DO NOT SEEK ADJOURNMENT IN THE MATTERS
LISTED BEFORE ALL THE COURTS IN THE CAUSE LIST]
DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 12
HON'BLE MR. JUSTICE M.M. SUNDRESH
HON'BLE MR. JUSTICE PANKAJ MITHAL
(TIME : 10:30 AM)
MISCELLANEOUS HEARING

SNo.	Case No.	Petitioner / Respondent	Petitioner/Respondent Advocate
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[TRANSFER PETITIONS]

1	T.P.(C) No. 2356/2024 IX	VANIKA CHOUDHARY <i>Versus</i> DHAVAL JITENDRA SANGHAVI	MRINAL GOPAL ELKER E. C. AGRAWALA [R-1]
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[BAIL MATTERS]

2	SLP(Crl) No. 14628/2023 II-B	GOPAKUMAR N <i>Versus</i> STATE OF KERALA AND ANR. IA No. 233401/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT IA No. 233423/2023 - EXEMPTION FROM FILING O.T.	RADHA SHYAM JENA NISHE RAJEN SHONKER [R-1], [R-2]
2.1	Connected SLP(Crl) No. 14644/2023 II-B	MOHAMMED ASHRAF <i>Versus</i> STATE OF KERALA AND ANR. IA No.233583/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.233584/2023-EXEMPTION FROM FILING O.T.	RADHA SHYAM JENA NISHE RAJEN SHONKER [R-1], ZULFIKER ALI P. S [R-2]
2.2	Connected SLP(Crl) No. 14722/2023 II-B	ANANDA PRASAD C <i>Versus</i> THE STATE OF KERALA AND ANR. IA No.234290/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.234292/2023-EXEMPTION FROM FILING O.T.	RADHA SHYAM JENA NISHE RAJEN SHONKER [R-1], [R-2]

**DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 12**

3	SLP(Crl) No. 9561/2024 II-A	ANAND KUMAR <i>Versus</i> THE STATE OF BIHAR	BINAY KUMAR DAS PREM PRAKASH [R-1]
4	SLP(Crl) No. 6354/2024 II-B	RAVINDER BAWEJA <i>Versus</i> STATE OF HARYANA FOR ADMISSION and IA No.108147/2024- EXEMPTION FROM FILING O.T.	NISCHAL KUMAR NEERAJ SAMAR VIJAY SINGH [R-1]
5	SLP(Crl) No. 7026/2024 II-A	DEEPESH JAIN <i>Versus</i> ASSISTANT DIRECTOR DIRECTORATE OF ENFORCEMENT IA No. 118122/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT IA No. 118121/2024 - EXEMPTION FROM FILING O.T.	CHRISTI JAIN ARVIND KUMAR SHARMA [R-1]
6	SLP(Crl) No. 10024/2024 II	BRAMHSHANKAR <i>Versus</i> THE STATE OF UTTAR PRADESH AND ANR.	DHANANJAY GARG
7	SLP(Crl) No. 12065/2024 II	INDRA RAM @ INDRA RAJ <i>Versus</i> STATE OF RAJASTHAN IA No. 187271/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT IA No. 187272/2024 - EXEMPTION FROM FILING O.T.	NISHANT BISHNOI NIDHI JASWAL [R-1]
8	SLP(Crl) No. 11588/2024 II	SANJAY KUMAR CHOUDHARY AND ANR. <i>Versus</i> THE STATE OF ASSAM	SANJAY KUMAR DUBEY ANKIT ROY [R-1]
9	SLP(Crl) No. 10673/2024 II-B	AKSHYA BALIARSINGH @ BULU @ RAJA <i>Versus</i> STATE OF ODISHA	PRANAYA KUMAR MOHAPATRA SHOVAN MISHRA [R-1]
10	SLP(Crl) No. 11206/2024 II-B	KANAYA BISWAS @ KANAI BISWAS <i>Versus</i> STATE OF ODISHA	PRANAYA KUMAR MOHAPATRA SHOVAN MISHRA [R-1]
11	SLP(Crl) No. 11920/2024 II	PUNIT JAIN AND ANR. <i>Versus</i> THE STATE OF RAJASTHAN AND ANR.	VINOD KUMAR TEWARI NIDHI JASWAL [R-1]

**DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 12**

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| 12 | SLP(Crl) No.
11601/2024
II-B | KULDEEP GIR

<i>Versus</i>
STATE OF PUNJAB
IA No. 189992/2024 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT | A. VENAYAGAM BALAN

KARAN SHARMA [R-1] |
| 13 | SLP(Crl) No.
13783/2024
II-C | RAHUL RAJESH SAROJ

<i>Versus</i>
THE STATE OF CHHATTISGARH
FOR ADMISSION and IA No.229081/2024-
EXEMPTION FROM FILING O.T. | KARTIKEYA BHARGAVA |
| 14 | SLP(Crl) No.
14376/2024
II-A | KAMINI VISHWAKARMA

<i>Versus</i>
THE STATE OF MADHYA PRADESH
{Mention Memo}
IA No. 239549/2024 - EXEMPTION FROM FILING
O.T. | ABHISHEK YADAV |
| 15 | SLP(Crl) No.
14477/2024
II-A | PRAYAGADHWAJ YADAV

<i>Versus</i>
THE STATE OF BIHAR
{Mention Memo}
IA No. 240971/2024 - EXEMPTION FROM FILING
O.T. | ABHISHEK YADAV |

[ORDERS (INCOMPLETE MATTERS / IAs / CRLMPs)]

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| 16 | SLP(C) No. 10330/2024
XI-A | BALAKRISHNAN AND ANR.

<i>Versus</i>
KOCHURAMAN
IA No. 164514/2024 - STAY APPLICATION | AXESS LEGAL CORP

LAKSHMI N. KAIMAL [R-1] |
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[FRESH (FOR ADMISSION) - CIVIL CASES]

- | | | | |
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| 17 | SLP(C) No. 24798/2024
XIV | PUTLI DEVI AND ORS.

<i>Versus</i>
SUBASH CHAND
{Mention Memo}
IA No. 239954/2024 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT
IA No. 239956/2024 - EXEMPTION FROM FILING
O.T. | RADHIKA GAUTAM |
|----|------------------------------|---|----------------|

[FRESHLY / ADJOURNED MATTERS]

**DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 12**

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| 18 | Diary No. 22161-2024
XII | A. JOHN

<i>Versus</i>
YOUNG MENS CHRISTIAN ASSOCIATION AND ORS.
FOR ADMISSION and IA No.229098/2024-
CONDONATION OF DELAY IN REFILING /
CURING THE DEFECTS | DUSHYANT PARASHAR |
| 19 | SLP(C) No.
17090-17091/2024
IV-B | SAROJ GUPTA

<i>Versus</i>
URMILA KUMARI AND ORS.
FOR ADMISSION and IA No.169407/2024-
EXEMPTION FROM FILING O.T. | SATISH KUMAR |

[AFTER NOTICE (FOR ADMISSION) - CRIMINAL CASES]

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| 20 | Crl.A. No.
2753-2754/2024
II-A | ASHOK CHAVAN

<i>Versus</i>
THE STATE OF MAHARASHTRA AND ANR. | ASHOK K. MAHAJAN

AADITYA ANIRUDDHA
PANDE [R-1], MUKESH
KUMAR MARORIA [R-2] |
| 20.1 | Connected
Crl.A. No. 646/2018
II-A | CENTRAL BUREAU OF INVESTIGATION

<i>Versus</i>
ASHOK SHANKARRAO CHAVAN AND ANR. | MUKESH KUMAR MARORIA
[P-1]

ROOH-E-HINA DUA [R-1],
AADITYA ANIRUDDHA
PANDE [R-2] |
| 20.2 | Connected
Crl.A. No. 1080/2018
II-A | THE STATE OF MAHARASHTRA

<i>Versus</i>
ASHOK SHANKARRAO CHAVAN AND ANR.
FOR EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT ON IA 113604/2018
IA No. 113604/2018 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT | AADITYA ANIRUDDHA
PANDE [P-1] |
| 21 | SLP(Crl) No. 1332/2021
II | SANJAY SINGH

<i>Versus</i>
THE STATE OF UTTAR PRADESH AND ANR.

IA No. 17597/2021 - APPLICATION FOR TAKING
ON RECORD
IA No. 12268/2021 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT
IA No. 17600/2021 - EXEMPTION FROM FILING
O.T.
IA No. 12498/2021 - EXEMPTION FROM FILING
O.T.
IA No. 12266/2021 - EXEMPTION FROM FILING
O.T. | SUMEER SODHI

VISHNU SHANKAR JAIN
[R-1] |

DAILY CAUSE LIST FOR DATED : 22-10-2024

COURT NO. : 12

**IA No. 12497/2021 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

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| 21.1 | Connected
W.P.(Crl.) No. 55/2021
X | SANJAY SINGH | SUMEER SODHI [P-1] |
| | | <i>Versus</i>
THE STATE OF UTTAR PRADESH AND ANR. | VISHNU SHANKAR JAIN
[R-1], [R-2] |
| | | IA No. 12272/2021 - CLARIFICATION/DIRECTION
IA No. 12477/2021 - EXEMPTION FROM FILING
O.T.
IA No. 12273/2021 - EXEMPTION FROM FILING
O.T.
IA No. 12476/2021 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES | |
| 22 | SLP(Crl) No. 5854/2023
II-A | SHIV KUMAR SHARMA | SUBHRO SANYAL |
| | | <i>Versus</i>
THE STATE OF BIHAR AND ANR. | SAMIR ALI KHAN [R-1],
FAUZIA SHAKIL [R-2] |
| | | IA No. 68388/2023 - EXEMPTION FROM FILING
O.T.
IA No. 42204/2024 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES | |
| 23 | SLP(Crl) No.
14521/2023
II-B | SANDEEP SANKAR | SHWETA GARG |
| | | <i>Versus</i>
SUPERINTENDENT OF CUSTOMS | MUKESH KUMAR MARORIA
[R-1] |
| | | FOR ADMISSION and I.R. and IA
No.231633/2023-EXEMPTION FROM FILING C/C
OF THE IMPUGNED JUDGMENT and IA
No.231634/2023-PERMISSION TO FILE
ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 231633/2023 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT
IA No. 231634/2023 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
IA No. 6821/2024 - STAY APPLICATION | |
| 24 | SLP(Crl) No.
14184/2023
II-B | SHYAMA PRASAD CHATTOPADHYAY | TULIKA MUKHERJEE |
| | | <i>Versus</i>
THE STATE OF WEST BENGAL AND ORS. | ASTHA SHARMA [R-1],
SUMITA RAY [R-2] |
| | | IA No. 226416/2023 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT
IA No. 226415/2023 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES | |
| 25 | SLP(Crl) No. 2346/2024
II | CHANDRAJIT SINGH @ CHEHKU AND ORS. | VARINDER KUMAR SHARMA |
| | | <i>Versus</i>
THE STATE OF UTTAR PRADESH AND ANR. | YASHARTH KANT [R-1],
SANJEEV MALHOTRA [R-2] |

**DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 12**

**IA No. 86308/2024 - EXEMPTION FROM FILING
O.T.**

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| 26 | SLP(Crl) No.
15580-15581/2023
II-C | SRM SPIRITUAL REGENERATION MOVEMENT
FOUNDATION OF INDIA AND ANR.

<i>Versus</i>
STATE OF CHHATTISGARH AND ORS. | YADAV NARENDER SINGH

PRASHANT SINGH [R-1],
NEELAM SINGH [R-2], [R-3],
[R-4], [R-5], [R-6], [R-7], [R-8] |
| 27 | SLP(Crl) No. 975/2024
II | BHIKARI PASI

<i>Versus</i>
STATE OF UTTAR PRADESH AND ANR. | SADASHIV

NAMIT SAXENA [R-1]
SANJEEV MALHOTRA [IMPL] |
| 28 | SLP(Crl) No.
11629/2024
II-B | JOJO SCARIA

<i>Versus</i>
M.V JOSEPH (PAPPACHAN) AND ANR. | SHILPA LIZA GEORGE

HIMINDER LAL [R-1],
HARSHAD V. HAMEED [R-2] |
| FOR ADMISSION and IA No.190658/2024-
PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES | | | |
| 29 | SLP(Crl) No.
12572/2024
II-B | MITULBHAI DEVCHANDBHAI BHALALA

<i>Versus</i>
THE STATE OF GUJARAT AND ANR. | MUKESH KUMAR SINGH
AND CO.

SWATI GHILDIYAL [R-1],
ANAND RANJAN [R-2] |
| IA No. 189236/2024 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT
IA No. 189237/2024 - EXEMPTION FROM FILING
O.T. | | | |
| 30 | SLP(Crl) No.
12288/2024
(SCLSC) II-C | DEEPAK @ MONU SURYAVANSHI

<i>Versus</i>
THE STATE OF CHHATTISGARH | SUNIL KUMAR VERMA

RAVINDER KUMAR YADAV
[R-1] |
| 31 | SLP(Crl) No.
12239/2024
II | SANTOSH KUMAR JAISWAL

<i>Versus</i>
THE STATE OF UTTAR PRADESH AND ANR. | CHARU SANGWAN

SRISHTI SINGH [R-1] |

[AFTER NOTICE (FOR ADMISSION) - CIVIL CASES]

- | | | | |
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| 32 | SLP(C) No. 5225/2018
XI | RAEESUL HASAN AND ORS.

<i>Versus</i>
THE STATE OF UTTAR PRADESH BOARD OF
SECONDARY EDUCATION PRINCIPAL SECRETARY
AND ORS. | NISCHAL KUMAR NEERAJ
[CAVEAT], SAKSHI KAKKAR
[R-1], [R-2], [R-3], [R-4]
ROHIT AMIT STHALEKAR ,
[R-6], [INT] |
|----|----------------------------|---|---|

**DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 12**

**FOR FOR STAY APPLICATION ON IA 111808/2020
FOR EXEMPTION FROM FILING AFFIDAVIT ON
IA 111809/2020 FOR impleading party ON IA
134919/2020 FOR
INTERVENTION/IMPLEADMENT ON IA
134919/2020 FOR EXEMPTION FROM FILING
O.T. ON IA 134921/2020 FOR EXEMPTION FROM
FILING AFFIDAVIT ON IA 134922/2020
IA No. 134922/2020 - EXEMPTION FROM FILING
AFFIDAVIT
IA No. 111809/2020 - EXEMPTION FROM FILING
AFFIDAVIT
IA No. 134921/2020 - EXEMPTION FROM FILING
O.T.
IA No. 134919/2020 -
INTERVENTION/IMPLEADMENT
IA No. 111808/2020 - STAY APPLICATION**

- | | | | |
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| 32.1 | Connected
SLP(C) No. 3363/2018
XI | NANHE

<i>Versus</i>
STATE OF UP AND ORS.

IA No. 137311/2017 - EXEMPTION FROM FILING
O.T. | ABHAY KUMAR [P-1]

SAKSHI KAKKAR [R-1], [R-2],
[R-3] |
| 32.2 | Connected
SLP(C) No. 6486/2019
XI | GUPTESHWAR NATH DUBEY

<i>Versus</i>
JOINT DIRECTOR OF EDUCATION AND ORS.

I.R. | RAJEEV
MAHESHWARANAND ROY

SAKSHI KAKKAR [R-1], [R-2],
ABHISHEK KUMAR SINGH
[R-3] |
| 32.3 | Connected
SLP(C) No. 3251/2020
XI | MOHAMMAD REHAN

<i>Versus</i>
THE STATE OF UTTAR PRADESH AND ORS.

IA No. 17926/2020 - APPLICATION FOR
PERMISSION
IA No. 191268/2019 - EXEMPTION FROM FILING
O.T. | ROHIT AMIT STHALEKAR |
| 33 | SLP(C) No. 13124/2018
IV-A | M/S. PURAVANKARA LTD.

<i>Versus</i>
H. VENKATASWAMY REDDY AND ORS.

IA No. 92334/2018 - EXEMPTION FROM FILING
O.T.
IA No. 92333/2018 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES | SAHIL TAGOTRA

V. N. RAGHUPATHY
[CAVEAT] |
| 34 | SLP(C) No.
22571-22632/2018
IV-B | HARYANA STATE INDUSTRIAL DEVELOPMENT
CORPORATION, (NOW HARYANA STATE
INDUSTRIAL AND INFRASTRUCTURE D
<i>Versus</i> | SAMAR VIJAY SINGH |

**DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 12**

BHAGWAT SARUP AND ORS.

KULDIP SINGH [R-14],
[R-15], [R-47], [R-49], [R-50],
[R-52], [R-55], [R-56], [R-57],
[R-58], [R-59], [R-61], [R-62],
[R-63], [R-64], [R-65], [R-66],
a [R-83], [R-84], [R-85],
[R-86], [R-87], [R-88], [R-131],
[R-168], [R-171], [R-173],
[R-174], [R-175], [R-195],
[R-196], [R-197], [R-244],
[R-248],
a [R-268], [R-269], [R-270],
[R-272], [R-273], [R-274],
[R-276], [R-278], [R-280],
[R-284], [R-286], [R-290],
[R-291], [R-293], [R-295],
[R-296],
a [R-297], [R-299], MRS.
VIPIN GUPTA [R-1], [R-30],
[R-31], [R-32], [R-38], [R-39]

**IA No. 195783/2023 - APPLICATION FOR
CONDONATION OF DELAY IN FILING THE
APPLICATION FOR SETTING ASIDE THE
ABATEMENT**

**IA No. 113754/2019 - APPLICATION FOR
PERMISSION**

**IA No. 195780/2023 - APPLICATION FOR
SUBSTITUTION**

**IA No. 195781/2023 - CONDONATION OF DELAY
IN FILING SUBSTITUTION APPLN.**

**IA No. 195784/2023 - EXEMPTION FROM FILING
DEATH CERTIFICATE / CERTIFIED COPY OF
DEATH CERTIFICATE**

**IA No. 108335/2021 - EXEMPTION FROM FILING
O.T.**

**IA No. 195782/2023 - SETTING ASIDE AN
ABATEMENT**

34.1 **Connected**
SLP(C) No.
22637-22675/2018
IV-B

H.S.I.I.D.C.

SAMAR VIJAY SINGH

Versus

BHAGWAT SARUP AND ORS.

UMANG SHANKAR [R-60.3],
[R-60.2], [R-60.1], MRS.
VIPIN GUPTA [R-1], [R-1],
[R-3], [R-5], [R-7], [R-8], [R-9],
[R-10.2], [R-10.1], [R-16],
[R-37.4],
a [R-37.7], [R-37], [R-37.3],
[R-37.6], [R-37.9], [R-37.2],
[R-37.5], [R-37.8], [R-37.1],
[R-54], [R-55], [R-56.2],
[R-56.5], [R-56.3], [R-57],
a [R-61.4], [R-61.3], [R-61.6],
[R-61.2], [R-61.5], [R-61.1],
[R-62.1], [R-62.4], [R-62.3],
[R-62.2], [R-64], [R-65],
[R-66], [R-67], [R-68], [R-69],
a [R-70], [R-71], [R-72],
[R-73], [R-89.3], [R-89.7.1],
[R-89.5], [R-89.4], [R-89.7.2],
[R-92], [R-93], [R-94], [R-95],
[R-96], [R-98], [R-99], [R-100],

**DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 12**

a [R-101], [R-102], [R-103],
[R-104], [R-119], [R-120],
[R-121], [R-122], [R-123],
[R-124], [R-125], [R-127],
[R-128], [R-129], [R-130],
[R-131],
a [R-132], [R-133], [R-134],
[R-135], [R-136], [R-137],
[R-141], [R-142], [R-143],
[R-144], [R-145], [R-146],
[R-147.1], [R-147.3],
[R-147.2], [R-148],
a [R-149], [R-150], [R-151.2],
[R-151.1], [R-152], [R-153],
[R-154], [R-155], [R-157],
[R-158], [R-159.3], [R-159.2],
[R-159.5], [R-159.1],
[R-159.4],
a [R-160], [R-161], [R-162],
[R-163], [R-164], [R-165],
[R-166], [R-167], [R-168],
[R-169], [R-187], [R-188.5],
[R-188.1], [R-188.4], [R-188],
a [R-188.3], [R-188.6],
[R-188.2], [R-189], [R-222],
[R-223], [R-224], [R-225],
[R-226], [R-227], [R-228],
[R-229], KULDIP SINGH
[R-32], [R-33], [R-34],
a [R-35], [R-89.2], [R-89.1],
[R-138], [R-139], [R-140.2],
[R-140.1], [R-140], [R-140.3],
[R-186], [R-190], [R-191],
[R-192], [R-193], [R-195.2],
a [R-195.1], [R-195], [R-196],
[R-198], [R-198], [R-199],
[R-199], [R-200], [R-201],
[R-202], [R-203]

**FOR
FOR APPLICATION FOR PERMISSION ON IA
113761/2019
FOR STAY APPLICATION ON IA 28812/2021
FOR APPLICATION FOR SUBSTITUTION ON IA
239697/2023
FOR CONDONATION OF DELAY IN FILING
SUBSTITUTION APPLN. ON IA 239698/2023
FOR SETTING ASIDE AN ABATEMENT ON IA
239699/2023
FOR APPLICATION FOR CONDONATION OF
DELAY IN FILING THE APPLICATION FOR
SETTING ASIDE THE ABATEMENT ON IA
239701/2023
FOR EXEMPTION FROM FILING DEATH
CERTIFICATE / CERTIFIED COPY OF DEATH
CERTIFICATE ON IA 239702/2023
IA No. 239701/2023 - APPLICATION FOR
CONDONATION OF DELAY IN FILING THE
APPLICATION FOR SETTING ASIDE THE
ABATEMENT
IA No. 113761/2019 - APPLICATION FOR
PERMISSION
IA No. 239697/2023 - APPLICATION FOR
SUBSTITUTION**

DAILY CAUSE LIST FOR DATED : 22-10-2024

COURT NO. : 12

**IA No. 239698/2023 - CONDONATION OF DELAY
IN FILING SUBSTITUTION APPLN.**

**IA No. 239702/2023 - EXEMPTION FROM FILING
DEATH CERTIFICATE / CERTIFIED COPY OF
DEATH CERTIFICATE**

**IA No. 239699/2023 - SETTING ASIDE AN
ABATEMENT**

IA No. 28812/2021 - STAY APPLICATION

34.2 **Connected**
Diary No. 26736-2019
IV-B

THE STATE OF HARYANA AND ORS.

SAMAR VIJAY SINGH

Versus

RAGHUBIR SINGH (SINCE DECEASED) THROUGH
HIS LR

**FOR CONDONATION OF DELAY IN FILING ON IA
137984/2019**

**FOR CONDONATION OF DELAY IN REFILING /
CURING THE DEFECTS ON IA 137985/2019**

**FOR CONDONATION OF DELAY IN FILING ON IA
188246/2019**

**IA No. 188246/2019 - CONDONATION OF DELAY
IN FILING**

**IA No. 137984/2019 - CONDONATION OF DELAY
IN FILING**

**IA No. 137985/2019 - CONDONATION OF DELAY
IN REFILING / CURING THE DEFECTS**

34.3 **Connected**
Diary No. 26747-2019
IV-B

THE STATE OF HARYANA AND ORS.

SAMAR VIJAY SINGH

Versus

DAYANAND AND ANR.

KULDIP SINGH [R-1], [R-2]

**FOR CONDONATION OF DELAY IN FILING ON IA
137091/2019**

**FOR CONDONATION OF DELAY IN REFILING /
CURING THE DEFECTS ON IA 137092/2019**

**FOR CONDONATION OF DELAY IN FILING THE
SPARE COPIES ON IA 188250/2019**

**IA No. 137091/2019 - CONDONATION OF DELAY
IN FILING**

**IA No. 188250/2019 - CONDONATION OF DELAY
IN FILING THE SPARE COPIES**

**IA No. 137092/2019 - CONDONATION OF DELAY
IN REFILING / CURING THE DEFECTS**

34.4 **Connected**
Diary No. 26986-2019
IV-B

STATE OF HARYANA AND ORS.

SAMAR VIJAY SINGH

Versus

JAIVEER (DECEASED) THROUGH LRS AND ORS.

**FOR CONDONATION OF DELAY IN FILING ON IA
137990/2019**

**FOR CONDONATION OF DELAY IN REFILING /
CURING THE DEFECTS ON IA 137991/2019**

**FOR CONDONATION OF DELAY IN FILING THE
SPARE COPIES ON IA 188236/2019**

**IA No. 137990/2019 - CONDONATION OF DELAY
IN FILING**

**IA No. 188236/2019 - CONDONATION OF DELAY
IN FILING THE SPARE COPIES**

DAILY CAUSE LIST FOR DATED : 22-10-2024

COURT NO. : 12

**IA No. 137991/2019 - CONDONATION OF DELAY
IN REILING / CURING THE DEFECTS**

34.5 **Connected**
SLP(C) No.
23340-23356/2023
IV-B

THE STATE OF HARYANA AND ORS.

SAMAR VIJAY SINGH

Versus

DHARAMPAL SINGH

MRS. VIPIN GUPTA [R-2],
RAM NARESH YADAV [R-3],
[R-5], [R-6], [R-7], [R-8], [R-9],
[R-10], [R-11.4], [R-11.7],
[R-11.3], [R-11.6], [R-11.2],
[R-11.5],

a [R-11.1], [R-12], [R-13],
[R-14], [R-16], [R-18],
[R-19.2], [R-19.3], [R-20],
[R-21], [R-22.4], [R-22.3],
[R-22.2], [R-22.1], [R-23],
[R-24.2],

a [R-24.5], [R-24.1], [R-24.4],
[R-24.7], [R-24.3], [R-24.6],
[R-25], [R-26.3], [R-26.2],
[R-26.5], [R-26.1], [R-26.4]

IA

**FOR EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT ON IA 200397/2023
FOR APPLICATION FOR SUBSTITUTION ON IA
116837/2024**

**FOR APPLICATION FOR CONDONATION OF
DELAY IN FILING THE APPLICATION FOR
SETTING ASIDE THE ABATEMENT ON IA
116840/2024**

**FOR SETTING ASIDE AN ABATEMENT ON IA
116841/2024**

**IA No. 116840/2024 - APPLICATION FOR
CONDONATION OF DELAY IN FILING THE
APPLICATION FOR SETTING ASIDE THE
ABATEMENT**

**IA No. 116837/2024 - APPLICATION FOR
SUBSTITUTION**

**IA No. 200397/2023 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**

**IA No. 116841/2024 - SETTING ASIDE AN
ABATEMENT**

34.6 **Connected**
Diary No. 32874-2023
IV-B

STATE OF HARYANA AND ORS.

SAMAR VIJAY SINGH

Versus

SURESH CHANDER SHARMA AND ORS.

RAM NARESH YADAV [R-1],
[R-2], [R-3], [R-4], [R-5], [R-6],
[R-7], [R-8], [R-9], [R-10],
[R-11], [R-12], [R-13], [R-14],
[R-15], [R-16], [R-17],
a [R-18], [R-19], [R-20],
[R-21], [R-22], [R-23], [R-24],
[R-25], [R-26], [R-27], [R-28],
[R-29], [R-30], [R-31], [R-32],
[R-33], [R-34], [R-35],

**DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 12**

a [R-36], [R-37], [R-38],
[R-39], [R-40], [R-41], [R-42],
[R-43], [R-44], [R-45], [R-46],
[R-47], [R-48], [R-49], [R-50],
[R-51], [R-52], [R-53],
a [R-54], [R-55], [R-56],
[R-57], [R-58], [R-59], [R-60],
[R-61], [R-62], [R-63], [R-64],
[R-65], [R-66], [R-67], [R-68],
[R-69.4], [R-69], [R-69.3],
a [R-69.6], [R-69.2], [R-69.5],
[R-69.1], [R-70], [R-71],
[R-72], [R-73.2], [R-73.1],
[R-73], [R-74], [R-75], [R-76],
[R-77], [R-78.2], [R-78.1],
a [R-78], [R-79.2], [R-79.1],
[R-79], [R-80], [R-81],
[R-82.2], [R-82.1], [R-82],
[R-83], [R-84]

**FOR
FOR CONDONATION OF DELAY IN FILING ON IA
233662/2023
FOR CONDONATION OF DELAY IN REFILING /
CURING THE DEFECTS ON IA 233663/2023
FOR EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT ON IA 233664/2023
FOR APPLICATION FOR SUBSTITUTION ON IA
116833/2024
FOR SETTING ASIDE AN ABATEMENT ON IA
116836/2024
FOR APPLICATION FOR CONDONATION OF
DELAY IN FILING THE APPLICATION FOR
SETTING ASIDE THE ABATEMENT ON IA
116838/2024
IA No. 116838/2024 - APPLICATION FOR
CONDONATION OF DELAY IN FILING THE
APPLICATION FOR SETTING ASIDE THE
ABATEMENT
IA No. 116833/2024 - APPLICATION FOR
SUBSTITUTION
IA No. 233662/2023 - CONDONATION OF DELAY
IN FILING
IA No. 233663/2023 - CONDONATION OF DELAY
IN REFILING / CURING THE DEFECTS
IA No. 233664/2023 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT
IA No. 116836/2024 - SETTING ASIDE AN
ABATEMENT**

35	SLP(C) No. 32689/2018 IV-B	THE STATE OF HARYANA AND ORS. <i>Versus</i> AALAMGIR AND ORS.	SAMAR VIJAY SINGH [P-1]
35.1	Connected SLP(C) No. 32691/2018 IV-B	THE STATE OF HARYANA AND ORS. <i>Versus</i> M/S BHARAT LAND AND CONSTRUCTION COMPANY	VISHWA PAL SINGH SUNNY KADIYAN
36	W.P.(CrI.) No. 228/2019 X	SHABNAM AHMED <i>Versus</i>	NILOFAR KHAN

DAILY CAUSE LIST FOR DATED : 22-10-2024

COURT NO. : 12

UNION OF INDIA AND ORS.

GURMEET SINGH MAKKER
[R-1], VISHWA PAL SINGH
[R-3], [R-4], [R-5], [R-6]

{Mention Memo}

37 SLP(C) No. 16733/2024
IV-B

STATE OF HARYANA AND ORS.

PETITIONER-IN-PERSON ,
SAMAR VIJAY SINGH [P-1],
[P-2], [P-3], [P-4], [P-5]

Versus

RAJEEV KAUSHIK AND ORS.

RESPONDENT-IN-PERSON ,
CAVEATOR-IN-PERSON
[CAVEAT] [CAVEAT], PREM
MALHOTRA [R-1], [R-4]

**FOR ADMISSION and I.R. and IA No.28997/2020-
PERMISSION TO APPEAR AND ARGUE IN
PERSON and IA No.67681/2020-PERMISSION TO
APPEAR AND ARGUE IN PERSON**

38 SLP(C) No. 4496/2020
XI-A

CHATTI JAGAN MOHAN

G.SIVABALAMURUGAN

Versus

CHATTI CHANDRASEKHAR RAO AND ORS.

KEDAR NATH TRIPATHY
[R-2], [R-3], [R-4], [R-5]

**[MEDIATION REPORT RECEIVED].
IA No. 113612/2020 - APPROPRIATE
ORDERS/DIRECTIONS
IA No. 24895/2021 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
IA No. 19822/2021 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

38.1 **Connected**
SLP(C) No. 5210/2020
XI-A

VOMMI DHANALAXMI AND ORS.

C. GEORGE THOMAS [P-1],
[P-2], [P-3]

Versus

CHATTI CHANDRASEKHAR RAO AND ORS.

KEDAR NATH TRIPATHY
[R-2], [R-3], [R-4], [R-5]

39 SLP(C) No.
24714-24715/2019
IV-B

BAKSHISH SINGH

KUMAR DUSHYANT SINGH

Versus

LABH SINGH AND ORS.

VIKRANT NARAYAN
VASUDEVA [R-1], AMARJEET
SINGH [R-2.2], [R-3.1],
[R-3.3], [R-3.2], [R-4.1],
[R-5.1], [R-6.1]

**IA No. 125708/2024 - APPLICATION FOR
CONDONATION OF DELAY IN FILING THE
APPLICATION FOR SETTING ASIDE THE
ABATEMENT
IA No. 125707/2024 - APPLICATION FOR
SUBSTITUTION
IA No. 125710/2024 - SETTING ASIDE AN
ABATEMENT**

40 SLP(C) No. 25124/2019
XIV

SWAMI RADHA DASS CHELLA SWAMI

BIMLESH KUMAR SINGH
[P-1]

Versus

THE STATE OF HIMACHAL PRADESH

PRASHANT SINGH [R-1]

DAILY CAUSE LIST FOR DATED : 22-10-2024

COURT NO. : 12

**IA No. 141153/2024 - APPLICATION FOR
CONDONATION OF DELAY IN FILING THE
APPLICATION FOR SETTING ASIDE THE
ABATEMENT**

**IA No. 167743/2021 - APPLICATION FOR
PERMISSION**

**IA No. 100963/2024 - APPLICATION FOR
SUBSTITUTION**

**IA No. 100964/2024 - CONDONATION OF DELAY
IN FILING SUBSTITUTION APPLN.**

**IA No. 125945/2020 - EXEMPTION FROM FILING
O.T.**

**IA No. 141155/2024 - SETTING ASIDE AN
ABATEMENT**

- | | | | |
|---|--|--|---|
| 41 | SLP(C) No. 15556/2020
IV-C | PRADEEP KUMAR DEY

<i>Versus</i>
PRAFULL KUMAR DAY AND ORS. | SANGEETA SINGH

RONAK KARANPURIA [R-1] |
| 42 | SLP(C) No. 487/2022
IV-A | B.P. NAGARAJ AND ORS.

<i>Versus</i>
B.P. NANJAPPA AND ORS. | SURBHI MEHTA

ANURADHA MUTATKAR
[R-1], RAMESH KUMAR
MISHRA [R-2], [R-3], [R-4],
[R-5], NEELAM SINGH [R-6] |
| FOR ADMISSION and I.R. and IA No.5081/2022-
EXEMPTION FROM FILING O.T.
IA No. 130130/2022 - EXEMPTION FROM FILING
O.T.
IA No. 96802/2022 - EXEMPTION FROM FILING
O.T.
IA No. 5081/2022 - EXEMPTION FROM FILING
O.T.
IA No. 130129/2022 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES | | | |
| 43 | SLP(C) No.
14936-14942/2023
IV-B | KALPATARU POWER TRANSMISSION LTD (NOW
KNOWN AS KALPATARU PROJECTS INTERNATIONAL
LTD.)

<i>Versus</i>
VINOD AND ORS. | E. C. AGRAWALA

ARVIND GUPTA [R-1], [R-2],
[R-3], [R-4], [R-5], [R-6], [R-9],
[R-10], [R-11], [R-12], [R-13],
[R-14], [R-15], [R-16], [R-18],
[R-19], [R-20], [R-21],
a [R-22], SAMAR VIJAY
SINGH [R-7], [R-8], [R-23],
[R-24], [R-25] |
| IA No. 133328/2023 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT | | | |
| 43.1 | Connected
SLP(C) No.
14926-14927/2023
IV-B | JHAJJAR K.T. TRANSCO PVT. LTD.

<i>Versus</i>
RATI RAM AND ORS. | E. C. AGRAWALA

RAKESH DAHIYA [R-1],
SAMAR VIJAY SINGH [R-2],
[R-3] |

FOR

**DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 12**

**FOR EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT ON IA 133225/2023
FOR EXEMPTION FROM FILING O.T. ON IA
133226/2023**

**IA No. 133225/2023 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT
IA No. 133226/2023 - EXEMPTION FROM FILING
O.T.**

- | | | | |
|----|-------------------------------|---|---|
| 44 | SLP(C) No. 18063/2023
III | ARUNABEN CHANDULAL DAVE AND ANR.

<i>Versus</i>
PARTHIV VIJAYKUMAR DAVE AND ORS.

I.R. and IA No.164358/2023-EXEMPTION FROM
FILING C/C OF THE IMPUGNED JUDGMENT and
IA No.164359/2023-EXEMPTION FROM FILING
O.T.
IA No. 76497/2024 - STAY APPLICATION | ARTI SINGH

PYOLI [R-6], [R-7], [R-9],
SOMESH CHANDRA JHA
[R-8] |
| 45 | SLP(C) No. 28469/2023
XVI | THE STATE OF BIHAR AND ANR.

<i>Versus</i>
RAKESH KUMAR AND ORS. | MANISH KUMAR

AMIT SHARMA [CAVEAT],
MRINAL GOPAL ELKER [R-2] |
| 46 | C.A. No. 816/2024
XVII-A | PUNJAB NATIONAL BANK (EARLIER UNITED BANK
OF INDIA)

<i>Versus</i>
ASHOK KUMAR GARG

IA No.4957/2024-CONDONATION OF DELAY IN
FILING and IA No.6325/2024-STAY APPLICATION
IA No. 6325/2024 - STAY APPLICATION | RAJESH KUMAR GAUTAM

BIMLESH KUMAR SINGH
[R-1] |
| 47 | SLP(C) No. 9131/2024
XII-A | ALAPATI PRAMEELA DEVI (DIED) PER LRS.

<i>Versus</i>
ALAPATI SRINIVAS KUMAR

FOR ADMISSION
IA No. 135424/2024 - APPLICATION FOR
DISPOSAL OF SLP BY THE RESPONDENT | KRISHNA KUMAR SINGH

VANYA GUPTA [R-1] |

[DIRECTION MATTERS]

- | | | | |
|----|----------------------------|--|---|
| 48 | SLP(C) No. 9024/2013
XI | MADAN PAL . AND ORS.

<i>Versus</i>
STATE OF U.P. . AND ORS.

OR FOR DIRECTIONS
IA No. 45509/2020 - AMENDMENT OF THE
PETITION
IA No. 110804/2023 - APPLICATION FOR
SUBSTITUTION
IA No. 110805/2023 - CONDONATION OF DELAY
IN FILING SUBSTITUTION APPLN.
IA No. 32652/2018 - EXEMPTION FROM FILING
O.T. | K. S. RANA [P-1]

ANUVRAT SHARMA [R-1],
[R-2], [R-3], BINAY KUMAR
DAS [R-4] |
|----|----------------------------|--|---|

DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 12
IA No. 32651/2018 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

[DISPOSAL/FINAL DISPOSAL AT ADMISSION STAGE - CRIMINAL CASES]

- | | | | |
|------|--|---|---|
| 49 | SLP(Crl) No.
5373-5375/2020
II-B | STATE OF UTTARAKHAND | ABHISHEK ATREY [P-1] |
| | | <i>Versus</i>
UMESH KUMAR SHARMA AND ORS. | JAYANT MOHAN [R-1],
PAVAN KUMAR [R-2],
SUPRIYA JUNEJA [R-3],
PALLAVI LANGAR [R-4] |
| | | IA No. 159155/2022 - APPLICATION FOR PERMISSION
IA No. 159157/2022 - EXEMPTION FROM FILING O.T. | |
| 49.1 | Connected
SLP(Crl) No.
6054-6056/2020
II-B | DR. HARENDER SINGH RAWAT | SUPRIYA JUNEJA |
| | | <i>Versus</i>
THE STATE OF UTTARAKHAND AND ORS. | PALLAVI LANGAR [CAVEAT],
JAYANT MOHAN [CAVEAT],
ABHISHEK ATREY [R-1],
ANUP KUMAR [R-3] |
| | | FOR ADMISSION and I.R. and IA
No.123205/2020-EXEMPTION FROM FILING C/C
OF THE IMPUGNED JUDGMENT and IA
No.123206/2020-EXEMPTION FROM FILING O.T. | |
| 50 | SLP(Crl) No. 5006/2023
II-B | THE STATE OF PUNJAB | KARAN SHARMA |
| | | <i>Versus</i>
LAKHVIR SINGH | GOURAVE KUMAR AGARWAL
[R-1] |
| | | IA No. 61573/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT
IA No. 61574/2023 - EXEMPTION FROM FILING O.T. | |

NEW DELHI
19-10-2024 18:18:23

ADDITIONAL REGISTRAR



SUPREME COURT OF INDIA
[IT WILL BE APPRECIATED IF THE LEARNED ADVOCATES
ON RECORD DO NOT SEEK ADJOURNMENT IN THE MATTERS
LISTED BEFORE ALL THE COURTS IN THE CAUSE LIST]
DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 13
HON'BLE MS. JUSTICE BELA M. TRIVEDI
HON'BLE MR. JUSTICE SATISH CHANDRA SHARMA
(TIME : 10:30 AM)
MISCELLANEOUS HEARING

SNo.	Case No.	Petitioner / Respondent	Petitioner/Respondent Advocate
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[TRANSFER PETITIONS]

1	T.P.(CrI.) No. 768/2024 II	HARSH BARDHAN MISHRA <i>Versus</i> STATE OF TELANGANA AND ANR.	R. C. KAUSHIK DEVINA SEHGAL [R-1]
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[BAIL MATTERS]

2	SLP(CrI) No. 7772/2024 II-A	ABDUL JAMIL AND ORS. <i>Versus</i> THE STATE OF MADHYA PRADESH IA No. 113766/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT IA No. 204923/2024 - EXEMPTION FROM FILING O.T. IA No. 113764/2024 - EXEMPTION FROM FILING PROOF OF SURRENDER	ADEEL AHMED MRINAL GOPAL ELKER [R-1]
3	SLP(CrI) No. 3892/2024 II-A	INDRAJEET BHOJ @ TINGA BHOJ <i>Versus</i> THE STATE OF MADHYA PRADESH AND ANR. IA No. 68356/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT IA No. 68354/2024 - EXEMPTION FROM FILING O.T. IA No. 154106/2024 - EXEMPTION FROM FILING O.T. IA No. 119070/2024 - EXEMPTION FROM FILING O.T. IA No. 109330/2024 - EXEMPTION FROM FILING O.T. IA No. 109329/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES IA No. 154104/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES IA No. 119069/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES	DHARMAPRABHAS LAW ASSOCIATES SUNNY CHOUDHARY [R-1], ROHIT K. SINGH [R-2]

**DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 13**

4	SLP(Crl) No. 6516/2024 II-A	MD. ASABUL ALAM @ MD. ASABUL <i>Versus</i> THE STATE OF BIHAR AND ANR. IA No. 93932/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT IA No. 93930/2024 - EXEMPTION FROM FILING O.T.	SUBHRO SANYAL PREM PRAKASH [R-1], MOHAMMAD ASLAM [R-2]
5	SLP(Crl) No. 7646/2024 II-A	RAJESH KUMAR SINGH <i>Versus</i> THE STATE OF BIHAR IA No. 81491/2024 - EXEMPTION FROM FILING O.T.	KRISHNA & NISHANI LAW CHAMBERS PREM PRAKASH [R-1]
6	SLP(Crl) No. 6994/2024 II-B	ANAND KUMAR JAISWAL <i>Versus</i> STATE OF UTTARAKHAND	ABHAY PRATAP SINGH SUVENI BHAGAT [R-1]
7	SLP(Crl) No. 6849/2024 II-A	KARAMBIR BHARTI @ KARMVEER BHARTI <i>Versus</i> THE STATE OF BIHAR IA No. 115452/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT IA No. 115451/2024 - EXEMPTION FROM FILING O.T.	SIDDHESH SHIRISH KOTWAL AZMAT HAYAT AMANULLAH [R-1]
8	SLP(Crl) No. 9168/2024 II-B	SHILESHBHAI NARSINHBHAI BARVADIYA <i>Versus</i> NATIONAL INVESTIGATION AGENCY IA No. 120498/2024 - EXEMPTION FROM FILING O.T.	SMARHAR SINGH ARVIND KUMAR SHARMA [R-1]
9	SLP(Crl) No. 7996/2024 II-B	JARNAIL SINGH BAJWA <i>Versus</i> STATE OF PUNJAB AND ANR. IA No. 130493/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT	MRS. VIPIN GUPTA
10	SLP(Crl) No. 8343/2024 II	ATUL KUMAR TRIPATHI <i>Versus</i> STATE OF U.P AND ANR. IA No. 164199/2024 - EXEMPTION FROM FILING O.T.	DEEPAK GOEL ANUVRAT SHARMA [R-1], TARUNA ARDHENDUMAULI PRASAD [R-2]
11	SLP(Crl) No. 8950/2024 II	PRIYA @ DOLI <i>Versus</i> THE STATE OF UTTAR PRADESH	AARTHI RAJAN SAKSHI KAKKAR [R-1]

DAILY CAUSE LIST FOR DATED : 22-10-2024

COURT NO. : 13

IA No. 146285/2024 - EXEMPTION FROM FILING O.T.

12	SLP(Crl) No. 9363/2024 II-B	SARIF <i>Versus</i> THE STATE OF HARYANA	NEELAM SINGH SAMAR VIJAY SINGH [R-1]
		IA No. 150687/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT	
12.1	Connected SLP(Crl) No. 11095/2024 II-B	SARIF <i>Versus</i> STATE OF HARYANA	NEELAM SINGH SAMAR VIJAY SINGH [R-1]
		IA No. 181580/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT	
13	SLP(Crl) No. 10651/2024 II-A	SHATRUDHAN KUMAR <i>Versus</i> THE STATE OF BIHAR	RAHUL PRATAP PREM PRAKASH [R-1]
		IA No. 173669/2024 - EXEMPTION FROM FILING O.T.	
14	SLP(Crl) No. 10460/2024 II-B	RAN SINGH AND ANR. <i>Versus</i> THE STATE OF HARYANA AND ANR.	MALAK MANISH BHATT AKSHAY AMRITANSHU [R-1]
		IA No. 170566/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT	
15	SLP(Crl) No. 12764/2024 II-B	AMRITA NATH <i>Versus</i> STATE OF HARYANA AND ORS.	UDAYADITYA BANERJEE SAMAR VIJAY SINGH [R-1]
		IA No. 210935/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT	
		IA No. 210934/2024 - EXEMPTION FROM FILING O.T.	
		IA No. 227468/2024 - EXTENSION OF TIME	
16	SLP(Crl) No. 13055/2024 II-A	NEERAJ KUMAR @ NEERAJ KUMAR SINGH AND ANR. <i>Versus</i> THE STATE OF BIHAR	KUMAR MIHIR MANISH KUMAR [R-1]
		IA No. 216676/2024 - EXEMPTION FROM FILING O.T.	
17	SLP(Crl) No. 13463/2024 II-B	SIDDIQUE <i>Versus</i> STATE OF KERALA AND ANR.	RANJEETA ROHATGI NISHE RAJEN SHONKER [CAVEAT], NISHAD L.S. [CAVEAT], AAKARSH KAMRA [CAVEAT]

**DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 13**

**IA No. 223805/2024 - EXEMPTION FROM FILING
O.T.**

- | | | | |
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| 18 | Diary No. 44608-2024
II-C | L. BALACHANDER

<i>Versus</i>
UNION OF INDIA
IA No.241264/2024-CONDONATION OF DELAY IN
FILING | SUSHIL BALWADA |
| 19 | SLP(Crl) No.
14370/2024
II-A | AJAY KUMAR YADAV

<i>Versus</i>
THE STATE OF BIHAR
{Mention Memo}
IA No. 239435/2024 - EXEMPTION FROM FILING
O.T. | ASHOK ANAND |

[FRESH (FOR ADMISSION) - CIVIL CASES]

- | | | | |
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| 20 | SLP(C) No. 24790/2024
XIV | PARASH KUMAR BHATTACHARJEE

<i>Versus</i>
THE SPECIAL CHIEF SECRETARY, IRRIGATION
DEPARTMENT, GOVT. OF ASSAM AND ORS.
FOR ADMISSION and IA No.239891/2024-
PERMISSION TO APPEAR AND ARGUE IN
PERSON | PETITIONER-IN-PERSON |
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[FRESH (FOR ADMISSION) - CRIMINAL CASES]

- | | | | |
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| 21 | SLP(Crl) No.
13736/2024
II | VIKAS SINGH

<i>Versus</i>
STATE OF UTTAR PRADESH AND ORS.

{Mention Memo}
IA No. 228089/2024 - EXEMPTION FROM FILING
O.T. | KARTIKEYA BHARGAVA

P. SOMA SUNDARAM
[CAVEAT] |
| 22 | SLP(Crl) No.
14392/2024
II-C | SIDHANT GUPTA

<i>Versus</i>
THE ASSISTANT DIRECTOR, DIRECTORATE OF
ENFORCEMENT
{Mention Memo}
IA No. 239885/2024 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT | GAURAV GOEL |
| 23 | SLP(Crl) No.
14394/2024
II-A | BANDU AND ANR.

<i>Versus</i>
THE STATE OF MAHARASHTRA | SAMRAT KRISHNARAO
SHINDE |

DAILY CAUSE LIST FOR DATED : 22-10-2024

COURT NO. : 13

**FOR ADMISSION and I.R. and IA
No.239889/2024-EXEMPTION FROM FILING C/C
OF THE IMPUGNED JUDGMENT and IA
No.239890/2024-EXEMPTION FROM FILING O.T.**

[FRESHLY / ADJOURNED MATTERS]

- | | | | |
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| 24 | SLP(Crl) No. 1577/2024
II | PARMESWAR RAJOWAR @ PARMESWAR RAJUWAR

<i>Versus</i>
THE STATE OF ASSAM AND ANR.
FOR ADMISSION and I.R. | KARTIKEYA SINGH |
| 25 | SLP(C) No. 12463/2024
XII | P.T. PATTUKUMAR

<i>Versus</i>
R. ANITA JAYANTHI AND ORS.
FOR ADMISSION and IA No.126288/2024-
EXEMPTION FROM FILING O.T. and IA
No.126287/2024-PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES | SUBHRO PROKAS
MUKHERJEE |
| 26 | SLP(Crl) No. 9921/2024
II-C | S. SURYA NARAYANAN

<i>Versus</i>
K. RAMYA

IA No.161256/2024-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT and IA
No.161258/2024-EXEMPTION FROM FILING O.T. | ANISH R. SHAH

RAGHVENDRA KUMAR
[CAVEAT] |
| 27 | SLP(C) No. 17049/2024
XI | HASSANDEEN

<i>Versus</i>
UNION OF INDIA AND ORS.
FOR ADMISSION and IA No.169268/2024-
EXEMPTION FROM FILING O.T. | PARUL SHUKLA |
| 28 | SLP(Crl) No.
11083/2024
II-C | R.K.M. POWERGEN PRIVATE LTD.

<i>Versus</i>
CENTRAL BUREAU OF INVESTIGATION
{Mention Memo}
IA No. 181370/2024 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT | M. YOGESH KANNA |
| 28.1 | Connected
Diary No. 36495-2024
II-C | ANDAL ARUMUGAM

<i>Versus</i>
CENTRAL BUREAU OF INVESTIGATION
{Mention Memo}
IA No. 186241/2024 - CONDONATION OF DELAY
IN FILING
IA No. 186240/2024 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT | M. YOGESH KANNA |

[AFTER NOTICE (FOR ADMISSION) - CRIMINAL CASES]

**DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 13**

29	SLP(Crl) No. 3876/2016 II	ASHWANI KUMAR SRIVASTAVA <i>Versus</i> THE STATE OF UTTAR PRADESH HOME DEPARTMENT PRINCIPAL SECRETARY AND ORS. IA No. 8624/2016 - EXEMPTION FROM FILING O.T. IA No. 8623/2016 - permission to urge new facts and file add. docs	SAURABH AJAY GUPTA [P-1] RUCHIRA GOEL [R-1], [R-2], [R-3]
30	SLP(Crl) No. 7340/2023 II-B	KULDIP KAUR AND ANR. <i>Versus</i> STATE OF U.T. CHANDIGARH FOR ADMISSION and I.R. and IA No.104936/2023-EXEMPTION FROM SURRENDERING WITHIN TIME	SUBHASISH BHOWMICK SHREEKANT NEELAPPA TERDAL [R-1]
31	SLP(Crl) No. 11838/2023 II-C	R. RAMACHANDRAN <i>Versus</i> THE STATE REP BY INSPECTOR OF POLICE IA No. 170953/2023 - EXEMPTION FROM FILING O.T.	M. YOGESH KANNA MUKESH KUMAR MARORIA [R-1]
31.1	Connected SLP(Crl) No. 12011/2023 II-C	P. KISHORE <i>Versus</i> THE STATE IA No. 191747/2023 - EXEMPTION FROM FILING O.T. IA No. 191744/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES IA No. 171500/2024 - PERMISSION TO FILE SUPPLEMENTARY ADDITIONAL COUNTER AFFIDAVIT/AFFIDAVIT	SHRIYA MAINI [P-1] MUKESH KUMAR MARORIA [R-1]
31.2	Connected Diary No. 32671-2023 II-C	M/S. SOFT BANK MICROSYSTEMS PVT. LTD. AND ANR. <i>Versus</i> STATE BY INSPECTOR OF POLICE IA No. 188348/2023 - CONDONATION OF DELAY IN REFILEING / CURING THE DEFECTS IA No. 188341/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT IA No. 188346/2023 - EXEMPTION FROM FILING O.T.	R. SHASE [P-1], [P-2] MUKESH KUMAR MARORIA [R-1]
32	SLP(Crl) No. 3691/2024 II	YENGGHOM SURCHANDRA SINGH <i>Versus</i> MAYANGLANGBAM RAMESHWOR SINGH IA No.64905/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT	RAJKUMARI BANJU RITESH AGRAWAL [CAVEAT]

**DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 13**

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| 33 | SLP(Crl) No. 4371/2024
II-C | R. VENKATESH

<i>Versus</i>
G. KARTHICK AND ANR.

IA No. 73651/2024 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT
IA No. 73652/2024 - EXEMPTION FROM FILING
O.T. | DEVYANI GUPTA |
| 33.1 | Connected
SLP(Crl) No.
4483-4484/2024
II-C | R. MURUGESH

<i>Versus</i>
G.K. DEVELOPMENTS REPRESENTED BY ITS
DIRECTOR G. KARTHICK AND ANR.

IA
FOR EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT ON IA 74526/2024
IA No. 74526/2024 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT | DEVYANI GUPTA |
| 33.2 | Connected
SLP(Crl) No.
4495-4497/2024
II-C | R. VENKATESH

<i>Versus</i>
G.K. DEVELOPMENTS AND ANR.

FOR
FOR EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT ON IA 75380/2024
IA No. 75380/2024 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT | DEVYANI GUPTA |
| 34 | SLP(Crl) No. 7140/2024
II-A | THE UNION OF INDIA

<i>Versus</i>
KANHAIYA PRASAD

IA No.119247/2024-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT
IA No. 119247/2024 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT | ARVIND KUMAR SHARMA
[P-1]

SAA CHAMBERS [R-1] |
| 35 | SLP(Crl) No.
13182/2024
(SCLSC) II-B | TUKUNA RAUT

<i>Versus</i>
STATE OF ORISSA

IA No. 209237/2024 - EXEMPTION FROM FILING
O.T. | SUNIL KUMAR VERMA

KIRAN KUMAR PATRA [R-1] |

[AFTER NOTICE (FOR ADMISSION) - CIVIL CASES]

- | | | | |
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| 36 | SLP(C) No.
17663-17664/2019
IX | KAMLESH BHAWARLAL VAGRECHA

<i>Versus</i> | VACHHER AND AGRUD [P-1] |
|----|--------------------------------------|---|-------------------------|

**DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 13**

MUNICIPAL CORPORATION OF GREATER MUMBAI
AND ORS.

J S WAD AND CO [R-1],
ANSHULA VIJAY KUMAR
GROVER [R-5], AADITYA
ANIRUDDHA PANDE [R-6]

**IA No. 181670/2024 - APPLICATION FOR
SUBSTITUTION**

**IA No. 108883/2019 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**

**IA No. 140714/2019 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

**IA No. 130500/2019 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

IA No. 75583/2021 - VACATING STAY

36.1 **Connected**
SLP(C) No. 18503/2019
IX

GEHRILAL AMBALAL CHOUDHARY AND ORS.

PUKHRAMBAM RAMESH
KUMAR

Versus

MUNICIPAL CORPORATION OF GREATER MUMBAI
AND ORS.

J S WAD AND CO [CAVEAT]
[CAVEAT], ANSHULA VIJAY
KUMAR GROVER [R-5],
AADITYA ANIRUDDHA
PANDE [R-6]

FOR

**FOR EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT ON IA 115123/2019**

**FOR EXEMPTION FROM FILING O.T. ON IA
147115/2019**

**FOR PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES ON IA
156290/2019**

**FOR APPLICATION FOR SUBSTITUTION ON IA
173599/2024**

**IA No. 173599/2024 - APPLICATION FOR
SUBSTITUTION**

**IA No. 115123/2019 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**

**IA No. 147115/2019 - EXEMPTION FROM FILING
O.T.**

**IA No. 156290/2019 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

36.2 **Connected**
SLP(C) No. 19183/2019
IX

GUPTACHANDRA RATILAL SHAH AND ORS.

PUKHRAMBAM RAMESH
KUMAR [P-1], [P-13]

Versus

MUNICIPAL CORPORATION OF GREATER MUMBAI
AND ORS.

J S WAD AND CO [R-1], [R-2],
[R-3], [R-4], ANSHULA VIJAY
KUMAR GROVER [R-5],
AADITYA ANIRUDDHA
PANDE [R-6]

**FOR APPLICATION FOR SUBSTITUTION ON IA
174025/2024**

**IA No. 174025/2024 - APPLICATION FOR
SUBSTITUTION**

37 C.A. No. 981-984/2024
XVII-A

M/S SIDHATHA BUILDHOME PVT LTD

AURA & CO.

Versus

PARAMILITARY FORCES WELFARE SOCIETY AND
ANR.

KIRAN KUMAR PATRA [R-1],
[R-2]

**DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 13**

**IA No.13381/2024-EXEMPTION FROM FILING C/C
OF THE IMPUGNED JUDGMENT and IA
No.13382/2024-EX-PARTE STAY and IA
No.13377/2024-CONDONATION OF DELAY IN
FILING APPEAL and IA No.13378/2024-
CONDONATION OF DELAY IN REILING /
CURING THE DEFECTS and IA No.13379/2024-
PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES**

- | | | | |
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| 38 | Diary No. 12898-2020
IV-B | THE STATE OF HARYANA AND ORS.

<i>Versus</i>
BIRENDER SINGH AND ORS. | SAMAR VIJAY SINGH [P-1]

TARUN GUPTA [R-1], [R-2],
[R-3], [R-4], [R-5], [R-7], [R-8],
[R-9], [R-10], [R-11], [R-12],
[R-13], [R-14], [R-15], [R-18],
[R-19], [R-20] |
| IA No. 97697/2020 - CONDONATION OF DELAY
IN FILING | | | |
| 39 | C.A. No. 5742/2021
XVII | VEMULAPALLI SAI PRAMEELA(DECEASED)
THROUGH LR AND ORS.

<i>Versus</i>
M/S VIJAYA SAI POULTRIES PRIVATE LIMITED | RUPALI SHARMA [P-1], [P-2],
[P-3], [P-4], [P-5]

ABHINAV SHRIVASTAVA
[CAVEAT] |
| IA No. 118412/2021 - EX-PARTE STAY
IA No. 6830/2023 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES | | | |
| 40 | SLP(C) No. 1359/2023
XVII | JITENDRA KUMAR SHARMA AND ORS.

<i>Versus</i>
THE STATE OF JHARKHAND AND ORS. | F. I. CHOUDHURY [P-1],
[P-2], [P-3], [P-4]

MADHUSMITA BORA [R-1],
[IMPL], ANIL KUMAR JHA
[R-2], [R-3], [R-3], PARIJAT
KISHORE [R-4], [R-5], [R-6],
[R-7], [R-8], [R-9], [R-10],
[R-11], [R-12],
a [R-13], [R-14], [R-15],
[R-16], [R-17], [R-18], [R-20],
[R-24], [R-25], [R-27] |
| IA No. 12333/2024 - ADDITION / DELETION /
MODIFICATION PARTIES
IA No. 15759/2024 - APPROPRIATE
ORDERS/DIRECTIONS
IA No. 197779/2022 - CONDONATION OF DELAY
IN FILING
IA No. 197782/2022 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT
IA No. 197780/2022 - EXEMPTION FROM FILING
O.T.
IA No. 15760/2024 - EXEMPTION FROM FILING
O.T.
IA No. 15753/2024 - EXEMPTION FROM FILING
O.T.
IA No. 55982/2023 - EXEMPTION FROM FILING
O.T.
IA No. 100466/2024 -
INTERVENTION/IMPLEADMENT
IA No. 5619/2023 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES | | | |

DAILY CAUSE LIST FOR DATED : 22-10-2024

COURT NO. : 13

IA No. 15752/2024 - STAY APPLICATION

40.1 **Connected**
SLP(C) No. 3950/2023
XVII

MD. MAHTAB KHAN

VATSALYA VIGYA

Versus

THE STATE OF JHARKHAND AND ORS.

MADHUSMITA BORA [R-1],
ANIL KUMAR JHA [R-2],
[R-2], [R-3], [R-3]
RAM NARESH YADAV [INT]

FOR

**FOR EXEMPTION FROM FILING O.T. ON IA
29783/2023**

**FOR EXEMPTION FROM FILING O.T. ON IA
86541/2023**

**FOR APPROPRIATE ORDERS/DIRECTIONS ON IA
9274/2024**

**FOR EXEMPTION FROM FILING O.T. ON IA
9276/2024**

**FOR EXEMPTION FROM FILING O.T. ON IA
33975/2024**

**FOR INTERVENTION APPLICATION ON IA
134976/2024**

**FOR INTERVENTION APPLICATION ON IA
138763/2024**

**IA No. 9274/2024 - APPROPRIATE
ORDERS/DIRECTIONS**

**IA No. 86541/2023 - EXEMPTION FROM FILING
O.T.**

**IA No. 29783/2023 - EXEMPTION FROM FILING
O.T.**

**IA No. 33975/2024 - EXEMPTION FROM FILING
O.T.**

**IA No. 9276/2024 - EXEMPTION FROM FILING
O.T.**

**IA No. 138763/2024 - INTERVENTION
APPLICATION**

**IA No. 134976/2024 - INTERVENTION
APPLICATION**

40.2 **Connected**
SLP(C) No. 3964/2023
XVII

VISHNU KANT PANDEY AND ORS.

ANILENDRA PANDEY ,
BRAJESH PANDEY &
ASSOCIATES [P-57]

Versus

THE STATE OF JHARKHAND AND ORS.

MADHUSMITA BORA [R-1],
ANIL KUMAR JHA [R-2],
[R-2], [R-3], [R-3]

[TO

**FOR EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT ON IA 35120/2023**

**FOR EXEMPTION FROM FILING O.T. ON IA
35121/2023**

**FOR EXEMPTION FROM FILING O.T. ON IA
86523/2023**

**FOR APPROPRIATE ORDERS/DIRECTIONS ON IA
5359/2024**

**FOR EXEMPTION FROM FILING O.T. ON IA
5362/2024**

FOR impleading party ON IA 69984/2024

**FOR INTERVENTION/IMPLEADMENT ON IA
69984/2024**

**DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 13**

**IA No. 5359/2024 - APPROPRIATE
ORDERS/DIRECTIONS
IA No. 35120/2023 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT
IA No. 86523/2023 - EXEMPTION FROM FILING
O.T.
IA No. 35121/2023 - EXEMPTION FROM FILING
O.T.
IA No. 5362/2024 - EXEMPTION FROM FILING
O.T.
IA No. 69984/2024 -
INTERVENTION/IMPLEADMENT**

40.3 **Connected**
SLP(C) No. 16380/2023
XVII

PRAKASH KUMAR PANDEY AND ORS.

VATSALYA VIGYA

Versus

THE STATE OF JHARKHAND AND ORS.

MADHUSMITA BORA [R-1],
[R-1], [R-2], [R-2], ANIL
KUMAR JHA [R-3], [R-4],
ANIL K. JHA [R-3], [R-4]

**FOR
FOR EXEMPTION FROM FILING O.T. ON IA
106256/2023
FOR EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT ON IA 106258/2023
FOR EXEMPTION FROM FILING O.T. ON IA
218149/2023
FOR ADDITION / DELETION / MODIFICATION
PARTIES ON IA 260489/2023
FOR APPLICATION FOR TRANSPOSITION ON IA
16245/2024
FOR APPROPRIATE ORDERS/DIRECTIONS ON IA
22191/2024
FOR impleading party ON IA 100482/2024
FOR INTERVENTION/IMPLEADMENT ON IA
100482/2024
IA No. 260489/2023 - ADDITION / DELETION /
MODIFICATION PARTIES
IA No. 16245/2024 - APPLICATION FOR
TRANSPOSITION
IA No. 22191/2024 - APPROPRIATE
ORDERS/DIRECTIONS
IA No. 106258/2023 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT
IA No. 218149/2023 - EXEMPTION FROM FILING
O.T.
IA No. 106256/2023 - EXEMPTION FROM FILING
O.T.
IA No. 100482/2024 -
INTERVENTION/IMPLEADMENT**

40.4 **Connected**
SLP(C) No. 16379/2023
XVII

MITHILESH KUMAR MAHTO AND ORS.

F. I. CHOUDHURY

Versus

THE STATE OF JHARKHAND AND ORS.

ANIL K. JHA [R-1], [R-2], [R-3]

**FOR
FOR EXEMPTION FROM FILING O.T. ON IA
118976/2023
FOR EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT ON IA 118977/2023**

**DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 13**

**FOR EXEMPTION FROM FILING O.T. ON IA
219621/2023
FOR APPROPRIATE ORDERS/DIRECTIONS ON IA
5558/2024
FOR EXEMPTION FROM FILING O.T. ON IA
5563/2024
FOR STAY APPLICATION ON IA 5570/2024
FOR EXEMPTION FROM FILING O.T. ON IA
5571/2024
FOR impleading party ON IA 100430/2024
FOR INTERVENTION/IMPLEADMENT ON IA
100430/2024
FOR PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES ON IA
129319/2024
IA No. 5558/2024 - APPROPRIATE
ORDERS/DIRECTIONS
IA No. 118977/2023 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT
IA No. 219621/2023 - EXEMPTION FROM FILING
O.T.
IA No. 118976/2023 - EXEMPTION FROM FILING
O.T.
IA No. 5571/2024 - EXEMPTION FROM FILING
O.T.
IA No. 5563/2024 - EXEMPTION FROM FILING
O.T.
IA No. 100430/2024 -
INTERVENTION/IMPLEADMENT
IA No. 129319/2024 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
IA No. 5570/2024 - STAY APPLICATION**

40.5 **Connected**
SLP(C) No. 16946/2023
XVII

VISHAL KUMAR AND ORS.

ANILENDRA PANDEY

Versus

THE STATE OF JHARKHAND AND ORS.

MADHUSMITA BORA [R-1],
[R-1], ANIL K. JHA [R-2], [R-3]

**IA
FOR EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT ON IA 142343/2023
FOR EXEMPTION FROM FILING O.T. ON IA
142344/2023
FOR CONDONATION OF DELAY IN FILING ON IA
142345/2023
FOR DELETING THE NAME OF
PETITIONER/RESPONDENT ON IA 142346/2023
FOR EXEMPTION FROM FILING O.T. ON IA
218161/2023
FOR APPROPRIATE ORDERS/DIRECTIONS ON IA
7505/2024
FOR EXEMPTION FROM FILING O.T. ON IA
7508/2024
FOR EXEMPTION FROM FILING O.T. ON IA
38267/2024
IA No. 7505/2024 - APPROPRIATE
ORDERS/DIRECTIONS
IA No. 142345/2023 - CONDONATION OF DELAY
IN FILING
IA No. 142346/2023 - DELETING THE NAME OF
PETITIONER/RESPONDENT**

**DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 13**

**IA No. 142343/2023 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT
IA No. 142344/2023 - EXEMPTION FROM FILING
O.T.
IA No. 38267/2024 - EXEMPTION FROM FILING
O.T.
IA No. 7508/2024 - EXEMPTION FROM FILING
O.T.
IA No. 218161/2023 - EXEMPTION FROM FILING
O.T.**

40.6 **Connected**
SLP(C) No. 26822/2023
XVII

MAHENDERA KUMAR RAM AND ORS.

ANILENDRA PANDEY

Versus

THE STATE OF JHARKHAND AND ORS.

MADHUSMITA BORA [R-1],
[R-2]
BRAJESH PANDEY &
ASSOCIATES [IMPL]

**FOR
FOR EXEMPTION FROM FILING O.T. ON IA
231313/2023
FOR EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT ON IA 231314/2023
FOR impleading party ON IA 241441/2023
FOR INTERVENTION/IMPLEADMENT ON IA
241441/2023
FOR INTERVENTION APPLICATION ON IA
251663/2023
FOR INTERVENTION APPLICATION ON IA
260408/2023
FOR APPROPRIATE ORDERS/DIRECTIONS ON IA
5360/2024
FOR EXEMPTION FROM FILING O.T. ON IA
5363/2024
FOR impleading party ON IA 43461/2024
FOR INTERVENTION/IMPLEADMENT ON IA
43461/2024
FOR INTERVENTION APPLICATION ON IA
53492/2024
FOR impleading party ON IA 56519/2024
FOR INTERVENTION/IMPLEADMENT ON IA
56519/2024
FOR impleading party ON IA 160062/2024
FOR INTERVENTION/IMPLEADMENT ON IA
160062/2024
IA No. 5360/2024 - APPROPRIATE
ORDERS/DIRECTIONS
IA No. 231314/2023 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT
IA No. 231313/2023 - EXEMPTION FROM FILING
O.T.
IA No. 5363/2024 - EXEMPTION FROM FILING
O.T.
IA No. 53492/2024 - INTERVENTION
APPLICATION
IA No. 260408/2023 - INTERVENTION
APPLICATION
IA No. 251663/2023 - INTERVENTION
APPLICATION
IA No. 241441/2023 -
INTERVENTION/IMPLEADMENT**

**DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 13**

**IA No. 160062/2024 -
INTERVENTION/IMPLEADMENT
IA No. 56519/2024 -
INTERVENTION/IMPLEADMENT
IA No. 43461/2024 -
INTERVENTION/IMPLEADMENT**

40.7 **Connected**
SLP(C) No. 26824/2023
XVII

RANJAN KUMAR MACHHUWA AND ORS.

ANILENDRA PANDEY

Versus

THE STATE OF JHARKHAND AND ORS.

MADHUSMITA BORA [R-1],
[R-2]

**FOR EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT ON IA 231438/2023
FOR EXEMPTION FROM FILING O.T. ON IA
231439/2023**

**IA No. 231438/2023 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**

**IA No. 231439/2023 - EXEMPTION FROM FILING
O.T.**

41 SLP(C) No. 8046/2023
IV-A

M/S ALAGAWADI BIRESHWAR SUGARS PVT. LTD.

SURBHI MEHTA

Versus

UNION OF INDIA AND ORS.

SHREEKANT NEELAPPA
TERDAL [R-1], [R-3], V. N.
RAGHUPATHY [R-4],
ANIRUDH SANGANERIA
[CAVEAT], [R-5], [R-6]

**FOR ADMISSION and I.R. and IA No.80107/2023-
PERMISSION TO FILE LENGTHY LIST OF DATES
and IA No.81170/2023-PERMISSION TO FILE
ADDITIONAL**

DOCUMENTS/FACTS/ANNEXURES

**IA No. 118782/2023 - EXEMPTION FROM FILING
O.T.**

**IA No. 81170/2023 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

**IA No. 231250/2023 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

**IA No. 80107/2023 - PERMISSION TO FILE
LENGTHY LIST OF DATES**

42 SLP(C) No. 14908/2023
XVII-A

INDORE DEVELOPMENT AUTHORITY

AMIT PAWAN

Versus

DR. HEMANT MANDOVRA

UDAYADITYA BANERJEE
[R-1]

**IA No. 132966/2023 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**

**IA No. 132963/2023 - EXEMPTION FROM FILING
O.T.**

43 SLP(C) No. 19110/2023
XI

ANUJ SINGH

TALHA ABDUL RAHMAN

Versus

CANTONMENT BOARD MEERUT AND ORS.

MADHURIMA TATIA
[CAVEAT]

**IA No. 174928/2023 - EXEMPTION FROM FILING
O.T.**

DAILY CAUSE LIST FOR DATED : 22-10-2024

COURT NO. : 13

IA No. 42174/2024 - EXEMPTION FROM FILING O.T.

IA No. 182790/2023 - EXEMPTION FROM FILING O.T.

IA No. 182788/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 42172/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 188075/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 174926/2023 - PERMISSION TO FILE LENGTHY LIST OF DATES

- | | | | |
|------|---|--|---|
| 44 | Diary No. 38939-2023
XIV | UNION OF INDIA AND ORS.

<i>Versus</i>
LIMA BORGOHAIN AND ORS.
IA No.223511/2023-CONDONATION OF DELAY IN FILING and IA No.223512/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT | SHREEKANT NEELAPPA
TERDAL |
| 44.1 | Connected
Diary No. 40439-2023
XIV | UNION OF INDIA AND ORS.

<i>Versus</i>
IRAN HAZARIKA
IA FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 214454/2023 FOR CONDONATION OF DELAY IN FILING ON IA 214459/2023 IA No. 214459/2023 - CONDONATION OF DELAY IN FILING IA No. 214454/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT | ARVIND KUMAR SHARMA ,
SHREEKANT NEELAPPA
TERDAL [P-1], [P-2], [P-3],
[P-4], [P-5] |
| 44.2 | Connected
Diary No. 38953-2023
XIV | UNION OF INDIA AND ORS.

<i>Versus</i>
KRISHNA KANTA TAMULI AND ORS.
FOR ADMISSION and I.R. and IA No.219270/2023-CONDONATION OF DELAY IN FILING and IA No.219273/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT | ARVIND KUMAR SHARMA ,
SHREEKANT NEELAPPA
TERDAL [P-1], [P-2], [P-3],
[P-4], [P-5]

SHUBHANSHU GUPTA [R-1],
[R-5], [R-6], [R-7], [R-8] |
| 44.3 | Connected
Diary No. 38961-2023
XIV | UNION OF INDIA AND ORS.

<i>Versus</i>
DEBAJIT PHUKON AND ORS.
IA No.225231/2023-CONDONATION OF DELAY IN FILING and IA No.225233/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT | SHREEKANT NEELAPPA
TERDAL [P-1]

SHUBHANSHU GUPTA [R-1],
[R-3], [R-6], [R-10], [R-11],
[R-12], [R-15], [R-18] |

DAILY CAUSE LIST FOR DATED : 22-10-2024

COURT NO. : 13

44.4 **Connected**
SLP(C) No. 1895/2024
XIV

THE UNION OF INDIA AND ORS.

ARVIND KUMAR SHARMA

Versus

PRANAB DEKA AND ORS.

KAUSHIK CHOUDHURY
[R-1], [R-2], [R-3], [R-5], [R-7],
[R-9], [R-11], [R-12], [R-15],
[R-16], [R-17], [R-19], [R-20],
[R-21], [R-22], [R-24], [R-25],
a [R-27], [R-30], [R-34],
[R-35], [R-36], [R-40], [R-43],
[R-45], [R-47], [R-49], [R-50],
[R-55], [R-66], [R-67], [R-68],
[R-71], [R-74], [R-76],
a [R-78], [R-79], [R-82],
[R-83], [R-84], [R-86], [R-87],
[R-90], [R-93], [R-95], [R-97],
[R-98], [R-101], [R-102],
[R-103], [R-104], [R-105],
[R-106],
a AVIJIT ROY [R-107]

44.5 **Connected**
SLP(C) No. 1894/2024
XIV

UNION OF INDIA AND ORS.

SHREEKANT NEELAPPA
TERDAL [P-1]

Versus

BIJU KUMAR BORO AND ORS.

44.6 **Connected**
Diary No. 39164-2023
XIV

UNION OF INDIA AND ORS.

SHREEKANT NEELAPPA
TERDAL [P-1]

Versus

PULOK DAS AND ORS.

SHUBHANSHU GUPTA [R-1],
[R-2], [R-6], [R-7], [R-8],
[R-10], [R-12], [R-13], [R-14],
[R-15], [R-16], [R-18], [R-19],
[R-21], [R-22], [R-23]

**IA No.216266/2023-CONDONATION OF DELAY IN
FILING and IA No.216268/2023-EXEMPTION
FROM FILING C/C OF THE IMPUGNED
JUDGMENT**

44.7 **Connected**
Diary No. 38929-2023
XIV

UNION OF INDIA AND ORS.

SHREEKANT NEELAPPA
TERDAL [P-1]

Versus

KRISHNA KANTA NATH AND ORS.

ANASUYA CHOUDHURY
[R-2], [R-3], [R-7], [R-8],
[R-10], [R-11], [R-12], [R-14],
[R-16], [R-17]

**IA No.221803/2023-CONDONATION OF DELAY IN
FILING and IA No.221800/2023-EXEMPTION
FROM FILING C/C OF THE IMPUGNED
JUDGMENT**

44.8 **Connected**
Diary No. 38970-2023
XIV

UNION OF INDIA AND ORS.

SHREEKANT NEELAPPA
TERDAL

Versus

SONEN NARZARY AND ORS.

DAILY CAUSE LIST FOR DATED : 22-10-2024

COURT NO. : 13

IA No.239250/2023-CONDONATION OF DELAY IN FILING and IA No.239252/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

44.9 **Connected**
Diary No. 38993-2023
XIV

UNION OF INDIA AND ORS.

SHREEKANT NEELAPPA
TERDAL

Versus

SATYAJIT NATH AND ORS.

ANASUYA CHOUDHURY
[R-1], [R-2], [R-4], [R-6], [R-8]

FOR ADMISSION and I.R. and IA No.218818/2023-CONDONATION OF DELAY IN FILING and IA No.218819/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

44.1 **Connected**
0 Diary No. 39143-2023
XIV

UNION OF INDIA AND ORS.

SHREEKANT NEELAPPA
TERDAL

Versus

SHRI ANGUR PANGING AND ORS.

DIKSHA RAI [R-2]

FOR ADMISSION and I.R. and IA No.219363/2023-CONDONATION OF DELAY IN FILING and IA No.219365/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

44.1 **Connected**
1 Diary No. 39153-2023
XIV

UNION OF INDIA AND ORS.

SHREEKANT NEELAPPA
TERDAL

Versus

MRINAL BORAH AND ORS.

SHUBHANSHU GUPTA [R-1],
[R-3], [R-4], [R-6], [R-8], [R-9]

IA No.227538/2023-CONDONATION OF DELAY IN FILING and IA No.227535/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

44.1 **Connected**
2 SLP(C) No.
31893-31894/2017
XIV

UNION OF INDIA AND ORS.

SHREEKANT NEELAPPA
TERDAL [P-1]

Versus

JITU MONI SAIKIA

44.1 **Connected**
3 Diary No. 38921-2023
XIV

THE UNION OF INDIA AND ORS.

ARVIND KUMAR SHARMA

Versus

JADAV DOWARAH AND ORS.

SHUBHANSHU GUPTA [R-1],
[R-3], [R-4]

IA No.219999/2023-CONDONATION OF DELAY IN FILING and IA No.221156/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

44.1 **Connected**
4 Diary No. 39991-2023
XIV

THE UNION OF INDIA AND ORS.

ARVIND KUMAR SHARMA

Versus

DAILY CAUSE LIST FOR DATED : 22-10-2024

COURT NO. : 13

JAYANTA KR. NATH AND ORS.

SHUBHANSHU GUPTA [R-1],
[R-2], [R-2], [R-3], [R-4], [R-5],
[R-6], [R-7], [R-8], [R-9],
[R-11], [R-12], [R-13], [R-14],
[R-15]

**IA No.219992/2023-CONDONATION OF DELAY IN
FILING and IA No.219993/2023-EXEMPTION
FROM FILING C/C OF THE IMPUGNED
JUDGMENT**

45 SLP(C) No. 6317/2024
XVI

THE STATE OF WEST BENGAL AND ORS.

KUNAL CHATTERJI

Versus

SMT. RITA ROY (MAITY) AND ANR.

SOUMYA DUTTA [R-1]

IA No. 125373/2024 - STAY APPLICATION

46 SLP(C) No. 8422/2024
XI

NATIONAL HIGHWAY AUTHORITY OF INDIA AND
ANR.

VENKITA SUBRAMONIAM
T.R

Versus

VIKAS GOYAL AND ORS.

PRANAYA KUMAR
MOHAPATRA [CAVEAT]

**FOR ADMISSION and IA No.85925/2024-
EXEMPTION FROM FILING O.T. and IA
No.85924/2024-PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
IA No. 85925/2024 - EXEMPTION FROM FILING
O.T.
IA No. 123329/2024 - EXEMPTION FROM FILING
O.T.
IA No. 123328/2024 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
IA No. 85924/2024 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
IA No. 152033/2024 - STAY APPLICATION**

46.1 **Connected**
SLP(C) No. 11300/2024
XI

NATIONAL HIGHWAYS AUTHORITY OF INDIA

RANJIT KUMAR SHARMA

Versus

BALWAN SINGH AND ORS.

VARUN PUNIA [R-1], [R-2]

**IA No. 106987/2024 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT
IA No. 106986/2024 - EXEMPTION FROM FILING
O.T.**

46.2 **Connected**
SLP(C) No. 9917/2024
XI

NATIONAL HIGHWAY AUTHORITY OF INDIA AND
ANR.

VENKITA SUBRAMONIAM
T.R

Versus

SUDHIR AGARWAL AND ORS.

**IA
FOR STAY APPLICATION ON IA 152987/2024
IA No. 152987/2024 - STAY APPLICATION**

47 SLP(C) No. 15064/2024
IX

BHIMRAO NATHUJI GHORPADE

MANOJ SWARUP AND CO.

Versus

BAYANABAI AND ORS.

ANAGHA S. DESAI [R-1],
[R-2], [R-3], [R-4], [R-5], [R-6]

**IA No. 121731/2024 - EXEMPTION FROM FILING
O.T.**

**DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 13**

[DISPOSAL/FINAL DISPOSAL AT ADMISSION STAGE - CIVIL CASES]

- 48 CONMT.PET.(C) No. 206/2019 in
CONMT.PET.(C) No. 1041/2018 in SLP(C)
No. 26845/2017
XVI
- MANASH MOHAN CHATTERJEE AND ANR.
- REENA PANDEY [P-1]
- Versus*
Y. RATNAKAR RAO AND ORS.
- ASTHA SHARMA [R-1], [R-2],
[R-3]
- IN CONMT.PET.(C) No. - 1041/2018,
IA No. 13236/2024 - APPLICATION FOR
SUBSTITUTION
IA No. 13284/2020 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**
- 49 SLP(C) No. 15216-15217/2022
XVI
- THE STATE OF BIHAR AND ORS.
- SAMIR ALI KHAN [P-1]
- Versus*
SADANAND JHA AND ORS.
- YADAV NARENDER SINGH
[R-1], [R-2], [R-3], [R-4], [R-5],
[R-6], [R-7], DHARMENDRA
KUMAR SINHA [R-8], [R-9],
[R-10]
NISHANT KUMAR [IMPL],
NEERAJ
a SHEKHAR [IMPL]
- IA No. 22604/2023 - APPROPRIATE
ORDERS/DIRECTIONS
IA No. 17832/2023 - CLARIFICATION/DIRECTION
IA No. 115812/2024 -
CLARIFICATION/DIRECTION
IA No. 145790/2022 -
CLARIFICATION/DIRECTION
IA No. 137090/2022 -
CLARIFICATION/DIRECTION
IA No. 126340/2022 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT
IA No. 137082/2022 - EXEMPTION FROM FILING
O.T.
IA No. 22606/2023 - EXEMPTION FROM FILING
O.T.
IA No. 126339/2022 - EXEMPTION FROM FILING
O.T.
IA No. 17833/2023 - EXEMPTION FROM FILING
O.T.
IA No. 115815/2024 - EXEMPTION FROM FILING
O.T.
IA No. 145792/2022 - EXEMPTION FROM FILING
O.T.
IA No. 137094/2022 - EXEMPTION FROM FILING
O.T.
IA No. 22620/2023 - EXEMPTION FROM FILING
O.T.
IA No. 22619/2023 - INTERVENTION
APPLICATION
IA No. 115806/2024 -
INTERVENTION/IMPLEADMENT**

DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 13

[DISPOSAL/FINAL DISPOSAL AT ADMISSION STAGE - CRIMINAL CASES]

50	SLP(Crl) No. 447/2024 II-C	SHAILESH KUMAR <i>Versus</i> NISHA S KUMAR IA No. 210909/2024 - APPLICATION FOR VACATION OF INTERIM ORDER	RASHI BANSAL SHRIYA MAINI [R-1]
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**NEW DELHI
19-10-2024 18:18:46**

ADDITIONAL REGISTRAR

**DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 14**

5	T.P.(C) No. 2496/2024 III	JUHI JAISWAL <i>Versus</i> ANURAG KUMAR IA No.210188/2024-EX-PARTE AD-INTERIM RELIEF IA No. 210188/2024 - EX-PARTE AD-INTERIM RELIEF	VANYA GUPTA JESAL WAHI [R-1]
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[FRESH (FOR ADMISSION) - CIVIL CASES]

6	Diary No. 26706-2024 XI	THE STATE OF UTTAR PRADESH AND ORS. <i>Versus</i> AWADHESH KUMAR VISHWAKARMA IA No.241170/2024-CONDONATION OF DELAY IN FILING and IA No.241169/2024-EXEMPTION FROM FILING O.T. and IA No.241171/2024- CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS	KAMLENDRA MISHRA
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[FRESHLY / ADJOURNED MATTERS]

7	Diary No. 53381-2023 XVI	UNION OF INDIA <i>Versus</i> M/S. SRISHAILA CONSTRUCTIONS PVT. LTD. FOR ADMISSION and I.R. and IA No.116898/2024-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS	SUDARSHAN LAMBA [P-1] RAM SANKAR & CO [CAVEAT]
8	SLP(C) No. 5698/2024 XIV	FIVE STAR CONSTRUCTION PVT LTD <i>Versus</i> ORCHID INFRASTRUCTURE DEVELOPERS PVT LTD IA No.57450/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT IA No. 57450/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT	RAJIVKUMAR NINAD DOGRA [CAVEAT]

[AFTER NOTICE (FOR ADMISSION) - CRIMINAL CASES]

9	SLP(Crl) No. 3966/2020 II-B	SANTOSH LAL CHAUDHARY <i>Versus</i> THE STATE OF UTTARAKHAND AND ANR. IA No. 77490/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT IA No. 77492/2020 - EXEMPTION FROM FILING O.T.	MEERA KAURA ABHISHEK ATREY [R-1]
10	SLP(Crl) No. 12510/2023 II-C	IRFAN KHAN <i>Versus</i> STATE (NCT OF DELHI)	ABISHEK JEBARAJ MUKESH KUMAR MARORIA [R-1]

DAILY CAUSE LIST FOR DATED : 22-10-2024

COURT NO. : 14

**IA No. 165983/2023 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**

**IA No. 165984/2023 - EXEMPTION FROM FILING
O.T.**

[AFTER NOTICE (FOR ADMISSION) - CIVIL CASES]

- | | | | |
|----|--|---|--|
| 11 | SLP(C) No.
38103-38104/2013
XI-A | DY.COMMNR.OF COMMERCIAL TAXES | KIRTI RENU MISHRA |
| | | <i>Versus</i> | |
| | | M/S.NATIONAL ALUMINIUM CO.LTD. | KEDAR NATH TRIPATHY |
| 12 | Diary No. 36759-2018
XVI | KRANTI KUMAR KAMAL | HARISH PANDEY [P-1] |
| | | <i>Versus</i> | |
| | | THE STATE OF BIHAR AND ORS. | SAMIR ALI KHAN [R-1], [R-2],
[R-3], [R-4], [R-5], [R-6],
FAUZIA SHAKIL [R-9] |
| | | IA No. 144445/2018 - CONDONATION OF DELAY
IN FILING | |
| | | IA No. 144447/2018 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT | |
| | | IA No. 144448/2018 - EXEMPTION FROM FILING
O.T. | |
| | | IA No. 156460/2023 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES | |
| 13 | SLP(C) No.
30110-30115/2018
IX | BABU SITARAM MESTRY AND ORS. | SACHIN PATIL [P-1] |
| | | <i>Versus</i> | |
| | | DY. COLLECTOR(E AND R) AND C. A GHATKOPAR
AND ORS. | AADITYA ANIRUDDHA
PANDE [R-1], [R-2], ARJUN
KRISHNAN [R-3], GAURAV
AGRAWAL [R-4], ANAND
DILIP LANDGE [R-5], C.
GEORGE THOMAS [R-6],
[R-6], CHIRAG M.
a SHROFF [R-8] |
| | | IA No. 164063/2018 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT | |
| | | IA No. 164066/2018 - EXEMPTION FROM FILING
O.T. | |
| | | IA No. 32481/2019 - EXEMPTION FROM FILING
O.T. | |
| | | IA No. 164211/2018 - EXEMPTION FROM FILING
O.T. | |
| | | IA No. 32480/2019 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES | |
| | | IA No. 164209/2018 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES | |
| | | IA No. 164067/2018 - PERMISSION TO FILE
LENGTHY LIST OF DATES | |
| 14 | C.A. No. 9459/2019
XVII | LAJPAT RAI GUPTA AND ANR. | RAJESH SINGH |
| | | <i>Versus</i> | |

DAILY CAUSE LIST FOR DATED : 22-10-2024

COURT NO. : 14

THE STATE OF HARYANA AND ORS.

SAMAR VIJAY SINGH [R-1],
[R-2], [R-4], [R-5], [R-6], [R-7],
[R-8], [R-9], [R-11], MALAK
MANISH BHATT [R-12]

15 W.P.(C) No. 1143/2020
X

VEERA SARIN

ANANNYA GHOSH

Versus
UNION OF INDIA

ARVIND KUMAR SHARMA
[R-1]
BHARTI TYAGI [INT]

**IA No. 100804/2020 - EXEMPTION FROM FILING
AFFIDAVIT**

**IA No. 1250/2021 - INTERVENTION
APPLICATION**

16 SLP(C) No. 4372/2021
XIV

THE NEW INDIA ASSURANCE COMPANY LTD.

RAMESHWAR PRASAD
GOYAL

Versus
SAVITA DEVI AND ORS.

SANJAY KUMAR VISEN [R-6],
SAMAR VIJAY SINGH [R-6]

17 C.A. No. 4907/2021
XVII

ABBA CONSULTANTS PRIVATE LIMITED

ADITYA SINGH

Versus
SANDHYA PRAKASH LIMITED AND ORS.

MITHU JAIN [CAVEAT],
ANKUR MITTAL [R-3]

**IA No. 158914/2021 - CONDONATION OF DELAY
IN FILING**

IA No. 102810/2021 - EX-PARTE STAY

**IA No. 102814/2021 - EXEMPTION FROM FILING
O.T.**

**IA No. 102818/2021 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

18 C.A. No. 5975/2021
XVII

M/S DHAMPUR BIO ORGANICS LIMITED AND ORS.

CYRIL AMARCHAND
MANGALDAS AOR

Versus
ADIL ANSARI AND ORS.

PREETI SINGH [CAVEAT],
SAURABH MISHRA [R-5],
PRADEEP MISRA [R-6], N.
VISAKAMURTHY [R-7]

**IA No. 123838/2021 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**

**IA No. 123839/2021 - EXEMPTION FROM FILING
O.T.**

IA No. 123836/2021 - STAY APPLICATION

19 W.P.(C) No. 315/2022
X

P.J. HISALKAR AND ORS.

RENUKA SAHU

Versus
UNION OF INDIA AND ORS.

PRATEEK BHATIA [R-1],
RAMESHWAR PRASAD
GOYAL [R-3]
SHIVENDRA SINGH [INT],
SARVAM RITAM KHARE
[INT], MRINMOI
CHATTERJEE [INT]

**[TO BE TAKEN UP IMMEDIATELY AFTER FRESH
MATTERS.]**

**IA No. 211049/2023 - EXEMPTION FROM FILING
O.T.**

**DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 14**

19.1	Connected W.P.(C) No. 209/2024 X	THE MASTER OF SCIENCE MEDICINE ASSOCIATION	ABHIGYA KUSHWAH
		<i>Versus</i> UNION OF INDIA AND ORS. IA No. 77380/2024 - STAY APPLICATION	
20	C.A. No. 8370/2022 XVII-A	COMMISSIONER OF CUSTOMS CENTRAL EXCISE AND SERVICE TAX <i>Versus</i> M/S SAVITA OIL TECHNOLOGIES LTD.	MUKESH KUMAR MARORIA JASDEEP SINGH DHILLON [R-1]
		IA No. 160363/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT IA No. 160370/2022 - STAY APPLICATION	
20.1	Connected C.A. No. 5434-5435/2023 XVII-A	COMMISSIONER OF CENTRAL EXCISE AND SERVICE TAX HYDERABAD I <i>Versus</i> THE INDIA CEMENTS LTD	MUKESH KUMAR MARORIA
		IA No. 155643/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT IA No. 155641/2023 - STAY APPLICATION	
21	W.P.(C) No. 1093/2022 X	VISHAL GUPTA <i>Versus</i> UNION OF INDIA AND ORS.	SHOMILA BAKSHI N. VISAKAMURTHY [R-1]
		FOR ADMISSION IA No. 64770/2023 - APPROPRIATE ORDERS/DIRECTIONS	
22	SLP(C) No. 10029-10030/2023 IX	INTEROCEAN SHIPPING (INDIA) PVT. LTD. <i>Versus</i> OIL AND NATURAL GAS CORPORATION LTD.	ROOH-E-HINA DUA GUNNAM VENKATESWARA RAO [R-1]
		IA No. 93754/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES	
23	SLP(C) No. 3945/2023 IX	NTPC LTD. (ERSTWHILE NATIONAL THERMAL POWER CORPORATION LTD.) <i>Versus</i> M/S. B.K. INFRATECH PVT. LTD. (NOW KNOWN AS M/S NAMASTHETU INFRATECH PVT. LTD.) AND ANR.	ADARSH TRIPATHI ACHYUTH K [R-1]
24	C.A. No. 5955/2023 XVII-A	EMAAR INDIA LIMITED (EARLIER KNOWN AS EMAAR MGF LAND LTD) <i>Versus</i> ISHAAN NATH AND ANR.	NIRANJAN SAHU [P-1] C. GEORGE THOMAS [R-2]
25	SLP(C) No. 23524/2023 III	SITSON INDIA LTD <i>Versus</i> KAVERI VIBHAG SAHAKARI KHAND UDHYOG MANDALI LIMITED	ASHUTOSH GHADDE [P-1] TUSHAR SINGH [R-1]

DAILY CAUSE LIST FOR DATED : 22-10-2024

COURT NO. : 14

FOR ADMISSION and I.R.

- 25.1 **Connected**
SLP(C) No. 23697/2023
III
- SITSON INDIA LTD
- ASHUTOSH GHAE [P-1]
- Versus*
- KAVERI VIBHAG SAHAKARI KHAND UDHYOG
MANDALI LIMITED
- TUSHAR SINGH [R-1]
- FOR ADMISSION and I.R.**
- 25.2 **Connected**
SLP(C) No. 23612/2023
III
- SITSON INDIA LTD
- ASHUTOSH GHAE [P-1]
- Versus*
- KAVERI VIBHAG SAHAKARI KHAND UDHYOG
MANDALI LIMITED
- TUSHAR SINGH [R-1]
- FOR ADMISSION**
- 26 Diary No. 43488-2023
XVI
- GOVERNMENT OF WEST BENGAL AND ORS.
- ASTHA SHARMA
- Versus*
- AMAL SATPATHI AND ORS.
- S. S. RANA & CO. [R-1],
KUNAL CHATTERJI [R-2],
[R-3]
- IA No. 254096/2023 - CONDONATION OF DELAY
IN FILING**
- IA No. 193203/2024 - CONDONATION OF DELAY
IN FILING**
- IA No. 254099/2023 - CONDONATION OF DELAY
IN REFILING / CURING THE DEFECTS**
- IA No. 254097/2023 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**
- 27 SLP(C) No. 1347/2024
III
- SHAH SAMIR BHARATBHAI AND ORS.
- ALAKH ALOK SRIVASTAVA
- Versus*
- THE STATE OF GUJARAT AND ORS.
- SWATI GHILDIYAL [R-1],
[R-2]
- IA No. 115018/2024 - ADDITION / DELETION /
MODIFICATION PARTIES**
- IA No. 128849/2024 - APPROPRIATE
ORDERS/DIRECTIONS**
- IA No. 11136/2024 - EXEMPTION FROM FILING
O.T.**
- IA No. 185197/2024 - EXEMPTION FROM FILING
O.T.**
- IA No. 11138/2024 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**
- IA No. 185195/2024 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**
- 27.1 **Connected**
SLP(C) No. 6523/2024
III
- DODIYA KANJI DEVABHAI
- ALAKH ALOK SRIVASTAVA
- Versus*
- THE STATE OF GUJARAT AND ANR.
- SWATI GHILDIYAL [R-1],
[R-2]
- FOR**
- FOR EXEMPTION FROM FILING O.T. ON IA
66941/2024**

**DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 14**

**FOR PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES ON IA
66943/2024**

**FOR ADDITION / DELETION / MODIFICATION
PARTIES ON IA 90340/2024**

**IA No. 66941/2024 - EXEMPTION FROM FILING
O.T.**

**IA No. 66943/2024 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

28 Diary No. 5273-2024
XVII

UNION OF INDIA AND ORS.

MUKESH KUMAR MARORIA
[P-1], [P-2], [P-3], [P-4]

Versus

OMBIR SINGH UPADHYAY

**FOR ADMISSION and I.R. and IA No.45063/2024-
CONDONATION OF DELAY IN FILING and IA
No.45064/2024-EXEMPTION FROM FILING C/C
OF THE IMPUGNED JUDGMENT and**

**IA No.45062/2024-STAY APPLICATION and IA
No.45059/2024-LEAVE TO APPEAL U/S 31(1) OF
THE ARMED FORCES TRIBUNAL ACT, 2007**

**IA No. 45064/2024 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**

**IA No. 45059/2024 - LEAVE TO APPEAL U/S 31(1)
OF THE ARMED FORCES TRIBUNAL ACT, 2007**

IA No. 45062/2024 - STAY APPLICATION

28.1 **Connected**
Diary No. 3865-2024
XVII

UNION OF INDIA AND ORS.

N. VISAKAMURTHY

Versus

EX WING COMMANDER SATYENDRA KUMAR
CHAUHAN

SANTOSH KUMAR PANDEY
[R-1]

IA

FOR EX-PARTE STAY ON IA 54424/2024

**FOR EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT ON IA 54427/2024**

**FOR LEAVE TO APPEAL U/S 31(1) OF THE
ARMED FORCES TRIBUNAL ACT, 2007 ON IA
54429/2024**

**FOR CONDONATION OF DELAY IN FILING ON IA
54431/2024**

**IA No. 54431/2024 - CONDONATION OF DELAY
IN FILING**

IA No. 54424/2024 - EX-PARTE STAY

**IA No. 54427/2024 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**

**IA No. 54429/2024 - LEAVE TO APPEAL U/S 31(1)
OF THE ARMED FORCES TRIBUNAL ACT, 2007**

28.2 **Connected**
Diary No. 9284-2024
XVII

UNION OF INDIA AND ORS.

MUKESH KUMAR MARORIA
[P-1]

Versus

RAKESH KUMAR TRIPATHI

IA

**FOR LEAVE TO APPEAL U/S 31(1) OF THE
ARMED FORCES TRIBUNAL ACT, 2007 ON IA
71398/2024**

**FOR CONDONATION OF DELAY IN FILING
APPEAL ON IA 71402/2024**

FOR EX-PARTE STAY ON IA 71411/2024

**DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 14**

**FOR EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT ON IA 71417/2024
IA No. 71402/2024 - CONDONATION OF DELAY
IN FILING APPEAL
IA No. 71411/2024 - EX-PARTE STAY
IA No. 71417/2024 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT
IA No. 71398/2024 - LEAVE TO APPEAL U/S 31(1)
OF THE ARMED FORCES TRIBUNAL ACT, 2007**

28.3 **Connected**
Diary No. 12356-2024
XVII

UNION OF INDIA AND ORS.

MUKESH KUMAR MARORIA
[P-1]

Versus
SATYAVIR SINGH

**IA
FOR STAY APPLICATION ON IA 96226/2024
FOR EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT ON IA 96228/2024
FOR CONDONATION OF DELAY IN FILING ON IA
96229/2024
FOR LEAVE TO APPEAL U/S 31(1) OF THE
ARMED FORCES TRIBUNAL ACT, 2007 ON IA
96231/2024
FOR CONDONATION OF DELAY IN REFILING /
CURING THE DEFECTS ON IA 96232/2024
IA No. 96229/2024 - CONDONATION OF DELAY
IN FILING
IA No. 96232/2024 - CONDONATION OF DELAY
IN REFILING / CURING THE DEFECTS
IA No. 96228/2024 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT
IA No. 96231/2024 - LEAVE TO APPEAL U/S 31(1)
OF THE ARMED FORCES TRIBUNAL ACT, 2007
IA No. 96226/2024 - STAY APPLICATION**

28.4 **Connected**
Diary No. 13676-2024
XVII

UNION OF INDIA AND ORS.

MUKESH KUMAR MARORIA
[P-1]

Versus
AJAY SINGH

**IA
FOR LEAVE TO APPEAL U/S 31(1) OF THE
ARMED FORCES TRIBUNAL ACT, 2007 ON IA
85909/2024
FOR GRANT OF INTERIM RELIEF ON IA
85910/2024
FOR CONDONATION OF DELAY IN FILING ON IA
85911/2024
IA No. 85911/2024 - CONDONATION OF DELAY
IN FILING
IA No. 85910/2024 - GRANT OF INTERIM RELIEF
IA No. 85909/2024 - LEAVE TO APPEAL U/S 31(1)
OF THE ARMED FORCES TRIBUNAL ACT, 2007**

28.5 **Connected**
Diary No. 13680-2024
XVII

UNION OF INDIA AND ORS.

MUKESH KUMAR MARORIA
[P-1]

Versus
IMROZ IQBAL

IA

DAILY CAUSE LIST FOR DATED : 22-10-2024

COURT NO. : 14

**FOR STAY APPLICATION ON IA 94539/2024
FOR EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT ON IA 94540/2024
FOR CONDONATION OF DELAY IN FILING ON IA
94542/2024
IA No. 94542/2024 - CONDONATION OF DELAY
IN FILING
IA No. 94540/2024 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT
IA No. 94539/2024 - STAY APPLICATION**

28.6	Connected Diary No. 16474-2024 XVII	UNION OF INDIA AND ORS. <i>Versus</i> SERVICE NO. 786209A EX. JWO SANJEET KUMAR IA No. 110085/2024 - CONDONATION OF DELAY IN FILING IA No. 110083/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT IA No. 110081/2024 - LEAVE TO APPEAL U/S 31(1) OF THE ARMED FORCES TRIBUNAL ACT, 2007 IA No. 110079/2024 - STAY APPLICATION	MUKESH KUMAR MARORIA [P-1], [P-2], [P-3], [P-4]
29	SLP(C) No. 5735/2024 XVI	COSMIC FERRO ALLOYS LIMITED <i>Versus</i> MESSRS COSMIC CRF LIMITED IA No. 58190/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT	LEX REGIS LAW OFFICES ASHISH CHOUDHURY [R-1]
29.1	Connected SLP(C) No. 7320/2024 XVI	COSMIC FERRO ALLOYS LTD. <i>Versus</i> COSMIC CRF LIMITED [IA No. 73052/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT	LEX REGIS LAW OFFICES ASHISH CHOUDHURY [R-1]
30	SLP(C) No. 17271/2024 IV-A	M/S. MYSORE MANGANESE CO. PVT. LTD. AND ORS. <i>Versus</i> M/S. PRAKASH NATURAL RESOURCES LTD. FOR ADMISSION	K. V. MUTHU KUMAR B. VIJAYALAKSHMI MENON [R-1]
31	SLP(C) No. 9582/2024 IV-C	AMAR SINGH (DECEASED) THR HIS LRS <i>Versus</i> STATE OF MADHYA PRADESH AND ANR. IA No. 99888/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT IA No. 99887/2024 - EXEMPTION FROM FILING O.T. IA No. 100868/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES	SHASHANK SINGH
32	Diary No. 16483-2024 XIV	GOVT OF NCT OF DELHI AND ANR.	MUKESH KUMAR MARORIA

**DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 14**

Versus

KIRAN JAIN AND ANR.

RAHUL JAIN [R-1], [R-1]

**FOR ADMISSION and I.R. and IA
No.154987/2024-CONDONATION OF DELAY IN
FILING and IA No.154989/2024-EXEMPTION
FROM FILING O.T. and IA
No.154988/2024-CONDONATION OF DELAY IN
REFILING / CURING THE DEFECTS**

33 SLP(C) No. 13477/2024
IV-C

JITENDRA

SANJEEV MALHOTRA

Versus

LAKSHMI BAI AND ORS.

DEVESH KUMAR MISHRA
[R-1], [R-2], [R-3], [R-4], [R-5],
[R-6]

**FOR ADMISSION and IA No.136549/2024-
EXEMPTION FROM FILING O.T.
IA No. 136549/2024 - EXEMPTION FROM FILING
O.T.**

[DISPOSAL/FINAL DISPOSAL AT ADMISSION STAGE - CIVIL CASES]

34 SLP(C) No.
23840-23841/2014
XVI

DR.SURENDRA CHAUDHARY AND ORS. ETC.

AMIT PAWAN [P-1]

Versus

THE STATE OF BIHAR AND ORS. ETC

AZMAT HAYAT AMANULLAH
[R-1], [R-2], [R-3], [R-4], [R-5],
NAVIN PRAKASH [R-6]
RAJ KISHOR CHOUDHARY
[IMPL]

**IA No. 36196/2018 - INTERVENTION
APPLICATION**

**IA No. 78667/2017 - INTERVENTION
APPLICATION**

**IA No. 42255/2017 -
INTERVENTION/IMPLEADMENT**

**IA No. 40934/2017 -
INTERVENTION/IMPLEADMENT**

**IA No. 40932/2017 -
INTERVENTION/IMPLEADMENT**

34.1 **Connected**
SLP(C) No.
34242-34243/2014
XVI

DR. MADHURENDRA KUMAR SINHA AND ORS.

AMIT PAWAN [P-1]

Versus

THE STATE OF BIHAR AND ORS.

AZMAT HAYAT AMANULLAH
[R-1], [R-2], [R-3], [R-4],
NAVIN PRAKASH [R-6]

34.2 **Connected**
SLP(C) No.
779-783/2015
XVI

VINOD KUMAR MISHRA AND ORS ETC

AMIT PAWAN [P-1]

Versus

THE STATE OF BIHAR AND ORS ETC

AZMAT HAYAT AMANULLAH
[R-1], [R-2], [R-3], [R-4],
NAVIN PRAKASH [R-8],
[R-13], [R-19]

DAILY CAUSE LIST FOR DATED : 22-10-2024

COURT NO. : 14

**IA No. 47261/2017 - APPROPRIATE
ORDERS/DIRECTIONS**

**IA No. 47262/2017 - EXEMPTION FROM
APPOINTMENT OF OFFICIAL TRANSLATOR**

- | | | | |
|--|--|--|---|
| 35 | SLP(C) No. 16452/2018
XI | DEVENDRA PRATAP SINGH

<i>Versus</i>
THE COMMISSIONER (APPEAL) AND ANR. | TANMAYA AGARWAL [P-1]

MUKESH KUMAR MARORIA
[R-1], [R-2] |
| 36 | SLP(C) No.
33565-33566/2018
XVII-A | MR. JOSEPH CLEMENT RUFUS,

<i>Versus</i>
M/S. SHREE SHUBH ENTERPRISES AND ORS. | BHARTI TYAGI [P-1]

SONAL JAIN [R-1], [R-2]
VINEET BHAGAT [INT] |
| <p>IA No. 99951/2019 - APPROPRIATE
ORDERS/DIRECTIONS
IA No. 55115/2019 - EXEMPTION FROM FILING
O.T.
IA No. 125430/2019 - INTERVENTION
APPLICATION
IA No. 55119/2019 -
INTERVENTION/IMPLEADMENT
IA No. 55695/2019 - PERMISSION TO APPEAR
AND ARGUE IN PERSON
IA No. 178433/2019 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
IA No. 120719/2019 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
IA No. 55114/2019 - STAY APPLICATION</p> | | | |
| 36.1 | Connected
SLP(C) No.
22472-22473/2019
XVII-A | M/S SHREE SHUBH ENTERPRISES AND ANR.

<i>Versus</i>
JOSEPH CLEMENT RUFUS AND ANR. | SONAL JAIN

BHARTI TYAGI [R-1] |
| <p>IA No. 128228/2021 - APPLICATION FOR
PERMISSION
IA No. 136890/2019 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT
IA No. 161771/2019 - INTERVENTION
APPLICATION
IA No. 158008/2019 - PERMISSION TO APPEAR
AND ARGUE IN PERSON
IA No. 156789/2019 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
IA No. 136891/2019 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
IA No. 161769/2019 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES</p> | | | |
| 37 | SLP(C) No. 5169/2021
IV-B | KAPIL HOODA

<i>Versus</i>
HARYANA STAFF SELECTION COMMISSION AND
ORS. | PETITIONER-IN-PERSON
[P-1]

NATASHA DALMIA [R-2],
[R-3], SAMAR VIJAY SINGH
[R-1], [R-4], [R-5] |

**DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 14**

**IA No. 58707/2023 - EXEMPTION FROM FILING
O.T.**

**IA No. 58706/2023 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

**IA No. 26615/2022 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

**IA No. 77336/2023 - PERMISSION TO PLACE
ADDITIONAL FACTS AND GROUNDS**

38 SLP(C) No. 7847-7848/2021
XIV O.P. BHARGAVA (SINCE DECEASED) THROUGH LRS RAKESH KUMAR

Versus
PRAMOD K. SAINI

**IA No. 69671/2021 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**

39 SLP(C) No. 12272/2021
IX SAVE OLD GOA ACTION COMMITTEE SATYA MITRA

Versus
UNION OF INDIA AND ORS.

SHREEKANT NEELAPPA
TERDAL [R-1], [R-3], [R-4],
[R-5], AMRISH KUMAR [R-1],
[R-3], [R-4], [R-5], NIKHIL
JAIN [R-2], [R-6], [R-6],
ANSHULA VIJAY KUMAR
a GROVER [R-7],
ANSHUMAN SRIVASTAVA
[R-8], SURBHI KAPOOR [R-9]
SRISHTI AGNIHOTRI [INT]

**IA No. 99225/2021 - APPLICATION FOR
PERMISSION**

IA No. 20897/2022 - CLARIFICATION/DIRECTION

**IA No. 20898/2022 - EXEMPTION FROM FILING
AFFIDAVIT**

**IA No. 20895/2022 - EXEMPTION FROM FILING
AFFIDAVIT**

**IA No. 99227/2021 - EXEMPTION FROM FILING
AFFIDAVIT**

**IA No. 95420/2021 - EXEMPTION FROM FILING
AFFIDAVIT**

**IA No. 95419/2021 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**

**IA No. 20893/2022 -
INTERVENTION/IMPLEADMENT**

**IA No. 95416/2021 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

**IA No. 95418/2021 - PERMISSION TO FILE
LENGTHY LIST OF DATES**

39.1 **Connected**
SLP(C) No. 13038/2021
IX SAVE OLD GOA ACTION COMMITTEE SATYA MITRA

Versus
UNION OF INDIA AND ORS.

NIKHIL JAIN [R-2], [R-6],
ANSHULA VIJAY KUMAR
GROVER [R-7], ANSHUMAN
SRIVASTAVA [R-8]
SRISHTI AGNIHOTRI [INT]

**FOR PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES ON IA
97814/2021**

DAILY CAUSE LIST FOR DATED : 22-10-2024

COURT NO. : 14

**FOR EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT ON IA 97815/2021
FOR PERMISSION TO FILE LENGTHY LIST OF
DATES ON IA 97816/2021
FOR EXEMPTION FROM FILING AFFIDAVIT ON
IA 97818/2021
FOR impleading party ON IA 97820/2021
FOR INTERVENTION/IMPLEADMENT ON IA
97820/2021
FOR INTERVENTION APPLICATION ON IA
152198/2022
IA No. 97818/2021 - EXEMPTION FROM FILING
AFFIDAVIT
IA No. 97815/2021 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT
IA No. 97820/2021 -
INTERVENTION/IMPLEADMENT
IA No. 97814/2021 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
IA No. 97816/2021 - PERMISSION TO FILE
LENGTHY LIST OF DATES**

39.2 **Connected**
SLP(C) No. 23696/2022
IX

SAVE OLD GOA ACTION COMMITTEE

SATYA MITRA

Versus

STATE OF GOA AND ORS.

NIKHIL JAIN [R-1], [R-2],
[R-3], [R-4], [R-5], SALVADOR
SANTOSH REBELLO [R-6]

**FOR PERMISSION TO FILE LENGTHY LIST OF
DATES ON IA 186549/2022
FOR EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT ON IA 186553/2022
FOR impleading party ON IA 186556/2022
FOR INTERVENTION/IMPLEADMENT ON IA
186556/2022
FOR APPLICATION FOR PERMISSION ON IA
78660/2023
IA No. 186553/2022 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT
IA No. 186556/2022 -
INTERVENTION/IMPLEADMENT
IA No. 186549/2022 - PERMISSION TO FILE
LENGTHY LIST OF DATES**

39.3 **Connected**
SLP(C) No. 20141/2023
IX

SAVE OLD GOA ACTION COMMITTEE

SATYA MITRA

Versus

CORVUS URBAN INFRASTRUCTURE LLP AND ORS.

SALVADOR SANTOSH
REBELLO [R-1], [R-2]

**FOR PERMISSION TO FILE LENGTHY LIST OF
DATES ON IA 148391/2023
FOR EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT ON IA 148392/2023
IA No. 148392/2023 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT
IA No. 148391/2023 - PERMISSION TO FILE
LENGTHY LIST OF DATES**

**DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 14**

- 40 SLP(C) No. 16588-16589/2021
XI
- SURYA NARAIN SINGH (DEAD) THROUGH LRS. GAURAV DHINGRA [P-1]
- Versus*
U.P. AWAS EVAM VIKAS PARISHAD AND ORS. ABHISHEK KUMAR SINGH
[R-1], [R-2], [R-3]
- FOR ADMISSION and I.R. and IA
No.133484/2021-EXEMPTION FROM FILING C/C
OF THE IMPUGNED JUDGMENT and IA
No.133485/2021-EXEMPTION FROM FILING O.T.
IA No. 133484/2021 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT
IA No. 133485/2021 - EXEMPTION FROM FILING
O.T.**
- 41 C.A. No. 477/2022
XVII
- B. PRASHANTH HEGDE PRANJAL KISHORE [P-1]
- Versus*
STATE BANK OF INDIA AND ANR. SANJAY KAPUR [CAVEAT],
MUKUND P. UNNY [R-2]
- IA No.12204/2022-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT and IA
No.12205/2022-EX-PARTE STAY and IA
No.29714/2022-PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
IA No. 12205/2022 - EX-PARTE STAY
IA No. 12204/2022 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT
IA No. 29714/2022 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
IA No. 149779/2024 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
IA No. 127775/2023 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**
- 42 SLP(C) No. 9285/2022
XII-A
- THE STATE OF ANDHRA PRADESH (NOW STATE OF
TELANGANA) AND ANR. RAJIV KUMAR CHOUDHRY
[P-1], DEVINA SEHGAL [P-1],
[P-2]
- Versus*
VEERA MACHENENI RANGA RAO AND ORS. RAAVI YOGESH VENKATA

**NEW DELHI
19-10-2024 18:19:40**

ADDITIONAL REGISTRAR



SUPREME COURT OF INDIA
[IT WILL BE APPRECIATED IF THE LEARNED ADVOCATES
ON RECORD DO NOT SEEK ADJOURNMENT IN THE MATTERS
LISTED BEFORE ALL THE COURTS IN THE CAUSE LIST]
DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 14
HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA
HON'BLE MR. JUSTICE SANDEEP MEHTA
(TIME : 10:30 AM)

NOTE:-

[FOLLOWING MATTERS WILL BE TAKEN UP AT 2:00 P.M.]

MISCELLANEOUS HEARING

SNo.	Case No.	Petitioner / Respondent	Petitioner/Respondent Advocate
<u>[DISPOSAL/FINAL DISPOSAL AT ADMISSION STAGE - CIVIL CASES]</u>			
43	SLP(C) No. 18638/2019 XVII	SUBODH KUMAR MISHRA AND ORS. <i>Versus</i> SUBHENDU BASU AND ORS.	SOMANATHA PADHAN SUMIT KUMAR [R-1], [R-2], [R-3], [R-4], [R-5]
44	SLP(C) No. 14970-14971/2020 XII	SUJATHA HARIHARAN <i>Versus</i> ARUN KAPUR AND ANR. IA No. 120702/2020 - APPLICATION FOR PERMISSION IA No. 117277/2020 - PERMISSION TO FILE LENGTHY LIST OF DATES	RAJESH KUMAR MADHUSMITA BORA [R-1]
45	SLP(C) No. 11774/2020 IX	BILKISH MOHAMMED UMAR KHATRI AND ORS. <i>Versus</i> SARABJIT SINGH ARORA AND ORS.	VIKAS MEHTA SHASHIBHUSHAN P. ADGAONKAR [R-1], RAHUL JOSHI [R-3]
46	SLP(C) No. 2789/2024 XIV	DELHI GYMKHANA CLUB <i>Versus</i> COMMISSIONER (LUXURY TAX) NEW DELHI IA No. 26492/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT IA No. 182294/2024 - STAY APPLICATION	KHAITAN & CO. MUKESH KUMAR MARORIA [R-1]
47	SLP(C) No. 4689-4691/2024 IV-C	PRABHATI JAISWAL <i>Versus</i> THE STATE OF CHHATTISGARH AND ORS. IA No. 45752/2024 - EXEMPTION FROM FILING O.T.	CHANDRIKA PRASAD MISHRA ANKITA SHARMA [R-1], [R-2], [R-3], [R-4], [R-5], [R-6]

**DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 14**

- | | | | |
|------|--|--|---|
| 48 | Diary No. 5698-2024
XIV | M/S C AND C CONSTRUCTION LIMITED

<i>Versus</i>
HIMACHAL PRADESH ROAD AND OTHER
INFRASTRUCTURE DEVELOPMENT CORPORATION
LIMITED AND ORS.

IA No. 54668/2024 - CONDONATION OF DELAY
IN FILING
IA No. 54670/2024 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT | BALAJI SRINIVASAN

ABHISHEK GAUTAM [R-1],
[R-1] |
| 49 | SLP(C) No.
15096-15097/2024
XIV | SOLAR ENERGY CORPORATION OF INDIA LIMITED

<i>Versus</i>
CONTINUUM POWER TRADING (TN) PRIVATE
LIMITED

IA No. 148916/2024 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT
IA No. 148915/2024 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES | NIKUNJ DAYAL

SAMIRON BORKATAKY
[CAVEAT] [CAVEAT] |
| 50 | SLP(C) No. 21614/2024
XIV | CONTAINER CORPORATION OF INDIA LIMITED

<i>Versus</i>
M/S. SHIVHARE ROAD LINES

IA No. 240242/2024 - APPLICATION FOR
PERMISSION
IA No. 211446/2024 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT | HETU ARORA SETHI

MUDDAM THIRUPATHI
REDDY [CAVEAT] |
| 50.1 | Connected
SLP(C) No. 10955/2024
XIV | M/S CONTAINER CORPORATION OF INDIA LTD.

<i>Versus</i>
M/S SHIVHARE ROAD LINES

FOR EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT ON IA 112979/2024
FOR APPLICATION FOR PERMISSION ON IA
175471/2024
FOR APPLICATION FOR DISPOSAL OF SLP BY
THE RESPONDENT ON IA 218040/2024
IA No. 218040/2024 - APPLICATION FOR
DISPOSAL OF SLP BY THE RESPONDENT
IA No. 175471/2024 - APPLICATION FOR
PERMISSION
IA No. 112979/2024 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT | CHRISTI JAIN

MUDDAM THIRUPATHI
REDDY [R-1] |

**NEW DELHI
19-10-2024 18:19:55**

ADDITIONAL REGISTRAR



SUPREME COURT OF INDIA
[IT WILL BE APPRECIATED IF THE LEARNED ADVOCATES
ON RECORD DO NOT SEEK ADJOURNMENT IN THE MATTERS
LISTED BEFORE ALL THE COURTS IN THE CAUSE LIST]
DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 15
HON'BLE MR. JUSTICE SUDHANSHU DHULIA
HON'BLE MR. JUSTICE AHSANUDDIN AMANULLAH
(TIME : 10:30 AM)

MISCELLANEOUS HEARING

SNo.	Case No.	Petitioner / Respondent	Petitioner/Respondent Advocate
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[TRANSFER PETITIONS]

1	T.P.(C) No. 648/2024 XI	VINNIE CHOUDHARY <i>Versus</i> ADITYA CHAUDHARY [MEDIATION REPORT RECEIVED] IA No. 57622/2024 - STAY APPLICATION	KRISHNA KUMAR AKRITI CHAUBEY [R-1]
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[BAIL MATTERS]

2	CrI.A. No. 1220/2019 (SCLSC) II-C	SURAJ <i>Versus</i> STATE GOVERNMENT OF NCT OF DELHI IA No. 118950/2024 - INTERIM BAIL	MANJEET CHAWLA CHIRAG M. SHROFF [R-1]
3	CrI.A. No. 1619-1620/2022 II-C	SHANMUGAM AND ORS. <i>Versus</i> STATE REP. BY THE INSPECTOR OF POLICE ONLY I.A. NO. 123012/2024(INTERIM BAIL) IN CRIMINAL APPEAL NO 1619/2022 IS LISTED. IA No. 123012/2024 - INTERIM BAIL	P. SOMA SUNDARAM SABARISH SUBRAMANIAN [R-1]
4	SLP(CrI) No. 980/2024 II-C	V. D. RAVEESHA <i>Versus</i> THE STATE OF KARNATAKA REF: M.A. NO. 560/2024. IA No. 9419/2024 - EXEMPTION FROM FILING O.T.	KRISHNA & NISHANI LAW CHAMBERS V. N. RAGHUPATHY [R-1]
5	SLP(CrI) No. 6287/2024 II-A	MD. NAHID ANWAR @ NAHID ANWAR <i>Versus</i> THE STATE OF BIHAR AND ANR. IA No. 106820/2024 - EXEMPTION FROM FILING O.T. IA No. 113126/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES	RAHUL PRATAP PREM PRAKASH [R-1]

**DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 15**

6	SLP(CrI) No. 11857/2024 II-B	SHARAITI ANAND THROUGH POWER OF ATTORNEY HOLDER <i>Versus</i> STATE OF PUNJAB AND ANR. IA No. 194795/2024 - EXEMPTION FROM FILING O.T. IA No. 194798/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES	CHRITARTH PALLI
6.1	Connected SLP(CrI) No. 11889/2024 II-B	RANJU BALA ANAND <i>Versus</i> STATE OF PUNJAB AND ORS. IA No. 196122/2024 - EXEMPTION FROM FILING O.T. IA No. 196124/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES	CHRITARTH PALLI
6.2	Connected SLP(CrI) No. 11846/2024 II-B	MUKESH ANAND THROUGH POWER OF ATTORNEY HOLDER <i>Versus</i> THE STATE OF PUNJAB AND ORS. IA No. 195272/2024 - EXEMPTION FROM FILING O.T. IA No. 195273/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES	CHRITARTH PALLI
6.3	Connected SLP(CrI) No. 11882/2024 II-B	MEHAK ANAND THROUGH POWER ATTORNEY HOLDER <i>Versus</i> STATE OF PUNJAB AND ANR. IA No. 195756/2024 - EXEMPTION FROM FILING O.T. IA No. 195757/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES	CHRITARTH PALLI
7	SLP(CrI) No. 10656/2024 II-A	ALI AJAGAR NAJE <i>Versus</i> THE STATE OF MAHARASHTRA FOR ADMISSION and IA No.173833/2024- EXEMPTION FROM FILING O.T.	BHUSHAN MAHENDRA OZA AADITYA ANIRUDDHA PANDE [R-1]
8	SLP(CrI) No. 13409/2024 II-C	BHARAT BHUSHAN KALRA <i>Versus</i> STATE (NCT OF DELHI) IA No.212175/2024-CONDONATION OF DELAY IN FILING and IA No.212172/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES	NAR HARI SINGH MUKESH KUMAR MARORIA [R-1]

**DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 15**

- 9 SLP(CrI) No.
14044/2024
II-C THYAGARAJAN RAM SANKAR & CO
- Versus*
THE STATE REPRESENTED BY ITS INSPECTOR OF
POLICE
**FOR ADMISSION and I.R. and IA No.233509/2024-
EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT and IA No.233508/2024-
EXEMPTION FROM FILING O.T.**
- 10 Diary No. 48207-2024
II-C VISWAS PRAGYA BAGHEL
- Versus*
STATE REP BY THE INSPECTOR OF POLICE
{Mention Memo}
**FOR ADMISSION and I.R. and IA No.240868/2024-
CONDONATION OF DELAY IN FILING and IA
No.240869/2024-EXEMPTION FROM FILING C/C
OF THE IMPUGNED JUDGMENT
and IA No.240870/2024-EXEMPTION FROM
FILING O.T.**

[FRESH (FOR ADMISSION) - CIVIL CASES]

- 11 CONMT.PET.(C) No.
776-777/2024 in
CONMT.PET.(C) No.
1030/2023 in C.A. No.
4838/2022
IV-C RADHEY SHYAM SHUKLA SUMIT KUMAR
- Versus*
RAJNEESH KARNATAK AND ANR.
**IN CONMT.PET.(C) No. - 1030/2023, IN C.A. No. -
4838/2022,
FOR ADMISSION**
- 12 SLP(C) No. 25048/2024
IX PRASHANT DADABHAU SONAWANE AND ORS. SAGAR PAHUNE PATIL
- Versus*
THE STATE OF MAHARASHTRA AND ORS.
**IA No.241316/2024-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT and IA
No.241317/2024-EXEMPTION FROM FILING O.T.**

[FRESH (FOR ADMISSION) - CRIMINAL CASES]

- 13 SLP(CrI) No.
12926/2024
II-B R. BAIJU M R LAW ASSOCIATES
- Versus*
THE STATE OF KERALA
{Mention Memo}
**IA No. 187178/2024 - EXEMPTION FROM FILING
O.T.**

[FRESHLY / ADJOURNED MATTERS]

**DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 15**

- | | | | |
|----|------------------------------|--|---|
| 14 | SLP(C) No. 2081/2023
XIV | DELHI TRANSPORT CORPORATION

<i>Versus</i>
RUBY AND ORS.
FOR ADMISSION and I.R. and IA No.18120/2023-
EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT | ASHA GOPALAN NAIR |
| 15 | Diary No. 36838-2024
XVI | THE STATE OF WEST BENGAL AND ANR.

<i>Versus</i>
FRESENIUS KABI ONCOLOGY LIMITED AND ORS.

IA No. 210264/2024 - CONDONATION OF DELAY
IN FILING | MADHUMITA
BHATTACHARJEE

VENKITA SUBRAMONIAM
T.R [CAVEAT] |
| 16 | Diary No. 41994-2024
XI-A | STATE OF ODISHA AND ORS.

<i>Versus</i>
NATABAR ROUT

IA No. 217761/2024 - CONDONATION OF DELAY
IN FILING
IA No. 217762/2024 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT
IA No. 217763/2024 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES | SAMAPIKA BISWAL |

[AFTER NOTICE (FOR ADMISSION) - CRIMINAL CASES]

- | | | | |
|----|--------------------------------|--|--|
| 17 | SLP(CrI) No. 7093/2019
II-B | SANJAY YADAV AND ORS.

<i>Versus</i>
THE STATE OF UTTARAKHAND AND ANR.

MEDIATION REPORT RECEIVED. | VARINDER KUMAR SHARMA

RAVINDRA S. GARIA [R-1],
KARUNAKAR MAHALIK [R-2] |
| 18 | SLP(CrI) No. 5631/2020
II-B | SANKAR SARKAR

<i>Versus</i>
THE STATE OF WEST BENGAL

IA No. 155223/2024 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
IA No. 89569/2024 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES | SHALINI KAUL

ASTHA SHARMA [R-1] |
| 19 | SLP(CrI) No. 6213/2020
II | INDRA MANI

<i>Versus</i>
THE STATE OF UTTAR PRADESH

IA No. 2060/2021 - APPLICATION U/S 7-A [9(2)
old] OF JUVENILE JUSTICE (CARE AND
PROTECTION OF CHILDREN) ACT, 2015
IA No. 44259/2020 - EXEMPTION FROM FILING
O.T.
IA No. 9647/2021 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
IA No. 44265/2020 - PERMISSION TO FILE
LENGTHY LIST OF DATES | GAURAV

TULIKA MUKHERJEE [R-1] |

**DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 15**

19.1 Connected SLP(Crl) No. 10513/2022 II	BAJRANGI <i>Versus</i> THE STATE OF UTTAR PRADESH IA No. 124825/2022 - PERMISSION TO FILE LENGTHY LIST OF DATES	GAURAV TULIKA MUKHERJEE
19.2 Connected SLP(Crl) No. 569/2023 II	RAM LALAK AND ORS. <i>Versus</i> THE STATE OF UTTAR PRADESH IA No. 205480/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT IA No. 205477/2022 - EXEMPTION FROM FILING O.T. IA No. 205478/2022 - PERMISSION TO FILE LENGTHY LIST OF DATES	HIMANSHU SHEKHAR TRIPATHI TULIKA MUKHERJEE [R-1]
20 SLP(Crl) No. 11080/2022 (SCLSC) II-C	GAUTAM SATNAMI <i>Versus</i> THE STATE OF CHHATTISGARH {Mention Memo} IA No. 59951/2021 - EXEMPTION FROM FILING O.T.	MANJEET CHAWLA [P-1] RAVINDER KUMAR YADAV [R-1]
21 SLP(Crl) No. 1522/2023 II-C	K.P. TAMILMARAN <i>Versus</i> THE STATE REP. BY DEPUTY SUPERINTENDENT OF POLICE	RAGHUNATHA SETHUPATHY B MUKESH KUMAR MARORIA [R-1][GR]
21.1 Connected SLP(Crl) No. 3616/2023 II-C	M. SELLAMUTHU <i>Versus</i> THE STATE BY THE DEPUTY SUPERINTENDENT OF POLICE AND ORS. IA No. 40154/2023 - EXEMPTION FROM FILING O.T. IA No. 52716/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES	NIRNIMESH DUBE MUKESH KUMAR MARORIA [R-1], RAHUL SHYAM BHANDARI [R-2], [R-3]
21.2 Connected SLP(Crl) No. 123/2023 II-C	G. VENKATESAN <i>Versus</i> THE STATE BY DEPUTY SUPERINTENDENT OF POLICE IA No. 196182/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT IA No. 205116/2022 - EXEMPTION FROM FILING O.T. IA No. 196183/2022 - EXEMPTION FROM FILING O.T.	ANKUR S. KULKARNI MUKESH KUMAR MARORIA [R-1][GR]

DAILY CAUSE LIST FOR DATED : 22-10-2024

COURT NO. : 15

**IA No. 205115/2022 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

- 21.3 **Connected**
SLP(Crl) No.
11241/2022
II-C
- G. KANTHAVEL AND ORS.
- S. THANANJAYAN
- Versus*
THE STATE BY DEPUTY SUPERINTENDENT OF
POLICE AND ORS.
- MUKESH KUMAR MARORIA
[R-1], RAHUL SHYAM
BHANDARI [R-2], [R-3]
- IA No. 149997/2022 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT
IA No. 149998/2022 - EXEMPTION FROM FILING
O.T.**
- 21.4 **Connected**
SLP(Crl) No.
11242/2022
II-C
- R. DHANAVEL AND ANR.
- PROMILA
- Versus*
THE STATE BY DEPUTY SUPERINTENDENT OF
POLICE AND ORS.
- MUKESH KUMAR MARORIA
[R-1], RAHUL SHYAM
BHANDARI [R-2], [R-3]
- FOR EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT ON IA 149067/2022
FOR EXEMPTION FROM FILING O.T. ON IA
149068/2022
IA No. 149067/2022 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT
IA No. 149068/2022 - EXEMPTION FROM FILING
O.T.**
- 21.5 **Connected**
SLP(Crl) No. 4151/2023
II-C
- K. RAMADOSS
- RAKESH K. SHARMA
- Versus*
THE STATE REP. BY DEPUTY SUPERINTENDENT OF
POLICE AND ORS.
- MUKESH KUMAR MARORIA
[R-1], ARVIND KUMAR
SHARMA [R-1], RAHUL
SHYAM BHANDARI [R-2],
[R-3]
- IA
FOR EXEMPTION FROM FILING O.T. ON IA
199960/2022
IA No. 199960/2022 - EXEMPTION FROM FILING
O.T.**
- 21.6 **Connected**
SLP(Crl) No. 126/2023
II-C
- C. DURAISAMY
- RAM SANKAR & CO
- Versus*
THE STATE BY DEPUTY SUPERINTENDENT OF
POLICE
- MUKESH KUMAR MARORIA
[R-1][GR]
- IA No. 196785/2022 - EXEMPTION FROM FILING
O.T.
IA No. 133514/2024 - GRANT OF BAIL**
- 21.7 **Connected**
SLP(Crl) No.
124-125/2023
II-C
- D. MARUTHUPANDIYAN
- YUSUF
- Versus*

DAILY CAUSE LIST FOR DATED : 22-10-2024

COURT NO. : 15

THE STATE BY DEPUTY SUPERINTENDENT OF
POLICE AND ANR.

MUKESH KUMAR MARORIA
[R-1][GR]

**FOR EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT ON IA 196865/2022
FOR EXEMPTION FROM FILING O.T. ON IA
196866/2022**

**FOR GRANT OF BAIL ON IA 133513/2024
IA No. 196865/2022 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT
IA No. 196866/2022 - EXEMPTION FROM FILING
O.T.
IA No. 133513/2024 - GRANT OF BAIL**

22 SLP(Crl) No.
14016/2023
II-B

PRAVIN @ TINO MANUBHAI VALJIBHAI GADHVI

AAFTABHUSEN
ALTAFHUSEN ANSARI

Versus

THE STATE OF GUJARAT AND ANR.

SWATI GHILDIYAL [R-1]

**IA No. 218624/2023 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT
IA No. 218626/2023 - EXEMPTION FROM FILING
O.T.**

23 SLP(Crl) No. 9567/2024
II-B

PIYUSHBHAI BABUBHAI SHAYNI

GURURAJ & NAYAK

Versus

THE STATE OF GUJARAT AND ANR.

SWATI GHILDIYAL [R-1]

**FOR ADMISSION and I.R. and IA No.142562/2024-
CONDONATION OF DELAY IN FILING and IA
No.142567/2024-EXEMPTION FROM FILING C/C
OF THE IMPUGNED JUDGMENT
and IA No.142568/2024-EXEMPTION FROM
FILING O.T. and IA No.142566/2024-
CONDONATION OF DELAY IN REFILING / CURING
THE DEFECTS**

24 SLP(Crl) No. 6734/2024
II-C

PARDESHI ALIAS SHAILESH SHARMA

NIKHIL JAIN

Versus

STATE OF CHHATTISGARH

ANKITA SHARMA [R-1]

**IA No. 235495/2023 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**

25 SLP(Crl) No. 2235/2024
II-A

NAR SINGH PATIDAR

CHRISTI JAIN

Versus

MADHYA PRADESH SPECIAL POLICE
ESTABLISHMENT AND ORS.

ARJUN GARG [R-1], [R-2],
[R-3]

**IA No. 21053/2024 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT
IA No. 161344/2024 - EXEMPTION FROM FILING
O.T.
IA No. 21052/2024 - EXEMPTION FROM FILING
O.T.**

26 SLP(Crl) No. 3743/2024
II-C

AJAY RAJ SHETTY

SHANKAR DIVATE

Versus

DIRECTOR AND ANR.

MANISH KUMAR SARAN
[R-1], VIPIN KUMAR [R-2]

**IA No. 20317/2024 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**

**DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 15**

- | | | | |
|------|--|---|--|
| 30.1 | Connected
SLP(Crl) No. 3377/2024
II-C | SULAIMAN HUSSAIN

<i>Versus</i>
STATE, REP. BY INSPECTOR OF POLICE

IA No. 59209/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT
IA No. 59208/2024 - EXEMPTION FROM FILING O.T.
IA No. 64280/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES | P. SOMA SUNDARAM [P-1]

MUKESH KUMAR MARORIA [R-1] |
| 30.2 | Connected
SLP(Crl) No. 4926/2024
II-C | G.P. RADHAKRISHNAN

<i>Versus</i>
THE INSPECTOR OF POLICE

IA FOR EXEMPTION FROM FILING O.T. ON IA 74929/2024 FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 74930/2024
IA No. 74930/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT
IA No. 74929/2024 - EXEMPTION FROM FILING O.T. | M.P. PARTHIBAN

MUKESH KUMAR MARORIA [R-1] |
| 31 | SLP(Crl) No. 7407/2024
II | MANMOHAN AND ORS.

<i>Versus</i>
STATE OF RAJASTHAN AND ANR.

FOR ADMISSION and I.R. and IA No.102815/2024- EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.102819/2024- EXEMPTION FROM FILING O.T. and IA No.102821/2024-CONDONATION OF DELAY IN REFILEING / CURING THE DEFECTS | NISHANT BISHNOI

NIDHI JASWAL [R-1] |
| 32 | SLP(Crl) No. 7005/2024
II-C | P. PADMANABHA

<i>Versus</i>
R. HEERANNA

IA No. 105763/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT
IA No. 201480/2024 - EXEMPTION FROM FILING O.T.
IA No. 105764/2024 - EXEMPTION FROM FILING O.T. | S-LEGAL ASSOCIATES

DHARMAPRABHAS LAW ASSOCIATES [R-1] |
| 33 | SLP(Crl) No. 10902/2024
II-A | RONALD JAMES ALVARES

<i>Versus</i>
THE STATE OF MAHARASTRA

IA No. 151583/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT | MAULSHREE PATHAK [P-1]

AADITYA ANIRUDDHA PANDE [R-1] |

**DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 15**

34 SLP(Crl) No. 11086/2024 (SCLSC) II-C LAVKUSH PURRE ASHA GOPALAN NAIR

Versus

THE STATE OF CHHATTISGARH

IA No.166716/2024-CONDONATION OF DELAY IN FILING and IA No.166713/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.166714/2024-EXEMPTION FROM FILING O.T.

[AFTER NOTICE (FOR ADMISSION) - CIVIL CASES]

35 SLP(C) No. 12491/2018 XVII-A DEPUTY CHIEF MANAGER WORKER AND ANR. GAUTAM TALUKDAR

Versus

RAJINDER KUMAR AND ORS.

SIDDHARTH BATRA [R-1]

IA No. 5382/2024 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 205706/2023 - APPROPRIATE ORDERS/DIRECTIONS

36 SLP(C) No. 31950/2018 IV-B PUSHPA DEVI AND ORS. SIDDHARTH BATRA

Versus

NATIONAL INSURANCE COMPANY LTD. AND ORS.

T. MAHIPAL [R-1], [R-2],
PRAVIR CHOUDHARY [R-3]

[MACT MATTER]

IA No. 164345/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

37 SLP(C) No. 14940-14943/2018 XIV SURAJ SHERAWAT AND ANR. K. V. BHARATHI UPADHYAYA

Versus

ICICI LOMBARD GENERAL INSURANCE COMPANY LTD AND ANR.

MANJEET CHAWLA [R-1],
MD. ALI [R-2], [R-3], [R-4],
[R-5], [R-6], [R-7]

IA No. 80344/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 80345/2018 - EXEMPTION FROM FILING O.T.

IA No. 90349/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 182366/2019 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 92751/2018 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 83856/2018 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 92756/2018 - PERMISSION TO PLACE ADDITIONAL FACTS AND GROUNDS

38 SLP(C) No. 8874/2019 IV-C ANIL GUPTA (DECEASED) THROUGH LRS. KAUSTUBH SHUKLA

Versus

UDAYA SAHAKARI GRIH NIRMAN SANSTHA MARYADIT TATIBANDH

NIRAJ SHARMA [R-1]

39 SLP(C) No. 25739/2019 XI-A L.I.C. OF INDIA AND ANR. AAKARSH KAMRA [P-1]

**DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 15**

		<i>Versus</i> SURAJ MOHANTY	SIDDHARTHA CHOWDHURY [R-1]
40	SLP(C) No. 13323/2020 IX	THE HONBLE COMISSIONER, NASHIK MUNICIPAL CORPORATION AND ANR. <i>Versus</i> UTTAM NIVRUTTI NETAWATE IA No. 114661/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT IA No. 115654/2021 - EXEMPTION FROM FILING O.T. IA No. 114662/2020 - EXEMPTION FROM FILING O.T. IA No. 115653/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES IA No. 21301/2021 - STAY APPLICATION	BLACK & WHITE SOLICITORS [P-1], [P-2] KUNAL MIMANI [R-1]
41	SLP(C) No. 8051/2022 III	RASHIDA IBRAHIM SHAIKH <i>Versus</i> DAKSHABEN CHANDRAKANT NAGARSETH AND ORS. FOR ADMISSION and I.R. and IA No.64467/2022- EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT	ANIRUDDHA DESHMUKH [P-1] ABDUL QADIR ABBASI [R-1], [R-4]
42	SLP(C) No. 5582/2023 XI-A	THE ORIENTAL INSURANCE CO. LTD. <i>Versus</i> TUNI PATI AND ORS.	H. CHANDRA SEKHAR RENUKA SAHU [R-1], [R-2], [R-3]
43	SLP(C) No. 20254/2022 IV-B	THE SENIOR SUPERINTENDENT OF POLICE <i>Versus</i> MASSA SINGH AND ORS. IA No. 143599/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT IA No. 143600/2022 - EXEMPTION FROM FILING O.T.	KARAN SHARMA MAREESH PRAVIR SAHAY [CAVEAT], DHEERAJ P DEO [R-1]
44	SLP(C) No. 20697/2022 X	THE NEW INDIA ASSURANCE COMPANY LTD. <i>Versus</i> GHANANAND BELWAL AND ORS. FOR ADMISSION and I.R. and IA No.173361/2022- EXEMPTION FROM FILING O.T. IA No. 173361/2022 - EXEMPTION FROM FILING O.T.	AWANTIKA MANOHAR
44.1	Connected SLP(C) No. 25973/2023 XII-A	S SURIBABU REDDY <i>Versus</i> ROYAL SUNDARAM ALLIANCE INSURANCE COMPANY LTD. IA No.234777/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT	RAAVI YOGESH VENKATA

**DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 15**

45	C.A. No. 4914/2023 XVII-A	ICICI LOMBARD GENERAL INSURANCE CO. LTD. AND ANR. <i>Versus</i> M/S. HCC CPPL JV FOR ADMISSION and IA No.152931/2023-STAY APPLICATION IA No. 157701/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES IA No. 152931/2023 - STAY APPLICATION	VINAY KUMAR MISRA SANDEEP SINGH [CAVEAT]
45.1	Connected C.A. No. 6963/2023 XVII-A	M/S HCC CPPL JV <i>Versus</i> M/S ICICI LOMBARD GENERAL INSURANCE COMPANY LTD. AND ANR.	SANDEEP SINGH VINAY KUMAR MISRA [R-1], [R-2]
46	CONMT.PET.(C) No. 1154-1155/2023 in C.A. No. 1486-1487/2020 X	RAVI SHANKAR <i>Versus</i> DILIP JAWALKAR AND ORS. IN C.A. No. - 1486/2020, IN C.A. No. - 1487/2020, IA No. 39438/2024 - EXEMPTION FROM FILING O.T. IA No. 19514/2024 - EXEMPTION FROM FILING O.T.	ANSAR AHMAD CHAUDHARY VANSHAJA SHUKLA [R-2], [R-3], [R-4], [R-5], SUDARSHAN SINGH RAWAT [R-2], [R-3], [R-4], [R-5]
46.1	Connected CONMT.PET.(C) No. 36-37/2024 in C.A. No. 1486-1487/2020 X	ALMORA DAILY WORKERS SANGH (UNREGISTERED) <i>Versus</i> DR. SUKHBIR SINGH SANDHU AND ORS. IN C.A. No. - 1486/2020, IN C.A. No. - 1487/2020, FOR FOR CONTEMPT PETITION ON IA 2432/2024 FOR EXEMPTION FROM FILING O.T. ON IA 2433/2024 FOR EXEMPTION FROM FILING O.T. ON IA 82836/2024 IA No. 2432/2024 - CONTEMPT PETITION IA No. 82836/2024 - EXEMPTION FROM FILING O.T. IA No. 2433/2024 - EXEMPTION FROM FILING O.T.	AJIT SHARMA SUDARSHAN SINGH RAWAT [R-1], NAMITA CHOUDHARY [R-1]
46.2	Connected Diary No. 1377-2024 X	ANIL KUMAR AND ORS. <i>Versus</i> S.S. SANDHU AND ORS. IN C.A. No. - 1486/2020, IN C.A. No. - 1487/2020, IA No. 6348/2024 - APPLICATION FOR PERMISSION	RAMESHWAR PRASAD GOYAL

DAILY CAUSE LIST FOR DATED : 22-10-2024

COURT NO. : 15

IA No. 39826/2024 - CONDONATION OF DELAY IN FILING

- | | | |
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| 46.3 Connected
CONMT.PET.(C) No.
189-190/2024 in C.A.
No. 1486-1487/2020
X | BHUWAN CHANDRA KANDPAL | MRIDULA RAY BHARADWAJ |
| | <i>Versus</i>
S. S. SANDHU AND ORS.
IN CONMT.PET.(C) No. - 594/2020, IN
CONMT.PET.(C) No. - 595/2020,
IA No. 43919/2024 - EXEMPTION FROM FILING
O.T. | |
| 46.4 Connected
CONMT.PET.(C) No.
156-157/2024 in C.A.
No. 1486-1487/2020
X | JIWAN SINGH RAJWAR | TOWSEEF AHMAD DAR |
| | <i>Versus</i>
ANAND BARDHAN AND ORS.
IN C.A. No. - 1486/2020, IN C.A. No. - 1487/2020,
FOR
FOR EXEMPTION FROM FILING O.T. ON IA
62957/2024
IA No. 62957/2024 - EXEMPTION FROM FILING
O.T. | SUDARSHAN SINGH RAWAT
[R-1] |
| 47 SLP(C) No. 2146/2024
XI-A | STATE OF ODISHA AND ORS. | ANKIT AGARWAL |
| | <i>Versus</i>
SUDHANSU SEKHAR JENA
IA No. 19566/2024 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT
IA No. 19568/2024 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES | THOMAS OOMMEN [R-1] |
| 47.1 Connected
SLP(C) No. 4655/2024
XI-A | STATE OF ODISHA AND ORS. | KIRAN KUMAR PATRA |
| | <i>Versus</i>
PURNA CHANDRA CHAMPATI | |
| 47.2 Connected
SLP(C) No. 4401/2024
XI-A | THE STATE OF ODISHA AND ORS. | NIRANJAN SAHU |
| | <i>Versus</i>
BIJAYA KUMAR BEHERA AND ANR. | HARISHA S.R. [CAVEAT] |
| 47.3 Connected
SLP(C) No. 2196/2024
XI-A | THE STATE OF ODISHA AND ORS. | ANKIT AGARWAL |
| | <i>Versus</i>
SOMANATH THAKUR | THOMAS OOMMEN [R-1] |
| 47.4 Connected
SLP(C) No. 2120/2024
XI-A | THE STATE OF ODISHA AND ORS. | ANKIT AGARWAL |
| | <i>Versus</i>
PARAMESWAR SABAR | THOMAS OOMMEN [R-1] |

DAILY CAUSE LIST FOR DATED : 22-10-2024

COURT NO. : 15

47.5	Connected SLP(C) No. 2426/2024 XI-A	THE STATE OF ODISHA AND ORS. <i>Versus</i> ANTARYAMI KANUNGO	ANKIT AGARWAL
47.6	Connected Diary No. 3352-2024 XI-A	THE STATE OF ODISHA <i>Versus</i> BAISHNAB CHARAN JENA AND ORS.	ANJUMAN TRIPATHY THOMAS OOMMEN [R-1]
47.7	Connected Diary No. 3400-2024 XI-A	THE STATE OF ODISHA AND ANR. <i>Versus</i> SUDHIR CHANDRA BARIK AND ORS.	ANJUMAN TRIPATHY
47.8	Connected SLP(C) No. 2335/2024 XI-A	THE STATE OF ODISHA AND ORS. <i>Versus</i> KESHAB CHANDRA DAS	ANKIT AGARWAL THOMAS OOMMEN [R-1]
47.9	Connected SLP(C) No. 2226/2024 XI-A	STATE OF ODISHA AND ORS. <i>Versus</i> GANDHARBA CHARAN PATRA	ANKIT AGARWAL THOMAS OOMMEN [R-1]
47.1 0	Connected SLP(C) No. 2334/2024 XI-A	THE STATE OF ODISHA AND ORS. <i>Versus</i> TRINATH SAHOO	ANKIT AGARWAL THOMAS OOMMEN [R-1]
47.1 1	Connected SLP(C) No. 2903/2024 XI-A	THE STATE OF ODISHA AND ANR. <i>Versus</i> DOLAGOBINDA SAMANTASINGHAR AND ORS.	SHUBHRANSHU PADHI
47.1 2	Connected SLP(C) No. 4117/2024 XI-A	THE STATE OF ODISHA AND ORS. <i>Versus</i> MITARANI DEI AND ANR.	JOBY P. VARGHESE
47.1 3	Connected SLP(C) No. 4192/2024 XI-A	THE STATE OF ODISHA AND ORS. <i>Versus</i> BIJAY KUMAR KHUNTIA AND ANR.	JOBY P. VARGHESE SURESH CHANDRA TRIPATHY [R-1]
47.1 4	Connected SLP(C) No. 4527/2024 XI-A	STATE OF ODISHA AND ORS. <i>Versus</i> PRAFULLA KUMAR SAHU	NIRANJAN SAHU KEDAR NATH TRIPATHY [R-1]

**DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 15**

47.1 5	Connected SLP(C) No. 6223/2024 XI-A	THE STATE OF ODISHA <i>Versus</i> KAMALAKANTA SAHOO AND ORS.	NAVEEN KUMAR THOMAS OOMMEN [R-1]
47.1 6	Connected Diary No. 5151-2024 XI-A	STATE OF ODISHA AND ORS. <i>Versus</i> KAILASH CHANDRA OTA AND ANR.	SHUBHRANSHU PADHI
47.1 7	Connected SLP(C) No. 6355/2024 XI-A	STATE OF ODISHA <i>Versus</i> RAJKISHORE PATTANAYAK AND ORS.	NAVEEN KUMAR
47.1 8	Connected SLP(C) No. 6209/2024 XI-A	STATE OF ODISHA <i>Versus</i> LAXMIDHAR SAHOO @ LAXMIDHA SAHOO AND ORS.	NAVEEN KUMAR
47.1 9	Connected SLP(C) No. 4402/2024 XI-A	THE STATE OF ODISHA AND ORS. <i>Versus</i> GOPINATH SWAIN AND ANR.	NIRANJAN SAHU KEDAR NATH TRIPATHY [R-1]
47.2 0	Connected SLP(C) No. 4656/2024 XI-A	THE STATE OF ODISHA AND ORS. <i>Versus</i> NRUSINGH CHARAN MOHANTY AND ANR.	SHUBHRANSHU PADHI
47.2 1	Connected SLP(C) No. 4792/2024 XI-A	STATE OF ODISHA AND ORS. <i>Versus</i> N. LAXMINARAYAN AND ANR.	NIRANJAN SAHU HARISHA S.R. [CAVEAT]
47.2 2	Connected SLP(C) No. 4789/2024 XI-A	THE STATE OF ODISHA AND ORS. <i>Versus</i> SAHADEBA PRADHAN AND ANR.	SHUBHRANSHU PADHI
47.2 3	Connected SLP(C) No. 4688/2024 XI-A	STATE OF ODISHA AND ANR. <i>Versus</i> PADMARANJAN BEBARTA AND ORS.	NIRANJAN SAHU HARISHA S.R. [CAVEAT]
47.2 4	Connected SLP(C) No. 4788/2024 XI-A	STATE OF ODISHA AND ANR. <i>Versus</i> SUBASH CHANDRA BEHERA AND ORS.	SHUBHRANSHU PADHI

DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 15

47.2 5	Connected SLP(C) No. 6087/2024 XI-A	STATE OF ODISHA AND ORS. <i>Versus</i> RABINDRA NATH BEURA	SHUBHRANSHU PADHI KEDAR NATH TRIPATHY [R-1]
47.2 6	Connected SLP(C) No. 4687/2024 XI-A	STATE OF ODISHA AND ORS. <i>Versus</i> KAILASH CHANDRA GOUDA AND ANR.	NIRANJAN SAHU KEDAR NATH TRIPATHY [R-1]
47.2 7	Connected SLP(C) No. 4438/2024 XI-A	THE STATE OF ODISHA AND ANR. <i>Versus</i> RABINARAYAN MALIK AND ORS.	SRISATYA MOHANTY
47.2 8	Connected Diary No. 6393-2024 XI-A	STATE OF ODISHA AND ANR. <i>Versus</i> RUDRA PRASAD NATH AND ORS.	SRISATYA MOHANTY
47.2 9	Connected SLP(C) No. 4766/2024 XI-A	THE STATE OF ODISHA AND ANR. <i>Versus</i> SRINATH BARIK AND ORS.	SRISATYA MOHANTY HARISHA S.R. [CAVEAT]
47.3 0	Connected SLP(C) No. 5720/2024 XI-A	THE STATE OF ODISHA AND ANR. <i>Versus</i> SUDHA RANJAN PANDA AND ORS.	SUBHASISH MOHANTY [P-1], [P-2] THOMAS OOMMEN [R-1]
47.3 1	Connected SLP(C) No. 6258/2024 XI-A	THE STATE OF ODISHA AND ORS. <i>Versus</i> NIRANJAN MISHRA AND ANR.	ANJUMAN TRIPATHY
47.3 2	Connected Diary No. 7382-2024 XI-A	STATE OF ODISHA AND ORS. <i>Versus</i> SARASWATI NAYAK	NIRANJAN SAHU
47.3 3	Connected SLP(C) No. 6567/2024 XI-A	THE STATE OF ODISHA AND ANR. <i>Versus</i> BHIKARI CHARAN BARAL AND ORS.	RAMENDRA MOHAN PATNAIK
47.3 4	Connected SLP(C) No. 6268/2024 XI-A	STATE OF ODISHA AND ANR. <i>Versus</i> BICHITRANANDA ROUTRAY AND ORS.	RAMENDRA MOHAN PATNAIK

DAILY CAUSE LIST FOR DATED : 22-10-2024

COURT NO. : 15

47.3 5	Connected SLP(C) No. 6133/2024 XI-A	THE STATE OF ODISHA AND ORS. <i>Versus</i> PITAMBAR MAHALI AND ANR.	ANJUMAN TRIPATHY
47.3 6	Connected SLP(C) No. 6356/2024 XI-A	THE STATE OF ODISHA AND ORS. <i>Versus</i> RAMESH CHANDRA PARDIA AND ANR.	SRISATYA MOHANTY
47.3 7	Connected SLP(C) No. 5502/2024 XI-A	THE STATE OF ODISHA AND ORS. <i>Versus</i> ABHIRAM SAW AND ANR.	SRISATYA MOHANTY
47.3 8	Connected SLP(C) No. 5548/2024 XI-A	STATE OF ODISHA AND ORS. <i>Versus</i> SUSEN KUMAR MOHANTA AND ANR.	SRISATYA MOHANTY
47.3 9	Connected SLP(C) No. 6434/2024 XI-A	STATE OF ODISHA AND ORS. <i>Versus</i> AJAY KUMAR SWAIN AND ANR.	RAMENDRA MOHAN PATNAIK
47.4 0	Connected SLP(C) No. 6435/2024 XI-A	STATE OF ODISHA AND ORS. <i>Versus</i> BIJAY KUMAR JENA AND ANR.	SRISATYA MOHANTY
47.4 1	Connected SLP(C) No. 9601/2024 XI-A	THE STATE OF ODISHA AND ORS. <i>Versus</i> RAMESH CHANDRA PRADHAN	KIRAN KUMAR PATRA ANSHUMAN SIDDHARTH NAYAK [R-1]
47.4 2	Connected SLP(C) No. 9602/2024 XI-A	THE STATE OF ODISHA AND ORS. <i>Versus</i> NILAKANTHA SAHOO	KIRAN KUMAR PATRA THOMAS OOMMEN [R-1]
47.4 3	Connected SLP(C) No. 9603/2024 XI-A	THE STATE OF ODISHA AND ORS. <i>Versus</i> MANJULATA SUBUDHI [KIRAN KUMAR PATRA
47.4 4	Connected SLP(C) No. 8435/2024 XI-A	STATE OF ODISHA AND ORS. <i>Versus</i> NADIA CHANDA BEHERA	KIRAN KUMAR PATRA KEDAR NATH TRIPATHY [R-1]

**DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 15**

47.4 5	Connected SLP(C) No. 9282/2024 XI-A	THE STATE OF ODISHA AND ORS. <i>Versus</i> RAJKISHORE CHOUDHURY	KIRAN KUMAR PATRA HARISHA S.R. [CAVEAT]
47.4 6	Connected SLP(C) No. 10042/2024 XI-A	THE STATE OF ODISHA AND ORS. <i>Versus</i> BUDHADEB MOHANTY	KIRAN KUMAR PATRA
47.4 7	Connected SLP(C) No. 5656/2024 XI-A	STATE OF ODISHA AND ANR. <i>Versus</i> BASANTI MISHRA AND ORS.	SHUBHRANSHU PADHI THOMAS OOMMEN [CAVEAT]
47.4 8	Connected SLP(C) No. 6347/2024 XI-A	STATE OF ODISHA AND ORS. <i>Versus</i> KULAMANI DAS	SHUBHRANSHU PADHI KEDAR NATH TRIPATHY [R-1]
47.4 9	Connected SLP(C) No. 7794/2024 XI-A	STATE OF ODISHA AND ORS. <i>Versus</i> NIRANJAN PRADHAN AND ORS.	NAVEEN KUMAR THOMAS OOMMEN [CAVEAT]
47.5 0	Connected SLP(C) No. 6007/2024 XI-A	STATE OF ODISHA AND ORS. <i>Versus</i> DIBAKAR PATTNAIK AND ANR.	NAVEEN KUMAR
47.5 1	Connected SLP(C) No. 10250/2024 XI-A	THE STATE OF ODISHA AND ORS. <i>Versus</i> SACHIDANANDA KANUNGO	KIRAN KUMAR PATRA
47.5 2	Connected SLP(C) No. 6166/2024 XI-A	STATE OF ODISHA AND ORS. <i>Versus</i> KALAKAR DASH	KIRAN KUMAR PATRA
47.5 3	Connected SLP(C) No. 7791/2024 XI-A	STATE OF ODISHA AND ANR. <i>Versus</i> PRAFULLA KUMAR PRADHAN AND ORS.	SUBHASISH MOHANTY [P-1], [P-2]
47.5 4	Connected SLP(C) No. 7792/2024 XI-A	THE STATE OF ODISHA AND ORS. <i>Versus</i> PRAFULLA KUMAR PRADHAN AND ORS.	SUBHASISH MOHANTY [P-1]

DAILY CAUSE LIST FOR DATED : 22-10-2024

COURT NO. : 15

47.5 5	Connected SLP(C) No. 6075/2024 XI-A	THE STATE OF ODISHA AND ORS. <i>Versus</i> KEDARESWAR JENA	JOBY P. VARGHESE
47.5 6	Connected SLP(C) No. 6171/2024 XI-A	STATE OF ODISHA AND ORS. <i>Versus</i> SAHADEV SAHOO	JOBY P. VARGHESE KEDAR NATH TRIPATHY [R-1]
47.5 7	Connected SLP(C) No. 7963/2024 XI-A	THE STATE OF ODISHA AND ORS. <i>Versus</i> UPENDRA BEHERA	JOBY P. VARGHESE
47.5 8	Connected SLP(C) No. 7964/2024 XI-A	STATE OF ODISHA AND ORS. <i>Versus</i> MAHESWAR NAYAK	JOBY P. VARGHESE AVNEESH ARPUTHAM [R-1]
47.5 9	Connected SLP(C) No. 6392/2024 XI-A	THE STATE OF ODISHA AND ORS. <i>Versus</i> SANATAN MAJHI	JOBY P. VARGHESE
47.6 0	Connected SLP(C) No. 7967/2024 XI-A	THE STATE OF ODISHA AND ORS. <i>Versus</i> PRAMOD KUMAR PATRA	JOBY P. VARGHESE
47.6 1	Connected SLP(C) No. 7796/2024 XI-A	THE STATE OF ODISHA AND ANR. <i>Versus</i> GAYADHAR BEHERA AND ORS.	RAMENDRA MOHAN PATNAIK HARISHA S.R. [CAVEAT]
47.6 2	Connected SLP(C) No. 7797/2024 XI-A	THE PRINCIPAL SECRETARY TO GOVERNMENT AND ANR. <i>Versus</i> RADHAKRUSHNA BHUYAN AND ORS.	RAMENDRA MOHAN PATNAIK HARISHA S.R. [CAVEAT]
47.6 3	Connected SLP(C) No. 7966/2024 XI-A	STATE OF ODISHA AND ANR. <i>Versus</i> BISHNU CHARAN JENA AND ORS.	RAMENDRA MOHAN PATNAIK KEDAR NATH TRIPATHY [R-1]
47.6 4	Connected SLP(C) No. 7246/2024 XI-A	STATE OF ODISHA AND ORS. <i>Versus</i> RANJIT MAHANTA	SHARMILA UPADHYAY

DAILY CAUSE LIST FOR DATED : 22-10-2024**COURT NO. : 15**

47.6 5	Connected SLP(C) No. 10088/2024 XI-A	THE STATE OF ODISHA AND ORS. <i>Versus</i> BAILOCHAN SAHOO	SHARMILA UPADHYAY ALDANISH REIN [CAVEAT]
47.6 6	Connected SLP(C) No. 6353/2024 XI-A	THE STATE OF ODISHA AND ANR. <i>Versus</i> KALAKAR ROUT AND ORS.	SHUBHRANSHU PADHI
47.6 7	Connected SLP(C) No. 7811/2024 XI-A	STATE OF ODISHA AND ORS. <i>Versus</i> JAYAKRUSHNA PADHI	SUBHASISH MOHANTY [P-1], [P-1], [P-2], [P-3], [P-4], [P-5], [P-6], [P-7] THOMAS OOMMEN [R-1]
47.6 8	Connected SLP(C) No. 7812/2024 XI-A	THE STATE OF ODISHA AND ANR. <i>Versus</i> RAHAS BIHARI MOHARATHI AND ORS.	ANJUMAN TRIPATHY
47.6 9	Connected SLP(C) No. 7143/2024 XI-A	STATE OF ODISHA AND ORS. <i>Versus</i> SARBESWAR DAS AND ORS.	NAVEEN KUMAR
47.7 0	Connected SLP(C) No. 7965/2024 XI-A	THE STATE OF ODISHA AND ANR. <i>Versus</i> PREMALATHA JAYSINGH AND ORS.	SHUBHRANSHU PADHI
47.7 1	Connected SLP(C) No. 7874/2024 XI-A	THE STATE OF ODISHA AND ORS. <i>Versus</i> GOURA MOHAN SETHI AND ANR.	ANJUMAN TRIPATHY
47.7 2	Connected SLP(C) No. 7798/2024 XI-A	STATE OF ODISHA AND ORS. <i>Versus</i> BRAMHANANDA SWAIN AND ANR.	RAMENDRA MOHAN PATNAIK HARISHA S.R. [CAVEAT]
47.7 3	Connected SLP(C) No. 7799/2024 XI-A	STATE OF ODISHA AND ORS. <i>Versus</i> NRUSINGHA CHARAN KANDI	RAMENDRA MOHAN PATNAIK KEDAR NATH TRIPATHY [R-1]
47.7 4	Connected SLP(C) No. 8433/2024 XI-A	THE STATE OF ODISHA AND ORS. <i>Versus</i> DUKHISHYAM SAHOO	RAMENDRA MOHAN PATNAIK

**DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 15**

47.7 5	Connected SLP(C) No. 7803/2024 XI-A	THE STATE OF ODISHA AND ORS. <i>Versus</i> BISWANATH RANA AND ORS.	RAMENDRA MOHAN PATNAIK HARISHA S.R. [CAVEAT]
47.7 6	Connected SLP(C) No. 7983/2024 XI-A	THE STATE OF ODISHA AND ORS. <i>Versus</i> SANYASI SAHU	SHUBHRANSHU PADHI KEDAR NATH TRIPATHY [R-1]
47.7 7	Connected SLP(C) No. 7984/2024 XI-A	THE STATE OF ODISHA AND ORS. <i>Versus</i> SURESH CHANDRA BEHERA	SHUBHRANSHU PADHI KEDAR NATH TRIPATHY [R-1]
47.7 8	Connected SLP(C) No. 6191/2024 XI-A	STATE OF ODISHA AND ORS. <i>Versus</i> SANKARSAN MALLICK AND ANR.	ANJUMAN TRIPATHY
47.7 9	Connected SLP(C) No. 7978/2024 XI-A	STATE OF ODISHA AND ORS. <i>Versus</i> BALARAM MOHAPATRA AND ANR.	SUBHASISH MOHANTY [P-1], [P-2], [P-3], [P-4], [P-5], [P-6] HARISHA S.R. [CAVEAT]
47.8 0	Connected SLP(C) No. 7982/2024 XI-A	STATE OF ODISHA AND ANR. <i>Versus</i> MAKADAM BEHERA AND ORS.	SHUBHRANSHU PADHI
47.8 1	Connected SLP(C) No. 8434/2024 XI-A	THE STATE OF ODISHA AND ORS. <i>Versus</i> KAMALAKANTA PANDA AND ANR.	SHUBHRANSHU PADHI
47.8 2	Connected SLP(C) No. 7618/2024 XI-A	THE STATE OF ODISHA AND ANR. <i>Versus</i> NITYANANDA BEHERA AND ORS.	SHUBHRANSHU PADHI
47.8 3	Connected SLP(C) No. 7979/2024 XI-A	STATE OF ODISHA AND ANR. <i>Versus</i> SARAT LENKA	NIRANJAN SAHU MERUSAGAR SAMANTARAY [R-1]
47.8 4	Connected SLP(C) No. 9004/2024 XI-A	STATE OF ODISHA AND ANR. <i>Versus</i> BHRAMARBAR CHOUDHARY	NIRANJAN SAHU MERUSAGAR SAMANTARAY [R-1]

DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 15

47.8 5	Connected SLP(C) No. 9003/2024 XI-A	STATE OF ODISHA AND ANR. <i>Versus</i> PRATAP CHANDRA KUNAR	NIRANJAN SAHU MERUSAGAR SAMANTARAY [R-1]
47.8 6	Connected SLP(C) No. 7980/2024 XI-A	STATE OF ODISHA AND ANR. <i>Versus</i> RABINDRANATH PRADHAN	NIRANJAN SAHU MERUSAGAR SAMANTARAY [R-1]
47.8 7	Connected SLP(C) No. 10085/2024 XI-A	THE PRINCIPAL SECRETARY TO GOVERNMENT AND ORS. <i>Versus</i> P. RAJA RAO PATRO AND ANR.	GAURAV KHANNA HARISHA S.R. [CAVEAT]
47.8 8	Connected SLP(C) No. 8431/2024 XI-A	STATE OF ODISHA AND ORS. <i>Versus</i> PRASANTA KUMAR MOHAPATRA AND ANR.	SHUBHRANSHU PADHI THOMAS OOMMEN [CAVEAT]
47.8 9	Connected SLP(C) No. 7981/2024 XI-A	STATE OF ODISHA AND ORS. <i>Versus</i> HARIHAR SHAW AND ANR.	SHUBHRANSHU PADHI SANJEEV KUMAR [CAVEAT]
47.9 0	Connected SLP(C) No. 8432/2024 XI-A	THE STATE OF ODISHA AND ANR. <i>Versus</i> PADMANAVA ACHARYA AND ORS.	RAMENDRA MOHAN PATNAIK
47.9 1	Connected SLP(C) No. 10649/2024 XI-A	THE STATE OF ODISHA AND ORS. <i>Versus</i> PABITRA MOHAN SAHOO	SHARMILA UPADHYAY
47.9 2	Connected SLP(C) No. 10084/2024 XI-A	THE STATE OF ODISHA AND ORS. <i>Versus</i> S. RABI NARAYAN REDDY AND ANR.	GAURAV KHANNA HARISHA S.R. [CAVEAT]
47.9 3	Connected SLP(C) No. 9283/2024 XI-A	STATE OF ODISHA AND ORS. <i>Versus</i> BASANTA KUMAR DAS AND ANR.	DHANANJAYA MISHRA HARISHA S.R. [CAVEAT]
47.9 4	Connected SLP(C) No. 10644/2024 XI-A	STATE OF ODISHA AND ORS. <i>Versus</i> DEBENDRA KUMAR MISHRA AND ANR.	DHANANJAYA MISHRA KEDAR NATH TRIPATHY [R-1]

DAILY CAUSE LIST FOR DATED : 22-10-2024

COURT NO. : 15

**IA No.95406/2024-EXEMPTION FROM FILING C/C
OF**

47.9 5	Connected SLP(C) No. 10645/2024 XI-A	STATE OF ODISHA AND ORS. <i>Versus</i> BHAGABAT BARIK	KIRAN KUMAR PATRA
47.9 6	Connected SLP(C) No. 9284/2024 XI-A	STATE OF ODISHA AND ORS. <i>Versus</i> RAJENDRA BEHERA AND ANR.	DHANANJAYA MISHRA HARISHA S.R. [CAVEAT]
47.9 7	Connected SLP(C) No. 9087/2024 XI-A	STATE OF ODISHA AND ORS. <i>Versus</i> PANCHANAN SWAIN AND ANR.	DHANANJAYA MISHRA KEDAR NATH TRIPATHY [R-1]
47.9 8	Connected SLP(C) No. 10643/2024 XI-A	STATE OF ODISHA AND ANR. <i>Versus</i> AKSHAYA KUMAR PADHI AND ORS.	RAMENDRA MOHAN PATNAIK
47.9 9	Connected SLP(C) No. 10992/2024 XI-A	STATE OF ODISHA AND ORS. <i>Versus</i> DEBENDRA NATH MISHRA AND ANR.	RAMENDRA MOHAN PATNAIK
47.1 00	Connected SLP(C) No. 10650/2024 XI-A	STATE OF ODISHA AND ANR. <i>Versus</i> GOURANGA CHARAN DAS AND ORS.	RAMENDRA MOHAN PATNAIK HARISHA S.R. [CAVEAT]
47.1 01	Connected SLP(C) No. 10083/2024 XI-A	STATE OF ODISHA AND ORS. <i>Versus</i> NILACHAL MISHRA AND ANR.	GAURAV KHANNA
47.1 02	Connected SLP(C) No. 10082/2024 XI-A	STATE OF ODISHA AND ORS. <i>Versus</i> KAILASH CHANDRA ACHARYA AND ANR.	GAURAV KHANNA HARISHA S.R. [CAVEAT]
47.1 03	Connected SLP(C) No. 10646/2024 XI-A	STATE OF ODISHA AND ORS. <i>Versus</i> PANCHANAN BISOYI AND ANR.	SRISATYA MOHANTY HARISHA S.R. [CAVEAT]
47.1 04	Connected SLP(C) No. 12297/2024 XI-A	STATE OF ODISHA AND ORS. <i>Versus</i> SATYABHAMA DAS	KIRAN KUMAR PATRA

DAILY CAUSE LIST FOR DATED : 22-10-2024

COURT NO. : 15

**IA No.116904/2024-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**

47.1 05	Connected SLP(C) No. 11598/2024 XI-A	THE STATE OF ODISHA AND ORS. <i>Versus</i> SANJUKTA MOHAPATRA	KIRAN KUMAR PATRA
47.1 06	Connected SLP(C) No. 12312/2024 XI-A	THE STATE OF ODISHA AND ORS. <i>Versus</i> SRIMATI SASMAL	PRAKASH RANJAN NAYAK
47.1 07	Connected SLP(C) No. 19369/2024 XI-A	THE STATE OF ODISHA AND ORS. <i>Versus</i> RAJENDRA PRASAD PADHY AND ANR. FOR ADMISSION and I.R. and IA No.131739/2024- CONDONATION OF DELAY IN FILING and IA No.131743/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.131742/2024-CONDONATION OF DELAY IN REILING / CURING THE DEFECTS	ROHIT AMIT STHALEKAR HARISHA S.R. [CAVEAT]
47.1 08	Connected SLP(C) No. 17756/2024 XI-A	THE STATE OF ODISHA AND ORS. <i>Versus</i> GOURAHARI BISWAL AND ANR. FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 79547/2024 FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 79551/2024 IA No. 79547/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT IA No. 79551/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES	DHANANJAYA MISHRA
47.1 09	Connected SLP(C) No. 12294/2024 XI-A	STATE OF ODISHA AND ORS. <i>Versus</i> HARISH CHANDRA GIRI	SAMAPIKA BISWAL THOMAS OOMMEN [R-1]
47.1 10	Connected SLP(C) No. 10993/2024 XI-A	STATE OF ODISHA AND ORS. <i>Versus</i> ARIGA REDY AND ANR.	DHANANJAYA MISHRA HARISHA S.R. [CAVEAT]
47.1 11	Connected SLP(C) No. 11578/2024 XI-A	STATE OF ODISHA AND ORS. <i>Versus</i> DHANESWAR MALLIK	RAMENDRA MOHAN PATNAIK THOMAS OOMMEN [R-1]
47.1 12	Connected SLP(C) No. 12288/2024 XI-A	STATE OF ODISHA AND ORS.	SAMAPIKA BISWAL

**DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 15**

Versus

SHARAT CHANDRA TRIPATHY

**IA No.112102/2024-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT and IA
No.112103/2024-PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

47.1 13	Connected SLP(C) No. 11573/2024 XI-A	STATE OF ODISHA AND ANR.	RAMENDRA MOHAN PATNAIK
		<i>Versus</i> SURATHA PRADHAN AND ORS.	
47.1 14	Connected SLP(C) No. 11579/2024 XI-A	STATE OF ORISSA AND ANR.	RAMENDRA MOHAN PATNAIK
		<i>Versus</i> MANGULI PRADHAN AND ORS.	
47.1 15	Connected SLP(C) No. 10991/2024 XI-A	STATE OF ODISHA AND ORS.	PRASENJEET MOHAPATRA
		<i>Versus</i> CHAKRADHAR PANDA	
47.1 16	Connected SLP(C) No. 11455/2024 XI-A	THE STATE OF ODISHA AND ORS.	PRASENJEET MOHAPATRA
		<i>Versus</i> BALAKRISHNA DALEI	
47.1 17	Connected SLP(C) No. 10994/2024 XI-A	THE STATE OF ODISHA AND ORS.	PRASENJEET MOHAPATRA
		<i>Versus</i> ANIL KUMAR PANDA	THOMAS OOMMEN [R-1]
47.1 18	Connected SLP(C) No. 11456/2024 XI-A	STATE OF ODISHA AND ORS.	PRASENJEET MOHAPATRA
		<i>Versus</i> SANJAYA KUMAR MOHAPATRA	
47.1 19	Connected SLP(C) No. 11570/2024 XI-A	STATE OF ODISHA AND ORS.	PRASENJEET MOHAPATRA
		<i>Versus</i> KALANDI CHARAN SAHOO	
47.1 20	Connected SLP(C) No. 11572/2024 XI-A	THE STATE OF ODISHA AND ORS.	PRASENJEET MOHAPATRA
		<i>Versus</i> CHAKRADHAR JENA	KEDAR NATH TRIPATHY [R-1]
47.1 21	Connected SLP(C) No. 12301/2024 XI-A	STATE OF ODISHA AND ORS.	GAURAV KHANNA
		<i>Versus</i> NILAKANTHA GOUDA AND ANR.	KEDAR NATH TRIPATHY [R-1]

DAILY CAUSE LIST FOR DATED : 22-10-2024

COURT NO. : 15

47.1 22	Connected SLP(C) No. 12302/2024 XI-A	THE STATE OF ODISHA AND ORS. <i>Versus</i> YUDHISTIRA BEHERA	ANJUMAN TRIPATHY KEDAR NATH TRIPATHY [R-1]
47.1 23	Connected SLP(C) No. 12837/2024 XI-A	STATE OF ODISHA AND ORS. <i>Versus</i> GANGADHAR BISWAL AND ANR. F	ANJUMAN TRIPATHY THOMAS OOMMEN [R-1]
47.1 24	Connected SLP(C) No. 11576/2024 XI-A	STATE OF ODISHA AND ORS. <i>Versus</i> MOCHIRAM NAYAK	ANJUMAN TRIPATHY
47.1 25	Connected SLP(C) No. 11577/2024 XI-A	THE STATE OF ODISHA AND ORS. <i>Versus</i> BHUBANESWAR KAND AND ANR.	ANJUMAN TRIPATHY THOMAS OOMMEN [R-1]
47.1 26	Connected SLP(C) No. 12296/2024 XI-A	THE STATE OF ODISHA AND ORS. <i>Versus</i> DURYADHAN SAHU	ANJUMAN TRIPATHY KEDAR NATH TRIPATHY [R-1]
47.1 27	Connected SLP(C) No. 12309/2024 XI-A	THE STATE OF ODISHA AND ORS. <i>Versus</i> SURENDRANATH CHAND AND ANR. FOR ADMISSION and I.R. and IA No.120174/2024- CONDONATION OF DELAY IN FILING and IA No.120175/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT	ANJUMAN TRIPATHY THOMAS OOMMEN [R-1]
47.1 28	Connected SLP(C) No. 11575/2024 XI-A	STATE OF ODISHA AND ORS. <i>Versus</i> BHOLANATH GOUDA AND ANR.	ANJUMAN TRIPATHY
47.1 29	Connected SLP(C) No. 12295/2024 XI-A	STATE OF ODISHA AND ANR. <i>Versus</i> NILAKANTHA PATRA AND ORS.	ANJUMAN TRIPATHY
47.1 30	Connected SLP(C) No. 11569/2024 XI-A	STATE OF ODISHA AND ORS. <i>Versus</i> SUBASA CHANDRA PANDA AND ANR.	ANJUMAN TRIPATHY KEDAR NATH TRIPATHY [R-1]
47.1 31	Connected SLP(C) No. 10995/2024 XI-A	STATE OF ODISHA AND ANR.	ANJUMAN TRIPATHY

**DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 15**

	<i>Versus</i> PURUSOTTAM NAYAK AND ANR.	KEDAR NATH TRIPATHY [R-1]
47.1 Connected 32	THE STATE OF ODISHA AND ANR. SLP(C) No. 10630/2024 XI-A	DHANANJAYA MISHRA
	<i>Versus</i> ANIL KUMAR BAL	MERUSAGAR SAMANTARAY [R-1]
47.1 Connected 33	STATE OF ODISHA AND ORS. SLP(C) No. 11581/2024 XI-A	SRISATYA MOHANTY
	<i>Versus</i> NARAYAN DAKUA (DEAD) AND ANR.	THOMAS OOMMEN [R-1]
47.1 Connected 34	STATE OF ODISHA AND ORS. SLP(C) No. 11571/2024 XI-A	SRISATYA MOHANTY
	<i>Versus</i> HARIHARA PATRA AND ORS.	
47.1 Connected 35	STATE OF ODISHA AND ORS. SLP(C) No. 11574/2024 XI-A	DHANANJAYA MISHRA
	<i>Versus</i> DANDASI PANDA AND ANR.	THOMAS OOMMEN [R-1]
47.1 Connected 36	STATE OF ODISHA AND ORS. SLP(C) No. 11580/2024 XI-A	ROHIT AMIT STHALEKAR
	<i>Versus</i> GAGAN BIHARI JENA AND ANR. [
47.1 Connected 37	STATE OF ODISHA AND ORS. SLP(C) No. 15687/2024 XI-A	SRISATYA MOHANTY
	<i>Versus</i> BIDHU BHUSAN MISHRA AND ANR.	THOMAS OOMMEN [CAVEAT]
	IA No.124169/2024-CONDONATION OF DELAY IN FILING and IA No.124170/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT	
47.1 Connected 38	STATE OF ODISHA AND ORS. SLP(C) No. 12304/2024 XI-A	SUBHASISH MOHANTY
	<i>Versus</i> GOURA MOHAN PRUSTY AND ORS.	
47.1 Connected 39	STATE OF ODISHA AND ORS. SLP(C) No. 12310/2024 XI-A	SUBHASISH MOHANTY
	<i>Versus</i> DAYANIDHI SATAPATHY AND ORS.	
47.1 Connected 40	STATE OF ODISHA AND ORS. SLP(C) No. 12300/2024 XI-A	SUBHASISH MOHANTY
	<i>Versus</i>	

DAILY CAUSE LIST FOR DATED : 22-10-2024

COURT NO. : 15

NIRANJAN SAHOO AND ANR.

A No.118291/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

47.1 41	Connected SLP(C) No. 12311/2024 XI-A	THE STATE OF ODISHA AND ORS.	SUBHASISH MOHANTY
		<i>Versus</i> PANCHANAN SARANGI AND ANR.	THOMAS OOMMEN [R-1]
		FOR ADMISSION and I.R. and IA No.119336/2024- CONDONATION OF DELAY IN FILING and IA No.119337/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT	
47.1 42	Connected SLP(C) No. 12305/2024 XI-A	STATE OF ODISHA AND ORS.	SUBHASISH MOHANTY
		<i>Versus</i> SHIBA NARAYAN JENA AND ANR.	
47.1 43	Connected SLP(C) No. 12307/2024 XI-A	STATE OF ODISHA AND ANR.	SUBHASISH MOHANTY
		<i>Versus</i> PRANANATHA DAS AND ORS.	KEDAR NATH TRIPATHY [R-1]
		IA No.118588/2024-CONDONATION OF DELAY IN FILING and IA No.118591/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT	
47.1 44	Connected SLP(C) No. 12308/2024 XI-A	STATE OF ODISHA AND ORS.	SUBHASISH MOHANTY
		<i>Versus</i> PRAFULLA KUMAR BARIK AND ANR.	THOMAS OOMMEN [R-1]
		IA No.119210/2024-CONDONATION OF DELAY IN FILING and IA No.119209/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT	
47.1 45	Connected SLP(C) No. 12306/2024 XI-A	STATE OF ODISHA AND ORS.	SUBHASISH MOHANTY
		<i>Versus</i> BHARAT KUMAR BEJ	
47.1 46	Connected SLP(C) No. 15686/2024 XI-A	STATE OF ODISHA AND ANR.	SRISATYA MOHANTY
		<i>Versus</i> SUBAS CHANDRA NAYAK AND ORS.	
		IA No.138981/2024-CONDONATION OF DELAY IN FILING and IA No.138982/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT	
47.1 47	Connected SLP(C) No. 15481/2024 XI-A	THE STATE OF ODISHA AND ANR.	NIRANJAN SAHU [P-1], [P-2]
		<i>Versus</i> LABANNYA SAHOO AND ORS.	

DAILY CAUSE LIST FOR DATED : 22-10-2024

COURT NO. : 15

IA No.137982/2024-CONDONATION OF DELAY IN FILING and IA No.137984/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

47.1 48	Connected SLP(C) No. 15480/2024 XI-A	STATE OF ODISHA AND ORS. <i>Versus</i> DHARANIDHAR PANIGRAHI IA No.137942/2024-CONDONATION OF DELAY IN FILING and IA No.137943/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT	NIRANJAN SAHU [P-1], [P-2], [P-3], [P-4] THOMAS OOMMEN [R-1]
47.1 49	Connected SLP(C) No. 15508/2024 XI-A	STATE OF ODISHA AND ORS. <i>Versus</i> SADANANDA MOHANTA AND ANR. IA No.138698/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT	SRISATYA MOHANTY [P-1], [P-2], [P-3], [P-4]
47.1 50	Connected SLP(C) No. 18301/2024 XI-A	THE STATE OF ODISHA AND ANR. <i>Versus</i> JOGENDRANATHA SWAIN AND ORS. IA No.149741/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT	ROHIT AMIT STHALEKAR KEDAR NATH TRIPATHY [R-1]
47.1 51	Connected SLP(C) No. 17830/2024 XI-A	THE STATE OF ODISHA AND ANR. <i>Versus</i> SURATHA KUMAR MOHANTY AND ORS. IA No.158319/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT	ROHIT AMIT STHALEKAR KEDAR NATH TRIPATHY [R-1]
47.1 52	Connected SLP(C) No. 18299/2024 XI-A	STATE OF ODISHA AND ORS. <i>Versus</i> SUDARSAN BEHERA IA No.132716/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.132715/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES	SAMAPIKA BISWAL HARISHA S.R. [CAVEAT]
47.1 53	Connected SLP(C) No. 15717/2024 XI-A	STATE OF ODISHA AND ORS. <i>Versus</i> CHANDRAMANI DASH IA No.141502/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.141499/2024-CONDONATION OF DELAY IN REFILEING / CURING THE DEFECTS and IA No.141500/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES	SAMAPIKA BISWAL
47.1 54	Connected SLP(C) No. 15749/2024 XI-A	THE STATE OF ODISHA	NAVEEN KUMAR

**DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 15**

	<i>Versus</i> BHIMASEN SWAIN AND ORS. IA No.146374/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.146372/2024-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS	THOMAS OOMMEN [R-1]
47.1 Connected 55	STATE OF ODISHA AND ORS.	ROHIT AMIT STHALEKAR
	<i>Versus</i> NALINI KANTA PATTANAIAK AND ANR. IA No.145942/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT	HARISHA S.R. [CAVEAT]
47.1 Connected 56	THE STATE OF ODISHA AND ORS.	SAMAPIKA BISWAL
	<i>Versus</i> DURYODHAN PARIDA	
47.1 Connected 57	STATE OF ODISHA AND ANR.	ANJUMAN TRIPATHY
	<i>Versus</i> HARISH CHANDRA PARIDA AND ORS. IA No.157057/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT	
47.1 Connected 58	STATE OF ODISHA AND ORS.	ROHIT AMIT STHALEKAR
	<i>Versus</i> BALARAM PANIGRAHY IA No.154356/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT	THOMAS OOMMEN [CAVEAT]
47.1 Connected 59	STATE OF ODISHA AND ORS.	ROHIT AMIT STHALEKAR
	<i>Versus</i> DAMODAR DAS IA No.152203/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT	
47.1 Connected 60	STATE OF ODISHA AND ORS.	ROHIT AMIT STHALEKAR
	<i>Versus</i> M. BIPRA CHARAN AND ANR. IA No.155800/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT	KEDAR NATH TRIPATHY [R-1]
47.1 Connected 61	STATE OF ODISHA AND ORS.	ROHIT AMIT STHALEKAR
	<i>Versus</i> SIBA PRASAD MOHANTY AND ANR. IA No.154231/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT	

DAILY CAUSE LIST FOR DATED : 22-10-2024

COURT NO. : 15

47.1 62	Connected SLP(C) No. 16559/2024 XI-A	THE STATE OF ODISHA AND ORS. <i>Versus</i> SUKURU PRADHAN AND ANR. IA No.133834/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT	ROHIT AMIT STHALEKAR THOMAS OOMMEN [CAVEAT]
47.1 63	Connected SLP(C) No. 17815/2024 XI-A	STATE OF ODISHA AND ORS. <i>Versus</i> SATYANARAYAN TRIPATHY AND ANR. IA No.154580/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT	ROHIT AMIT STHALEKAR KEDAR NATH TRIPATHY [R-1]
47.1 64	Connected SLP(C) No. 15441/2024 XI-A	STATE OF ODISHA AND ORS. <i>Versus</i> RATNAKAR MISHRA IA No.133397/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT IA No. 133397/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT	SHARMILA UPADHYAY
47.1 65	Connected SLP(C) No. 17806/2024 XI-A	THE STATE OF ODISHA AND ORS. <i>Versus</i> GOURAHARI KHATUA IA No.152739/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.152737/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES	SAMAPIKA BISWAL THOMAS OOMMEN [R-1]
47.1 66	Connected SLP(C) No. 15683/2024 XI-A	STATE OF ODISHA AND ORS. <i>Versus</i> DEBARAJ PANDA AND ANR. IA No.139573/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT	SRISATYA MOHANTY THOMAS OOMMEN [CAVEAT]
47.1 67	Connected SLP(C) No. 17822/2024 XI-A	THE STATE OF ODISHA AND ANR. <i>Versus</i> NATABAR DAS AND ORS. IA No.144008/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT	ROHIT AMIT STHALEKAR THOMAS OOMMEN [CAVEAT]
47.1 68	Connected SLP(C) No. 15672/2024 XI-A	STATE OF ODISHA AND ANR. <i>Versus</i> BHIKARI PRADHAN AND ORS. IA No.139331/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT	ANJUMAN TRIPATHY

DAILY CAUSE LIST FOR DATED : 22-10-2024

COURT NO. : 15

47.1 69	Connected SLP(C) No. 15685/2024 XI-A	STATE OF ODISHA AND ANR. <i>Versus</i> DAMODAR NAYAK AND ORS. IA No.140612/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT	ANJUMAN TRIPATHY
47.1 70	Connected SLP(C) No. 17881/2024 XI-A	STATE OF ODISHA AND ORS. <i>Versus</i> NARAYAN BARIK IA No.161524/2024-CONDONATION OF DELAY IN FILING and IA No.161525/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.161526/2024-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS and IA No.161522/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES	SAMAPIKA BISWAL KEDAR NATH TRIPATHY [R-1]
47.1 71	Connected SLP(C) No. 15510/2024 XI-A	STATE OF ODISHA AND ANR. <i>Versus</i> PRAFULLA KUMAR LENKA AND ORS. IA No.141950/2024-CONDONATION OF DELAY IN FILING and IA No.141951/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT	NIRANJAN SAHU [P-1], [P-1], [P-2], [P-2]
47.1 72	Connected SLP(C) No. 15511/2024 XI-A	THE STATE OF ODISHA AND ORS. <i>Versus</i> MAHESWAR SENDHA FOR ADMISSION and I.R. and IA No.140769/2024- EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT	GAURAV KHANNA KEDAR NATH TRIPATHY [R-1]
47.1 73	Connected SLP(C) No. 15479/2024 XI-A	STATE OF ODISHA AND ANR. <i>Versus</i> AMIN CHARAN PARIDA AND ORS. IA No.135395/2024-CONDONATION OF DELAY IN FILING and IA No.135396/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT	SRISATYA MOHANTY [P-1], [P-2]
47.1 74	Connected SLP(C) No. 15509/2024 XI-A	THE STATE OF ODISHA AND ANR. <i>Versus</i> KARUNAKAR BHUYAN AND ORS. FOR ADMISSION and IA No.141355/2024- EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT	SRISATYA MOHANTY [P-1], [P-2] THOMAS OOMMEN [R-1]
47.1 75	Connected SLP(C) No. 17889/2024 XI-A	STATE OF ODISHA AND ORS. <i>Versus</i>	PRASENJEET MOHAPATRA

DAILY CAUSE LIST FOR DATED : 22-10-2024

COURT NO. : 15

BHIKARI CHARAN BARAL AND ANR.

IA No.162686/2024-CONDONATION OF DELAY IN FILING and IA No.162688/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA

No.162687/2024-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS

47.1 **Connected**
76 SLP(C) No. 17893/2024
XI-A

STATE OF ODISHA AND ANR.

SRISATYA MOHANTY [P-1],
[P-2]

Versus

KUNU DAS AND ORS.

THOMAS OOMMEN [R-1]

IA No.166383/2024-CONDONATION OF DELAY IN FILING and IA No.166381/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA

No.166386/2024-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS

47.1 **Connected**
77 SLP(C) No. 17819/2024
XI-A

THE STATE OF ODISHA AND ORS.

PRASENJEET MOHAPATRA

Versus

ANANDA CHANDRA JENA

IA No.153635/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

47.1 **Connected**
78 SLP(C) No. 17879/2024
XI-A

THE STATE OF ODISHA AND ORS.

NIRANJAN SAHU

Versus

PARSHURAM MISHRA AND ANR.

FOR ADMISSION and I.R. IA No.160074/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

47.1 **Connected**
79 SLP(C) No. 15720/2024
XI-A

STATE OF ODISHA AND ORS.

ANKIT AGARWAL

Versus

DINABANDHU BISWAL AND ANR.

THOMAS OOMMEN [R-1],
[R-1]

IA No.143190/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.143192/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

47.1 **Connected**
80 SLP(C) No. 15513/2024
XI-A

STATE OF ODISHA AND ORS.

DHANANJAYA MISHRA

Versus

SARAT CHANDRA PADHI AND ANR.

IA No.141127/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.141129/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

47.1 **Connected**
81 SLP(C) No. 17873/2024
XI-A

THE STATE OF ODISHA AND ORS.

DHANANJAYA MISHRA

Versus

DHIRENDRA TRIPATHY AND ANR.

THOMAS OOMMEN
[CAVEAT]

DAILY CAUSE LIST FOR DATED : 22-10-2024

COURT NO. : 15

**IA No.141275/2024-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT and IA
No.141278/2024-PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

47.1 **Connected**
82 SLP(C) No. 17825/2024
XI-A

STATE OF ODISHA AND ORS.

DHANANJAYA MISHRA

Versus

BAIDHAR NAYAK AND ANR.

**IA No.158911/2024-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT and IA
No.158913/2024-PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

47.1 **Connected**
83 SLP(C) No. 17885/2024
XI-A

STATE OF ODISHA AND ORS.

DHANANJAYA MISHRA

Versus

TAPAN CHANDRA DASH AND ANR.

KEDAR NATH TRIPATHY
[R-1], [R-1]

**IA No.162708/2024-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT and IA
No.162709/2024-PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

47.1 **Connected**
84 SLP(C) No. 15512/2024
XI-A

STATE OF ODISHA AND ORS.

ANJUMAN TRIPATHY

Versus

PRAFULLA KUMAR GIRI AND ANR.

**IA No.140552/2024-CONDONATION OF DELAY IN
FILING and IA No.140553/2024-EXEMPTION
FROM FILING C/C OF THE IMPUGNED
JUDGMENT**

47.1 **Connected**
85 SLP(C) No. 17877/2024
XI-A

STATE OF ODISHA AND ANR.

ARJUN GARG

Versus

BAIDYANATH ROUT AND ANR.

**IA No.160313/2024-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**

47.1 **Connected**
86 SLP(C) No. 17895/2024
XI-A

STATE OF ODISHA AND ORS.

PRASENJEET MOHAPATRA

Versus

BANKIM CHANDRA PAL

**IA No.165878/2024-CONDONATION OF DELAY IN
FILING and IA No.165875/2024-EXEMPTION
FROM FILING C/C OF THE IMPUGNED
JUDGMENT**

47.1 **Connected**
87 SLP(C) No. 17899/2024
XI-A

STATE OF ODISHA AND ORS.

SAMAPIKA BISWAL

Versus

KSHITISH CHANDRA RAYBABU

**IA No.166078/2024-CONDONATION OF DELAY IN
FILING and IA No.166079/2024-EXEMPTION
FROM FILING C/C OF THE IMPUGNED
JUDGMENT and IA**

DAILY CAUSE LIST FOR DATED : 22-10-2024

COURT NO. : 15

**No.166080/2024-PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

47.1 88	Connected SLP(C) No. 15531/2024 XI-A	STATE OF ODISHA AND ORS. <i>Versus</i> SRIKANTA ROUL FOR ADMISSION and I.R. and IA No.143161/2024- EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.143162/2024- PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES	DHANANJAYA MISHRA THOMAS OOMMEN [R-1]
47.1 89	Connected SLP(C) No. 15533/2024 XI-A	THE STATE OF ODISHA AND ANR. <i>Versus</i> RAMESH CHANDRA PATRA AND ORS. IA No.140750/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.140753/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES	DHANANJAYA MISHRA
47.1 90	Connected SLP(C) No. 15530/2024 XI-A	THE STATE OF ODISHA AND ANR. <i>Versus</i> GOURA MOHAN PRUSTY AND ORS. IA No.138229/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.138231/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES	DHANANJAYA MISHRA
47.1 91	Connected SLP(C) No. 15534/2024 XI-A	STATE OF ODISHA AND ORS. <i>Versus</i> ANATH CHARAN NAYAK AND ANR. FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 140814/2024 IA No. 140814/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES	DHANANJAYA MISHRA
47.1 92	Connected SLP(C) No. 17876/2024 XI-A	STATE OF ODISHA AND ORS. <i>Versus</i> JAGANNATH SAHU AND ANR. CONDONATION OF DELAY IN FILING and IA No.159726/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.159728/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES	DHANANJAYA MISHRA
47.1 93	Connected SLP(C) No. 17875/2024 XI-A	STATE OF ODISHA AND ORS. <i>Versus</i> RAMANI KANTA DAS	DHANANJAYA MISHRA

DAILY CAUSE LIST FOR DATED : 22-10-2024

COURT NO. : 15

**IA No.159656/2024-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT and IA
No.159657/2024-PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

47.1 **Connected**
94 SLP(C) No. 17883/2024
XI-A

STATE OF ODISHA AND ORS.

DHANANJAYA MISHRA

Versus

NIMAIN CHARAN TRIPATHY AND ORS.

**IA No.161231/2024-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT and IA
No.161232/2024-PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

47.1 **Connected**
95 SLP(C) No. 15536/2024
XI-A

STATE OF ODISHA AND ORS.

DHANANJAYA MISHRA

Versus

AKSHAYA KUMAR MAHARANA

THOMAS OOMMEN [R-1]

**IA No.141787/2024-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT and IA
No.141789/2024-PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

47.1 **Connected**
96 SLP(C) No. 15746/2024
XI-A

STATE OF ODISHA AND ORS.

DHANANJAYA MISHRA

Versus

BAIRAGI CHARAN SAHOO AND ANR.

**IA No.141736/2024-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT and IA
No.141739/2024-PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

47.1 **Connected**
97 SLP(C) No. 15745/2024
XI-A

STATE OF ODISHA AND ANR.

DHANANJAYA MISHRA

Versus

MURALIDHAR DASH AND ORS.

**IA No.142832/2024-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT and IA
No.142835/2024-PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

47.1 **Connected**
98 SLP(C) No. 17829/2024
XI-A

THE STATE OF ODISHA AND ORS.

SAMAPIKA BISWAL

Versus

BIPIN BIHARI SAHOO

**IA No.158396/2024-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT and IA
No.158398/2024-PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

47.1 **Connected**
99 SLP(C) No. 18298/2024
XI-A

STATE OF ODISHA AND ORS.

ANJUMAN TRIPATHY

Versus

SATYANANDA BEHERA AND ANR.

**IA No.145975/2024-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**

**DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 15**

47.2 00	Connected SLP(C) No. 17817/2024 XI-A	STATE OF ODISHA AND ORS. <i>Versus</i> HRUSIKESH SWAIN IA No.155896/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT	PRAKASH RANJAN NAYAK
47.2 01	Connected SLP(C) No. 15463/2024 XI-A	STATE OF ODISHA AND ORS. <i>Versus</i> BINODA BIHARI OJHA FOR ADMISSION and I.R. and IA No.140805/2024- EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT	PRAKASH RANJAN NAYAK
47.2 02	Connected SLP(C) No. 17826/2024 XI-A	STATE OF ODISHA AND ORS. <i>Versus</i> PRAHALAD CHANDRA BEHERA IA No.158435/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT	PRAKASH RANJAN NAYAK
47.2 03	Connected SLP(C) No. 17880/2024 XI-A	STATE OF ODISHA AND ORS. <i>Versus</i> DAMODAR PANIGRAHI AND ORS. IA No.160654/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT	NIRANJAN SAHU THOMAS OOMMEN [R-1]
47.2 04	Connected SLP(C) No. 17902/2024 XI-A	STATE OF ODISHA AND ORS. <i>Versus</i> JAYKRISHNA PRADHAN AND ANR. IA No.165235/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.165238/2024-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS	SHUBHRANSHU PADHI
47.2 05	Connected SLP(C) No. 15744/2024 XI-A	STATE OF ODISHA AND ORS. <i>Versus</i> BIPINA BIHARI ROUT IA No.143528/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT	ANJUMAN TRIPATHY KEDAR NATH TRIPATHY [R-1]
47.2 06	Connected SLP(C) No. 15535/2024 XI-A	THE STATE OF ODISHA AND ORS. <i>Versus</i> TRILOCHAN PRADHAN AND ANR.	DHANANJAYA MISHRA THOMAS OOMMEN [CAVEAT]
47.2 07	Connected SLP(C) No. 17882/2024 XI-A	STATE OF ODISHA AND ORS. <i>Versus</i> AMIYA CHANDRA SABAT AND ANR.	NIRANJAN SAHU KEDAR NATH TRIPATHY [R-1]

DAILY CAUSE LIST FOR DATED : 22-10-2024

COURT NO. : 15

**IA No.161764/2024-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**

47.2 **Connected**
08 SLP(C) No. 17820/2024
XI-A

STATE OF ODISHA AND ORS.

PRAKASH RANJAN NAYAK

Versus

BRUNDABAN PRADHAN

**IA No.156991/2024-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**

47.2 **Connected**
09 SLP(C) No. 17884/2024
XI-A

STATE OF ODISHA AND ORS.

PRAKASH RANJAN NAYAK

Versus

JUDHISTIRA PRADHAN

**FOR ADMISSION and I.R. and IA No.161473/2024-
EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT**

47.2 **Connected**
10 SLP(C) No. 17823/2024
XI-A

STATE OF ODISHA AND ORS.

SAMAPIKA BISWAL

Versus

JUGAL CHARAN PRADHAN

**IA No.158626/2024-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT and IA
No.158627/2024-PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

47.2 **Connected**
11 SLP(C) No. 17813/2024
XI-A

STATE OF ODISHA AND ORS.

SAMAPIKA BISWAL

Versus

SHYAM SUNDAR ROUT

**IA No.152849/2024-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT and IA
No.152845/2024-PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

47.2 **Connected**
12 SLP(C) No. 17878/2024
XI-A

STATE OF ODISHA AND ORS.

SAMAPIKA BISWAL

Versus

LAXMAN KUMAR KARAN

**IA No.159714/2024-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT and IA
No.159713/2024-PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

47.2 **Connected**
13 SLP(C) No. 17898/2024
XI-A

STATE OF ODISHA AND ANR.

RAMENDRA MOHAN
PATNAIK

Versus

BAIDEHI SETHI AND ORS.

**IA No.165958/2024-CONDONATION OF DELAY IN
FILING and IA No.165957/2024-EXEMPTION
FROM FILING C/C OF THE IMPUGNED
JUDGMENT**

47.2 **Connected**
14 SLP(C) No. 17827/2024
XI-A

STATE OF ODISHA AND ORS.

SHUBHRANSHU PADHI

Versus

DAILY CAUSE LIST FOR DATED : 22-10-2024

COURT NO. : 15

BINOD BIHARI SAHOO AND ORS.

**IA No.158432/2024-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**

47.2 **Connected**
15 SLP(C) No. 17874/2024
XI-A

STATE OF ODISHA AND ORS.

JOBY P. VARGHESE

Versus

DINABANDHU SAHOO

THOMAS OOMMEN [R-1]

**IA No.160618/2024-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**

47.2 **Connected**
16 SLP(C) No. 19408/2024
XI-A

STATE OF ODISHA AND ANR.

SUBHASISH MOHANTY

Versus

BHABAGRAHI SAHOO AND ORS.

**IA No. 118726/2024 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**

47.2 **Connected**
17 SLP(C) No. 20509/2024
XI-A

STATE OF ODISHA AND ANR.

SUBHASISH MOHANTY

Versus

KALANDI CHARAN PARIDA AND ORS.

KEDAR NATH TRIPATHY [R-1]

**IA No.186986/2024-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**

47.2 **Connected**
18 SLP(C) No. 20508/2024
XI-A

STATE OF ODISHA AND ORS.

SAMAPIKA BISWAL

Versus

NIROD KUMAR MOHANTY

THOMAS OOMMEN [R-1]

**FOR ADMISSION and I.R. IA No.184473/2024-
EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT and IA No.184471/2024-
PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES**

47.2 **Connected**
19 SLP(C) No. 20561/2024
XI-A

STATE OF ODISHA AND ORS.

PRASENJEET MOHAPATRA

Versus

RAMA CHANDRA DAS

**IA No.186426/2024-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**

47.2 **Connected**
20 SLP(C) No. 20563/2024
XI-A

STATE OF ODISHA AND ORS.

PRASENJEET MOHAPATRA

Versus

UTTAM KUMAR MOHANTY

**IA No.186311/2024-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**

47.2 **Connected**
21 SLP(C) No. 20560/2024
XI-A

THE STATE OF ODISHA AND ORS.

RAMENDRA MOHAN
PATNAIK

Versus

PADMANAV PANDA AND ANR.

**IA No.185908/2024-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**

**DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 15**

47.2 22	Connected SLP(C) No. 20562/2024 XI-A	STATE OF ODISHA AND ORS. <i>Versus</i> SURESH CHANDRA NAYAK IA No.186559/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT	KIRAN KUMAR PATRA
47.2 23	Connected SLP(C) No. 20565/2024 XI-A	THE STATE OF ODISHA AND ORS. <i>Versus</i> MAHESWAR PRADHAN IA No.184253/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.184254/2024-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS and IA No.184248/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES	SAMAPIKA BISWAL
47.2 24	Connected SLP(C) No. 20557/2024 XI-A	STATE OF ODISHA AND ORS. <i>Versus</i> BIMAL CHANDRA DAS IA No.183817/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT	PRASENJEET MOHAPATRA
47.2 25	Connected SLP(C) No. 20558/2024 XI-A	THE STATE OF ODISHA AND ORS. <i>Versus</i> KESHAB CHANDRA JENA IA No.184989/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT	KIRAN KUMAR PATRA
47.2 26	Connected SLP(C) No. 20559/2024 XI-A	STATE OF ODISHA AND ORS. <i>Versus</i> RATNAKAR NAYAK AND ANR. IA No.185067/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT	GAURAV KHANNA
47.2 27	Connected SLP(C) No. 20556/2024 XI-A	STATE OF ODISHA AND ORS. <i>Versus</i> SANATAN LENKA IA No.182964/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT	KIRAN KUMAR PATRA
47.2 28	Connected SLP(C) No. 20343/2024 XI-A	STATE OF ODISHA AND ORS. <i>Versus</i> KUMAR SETHY AND ANR. IA No.185610/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT	RAMENDRA MOHAN PATNAIK
47.2 29	Connected Diary No. 23885-2024 XI-A	STATE OF ODISHA AND ORS.	SUBHASISH MOHANTY

**DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 15**

Versus

SOURI PRASAD NAYAK

**FOR ADMISSION and I.R. and IA No.189239/2024-
CONDONATION OF DELAY IN FILING and IA
No.189241/2024-EXEMPTION FROM FILING C/C
OF THE IMPUGNED JUDGMENT
and IA No.189240/2024-CONDONATION OF
DELAY IN REILING / CURING THE DEFECTS**

47.2 **Connected**
30 Diary No. 24310-2024
XI-A

STATE OF ODISHA AND ORS.

SUBHASISH MOHANTY

Versus

SUDHIR KUMAR DEY

**IA No.187909/2024-CONDONATION OF DELAY IN
FILING and IA No.187910/2024-EXEMPTION
FROM FILING C/C OF THE IMPUGNED
JUDGMENT and IA
No.187911/2024-CONDONATION OF DELAY IN
REILING / CURING THE DEFECTS**

47.2 **Connected**
31 Diary No. 28961-2024
XI-A

STATE OF ODISHA AND ORS.

PRASENJEET MOHAPATRA

Versus

RENUBALA MOHANTY

**IA No.188017/2024-CONDONATION OF DELAY IN
FILING and IA No.188015/2024-EXEMPTION
FROM FILING C/C OF THE IMPUGNED
JUDGMENT and IA
No.188019/2024-CONDONATION OF DELAY IN
REILING / CURING THE DEFECTS**

47.2 **Connected**
32 Diary No. 30646-2024
XI-A

STATE OF ODISHA AND ORS.

PRASENJEET MOHAPATRA

Versus

NIKUNJA BIHARI SARANGI

**IA No.188480/2024-CONDONATION OF DELAY IN
FILING and IA No.188481/2024-EXEMPTION
FROM FILING C/C OF THE IMPUGNED
JUDGMENT and IA
No.188479/2024-CONDONATION OF DELAY IN
REILING / CURING THE DEFECTS**

47.2 **Connected**
33 Diary No. 5977-2024
XI-A

STATE OF ODISHA AND ORS.

KIRAN KUMAR PATRA

Versus

RAMA CHANDRA BHOI

**FOR
FOR CONDONATION OF DELAY IN REILING /
CURING THE DEFECTS ON IA 132520/2024
IA No. 132520/2024 - CONDONATION OF DELAY
IN REILING / CURING THE DEFECTS**

HARISHA S.R. [CAVEAT]

47.2 **Connected**
34 Diary No. 18515-2024
XI-A

STATE OF ODISHA AND ORS.

NIRANJAN SAHU

Versus

GANESWAR PATRA

IA

DAILY CAUSE LIST FOR DATED : 22-10-2024

COURT NO. : 15

**FOR CONDONATION OF DELAY IN FILING ON IA
170952/2024**

**FOR CONDONATION OF DELAY IN REILING /
CURING THE DEFECTS ON IA 170955/2024**

**IA No. 170952/2024 - CONDONATION OF DELAY
IN FILING**

**IA No. 170955/2024 - CONDONATION OF DELAY
IN REILING / CURING THE DEFECTS**

47.2 **Connected**
35 Diary No. 27167-2024
XI-A

STATE OF ODISHA AND ORS.

PRASENJEET MOHAPATRA

Versus

CHAITANYA SAHOO

FOR

**FOR CONDONATION OF DELAY IN FILING ON IA
167317/2024**

**FOR CONDONATION OF DELAY IN REILING /
CURING THE DEFECTS ON IA 167318/2024**

**IA No. 167317/2024 - CONDONATION OF DELAY
IN FILING**

**IA No. 167318/2024 - CONDONATION OF DELAY
IN REILING / CURING THE DEFECTS**

47.2 **Connected**
36 Diary No. 28274-2024
XI-A

STATE OF ODISHA AND ORS.

SAMAPIKA BISWAL

Versus

SARAT CHANDRA PATRO

IA

**FOR CONDONATION OF DELAY IN REILING /
CURING THE DEFECTS ON IA 168579/2024**

**FOR CONDONATION OF DELAY IN FILING ON IA
168580/2024**

**FOR PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES ON IA
168587/2024**

**IA No. 168580/2024 - CONDONATION OF DELAY
IN FILING**

**IA No. 168579/2024 - CONDONATION OF DELAY
IN REILING / CURING THE DEFECTS**

**IA No. 168587/2024 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

47.2 **Connected**
37 Diary No. 28760-2024
XI-A

STATE OF ODISHA AND ANR.

GAURAV KHANNA

Versus

BIDESHI GURU AND ORS.

THOMAS OOMMEN [R-1]

IA

**FOR CONDONATION OF DELAY IN FILING ON IA
173459/2024**

**IA No. 173459/2024 - CONDONATION OF DELAY
IN FILING**

47.2 **Connected**
38 Diary No. 28774-2024
XI-A

STATE OF ODISHA AND ORS.

ANJUMAN TRIPATHY

Versus

HARIHAR GUMANSINGH

IA

**FOR CONDONATION OF DELAY IN FILING ON IA
172347/2024**

DAILY CAUSE LIST FOR DATED : 22-10-2024

COURT NO. : 15

**IA No. 172347/2024 - CONDONATION OF DELAY
IN FILING**

47.2 **Connected**
39 Diary No. 28938-2024
XI-A

THE STATE OF ODISHA AND ORS.

ANJUMAN TRIPATHY

Versus

BASANTA KUMAR PRAHARAJ AND ANR.

**IA No. 168067/2024 - CONDONATION OF DELAY
IN FILING**

47.2 **Connected**
40 Diary No. 28966-2024
XI-A

STATE OF ODISHA AND ORS.

PRASENJEET MOHAPATRA

Versus

CHATURBHUJA SAHOO

[TO

**FOR CONDONATION OF DELAY IN FILING ON IA
172916/2024**

**IA No. 172916/2024 - CONDONATION OF DELAY
IN FILING**

47.2 **Connected**
41 Diary No. 29318-2024
XI-A

THE STATE OF ODISHA AND ORS.

NIRANJAN SAHU

Versus

GANTAYAT PRADHAN AND ANR.

IA

**FOR CONDONATION OF DELAY IN FILING ON IA
169629/2024**

**IA No. 169629/2024 - CONDONATION OF DELAY
IN FILING**

47.2 **Connected**
42 Diary No. 29504-2024
XI-A

COMMISSIONER CUM SECRETARY TO
GOVERNMENT OF ODISHA AND ORS.

JOBY P. VARGHESE

Versus

BHIBHUTI BHUSAN PATNAIK

IA

**FOR CONDONATION OF DELAY IN FILING ON IA
167223/2024**

**IA No. 167223/2024 - CONDONATION OF DELAY
IN FILING**

47.2 **Connected**
43 Diary No. 30401-2024
XI-A

THE STATE OF ODISHA AND ANR.

SAMAPIKA BISWAL [P-1]

Versus

BINOD BIHARI MAHANTA AND ANR.

IA

**FOR CONDONATION OF DELAY IN FILING ON IA
166091/2024**

**IA No. 166091/2024 - CONDONATION OF DELAY
IN FILING**

47.2 **Connected**
44 Diary No. 30627-2024
XI-A

STATE OF ODISHA AND ORS.

RAMENDRA MOHAN
PATNAIK

Versus

PARAMANANDA BEHERA AND ANR.

IA

DAILY CAUSE LIST FOR DATED : 22-10-2024

COURT NO. : 15

**FOR CONDONATION OF DELAY IN FILING ON IA
172274/2024**

**IA No. 172274/2024 - CONDONATION OF DELAY
IN FILING**

47.2 **Connected**
45 Diary No. 30628-2024
XI-A

STATE OF ODISHA AND ORS.

RAMENDRA MOHAN
PATNAIK

Versus

NARAYAN BISWAL

IA

**FOR CONDONATION OF DELAY IN FILING ON IA
168295/2024**

**IA No. 168295/2024 - CONDONATION OF DELAY
IN FILING**

47.2 **Connected**
46 Diary No. 31073-2024
XI-A

COMMISSIONER CUM SECRETARY, HEALTH AND
FAMILY WELFARE DEPARTMENT AND ORS.

PRAKASH RANJAN NAYAK
[P-1], [P-2], [P-3], [P-4], [P-5]

Versus

SASMITA SAHU AND ANR.

IA

**FOR CONDONATION OF DELAY IN FILING ON IA
170743/2024**

**IA No. 170743/2024 - CONDONATION OF DELAY
IN FILING**

47.2 **Connected**
47 Diary No. 32532-2024
XI-A

THE STATE OF ODISHA

SHIBASHISH MISRA

Versus

HADIBANDHU BISWAL AND ORS.

FOR

**FOR CONDONATION OF DELAY IN FILING ON IA
171679/2024**

**IA No. 171679/2024 - CONDONATION OF DELAY
IN FILING**

47.2 **Connected**
48 Diary No. 32950-2024
XI-A

STATE OF ODISHA AND ORS.

SHUBHRANSHU PADHI

Versus

TARINI CHARAN TRIPATHY AND ANR.

IA

**FOR CONDONATION OF DELAY IN FILING ON IA
170646/2024**

**IA No. 170646/2024 - CONDONATION OF DELAY
IN FILING**

47.2 **Connected**
49 Diary No. 32970-2024
XI-A

STATE OF ODISHA AND ORS.

SHUBHRANSHU PADHI

Versus

PRAFULLA KUMAR BEHERA AND ANR.

IA

**FOR CONDONATION OF DELAY IN FILING ON IA
173511/2024**

**IA No. 173511/2024 - CONDONATION OF DELAY
IN FILING**

47.2 **Connected**
50 Diary No. 33072-2024
XI-A

THE STATE OF ODISHA AND ORS.

SHUBHRANSHU PADHI

**DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 15**

47.2 51	Connected Diary No. 33271-2024 XI-A	<i>Versus</i> SRINIBAS MANDAL AND ANR. IA FOR CONDONATION OF DELAY IN FILING ON IA 170581/2024 IA No. 170581/2024 - CONDONATION OF DELAY IN FILING	STATE OF ODISHA AND ORS. <i>Versus</i> MAKADAMA SAHOO AND ANR. FOR FOR CONDONATION OF DELAY IN FILING ON IA 173162/2024 IA No. 173162/2024 - CONDONATION OF DELAY IN FILING	SHUBHRANSHU PADHI
47.2 52	Connected Diary No. 33441-2024 XI-A	<i>Versus</i> BISHNU CHARAN DHAMUDIA AND ANR. [FOR CONDONATION OF DELAY IN FILING ON IA 170864/2024 IA No. 170864/2024 - CONDONATION OF DELAY IN FILING	STATE OF ODISHA AND ORS.	SHUBHRANSHU PADHI
47.2 53	Connected Diary No. 19599-2024 XI-A	<i>Versus</i> BIMBADHAR PRADHAN AND ANR. IA No.189524/2024-CONDONATION OF DELAY IN FILING and IA No.189525/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.189527/2024-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS	STATE OF ODISHA AND ORS.	SUBHASISH MOHANTY
47.2 54	Connected Diary No. 24429-2024 XI-A	<i>Versus</i> RAJENDRA SAHU AND ANR. FOR ADMISSION and I.R. and IA No.130121/2024-CONDONATION OF DELAY IN FILING and IA No.130122/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT	STATE OF ODISHA AND ORS.	SUBHASISH MOHANTY THOMAS OOMMEN [CAVEAT]
47.2 55	Connected SLP(C) No. 26367/2023 XI-A	<i>Versus</i> PRASANTA KUMAR MALLICK FOR ADMISSION and I.R. and IA No.224521/2023-CONDONATION OF DELAY IN FILING and IA No.224522/2023-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS	STATE OF ODISHA AND ORS.	PRAKASH RANJAN NAYAK PAREKH & CO. [R-1]

**DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 15**

	<i>Versus</i> DIPAK KUMAR SETHI	PAREKH & CO. [R-1]
	FOR ADMISSION and I.R. and IA No.239962/2023- CONDONATION OF DELAY IN FILING and IA No.239964/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.239963/2023-CONDONATION OF DELAY IN REILING / CURING THE DEFECTS	
47.2 Connected 63	THE STATE OF ODISHA AND ANR.	DHANANJAYA MISHRA
SLP(C) No. 1597/2024 XI-A		
	<i>Versus</i> LIPIKA NAYAK	PAREKH & CO. [CAVEAT]
	IA No.182504/2023-CONDONATION OF DELAY IN FILING	
47.2 Connected 64	THE STATE OF ODISHA AND ANR.	GAURAV KHANNA
SLP(C) No. 9072/2024 XI-A		
	<i>Versus</i> SARMISTHA KUMARI PATRO AND ANR.	PAREKH & CO. [CAVEAT]
	FOR ADMISSION and I.R. and IA No.208689/2023- CONDONATION OF DELAY IN FILING and IA No.208690/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT	
47.2 Connected 65	THE STATE OF ODISHA AND ORS.	MILIND KUMAR [P-1], [P-2], [P-3]
SLP(C) No. 9074/2024 XI-A		
	<i>Versus</i> SARITA GOND	PAREKH & CO. [R-1]
	[TO FOR CONDONATION OF DELAY IN FILING ON IA 210240/2023	
47.2 Connected 66	THE STATE OF ODISHA AND ORS.	MILIND KUMAR
SLP(C) No. 1899/2024 XI-A		
	<i>Versus</i> SUBHASHRI BEHERA	MRINMAYEE SAHU [R-1]
	FOR FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 266725/2023 IA No. 266725/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT	
47.2 Connected 67	THE STATE OF ODISHA AND ORS.	KIRAN KUMAR PATRA [P-1], [P-2], [P-3]
SLP(C) No. 27667-27668/2023 XI-A		
	<i>Versus</i> SUSHANTA KUMAR NAYAK	PAREKH & CO. [R-1]
	IA No.246115/2023-CONDONATION OF DELAY IN FILING and IA No.246116/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT	
47.2 Connected 68	STATE OF ODISHA AND ORS.	SOM RAJ CHOUDHURY
Diary No. 12264-2024 XI-A		
	<i>Versus</i> SHESADEV CHAND AND ANR.	

DAILY CAUSE LIST FOR DATED : 22-10-2024

COURT NO. : 15

IA No.99545/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.99543/2024-CONDONATION OF DELAY IN REILING / CURING THE DEFECTS

IA No. 99543/2024 - CONDONATION OF DELAY IN REILING / CURING THE DEFECTS

IA No. 99545/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

47.2 **Connected**
69 Diary No. 20764-2023
XI-A

THE STATE OF ODISHA AND ORS.

SUBHASISH MOHANTY

Versus

RAJKISHORE SWAIN

HARISHA S.R. [CAVEAT]

IA No.122280/2024-CONDONATION OF DELAY IN FILING and IA No.122282/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA

No.122281/2024-CONDONATION OF DELAY IN REILING / CURING THE DEFECTS

47.2 **Connected**
70 Diary No. 24149-2024
XI-A

STATE OF ODISHA AND ORS.

SUBHASISH MOHANTY

Versus

SARAT CHANDRA SATAPATHY AND ANR.

FOR ADMISSION and I.R. and IA No.195307/2024-CONDONATION OF DELAY IN FILING and IA No.195308/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

and IA No.195310/2024-CONDONATION OF DELAY IN REILING / CURING THE DEFECTS

47.2 **Connected**
71 Diary No. 27173-2024
XI-A

STATE OF ODISHA AND ORS.

PRASENJEET MOHAPATRA

Versus

MINAKETAN DAS

IA No.190614/2024-CONDONATION OF DELAY IN FILING and IA No.190615/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA

No.190613/2024-CONDONATION OF DELAY IN REILING / CURING THE DEFECTS

47.2 **Connected**
72 Diary No. 28237-2024
XI-A

STATE OF ODISHA AND ORS.

PRASENJEET MOHAPATRA

Versus

PURUSOTTAM ROUT

THOMAS OOMMEN
[CAVEAT]

IA No.197669/2024-CONDONATION OF DELAY IN FILING and IA No.197667/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA

No.197672/2024-CONDONATION OF DELAY IN REILING / CURING THE DEFECTS

47.2 **Connected**
73 Diary No. 35149-2024
XI-A

STATE OF ODISHA AND ORS.

RAMENDRA MOHAN
PATNAIK

Versus

MAHADEB PANDA AND ANR.

DAILY CAUSE LIST FOR DATED : 22-10-2024

COURT NO. : 15

IA No.204355/2024-CONDONATION OF DELAY IN FILING and IA No.204357/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

47.2 **Connected**
74 Diary No. 35545-2024
XI-A

STATE OF ODISHA AND ORS.

RAMENDRA MOHAN
PATNAIK

Versus

PRADEEP CHANDRA SAHU

IA No.202055/2024-CONDONATION OF DELAY IN FILING and IA No.202057/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

47.2 **Connected**
75 Diary No. 35585-2024
XI-A

STATE OF ODISHA AND ORS.

RAMENDRA MOHAN
PATNAIK

Versus

RAMA CHANDRA ROUL AND ANR.

IA No.203329/2024-CONDONATION OF DELAY IN FILING and IA No.203330/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

47.2 **Connected**
76 Diary No. 23891-2024
XI-A

STATE OF ODISHA AND ORS.

SAMAPIKA BISWAL

Versus

SUDARSAN SENAPATI

IA No.205980/2024-CONDONATION OF DELAY IN FILING and IA No.205988/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA

No.205982/2024-CONDONATION OF DELAY IN REILING / CURING THE DEFECTS and IA No.205985/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

47.2 **Connected**
77 Diary No. 25624-2024
XI-A

STATE OF ODISHA AND ORS.

SAMAPIKA BISWAL

Versus

SAMBHUNATH SETHI

IA No.204627/2024-CONDONATION OF DELAY IN FILING and IA No.204629/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA

No.204626/2024-CONDONATION OF DELAY IN REILING / CURING THE DEFECTS and IA No.204628/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

47.2 **Connected**
78 Diary No. 28247-2024
XI-A

STATE OF ODISHA

PRASENJEET MOHAPATRA

Versus

GAJENDRA PRASAD BEHERA AND ORS.

THOMAS OOMMEN
[CAVEAT]

IA No.202305/2024-CONDONATION OF DELAY IN FILING and IA No.202309/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA

DAILY CAUSE LIST FOR DATED : 22-10-2024

COURT NO. : 15

No.202314/2024-CONDONATION OF DELAY IN REILING / CURING THE DEFECTS

47.2 79	Connected Diary No. 28971-2024 XI-A	THE STATE OF ODISHA AND ORS. <i>Versus</i> PRASANNA KUMAR PATTANAİK FOR ADMISSION and I.R. and IA No.205885/2024- CONDONATION OF DELAY IN FILING and IA No.205887/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.205886/2024-CONDONATION OF DELAY IN REILING / CURING THE DEFECTS	PRASENJEET MOHAPATRA
47.2 80	Connected Diary No. 31463-2024 XI-A	STATE OF ODISHA AND ORS. <i>Versus</i> BRAJA KISHORE BISWAL IA No.206847/2024-CONDONATION OF DELAY IN FILING and IA No.206848/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.206849/2024-CONDONATION OF DELAY IN REILING / CURING THE DEFECTS	KIRAN KUMAR PATRA
47.2 81	Connected Diary No. 34339-2024 XI-A	THE STATE OF ODISHA AND ORS. <i>Versus</i> SIMANCHALA SAHU AND ANR. IA No.195579/2024-CONDONATION OF DELAY IN FILING and IA No.195575/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT	GAURAV KHANNA THOMAS OOMMEN [CAVEAT]
47.2 82	Connected Diary No. 35346-2024 XI-A	STATE OF ODISHA AND ANR. <i>Versus</i> NARENDRANATH ROUT AND ORS. IA No.204186/2024-CONDONATION OF DELAY IN FILING and IA No.204187/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT	RAMENDRA MOHAN PATNAİK
47.2 83	Connected Diary No. 39750-2024 XI-A	THE STATE OF ODISHA AND ORS. <i>Versus</i> ANIMA BAL AND ORS. IA No.204543/2024-CONDONATION OF DELAY IN FILING	SHUBHRANSHU PADHI
47.2 84	Connected SLP(C) No. 22385/2024 XI-A	THE STATE OF ODISHA AND ANR. <i>Versus</i> DINABANDHU DEY AND ORS. IA No.57502/2024-CONDONATION OF DELAY IN FILING and IA No.57503/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT	RAMENDRA MOHAN PATNAİK HARISHA S.R. [CAVEAT]

DAILY CAUSE LIST FOR DATED : 22-10-2024

COURT NO. : 15

**IA No. 57503/2024 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**

47.2 **Connected**
85 SLP(C) No. 22956/2024
XI-A

THE STATE OF ODISHA AND ORS.

PRAKASH RANJAN NAYAK

Versus

SITARAM GOUDA

THOMAS OOMMEN
[CAVEAT]

**IA No.204727/2024-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**

47.2 **Connected**
86 Diary No. 31709-2024
XI-A

THE STATE OF ODISHA AND ORS.

KIRAN KUMAR PATRA

Versus

LAXMI PAIKRAY

**FOR ADMISSION and I.R. and IA No.210799/2024-
CONDONATION OF DELAY IN FILING and IA
No.210801/2024-EXEMPTION FROM FILING C/C
OF THE IMPUGNED JUDGMENT
and IA No.210802/2024-CONDONATION OF
DELAY IN REILING / CURING THE DEFECTS**

47.2 **Connected**
87 Diary No. 35341-2024
XI-A

STATE OF ODISHA AND ANR.

RAMENDRA MOHAN
PATNAIK

Versus

DHIRENDRANATH MANDAL AND ORS.

**IA No.210957/2024-CONDONATION OF DELAY IN
FILING and IA No.210959/2024-EXEMPTION
FROM FILING C/C OF THE IMPUGNED
JUDGMENT**

47.2 **Connected**
88 Diary No. 30652-2024
XI-A

STATE OF ODISHA AND ORS.

PRASENJEET MOHAPATRA

Versus

SHYAM CH. BOITEI

**IA No.182430/2024-CONDONATION OF DELAY IN
FILING and IA No.182428/2024-EXEMPTION
FROM FILING C/C OF THE IMPUGNED
JUDGMENT**

47.2 **Connected**
89 Diary No. 31345-2024
XI-A

THE STATE OF ODISHA AND ORS.

KIRAN KUMAR PATRA

Versus

ASHOK KUMAR DASH

**IA No.208792/2024-CONDONATION OF DELAY IN
FILING and IA No.208795/2024-EXEMPTION
FROM FILING C/C OF THE IMPUGNED
JUDGMENT and IA
No.208797/2024-CONDONATION OF DELAY IN
REILING / CURING THE DEFECTS**

47.2 **Connected**
90 Diary No. 31428-2024
XI-A

STATE OF ODISHA AND ORS.

SAMAPIKA BISWAL

Versus

NABAGHANA SWAIN

DAILY CAUSE LIST FOR DATED : 22-10-2024

COURT NO. : 15

IA No.209571/2024-CONDONATION OF DELAY IN FILING and IA No.209572/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA

No.209574/2024-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS and IA No.209569/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

47.2 **Connected**
91 Diary No. 31727-2024
XI-A

STATE OF ODISHA AND ORS.

SAMAPIKA BISWAL

Versus

SUDARSAN BEHERA

IA No.208950/2024-CONDONATION OF DELAY IN FILING and IA No.208956/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA

No.208953/2024-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS and IA No.208955/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

47.2 **Connected**
92 Diary No. 40592-2024
XI-A

STATE OF ODISHA AND ORS.

NIRANJAN SAHU

Versus

RAMA CHANDRA DAS

FOR ADMISSION and I.R. and IA No.208692/2024-CONDONATION OF DELAY IN FILING and IA No.208693/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

47.2 **Connected**
93 SLP(C) No. 22415/2024
XI-A

STATE OF ODISHA AND ORS.

GAURAV KHANNA

Versus

AJODHYANATH SAHU AND ANR.

HARISHA S.R. [CAVEAT]

FOR ADMISSION and I.R. and IA No.119530/2024-CONDONATION OF DELAY IN FILING and IA No.119531/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 119531/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

47.2 **Connected**
94 SLP(C) No. 22412/2024
XI-A

THE STATE OF ODISHA AND ORS.

GAURAV KHANNA

Versus

MADHU SUDAN JENA AND ANR.

THOMAS OOMMEN
[CAVEAT]

FOR ADMISSION and I.R. and IA No.139410/2024-CONDONATION OF DELAY IN FILING and IA No.139404/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 139404/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

47.2 **Connected**
95 Diary No. 28595-2024
XI-A

STATE OF ODISHA AND ORS.

SAMAPIKA BISWAL

Versus

RANJAN KUMAR NAYAK

DAILY CAUSE LIST FOR DATED : 22-10-2024

COURT NO. : 15

**FOR ADMISSION and I.R. and IA No.211642/2024-
CONDONATION OF DELAY IN FILING and IA
No.211643/2024-EXEMPTION FROM FILING C/C
OF THE IMPUGNED JUDGMENT
and IA No.211644/2024-CONDONATION OF
DELAY IN REFILING / CURING THE DEFECTS and
IA No.211641/2024-PERMISSION TO FILE
ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES**

47.2 **Connected**
96 Diary No. 38231-2024
XI-A

THE STATE OF ODISHA AND ANR.

NIRANJAN SAHU

Versus

KAILASH CHANDRA DASH AND ORS.

**IA No.211678/2024-CONDONATION OF DELAY IN
FILING and IA No.211679/2024-EXEMPTION
FROM FILING C/C OF THE IMPUGNED
JUDGMENT**

47.2 **Connected**
97 Diary No. 16750-2024
XI-A

THE STATE OF ODISHA AND ORS.

GAURAV KHANNA

Versus

SURENDRA PADHY AND ANR.

**IA No.115478/2024-CONDONATION OF DELAY IN
FILING and IA No.115476/2024-EXEMPTION
FROM FILING C/C OF THE IMPUGNED
JUDGMENT**

HARISHA S.R. [CAVEAT]

**IA No. 115478/2024 - CONDONATION OF DELAY
IN FILING**

**IA No. 115476/2024 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**

47.2 **Connected**
98 Diary No. 21676-2024
XI-A

STATE OF ODISHA AND ORS.

RAMENDRA MOHAN
PATNAIK

Versus

BIMBADHAR BARIK AND ANR.

**IA No.214888/2024-CONDONATION OF DELAY IN
FILING and IA No.214891/2024-EXEMPTION
FROM FILING C/C OF THE IMPUGNED
JUDGMENT and IA**

**No.214889/2024-CONDONATION OF DELAY IN
REFILING / CURING THE DEFECTS**

47.2 **Connected**
99 Diary No. 28967-2024
XI-A

THE STATE OF ODISHA AND ORS.

PRASENJEET MOHAPATRA

Versus

GOBINDA CHANDRA SWAIN

THOMAS OOMMEN
[CAVEAT]

**IA No.215095/2024-CONDONATION OF DELAY IN
FILING and IA No.215099/2024-EXEMPTION
FROM FILING C/C OF THE IMPUGNED
JUDGMENT and IA**

**No.215097/2024-CONDONATION OF DELAY IN
REFILING / CURING THE DEFECTS**

47.3 **Connected**
00 Diary No. 42066-2024
XI-A

THE STATE OF ODISHA AND ORS.

NIRANJAN SAHU

Versus

AKHAY KUMAR DAS

DAILY CAUSE LIST FOR DATED : 22-10-2024

COURT NO. : 15

IA No.216786/2024-CONDONATION OF DELAY IN FILING and IA No.216787/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

47.3 **Connected**
01 Diary No. 42082-2024
XI-A

THE STATE OF ODISHA AND ORS.

NIRANJAN SAHU

Versus

BIJAY KUMAR SATPATHY

IA No.216317/2024-CONDONATION OF DELAY IN FILING and IA No.216318/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

47.3 **Connected**
02 Diary No. 42121-2024
XI-A

STATE OF ODISHA AND ORS.

SAMAPIKA BISWAL

Versus

PRASANTA KUMAR ACHARYA

IA No.216273/2024-CONDONATION OF DELAY IN FILING and IA No.216272/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

47.3 **Connected**
03 Diary No. 38061-2024
XI-A

STATE OF ODISHA AND ORS.

NIRANJAN SAHU

Versus

BANAMALI BEHERA AND ANR.

IA No.218825/2024-CONDONATION OF DELAY IN FILING and IA No.218826/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

47.3 **Connected**
04 Diary No. 28235-2024
XI-A

THE STATE OF ODISHA AND ORS.

PRASENJEET MOHAPATRA

Versus

ISWAR CHANDRA SATAPATHY

IA No.218627/2024-CONDONATION OF DELAY IN FILING and IA No.218630/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.218629/2024-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS

47.3 **Connected**
05 Diary No. 30169-2024
XI-A

STATE OF ODISHA AND ORS.

SAMAPIKA BISWAL

Versus

K. LACHHIAMA DAS

IA No.222679/2024-CONDONATION OF DELAY IN FILING and IA No.222685/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.222681/2024-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS and IA No.222683/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

47.3 **Connected**
06 Diary No. 35336-2024
XI-A

THE STATE OF ODISHA AND ORS.

RAMENDRA MOHAN
PATNAIK

**DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 15**

Versus

BHAGABAN PATTANAYAK AND ANR.

**FOR ADMISSION and I.R. and IA No.222718/2024-
CONDONATION OF DELAY IN FILING and IA
No.222719/2024-EXEMPTION FROM FILING C/C
OF THE IMPUGNED JUDGMENT
and IA No.222720/2024-CONDONATION OF
DELAY IN REILING / CURING THE DEFECTS**

47.3 **Connected**
07 Diary No. 20431-2024
XI-A

STATE OF ODISHA AND ORS.

SUBHASISH MOHANTY

Versus

PURUSHOTTAM DAS AND ANR.

**IA No.225941/2024-CONDONATION OF DELAY IN
FILING and IA No.225943/2024-EXEMPTION
FROM FILING C/C OF THE IMPUGNED
JUDGMENT and IA
No.225944/2024-CONDONATION OF DELAY IN
REILING / CURING THE DEFECTS**

47.3 **Connected**
08 Diary No. 24360-2024
XI-A

STATE OF ODISHA AND ORS.

SUBHASISH MOHANTY

Versus

RAGHUNATH BARIK AND ANR.

**FOR ADMISSION and I.R. and IA No.224394/2024-
CONDONATION OF DELAY IN FILING and IA
No.224396/2024-EXEMPTION FROM FILING C/C
OF THE IMPUGNED JUDGMENT
and IA No.224397/2024-CONDONATION OF
DELAY IN REILING / CURING THE DEFECTS**

47.3 **Connected**
09 Diary No. 14156-2024
XI-A

STATE OF ODISHA AND ORS.

SAMAPIKA BISWAL

Versus

PRAFULLA KUMAR OJHA

**FOR ADMISSION and I.R. and IA No.226947/2024-
CONDONATION OF DELAY IN FILING and IA
No.226948/2024-EXEMPTION FROM FILING C/C
OF THE IMPUGNED JUDGMENT
and IA No.226950/2024-CONDONATION OF
DELAY IN REILING / CURING THE DEFECTS and
IA No.226945/2024-PERMISSION TO FILE
ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES**

47.3 **Connected**
10 Diary No. 21155-2024
XI-A

STATE OF ODISHA AND ANR.

SUBHASISH MOHANTY

Versus

MANGARAJ SUNDARA AND ORS.

**IA No.227389/2024-CONDONATION OF DELAY IN
FILING and IA No.227392/2024-EXEMPTION
FROM FILING C/C OF THE IMPUGNED
JUDGMENT and IA
No.227390/2024-CONDONATION OF DELAY IN
REILING / CURING THE DEFECTS**

47.3 **Connected**
11 Diary No. 21715-2024
XI-A

STATE OF ODISHA AND ORS.

SUBHASISH MOHANTY

Versus

DAILY CAUSE LIST FOR DATED : 22-10-2024

COURT NO. : 15

YUDHISTIR BARIK

47.3 **Connected**
12 Diary No. 22022-2024
XI-A

STATE OF ODISHA AND ORS.

SUBHASISH MOHANTY

Versus

KAILASH CHANDRA PANDA AND ANR.

IA No.228527/2024-CONDONATION OF DELAY IN FILING and IA No.228528/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA

No.228526/2024-CONDONATION OF DELAY IN REILING / CURING THE DEFECTS

47.3 **Connected**
13 Diary No. 23918-2024
XI-A

STATE OF ODISHA AND ORS.

SUBHASISH MOHANTY

Versus

SUSHANTA KUMAR MANDAL

IA No.228453/2024-CONDONATION OF DELAY IN FILING and IA No.228455/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA

No.228454/2024-CONDONATION OF DELAY IN REILING / CURING THE DEFECTS

47.3 **Connected**
14 Diary No. 30987-2024
XI-A

THE STATE OF ODISHA AND ORS.

RAMENDRA MOHAN
PATNAIK

Versus

SRIKANTA JENA AND ANR.

IA No.229881/2024-CONDONATION OF DELAY IN FILING and IA No.229885/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA

No.229883/2024-CONDONATION OF DELAY IN REILING / CURING THE DEFECTS

47.3 **Connected**
15 Diary No. 31501-2024
XI-A

STATE OF ODISHA AND ANR.

SUBHASISH MOHANTY

Versus

HRUSIKESH PRADHAN AND ANR.

IA No.230258/2024-CONDONATION OF DELAY IN FILING and IA No.230261/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA

No.230259/2024-CONDONATION OF DELAY IN REILING / CURING THE DEFECTS

47.3 **Connected**
16 Diary No. 9851-2024
XI-A

THE STATE OF ODISHA AND ORS.

RAMENDRA MOHAN
PATNAIK

Versus

ANANTA KUMAR ROUL

IA No. 177442/2024 - CONDONATION OF DELAY IN FILING

IA No. 177445/2024 - CONDONATION OF DELAY IN REILING / CURING THE DEFECTS

IA No. 177443/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

DAILY CAUSE LIST FOR DATED : 22-10-2024

COURT NO. : 15

47.3 17	Connected Diary No. 11039-2024 XI-A	THE STATE OF ODISHA AND ANR. <i>Versus</i> BATAKRUSHNA PRADHAN AND ORS. IA No. 70307/2024 - CONDONATION OF DELAY IN FILING IA No. 70308/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT	SHUBHRANSHU PADHI HARISHA S.R. [CAVEAT]
47.3 18	Connected Diary No. 14172-2024 XI-A	STATE OF ODISHA AND ORS. <i>Versus</i> ANANDA CHANDRA JAYASINGH AND ANR. IA No. 176250/2024 - CONDONATION OF DELAY IN FILING IA No. 176243/2024 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS IA No. 176247/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT	SUBHASISH MOHANTY
47.3 19	Connected Diary No. 20077-2024 XI-A	STATE OF ODISHA AND ORS. <i>Versus</i> AMIN BISWAL AND ANR. IA No. 176094/2024 - CONDONATION OF DELAY IN FILING IA No. 176093/2024 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS IA No. 176095/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT	NIRANJAN SAHU
47.3 20	Connected Diary No. 30976-2024 XI-A	STATE OF ODISHA AND ORS. <i>Versus</i> BAISHNAB CHARAN DAS AND ANR. IA No. 176594/2024 - CONDONATION OF DELAY IN FILING IA No. 176596/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT	RAMENDRA MOHAN PATNAIK
47.3 21	Connected Diary No. 30984-2024 XI-A	STATE OF ODISHA AND ORS. <i>Versus</i> RAMA CHANDRA SAHOO AND ANR. IA No. 180698/2024 - CONDONATION OF DELAY IN FILING IA No. 180699/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT	RAMENDRA MOHAN PATNAIK
47.3 22	Connected Diary No. 34856-2024 XI-A	STATE OF ODISHA AND ORS. <i>Versus</i> BALAMANI PRADHAN AND ANR. IA No. 180771/2024 - CONDONATION OF DELAY IN FILING	NIRANJAN SAHU

DAILY CAUSE LIST FOR DATED : 22-10-2024

COURT NO. : 15

**IA No. 180772/2024 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**

47.3 **Connected**
23 Diary No. 27334-2024
XI-A

STATE OF ODISHA AND ORS.

PRASENJEET MOHAPATRA

Versus

PRAHALLAD NAYAK

**FOR ADMISSION and I.R. and IA No.234366/2024-
CONDONATION OF DELAY IN FILING and IA
No.234368/2024-EXEMPTION FROM FILING C/C
OF THE IMPUGNED JUDGMENT
and IA No.234367/2024-CONDONATION OF
DELAY IN REFILING / CURING THE DEFECTS**

47.3 **Connected**
24 Diary No. 45705-2024
XI-A

STATE OF ORISSA AND ANR.

DHANANJAYA MISHRA

Versus

BAIDHAR SAHOO AND ORS.

**IA No.234198/2024-CONDONATION OF DELAY IN
FILING and IA No.234199/2024-EXEMPTION
FROM FILING C/C OF THE IMPUGNED
JUDGMENT and IA
No.234200/2024-PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

47.3 **Connected**
25 Diary No. 32613-2024
XI-A

STATE OF ODISHA AND ORS.

SAMAPIKA BISWAL

Versus

GOBINDA CHANDRA SAHOO

**IA No. 233750/2024 - CONDONATION OF DELAY
IN FILING
IA No. 233751/2024 - CONDONATION OF DELAY
IN REFILING / CURING THE DEFECTS
IA No. 233754/2024 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT
IA No. 233753/2024 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

47.3 **Connected**
26 Diary No. 44816-2024
XI-A

STATE OF ODISHA AND ORS.

DHANANJAYA MISHRA

Versus

SANKAR PADHY AND ANR.

**IA No. 238632/2024 - CONDONATION OF DELAY
IN FILING
IA No. 238636/2024 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT
IA No. 238634/2024 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

48 SLP(C) No. 8112/2024
IV-C

NANDANI

NITI RICHHARIYA

Versus

NISHA DEVLIIYA AND ORS.

ARJUN GARG [R-1],
SATYAJEET KUMAR [R-2],
[R-3], [R-4], [R-5]

{Mention Memo}

**IA No. 82239/2024 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**

DAILY CAUSE LIST FOR DATED : 22-10-2024

COURT NO. : 15

**IA No. 82238/2024 - EXEMPTION FROM FILING
O.T.**

**IA No. 140260/2024 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

48.1 **Connected**
Diary No. 30827-2024
IV-C

NISHA DEVLIIYA

ARJUN GARG

Versus

NANDANI AND ORS.

{Mention Memo}

IA

**FOR EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT ON IA 170637/2024**

**FOR EXEMPTION FROM FILING O.T. ON IA
170639/2024**

**FOR CONDONATION OF DELAY IN FILING ON IA
170641/2024**

**IA No. 170641/2024 - CONDONATION OF DELAY
IN FILING**

**IA No. 170637/2024 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**

**IA No. 170639/2024 - EXEMPTION FROM FILING
O.T.**

49 SLP(C) No.
10908-10909/2024
IV-B

MANISH AGGARWAL

IVAN

Versus

SUKHDEV SINGH AND ORS.

SWETA RANI [R-1],
CHRITARTH PALLI [R-2]

**IA No.112648/2024-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT and IA**

No.112650/2024-EXEMPTION FROM FILING O.T.

**IA No. 112648/2024 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**

**IA No. 112650/2024 - EXEMPTION FROM FILING
O.T.**

**IA No. 118967/2024 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

[DISPOSAL/FINAL DISPOSAL AT ADMISSION STAGE - CRIMINAL CASES]

50 SLP(CrI) No. 2069/2021
II-C

V. JAYARAMAN

PARIJAT KISHORE

Versus

STATE REPRESENTED BY THE DEPUTY
SUPERINTENDENT OF POLICE

{Mention Memo}

50.1 **Connected**
SLP(CrI) No. 2087/2019
II-C

WAHEEDA JAYARAMAN AND ANR.

PARIJAT KISHORE

Versus

STATE REPRESENTED BY THE DEPUTY
SUPERINTENDENT OF POLICE

ARVIND KUMAR SHARMA
[R-1]

{Mention Memo}

**IA No. 22941/2019 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**

NEW DELHI
19-10-2024 18:19:34

ADDITIONAL REGISTRAR



SUPREME COURT OF INDIA
[IT WILL BE APPRECIATED IF THE LEARNED ADVOCATES
ON RECORD DO NOT SEEK ADJOURNMENT IN THE MATTERS
LISTED BEFORE ALL THE COURTS IN THE CAUSE LIST]
DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 16
HON'BLE MR. JUSTICE DIPANKAR DATTA
HON'BLE MR. JUSTICE PRASHANT KUMAR MISHRA
(TIME : 10:30 AM)

MISCELLANEOUS HEARING

SNo.	Case No.	Petitioner / Respondent	Petitioner/Respondent Advocate
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[TRANSFER PETITIONS]

1	T.P.(CrI.) No. 39/2024 II-C	NEETIKA AND ORS. <i>Versus</i> VIKAS GILL [MEDIATION REPORT RECEIVED] IA No. 10442/2024 - STAY APPLICATION	SHASHANK SINGH ASHISH RANA [R-1]
1.1	Connected T.P.(CrI.) No. 96/2024 II	NEETIKA AND ORS. <i>Versus</i> RAJ KALI IA No. 24738/2024 - STAY APPLICATION	SHASHANK SINGH ASHISH RANA [R-1]
1.2	Connected T.P.(CrI.) No. 200/2024 II-C	NEETIKA AND ORS. <i>Versus</i> MEGHNA GILL IA No. 52683/2024 - EXEMPTION FROM FILING O.T. IA No. 52681/2024 - PERMISSION TO FILE LENGTHY LIST OF DATES IA No. 52678/2024 - STAY APPLICATION	SHASHANK SINGH ASHISH RANA [R-1]

[BAIL MATTERS]

2	CrI.A. No. 1433-1434/2019 II-C	V.P.PANDI @ ATTACK PANDI <i>Versus</i> STATE REP. BY THE INSPECTOR OF POLICE CBI/SCB CHENNAI IA No. 136951/2019 - EX-PARTE BAIL IA No. 136950/2019 - EXEMPTION FROM FILING O.T. IA No. 143949/2019 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES	VIJAY KUMAR MUKESH KUMAR MARORIA [R-1][GR]
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**DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 16**

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| 2.1 | Connected
Crl.A. No.
1423-1424/2019
II-C | AROCKIYAPRABU @ PRABHU AND ORS.

<i>Versus</i>
STATE REP. BY INSPECTOR OF POLICE, CBI/SCB,
CHENNAI

FOR
FOR EXEMPTION FROM FILING O.T. ON IA
130253/2019
IA No. 130253/2019 - EXEMPTION FROM FILING
O.T. | DEEPANWITA PRIYANKA
[P-1], C. K. SASI [P-2], [P-3]

MUKESH KUMAR MARORIA
[R-1][GR] |
| 2.2 | Connected
Crl.A. No. 1562/2019
II-C | VIJYA PANDI AND ORS.

<i>Versus</i>
STATE OF REPRESENTED BY POLICE

FOR EXEMPTION FROM FILING O.T. ON IA
146359/2019
FOR PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES ON IA
10504/2021
FOR GRANT OF BAIL ON IA 54291/2024
FOR GRANT OF BAIL ON IA 147095/2024
IA No. 146359/2019 - EXEMPTION FROM FILING
O.T.
IA No. 147095/2024 - GRANT OF BAIL
IA No. 54291/2024 - GRANT OF BAIL
IA No. 10504/2021 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES | DEEPANWITA PRIYANKA
[P-1], M.P. PARTHIBAN [P-2],
[P-3], [P-4], [P-5]

MUKESH KUMAR MARORIA
[R-1][GR] |
| 3 | SLP(Crl) No. 9809/2021
II-C | AKASH SHARMA

<i>Versus</i>
THE STATE OF CHHATTISGARH AND ANR. | NEELAM SINGH

PRABODH KUMAR [R-1],
PRASHANT KUMAR UMRAO
[R-2] |
| 4 | SLP(Crl) No. 7095/2024
II-B | MUKESH VANRAJ JAIN

<i>Versus</i>
STATE OF GUJARAT AND ANR.

IA No. 118547/2024 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT
IA No. 158315/2024 - EXEMPTION FROM FILING
O.T.
IA No. 118546/2024 - EXEMPTION FROM FILING
O.T. | CHRISTI JAIN

RAJEEV SINGH [CAVEAT],
SWATI GHILDIYAL [R-1] |
| 5 | Crl.A. No. 3828/2024
II | HIMANSHU PATHAK

<i>Versus</i>
THE STATE OF RAJASTHAN AND ANR. | NEM PAL SINGH

NIDHI JASWAL [R-1] |
| 6 | SLP(Crl) No.
10506/2024
II-C | MOHIT YADAV

<i>Versus</i> | GAUTAM DAS |

**DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 16**

	THE STATE OF DELHI	MUKESH KUMAR MARORIA [R-1]	
	IA No. 171366/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT		
7	SLP(Crl) No. 10511/2024 II	SARJEET SINGH	NISHANT BISHNOI
	<i>Versus</i> THE STATE OF RAJASTHAN AND ANR.		NIDHI JASWAL [R-1]
	IA No. 171522/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT		
	IA No. 171524/2024 - EXEMPTION FROM FILING O.T.		
8	SLP(Crl) No. 9791/2024 II-B	HAPPY	SIDDHARTH MITTAL
	<i>Versus</i> THE STATE OF HARYANA		AKSHAY AMRITANSHU [R-1]
	IA No. 158662/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT		
9	SLP(Crl) No. 13189/2024 II-A	RAVINDRA DAS @ RAVINDRA KUMAR @ RAVINDRA DAS @ RAVINDRA KUMAR DAS	RAKESH KUMAR
	<i>Versus</i> THE STATE OF BIHAR		
	IA No. 205463/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT		
	IA No. 205462/2024 - EXEMPTION FROM FILING O.T.		
10	SLP(Crl) No. 10847/2024 II-C	AWANEESH CHANDRA JHA	ISHAAN GEORGE
	<i>Versus</i> STATE OF NCT OF DELHI		MUKESH KUMAR MARORIA [R-1] MEHAAK JAGGI [IMPL]
	IA No. 177302/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT		
11	SLP(Crl) No. 12047/2024 II	AMIR @ JAAMIR @ JAMIR	MD. ALI
	<i>Versus</i> STATE OF RAJASTHAN		S.. UDAYA KUMAR SAGAR [R-1]
	IA No. 187642/2024 - EXEMPTION FROM FILING O.T.		
12	SLP(Crl) No. 11402/2024 II-C	ASHRAF @ ASHU	DEEPAK GOEL
	<i>Versus</i> STATE OF DELHI		MUKESH KUMAR MARORIA [R-1]
	IA No. 187109/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT		
	IA No. 187107/2024 - EXEMPTION FROM FILING O.T.		

**DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 16**

13 SLP(Crl) No. 14366/2024 II-B GOPAL @ GOPAL SONI RAM KISHOR SINGH YADAV

Versus
STATE OF UT CHANDIGARH
{Mention Memo}
FOR ADMISSION and I.R. and IA
No.239403/2024-EXEMPTION FROM FILING C/C
OF THE IMPUGNED JUDGMENT
IA No. 239403/2024 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT

[ORDERS (INCOMPLETE MATTERS / IAs / CRLMPs)]

14 SLP(C) No. 17422/2024 XIV UNION OF INDIA AMRISH KUMAR

Versus
RAJ SINGH MONICA BENJAMIN

{Mention Memo}
FOR ADMISSION
IA No. 200004/2024 - APPROPRIATE
ORDERS/DIRECTIONS

[FRESH (FOR ADMISSION) - CIVIL CASES]

15 Diary No. 20375-2024 IV-A SRISHAIL ANKOLEKAR GURUDATTA

Versus
BHIMAPPA AND ORS.

FOR ADMISSION and IA No.206810/2024-
CONDONATION OF DELAY IN REILING /
CURING THE DEFECTS

ANIRUDH SANGANERIA
[CAVEAT] [CAVEAT]
[CAVEAT] [CAVEAT]

16 Diary No. 31403-2024 IV-A NASEER KHAN AKSHAT SHRIVASTAVA

Versus
BSSK EMPLOYEES HOUSING CO-OPERATIVE
SOCIETY LIMITED AND ORS.

FOR ADMISSION and IA No.218835/2024-
CONDONATION OF DELAY IN REILING /
CURING THE DEFECTS

17 Diary No. 39201-2024 XVI SUBODH KUMAR NEERAJ SHEKHAR

Versus
THE STATE OF BIHAR AND ORS.

IA No.215923/2024-CONDONATION OF DELAY IN
FILING and IA No.215916/2024-EXEMPTION
FROM FILING C/C OF THE IMPUGNED
JUDGMENT and IA
No.215914/2024-EXEMPTION FROM FILING O.T.

[FRESH (FOR ADMISSION) - CRIMINAL CASES]

18 Diary No. 30978-2024 II-C SHRINIVAS S-LEGAL ASSOCIATES

**DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 16**

Versus

THE STATE OF KARNATAKA

**IA No. 168413/2024 - CONDONATION OF DELAY
IN FILING**

**IA No. 168416/2024 - EXEMPTION FROM FILING
O.T.**

[FRESHLY / ADJOURNED MATTERS]

- | | | | |
|----|------------------------------|---|-------------------------|
| 19 | SLP(C) No. 4094/2019
X | THE STATE OF UTTARAKHAND AND ORS. | VANSHAJA SHUKLA |
| | | <i>Versus</i>
OMKAR SHARMA AND ORS. | AMARJEET SINGH [CAVEAT] |
| | | IA No. 130528/2021 - EXEMPTION FROM FILING
O.T. | |
| | | IA No. 67656/2019 - EXEMPTION FROM FILING
O.T. | |
| | | IA No. 22802/2019 - EXEMPTION FROM FILING
O.T. | |
| | | IA No. 109229/2022 - EXEMPTION FROM FILING
O.T. | |
| | | IA No. 102940/2022 - EXEMPTION FROM FILING
O.T. | |
| | | IA No. 130527/2021 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES | |
| | | IA No. 109228/2022 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES | |
| | | IA No. 102939/2022 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES | |
| 20 | Diary No. 19091-2024
II-C | MANOJ KUMAR THAKUR | PETITIONER-IN-PERSON |
| | | <i>Versus</i>
THE STATE OF KARNATAKA AND ANR. | |
| | | MR. RAJUL BHARGAVA HAS BEEN APPOINTED
AS AMICUS CURIAE IN THIS MATTER | |
| | | IA No. 123147/2024 - CONDONATION OF DELAY
IN FILING | |
| | | IA No. 123148/2024 - EXEMPTION FROM FILING
O.T. | |
| | | IA No. 123149/2024 - PERMISSION TO APPEAR
AND ARGUE IN PERSON | |
| | | IA No. 123146/2024 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES | |
| 21 | Diary No. 29304-2024
XII | P. RAMASAMY | M.P. PARTHIBAN |
| | | <i>Versus</i>
S. MATHIYAZHAGAN AND ORS. | |
| | | IA No. 168279/2024 - AMENDMENT OF THE
PETITION | |
| | | IA No. 155819/2024 - CONDONATION OF DELAY
IN FILING | |
| | | IA No. 155817/2024 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT | |
| | | IA No. 155818/2024 - EXEMPTION FROM FILING
O.T. | |
| | | IA No. 168827/2024 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES | |

**DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 16**

22	SLP(Crl) No. 10383/2024 II	TAUQEER AHMAD AND ANR. <i>Versus</i> THE STATE OF U.P. AND ANR. FOR ADMISSION and I.R. and IA No.169377/2024-EXEMPTION FROM FILING O.T.	KARUNAKAR MAHALIK
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[AFTER NOTICE (FOR ADMISSION) - CRIMINAL CASES]

23	SLP(Crl) No. 8401/2022 II-C	NAGARAJAN AND ANR. <i>Versus</i> THE STATE OF TAMIL NADU IA No. 110860/2022 - EXEMPTION FROM FILING O.T.	P. V. YOGESWARAN SABARISH SUBRAMANIAN [R-1]
24	SLP(Crl) No. 8114/2023 II	V. TARAKESWAR RAO <i>Versus</i> THE STATE OF TELANGANA AND ANR. {Mention Memo}	M.P. PARTHIBAN DEVINA SEHGAL [R-1], KRISHNA DEV JAGARLAMUDI [R-2]
25	Diary No. 31435-2023 II-B	NABA BEHERA AND ANR. <i>Versus</i> THE STATE OF ODISHA REPRESENTED THROUGH ITS ADDITIONAL CHIEF SECRETARY TO GOVERNMENT IA No. 62430/2024 - CONDONATION OF DELAY IN REFILEING / CURING THE DEFECTS IA No. 62427/2024 - EXEMPTION FROM SURRENDERING WITHIN TIME	SUBHASISH MOHANTY SHIBASHISH MISRA [R-1]
26	SLP(Crl) No. 10927/2023 II	BIPUL DEY <i>Versus</i> THE STATE OF ASSAM AND ANR. IA No. 176198/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT IA No. 176193/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES	RAMESHWAR PRASAD GOYAL DEBOJIT BORKAKATI [R-1]
27	SLP(Crl) No. 2671/2024 II	JITENDRA KUMAR <i>Versus</i> UNION OF INDIA IA No. 17883/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT IA No. 36835/2024 - EXEMPTION FROM FILING O.T. IA No. 17886/2024 - EXEMPTION FROM FILING O.T. IA No. 42121/2024 - EXEMPTION FROM FILING O.T.	HARSH PARASHAR

**DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 16**

**IA No. 42119/2024 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

- | | | | |
|----|--------------------------------------|--|------------------------------|
| 28 | SLP(Crl) No.
11646/2024
II-B | SHIBU | LAWFIC |
| | | <i>Versus</i>
STATE REPRESENTED BY THE C.I. OF POLICE
IA No.75141/2024-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT | |
| 29 | SLP(Crl) No.
9845-9846/2024
II | SHUBHAM GOYAL | ISHIT SAHARIA |
| | | <i>Versus</i>
STATE OF UTTAR PRADESH AND ANR.
IA No.159733/2024-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT and IA
No.159734/2024-EXEMPTION FROM FILING O.T. | VISHNU SHANKAR JAIN
[R-1] |
| 30 | SLP(Crl) No.
10692/2024
II-C | NASSER MOHAMMAD | AJAY MARWAH |
| | | <i>Versus</i>
STATE OF HIMACHAL PRADESH
{Mention Memo}
IA No.157340/2024-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT
IA No. 157340/2024 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT | |
| 31 | SLP(Crl) No.
11919/2024
II | RAMDULAR SINGH | DIVYESH PRATAP SINGH |
| | | <i>Versus</i>
STATE OF U.P. AND ANR.
IA No. 196713/2024 - EXEMPTION FROM FILING
O.T. | GARVESH KABRA [R-1] |
| 32 | SLP(Crl) No.
13264/2024
II-C | THE STATE OF KARNATAKA | NISHANTH PATIL |
| | | <i>Versus</i>
T.N. SUDHAKAR REDDY
IA No. 204976/2024 - EXEMPTION FROM FILING
O.T. | NULI & NULI [R-1] |

[AFTER NOTICE (FOR ADMISSION) - CIVIL CASES]

- | | | | |
|----|-----------------------------|---|--|
| 33 | SLP(C) No. 30364/2017
IX | M/S BHAT NAGARKAR DEVELOPERS | SUMEER SODHI [P-1], BRAJ
KISHORE MISHRA [P-1] |
| | | <i>Versus</i>
DALIP DHONDIBA GAIKWAD AND ORS.
{Mention Memo}
IA No. 109749/2017 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT
IA No. 109752/2017 - EXEMPTION FROM FILING
O.T. | ABHA R. SHARMA [R-8],
ANILENDRA PANDEY [R-1] |

DAILY CAUSE LIST FOR DATED : 22-10-2024

COURT NO. : 16

**IA No. 109751/2017 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

- | | | | |
|---|---|---|---|
| 34 | SLP(C) No. 2868/2018
XII | UNION OF INDIA REP BY GOVERNMENT OF
PUDUCHERRY AND ANR.
<i>Versus</i>
K. VELAJAGAN AND ORS. | ARAVINDH S. [P-1], [P-2]

T. V. RATNAM [R-1], [R-2],
[R-3], HRISHIKESH BARUAH
[R-4] |
| 35 | SLP(C) No. 14959/2019
XVII | SIYARAM SINGH

<i>Versus</i>
THE STATE OF JHARKHAND AND ORS. | PALLAVI LANGAR [R-1],
[R-2], [R-3] |
| IA No. 87920/2019 - EXEMPTION FROM FILING
O.T. | | | |
| 36 | SLP(C) No. 16319/2019
XI | OM PRAKASH GUPTA ALIAS LALLOOWA (NOW
DECEASED) AND ORS.
<i>Versus</i>
SATISH CHANDRA (NOW DECEASED) | A VELAN [P-1]

ABHIGYA KUSHWAH [R-1] |
| I.R. and IA No.94005/2019-APPLICATION FOR
SUBSTITUTION and IA No.94007/2019-
EXEMPTION FROM FILING O.T. and IA
No.94006/2019-CONDONATION OF DELAY IN
FILING SUBSTITUTION APPLN.
IA No. 94005/2019 - APPLICATION FOR
SUBSTITUTION
IA No. 94006/2019 - CONDONATION OF DELAY
IN FILING SUBSTITUTION APPLN. | | | |
| 36.1 | Connected
SLP(C) No. 16321/2019
XI | OM PRAKASH GUPTA ALIAS LALLOOWA (DECEASED)

<i>Versus</i>
ROOPRANI (DECEASED) | A VELAN [P-1]

ABHIGYA KUSHWAH [R-1] |
| FOR
FOR APPLICATION FOR SUBSTITUTION ON IA
94398/2019
FOR CONDONATION OF DELAY IN FILING
SUBSTITUTION APPLN. ON IA 94399/2019
FOR EXEMPTION FROM FILING O.T. ON IA
94400/2019
IA No. 94398/2019 - APPLICATION FOR
SUBSTITUTION
IA No. 94399/2019 - CONDONATION OF DELAY
IN FILING SUBSTITUTION APPLN.
IA No. 94400/2019 - EXEMPTION FROM FILING
O.T. | | | |
| 37 | SLP(C) No.
26311-26312/2019
XIV | SAPTAHIK MERCHANT WELFARE ASSOCIATION
(REGISTERED)

<i>Versus</i>
NORTH DELHI MUNICIPAL CORPORATION AND
ORS. | MITTER & MITTER CO. [P-1]

PRAVEEN SWARUP [R-1],
MUKESH KUMAR MARORIA
[R-3] |
| IA No. 167977/2019 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT
IA No. 176809/2019 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES | | | |

**DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 16**

- 38 SLP(C) No.
3671-3672/2023
XIV
- AMEENA BEGUM AND ORS.
- GAUTAM DAS [P-2], [P-3],
[P-4], [P-5]
- Versus*
GOVT. OF NCT OF DELHI AND ORS.
- PRACHI BAJPAI [R-1], [R-1],
[R-2], [R-2], MANIKA
TRIPATHY [R-3]
- IA No. 159099/2021 - APPROPRIATE
ORDERS/DIRECTIONS
IA No. 7758/2020 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT
IA No. 7760/2020 - EXEMPTION FROM FILING
O.T.**
- 39 SLP(C) No.
20167-20169/2022
IV-B
- HARPRIT K SINGH
- JASDEEP SINGH DHILLON
- Versus*
SARABJEET KAUR AND ORS.
- GOLDY GOYAL [R-1], RAJ
BAHADUR YADAV [R-4],
NUPUR KUMAR [R-5], [R-6],
PRAGATI NEEKHRA [R-7]
ROOH-E-HINA DUA [IMPL],
KUNAL MALIK [IMPL]
- IA No. 126186/2023 - APPLICATION FOR TAKING
ON RECORD
IA No. 126359/2023 - APPROPRIATE
ORDERS/DIRECTIONS
IA No. 156845/2022 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT
IA No. 161162/2022 - EXEMPTION FROM FILING
O.T.
IA No. 32950/2024 - EXEMPTION FROM FILING
O.T.
IA No. 32546/2024 -
INTERVENTION/IMPLEADMENT
IA No. 171412/2023 -
INTERVENTION/IMPLEADMENT
IA No. 34708/2024 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
IA No. 161160/2022 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
IA No. 32948/2024 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
IA No. 127941/2023 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**
- 39.1 **Connected**
CONMT.PET.(C) No.
1023-1025/2023 in
SLP(C) No.
20167-20169/2022
IV-B
- SARABJEET KAUR
- GOLDY GOYAL [P-1]
- Versus*
HARPRIT K SINGH AND ORS.
- IN SLP(C) No. - 20168/2022, IN SLP(C) No. -
20169/2022, IN SLP(C) No. - 20167/2022,
FOR EXEMPTION FROM FILING O.T. ON IA
116216/2023**

DAILY CAUSE LIST FOR DATED : 22-10-2024

COURT NO. : 16

**FOR PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES ON IA
144847/2023**

**IA No. 116216/2023 - EXEMPTION FROM FILING
O.T.**

**IA No. 144847/2023 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

- 39.2 **Connected**
CONMT.PET.(C) No.
1026-1028/2023 in
SLP(C) No.
20167-20169/2022
IV-B
- HARPRIT K SINGH
- JASDEEP SINGH DHILLON
- Versus*
JASPREET SINGH AND ORS.
**IN SLP(C) No. - 20168/2022, IN SLP(C) No. -
20169/2022, IN SLP(C) No. - 20167/2022,**
- 40 SLP(C) No. 1673/2023
XIV
- THE STATE OF HIMACHAL PRADESH AND ORS.
- SAMIR ALI KHAN
- Versus*
ISHANT BHATIA
{Mention Memo}
**IA No. 8171/2023 - EXEMPTION FROM FILING
O.T.**
- PRAGYA BAGHEL [R-1]
- 40.1 **Connected**
SLP(C) No. 16902/2023
XIV
- STATE OF HIMACHAL PRADESH AND ORS.
- BIMLESH KUMAR SINGH
- Versus*
JEEVAN KUMAR
{Mention Memo}
**FOR STAY APPLICATION ON IA 155227/2023
IA No. 155227/2023 - STAY APPLICATION**
- VINOD SHARMA [R-1]
- 41 Diary No. 3129-2023
XI
- STATE OF U.P. AND ORS.
- KAMLENDRA MISHRA
- Versus*
ALKA SINGH AND ORS.
**IA No. 20237/2023 - CONDONATION OF DELAY
IN FILING
IA No. 20240/2023 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT
IA No. 20244/2023 - EXEMPTION FROM FILING
O.T.
IA No. 208743/2024 - EXEMPTION FROM FILING
O.T.
IA No. 160307/2024 - EXEMPTION FROM FILING
O.T.
IA No. 160306/2024 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**
- PRASHANT KUMAR UMRAO
- 42 SLP(C) No.
2824-2839/2023
IX
- SUDHIR
- VATSALYA VIGYA
- Versus*

**DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 16**

HEAD OF HUMAN RESOURCE, DAINIK BHASKAR
GROUP (D.B.CORP LTD.) AND ORS.

SAVITA SINGH [CAVEAT],
RAJEEV
MAHESHWARANAND ROY
[R-1], [R-2], [R-5], AADITYA
ANIRUDDHA PANDE [R-3]
APARNA BHAT [INT]

**IA No. 26887/2023 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**

**IA No. 119206/2023 - EXEMPTION FROM FILING
O.T.**

**IA No. 26889/2023 - EXEMPTION FROM FILING
O.T.**

**IA No. 31655/2023 - INTERVENTION
APPLICATION**

42.1 **Connected**
SLP(C) No. 4964/2023
IX

SUDHIR AND ORS.

VATSALYA VIGYA

Versus

ALL INDIA REPORTER PRIVATE LIMITED AND ORS.

AADITYA ANIRUDDHA
PANDE [R-2], [R-3],
RAVINDRA BANA [R-4]

IA

**FOR EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT ON IA 40738/2023
FOR EXEMPTION FROM FILING O.T. ON IA
40741/2023**

**FOR PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES ON IA
40749/2023**

**IA No. 40738/2023 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**

**IA No. 40741/2023 - EXEMPTION FROM FILING
O.T.**

**IA No. 40749/2023 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

42.2 **Connected**
SLP(C) No.
17104-17119/2023
IX

BRIHANMUMBAI UNION OF JOURNALISTS

APARNA BHAT

Versus

HEAD OF HUMAN RESOURCE AND ANR.

RAJEEV
MAHESHWARANAND ROY
[R-1], [R-3], [R-20], AADITYA
ANIRUDDHA PANDE [R-5],
VATSALYA VIGYA [R-2], [R-4],
[R-6], [R-7], [R-8], [R-11],
[R-12],
a [R-13], [R-14], [R-15],
[R-16], [R-17], [R-18]

FOR

**FOR EXEMPTION FROM FILING O.T. ON IA
11661/2024**

**IA No. 11661/2024 - EXEMPTION FROM FILING
O.T.**

43 SLP(C) No. 13646/2023
XI

RAHUL KUMAR UPADHYAY

DIVYESH PRATAP SINGH

Versus

STATE OF U.P. AND ANR.

E. C. VIDYA SAGAR [R-2]

**DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 16**

**IA No. 191575/2023 - EXEMPTION FROM FILING
O.T.**

**IA No. 153729/2023 - EXEMPTION FROM FILING
O.T.**

**IA No. 111538/2023 - EXEMPTION FROM FILING
O.T.**

- | | | | |
|------|--|--|--|
| 44 | SLP(C) No. 9749/2023
XIV | SURESH KAPOOR AND ORS.

<i>Versus</i>
THE STATE OF HIMACHAL PRADESH AND ORS. | AMIT VERMA

C. K. SUCHARITA [CAVEAT],
ANIL NAG [R-1] |
| 45 | SLP(C) No. 11572/2023
XVII-A | NAVITA RUSTOGI

<i>Versus</i>
M/S WELLAREA TRADING PVT. LTD. | AVINASH SHARMA

ABHIJEET SINHA [R-1] |
| 46 | CONMT.PET.(C) No.
83/2024 in
CONMT.PET.(C) No.
279/2022 in C.A. No.
1570/2020
III | MANOJ KUMAR RAMESH KUMAR PRASAD

<i>Versus</i>
PRIYA RANJAN MISHRA
IN CONMT.PET.(C) No. - 279/2022,
FOR ADMISSION | HIMANSHU CHAUBEY

SUNIL KUMAR JAIN [R-1] |
| 46.1 | Connected
CONMT.PET.(C) No.
83/2022 in C.A. No.
1570/2020
III | ONGC EMPLOYEES MAZDOOR SABHA

<i>Versus</i>
AP SINGH
IN C.A. No. - 1570/2020,
FOR ADMISSION | ANUSHREE PRASHIT
KAPADIA [P-1]

SUNIL KUMAR JAIN [R-1] |
| 46.2 | Connected
CONMT.PET.(C) No.
84/2022 in C.A. No.
1570/2020
III | DHIRENDRA MULJIBHAI THAKKAR AND ORS.

<i>Versus</i>
S.K. BHATIA AND ORS.
IN C.A. No. - 1570/2020,
FOR ADMISSION | ANUSHREE PRASHIT
KAPADIA

SUNIL KUMAR JAIN [R-1],
[R-2], [R-3], [R-4], [R-5] |
| 46.3 | Connected
CONMT.PET.(C) No.
1087/2023 in C.A. No.
1570/2020
III | GUNVANTBHAI JIVANBHAI RANA

<i>Versus</i>
VIJAYKUMAR GHOKHALE AND ANR.
IN C.A. No. - 1570/2020, | HIMANSHU CHAUBEY

GUNNAM VENKATESWARA
RAO [R-1], [R-2] |

**DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 16**

46.4	Connected CONMT.PET.(C) No. 84/2024 in CONMT.PET.(C) No. 280/2022 in C.A. No. 1570/2020 III	RAMESH EMMANUEL FRANCIS	HIMANSHU CHAUBEY
		<i>Versus</i> PRIYA RANJAN MISHRA IN CONMT.PET.(C) No. - 280/2022, FOR ADMISSION	SUNIL KUMAR JAIN [R-1]
46.5	Connected CONMT.PET.(C) No. 85/2024 in CONMT.PET.(C) No. 535/2022 in C.A. No. 1570/2020 III	T.V. SUNIL	HIMANSHU CHAUBEY
		<i>Versus</i> PRIYA RANJAN MISHRA IN CONMT.PET.(C) No. - 535/2022, FOR ADMISSION	SUNIL KUMAR JAIN [R-1]
46.6	Connected CONMT.PET.(C) No. 211/2024 in C.A. No. 1570/2020 III	PRAMODLAL UMIYASHANKAR TAPODHAN	HIMANSHU CHAUBEY
		<i>Versus</i> PRIYA RANJAN MISHRA IN C.A. No. - 1570/2020, FOR ADMISSION	SUNIL KUMAR JAIN [R-1]
47	SLP(C) No. 12061/2024 IV-C	NADEEM KHAN	PRATHVI RAJ CHAUHAN
		<i>Versus</i> THE STATE OF MADHYA PRADESH AND ORS. IA No. 122795/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT IA No. 207320/2024 - EXEMPTION FROM FILING O.T. IA No. 122797/2024 - EXEMPTION FROM FILING O.T.	MRINAL GOPAL ELKER [R-1], [R-2], [R-3], [R-4], [R-5]
48	SLP(C) No. 12700/2024 IV-C	ANIL MALEWAR AND ORS.	VINAM GUPTA
		<i>Versus</i> SARLA BOTHRA AND ORS. IA No.128118/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.128117/2024-EXEMPTION FROM FILING O.T.	CHAMBERS OF KARTIK SETH [R-1], [R-5], [R-6], [R-7], [R-8]
49	SLP(C) No. 15375/2024 IV-C	HIMANSHU GUPTA	CHRISTI JAIN
		<i>Versus</i> SPECIAL AREA DEVELOPMENT AUTHORITY	PRASHANT SHUKLA LAW CHAMBERS [R-1]

DAILY CAUSE LIST FOR DATED : 22-10-2024
COURT NO. : 16
FOR ADMISSION and IA No.150738/2024-
EXEMPTION FROM FILING O.T.

PART HEARD MATTERS

50 SLP(C) No.
19602-19619/2022
IX

MUNICIPAL CORPORATION OF GREATER MUMBAI
AND ORS.

J S WAD AND CO

Versus
VIVEK V. GAWDE

ANAND DILIP LANDGE
[CAVEAT] [CAVEAT]
[CAVEAT] [CAVEAT]
[CAVEAT] [CAVEAT]
[CAVEAT][CAV

[TO BE TAKEN UP AT 2.00 P.M.]

NEW DELHI
19-10-2024 18:25:22

ADDITIONAL REGISTRAR

